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Monday 9 May, 2016

19 Vaisakha, 1938 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA OFFICIAL REPORT

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[P.T.O.

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RAJYA SABHA

Monday, the 9th May, 2016/19th Vaisakha, 1938 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

RE. POINT OF ORDER RAISED UNDER RULE 258 AND RULE 267 ON AGUSTA WESTLAND CHOPPER DEAL

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, I have a point of order. ...(Interruptions)... Point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes, point of order. ...(Interruptions)

SHRI JAIRAM RAMESH: Yes, Sir.

MR. DEPUTY CHAIRMAN: Okay, what is your point of order? ...(*Interruptions*)... I will allow you. LoP, I will allow you. ...(*Interruptions*)... Please, please. ...(*Interruptions*)... Let me listen to the point of order. ...(*Interruptions*)... Let me listen. ...(*Interruptions*)...

SHRI JAIRAM RAMESH: Thank you, Sir.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Sir, Papers Laid. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no, one second. ...(Interruptions)... One second, one second. ...(Interruptions)... Jairamji, now, you please bear with me. I will have the formal programme, Business first and then I will allow you. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir, ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Yes, I will allow you. ...(Interruptions)... That is correct. Thank you for pointing it out. Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Report about alleged rape and muder of a Scheduled Caste girl in Rayamanglam, Kerala

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चन्द गहलोत): महोदय, मैं रायामंगलम, एर्नाकुलम, केरल में 28 अप्रैल, 2016 को अनुसूचित जाति की एक बालिका के साथ कथित बलात्कार और हत्या संबंधी प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूं:--[Placed in Library. See No. L.T. 4869/16/16] [RAJYA SABHA]

Notifications of the Ministry of Environment, Forest and Climate Change

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): Sir, I lay on the Table, under Section 26 of the Environment (Protection) Act, 1986, a copy each (in English and Hindi) of the following Notifications of the Ministry of Environment, Forest and Climate Change:—

- S.O. 3553 (E), dated the 31st December, 2015, amending Notification No. S.O. 489 (E), dated the 30th April, 2003, to substitute certain entries in the original Notification.
- (2) S.O. 3552 (E), dated the 30th December, 2015, amending Notification No.
 S.O. 19 (E), dated the 6th January, 2011, to substitute/insert certain entries in the original Notification.
- (3) S.O. 1212 (E), dated the 23rd March, 2016, amending Notification No. S.O. 19 (E), dated the 6th January, 2011, to substitute certain entries in the original Notification.
- (4) S.O. 1213 (E), dated the 23rd March, 2016, amending Notification No. S.O. 20 (E), dated the 6th January, 2011, to substitute certain entry in the original Notification. [Placed in Library. For (1) to (4) See No. L.T. 4791/16/16]
- (5) S.O. 1327 (E), dated the 6th April, 2016, publishing the Regulation of Polychlorinated Biphenyls Order, 2016.

[Placed in Library. See No. L.T. 4790/16/16]

Notifications of the Ministry of Power

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, on behalf of my colleague, Shri Piyush Goyal, I lay on the Table, under Section 179 of the Electricity Act, 2003, a copy each (in English and Hindi) of the following Notifications of the Ministry of Power:—

- G.S.R. 315 (E), dated the 17th March, 2016, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Constitution and Manner of Application of Fund, Form and Time for Preparation of Budget) Rules, 2016.
- (2) G.S.R. 316 (E), dated the 17th March, 2016, publishing the Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Form of Annual Statement of Accounts and Records) Rules, 2016.

- (3) No. 2/2/(2)/2011-Estt/CERC, dated the 28th March, 2016, publishing the Central Electricity Regulatory Commission (Recruitment, Control and Service Conditions of Staff) (Third Amendment) Regulations, 2016.
- (4) F. No. L-1/12/2010-CERC, dated the 30th March, 2016, publishing the Central Electricity Regulatory Commission (Terms and Conditions for recognition and issuance of Renewable Energy Certificate for Renewable Energy Generation) (Fourth Amendment) Regulations, 2016.
- (5) No. L-1/94/CERC/2011, dated the 31st March, 2016, publishing the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) (Fifth Amendment) Regulations, 2016.

[Placed in Library. For (1) to (5) See No. L.T. 4723/16/16]

I. Notifications of the Ministry of Road Transport and Highways

II. Reports and Accounts (2014-15) of NHAI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of my colleague, Shri Radhakrishnan P., I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956, along with delay Statement:—
 - S.O. 356 (E), dated the 5th February, 2015, regarding acquisition of land, with or without structure, from K.M. 99.000 to K.M. 150.200 (Bahraich-Rupaidiha Section) on National Highway No. 28C (New NH No. 927) in Bahraich District in the State of Uttar Pradesh.
 - (2) S.O. 357 (E), dated the 5th February, 2015, regarding acquisition of land, with or without structure, from K.M. 99.000 to K.M. 150.200 (Bahraich-Rupaidiha Section) on National Highway No. 28C (New NH No. 927) in Bahraich District in the State of Uttar Pradesh.
 - (3) S.O. 413 (E), dated the 6th February, 2015, regarding acquisition of land, with or without structure, from K.M. 152.100 to K.M. 254.700 (Dhamtari-Jagdalpur Section) on National Highway No. 43 (New NH No. 30) in Kondagaon District in the State of Chhattisgarh.
 - (4) S.O. 626 (E), dated the 27th February, 2015, regarding acquisition of land, with or without structure, from K.M. 166.260 to K.M. 226.400 (Nagaur-Jodhpur Section) on National Highway No. 65 in Nagaur District in the State of Rajasthan.

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- (5) S.O. 796 (E), dated the 19th March, 2015, regarding acquisition of land, with or without structure, from K.M. 4.285 to K.M. 45.627 (Allahabad-Uttar Pradesh/Madhya Pradesh Border Section) on National Highway No. 27 in Allahabad District in the State of Uttar Pradesh.
- (6) S.O. 797 (E), dated the 19th March, 2015, regarding acquisition of land, with or without structure, from K.M. 4.285 to K.M. 45.627 (Allahabad-Uttar Pradesh/Madhya Pradesh Border Section Section) on National Highway No. 27 in Allahabad District in the State of Uttar Pradesh.
- (7) S.O. 1225(E), dated the 7th May, 2015, regarding acquisition of land, with or without structure, from K.M. 25.645 to K.M. 30.470 (Raigarh-Sarangarh Saraipali Section) on National Highway No. 216 (New NH No. 153) in Mahasamund District in the State of Chhattisgarh.
- (8) S.O. 1226 (E), dated the 7th May, 2015, regarding acquisition of land, with or without structure, from K.M. 3.800 to K.M. 25.645 and K.M. 30.470 to K.M. 75.771 (Raigarh-Sarangarh-Saraipali Section) on NH No. 216 (New NH No. 153) in Raigarh District in the State of Chhattisgarh.
- (9) S.O. 1404 (E), dated the 26th May, 2015, regarding acquisition of land, with or without structure, from K.M. 87.300 to K.M. 111.800 (Sidhi-Singrauli Section) on National Highway No. 75E in Sidhi District in the State of Madhya Pradesh.
- (10) S.O. 1405 (E), dated the 26th May, 2015, regarding acquisition of land, with or without structure, from K.M. 111.800 to K.M. 124.650, K.M. 162.200 to K.M. 173.100 and K.M. 182.300 to K.M. 194.600 (Sidhi-Singrauli Section) on National Highway No. 75E in Singrauli District in the State of Madhya Pradesh.
- (11) S.O. 1406 (E), dated the 26th May, 2015, regarding acquisition of land, with or without structure, from K.M. 124.650 to K.M. 162.000 (Sidhi-Singrauli Section) on National Highway No. 75E in Singrauli District in the State of Madhya Pradesh.
- (12) S.O. 1407(E), dated the 26th May, 2015, regarding acquisition of land, with or without structure, from K.M. 82.400 to K.M. 87.300 (Sidhi-Singrauli Section) on National Highway No. 75E in Sidhi District in the State of Madhya Pradesh.
- (13) S.O. 1408 (E), dated the 26th May, 2015, regarding acquisition of land, with or without structure, from K.M. 173.100 to K.M. 182.300

(Sidhi-Singrauli Section) on National Highway No. 75E in Singrauli District in the State of Madhya Pradesh.

- (14) S.O. 1520 (E), dated the 10th June, 2015, regarding acquisition of land, with or without structure, from K.M. 531.250 to K.M. 598.000 (Pathalgaon-CG/JH Border Section) on National Highway No. 78 (New NH No. 43) in Jashpur Nagar District in the State of Chhattisgarh.
- (15) S.O. 1521(E), dated the 10th June, 2015, regarding acquisition of land, with or without structure, from K.M. 127.650 to K.M. 141.050 (Bilaspur-Urdawal Section) on National Highway No. 200 (New NH No. 49) in Bilaspur District in the State of Chhattisgarh.
- (16) S.O. 1522 (E), dated the 10th June, 2015, amending Notification No.
 S.O. 335 (E), dated the 10th February, 2011, to insert certain entries in the original Notification.
- (17) S.O. 1523 (E), dated the 10th June, 2015, regarding acquisition of land, with or without structure, from K.M. 127.650 to K.M. 141.050 (Bilaspur-Urdawal Section) on National Highway No. 200 (New NH No. 49) in Bilaspur District in the State of Chhattisgarh.
- (18) S.O. 1554 (E), dated the 11th June, 2015, regarding acquisition of land, with or without structure, from K.M. 154.000 to K.M. 187.000 (Mangalavaripet-Mallampally Section) on National Highway No. 365 in Warangal District in the State of Telangana.
- (19) S.O. 1555 (E), dated the 11th June, 2015, regarding acquisition of land, with or without structure, from K.M. 154.000 to K.M. 187.000 (Mangalavaripet-Mallampally Section) on National Highway No. 365 in Warangal District in the State of Telangana.
- (20) S.O. 1621 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 239.800 to K.M. 242.600 and K.M. 303.100 to K.M. 310.000 (Kalyan-Andhra Pradesh Border Section) on National Highway No. 222 in Beed District in the State of Maharashtra.
- (21) S.O. 1622 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 228.000 to K.M. 303.100 (Kalyan-Andhra Pradesh Border Section) on National Highway No. 222 in Ahmednagar District in the State of Maharashtra.
- (22) S.O. 1623 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 310.000 to K.M. 337.000

(Kalyan-Andhra Pradesh Border) on National Highway No. 222 in Beed District in the State of Maharashtra.

- (23) S.O. 1624 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 79.670 of NH No. 29E to K.M. 251.700 of NH No.-28 (Gorakhpur Bypass Section) in Gorakhpur District in the State of Uttar Pradesh.
- (24) S.O. 1625 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 316.075 to K.M. 317.401 (MP Border Chipli Simga Section) on National Highway No. 12A (New NH No. 30) (M.P. Border Chilpi-Simga Section) in Bhatapara-Balodabazar District in the State of Chhattisgarh.
- (25) S.O. 1626 (E), dated the 16th June, 2015, regarding acquisition of land, with or without structure, from K.M. 246.849 to K.M. 268.345 (MP Border Chilpi-Simga Section) on National Highway No. 12A (New NH No. 30) in Kabirdham District in the State of Chhattisgarh.
- (26) S.O. 1627 (E), dated the 17th June, 2015, regarding acquisition of land, with or without structure, from K.M. 165.000 to K.M. 221.500 (Bilaspur-Ambikapur Section) on National Highway No. 111 (New NH No. 130) in Sarguja District in the State of Chhattisgarh.
- (27) S.O. 1647 (E), dated the 22nd June, 2015, regarding acquisition of land, with or without structure, from K.M. 81.000 to K.M. 81.750 (Dhamtari-Jagdalpur Section) on National Highway No. 43 (New NH. No. 30) in Dhamtari District in the State of Chhattisgarh.
- (28) S.O. 1681 (E), dated the 24th June, 2015, amending Notification No. S.O. 35 (E), dated the 7th January, 2014, to add certain entries in the original Notification.
- (29) S.O. 1682 (E), dated the 24th June 2015, regarding acquisition of land, with or without structure, from K.M. 27.100 to K.M. 38.900 (modified Kakinda bypass) on National Highway No. 214 (New NH No. 216) in East Godavari District in the State of Andhra Pradesh.
- (30) S.O. 1696 (E), dated the 25th June, 2015, regarding acquisition of land, with or without structure, from K.M. 126.000 to K.M. 156.300 (Patiala-Bathinda Section) on National Highway No. 64 in Barnala District in the State of Punjab.
- (31) S.O. 1697 (E), dated the 25th June, 2015, regarding acquisition of land with or without structure, from K.M. 76.000 to K.M. 126.000

(Patiala-Bathinda Section) on National Highway No. 64 in Barnala District in the State of Punjab.

- (32) S.O. 1752 (E), dated the 30th June 2015, amending Notification No.S.O. 780 (E), dated the 17th March, 2015, to substitute certain entry in the original Notification.
- (33) S.O. 1753 (E), dated the 30th June 2015, regarding acquisition of land, with or without structure, from K.M. 127.500 to K.M. 136.500. on National Highway No. 214 (New NH No. 216) and K.M. 0.00 to K.M. 33.560 on National Highway No. 214A (New NH No. 216) in West Godavari District in the State of Andhra Pradesh.
- (34) S.O. 1825 (E), dated the 6th July 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 27.000 (Kathipudi-Latchipalem Section) on National Highway No. 214 (New NH No. 216) in East Godavari District in the State of Andhra Pradesh.
- (35) S.O. 1926 (E), dated the 16th July 2015, regarding acquisition of land, with or without structure, from K.M. 422.000 to K.M. 528.300 (Chitradurga-Shimoga Section) on National Highway No. 13 in Chitradurga, Shimoga and Dawangaer Districts in the State of Karnataka.
- (36) S.O. 2011 (E), dated the 22nd July 2015, regarding acquisition of land, with or without structure, from K.M. 4.285 to K.M. 45.627 (Allahabad-Uttar Pradesh/Madhya Pradesh Border Section) on National Highway No. 27 in Allahabad District in the State of Uttar Pradesh.
- (37) S.O. 2033 (E), dated the 24th July 2015, regarding acquisition of land, with or without structure, from K.M. 1.000 to K.M. 86.057 (Nakrekal-Nagarjunasagar Section) on National Highway No. 565 in Nalgonda District in the State of Telangana.
- (38) S.O. 2069 (E), dated the 29th July 2015, regarding appointment of competent authorities for acquisition of land from K.M. 1.000 to K.M. 72.600 (Nakrekal-Thanamcherla Section) on National Highway No. 365 in Nalgonda District in the State of Telangana.
- (39) S.O. 2103 (E), dated the 3rd August 2015, regarding acquisition of land, with or without structure, from K.M. 191.422 to K.M. 245.450 (M.P. Border Chilpi-Kawardha Section) on National Highway No. 12A (New NH No. 30) in Kabirdham District in the State of Chhattisgarh.
- (40) S.O. 2104 (E), dated the 3rd August 2015, amending Notification No.S.O. 462 (E) dated the 18th February, 2014, to insert certain entry in the original Notification.

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- (41) S.O. 2105 (E), dated the 3rd August 2015, regarding acquisition of land, with or without structure, from K.M. 268.345 to K.M. 316.075 (M.P. Border Chilpi-Simga Section) on National Highway No. 12A (New NH No. 30) in Bemetara District in the State of Chhattisgarh.
- (42) S.O. 2106 (E), dated the 3rd August 2015, regarding acquisition of land, with or without structure, from K.M. 268.345 to K.M. 316.075 (M.P. Border Chilpi-Simga Section) on National Highway No. 12A (New NH No.30) in Bemetara District in the State of Chhattisgarh.
- (43) S.O. 2108 (E), dated the 3rd August 2015, regarding acquisition of land, with or without structure, from K.M. 32.735 to K.M. 71.200 (Vijayawada-Bhadrachalam Section) on National Highway No. 221 in Krishna District in the State of Andhra Pradesh.
- (44) S.O. 2109 (E), dated the 3rd August, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 80.000 (Gorakhpur-Sonauli Section) on National Highway No. 29E (New NH No. 24) in Maharajganj District in the State of Uttar Pradesh.
- (45) S.O. 2110 (E), dated the 3rd August, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 80.000 (Gorakhpur-Sonauli Section) on National Highway No. 29E (New NH No. 24) in Maharajganj District in the State of Uttar Pradesh.
- (46) S.O. 2142 (E), dated the 7th August, 2015, regarding acquisition of land, with or without structure, from K.M. 86.000 to K.M. 143.000 on National Highway No. 565 in Guntur District in the State of Andhra Pradesh.
- (47) S.O. 2143 (E), dated the 7th August, 2015, regarding acquisition of land, with or without structure, from K.M. 154.000 to K.M. 187.000 (Mangalvaripet-Mallampally Section) on National Highway No. 365 in Warangal District in the State of Telangana.
- (48) S.O. 2146 (E), dated the 7th August, 2015, regarding acquisition of land, with or without structure, from K.M. 24.100 to K.M. 157.000 (Ajmer-Nagaur Section) on National Highway No. 89 in Nagaur District in the State of Rajasthan.
- (49) S.O. 2190 (E), dated the 11th August, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 75.000 and K.M. 75.000 to K.M. 127.500 (Kathipudi-Digamarru Section) on National Highway No. 214 (New NH No. 216) in East Godavari District in the State of Andhra Pradesh.

[9 May, 2016]

- (50) S.O. 2191 (E), dated the 11th August, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 127.500 (Kathipudi-Digamarru Section) on National Highway No. 214 (New NH No. 216) in East Godavari District in the State of Andhra Pradesh.
- (51) S.O. 2234 (E), dated the 14th August, 2015, regarding acquisition of land, with or without structure, from K.M. 147.750 to K.M. 177.050 (Baghana-Gomti Choraha Section) on National Highway No. 8 in Rajsamand District in the State of Rajasthan.
- (52) S.O. 2267 (E), dated the 20th August, 2015, regarding acquisition of land, with or without structure, from K.M. 103.000 to K.M. 200.000 (Jabalpur-Bhopal Section) on National Highway No. 12 in Narsinghpur District in the State of Madhya Pradesh.
- (53) S.O. 2268 (E), dated the 20th August, 2015, regarding acquisition of land, with or without structure, from K.M. 425.400 to K.M. 509.400 (Penchalakona-Erpedu Section) on National Highway No. 565 in SPSR Nellore District in the State of Andhra Pradesh.
- (54) S.O. 2332 (E), dated the 25th August, 2015, regarding acquisition of land, with or without structure, from K.M. 254.700 to K.M. 290.200 (Dhamtari-Jagdalpur Section) on National Highway No. 43 in Bastar District in the State of Chhattisgarh.
- (55) S.O. 2464 (E), dated the 10th September, 2015, regarding acquisition of land, with or without structure, from K.M. 226.400 to K.M. 296.070 (Nagaur-Jodhpur Section) on National Highway No. 65 in Jodhpur District in the State of Rajasthan.
- (56) S.O. 2477 (E), dated the 14th September, 2015, amending Notification No. S.O. 2307 (E), dated the 29th July, 2013, to substitute certain entry in the original Notification.
- (57) S.O. 2480 (E), dated the 14th September, 2015, regarding acquisition of land, with or without structure, from K.M. 695.000 to K.M. 741.950 (Atmakur-Nellore Section) on National Highway No. 67 in Sri Potti Sriramulu Nellore District in the State of Andhra Pradesh.
- (58) S.O. 2481 (E), dated the 14th September, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 35.000 (Barabanki-Bahraich Section) on National Highway No. 28C (NH No. 927) in Barabanki District in the State of Uttar Pradesh.
- (59) S.O. 2482 (E), dated the 14th September, 2015, regarding acquisition of land, with or without structure, from K.M. 75.000 to K.M. 127.500

(Kathipudi - Digamarru Section) on National Highway No. 214 (New NH No. 216) in East Godavari District in the State of Andhra Pradesh.

- (60) S.O. 2514 (E), dated the 17th September, 2015, regarding acquisition of land, with or without structure, from K.M. 89.020 to K.M. 103.410 and K.M. 105.750 to K.M. 147.750 (Beawar - Baghana Section) on National Highway No. 8 in Rajsamand District in the State of Rajasthan.
- (61) S.O. 2517 (E), dated the 17th September, 2015, regarding acquisition of land, with or without structure, from K.M. 166.260 to K.M. 226.400 (Nagaur - Jodhpur Section) on National Highway No. 65 in Nagaur District in the State of Rajasthan.
- (62) S.O. 2592 (E), dated the 22nd September, 2015, regarding acquisition of land, with or without structure, from K.M. 0.000 to K.M. 68.280 (Pallahara - Pitri Section) on National Highway No. 149 in Angul District in the State of Odisha.

[Placed in Library. For (1) to (62) See No. L.T. 4726/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under Section 24 of the National Highways Authority of India Act, 1988:-
 - (a) Annual Report and Accounts of the National Highways Authority of India (NHAI), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4728/16/16]

MR. DEPUTY CHAIRMAN: Shri Sudarshan Bhagat. Not present.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY. ENVIRONMENT AND FORESTS

SHRI BHUPINDER SINGH (Odisha): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:-

(i) Two Hundred Seventy-eighth Report on Demands for Grants (2016-2017) of the Department of Biotechnology;

- (ii) Two Hundred Seventy-ninth Report on Demands for Grants (2016-2017) of the Department of Space;
- (iii) Two Hundred Eightieth Report on Demands for Grants (2016-2017) of the Department of Scientific and Industrial Research;
- (iv) Two Hundred Eighty-first Report on Demands for Grants (2016-2017) of the Department of Science and Technology;
- (v) Two Hundred Eighty-second Report on Demands for Grants (2016-2017) of the Department of Atomic Energy;
- (vi) Two Hundred Eighty-third Report on Demands for Grants (2016-2017) of the Ministry of Environment, Forest and Climate Change; and
- (vii)Two Hundred Eighty-fourth Report on Demands for Grants (2016-2017) of the Ministry of Earth Sciences.

STATEMENTS BY MINISTER

Status of implementation of recommendations contained in the Seventh Report and Eleventh Report of the Department-related Parliamentary Standing Committee on Coal and Steel

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): Sir, on behalf of my colleague, Shri Piyush Goyal, I present the following reports regarding:-

- (i) Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2015-16) pertaining to the Ministry of Coal.
- (ii) Status of implementation of recommendations/observations contained in the Eleventh Report of the Department-related Parliamentary Standing Committee on Coal and Steel on "Prevention of Illegal Coal Mining and Theft" pertaining to the Ministry of Coal.

RE. POINT OF ORDER RAISED UNDER RULE 258 AND RULE 267 **ON AGUSTA WESTLAND CHOPPER DEAL** — Contd.

MR. DEPUTY CHAIRMAN: Thank you, Now, Zero Hour Submissions. ...(Interruptions)...

SHRI JAIRAM RAMESH: Sir.

12 Re. Point of Order raised... [RAJYA SABHA]Westland Chopper Deal

MR. DEPUTY CHAIRMAN: Okay, your point of order. ... (Interruptions) ...

SHRI JAIRAM RAMESH: Sir, you allow me to raise a point of order under rule 258 and I wish to do so, Sir.

MR. DEPUTY CHAIRMAN: Okay.

SHRI JAIRAM RAMESH: Sir, on Friday, May 6, probably at around 7.00 P.M, at the end of the Business, the Rajya Sabha Secretariat issued this notice which was published in the Rajya Sabha Parliamentary Bulletin Part-II and I read this notice as follows. The Title is "Papers Laid on the Table" and the text of the statement reads as follows, "The Chairman, Rajya Sabha, has permitted Dr. Subramanian Swamy, Member to lay on the Table of the Rajya Sabha, a copy each of three documents containing thirteen pages wherefrom he claimed -- underline the words 'he claimed'-to have quoted while participating in the Short Duration Discussion on allegation of bribery and corruption in AgustaWestland Chopper Deal held on the 4th May, 2016 in the House. Now, paragraph 2 says, "The said documents are therefore treated as Papers Laid on the Table", signed by Shumsher K. Sheriff, Secretary-General. Sir, I lay this on the Table of the House.

MR. DEPUTY CHAIRMAN: What is the point of order? ...(Interruptions) ...

SHRI JAIRAM RAMESH: Sir, on Saturday, the very next day, on the 7th of May, 2016, at 8.29 a.m., Dr. Subramanian Swamy, whose Twitter handle is @ Swamy39, issues a statement: "Rajya Sabha has approved my documents. Jairam Ramesh, run for cover." Sir, in today's age, you can expunge from the records, but you can't expunge from the social media. Dr. Swamy who does not have a habit of speaking the truth has said, "Rajya Sabha has approved my documents". Has the Rajya Sabha approved his documents? What has the Rajya Sabha done? What does the Bulletin say? ...(Interruptions) ...

DR. SUBRAMANIAN SWAMY (Nominated): Sir, allow me to speak. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will allow you. ...(Interruptions)... I will hear you after this. ...(Interruptions)...

SHRI JAIRAM RAMESH: The Bulletin says that the papers authenticated by Dr. Swamy were laid on the Table of the House. My understanding is that the Rajya Sabha Secretariat says that they are considered 'laid on the Table'. They will be available for scrutiny. We will scrutinize them. We will expose them for what they are. But, my question directly to you, Mr. Deputy Chairman, Sir, is: Has the Rajya Sabha approved the documents? What is this language? If the Rajya Sabha has approved the documents, what does it approve? If it is not approved, I demand an apology from the honourable,—I am sorry, I don't want to use the word 'honourable'—from the Member, Dr. Subramanian Swamy.

MR. DEPUTY CHAIRMAN: Every Member is an honourable Member. Dr. Subramanian Swamy now. ...(*Interruptions*)... Since he is here, I must hear him also before I give a ruling. ...(*Interruptions*)... I will give the ruling but ...(*Interruptions*)...

SHRI JAIRAM RAMESH: Give a ruling, Sir. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: I will give a ruling. ...(Interruptions)... I have understood your point.

SHRI JAIRAM RAMESH: Has the Rajya Sabha approved the documents? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have understood you. Please sit down. ...(Interruptions)...

SHRI V. P. SINGH BADNORE (Rajasthan): Sir, what are they doing? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Badnore, you are not allowed. ...(Interruptions)

SHRI V. P. SINGH BADNORE: An hon. Member has laid on the Table ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I will decide on that. Please sit down. Please listen. Since Mr. Jairam Ramesh has mentioned the name of Dr. Subramanian Swamy and that the matter refers to the statement made by him, I now give him a chance to speak. ...(*Interruptions*)... What do you say about this, Dr. Swamy?

DR. SUBRAMANIAN SWAMY: Mr. Deputy Chairman, I rise in protest against his calling me that I am in the habit of telling *

MR. DEPUTY CHAIRMAN: If he has said so, that will be expunged. (*Interruptions*) I did not hear that.

DR. SUBRAMANIAN SWAMY: Thank you. Mr. Deputy Chairman, this is a very vital question.

MR. DEPUTY CHAIRMAN: Come to the point.

DR. SUBRAMANIAN SWAMY: I am coming to the point. The Chairman of the House has allowed me to place these on the Table of the House. The proper

procedure for him is to write a letter to Mr. Chairman and bring out the reasons why he does not think that the decision. ...(Interruptions)

Why is he standing up? ...(Interruptions)... I am not here to make any personal comment. But, Mr. Jairam Ramesh has the habit of putting his hand in the wrong place and getting hurt. Right now, he is under a bandage because of that! ...(Interruptions).... I am saying that the dignity of Mr. Chairman. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... If you want me to give a ruling, keep yourself in order. If you want me to give a ruling, please keep quiet.

SHRI V. P. SINGH BADNORE: Sir, are we here to discuss Twitter?

MR. DEPUTY CHAIRMAN: Please sit down. Let him complete. I have not allowed you. ...(Interruptions)... Only Dr. Subramanian Swamy can speak. Mr. Badnore, I have not allowed you. ...(Interruptions)... Please sit down, Badnoreji.

DR. SUBRAMANIAN SWAMY: I want to say, first of all, let me put the factual position. Twitter is between me and my followers. Mr. Jairam Ramesh is a follower of some buddhu. He is not my follower. ...(Interruptions)... I am, therefore, saying that the honour and dignity of Mr. Chairman should not be called into question. He should know it to be the first point. He can put it in writing. What is it that he is objecting to the decision of Mr. Chairman? It is wholly an improper procedure that Mr. Chairman is being brought into controversy inside the House when he is not even presiding! When he is presiding, they may raise it. I have no objection... (Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. Now, sit down. ...(Interruptions)... See, the matter is very simple. I will read whatever has been circulated by the Secretary-General, "The Chairman, Rajya Sabha has permitted Dr. Subramanian Swamy, Member, to lay on the Table of the Rajya Sabha, a copy each of three documents containing thirteen pages, wherefrom he claimed to have quoted while participating in the Short Duration Discussion on allegations of bribery and corruption in AgustaWestland chopper deal held on 4th May, 2016 in the House. The said documents are, therefore, treated as Papers Laid on the Table." See, the meaning is only very simple. He has quoted from some documents during his speech. At that point of time, a point of order was raised from this side, by Shri Anand Sharma. Then I gave a direction that if he is quoting from a document, he has to authenticate it and place it on the Table of the House. But it was not done on that day. If I remember correctly, last Friday, the issue was raised by Shri Jairam Ramesh, again, as to whether it has been authenticated and placed on the Table or not. Then I gave a direction that it

has to be authenticated and placed on the Table of the House and if it was not done by 6.00 p.m. on that day, whatever he has quoted, all will be deleted from the speech. That is all. Subsequently, he authenticated it and what has been said in this Bulletin is only that he has authenticated the document for which he has the responsibility, nobody else's has the responsibility. The fact is that, that has been authenticated, which he claims to be a document. Nothing more than that. Nobody else has authenticated it. Neither the Chairman, nor me, who was sitting at that point of time, nor anybody else. He has only authenticated it and the responsibility of authenticating is of Dr. Subramanian Swamy only. That is the case with every authentication. See, there are other authentications also. On the same day, if I am correct, Dr. Abhishek Manu Singhvi authenticated a paper, then, Shri A. K. Antony also authenticated; all the documents are authenticated by them, the responsibility of authentication is theirs. The Chair bears no responsibility for that. The Chair has not authenticated any paper. That is the position. ...(Interruptions) Now ... (Interruptions) Yes; ...(Interruptions)... That is over, I have said it. ...(Interruptions)... That is over. ...(Interruptions)...

SHRI JAIRAM RAMESH: You have not approved anything ... (Interruptions)

MR. DEPUTY CHAIRMAN: That is over. ...(Interruptions)...

SHRI JAIRAM RAMESH: You have not approved anything. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have not approved. ...(Interruptions)...

SHRI JAIRAM RAMESH: Agreeing! ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Yes; I have not approved. ...(Interruptions)... I said ...(Interruptions)... बोलो, बोलो ।

DR. SUBRAMANIAN SWAMY: Sir, I have a point of order. Sir, there was a breach of privilege notice given by me. Mr. Deputy Chairman, Sir, nothing has been communicated to me. Mr. Ghulam Nabi Azad told a * or not. ...(*Interruptions*)... So that is the exactitude...(*Interruptions*)... about the fact that the deal was blacklisted ...(*Interruptions*)...when it was not blacklisted. ...(*Interruptions*)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, ...(Interruptions)... is pending from the last ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes; ...(*Interruptions*)... That is under consideration of the hon. Chairman, and you will be duly communicated. ...(*Interruptions*)... Okay; hon. LOP, please. ...(*Interruptions*)... LOP, please. ...(*Interruptions*)... We have to take Zero Hour also. ...(*Interruptions*)... Hon. LOP, please. What is your problem?

^{*} Expunged as ordered by the Chair.

श्री गुलाम नबी आज़ादः सर, अभी चार-पांच दिन पहले इस सदन और उसके बाद दूसरे सदन में AgustaWestland helicopter पर बहुत चर्चा हुई। अपोजिशन और सत्ताधारी पार्टी की तरफ से मेम्बर्स ने उस पर बहुत चर्चा की। माननीय रक्षा मंत्री जी ने इस सदन और उस सदन, दोनों जगह भाषण दिए, लेकिन विपक्ष के किसी भी मेम्बर ने, न इस सदन में और न लोक सभा में, इस बात को कहा कि UPA leadership ने या UPA लीडर्स ने पैसा लिया है, बल्कि कोर्ट के बारे में तो यह भी बताया गया है कि कोर्ट ने यह कहीं नहीं कहा है कि UPA लीडर्स ने पैसा लिया है। सर, हमने शुरू से ही डिमांड की थी कि इसका परपज़ सदन में कम है, बाहर देश में चर्चा है और इस बात को इलेक्शन में इस्तेमाल करने और कांग्रेस लीडरशिप को बदनाम करने का उसी तरह का प्रयास है, जिस तरह से Eighties में बोफोर्स गन को लेकर हुआ था। यही वजह है कि day first से हम कहते आए हैं कि जिसने पैसा लिया है, उसको तुरन्त पकड़ना चाहिए, सजा देनी चाहिए। अगर यूपीए का कोई भी लीडर हो या किसी भी पार्टी का कोई लीडर हो, कोई भी ऑफिसर हो, एक्स ऑफिसर हो, जो भी पैसे लेने में दोषी पाया जाएगा, उसके खिलाफ सख्त से सख्त कार्रवाई करनी चाहिए।(व्यवधान)... सर, मैं आज बताना चाहता हूँ कि ...(व्यवधान)... मेरी बात सुनिए।(व्यवधान)... प्लीज(व्यवधान)...

[†]قائد حزب اختلاف (جناب غلام نبی آزاد): سر، ابھی چار پانچ دن پہلے اس سدن اور اس کے بعد دوسرے سدن میں آگسٹا ویسٹ لینڈ ہیلی کاپٹر پر بہت چرچہ ہوئی۔ اپوزیشن اور ستّہ دھاری پارٹی کی طرف سے ممبرس نے اس پر بہت چرچا کی۔ مانّئے رکشا منتری نے اس سدن اور اس سدن میں، دونوں جگہ بھاشن دئے، لیکن وپکش کے کسی بھی ممبر نے، نہ اس سدن میں اور نہ لوک سبھا میں، اس بات کو کہا کہ یو۔پی۔اے۔ لیڈر شپ نے یا یو۔پی۔اے۔ لیڈرس نے پیسہ لیا ہے، بلکہ کورٹ کے بارے میں تو یہ بھی بتایا گیا ہے کہ کورٹ نے یہ کہیں نہیں کہا کہ یو۔پی۔اے۔ لیڈرس نے پیسہ لیا ہے۔

سر، ہم نے شروع سے ڈیمانڈ کی تھی کہ اس کا مقصد سدن میں کم ہے، باہر دیش میں چرچا ہے کہ اس بات کو الیکشن میں استعمال کرنے اور کانگریس لیڈر شپ کو بدنام کرنے کی اسی طرح کی کوشش ہے، جس طرح سے اسّی کی دہائی میں بوفورس گن کو لیکر ہوا تھا۔ یہی وجہ ہے کہ پہلے دن سے ہم کہتے آئے ہیں کہ جس نے پیسہ لیا ہے، اس کو فورا پکڑنا چاہئے، سزا دینی چاہئے۔ اگر یو۔پی۔اے۔ کا کوئی بھی لیڈر ہو یا کسی بھی پارٹی کا کوئی بھی لیڈر ہو، کوئی بھی آفیسر ہو، ایکس آفیسر ہو، جو بھی پیسہ لینے میں دوشی پایا جائے گا، اس کے خلاف سخت سے سخت کاروائی کرنی چاہئے ۔۔۔(مداخلت)۔۔۔ سر، میں آج بتانا چاہتا ہوں کہ ۔۔۔(مداخلت)۔۔۔ میری بات سنئے ۔۔۔(مداخلت)۔۔۔ پلیز ۔۔۔(مداخلت)۔۔۔

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, take up Zero Hour issues. ...(Interruptions)...

श्री गुलाम नबी आज़ादः सर, में ज़ीरो ऑवर में ही बता रहा हूँ। सर, मैं इसे अभी authenticate करूँगा। हमारा जो संशय था, हमारा जो डर था कि क्यों इसको, अगस्ता वैस्टलैंड हेलिकॉप्टर के इश्यू को, आज उठाया जा रहा है, तो उसको इलेक्शन में कांग्रेस के खिलाफ इस्तेमाल किया जा रहा है।

[†] Transliteration in Urdu script.

Re. Point of Order raised... [9 May, 2016] ...Westland Chopper Deal 17

सर, मैं आज का एक पेपर पढ़ता हूँ, जिसे मैं authenticate करता हूँ।

†جناب غلام نبی آزاد: سر، میں زیرو آوور میں ہی بتا رہا ہوں۔ سر، میں اسے ابھی کروں ویسٹ authenticate گا۔ ہمارا جو اندیشہ تھا، ہمارا جو ڈر تھا کہ کیوں اس کو، آگسٹا لینڈ ہیلی کاپٹر کے ایشو کو، آج اٹھایا جا رہا ہے، تو اس کو الیکشن میں کانگریس کے خلاف استعمال کیا جا رہا ہے۔

سر، میں آج ایک پیپر پڑھتا ہوں، جسے میں authenticate کرتا ہوں۔

The Indian Express, Monday, 9th May, 2016, PM Modi uses 'Italian connection' to target Sonia Gandhi over Agusta Westland deal. ...(Interruptions)... प्लीज़ ...(व्यवधान)... मुझे बोलने दीजिए। ...(व्यवधान)... (व्यवधान)... प्रुझे बोलने दीजिए। ...(व्यवधान)... Thiruvananthapuram/Chennai, May, 8. I quote, "The Prime Minister, Narendra Modi, targeted Congress President, Sonia Gandhi, over the AgustaWestland Helicopter Deal on Sunday, saying, it was not his Government but a court in Italy that has mentioned her name in connection with the deal." Sir, the Paper further says, In Kanyakumari, earlier, during the day, this is the most important to be underlined, "Modi had said UPA leaders had taken money in purchase of helicopters," Then, I quote, "We are not saying this. A court in Italy is saying this."

सर, मैं यह बताना चाहता हूँ कि..

أسر میں بات کہنا چاہتا ہوں کہ

MR. DEPUTY CHAIRMAN: But this is a newspaper report. ...(Interruptions) ...

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री प्रकाश जावडेकर): सर, यह कहा है कि किसी AP ने ...(व्यवधान)... A prominent leader ...(*Interruptions*)... AP is a prominent national leader, जिसने ...(व्यवधान)... यह जज ने बोला है। ...(व्यवधान)...

श्री गुलाम नबी आज़ादः कि पैसा लिया है? ...(व्यवधान)... No, no. ...(Interruptions)...

†جناب غلام نبی آزاد: که پیسه لیا ہے؟ ...(مداخلت)... نو، نو، ...(مداخلت)...

श्री प्रकाश जावडेकरः यह जज ने बोला है। ...(व्यवधान)... यह जज ने बोला है। ...(व्यवधान)...

श्री गुलाम नबी आज़ादः सर, मेरा इस सदन से एक आग्रह होगा। इस पर इस सदन में और दूसरे सदन में भी बहस हुई। सभी दलों के नेताओं ने, एमपीज़ ने उसमें हिस्सा लिया। माननीय डिफेंस मिनिस्टर ने भी उसमें हिस्सा लिया। अगर माननीय प्रधान मंत्री जी को कहना था, तो जब इस विषय पर चर्चा चल रही है, हाउस चल रहा है, तो माननीय प्रधान मंत्री जी ने इस सदन में और उस सदन में यह बात क्यों नहीं की और जब यह चर्चा हुई कि इस पर तुरन्त कार्रवाई करनी चाहिए, तो माननीय प्रधान मंत्री जी इसको इलेक्शन का मुद्दा क्यों बना रहे हैं?

† Transliteration in Urdu script.

सर, मेरा आखिरी क्वेश्चन यह होगा कि इसकी इन्क्वायरी, यह जो पूरी जांच हो रही है, वह सीबीआई के द्वारा हो रही है और सीबीआई माननीय प्रधान मंत्री जी के अंडर आती है। अगर प्रधान मंत्री जी ही इस तरीके की भाषा का इस्तेमाल करेंगे, तो जाहिर है कि सीबीआई प्रभावित होगी। इसीलिए हमने पहले दिन से ही कहा कि अगर निष्पक्ष जांच करनी हो, ट्रांस्पेरेंट जांच करनी हो, तो सुप्रीम कोर्ट मॉनिटर्ड सीबीआई इन्क्वायरी करनी चाहिए और दो महीने के अन्दर, जुलाई-अगस्त के सेशन में इस सदन के और उस सदन के ...(व्यवधान)...

†جناب غلام نبی آزاد: سر، میرا اس سدن سے ایک آگریہہ ہوگا۔ اس پر اس سدن میں اور دوسرے سدن میں بھی بحث ہوئی۔ سبھی دَلوں کے نیتاؤں نے، ایم پیز نے اس میں حصہ لیا۔ مانیئہ ڈفینس منسٹر نے بھی اس میں حصہ لیا۔ اگر مانیئہ پردھان منتری جی کوکہنا تھا، تو جب اس موضوع پر چرچہ چل رہی ہے، ہاؤس چل رہا ہے، تو مانیئے پردھان منتری جی نے اِس سدن میں اور اُس سدن میں یہ بات کیوں نہیں کی اور جب یہ چرچہ ہوئی کہ اس پر فوراً کارروائی کرنی چاہیئے، تو مانیئے پردھان منتری جی اس کو الیکشن کا مدعہ کیوں بنارہے ہیں؟

سر، میرا آخری سوال یہ ہوگا کہ اس کی انکوائری، یہ جو پوری جانچ ہورہی ہے، وہ سی بی آئی کے ذریعہ ہورہی ہے اور سی بی آئی مانیئے پردھان منتری جی کے انڈر آتی ہے، اگر پردھان منتری جی ہی اس طریقے کی بھاشا کا استعمال کریں گے، ظاہر ہے کہ سی بی آئی متاثر ہوگی۔ اسی لیے ہم نے پہلے دن سے ہی کہا کہ اگر غیرجانبدرانہ جانچ کرنی ہو، ٹرانسپورٹ جانچ کرنی ہو، تو سپریم کورٹ مانیٹرڈ سی بی آئی انکوائری کرنی چاہیئے اور دو مہینے کے اندر، جولائی اگست کے سیشن میں اس سدن کے اور اس سدن کے ۔۔۔(مداخلت)۔۔۔

MR. DEPUTY CHAIRMAN: The Chair has to do nothing on that. ...(*Interruptions*)... It is a newspaper report. ...(*Interruptions*)...

श्री गुलाम नबी आज़ादः जो असली culprits हैं, उनको पकड़ कर दिखाना चाहिए। ...(व्यवधान)...

†جناب غلام نبی آزاد: جو اصلی کلپرِٹس ہیں، ان کو پکڑ کر دکھانا چاہیئے۔۔۔(مداخلت)۔۔۔ MR. DEPUTY CHAIRMAN: Okay; okay. All right. ...(*Interruptions*)... This is

only a newspaper report. ...(Interruptions)...

श्री गुलाम नबी आज़ादः हम अगस्ता की बात में नहीं चाहते कि माननीय प्रधान मंत्री जी सदन में कुछ नहीं कहें और बाहर कांग्रेस पार्टी को बदनाम ...(व्यवधान)... और कांग्रेस पार्टी के लीडर्स को ...(व्यवधान)... के खिलाफ कार्रवाई करें। ...(व्यवधान)...

†جناب غلام نبی آزاد: ہم اگستہ کی بات میں نہیں چاہتے کہ مانیئے پردھان منتری جی سدن میں کچھ نہیں کہیں اور باہر کانگریس پارٹی کو بدنام ۔۔۔(مداخلت)۔۔۔ اور کانگریس

[†] Transliteration in Urdu script.

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پارٹی کے لیڈرس کو۔۔۔(مداخلت)۔۔۔ کے خلاف کارروائی کریں۔۔۔(مداخلت)۔۔۔

MR. DEPUTY CHAIRMAN: Mr. Naqvi. ...(Interruptions)... This is only a newspaper report. ...(Interruptions)...

श्री गुलाम नबी आज़ादः हमें आपत्ति है। ...(व्यवधान)...

جناب غلام نبی آزاد: ہمیں آپتّی ہے ۔۔۔(مداخلت)۔۔۔

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर ...(व्यवधान)... हम इनको विश्वास दिलाना चाहते हैं कि ...(व्यवधान)...इटली की अदालत ने इसमें ...(व्यवधान)... जिसने घूस दी थी, वह जेल में है। ...(व्यवधान)...

श्री गुलाम नबी आज़ादः सर ...(व्यवधान)... जिस पर आनन्द शर्मा जी ने, हमारे डिप्टी लीडर ने नोटिस दिया है ...(व्यवधान)...

†جناب غلام نبی آزاد: سر، ۔۔۔(مداخلت)۔۔۔ جس پر آنندشرما جی نے، ہمارے ڈپٹی لیڈر نے نوٹس دیا ہے۔۔۔(مداخلت)۔۔۔

श्री मुख्तार अब्बास नक़वीः और जिसने घूस ली है, वह जल्दी जेल जाएगा। ...(व्यवधान)...

श्री गुलाम नबी आज़ादः मैं चेयर से निवेदन करूँगा कि उस पर उनको बोलने की अनुमत्ति दी जाए। ...(व्यवधान)...

†جناب غلام نبی آزاد: میں چئیر سے نویدن کرونگا کہ اس پر ان کو بولنے کی اجازت دی جائے۔۔۔(مداخلت)۔۔۔

श्री मुख्तार अब्बास नक़वीः इसलिए, इन्हें इसकी चिन्ता करने की जरूरत नहीं है। ...(व्यवधान)...

श्री गुलाम नबी आज़ादः हमारे जिन-जिन साथियों ने नोटिस दिया है, उनको बोलने दिया जाए। ...(व्यवधान)...

†جناب غلام نبی آزاد: ہمارے جن جن ساتھیوں نےنوٹس دیا ہے، ان کو بولنے دیا جائے۔۔۔(مداخلت)۔۔۔

श्री मुख्तार अब्बास नक़वीः सर, जो इनकी इच्छा है कि जल्द से जल्द जो दोषी हैं, जो बिचौलिए हैं, जिन्होंने दलाली खाई है, ...(व्यवधान)... उन पर कार्रवाई हो, तो इनकी इच्छा का पूरा सम्मान होगा। ...(व्यवधान)... जो भी बिचौलिया होगा, जिसने भी दलाली की है, उसको कोई छूट नहीं मिलेगी। ...(व्यवधान)... इसलिए, आपको या किसी को भी बेचैन होने की जरूरत नहीं है। जो गुनहगार है, उसे छोड़ा नहीं जाएगा और जो बेगुनाह है, उसे छेड़ा नहीं जाएगा। आप चिन्ता मत कीजिए।

[†] Transliteration in Urdu script.

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MR. DEPUTY CHAIRMAN: Okay. Zero Hour. ...(Interruptions)... Zero Hour. ...(Interruptions)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I have given a notice under Rule 267. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Rule 267! ...(Interruptions)... It is Zero Hour. ...(Interruptions)...

SHRI ANAND SHARMA: I have given a notice under Rule 267. ...(Interruptions)

MR. DEPUTY CHAIRMAN: That is correct. But, ...(Interruptions)...

SHRI ANAND SHARMA: Please, Sir. ...(Interruptions)... ...(Interruptions)... The LoP has also just said ...(Interruptions)... I have given a notice under Rule 267. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That I know. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, my notice is very clear. ...(*Interruptions*)... And, Rule 267 is also very clear. ...(*Interruptions*)... It is for the suspension of the entire Business until the matter raised, under that notice, is disposed of. And, I have mentioned that what the LoP has just stated. ...(*Interruptions*)... आप हमारी बात सुन लें। ...(व्यवधान)... सर, इस सदन में और उस सदन में चर्चा हो चुकी है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma, I may tell you ... (Interruptions)

श्री आनन्द शर्माः जब दोनों सदनों में चर्चा हो चुकी है, उस चर्चा के दौरान सरकार की तरफ से जो बात नहीं आई ...(व्यवधान)...

SHRI SUKHENDU SEKHAR ROY: Sir, I have a point of order. ...(*Interruptions*)... I have a point of order.

MR. DEPUTY CHAIRMAN: After this. ...(*Interruptions*)... I will come to you after this. ...(*Interruptions*)...

श्री आनन्द शर्माः सरकार की तरफ से जो बात नहीं रखी गई है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Anand Sharmaji, I have got your point. ...(Interruptions)... Now, you listen to me. ...(Interruptions)...

श्री आनन्द शर्माः सर, मेरी बात समाप्त नहीं हुई है। ...(व्यवधान)... प्रधान मंत्री जी को सदन में आकर यह बात कहनी चाहिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: No; no. Now, you listen to me. ...(Interruptions)

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SHRI ANAND SHARMA: Sir, please. ...(Interruptions)... The Prime Minister must come and substantiate the statement. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, listen to me. ...(Interruptions)

SHRI ANAND SHARMA: It is a very serious matter. ...(*Interruptions*)... The Prime Minister has said that the court has indicted that money has been paid, as the LoP has said. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: The LoP has already said it. ...(Interruptions)... Listen to me. ...(Interruptions)... Listen to me. ...(Interruptions)... No; no. Listen to me. ...(Interruptions)... There is no rule to suspend the Zero Hour. ...(Interruptions)...

श्री आनन्द शर्माः प्रधान मंत्री जी को आना पड़ेगा ...(व्यवधान)... प्रधान मंत्री जी को आना पड़ेगा ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: There is no rule to suspend the Zero Hour. ...(*Interruptions*)... So, I am not allowing you under Rule 267. ...(*Interruptions*)... Shri Sukhendu Sekhar Roy. ...(*Interruptions*)...

श्री आनन्द शर्माः सर, मेरा यह आग्रह है कि प्रधान मंत्री जी सदन में आएं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I am not allowing you under Rule 267 during the Zero Hour. ...(*Interruptions*)... There is no rule. ...(*Interruptions*)... Shri Sukhendu Sekhar Roy. ...(*Interruptions*)... Shri Sukhendu Sekhar Roy. ...(*Interruptions*)... Mr. Sukhendu Sekhar Roy, would you like to speak? ...(*Interruptions*)...

SHRI SUKHENDU SEKHAR ROY: Sir, I have a point of order. ...(Interruptions)

MR. DEPUTY CHAIRMAN: Under which rule? ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, I have a point of order regarding Rule 267. ...(*Interruptions*)... Rule 267 says, "Any Member, may, with the consent of the Chairman, move that any rule may be suspended in its application to a motion related to the business listed before the Council of that day...." ...(*Interruptions*)... But, unfortunately, the issue, which has been raised by the hon. Member, does not relate to any business, listed in today's List of Business. ...(*Interruptions*)... Therefore, the matter, which is not applicable under Rule 267, should not be recorded. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I have ruled it out. ...(*Interruptions*)... I have ruled it out. ...(*Interruptions*)...

SHRI SUKHENDU SEKHAR ROY: It has become a practice that almost every day some Members have been saying that they have given a notice under Rule 267, so they should be allowed to speak. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: It is a misuse of Rule 267. ...(Interruptions)

SHRI SUKHENDU SEKHAR ROY: If any Member raises any issue, which is not permissible under Rule 267, that should not be recorded. ...(Interruptions)... It is my submission. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: I agree with you, Mr. Sukhendu Sekhar Roy. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, you must invoke Rule 255 because it is a very peculiar situation. ...(Interruptions)... Please invoke Rule 255. ...(Interruptions)... That is my submission. ...(Interruptions)... Invoke Rule 255 against all the Members who are creating such a situation. ...(Interruptions)... Invoke Rule 255. ...(Interruptions)... Invoke Rule 255. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: You read Rule 255. ...(Interruptions)... You read it. ...(Interruptions)... You read it. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: I am giving you a reference. ...(Interruptions) There is a precedence. ...(Interruptions)... In 2010, when the Bill on women's reservation was being discussed, the Chair had invoked Rule 255 against ten Members of the House, at a time. ...(Interruptions)... Against ten Members of the House. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Now, you listen to me. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Seven Members were from the Samajwadi Party. ...(Interruptions)... One was from the RJD, one was from the LJP and one was from ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: That is not going on record. ...(Interruptions) ... Why are you speaking? It is not going on record. ...(Interruptions)... Rule 255 is clear. It says, "The Chairman may direct any Member..." So, it denotes to individual Member. ...(Interruptions).... It is not for a group of Members. ...(Interruptions).... It is only for one Member. ...(Interruptions)... Any Member. ...(Interruptions).. If one Member behaves disorderly, then, I can take action. ...(Interruptions).. When it is a group of Members, I am doubtful whether this Rule can be applied or not. ...(Interruptions)... I am afraid, this Rule can be applied... ... (Interruptions)... This cannot be applied when it is for a group of Members. ...(Interruptions).. If it is for one Member, it is okay. ...(Interruptions).. That I have replied to you. ...(Interruptions).. Papers to be Laid. Shri Sudarshan Bhagat.

PAPERS LAID ON THE TABLE — Contd.

Report and Accounts (2014-15) of CAPART, New Delhi and related papers

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत)ः महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:---

- (a) Annual Report and Accounts of the Council for Advancement of People's Action and Rural Technology (CAPART), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at [Placed in Library. See No. L.T. 4869A/16/16] (a) above.

RE. POINT OF ORDER RAISED UNDER RULE 258 AND RULE 267 ON AGUSTA WESTLAND CHOPPER DEAL — Contd.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: I would request......(Interruptions)... There is no. ...(Interruptions)... That is something said outside(Interruptions)... The Prime Minister, if he has said (Interruptions) Now, please listen. ... (Interruptions) Please listen. ...(Interruptions)... Please listen. ...(Interruptions).. Mr. Anand Sharma. ...(Interruptions)... Please listen. ...(Interruptions)... Please listen. ...(Interruptions)... No. Please listen. ...(Interruptions)... Please listen. ...(Interruptions)... One minute, I will come to that. ...(Interruptions)... I will come to that. ...(Interruptions)... But, please listen. ...(Interruptions)... Now the point is, you should understand my position. What you are attributing to the Prime Minister having said is something he is alleged to have said outside. ...(Interruptions)... Please. ...(Interruptions)... Listen to me. ...(Interruptions)... Listen to me. ...(Interruptions)... Listen to me. ...(Interruptions)... I don't agree. ...(Interruptions)... This is something said outside. ...(Interruptions)... You reply to it outside. ...(Interruptions)... You can reply to it outside. ...(Interruptions)... The Chair cannot take cognisance of that. ...(Interruptions)... It is not said here. ...(Interruptions)... Yes, you reply to it outside. ...(Interruptions)... What can I do for that? ...(Interruptions)... I cannot do anything. ...(Interruptions)... I cannot do anything. ..(Interruptions) ...

श्री मुख्तार अब्बास नक़वीः सर, अगर इस तरह के नारे लगाए जाएँगे और इस तरह की बात कही जाएगी, तो यह ठीक नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: They are political speeches. ...(Interruptions)... What do I do? ...(Interruptions)...

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श्री मुख्तार अब्बास नक़वीः ये किस तरह के नारे लगा रहे हैं? ...(व्यवधान)... प्रधान मंत्री देश के प्रधान मंत्री हैं, वे केवल हमारे या इनके प्रधान मंत्री नहीं हैं। ...(व्यवधान)... It is not. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Is the Chair responsible for the political speeches made outside, tell me? ...(Interruptions) ...

श्री मुख्तार अब्बास नक़वीः उनके लिए ये इस तरह की भाषा का इस्तेमाल कर रहे हैं! ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Tell me please ...(Interruptions) ...

श्री मुख्तार अब्बास नक़वीः अभी सोनिया जी का केवल नाम लिया गया और उस पर ये शोर मचा रहे हैं और प्रधान मंत्री जी के लिए ये किस तरह की भाषा का इस्तेमाल कर रहे हैं? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma. ...(Interruptions)... Mr. Anand Sharma. ...(Interruptions)... Please. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः इनको यह समझ लेना चाहिए कि हमारे सदस्य भी उस तरह की भाषा इस्तेमाल कर सकते हैं। ...(व्यवधान)... Please stop them. ...(Interruptions)... Sir, please stop them. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Mr. Anand Sharma, you are the Deputy Leader of the Congress Party. ...(Interruptions) ... Now, listen to me. ...(Interruptions) ... Listen to me. ...(Interruptions)... Listen to me please. ...(Interruptions)... Please ask these people to..(Interruptions)... Now, please. ...(Interruptions)... Please listen. ...(Interruptions)... Anand Sharmaji, what I am asking is only this. ...(Interruptions)... Now, please listen. ...(Interruptions)... I have called Mr. Anand Sharma. ..(Interruptions)... Now, please listen. ...(Interruptions)... Please listen to me. ...(Interruptions)... I will not adjourn the House. ...(Interruptions)... You listen to me. ...(Interruptions)... What I am saying is only this. ...(Interruptions)... The statement which is attributed to the Prime Minister is alleged to have been said outside. ...(Interruptions)... Which if he said, it is outside. ...(Interruptions)... It is outside. ...(Interruptions)... It is a political speech. ...(Interruptions)... What the Chair can do? ...(Interruptions)... If something has happened.... ...(Interruptions)... It is a political speech... ...(Interruptions)...

SHRI ANAND SHARMA: Sir,.. ...(Interruptions)... Sir, since you have asked me.... ...(Interruptions)... Since you have asked me and I have raised the matter after the LoP under 267, I have one submission to make. ...(Interruptions)... It is not a question that it has been made outside. ...(Interruptions)... It is all the more reason. ...(Interruptions)... He is the Prime Minister. ...(Interruptions)... He is preempting the investigation by the CBI since the CBI reports to him. ...(Interruptions)...

This is number one. Number two, Sir, the Rule Book is clear. ...(Interruptions) When Parliament is in Session and the House has debated this matter, the Minister has answered the discussion in this House and that House, the Prime Minister has made a statement which contradicts what the Government has said in this House. ...(Interruptions)... So, when the Parliament is in Session, the Prime Minister and his Ministers first have to make such a statement in the House. ...(Interruptions).... So, he has actually violated the norms and undermined the dignity of this House. That is why our notice says that we request the hon. Prime Minister to come to the House and substantiate. ...(Interruptions)... and two, since the CBI reports to him, he is preempting. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: The Chair cannot ask the Prime Minister to come and explain here. ...(Interruptions)... The Chair cannot do that. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, invoke Rule 255 to restore the House. ...(Interruptions)... Don't *. ...(Interruptions)...

SHRI ANAND SHARMA: We have a right to demand, Sir. ...(Interruptions) And we are demanding(Interruptions)...

MR. DEPUTY CHAIRMAN: The Chair cannot ask. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः सर, इनको संसदीय व्यवस्था और नियम के बारे में इतना भी नहीं मालूम। प्रधान मंत्री जी ने वही कहा है जो पूरी दुनिया जानती है, जो इटली की अदालत ने कहा है, जो बात उस दिन चर्चा में आयी है – उन्होंने कोई नयी चीज़ नहीं कही। प्रधान मंत्री जी ने कोई policy की announcement नहीं की है। ...(व्यवधान)... अगर उन्हें थोडा सा भी ए, बी, सी, डी ज्ञान होगा तो उन्हें मालूम होगा कि कोई भी मिनिस्टर या प्राइम मिनिस्टर, जब सेशन चल रहा होता है तो कोई policy announcement outside the House नहीं कर सकते। यह तो इलेक्शन रैली की स्पीच है। आप खुद जान-बूझकर बात का बतंगड़ बनाना चाहते हैं, आप खुद यह बताना चाहते हैं कि इसको लेकर आपके अंदर कितनी बेचैनी है, तो इसका कोई इलाज नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I think, now you should allow the Zero Hour to run. ...(Interruptions)... There are other Members waiting for it. ...(Interruptions)... Now please allow the Zero Hour. ...(Interruptions)... See, I have the list. ...(Interruptions)... The first is, Shri Shantaram Naik. ...(Interruptions)... Please allow the Zero Hour. ...(Interruptions)... It is okay now. You go back. ...(Interruptions)... Zero Hour. ...(Interruptions)... The House is adjourned for ten minutes.

The House then adjourned at thirty-two minutes past eleven of the clock.

^{*} Expunged as ordered by the Chair.

The House re-assembled at forty-two minutes past eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Yes.

SHRI PRAMOD TIWARI (Uttar Pradesh): I have a point of order, Sir. It is on an important issue. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: You see, I will listen to your point of order. After the point of order, I will take up Zero Hour. At that time, your Members should not create problems. That is what I am saying. Otherwise... ... (Interruptions)... I agree. The point is that I have a list of, at least, ten Members for Zero Hour submissions. I have to dispose, at least, some of them. ...(Interruptions)... I will listen to your point of order. After that, if your Members come to the Well of the House and create problems, then I can't agree with that. What is your point of order?

श्री अली अनवर अंसारी (बिहार)ः सर, जीरो ऑवर का क्या होगा? ...(व्यवधान)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः माननीय उपसभापति जी, एक मेरा भी ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will come to you later. Yes, Mr. Tiwari, what is the point of order? ...(Interruptions)... Sit down; sit down. ...(Interruptions)...

SHRI PRAMOD TIWARI: Sir, kindly see Article 75(3) of the Constitution. It says, "The Council of Ministers shall be collectively responsible to the House of the People."

MR. DEPUTY CHAIRMAN: Yes, it is collectively responsible; no doubt. That is correct. Everybody knows that.

SHRI PRAMOD TIWARI: Sir, my submission is, यहां पर हाउस में डिफेंस मिनिस्टर का एक स्टेटमेंट आया। डिफेंस मिनिस्टर ने एक स्टेटमेंट हाउस के अंदर दिया। Most of it was written and read with your permission, Sir. That is part of the House records. I am talking of the collective responsibility part under Article 75(3). The House is in Session. Whatever he has said here is a statement of the Government.

SHRI DILIPBHAI PANDYA (Gujarat): Sir, why are all these people standing? सर, मेम्बर्स हाउस में खड़े क्यों हैं? ...(व्यवधान)...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Why are you standing? ...(Interruptions)... Why are you standing? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, please. ...(Interruptions) ... No, no. ...(Interruptions) All of you, sit down. ...(Interruptions)... Okay. Sit down. ...(Interruptions)... He is correct. Sit down. ...(Interruptions)... He is correct; sit down. ...(Interruptions)...

SHRI PRAMOD TIWARI : Sir, when he is making a statement as a Minister... MR. DEPUTY CHAIRMAN: I have understood. What is the next point?

SHRI PRAMOD TIWARI: Sir, the point is, गवर्नमेंट का कोई व्यक्ति उस स्टेटमेंट के खिलाफ हाउस के बाहर जाकर अगर स्टैंड ले, when the House is in Session.... The House is still in Session, and this is a very important statement. The Prime Minister has said something in Tamil Nadu against what the Defence Minister has said in the House. This infringes upon the collective responsibility part. Sir, I want a ruling on this. ...(Interruptions)...

श्री प्रभात झा (मध्य प्रदेश)ः सर, प्रधान मंत्री ...(व्यवधान)... अपने अधिकारों ...(व्यवधान)...

SHRI PRAMOD TIWARI: Either the Prime Minister is * or the Defence Minister is * . One of them is * . Sir, there is a difference....(*Interruptions*)... I want a ruling on this. ...(*Interruptions*)...

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): Sir, * is unparliamentary. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No, no. Let me tell you. I do not take cognizance of what has been said by the Prime Minister.....(*Interruptions*)...

SHRI PRAMOD TIWARI: Sir, my point of order is, there is a difference. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will tell you. Sit down. ...(Interruptions)... I do not take cognizance of what has been said by... ...(Interruptions)... Now, please. ...(Interruptions)...

SHRI PRAMOD TIWARI: Unless the Prime Minister is (Interruptions)

MR. DEPUTY CHAIRMAN: Let me say it. I got your point. It is very clear. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... Now, please. Point of order ...(*Interruptions*)... I have understood your point of order. ...(*Interruptions*)... Let me speak. The point is, Mr. Pramod Tiwari has raised a point of order. The Chair does not take cognizance of what has been said outside and reported in the newspaper. ...(*Interruptions*)... Therefore, I am not taking cognizance. ...(*Interruptions*)... Shri Shantaram Naik ...(*Interruptions*)... Shri Naresh Agrawal, what is your point? ...(*Interruptions*)...

श्री नरेश अग्रवालः माननीय उपसभापति जी, जब अगस्ता पर चर्चा हो रही थी ...(व्यवधान)...

श्री उपसभापतिः श्री नरेश अग्रवाल,.....

^{*} Expunged as ordered by the Chair.

श्री सत्यव्रत चतूर्वेदी (मध्य प्रदेश)ः उन्होंने बाहर जाकर बोला है. ...(व्यवधान)...

श्री उपसभापतिः श्री नरेश अग्रवाल, nothing else will go on record. ...(Interruptions)...

श्री नरेश अग्रवालः महोदय. अगस्ता पर जब चर्चा हो रही थी तो माननीय डिफेंस मिनिस्टर ने यहां बयान दिया था। जो अगस्ता कांड में महत्वपूर्ण पदों पर थे, कल उन्होंने उनके बारे में बाहर बयान दिया। उन्होंने कहा कि उनको विभिन्न महत्वपूर्ण पदों पर पोस्ट किया गया। उन्होंने कई नाम लिए। एक सी.ए.जी. का नाम लिया, दो गवर्नर्स के नाम लिए, कुछ और नाम लिए। जब सदन चल रहा है और इस सदन में रक्षा मंत्री बयान दे चूके हैं, तो अगर रक्षा मंत्री कोई एडिशनल बयान देना चाहते थे तो वे सदन के अंदर दे सकते थे। ...(व्यवधान)...

श्री विनय कटियार (उत्तर प्रदेश): *

श्री उपसभापतिः इसका अलग से नोटिस दे दीजिए।

श्री नरेश अग्रवालः हां, नोटिस दे देंगे। ...(व्यवधान)...

श्री विनय कटियारः *

MR. DEPUTY CHAIRMAN: Rule 267 is ruled out. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, my notice is there. ...(Interruptions) ... My notice is very clear. ...(Interruptions)... Sir, with due respect, this House must respect the Constitution and its Rule Book. It is very clear. It is not precedent; it is not tradition. It is the practice since 1952 that when Parliament is in Session, the Prime Minister and the Minister, on the subject which has been deliberated upon or on a subject which has a far-reaching impact, will make a statement in the House. ...(Interruptions).... He has contradicted his Defence Minister. ...(Interruptions)... He is pre-empting the independent enquiry by the CBI. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Use the proper rule in the Procedure Book. ...(Interruptions)... Give notice under proper rule. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, this is a very serious matter. ...(Interruptions) The Prime Minister must come. ...(Interruptions)... Either the Prime Minister must withdraw the statement. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: If there is any violation ...(Interruptions)...

SHRI ANAND SHARMA: Either the Prime Minister must withdraw the statement or he must acknowledge what he has said. ...(Interruptions)... He is misleading; it is factually incorrect. ...(Interruptions)... If he does not, he must come before the House and substantiate it. ...(Interruptions)

* Not recorded.

MR. DEPUTY CHAIRMAN: Anand Sharmaji, if the hon. Prime Minister has violated any rule, or any provision of the Constitution, you can give notice. ...(*Interruptions*)...

SHRI ANAND SHARMA: He must come to the House. ...(Interruptions)

MR. DEPUTY CHAIRMAN: Now, Shri Shantaram Naik; he is absent. ...(*Interruptions*)... Shri Sukhendu Sekhar Roy ...(*Interruptions*)... If any Member of the House has violated any rule, or any provision of the Constitution, please give notice. I will examine it. ...(*Interruptions*)... Shri Sukhendu Sekhar Roy ...(*Interruptions*)...

RE. DEMAND TO INVOKE RULE 255

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, this is in regard to certain things curtailed by the Government in seven States of India. ...(*Interruptions*)... What is it? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Very bad. ...(Interruptions) ...

SHRI SUKHENDU SEKHAR ROY: Restore order. ...(Interruptions)... Restore order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have called the name of Shri Sukhendu Sekhar Roy; please allow Zero Hour. ...(Interruptions)... Please allow Zero Hour. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: What is this? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I can hear you. ...(Interruptions) ...

SHRI SUKHENDU SEKHAR ROY: Sir, restore order. ...(Interruptions)... Sir, invoke rule 255. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I can hear you. ...(Interruptions) ...

SHRI SUKHENDU SEKHAR ROY: Sir, invoke rule 255. ...(Interruptions)... Invoke rule 255. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No rule 255 ...(Interruptions) ...

SHRI SUKHENDU SEKHAR ROY: You can. ...(Interruptions)... There is a precedent. ...(Interruptions)... There is a decision. ...(Interruptions)... I tell you, there is a decision. ...(Interruptions)... There is a precedent. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Rule 256 can be invoked if there is a motion. ...(*Interruptions*)... Look at rule 256. ...(*Interruptions*)... Rule 255 is not applicable here. ...(*Interruptions*)...

[RAJYA SABHA]

SHRI SUKHENDU SEKHAR ROY: I say rule 255. ...(*Interruptions*)... The first line says, "Chairman may direct any Member..." ...(*Interruptions*)... Therefore, you can name. ...(*Interruptions*)... There is a precedent in 2010. ...(*Interruptions*)... There is a precedent. ...(*Interruptions*)... There is a precedent. ...(*Interruptions*)... There is a precedent in 2010. ...(*Interruptions*)... There is a precedent in 2010. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: You move the motion. ...(Interruptions)

SHRI SUKHENDU SEKHAR ROY: Kindly listen. ...(*Interruptions*)... Kindly listen for a moment. ...(*Interruptions*)... In 2010, when Women Reservation Bill was being discussed, Rule 255 was invoked against ten Members. ...(*Interruptions*)... Against 10 Members, Rule 255 was invoked in 2010. ...(*Interruptions*)... Kindly check the records; verify the records to ascertain the veracity of my statement. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That was Rule 256. ...(*Interruptions*)... Bring a motion ...(*Interruptions*)...

SHRI SUKHENDU SEKHAR ROY: Sir, you invoked Rule 255 against 10 Members. ...(*Interruptions*)... You invoked Rule 255 against 10 Members in 2010. ...(*Interruptions*)... Why not now? ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That was Rule 256. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: No, Sir, it was 255. You invoked Rule 255. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have to check that. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: In 2010, you invoked Rule 255. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: My decision is: we can invoke Rule 256 if there is a motion. ...(*Interruptions*)... You bring a motion. ...(*Interruptions*)... Any Member can bring a motion. ...(*Interruptions*)...

SHRI SUKHENDU SEKHAR ROY: Why should I? ...(Interruptions)... Why should I when there is Rule 255. ...(Interruptions)... Why should I? ...(Interruptions)... In 2010, the Chair invoked Rule 255 against 10 Members of this House at a time. ...(Interruptions)... Therefore, follow that precedent. ...(Interruptions)... Follow that precedent and invoke Rule 255. ...(Interruptions)... Follow that precedent; otherwise, it will be *. ...(Interruptions)... Please, Mr. Deputy Chairman, Sir, follow that precedent. ...(Interruptions)...

^{*}Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: No; * is expunged. There is no *. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Please verify the records. ...(Interruptions)

MR. DEPUTY CHAIRMAN:* is an insinuation on the Chair. It will be expunged. ...(*Interruptions*)... The House is adjourned up to 1200 hours.

The House then adjourned at fifty-two minutes past eleven of the clock.

The House reassembled at Twelve of the Clock, MR. CHAIRMAN in the Chair.

ORAL ANSWER TO QUESTION

MR. CHAIRMAN: Question Hour, Question No. 151. ...(*Interruptions*)... Question 151, Please

SHRIMATI VANDANA CHAVAN: Sir, Question 151.

Developmental activities on river fronts and floodplains

*151. SHRIMATI VANDANA CHAVAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of the steps taken by the Ministry to regulate developmental activities on river fronts and floodplains;

(b) whether there is any proposal to ban all developmental activities near vulnerable floodplain and river beds; and

(c) if so, the details of Government's planning to monitor that these guidelines are followed by all States?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) The Ministry of Environment, Forest and Climate Change (MOEF&CC), Government of India has formulated a Draft River Regulation Zone (RRZ) under the provisions of Environment (Protection) Act, 1986 and circulated it to State/UT Governments/ Administration on 08.01.2016. The draft RRZ has proposed to have 3 categories of River Conservation Zone (RCZ), namely, Prohibited Activities Zone

^{*}Expunged as ordered by the Chair.

(RCZ - PA), Restricted Activities Zone (RCZ - RA I) and Regulated Activities Zone (RCZ - RA II) in the floodplain rivers and 2 categories of river conservation zones, namely, RCZ - PA and RCZ - RA I in mountain rivers and hill streams.

(b) No, Sir. The draft RRZ Notification does not ban all developmental activities near vulnerable floodplains and river beds. It proposes to prohibit, restrict as well as regulate certain activities in the river conservation zones in order to conserve and protect river ecosystem in the country.

(c) The draft RRZ Notification proposes to have National River Conservation Zone Authority and State River Conservation Zone Authority to monitor the implementation of various provisions of said Notification. These authorities shall involve village level institutions and important NGOs for keeping watch on river stretches. They will also coordinate with District Administration in this regard.

RE. DEMAND TO INVOKE RULE 255 — Contd.

SHRI ANAND SHARMA: Sir, it is a Constitutional issue. ...(Interruptions)... ...(Interruptions)...

MR. CHAIRMAN: This is Question Hour, please. ...(Interruptions)

SHRIMATI VANDANA CHAVAN: Sir, ...(Interruptions) ...

SHRI ANAND SHARMA: Sir, it is a Constitutional issue. ...(Interruptions)

MR. CHAIRMAN: No, no. It may be. You can raise it any other time. ...(Interruptions)... But this... ...(Interruptions)...

SHRIMATI VANDANA CHAVAN: Sir, can I ask the supplementary question? ...(Interruptions)... Sir, please allow me to ask.

SHRI ANAND SHARMA: Sir, please give me half-a-minute. ...(*Interruptions*)... Sir, please give me half-a-minute. ...(*Interruptions*)...

MR. CHAIRMAN: Will you please give me one minute to say something? ...(*Interruptions*)... Give me one minute. ...(*Interruptions*)... Hon. Members, I just want to say... ...(*Interruptions*)... Just one minute. Please allow a moment to the Chair. ...(*Interruptions*)... In the normal course, 10-12 Members raise issues during Zero Hour, and, 30-35 or 36 Members raise issues during the Question Hour, which makes a total of 45 Members of the House, everyday. Now, I just put it to you as a totality, is it appropriate for any individual Member or a group of Members to raise an issue of interest to them during either the Zero Hour or the Question

Hour. I mean, we have structured the programme of the House so that maximum benefit is given to the Members who are here. You know it. All I say is, take it up.... ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, we are seeking the protection of the Chair. ...(*Interruptions*)... We are just seeking your protection, Sir. ...(*Interruptions*)... You are the custodian of the dignity and also the holder of the Constitution as the Chairman of Council of States, Sir. ...(*Interruptions*)... Sir, I have a Constitutional matter to raise. ...(*Interruptions*)...

MR. CHAIRMAN: Does it relate to the Question Hour? ...(Interruptions) ...

SHRI ANAND SHARMA: Allow me to bring it to your attention because, Sir, it is already listed. ...(*Interruptions*)...

MR. CHAIRMAN: What is listed? ...(Interruptions) ...

SHRI ANAND SHARMA: This is listed in the List of Business. Soon after the Question Hour, it is the Budget (Uttarakhand). ...(Interruptions)...

MR. CHAIRMAN: After the Question Hour, it is the lunch time. ...(Interruptions)....

SHRI ANAND SHARMA: Sir, I am raising a Constitutional issue. ...(Interruptions)

MR. CHAIRMAN: Please raise it when it is taken up. ...(Interruptions)...

SHRI ANAND SHARMA: This House has neither discussed it nor ratified it. ...(Interruptions)...

SHRI BHUPENDER YADAV (Rajasthan): Sir, I want to say something. ...(Interruptions)...

MR. CHAIRMAN: Sharmaji.... ...(Interruptions)... Sharmaji, one minute. ...(Interruptions)... Bhupender ji, give me one minute. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, we will be doing something which is unconstitutional... ...(Interruptions)...

MR. CHAIRMAN: As per... ...(*Interruptions*)... Please. ...(*Interruptions*)... आप मेरी बात तो सुन लीजिए। ...(व्यवधान)... See, after the Question Hour, there is the lunchbreak. ...(*Interruptions*)... After that, whatever is listed, when it is taken up, raise your issue. ...(*Interruptions*)... That will be the correct way of doing it.

SHRI ANAND SHARMA: That is why, Sir, I am raising it. ...(Interruptions)

श्री सभापतिः अभी उसको उठाने का क्या फायदा है? ...(व्यवधान)... आप इसको दो बजे उठाइए when the House reassembles and this item is taken up. ...(Interruptions)... Then, raise it by all means. ...(Interruptions)... SHRI SUKHENDU SEKHAR ROY: Question Hour, Sir. ...(Interruptions)... Question Hour, Sir. ...(Interruptions)...

SHRIMATI VANDANA CHAVAN: Sir, please allow me to ask the question. ...(Interruptions)...

SHRI BHUPENDER YADAV: Sir, I want to say something. ...(Interruptions)...

MR. CHAIRMAN: Sharma ji, please. Sharmaji, ...(Interruptions)...

SHRIMATI VANDANA CHAVAN: Sir, I may be allowed to ask the question. ...(Interruptions)...

श्री सभापतिः भूपेंद्र यादव जी कहिए, आप क्या कह रहे हैं? ...(व्यवधान)...

श्री भुपेंद्र यादवः सर, आज सुबह से ...(व्यवधान)...

SHRI ANAND SHARMA: Sir, the fundamental issue is that when the... ... (Interruptions)...

श्री भुपेंद यादवः आनन्द जी ...(व्यवधान)...

श्री सभापतिः आपने आज सुबह वह कह दिया है। ...(व्यवधान)... Let me hear him also. ...(Interruptions)... में उनकी बात तो सुन लूं। ...(व्यवधान)... एक मिनट ...(व्यवधान)...

श्री भुपेंद यादवः सभापति जी, आज सुबह श्री सुखेन्दु राय जी ने रूल 255 के पुराने precedents दिए हैं। रूल 255 पर आपकी रूलिंग आनी चाहिए। ...(व्यवधान)... यह क्वेश्चन ऑवर है। सर, रूल 255 पर आपका प्रोटेक्शन चाहिए। ...(व्यवधान)... एक बार सुखेन्दु राय जी को सुन लीजिए। ...(व्यवधान)...

MR. CHAIRMAN: It was raised before the hon. Deputy Chairman. The Deputy Chairman will give the ruling. ...(*Interruptions*)...

SHRI BHUPENDER YADAV: Sir, that is in the interest of the House. ...(Interruptions)...

MR. CHAIRMAN: I know. It was raised before the hon. Deputy Chairman. He will give a ruling on that. Now, Question No. 151. ...(*Interruptions*)... Please. ...(*Interruptions*)... Allow your colleague to(*Interruptions*)...

SHRI ANAND SHARMA: Sir, we have given a notice. ...(Interruptions)... The Prime Minister... ...(Interruptions)...

श्री सभापतिः आपने वह बात 11 बजे कह दी है। ...(व्यवधान)... उससे क्या फायदा है? ...(व्यवधान)... Please allow the Question Hour.

SHRIMATI VANDANA CHAVAN: Sir, kindly allow me to ask the question. ...(Interruptions)... Sir, kindly allow me to ask the question. ...(Interruptions)...

Re. Demand to

श्री सभापतिः आपने अपनी बात कह दी है। ...(व्यवधान)...

SHRI ANAND SHARMA: The Enforcement Directorate and the CBI Directorate report to the Prime Minister ...(Interruptions)... The Prime Minister has ...(Interruptions)...

श्री सभापतिः शर्मा साहब, आपने सुबह अपनी बात कह दी है। ...(व्यवधान)... अब वह बात खत्म हो गई। ...(व्यवधान)...

SHRI ANAND SHARMA: No, Sir. This is disrespect to the House. ...(Interruptions)...

श्री सभापतिः अब वह बात खत्म हो गई। ...(व्यवधान)...

SHRI ANAND SHARMA: The House practice demands that the Prime Minister cannot make such a statement outside when Parliament is in Session. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः सर, शर्मा जी ने Zero Hour में same issue उठाया था। ...(व्यवधान)...

श्री सभापतिः यह सब करने से क्या फायदा है? ...(व्यवधान)...

श्री मुख्तार अब्बास नक़वीः इस पर ऑनरेबल डिप्टी चेयरमैन साहब ने रूलिंग दे दी। ...(व्यवधान)...

MR. CHAIRMAN: Please. ...(Interruptions)... I appeal to hon. Members, please ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः अगर शर्मा जी यह तय करके आए हैं कि हम हाउस नहीं चलने देंगे, तो वे बता दें। ...(व्यवधान)... क्यों आप बार-बार अपनी बेइज्जती करना चाहते हैं? ...(व्यवधान)... जो कुछ बची-खुची है, आपकी वह कलई भी ये खोल देंगे। ...(व्यवधान)...

SHRI ANAND SHARMA: The Prime Minister must come before the House. ...(*Interruptions*)... The Prime Minister must come before the House. ...(*Interruptions*)...

MR. CHAIRMAN: Sharma *sahib*, please allow the Question Hour to proceed. ...(*Interruptions*)...

SHRI MADHUSUDAN MISTRY (Gujarat): The Prime Minister must come in the House. ...(Interruptions)...

MR. CHAIRMAN: Please allow the Question Hour to proceed. ...(Interruptions)

SHRI ANAND SHARMA: Only the PM can clarify ...(*Interruptions*)... The Prime Minister's statement contradicts the Defence Minister. ...(*Interruptions*)... Please call the Prime Minister. ...(*Interruptions*)... Only he can clarify ...(*Interruptions*)...

MR. CHAIRMAN: The House is adjourned for thirty minutes.

The House then adjourned at six minutes past twelve of the clock

[RAJYA SABHA]

The House re-assembled at thirty-six minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWER TO QUESTION — Contd.

MR. CHAIRMAN: Let us proceed with Question No.151, which has been raised. ...(*Interruptions*)... No, no. ...(*Interruptions*)... Don't do this. ...(*Interruptions*)... Don't do this. ...(*Interruptions*)...

SHRIMATI VANDANA CHAVAN: Sir, no proper policy. ...(*Interruptions*)... No proper policy ...(*Interruptions*)... and as a result of unabated constructions, which are coming up on the floodplains, ...(*Interruptions*)... the floodings, especially, in Kashmir, Chennai and several other parts of the country have happened.....(*Interruptions*)...

SHRI DIGVIJAYA SINGH: Sir, ...(Interruptions)

MR. CHAIRMAN: Not during Question Hour. ...(Interruptions)... यह मुद्दा आप क्वेश्चन ऑवर के बाद उठा लीजिए। ...(व्यवधान)...

SHRIMATI VANDANA CHAVAN: Sir, local Governments, unfortunately, are turning a blind eye...(*Interruptions*)...or are insensensitive to the vulnerability of these floodplains. ...(*Interruptions*)... Sir, I wish to ask the Government whether they would... (*Interruptions*)...take steps to protect the floodplains. ...(*Interruptions*)... How would they sensitise the State and local Governments in this behalf? ...(*Interruptions*)... How would they hold the officers accountable for this?

MR. CHAIRMAN: Thank you. ...(Interruptions)...

SHRI PRAKASH JAVADEKAR: This is a very important question, Sir. ...(Interruptions)...

MR. CHAIRMAN: This is Question Hour. ...(Interruptions) ...

SHRI PRAKASH JAVADEKAR: She has asked a very important question ...(*Interruptions*)... and I appreciate.....(*Interruptions*)... As a country,...(*Interruptions*)... we need to protect our rivers. ...(*Interruptions*)... We need to protect our floodplains ...(*Interruptions*)...ad, therefore, we have come out with...(*Interruptions*)...a draft River Regulatory Zone notification. ...(*Interruptions*)... That we have circulated... (*Interruptions*)...to the States...(*Interruptions*)...for their comments. ...(*Interruptions*)...

MR. CHAIRMAN: Please sit down! ...(Interruptions)... Please sit down! ...(Interruptions)...

SHRI PRAKASH JAVADEKAR: After we receive all the comments by June

end,...(Interruptions)...then, we will, definitely,...(Interruptions)...we will, definitely, ...(Interruptions)...

श्री सभापतिः आप बैठ जाइए। ...(व्यवधान)...

SHRI PRAKASH JAVADEKAR: ...and whatever decision we take, ...(*Interruptions*)... we will convey it to the House. ...(*Interruptions*)...

MR. CHAIRMAN: Second question. ...(Interruptions)

SHRIMATI VANDANA CHAVAN: Sir, the National Water Commission ... (Interruptions)...

श्री सभापतिः आप बैठ जाइए। ...(व्यवधान)...

SHRIMATI VANDANA CHAVAN: ...under the National Action Plan on Climate Change has recommended zoning of floodplains ...(*Interruptions*)... to avoid climate change-induced disasters. ...(*Interruptions*)...

MR. CHAIRMAN: Two o'clock. ...(*Interruptions*)... Two o'clock. ...(*Interruptions*)... Raise it at 2 o'clock. ...(*Interruptions*)...

SHRIMATI VANDANA CHAVAN: Countries like Germany, England, France, ...(*Interruptions*)... have started working on adaptation measures ...(*Interruptions*)...for climate disasters ...(*Interruptions*)... like flood management plans, ...(*Interruptions*)... including flood hazard mapping. ...(*Interruptions*)...

MR. CHAIRMAN: Don't do that. ...(Interruptions)... Don't do that. ...(Interruptions)...

SHRIMATI VANDANA CHAVAN: Is the Government planning...(*Interruptions*)...to adopt same kind of measures in India ...(*Interruptions*)... to have a better preparedness for the floods? ...(*Interruptions*)...

SHRI PRAKASH JAVADEKAR: Floodplains in many areas ...(*Interruptions*)... are under stress...(*Interruptions*)...and, therefore, we have already calculated ...(*Interruptions*)... more than 300 stress-specific floodplains. ...(*Interruptions*)... To protect that, ...(*Interruptions*)... we are also studying ...(*Interruptions*)... all the best practices of the world. ...(*Interruptions*)... Our National Action Plan ...(*Interruptions*)... on adaptation has ...(*Interruptions*)... those elements about the rivers. ...(*Interruptions*)...

श्री दिलीप कुमार तिर्कीः महोदय, हर राज्य की अलग-अलग सिचुएशंस होती हैं ...(व्यवधान)... लेकिन ग्राउंड सिचुएशन को राज्य सरकार ही असेस कर सकती है। ...(व्यवधान)... पूरे देश की रिवरबैड के लिए एक ही तरह का रूल नहीं बनाया जा सकता है। ...(व्यवधान)... SHRI ANAND SHARMA: Sir, he should make a statement. ...(Interruptions)...

MR. CHAIRMAN : Please don't do this. ...(Interruptions)... Please don't do this. ...(Interruptions)... आप बैठ जाइए। ...(व्यवधान)... Sharma Saheb, please. ...(Interruptions)... Please go back to your seats. ...(Interruptions)... Let the Question be asked. ...(Interruptions)...

श्री दिलीप कुमार तिर्कीः वैसे भी वॉटर स्टेट सब्जेक्ट है। ...(व्यवधान)... मैं मंत्री महोदय से यह जानना चाहूंगा कि क्या इस बारे में राज्यों से कोई विचार-विमर्श किया गया है? ...(व्यवधान)...

MR. CHAIRMAN: It is unbecoming of the Members. ...(Interruptions)

श्री दिलीप कुमार तिर्कीः क्या किसी राज्य ने मंत्रालय के नोटिफिकेशन को लेकर कोई आपत्ति दर्ज कराई है। ...(व्यवधान)...

श्री प्रकाश जावडेकरः सर, जैसा मैंने कहा, हमने draft river regulatary zone notification जो निकाला है, उस पर 10 राज्यों ने हमें अपनी प्रतिक्रियाएं दी हैं। ...(व्यवधान)... कुछ ने विभिन्न मुद्दों पर आपत्तियां उठाई हैं, तो कुछ ने नये सजेशंस दिए हैं। उन सबका ...(व्यवधान)... किया जाएगा। ...(व्यवधान)...

MR. CHAIRMAN: No slogans in the House. ...(Interruptions) ...

SHRI PRAKASH JAVADEKAR: We will definitely consider, but it is our paramount duty to protect the river ecology as a country. ...(*Interruptions*)... And that is what we want to do. ...(*Interruptions*)...

श्री सत्यनारायण जटियाः सभापति जी, नदियों का संरक्षण करने के सम्बन्ध में यह अत्यंत ही महत्वपूर्ण प्रश्न है। ...(व्यवधान)... सरकार ने इसको लागू करने के लिए बहुत ही प्रभावी कदम उठाया है। इन्होंने 8 जनवरी, 2016 को जो मसौदा बनाया था, उसे सर्कुलेट भी किया गया है। ...(व्यवधान)... अभी-अभी मंत्री जी ने बताया कि उसके बारे में 10 राज्यों से रिस्पांस प्राप्त हुआ है। ...(व्यवधान)...

महोदय, मुझे मंत्री जी से यह पूछना है कि इस सारे कार्यक्रम को लागू करने के लिए, जिसमें राज्य सरकारों की, स्थानीय ग्रामीण संस्थाओं की तथा एनजीओज की सहभागिता होने वाली है, तो इस कार्यक्रम को लागू करने का आगे का प्रभावी कार्यक्रम क्या है? ...(व्यवधान)...

श्री प्रकाश जावडेकरः सर, हमने सभी राज्यों को लिखा है। ...(व्यवधान)... बाकी बचे 19 राज्यों को चाहिए कि वे अपनी प्रतिक्रियाएं दे दें। ...(व्यवधान)... जून तक ...(व्यवधान)...

श्री सभापतिः आप बैठ जाइए। ...(व्यवधान)... बैठ जाइए। ...(व्यवधान)...

श्री प्रकाश जावडेकरः जैसे ही ये प्रतिक्रियाएं आएंगी, उसके बाद हम बैठक भी करेंगे और अगर कुछ निर्णय करते हैं, तो आपको कहेंगे। ...(व्यवधान)... लेकिन मैं एक बात कहना चाहता हूं कि रिवर्स के बारे में हम संवेदनशील हैं। ...(व्यवधान)... केंद्र सरकार गाइडलांइस इश्यू कर सकती है, लेकिन इसे राज्यों को ही करना है। ...(व्यवधान)... यह राज्यों का ही अधिकार है, यह राज्यों का ही विषय है ...(व्यवधान)... लेकिन गाइडलांइस और पॉलिसी फ्रेम करना केंद्र का विषय है। ...(व्यवधान)... अगर यह करते हैं, तो देशहित में हम सब को उस पर अमल करना चाहिए। ...(व्यवधान)... वह justiciable भी होता है। ...(व्यवधान)...

MR. CHAIRMAN: Now, Shri Vivek Gupta. ...(Interruptions) ...

श्री विवेक गुप्ताः सर ...(व्यवधान)... सर ...(व्यवधान)...

MR. CHAIRMAN: Don't do that. ...(*Interruptions*)... Please don't do that. ...(*Interruptions*)... The House is adjourned till 2.00 P.M.

WRITTEN ANSWERS TO STARRED QUESTIONS

Rights of pedestrians

*152. SHRI VIJAY GOEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the percentage of trips made in urban India by foot or walking *i.e.* the share of pedestrian mode of transport as compared to other modes of transport;

(b) whether Government is considering to define the rights of pedestrians including therein motorists bearing legal responsibility if they fail to comply;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) As per the latest National Transport Development Policy Committee (NTDPC) report there is lack of conclusive data on the modal share distribution between various modes of transport including walking, across cities in India. The percentage share of pedestrian in different mode of transport varies from city to city according to their size and population. The range of the percentage share of pedestrian varies from 22% to 57%.

(b) to (d) The rights of motorist and pedestrians are defined in the Rules of Road Regulation, 1989. As per these rules, pedestrians have the right of way at uncontrolled zebra crossings and violation by motorists would attract penalty under section 177 of Motor Vehicles Act, 1988. The various Police Acts and the Rules and Regulations made thereunder also contain provisions to regulate traffic of all kinds in streets and public places, including pedestrians.

Meeting of NMC on land acquisition issues

*153. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the National Monitoring Committee (NMC) on land acquisition issues had a meeting recently;

(b) the details of subjects that were discussed;

(c) whether any time frame was set up to obtain early outcomes for relief to displaced people in various areas; and

(d) if so, the steps taken/proposed to taken to extend the benefits of the new Land Acquisition Law of 2013 to tribals and farmers?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The National Monitoring Committee (NMC) constituted under the provision of section 48 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013, has had four meetings. The most recent meeting was held on 28.04.2016. The agenda of the meeting included: (i) Confirmation of action taken on the minutes of last meeting. (ii) Furnishing of information in the prescribed format. (iii) Nomination of experts to be appointed to the National Monitoring Committee. (iv) Representations/Complaints received in respect of land acquisition for Polavaram dam. (v) Creation and filling up of posts under National Monitoring Committee Cell. (vi) Any other item with the permission of the Chair. Minutes of the meeting are available at the following URL:

http://dolr.nic.in/dolr/landreforms.asp

(c) and (d) The Committee has sought requisite data/information from all State Governments and Central Ministries/Departments in charge of implementation of the acts mentioned in the fourth schedule of the RFCTLARR Act, 2013 in order to facilitate review and monitoring of the implementation of the Rehabilitation and Resettlement schemes/plans that may have been formulated.

Development of multimodal ports

*154. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government is planning to develop multimodal ports in the country and if so, the details thereof;

(b) whether it is also a fact that Sahibganj in Jharkhand has been considered for development of such port and if so, the details thereof; and (c) the quantum of funds earmarked and released, so far for the purpose?

THE MINISTER OF SHIPPING (SHRI NITIN JAIRAM GADKARI): (a) The Governments' plans contain development of multi-modal Inland Water Transport terminals under the Jal Marg Vikas Project at Varanasi in Uttar Pradesh, Sahibganj in Jharkhand, Haldia in West Bengal and two – three other locations along the National Waterway–1.

(b) The location of terminal at Sahibganj is proposed at Samda Nala and Rampur villages with construction to take place in two Phases. The terminal would be linked to National Highway - 80 and Sakhri Railway Station. The requirement of land for the main terminal, rail and road connectivity and rehabilitation and resettlement of 235 households has been assessed at 241.63 acres.

(c) During 2015-16, ₹ 76.99 crore was released to the Government of Jharkhand as cost of land acquisition. In 2016-17 (Budget Estimates), ₹ 50 crore has been provisionally earmarked for the Sahibganj terminal.

Raising Ganga Task Force

*155. SHRI VIVEK GUPTA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has decided to raise a Ganga Task Force for monitoring pollution through ex-servicemen living along the river Ganga;

(b) if so, the current status thereof and the expected time-frame by when the Force is expected to begin functioning;

(c) the operational details of the Force such as the criteria for selection, scale of remuneration, area of functioning, etc.; and

(d) the allocation and utilization of funds which have been made for creation of the Force during the current year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Ganga Task Force has been approved by the Cabinet under the Public Participation component of the Namami Gange Programme. Ministry of Defence (MoD) *vide* letter dated 12th December 2014 agreed in principle for Raising of 4 Battalions of Composite Eco Task Force (CETF) named as Ganga Task Force. This Ministry has conveyed its in-principle approval to the MoD for raising of one battalion (ex-servicemen) for National Mission for Clean Ganga (NMCG) on 3rd March, 2016. (b) Ministry of Defence has informed that the detail proposal for raising one CETF Battalion of Territorial Army (TA) will be submitted to MOWR, RD and GR shortly to accord administrative and financial approval. The raising of one Composite Ecological Task Force Battalion (TA) will be completed within six months from the issue of Government Sanction Letter.

One regular battalion of Territorial Army has reported in Allahabad in July 2015. Ganga Task Force has been trained for (i) plantation of trees on the banks of river Ganga, (ii) strengthening of pollution monitoring mechanism on ground, (iii) management of public awareness and participation programmes, and (iv) monitoring of Ghats for the ongoing works. They have participated in various consultative/ discussion meetings. Participation in awareness and plantation activities at selected towns has also been carried out.

(c) The organization structure proposed for raising of four CETF Battalions (TA) for NMCG is based on the existing model of Ecological Task Force Battalions (TA). The details are as below:

- (i) Criteria for Selection: Apart from the nucleus staff comprising of Regular and Territorial Army personnel, recruitment is proposed to be carried out from the pension holders, and medical category SHAPE-1 Ex-servicemen (Regular Army and Territorial Army) only, on an all India basis.
- (ii) The terms and conditions: The terms and conditions of service of personnel recruited in the proposed CETF Battalions (TA) will be governed by the provisions laid down in Territorial Army Act and Territorial Army Regulations 1948, (Revised 1976).
- (iii) Age Limit: There is no minimum age for recruitment. However, the Ex-servicemen would serve upto maximum 55 years of age only.
- (iv) **Remuneration:** The remuneration of the personnel will be commensurate to the rank held by the individuals and as applicable to Armed Forces personnel.
- (v) Area of Functioning: The locations for proposed four CETF Battalions (TA) for NMCG, will be earmarked by NMCG in consultation with Ministry of Defence and Integrated Headquarters of Ministry of Defence (Army).

(d) No separate allocation has been made by NMCG in demand-for-grant for the FY 2015-16. However, Letter of Commitment has been issued to Ministry of Defence for one Battalion for amount ₹ 25.28 cr. towards expenditure for one year of the battalion on 8th July, 2015.

Financial support to consumers of solar power

*156. SHRI BASAWARAJ PATIL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) what is the cost of solar power per KW for consumers; and

(b) whether Government is going to provide any financial support to the consumers and also the public institutions like schools, colleges, etc. in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Cost of solar power if consumers install systems on rooftop or ground with or without battery is as follows:—

Sl. No	Systems	Capacity	Systems cost (₹ per Wp)
1.	Solar Lanterns, Solar Home Lights and Solar Street Lights (LED)	Up to 40Wp	400
2.	Solar power packs/SPV power plants (with battery bank @7.2Vah/Wp)	Up to 300Wp > 300Wp to 10kWp	250 150
		>10kWp to 100kWp	130
3.	SPV power plants (without battery)	Up to 500kWp	80

These costs mentioned above are based on the Ministry's benchmark cost. Actual cost may vary depending on quality, manufacturer and location.

(b) Central Financial Assistance (CFA) provided under off-grid and decentralized solar PV applications scheme of MNRE for plants with or without battery backup is as follows:—

Sl.	System	Capacity	₹ per Wp					
No.				General States	A an Laksha	States, Id N, Idweep Inds	1	Category es (c)
			@30%	@30% (a)	@90% (b)	@30% (a)	@90% (b)	
1	2	3	4	5	6	7	8	
1.	Solar Lanterns, Solar Home Lights and Solar Street Lights (LED)	Up to 40 Wp	120	132	396	120	360	

Starred Questions

1	2	3	4	5	6	7	8
2.	Solar power packs/SPV power	Up to 300 Wp	75	82	247	75	225
	plants (with battery bank	> 300 Wp to 10k Wp	45	49	148	45	135
	@7.2Vah/Wp)	>10k Wp to 100k Wp	39	43	128	30	117
3.	SPV power plants (without battery)	Up to 500k Wp	24	26	79	24	72

(a) 30% is for individuals. (b) 90% is for public institutions (c) special category States are Jammu and Kashmir, Uttarakhand and Himachal Pradesh.

Support is available to all consumers including public institutions like schools, colleges etc. for off-grid systems with or without battery.

Budget for Accelerated Irrigation Benefit Programme

*157. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the total budget allocated for Accelerated Irrigation Benefit Programme for the current year and how it compares with the last two years;

(b) whether Government has approved irrigation projects worth \gtrless 86,500 crore in the country;

(c) if so, the details of projects undertaken, State-wise;

(d) the number of projects completed out of the sanctioned projects and the number of projects pending; and

(e) the number of projects pending in Maharashtra and since when and the time likely to be taken to complete them?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) The details of the budget provision for Accelerated Irrigation Benefits Programme (AIBP) during current year (FY 2016-17) and Central Assistance provided in the last two years are given below:

Year	Central Assistance	Budget Provision
	Released (₹ in crore)	(₹ in crore)
2014-15	2610	
2015-16	2327	
2016-17	_	1000

In his budget speech for the current year, the Finance Minister has announced creation of a Long Term Irrigation Fund in NABARD, with an initial corpus of ₹ 20,000 crore to complete the ongoing AIBP projects, in a time bound manner.

(b) to (d) A Committee constituted under Sh. Brijmohan Agrawal, Minister, Water Resources, Chhattisgarh to look into the issues relating to implementation of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), has identified 99 ongoing AIBP projects to be completed by March, 2020. Out of these 23 projects are targeted to be completed by 2016-17, 31 projects by 2017 and rest of the 45 projects by 2019-20. The State-wise details of 99 projects is given in the Statement (*See* below). Balance cost of these projects is indicated to be \gtrless 81919 crore including command area development works.

(e) In identified 99 projects, 26 projects are in Maharashtra. Out of these 7 projects are targeted to be completed by 2016-17 and rest of the 19 projects are targeted to be completed by 2019-20.

Sl.	Project Name	Year of	Present	Project	Targeted					
No.		inclusion	Latest Cost	Completion	Irrigation					
		in AIBP		Target	Potential					
				(Month/Year)	(Th. Ha.)					
1	2	3	4	5	6					
And	Andhra Pradesh									
Prio	rity-II									
1.	Gundlakamma	2005-06	592.18	2017	32.4					
2.	Tadipudi LIS	2006-07	479.39	2017	83.61					
3.	Thotapally	2005-06	774.91	2017	48.56					
4.	Tarakaram Teerta Sagaram	2005-06	471.39	2017	10					
5.	Musurumilli	2007-08	236.78	2017	9.16					

Statement

Details of 99 priority Projects

[RAJYA SABHA]

1	2	3	4	5	6
6.	Pushkara LIS	2006-07	674.52	2017	71.18
7.	Yerracalva	2000-01	81.20	2017	6.96
8.	Maddigedda (Completed)	2000-01	10.90	2017	1.42
	Total		3321.27		263.29
Assa	am				
Prio	ority-I Projects				
9.	Dhansiri	1996-97	425.13	Mar-17	86.37
10.	Champamati	1996-97	213.5147	Mar-17	25
	Total		638.64		111.37
Prio	ority-III Projects				
11.	Borolia	1996-97	157.03	Mar-20	13.562
	TOTAL Priority-I and III		795.67		124.93
Biha	ar				
Prio	rity-III Projects				
12.	Durgawati	1996-97	776.02	Mar-18	23.59
13.	Punpun	2007-08	571.07	Mar-18	13.68
	Total		1347.09		37.27
Chh	attisgarh				
Prio	rity-III Projects				
14.	Maniyari Tank	2011-12	191.94	Mar-19	14.52
15.	Kelo	2008-09	814.71	Mar-18	22.81
16.	Kharung	2010-11	286.98	Mar-19	10.3
	Total		1293.63		47.63
	Goa				
	Priority-III Projects				
17.	Tillari	2000-01	818.73	Mar-18	14.521
	Gujarat				
	Priority-III Projects				
18.	Sardar Sarovar	1996-97	20718.17	Mar-18	1792

1	2	3	4	5	6
	Jammu and Kashmir				
	Priority-I Projects				
19.	Tral Lift	2000-01	169.66	Mar-17	6
20.	Prakachik Khows Canal	2007-08	45.47	Mar-17	2.262
21.	Restoration and Mod. of Main Ravi Canal	2011-12	61.1	Mar-17	50.749
	Total		276.23		59.01
	Priority-III Projects				
22.	Rajpora Lift	2000-01	64.579	Mar-18	2.429
	TOTAL Priority-I and III		340.81		61.44
	Jharkhand				
	Priority-III Projects				
23.	Subernarekha	2011-12	4263.68	Mar-19	236.848
	Multipurpose				
	Karnataka				
	Priority-I Projects				
24.	Upper Tunga Irrigation Project	2014-15	788.05	Mar-17	80.489
25.	Bhima LIS	2009-10	628.22	Mar-17	24.29
	Total		1416.27		104.779
	Priority-III Projects				
26.	Karanja	1997-98	512.41	Mar-17	29.234
27.	Sri Rameswar Irrigation	2014-15	173.65	Mar-17	13.8
28.	NLBC System Project	2014-15	1660.84	Mar-18	105
	(New)				
	Total		2346.9		148.0
	Total		3763.17		252.8
	Priority-I + Priority-III				
	Kerala				
	Priority-III Projects				
29.	Karapuzha	2006-07	64.752	Mar-18	7.36
30.	Muvattupuzha	2000-01	351.6	Mar-18	30.72
	Total		416.35		38.08

1	2	3	4	5	6
	Madhya Pradesh				
	Priority-I Projects				
31	Sindh Project Phase-II	1998-99	1862.42	Mar-17	162.1
32.	Indira Sagar Project Canal Phase-I and II (km. 0 to km. 142)	1996-97	1594.38	Mar-17	62.2
	Indira Sagar Project Canal Phase-III (km. 143 to km. 206)	2007-08	890.37	Mar-17	20.7
	Omkareshwar Project Canal Phase-IV (OSP lift)	2014-15	432.96	Mar-17	54.63
	Bargi Diversion Project Phase-I (km. 16 to km 63)	2001-02	434.18	Mar-17	21.194
	Total		5214.31		320.824
	Priority-II Projects				
33.	Mahi Project	2000-01	834.24	2017	33.752
34.	Barriyarpur LBC	2000-01	655.08	2017	43.85
35.	Bansagar Unit 2	2003-04	3858.73	2017	154.543
36.	Mahan Project	2003-04	486.96	2017	19.74
37.	Pench Project	2007-08	1733.06	2017	28.268
38.	Sagad Project	2011-12	296.64	2017	17.061
39.	Singhpur Project	2011-12	260.63	2017	10.2
40.	Sanjay Sagar (Bah) Project	2011-12	291.95	2017	17.807
41.	Mahuar Project	2013-14	106.93	2017	13.775
42.	Indira Sagar Project Canal Phase-IV (km. 206 to km. 243)	2008-09	558.62	2017	19.6
	Indira Sagar Project Canal Phase-V (Khargone Lift)	2014-15	493.26	2017	33.14
	Omkareshwar Project Canal Phase-II (RBC km. 9.70 to km 65.50)	2007-08	390.39	2017	19.578

1	2	3	4	5	6
43.	Omkareshwar Project Canal Phase-III (RBC km. 65.50 to km 142)	2007-08	510	2017	48.592
	Bargi Diversion Project Phase-II (km. 63 to km 104)	2002-03	342.29	2017	31.899
	Total		10818.78		491.805
	Priority-III Projects				
44.	Bargi Diversion Project Phase-III (km. 104 to km 154)	2007-08	1545.16	Mar-18	26
	Bargi Diversion Project Phase-IV (km. 154 to km 197)	2008-09	876.85	Mar-18	34
	Total		2422.01		60.0
	Total Priority-I + Priority- II + Priority-III		18455.1		872.6
	Maharashtra				
	Priority-I Projects				
45.	Waghur	1996-97	1232.98	Mar-17	38.57
46.	Bawanthadi (IS)	2004-05	739.38	Mar-17	27.708
47.	Lower Dudhna	2005-06	1552.5	Mar-17	44.482
48.	Tillari	2005-06	655.34	Mar-17	6.57
49.	Lower Wardha	2006-07	1912.55	Mar-17	63.333
50.	Lower Panzara	2009-10	294.67	Mar-17	6.785
51.	Nandur Madhmeshwar Ph-II	2009-10	581.41	Mar-17	20.5
	Total		6968.83		207.95
	Priority-III Projects				
52.	Gosikhurd (NP)	2008-09	13366.01	Mar-20	250.8
53.	Upper Pen Ganga	2004-05	1511.82	Mar-20	44.472
54.	Bembla	2007-08	3057.22	Mar-20	52.543
55.	Tarali	2007-08	816.37	Mar-20	14.276

1	2	3	4	5	6
56.	Dhom Balaakwadi	2007-08	750.9	Mar-20	18.1
57.	Arjuna	2007-08	642.75	Mar-19	5.704
58.	Upper Kundalika	2008-09	273.8	Mar-18	2.8
59.	Aruna	2009-10	587.788	Mar-20	9.027
60.	Krishna Koyana Lift	2009-10	2327.73	Mar-20	104.167
61.	Gadnadi	2009-10	713.52	Mar-20	3.473
62.	Dongargaon	2005-06	37.55	Mar-18	2.766
63.	Sangola Branch Canal	2007-08	806.04	Mar-20	11.288
64.	Khadakpurna	2006-07	1348.08	Mar-20	23.864
65.	Warna	2005-06	1062.92	Mar-20	54.749
66.	Morna (Gureghar)	2007-08	182.86	Mar-20	3.075
67.	Lower Pedhi	2008-09	1071.72	Mar-20	17.023
68.	Wang project	2008-09	194.51	Mar-20	7.068
69.	Naradave	2009-10	253.75	Mar-18	12.282
	(Mahammadwadi)				
70.	Kudali	2009-10	323.91	Mar-18	5.327
	Total		29329.248		642.804
	Total		36298.08		850.75
	Priority-I + Priority-III				-
	Manipur				
	Priority-I Projects				
71.	Thoubal	1997-98	1449.44	Mar-17	29.45
72.	Dolaithabi Barrage	2002-03	455.54	Mar-17	7.54
	Total		1904.98		36.99
	Odisha				
	Priority-I Projects				
73.	Lower Indra (KBK)	1999-2000	1192.456	Mar-17	35.87
	Priority-II Projects				
		1006.05	527.09	2017	85.952
74.	Upper Indravati (KBK)	1996-97	527.09	2017	65.952
74. 75.	Upper Indravati (KBK) Rukura-Tribal	1996-97 1996-97	264.39	2017	7.648

1	2	3	4	5	6
	Priority-III Projects				
76.	Subernarekha	1997-98	3640.03	Mar-18	119.258
77.	Anandpur Barr. PhI/ Integrated Anandpur Barr.	1997-98	1838.31	Mar-17	8.88
78.	RET irrigation	2003-04	399.85	Mar-17	8.5
79.	Kanupur	2003-04	1680	Mar-17	47.74
80.	Telengiri	2003-04	471.394	Mar-17	13.829
	Total		8030		198
	Total Priority-I + Priority-II + Priority-III		10014		328
	Punjab				
	Priority-I Projects				
81.	Kandi Canal Extension (Ph-II)	2002-03	476.56	2017	23.33
82.	Rehabilitation of Ist Patiala Feeder and Kotla Branch Project	2007-08	177.81	2017	68.62
	Total		654.37		91.95
	Rajasthan				
	Priority-I Projects				
83.	Narmada Canal	1998-99	2700.19	Mar-17	245.88
	Priority-III Projects				
84.	Mod. of Gang Canal	2000-01	668.59	Mar-17	69.694
	TOTAL Priority I and III		3368.78		315.57
	Telangana				
	Priority-I Projects				
85.	J. Chokha Rao LIS	2006-07	8597.36	Mar-17	249
	Priority-II Projects				
86.	Sri Komaram Bheem Project	2006-07	558.115	2017	9.92
87.	Gollavagu Project	2006-07	102.155	2017	3.85

1	2	3	4	5	6
88.	Rallivagu Project	2006-07	56.636	2017	2.43
89.	Mathadivagu Project	2006-07	62	2017	3.44
90.	Peddavagu @ Neelwai Project	2006-07	137.712	2017	6.07
91.	Palemvagu Project	2005-06	201.99	2017	4.1
92.	Peddavagu @ Jagannathpur	2006-07	220.56	2017	6.07
93.	SRSP St. II	2005-06	1313.19	2017	178.07
94.	Rajiv Bheema L.I. Scheme	2007-08	1377	2017	82.153
	Total		4029.358		296.103
	Priority-III Projects				
95.	Indiramma Flood Flow Canal	2005-06	5940.9	Mar-19	40
	Total Priority-I + Priority-II + Priority-III		18567.618		585.103
	Uttar Pradesh				
	Priority-II Projects				
96.	Bansagar Canal	1997-98	2842.82	2017	150.132
	Priority-III Projects				
97.	Arjun sahayak	2009-10	1411.38	Mar-18	44.381
98.	Madhya Ganga Canal PH-II	2008-09	2608.96	Mar-20	146.532
99.	Saryu Nahar (NP)	1996-97	6323.29	Mar-20	1312
	Total		10343.63		1503
	Priority-II + Priority-III		13186		1653
	Total (Priority-I)		28909		1372
	Total (Priority-II)		22458		1387
	Total (Priority-III)		88160		4844
	Total (Priority I + II + III)		139527		7603

State Highways converted into National Highways

*158. SHRI NARENDRA KUMAR SWAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what is the total number of State Highways which have been converted into National Highways in the country during the financial year 2015-16, State-wise; and

(b) the number of new State Highways proposed to be converted into National Highways during 2016-17?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) The details of State roads declared as National Highways (NHs) in the country during the financial year 2015-16 are given in the Statement (*See* below).

(b) The expansion of NH network is a continuous process and declaration of new NH is taken up from time to time depending upon requirement of connectivity, *inter-se* priority and availability of funds.

Although the existing NH network of 1,01,010 km is about 1.9% of the total road network of 52.32 lakh km in the country, the NHs carry about 40% of the road traffic. The total number of road accidents in the country as per the latest published report was about 4,89,400 which resulted into about 1,39,671 numbers of persons killed. The NHs accounted for about 28.2% share of total road accidents and 34.1% of total persons killed. In view of this, the Ministry is giving due considerations for expansion of the NH network and taking up their subsequent developments at the earliest.

Statement

State	New National Highways No.	Description of National Highways
1	2	3
Rajasthan/ Haryana/ Punjab	148B	The highway starting from its junction with new NH No. 48 at Kotputli in the State of Rajasthan connecting Narnaul, Mahendergarh, Charkhi Dadri, Bhiwani, Hansi, Barwala, Tohana in the State of Haryana, Mansa and terminating at its junction with NH 54 near Bathinda in the State of Punjab.

The details of State roads declared as National Highways (NHs) in the country during the financial year 2015-16

54 Written Answers to [RAJYA SABHA]

1	2	3
Haryana	444A	The highway starting from its junction with NH 44 near Ambala connecting Saha and terminating at its junction with NH 44 at Sahabad in the State of Haryana.
Haryana	352A	The highway starting from its junction with NH No. 352 at Jind connecting Gohana and terminating at its junction with NH No. 334B at Sonipet in the State of Haryana.
Punjab and Himachal Pradesh	503A	The highway starting from its junction with NH-3 at Amritsar connecting Mehta, Sri Hargobindpur, Tanda, Hoshiarpur in the State of Punjab, Una and terminating at its junction with NH-503 near Una in the State of Himachal Pradesh.
Punjab	344B	The highway starting from its junction with NH-44 at Phagwara and terminating at its junction with NH-3 at Hoshiarpur in the State of Punjab.
Punjab and Haryana	254	The highway starting from its junction with NH-54 at Mudki connecting Baghapurana, Salabatpura, Rampura, Maur, Takth Sri Damdama Sahib in the State of Punjab and terminating at its junction with NH-54 near Dabwali in the State of Haryana.
Punjab	205A	The highway starting from its junction with NH-5 at Kharar connecting Banur and terminating at its junction with NH-44 at Tepla in the State of Punjab.
Himachal Pradesh	907A	The highway starting from its junction with NH No. 7 near Nahan connecting Banethi, Sarahan and terminating at its junction with NH No. 5 near Kumarhatti in the State of Himachal Pradesh.
Himachal Pradesh	503A	The highway starting from its junction with NH-3 at Amritsar connecting Mehta, Sri Hargobindpur, Tanda, Hoshiarpur in the State of Punjab, Una, Basoli, Barsar, Salooni and terminating at its junction with NH-103 near Bhota in the State of Himachal Pradesh.
Andhra Pradesh	544D	The highway starting from its junction with NH 44 at Ananthpur connecting Tadipatri, Kolimigundla, Owk, Banaganapalli, Gajualapalli, Giddalur, Cumbum, Thokapalli, Vinukonda, Narasaraopet and terminating at its junction with NH 16 at Guntur in the State of Andhra Pradesh.

1	2	3
Andhra Pradesh	340C	The highway starting from its junction with NH 40 at Kurnool connecting Nandikotkur, Atmakur and terminating at its junction with NH 765 at Dornala in the State of Andhra Pradesh.
Maharashtra	965	The highway starting from its junction with NH 65 near Mohol connecting Pandharpur, Malshiras, Phaltan, Nira, Jejuri, Saswad near Pune and terminating at its junction with NH 60 near Alandi in the State of Maharashtra.
Maharashtra, Karnataka	50	The highway starting from its junction with new NH No. 161 at Nanded in the State of Maharashtra connecting Udgir, Bidar, Homnabad, Gulbarga, Jevargi, Bijapur, Hospet and terminating at its junction with NH-48 near Lakshmisagara in the State of Karnataka.
Madhya Pradesh	339B	The highway starting from its junction with NH-39 at Bamitha and terminating at Khajuraho in the State of Madhya Pradesh.
Tripura	208	The highway starting from its junction with NH-8 near Kumarghat connecting Kailashahar, Khowai, Teliamura, Amarpur and terminating at its junction with new NH-8 near Sabroom (Sabrum) in the State of Tripura.
Tripura	208A	The highway starting from its junction with NH 208 near Kailashahar and terminating at Kukital in the State of Tripura.
Tripura	108B	The highway starting from its junction with NH 8 near Agartala and terminating at its junction with NH 208 near Khowai in the State of Tripura.
Bihar	120	The highway starting from its junction with NH 20 near Bihar Sharif connecting Nalanda, Rajgir, Hisua, Gaya, Daudnagar, Nasriganj, Karakat, Dawath, Nawanagar and terminating at at its junction with NH 922 near Dumraon in the State of Bihar.
Odisha	20	The highway starting from its junction with NH-31 near Bakhtiyarpur connecting Bihar Sharif, Nawada, Rajauli in the State of Bihar, Kodarma, Barhi, Hazaribag, Ranchi, Khunti, Murhu, Chakradharpur, Chaibasa and Jaintgarh in the State of Jharkhand, Parsora, Kendujhargarh, Panikholi, Kuakhia, Jajpur, Aradi, Chandbali, Raj Kanika and terminating at Satabhaya in the State of Odisha.

1	2	3
Odisha	55	The highway starting from its junction with NH- 53 near Sambalpur connecting Redhakhol, Angul, Banarpal, Dhenkanal, Cuttack, Jagatsinghpur, Balikuda and terminating at Naugaon in the State of Odisha.
Andhra Pradesh	16	The highway starting from its junction with NH-19 near Kolkata connecting Kharagpur in the State of West Bengal, Baleshwar and Bhubaneshwar in the State of Odisha, Anandapuram, Pendurthi, Anakapalli, Rajahmundary, Deverapalli, Gondugolanu, Vijaywada, Nellore in the State of Andhra Pradesh and terminating at its junction with NH-48 near Chennai in the State of Tamil Nadu.
Andhra Pradesh	216A	The highway starting from its junction with NH 16 near Gondugolanu connecting Tanaku, Ravulapalem and terminating at its junction with NH 16 near Rajahmundary in the State of Telangana.
Jammu and Kashmir	144	The highway starting from its junction with NH No. 44 near Domel connecting Katra, Riasi, Pauni and terminating at its junction with NH No. 144A near Bamla in the State of Jammu and Kashmir.
Uttar Pradesh/ Uttarakhand	34	The highway starting from Gangotri Dham connecting Bhatwari, Uttarkashi, Dharasu, Near Terhi, Ampata, Rishikesh and Haridwar in the State of Uttarakhand, Najibabad, Bijnore, Meerut, Hapur, Bulandshahr, Aligarh, Etah, Kannauj, Kanpur, Hamirpur, Mahoba in the State of Uttar Pradesh, Chattarpur, Hirapur, Damoh, Jabalpur and terminating at its junction with NH-44 near Lakhnadon in the State of Madhya Pradesh.
Uttar Pradesh/ Uttarakhand	334	The highway starting from its junction with NH-34 near Haridwar connecting Roorkee in the State of Uttarakhand, Muzaffarnagar and terminating at its junction with NH- 34 near Meerut.
Uttar Pradesh/ Uttarakhand	334C	The highway starting from its junction with new NH-34 at Bulandshahar and terminating at its junction with NH 9 at Ghaziabad in the State of Uttar Pradesh.

[9 May, 2016]

1	2	3
West Bengal/ Sikkim	717A	The highway starting from its junction with new NH No. 17 at Bagrakot in the State of West Bengal connecting Rhenok, Pakyong and terminating at its junction with new NH No. 10 near Gangtok in the State of Sikkim.
Sikkim	717B	The highway starting from its junction with NH No. 717A at Rhenok connecting Aritar, Rolep and terminating at its junction with NH No. 310 near Menla in the State of Sikkim.
Telangana	563	The highway starting from its junction with NH-63 near Jagtiyal connecting Karimnangar, Warangal, Mated and terminating at NH-365A near Khammam in the State of Telangana.
Himachal Pradesh	505A	The highway starting from its junction with NH No. 5 near Powari connecting Reckong Peo and terminating at Kalpa in the State of Himachal Pradesh.
Tripura and Assam	208A	The highway starting from its junction with NH 208 near Kailashahar connecting Dharmanagar, Kadamtala, Premtola, Kurti RCC Bridge in the State of Tripura Kathaltali, Kukital and terminating at its junction with NH 44 near Chand Khera in the State of Assam.

Pollution in Delhi and NCR

*159. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) what is the current status of pollution in Delhi and its NCR areas;

(b) how far it has been controlled;

(c) whether Government has issued any advisory to the residents of above areas in the matter;

(d) if so, the details thereof; and

(e) how far it has helped to control pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs) of NCR States and Pollution Control Committee (PCC) of NCT Delhi is monitoring air quality, water quality and noise levels in NCR Region under National Air Quality Monitoring Programme (NAMP), National Water Quality Monitoring Programme (NWMP) and National Ambient Noise Monitoring Network (NANMN) respectively. The status of ambient air quality, water quality and noise levels monitored during 2015 is given in the Statement (*See* below).

(b) The main challenge to control pollution in Delhi NCR *inter alia* includes emission from automobiles, suspension of dust, construction activities, industrial emissions and disposal of untreated and partially treated sewage etc. Considering these challenges, the Government has held regular co-ordination meetings with the state Governments of NCR States including NCT of Delhi. The measures taken by the Government to control pollution in Delhi and NCR *inter alia* include the following:-

- (i) Notification of National Ambient Air Quality Standards envisaging 12 pollutants;
- (ii) Formulation of environmental regulations/statutes;
- (iii) Setting up of monitoring network for assessment of ambient air including noise and water quality;
- (iv) Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blend etc.;
- (v) Promotion of cleaner production processes; and
- (vi) Preparation of action plan for sewage management and restoration of water quality in aquatic resources by State Governments.

Taking note of the gravity of air pollution, the Government has taken some more measures which include:

- (i) Launched National Air Quality Index by the Prime Minister in April, 2015;
- (ii) Implementation of Bharat Stage IV (BS-IV) norms in 63 selected cities including Delhi/cities of NCR and universalization of BS-IV by 2017;
- (iii) Decision taken to leapfrog directly from BS-IV to BS-VI fuel standards by 1st April, 2020;
- (iv) Taxing polluting vehicles and incentivizing hybrid and electric vehicles;
- (v) Mitigating action to comply with effluent standards by SPCBs/PCCs to improve the water quality of the rivers;
- (vi) Comprehensive amendments to various Waste Management Rules including Municipal Solid Waste, Plastic Waste, Hazardous Waste, Bio-medical Waste and Electronic Waste notified;

- (vii) Notification of Construction and Demolition Waste Management Rules.
- (viii) Ban on burning of leaves, biomass, municipal solid waste;
- (ix) Promotion of public transport network of metro, buses, e-rickshaws and promotion of car pooling, Pollution Under Control, lane discipline, vehicle maintenance;
- (x) Financial assistance for installation of Common Effluent Treatment Plants for cluster of Small Scale Industrial Units;
- (xi) Revision of existing environmental standards and formulation of new standards for prevention and control of pollution from industries;
- (xii) Regular co-ordination meetings at official and Ministerial level with Delhi and other State Governments within the NCR;
- (xiii) Issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981;
- (xiv) Issuance of directions for Zero Liquid Discharge/water conservation;
- (xv) Installation of on-line continuous (24x7) monitoring devices by major industries;
- (xvi) Setting up of a control room in CPCB to review and monitor air quality in the NCR;
- (xvii) Curbing of non-destined commercial vehicles entering in Delhi [Notification No. 19(96)/TPT/Sect-2016, dated 5.2.2016];
- (xviii) Levying of Environment Compensation Charge (ECC);
- (xix) Commissioning of Manesar-Palwal (53 Km) Western Expressway Highway to decongest Delhi; and
- (xx) Conducting of Source Apportionment Study by IIT, Kanpur.

(c) to (e) No, Sir. However, the Air Quality Index (AQI) has been launched by Hon'ble Prime Minister with an objective to rate the quality of ambient air in six categories namely Good, Satisfactory, Moderately Polluted, Poor, Very Poor, and Severe with a colour code and to produce a tool for effective communication of air quality status and easy to understand to general public.

The various steps taken mentioned above including launching of AQI have contributed in controlling pollution in NCR including Delhi. But for the various steps taken by Central Government, Governments of NCR States and NCT of Delhi, the level of pollution in NCR would have been worse. [RAJYA SABHA]

Statement

Sl.	Name of state	Name of	Location		2015	
No.		city		SO_2	NO_2	PM ₁₀
1	2	3	4	5	6	7
1.	Delhi	Delhi	Nizamuddin	4	44*	218*
2.	Delhi	Delhi	Shahzada Bagh	4	54*	256*
3.	Delhi	Delhi	Shahadra	4	53*	242*
4.	Delhi	Delhi	Janakpuri	4	50*	183*
5.	Delhi	Delhi	Siri Fort	4	49*	174*
6.	Delhi	Delhi	N.Y. School	6	94*	160*
7.	Delhi	Delhi	Town Hall	5	110*	248*
8.	Delhi	Delhi	Mayapuri Industrial Area	8	99*	296*
9.	Delhi	Delhi	Pitampura	4	35	234*
10.	Delhi	Delhi	ITO	a	a	@
11.	Haryana	Faridabad	Regional Office, HSPCB	14	65*	105*
12.	Haryana	Faridabad	Shivalic Global Industries	17	83*	@
13.	Haryana	Gurgaon	Gurgaon	-	-	-
14.	Haryana	Mewat		NA	NA	NA
15.	Haryana	Rohtak	Rohtak	-	-	-
16.	Haryana	Sonepat	Sonepat	-	-	-
17.	Haryana	Rewari	Rewari	-	-	-
18.	Haryana	Jhajjar	_	NA	NA	NA
19.	Haryana	Panipat	Panipat	-	-	-
20.	Haryana	Palwal	Palwal	-	-	-
21.	Uttar Pradesh	Ghaziabad	M/s Atlas Cycles	22	36	239*
22.	Uttar Pradesh	Ghaziabad	Bulandshaar Road Industrial Area	23	39	257*

Ambient Air Quality Trend Analysis of NCR Region including NCT of Delhi during 2015

1	2	3	4	5	6	7
23.	Uttar Pradesh	Noida	Gee-Pee Engineering Works	9	29	156*
24.	Uttar Pradesh	Noida	Regional Office, UPPCB	8	27	141*
25.	Uttar Pradesh	Meerut	Begum Bridge	@	a	@
26.	Uttar Pradesh	Meerut	Thana Railway Road	a	a	a)
27.	Uttar Pradesh	Bulandsahar	—	NA	NA	NA
28.	Uttar Pradesh	Baghpat	—	NA	NA	NA
29.	Uttar Pradesh	Gautam Budh Nagar	—	NA	NA	NA
30.	Uttar Pradesh	Hapur	_	NA	NA	NA
31.	Rajasthan	Alwar	RIICO Pump House	11	23	165*
32.	Rajasthan	Alwar	Regional Office	11	23	169*
33.	Rajasthan	Alwar	Gaurav Solvex Ltd	11	23	198*

Source: Data as reported by CPCB/SPCBs/PCCs/NEERI; National Ambient Air Quality Standard for Residential, Industrial, Rural and others Areas (Annual average) for $SO_2 = 50$ microgramme per cubic metre. $NO_2 = 40$ microgramme per cubic metre and $PM_{10} = 60$ microgramme per cubic metre.

Note: NA - no station, '-'stations sanctioned but not under operation.

* Concentration exceeding National Standard.

(a) Data not available, The data furnished in the table for year 2015 as available on date, All values in $\mu g/m^3$ and annual average.

S1.	Location	Limit in o	dB (A) Leq	Observation in	n dB (A) Leq
No.		Day	Night	Day	Night
1	2	3	4	5	6
1.	Delhi, Dilshad Garden (S)	50	40	57	55
2.	Delhi, CPCB HQ. (C)	65	55	69	59
3.	Delhi, DCE(S)	50	40	60	56
4.	Delhi, ITO (C)	65	55	74	70
5.	Delhi, NSIT (S)	50	40	60	56
6.	Delhi, Civil Lines (C)	65	55	72	73

(A) Ambient noise level data of Delhi for the year 2015

1	2	3	4	5	6
7.	Delhi, R K Puram (R)	55	45	62	57
8.	Delhi, Anand Vihar (C)	65	55	70	66
9.	Delhi, Mandir Marg (S)	40	40	76	74
10.	Delhi, Punjabi Bagh (R)	55	45	86	82

Note: Day indicates from 06 AM to 10 PM Night indicates 10 PM to 6 AM

Drains Falling in Yamuna	Average Discharge (JanNov., 2015)		
	in m ³ /sec	(CUSEC)	(MLD)
1	2	3	4
Najafgarh Drain (Delhi)	23.72	837.66	2049.41
Magzine Road Drain (Delhi)	0.21	7.42	18.14
Sweeper Colony Drain (Delhi)	0.06	2.12	5.18
Khyber Pass Drain (Delhi)	0.06	2.12	5.18
Metcalf House Drain (Delhi)	0.04	1.41	3.46
ISBT + Mori Gate Drain (Delhi)	0.93	32.84	80.35
Tonga Stand Drain (Delhi)	0.13	4.59	11.23
Kailash Nagar Drain (Delhi)	0.11	3.88	9.50
Civil Mill Drain (Delhi)	0.08	2.83	6.91
Power House Drain (Delhi)	1.07	37.79	92.45
Sen Nursing Home Drain (Delhi)	0.72	25.43	62.21
Drain No. 14 (Delhi)	0.05	1.77	4.32
Barapulla Drain (Delhi)	0.91	32.14	78.62
Maharani Bagh Drain (Delhi)	0.2	7.06	17.28
Tuglakabad Drain (Delhi)	1.43	50.5	123.55
Abu Fazal Drain (Delhi)	0.45	15.89	38.88
Jaitpur Drain (Delhi)	0.13	4.59	11.23
Shahdara Drain (Delhi)	4.52	159.62	390.53

(B) Drains discharging wastewater of Delhi in River Yamuna

1	2	3	4
Contribution of Out Falls in Old Agra Canal (Delhi)	3.34	117.95	288.58
Sarita Vihar Drain (Delhi)	0.45	15.89	38.88
Molarband Drain (Delhi)	0.1	3.53	8.64

Least visible pollutant particle in air in major cities

*160. SHRI PARVEZ HASHMI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Central Pollution Control Board (CPCB) has found the smallest and the least visible pollutant particles in air in major cities;

(b) if so, the details thereof;

(c) whether such smallest and least visible pollutant particles are causing lung cancer and cardiac ailments; and

(d) if so, the steps Government proposes to take to check it?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The total Suspended Particulate Matter (SPM) in ambient air is comprised of PM₁₀ (particulate matter less than 10 micron), PM₂₅ (particulate matter less than 2.5 micron) and PM₁. The least visible particulate matter *i.e.* PM₁ (particulate matter less than 1 micron) is significantly smaller than PM25 is not monitored by Central Pollution Control Board (CPCB) as the same is not regulated. The monitoring of PM, is not being done even by the Environment Protection Agency of United States of America on regular basis. CPCB is in the process of planning to undertake monitoring of PM, initially with certain locations in Delhi and other major cities of the country, for this purpose CPCB is studying all aspects of Monitoring of PM, including technology and international monitoring protocols. Presently, CPCB in association with State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) and National Environmental Engineering Research Institute (NEERI) monitoring ambient air quality at 612 monitoring stations located in 254 cities/towns in 29 States and 5 Union Territories across the country under National Air Quality Monitoring Programme (NAMP). Earlier, dust in ambient air was being monitored as SPM (particulate matter less than 100 micron) and PM₁₀ but now PM₁₀ at all locations and PM₂₅ at select locations. The air quality monitoring data with respect to Particulate matter in million plus cities during 2015 given in Statement (See below).

(c) No peer reviewed conclusive study report is available directly linking pollutants with the lung cancer and cardiac ailments. However, the air pollution is known to be one of the aggravating factors for many respiratory ailments and cardiovascular diseases. Other factors are inhaling/ingestion of bacteria, virus, mites, moulds, fungi, spores, pollen grains etc.

(d) The steps taken and proposed by the Government to mitigate air pollution in cities in the country *inter alia* include the following:

- (i) Notification of National Ambient Air Quality Standards envisaging 12 pollutants;
- (ii) Formulation of environmental regulations/statutes;
- (iii) Setting up of monitoring network for assessment of ambient air quality;
- (iv) Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blend etc.;
- (v) Promotion of cleaner production processes.

Taking note of the gravity of air pollution, the Government has taken some more measures which include:

- (i) Launched National Air Quality Index by the Prime Minister in April, 2015;
- (ii) Implementation of Bharat Stage IV (BS-IV) norms in 63 selected cities and universalization of BS-IV by 2017;
- (iii) Decision taken to leapfrog directly from BS-IV to BS-VI fuel standards by 1st April, 2020;
- (iv) Taxing polluting vehicles and incentivizing hybrid and electric vehicles.
- (v) Comprehensive amendments to various Waste Management Rules including Municipal Solid Waste, Plastic Waste, Hazardous Waste, Bio-medical Waste and Electronic Waste notified;
- (vi) Notification of Construction and Demolition Waste Management Rules.
- (vii) Ban on burning of leaves, biomass, municipal solid waste;
- (viii) Promotion of public transport network of metro, buses, e-rickshaws and promotion of car pooling, Pollution Under Control, lane discipline, vehicle maintenance;
- (ix) Revision of existing environmental standards and formulation of new standards for prevention and control of pollution from industries;
- (x) Regular co-ordination meetings at official and ministerial level with Delhi and other State Governments within the NCR;

- Issuance of directions under Section 5 of Environment (Protection) Act, 1986 (xi) and under Section 18(1)(b) of Air (Prevention and Control of Pollution) Act, 1981;
- (xii) Installation of on-line continuous (24x7) monitoring devices by major industries.

Statement

Air quality status w.r.t. Particulate matter in million plus cities during 2015 (Annual average in $\mu g/m^3$)

Sl.No.	City	State	PM ₁₀	PM _{2.5}
1.	Agra	Uttar Pradesh	192*	-
2.	Ahmedabad	Gujarat	86*	31
3.	Allahabad	Uttar Pradesh	249*	-
4.	Amritsar	Punjab	169*	-
5.	Aurangabad	Maharashtra	82*	-
6.	Bangalore	Karnataka	131*	-
7.	Bhopal	Madhya Pradesh	168*	100
8.	Chennai	Tamil Nadu	56	22
9.	Coimbatore	Tamil Nadu	47	24
10.	Delhi (DMC)	Delhi	221*	95
11.	Dhanbad	Jharkhand	168*	-
12.	Faridabad	Haryana	105*	-
13.	Ghaziabad	Uttar Pradesh	247*	-
14.	Gwalior	Madhya Pradesh	127*	78
15.	Howrah	West Bengal	123*	73
16.	Hyderabad (GH)	Telangana	94*	-
17.	Indore	Madhya Pradesh	95*	-
18.	Jabalpur	Madhya Pradesh	88*	33
19.	Jaipur	Rajasthan	167*	-
20.	Jodhpur	Rajasthan	151*	-
21.	Kalyan Dombivali	Maharashtra	94*	-
22.	Kanpur	Uttar Pradesh	200*	-
23.	Kolkata	West Bengal	108*	56

Starred Questions

Sl.No.	City	State	PM ₁₀	PM _{2.5}
24.	Kota	Rajasthan	115*	
25.	Lucknow	Uttar Pradesh	172*	106
26.	Ludhiana	Punjab	139*	-
27.	Madurai	Tamil Nadu	65*	24
28.	Meerut	Uttar Pradesh	-	-
29.	Mumbai	Maharashtra	90*	22
30.	Nagpur	Maharashtra	85*	-
31.	Nasik	Maharashtra	78*	-
32.	Navi Mumbai	Maharashtra	137*	-
33.	Patna	Bihar	-	-
34.	Pimpri Chinchwad	Maharashtra	98*	-
35.	Pune	Maharashtra	96*	-
36.	Raipur	Chhattisgarh	186*	-
37.	Rajkot	Gujarat	83*	30
38.	Ranchi	Jharkhand	-	-
39.	Srinagar	Jammu and Kashmir	NA	NA
40.	Surat	Gujarat	89*	31
41.	Thane	Maharashtra	116*	-
42.	Vadodara	Gujarat	89*	33
43.	Varanasi	Uttar Pradesh	174*	-
44.	Vasai-Virar	Maharashtra	NA	NA
45.	Vijaywada	Andhra Pradesh	107*	-
46.	Visakhapatnam (GVMC)	Andhra Pradesh	60*	-

Note: NA: no monitoring station in the city, '-' data not received,

^{*} Concentration exceeding NAAQS of 50 μ g/m₃ for SO₂, 40 μ g/m₃ for NO₂, 60 μ g/m₃ for PM₁₀, and 40 μ g/m₃ for PM_{2.5} for Residential/industrial/other area and 20 μ g/m₃ for SO₂, 30 μ g/m₃ for NO₂, and 60 μ g/m₃ for Ecologically sensitive area. The data furnished in the table for year 2015 is as available on date.

Increase in number of private toll booths

[†]*161. SHRI AMAR SHANKAR SABLE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the number of private toll booths in the country including Maharashtra has increased during the last one year; and

(b) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes, Sir.

(b) During Financial Year (FY) 2015-16, 44 new private fee plazas of Concessionaires on BOT (Toll) have become operational on National Highways. However, during this period no new private fee plaza of Concessionaire has been added in Maharashtra. The details are as follows:

Sl. No.	Section	Location/Plaza	NH	no. of plazas
1.	Patna-Bakhtiyarpur	Deedarganj km 194.00	30	1
2.	Kishangarh-Ajmer-Beawar	Gegal	8	1
3.	-do-	Pipalaz	8	1
4.	Kanpur-Kabrai (2-laning with PS)	Aliyapur	86	1
5.	-do-	Khanna	86	1
6.	Walayar-Vadakkancherry	Pampampallam	47	1
7.	Jetpur-Somnath	Gadoi	8D	1
8.	-do-	Dari		1
9.	Mulbagal-AP/Karnataka Border	Km 217.450 near Gaddurur	4	1
10.	Beawar-Pali-Pindwara	Raipur Km 27.50	14	1
11.	-do-	Indranagar 93.750	14	1
12.	-do-	Birami Km 154.00	14	1
13.	-do-	Uthamam Km 202.315	14	1
14.	Ghaziabad-Aligarh	Luharali	91	1
15.	-do-	Somna	91	1

Sretches put under tolling in FY 2015-16 under BOT (Toll)

† Original notice of the question was received in Hindi.

68 Written Answers to [RAJYA SABHA] Starred Questions

Sl. No.	Section	Location/Plaza	NH	no. of plazas
16.	Gujarat/Mah Border-Surat- Hazira Port Section	Vyara 28.590	6	1
17.	-do-	Bhatia 89.86	6	1
18.	Deoli-Kota	Km 180.00 Kishorepura	12	1
19.	Chengapalli-Coimbatore	Km 136.840 Kaniyur	47	1
20.	Bhubneshwar-puri	Km 21 Paat Sahnipur	203	1
21.	Gandhidham (Kandla)- Mundra Port	Km 44.500 Mokha	8A	1
22.	Gomti Chauraha-Udaipur	Km 187.244 Mandawada	8	1
23.	-do-	Km 238.170 Negadiya	8	1
24.	Delhi/Haryana Border- Rohtak	Km 52.460 Rohad	10	1
25.	Kudappa-Mydukur- Kurnool	Km 168.300 near Palempalli	18	1
26.	-do-	Km 228.350 near Chagalamarri in Kurnool	18	1
27.	Aurang-Raipur	Km 242.800 Lakholi	6	1
28.	-do-	Km 276.600 Sundar Nagar	6	1
29.	Ahmedabad-Vadodra	Km 44.005 Radhvanaj	8	1
30.	Ahmedabad-Vadodra	Km 92.000 Vasad	8	1
31.	Jodhpur-Pali	Km 338 Village Nimbla	65	1
32.	Jodhpur-Pali	Km 365 Village Kharda	65	1
33.	Chhitorgarh-Neemach and Nimbhera-Pratapgarh	Km 189+000 Village Ochhadi	79	1
34.	-do-	Km 220+880 Village Jaliya, Aakya	79	1
35.	-do-	Km 10+000 Village NH-113 Sagwadiya	113	1
36.	-do-	Km 70+000 Village Tanda	113	1

[9 May, 2016]

Sl. No.	Section	Location/Plaza	NH	no. of plazas
37.	Sikar-Bikaner	Km 362+475 near Rashidpura Village	11	1
38.	-do-	Km 419+000 near Tidiyasar Village	11	1
39.	-do-	Km 506+878 near Lakhasar Village	11	1
40.	-do-	Km 1+148 near Udairamsar Village (Bikaner Bypass)	11	1
41.	Ajmer-Nagaur	Km 25+000 near Badi Ghati Village	89	1
42.	-do-	Km 111+00 near Kuchera Village	89	1
43.	Rewa-MP/UP Border	Km 216/600	7	1
44.	Rewa-MP/UP Border	Km 147/600	7	1

Requirement of funds for NHAI

*162. DR. K. P. RAMALINGAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India (NHAI) needs more funds since it is involved in widening of highways to four and six lanes and needs to acquire land for such expansion;

(b) whether the projects implemented by Government do not require land acquisition as most of these are widened to two and a half lanes;

(c) whether with private investments still coming less in the sector, NHAI proposes to execute most of the projects with 100 per cent Government funds; and

(d) if so, the details thereof ?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes Sir. The Government of India has allocated ₹ 78932 crore (₹ 19653 crore Budget allocation and ₹ 59279 crore – Internal and Extra Budgetary Resources) to NHAI as per its Budget requirement. In the year 2015-16, NHAI has acquired 9285 Ha. of land at an expenditure of ₹ 19020 crore, averaging ₹ 2.05 crore per Ha. In the year 2014-15 the average expenditure for LA was

[RAJYA SABHA]

₹ 1.35 crore per Ha. The provisions of RFCTLARR Act, 2013 for determination of compensation and R&R has become applicable to NH Act *w.e.f* 01.01.2015. The additional expenses arising out of such provision is expected to increase LA expenses in the year 2016-17 even if there is no increase in the market value for land in the year 2016-17 and the quantum of acquisition remains at the level attained in the year 2015-16.

(b) The requirement of land varies as per the required lane configuration and geometry of the corridor. In case of upgradation to 2 lane paved shoulder projects, requirement of land is limited except in the cases of re-alignment and bypasses.

(c) and (d) In 2016-17 NHAI intends to implement projects on all the modes *viz* BOT (Toll), Hybrid Annuity and EPC mode, depending on the financial viability and participation of private sector.

Construction of flyover in Rajnandgaon, Chhattisgarh

[†]*163. SHRI MOTILAL VORA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Minister had announced the construction of flyover in Rajnandgaon, Chhattisgarh to connect elevated roads on 29th January, 2015;

(b) whether the State Government has formally requested for the same; and

(c) if so, the expenditure likely to be incurred thereon and by when the construction would start?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Yes Sir.

(b) Yes Sir.

(c) NHAI has granted in-principle approval to construct the connecting overpass between two existing flyovers with estimated cost of ₹ 54.80 crore as change of scope to the existing Concessionaire.

The construction work is likely to start w.e.f. July 2016.

Ujwal Discom Assurance Yojana

*164. SHRI SALIM ANSARI: Will the Minister of POWER be pleased to state:

(a) whether Government has launched Ujwal Discom Assurance Yojana (UDAY) to turn around highly indebted State power distribution and generation companies; and

(b) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Government of India has launched Ujwal DISCOM Assurance Yojana (UDAY) on 20.11.2015 for the financial and operational turnaround of State-owned Power Distribution Companies (DISCOMs). The scheme envisages that States take over 75% of DISCOM debt as on 30th September, 2015 over two years - 50% of DISCOM debt shall be taken over in FY 2015-16 and the remaining 25% in FY 2016-17.

The scheme aims to reduce interest burden, reduce the cost of power, reduce power losses in distribution sector and improve operational efficiency of DISCOMs. The scheme also incentivizes the States by exempting State takeover of DISCOM debts from Fiscal Responsibility and Budget Management (FRBM) limits for two years; increased supply of domestic coal; coal linkage rationalization; liberally allowing coal swaps from inefficient to efficient plants; allocation of coal linkages to States at notified prices and additional/priority funding in schemes of Ministry of Power and Ministry of New and Renewable Energy, if they meet the operational milestones in the scheme.

Funding pattern for PMGSY

*165. SHRI BHUPINDER SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the previous Government was providing full Central grants for the Pradhan Mantri Gram Sadak Yojana (PMGSY);

(b) if so, the reasons for changing it to 60:40 ratio between the Centre and States respectively by Government;

(c) whether this policy would adversely affect the economically backward States of the country, including Odisha; and

(d) whether Government would consider and provide full Central grants to the States identified by different committees in the recent past?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) to (d) Government of India, as part of a broad poverty reduction strategy, launched the Pradhan Mantri Gram Sadak Yojana (PMGSY) on 25th December, 2000 as a 100% Centrally Sponsored Scheme to provide all weather road access to eligible unconnected habitations. The primary objective of PMGSY is to provide connectivity [RAJYA SABHA]

by way of an All-Weather road, to the eligible unconnected habitations as per Core-Network with a population of 500 persons (as per 2001 Census) and above in plain areas. In respect of 'Special Category States' (North-East, Sikkim, Himachal Pradesh, Jammu and Kashmir and Uttarakhand), the Desert areas, the Tribal (Schedule V) areas and 88 Selected Tribal and Backward districts as identified by the Ministry of Home Affairs/Planning Commission, the objective is to connect eligible unconnected habitations as per Core-Network with a population of 250 persons and above (Census 2001). In critical LWE affected blocks (as identified by MHA), additional relaxation has been given to connect habitations with population 100 to 249 persons also.

The Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes, in the NITI Aayog had submitted its Report to the Government which has been accepted by the Government. On consideration of said report it was decided that fund sharing pattern of Pradhan Mantri Gram Sadak Yojana (PMGSY) will be in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it would be 90:10. This fund sharing pattern is effective from the financial year 2015-16 onwards and all ongoing as well as outstanding works are covered under this sharing pattern.

For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the State Governments, has formulated an Action Plan to complete the connectivity mandate of the balance eligible habitations under PMGSY-I by March, 2019, before the earlier set target date of 2022. Accordingly, all State Governments have also formulated annual action plan to complete all sanctioned PMGSY road works within the stipulated time frame.

During the year 2015-16, the Budget Allocation of PMGSY was enhanced to $\overline{\mathbf{x}}$ 18,291 crore at RE stage, out of which $\overline{\mathbf{x}}$ 15,175.71 crore were earmarked for releases to States. The State Rural Roads Development Agencies (SRRDAs) also received a matching State share of $\overline{\mathbf{x}}$ 8,631, making the total allocation under PMGSY as $\overline{\mathbf{x}}$ 23,806.71 crore. During the year 2016-17, PMGSY has received a Budget Allocation of $\overline{\mathbf{x}}$ 19, 000 crore. Together with State share, totally about $\overline{\mathbf{x}}$ 27,000 crore will be spent on PMGSY in 2016-17.

This enhanced level of Central Allocation to States and matching State share would substantially facilitate the states to achieve their connectivity targets to all eligible habitations.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Share of Odisha in coal

1601. SHRI BHUPINDER SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Odisha would get more than two lakh crore out of coal, as per the present policy of Government;

(b) if so, by when the State would get this fund; and

(c) how much fund, as per the present policy, Odisha and the Central Government had shared during 2014-15, and 2015-16?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) As per the information available in this Ministry, an estimated revenue of ₹ 57645.54 crores would accrue to the State of Odisha from the 10 coal mines of the State of Odisha allocated so far.

(b) The above amount would accrue to the State of Odisha over the period of mine-life.

(c) The amount transferred to the State Government of Odisha in the year 2014-15 is 'Nil' and in the year 2015-16 is ₹ 115,03,56,450.50/-.

Use of coal in power plants and other industries

1602. DR. V. MAITREYAN: Will the Minister of COAL be pleased to state:

(a) whether Government is trying to reduce the use of coal in power plants and other industries like iron, steel, cement etc.;

(b) if so, the details thereof;

(c) the details of coal required for power plants and other industries, as on date; and

(d) the status of domestic production and imports made, as of now?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (d) As per the New Coal Distribution Policy (NCDP), 2007 of the Government, coal is supplied under bilateral Fuel Supply Agreement (FSA) to power sector and non-power sectors and about 10% of annual production is supplied through e-auction to meet the additional requirement of FSA consumers and also to meet the requirement of consumers not having FSA.

As informed by Central Electricity Authority (CEA), coal requirement for the year 2016-17 for the Power Utilities/Power Plants has been assessed as 600 Million Tonne (MT) comprising 552 MT for the power plants designed on domestic coal and 48 MT for the power plants designed on imported coal. During the year 2015-16, power utilities had imported about 80.6 MT coal comprising of 37.1 MT for blending with domestic coal and 43.5 MT for use of coal by power plants designed on imported coal.

As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to import coal from the source of their choice as per their contractual prices on payment of applicable duty. The overall production of coal in 2015-16 was 638.18 MT (Provisional), and the coal imported was 185.5 MT (till February, 2016) (Provisional).

The Government seeks to meet the domestic demand by increasing coal production to the extent possible. A roadmap has been prepared by Coal India Ltd. (CIL) to enhance production of coal to 1 Billion Tonnes by 2019-20. This includes capacity addition from new projects, use of mass production technologies and identification of existing ongoing projects with growth potential.

Contracts with Indian shipping companies for coal transport

1603. SHRI T. RATHINAVEL: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Government is considering to do long term contracts with Indian shipping companies to transport coal;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering to set up a small private equity fund which would provide equity to various organizations undertaking logistics through coastal shipping and inland waterways; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (d) The information is being collected and will be laid on the table of the House.

Schedule-II coal mines

†1604. SHRI HARIVANSH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that 19 Schedule-II coal mines were under operation till 31st March, 2015;

(b) whether it is also a fact that only five coal mines could be restarted after auctioning; and

[†] Original notice of the question was received in Hindi.

(c) if so, the reasons for which the other coal mines could not be started?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) No, Sir. Out of 42 coal mines included in Schedule II of the Coal Mines (Special Provisions) Act, 2015, 37 coal mines were under production and 5 coal mines were likely to commence production as on 31st March, 2015.

(b) and (c) No, Sir. So far, 35 Schedule II coal mines have been auctioned/ allotted under the provisions of the said Act. Mining lease has been granted for 31 Schedule II coal mines and mining operations have commenced/mine opening permission granted to 12 Schedule II coal mines. Out of 17 coal mines auctioned in Schedule II, 10 have commenced production/mine opening permission has been granted. Rest of the Schedule II coal mines are in the process of starting mining operations after obtaining necessary statutory clearances as well as appointment of mining contractor.

Lignite coal production

1605. SHRI TAPAN KUMAR SEN: Will the Minister of COAL be pleased to state:

(a) the quantity of coal produced by the Neyveli Lignite Corporation Limited (NLC) from various operational mines during the last three years and its value in rupee;

(b) the income earned by NLC during the corresponding period and the funds allocated by Government for development of employees of NLC and people around it;

(c) whether Government has designed any mechanism to provide adequate machinery and manpower support for exploitation of all the coal mines of NLC; and

(d) if so, the details thereof and the quantity and value of coal expected to be produced during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The quantity and value of Lignite Coal produced from various operational lignite Mines of Neyveli Lignite Corporation Ltd. (NLC Ltd.) during the last three years, year-wise are as below:

Unit	2015-16 (Provisional)		2014	4-15	2013-14		
	Lignite Value of Production production		Lignite Production	Value of production	Lignite Production	Value of production	
	(In Million Tonnes)	(₹ cr.)	(In Million Tonnes)	(₹ cr.)	(In Million Tonnes)	(₹ cr.)	
NLC Mines	25.451	5705.57	26.543 4879.96		26.609 4449.38		

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Unstarred Questions

(b) The total income earned during the corresponding last three years by NLC is as below.

				(₹ in crore)
Particulars	2015-16	2014-15	2013-14	2012-13
	(Up to Dec., 2015)			
Total Income	5229.62*	6796.97	6991.99	6173.02
+	16 1 0 1 1			

* For the year 2015-16 under finalization

Government has not allocated any funds for the development of employees of NLC.

(c) and (d) NLC is mining lignite and operates pit head power generating station. As on date NLC is operating three open cast Lignite mines at Neyveli with a production capacity of 28.5 Million Tonnes Per Annum. In all the three mines, continuous mining technology is being adopted for the last five decades with sophisticated Specialised Mining Equipments (SMEs) *viz*. Bucket Wheel Excavators (BWE), Mobile Transfer Conveyors (MTC), System of Conveyors and Spreaders for excavation and transportation of lignite and overburden. Mechanized Conventional Mining Equipment technology comprising of Shovel and Dumper combination is used in Barsingsar Lignite Mine, Rajasthan.

In addition to the above, the following measures have been implemented in the existing Mines of NLC as a part of modernization and to improve the productivity and safety.

- Wireless based centralized monitoring operation and control system in one of the benches of Mine-IA.
- (ii) PLC based automation system for Mine-I Lignite bunker.
- (iii) Implementation of Variable Voltage Variable Frequency (VVVF) drives in Specialized Mining Equipments and Conveyors.

All the (SMEs) Specialised Mining Equipments and BWEs, Conveyors, Spreaders etc. procured for new mines *viz.*, Mine-II expansion are incorporated with latest art of technology like VVVF, PLC enabling higher production and productivity.

The quantity and value of Lignite projected for production by Neyveli Lignite Corporation Ltd. (NLC Ltd.) during the next three years, year-wise are as below:

Unit	2016-17		2017	7-18	2018-19		
	Lignite Value of		Lignite	Value of Lignite		Value of	
	Production production		Production	production	Production	production	
	(In Million (₹ cr.) @		(In Million	(₹ cr.) @	(In Million	(₹ cr.) @	
	Tonnes)	Tonnes)			Tonnes)		
NLC Mines	26.01 5830.93		27.71	27.71 6212.04		6593.15	

@ The value has been worked out based on average value of 2015-16.

(in million tonnes)

Coal production

1606. SHRI TAPAN KUMAR SEN: Will the Minister of COAL be pleased to state:

(a) the details of targets fixed and total production of coal by the subsidiaries of Coal India Limited (CIL) during each of the last three years, subsidiary-wise;

(b) whether the quantum of coal produced by these coal subsidiaries fall short of the targets fixed for them;

(c) if so, the reasons therefor; and

(d) the corrective measures being taken in this regard along with the steps taken for increasing the production in all the subsidiaries of CIL?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) The company-wise target and actual production of coal during the last three years of the subsidiaries of Coal India Limited (CIL) are as follows:-

					`	
	2013-14 2014-15			201	5-16	
Company	Target	Actual	Target	Actual	Target	Actual
ECL	34.50	36.05	38.00	40.00	42.13	40.21
BCCL	32.50	32.61	34.00	34.51	35.85	35.86
CCL	53.50	50.02	55.00	55.65	60.60	61.35
NCL	72.20	68.64	77.00	72.48	78.10	80.22
WCL	44.00	39.73	44.00	41.15	45.10	44.82
SECL	124.30	124.26	131.00	128.28	137.00	135.66
MCL	120.00	110.44	127.00	121.38	150.00	137.90
NEC	1.00	0.66	1.00	0.78	1.22	0.49
CIL	482.00	462.41	507.00	494.23	550.00	536.51

For the year 2013-14, against a target of 482 Mte., only 462 Mte. was produced by CIL resulting in a shortfall of 20 Mte. However, with the focus on increasing coal production since June 2014, against the original targetted increase of 25 Mte. from 482 Mte. to 507 Mte. in 2014-15, production of CIL actually increased by 32 Mte.

The increase of 32 Mte. in actual production achieved by CIL in 2014-15 is more than the cumulative increase in production for the previous 4 years of 31 Mte. Increase of 42 MT in 2015-16 is highest ever addition to coal produced. Surpassing

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the previous highest production which signifies the consecutive second year of highest production. These two years combined incremental production of 74 MT has been almost equal to the combined incremental production of the entire Eleventh Plan period.

(c) The domestic production of coal was constrained mainly due to problems in expanding the capacity arising from difficulties in land acquisition, R and R, geo-mining conditions, difficulties in obtaining environment clearance, restrictions arising out of imposition of Central Environmental Pollution Index guidelines and non-availability of forest clearances in time. Law and order condition in some areas and lack of adequate infrastructure for evacuation of coal including delay in construction of rail Infrastructure have also been constraining factors in some major coalfields.

(d) The focus of the Government is to increase the domestic production of Coal which include efforts to expedite clearances, pursuing with State Government for help in expediting land acquisition and coordinated effort with Railways for movement of coal. Steps have also been taken by Coal India Limited (CIL) and its subsidiaries to improve the production of coal by adopting latest available technologies such as Continuous Miners, Selective Mining, Surface Miners and clean Coal Technologies, Coal sizing and sampling technologies. A roadmap has been prepared by CIL to enhance production of coal to 1 billion tonnes by 2019-20. This includes capacity addition from new projects, use of mass production technologies and identification of existing ongoing projects with growth potential.

Recording of billing and receiving of coal

1607. SHRIMATI THOTA SEETHARAMA LAKSHMI: SHRI ANIL DESAI:

Will the Minister of COAL be pleased to state:

(a) whether Government and coal companies have taken a decision that the variation between coal as billed and coal as received on account of grade slippage be placed on record of the commission;

(b) if so, the details thereof; and

(c) whether its benefit would be passed on to the consumers?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) The coal companies endeavour to supply requisite quality of coal to all power stations under Fuel Supply Agreement (FSA). As per provisions of FSA, coal companies raise initial coal bill on the gross calorific value of declared grade of seam.

[9 May, 2016]

In terms of FSA, 3rd party sampling and analysis facility at loading end is provided to the power utilities for assessment of actual grade/quality of coal. Adjustment of coal value is made based on analyzed grade/quality so assessed for which credit/debit notes are issued. Thus, the power utilities effectively pay for coal value as per actual grade/quality delivered to them. Similarly, FSA holders having annual contractual quantity of 4 lakh tonnes per annum and above are also provided with the same facility of 3rd party sampling at loading end. However, no decision has been taken by Government regarding grade slippage to be placed on record of Central Electricity Regulatory Commission (CERC).

Acquisition of coal bearing areas

1608. SHRI AMBETH RAJAN: Will the Minister of COAL be pleased to state:

(a) the details of coal bearing areas acquired by Government till now under the Coal Bearing Areas (Acquisition and Development) Act, 1957;

(b) the details of extent of land which was acquired from people belonging to SC/ST under this Act; and

(c) the details of the compensation paid to them?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) The information is being collected and will be laid on the Table of the House.

Operation of coal mines auctioned in Schedule-II

†1609. SHRI HARIVANSH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that in some cases of Schedule-II, coal was extracted by the earlier allottees, but at present, the State Governments are expressing their inability to get the coal mines started for certain reasons;

(b) if so, whether the State Governments were consulted before the auctioning of coal mines; and

(c) if so, the provisions for starting the coal mines after auctioning?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Prior to cancellation of 204 coal mines by the Hon'ble Supreme Court of India, 37 of the Schedule-II coal mines were under production and 5 coal mines were likely to commence production.

[†] Original notice of the question was received in Hindi.

None of the State Governments have expressed their inability to get the coal mines started.

(b) Does not arise in view of reply to part (a).

(c) Commencement of mining operations in a coal mine auctioned and allotted under the Coal Mines (Special Provisions) Act, 2015 needs several clearances/ approvals/permissions which *inter alia* includes Approval of Mining Plan, Approval of Mine Closure Plan, Forest Clearance, Grant of Mining Lease, Consent to Establish under Environment Protection Act, License for use of Explosives, Opening of Escrow Account, Ground Water Clearance etc., which are required to be obtained post auction/ allotment from various departments/ministries/agencies *viz*. Ministry of Environment, Forest and Climate Change, Directorate General of Mines Safety, Coal Controller and State Governments etc.

CSR activity funded by ECL

1610. SHRI SANJIV KUMAR: Will the Minister of COAL be pleased to state:

(a) whether the Eastern Coalfields Ltd. (ECL) has undertaken any activity from its funds earmarked for Corporate Social Responsibility (CSR) based on the recommendations of any Member of Parliament;

(b) if so, the nature of such activities undertaken during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (c) Eastern Coalfields Limited (ECL) undertakes activities under the Corporate Social Responsibility (CSR) on the basis of needs identified through Base Line Survey by Tata Institute of Social Science, Mumbai. Proposals received in this regard are examined, recommended by Area CSR Committee and Corporate CSR Committee on CSR and Sustainability and then approved by Area CSR Committee. The nature of activities undertaken during the last three (3) financial years on the basis of recommendations of Hon'ble Members of Parliament has been predominantly related to water supply.

Ponds for conservation of water

1611. SHRIMATI SAROJINI HEMBRAM: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government is planning to make more number of ponds in different parts of the country to meet the demands of drinking water and to overcome the problem of scarcity of water;

- (b) if so, the details thereof; and
- (c) the various steps taken in this regard, so far?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) to (c) Rural Water Supply is a State subject. This Ministry supplements the efforts of the States to provide drinking water supply by rendering technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP) in rural areas of the country.

The States have been advised to achieve the sustainable water storage capacity by shifting from over dependence on ground water to improving traditional surface water sources which includes ponds, rivers, dams, lakes, streams, canals, and irrigation channels.

Further, under NRDWP 10% of the allocation is for sustainability component to be used exclusively to achieve drinking water security by adopting conjunctive use of surface water, rain water and groundwater and construction of water recharging structures with major emphasis on water quality affected areas, over-exploited, critical and semi-critical areas as specified by Central Ground Water Board (CGWB), and any other area that the State Government has identified as water stressed area.

In a recent direction to the Chief Secretaries of States which are facing drinking water scarcity due to drought the Ministry has asked them to formulate an Integrated State Action Plan and conserve as much rainwater as possible in the coming monsoon to ease the conditions of drought in the affected areas by pooling resources from flagship programmes like Accelerated Irrigation Benefits Programme (AIBP), Repair, Restoration and Renovation (RRR), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Mahatma Gandhi National Rural Employment Guarantee Programme (MGNREGA), National Rural Livelihood Mission (NRLM), Integrated Watershed Management Programme (IWMP) and National Rural Drinking Water Programme (NRDWP).

Technical and financial assistance for supply of pure potable water

1612. SHRIMATI RAJANI PATIL: SHRI K. C. TYAGI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of schemes under which financial assistance is provided to the States for supply of pure potable water by Government;

(b) the names of districts of Maharashtra which have been provided such financial assistance during the last two years; and

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(c) whether apart from the financial assistance, Government has also provided technical assistance for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) Rural Water Supply is a State subject. Under the centrally sponsored National Rural Drinking Water Programme (NRDWP) this Ministry supplements the efforts of the States to provide drinking water to the rural population. The financial assistance to States is based on pre-approved criteria of allocation funds under NRDWP in order to supply pure potable water to rural population by State Government.

This Ministry releases funds directly to State Governments. However, the States in turn allocate the funds to their districts. As per the data entered by the State Government of Maharashtra on Integrated Management Information System (IMIS) of the Ministry, the details of funds released to districts during last two years by the State Government in the State is given in the Statement (*See* below).

(c) Yes, Sir. The technical assistance provided to States is in the form dissemination of new technologies in the water and sanitation sector, preparation of guidelines/manuals with regard to different aspects of the programme, examination of detailed project reports (DPRs) of States seeking external financial assistance etc.

Statement

District-wise	allocation	of	funds	(Central	share)	in	Maharashtra

(₹ in crores)

			`
Sl.	District	2014-15	2015-16
No.		Funds released	Funds released
1	2	3	4
1.	Ahmednagar	72.65	25.6
2.	Akola	5.15	7.72
3.	Amravati	8.59	11.33
4.	Aurangabad	31.85	13.9
5.	Beed	20.42	2.92
6.	Bhandara	7.32	4.98
7.	Buldana	126.36	38.78
8.	Chandrapur	11.32	8.4
9.	Dhule	4.85	4.1

1	2	3	4
10.	Gadchiroli	7.49	6.1
11.	Gondia	13.25	9.58
12.	Hingoli	7.15	1.64
13.	Jalgaon	20.95	16.49
14.	Jalna	9.55	12.64
15.	Kolhapur	40.82	25.21
16.	Latur	16.41	10.48
17.	Nagpur	21.04	17.55
18.	Nanded	29.67	34.59
19.	Nandurbar	2.77	2.75
20.	Nashik	35.61	16.88
21.	Osmanabad	8.64	6.02
22.	Palghar	26.64	12.67
23.	Parbhani	18.44	8.07
24.	Pune	26.63	30.02
25.	Raigad	25.75	18.74
26.	Ratnagiri	13.87	3.8
27.	Sangli	37.5	29.86
28.	Satara	35.15	22.4
29.	Sindhudurg	8.21	10.41
30.	Solapur	39.38	34.79
31.	Thane	17.94	11.63
32.	Wardha	10	11.58
33.	Washim	11.63	3.15
34.	Yavatmal	20.19	7.35
	Total	793.19	482.13

Fluoride free rural habitation in Telangana

1613. SHRI DEVENDER GOUD T.: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that, as per the Integrated Management Information System, 1267 rural habitations were identified as fluoride affected in nine districts of Telangana during 2012-13;

(b) if so, the details thereof;

(c) what efforts the Ministry has made to make them fluoride free;

(d) the details of technical and financial assistance provided to the State Government to deal with the above problem; and

(e) the present status of above habitations?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) As reported into the online Integrated Management Information System (IMIS) of the Ministry of Drinking Water and Sanitation, in 9 districts of Telangana region of erstwhile undivided Andhra Pradesh State, there were 94 habitations which were affected with excess fluoride as on 1.4.2012 and 1,349 rural habitations were affected with fluoride in rural drinking water sources as on 1.4.2013. Therefore, during the year 2012-13, Telangana has reported 1,255 rural habitations affected with fluoride in one or more rural drinking water sources. District-wise number of fluoride affected habitations emerged during 2012-13 in Telangana is given in the Statement (See below).

(c) and (d) Rural Drinking Water supply is a State subject. The Ministry of Drinking Water and Sanitation assists the States technically and financially in providing safe drinking water in rural areas through the centrally sponsored National Rural Drinking Water Programme (NRDWP). The allocation of funds made for Telangana State under NRDWP for the year 2016-17 is ₹ 8,949.88 lakh (excluding funds under Management Devolution Index). Upto 67% of funds provided to States under NRDWP can be utilized for coverage and tackling water quality problems with priority to arsenic and fluoride affected habitations. In addition, States can also utilize funds provided to them under the 5% water quality earmarked funds for tackling water quality issues with focus on fluoride and arsenic. In addition, NITI Aayog has provided funds to Telangana State to the tune of ₹ 94.58 crore for providing community water purification plants before March, 2017 in all remaining fluoride affected habitations as a short term immediate measure so that 8-10 litres of safe water is made available to every rural person in a day for drinking and cooking purposes. All States including Telangana are assisted technically by providing a basket of technologies on water and sanitation through the Standing Committee constituted by the Ministry which is chaired by Dr. R.A. Mashelkar. A Handbook on Drinking Water Treatment Technologies was also published by the Ministry and widely circulated to all States including Telangana State.

(e) As reported by Government of Telangana, into the online IMIS, as on 31.3.2016, there are 852 fluoride affected habitations in Telangana State, which are yet to be provided with safe drinking water.

Statement

Sl. No.	Name of the District	Fluoride affected habitations as on 1.4.2012	Fluoride affected habitations as on 1.4.2013	Total fluoride affected habitations that emerged during 2012- 13
1.	Adilabad	4	5	1
2.	Karimnagar	15	267	252
3.	Khammam	1	42	41
4.	Mahaboobnagar	10	175	165
5.	Medak	0	120	120
6.	Nalgonda	61	142	81
7.	Nizamabad	0	89	89
8.	Rangareddy	3	139	136
9.	Warangal	0	370	370
	Total	94	1349	1255

Fluoride affected rural habitations in Telangana emerged in the year 2012-13

Crisis of drinking water

†1614. SHRI R. K. SINHA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the main reasons for the current crisis of drinking water in the country; and

(b) whether Government is working out any special scheme to provide clean drinking water to people in the country and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The scarcity of drinking water in the country has occurred due to less rainfall in many parts of the country during the last two years which has resulted in the depletion of groundwater table due to inadequate recharge. As most of rural drinking water supply schemes are based on groundwater source, this has resulted in failure of such schemes in some parts of the country. In addition, inadequate rain has resulted in depletion of water in major storage reservoirs in the country and this has compounded the problem of water availability for drinking purpose.

[†] Original notice of the question was received in Hindi.

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(b) Rural drinking water is a State subject. The Ministry of Drinking Water and Sanitation, is exerting joint efforts with states towards providing clean drinking water to people in the rural areas on sustained basis throughout the year under the centrally sponsored National Rural Drinking Water Porgramme (NRDWP). Under NRDWP 10% of the allocation is for sustainability component to be used exclusively to achieve drinking water security by adopting conjunctive use of surface water, rain water and ground water and construction of water recharging structures with major emphasis on water quality affected areas, overexploited, critical and semi-critical areas as specified by Central Ground Water Board (CGWB), and any other area that the State Government has identified as water stressed area.

The focus of the Ministry now is to move towards rural water supply schemes based on safe and perennial surface water sources to ensure long term sustainability of source and drinking water security in the event of crisis including drought.

Non-functional toilets in Jharkhand and Chhattisgarh

1615. SHRI N. GOKULAKRISHNAN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of household toilets granted by the Ministry during the last five years, year-wise and State-wise;

(b) whether it is a fact that, as per the baseline survey of 2013, 20 per cent of toilets have become defunct and the percentage is as high as 66 per cent in Jharkhand and 59 per cent in Chhattisgarh; and

(c) if so, how the Ministry looks at it and what efforts the Ministry is making to keep every toilet functional?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) State/UT-wise number of Individual Household Latrines constructed during the last five years is given in the Statement (*See* below).

(b) and (c) Toilets are defunct for reasons like poor quality of construction, incomplete structure, non-maintenance, etc. Under Swachh Bharat Mission (Gramin), the incentive for individual toilet has been increased from \gtrless 10,000 to \gtrless 12,000 to construct good quality toilets. The Swachh Bharat Mission (Gramin) is also laying more focus on behaviour change and usage of toilets. The focus on capacity building has been increased, since there is a need to improve skills, especially those pertaining to community processes and triggering for collective behaviour change. In order to expand these skills and train the key stakeholders, State level workshops involving

all the key stakeholders such as Collectors, CEO, Zilla Panchayats, Chairmen, Zilla Panchayats etc. are being held in different States. Regional workshops to cross-share learning amongst different States are also being held. The Government of India has also undertaken direct training of Collectors and more than 260 District Collectors from across India have been trained so far. The Centre-State coordination has been increased through increased visits to States, coordination meetings, and reviews. There is also a renewed focus on Information Education and Communication (IEC). Mass Media is extensively used. There is a lot of emphasis on interpersonal communication. The social media-twitter (@swachhbharat), Facebook (Swachh Bharat Mission) and WhatsApp/HIKE – are being extensively used for sharing innovative ideas and cross learning. A National Rapid Action and Learning Unit has been constituted to institutionalise learning from the field and provide quick feedback. The technology aspect is also being focused and an expert committee under Dr. R. A. Mashelkar has been constituted to examine new innovations; and exhibitions are organised to spread these technologies amongst the States and other stakeholders.

Statement

State/UT-wise Individual Household Latrines (IHHLs) constructed during last five years

			5					
S1.	State/UT	Individual household latrines constructed						
No.	-	2011-12	2012-13	2013-14	2014-15	2015-16		
1	2	3	4	5	6	7		
1.	Andhra Pradesh	486390	195102	138721	216473	354996		
2.	Arunachal Pradesh	27781	5760	14433	12836	19439		
3.	Assam	510243	273240	160602	150688	465545		
4.	Bihar	Bihar 839927 796699 161646		164710	427038			
5.	Chhattisgarh	hhattisgarh 82496 52045 67457		67457	39858	357107		
6.	Dadra and Nagar Haveli	0	0	0				
7.	Goa	0	0	0	0	28637		
8.	Gujarat	321357	171977	155268	333817	922728		
9.	Haryana	103913	62949	116426	109740	132661		
10.	Himachal Pradesh	30066	5183	9170	61159	66632		
11.	Jammu and Kashmir	70626	71900	70884	11179	64665		
12.	Jharkhand	53479	48500	76818	99266	315130		

Unstarred Questions

1	2	3	4	5	6	7
13.	Karnataka	414782	296429	505697	780608	533011
14.	Kerala	2188	5674	39601	34141	11752
15.	Madhya Pradesh	900769	558189	515583	526534	1022566
16.	Maharashtra	519563	189306	559042	495412	889170
17.	Manipur	55306	43917	35442	28260	47636
18.	Meghalaya	51550	14406	29012	42002	44129
19.	Mizoram	17237	4967	4524	534	6026
20.	Nagaland	46318	22149	20102	0	22617
21.	Odisha	359171	118318	33759	132463	1329832
22.	Puducherry	0	0	0	0	0
23.	Punjab	32535	57421	3912	9908	71543
24.	Rajasthan	730385	252800	266197	653274	2164590
25.	Sikkim	0	0	3443	3562	3707
26.	Tamil Nadu	410794	324216	313402	375116	948287
27.	Telangana	167892	189177	180682	132055	240168
28.	Tripura	24761	7035	6077	25475	61173
29.	Uttar Pradesh	1613384	134873	789092	511818	694487
30.	Uttarakhand	125051	97815	91084	57500	64030
31.	West Bengal	800900	559115	608218	845468	1432065
	Total	8798864	4559162	4976294	5853856	12741367

Advisory to States for preparing summer action plan

1616. SHRI RAJKUMAR DHOOT: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government proposes to issue advisory to States particularly to those which face acute shortage of drinking water to prepare summer action plan for providing water to the people; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) Based on the predictions of India Meteorological Department (IMD), this Ministry takes immediate steps to tackle the scarcity of drinking water arising during the summer due to deficient monsoon as per the Standard Operating Procedure (SOP). States are requested to prepare contingency plan as per the SOP and execute the same to mitigate the scarcity of water. This Ministry issues advisory to the affected States/UTs regarding the mitigation measures to be taken by the States in wake of drought/drought-like situation. In a latest advisory to Stated dated 12th April, 2016, the States have been asked to take the following measures for tackling the situations are which are narrated under:

- (i) Immediate repair and maintenance of all water supply systems, hand pumps and bore wells should be done. If required sufficient number of mobile van with spare parts should be made available in the affected areas.
- (ii) There are a large number of private bore wells where ground water yield is good. These should hired by the district collectors and water should be equitably distributed to the affected population.
- (iii) Due to fall in water table, more riser pipes may be used to increase the yield of the hand pumps. Sufficient number of riser pumps may be used to increase the availability of drinking water in the affected areas.
- (iv) Wherever water reservoir/ponds are available, they may be used to increase the capacity of drinking water through piped water supply systems.
- (v) Wherever aquifer is good, new bore wells should be set up.
- (vi) Wherever the above possibilities are not suitable, water should be transported through water tankers and supplied to the affected population. Wherever water quality is not good mobile water treatment plants should be used to provide safe drinking water.

Based on the predictions of India Meteorological Department (IMD), the previous advisories issued to the States to tackle drinking water scarcity in the event of drought were on 2.6.2015, 14.12.2015 and 8.2.2016.

Foreign assistance for drinking water projects

1617. SHRI MOHD. ALI KHAN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of drinking water projects being implemented with foreign assistance during the last one year including the status of the present projects;

(b) whether some States including Uttarakhand, Uttar Pradesh, Maharashtra and Madhya Pradesh have submitted foreign fund assisted projects/proposals for providing pure drinking water to all the families; and

(c) if so, the names of such agencies funding the proposals/projects including the details of these proposals/projects along with the present status of each proposal?

[RAJYA SABHA] Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The details of drinking water projects being implemented with foreign assistance during the last one year including the status of the present projects is given in the Statement-I (See below).

(b) and (c) Yes, Sir. The details of foreign fund assisted projects/proposals submitted by the various States is given in the Statement-II (See below). However, Uttar Pradesh has not submitted any proposal in this regard.

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Drinking water projects being implemented with foreign assistance during last one year and current status

SileFroject Name of StateProject NamePeriodFunded byAmount ofStatusNo.1234567123345671.Uttarakhand Rural Water Supply and2006-2015World Bank 7 622.78 croreCompleted1.Uttarakhand Rural Water Supply and2014-2015World Bank 7 652.78 croreCompleted2.Uttarakhand Rural Water Supply and2014-2015World Bank 7 88.38 croreCompleted3.Fanalion Project(31.12.2015)Morld Bank 7 88.38 croreCompleted3.FaralaHogenektal Water Supply and Fluorosis2010-2016JICA 7 158.56 croreCompleted3.KeralaMater Supply and Fluorosis2010-2016JICA 7 158.56 croreCompleted4ManashtraMater Supply Project2010-2016JICA 7 338.56 croreCompleted5FanalMatarashtraMater Supply and2014-2017World Bank 7 339.1.90 croreCompleted6MaharashtraMaharashtraMater Supply and2014-2017World Bank 7 339.1.90 croreCompleted6MaharashtraMaharashtraMater Supply and2014-2016Morld Bank 7 339.30 croreCompleted7FanalMaharashtraMater Supply and2010-2014 ExtendedWorld Bank 7 334.33 croreCompleted6Andhra PradeshRural Water Supply and San	 	10		Ĺ	1 vi ay, 2	.010	I		Onstarre	u Quesi	10113 91
Name of StateProject NamePeriodFunded by 2 3 3 4 5 2 1 Uttarakhand Rural Water Supply $2006-2015$ World BankUttarakhand 1 Uttarakhand Rural Water Supply and $2014-2015$ World Bank 3 2 Uttarakhand Rural Water Supply and $2014-2015$ World Bank 3 2 Uttarakhand Rural Water Supply and Fluorosis $2014-2015$ World Bank 3 3 2 2 2 2 3 3 2 2 2 2 3 3 2 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3 3 3 2 2 2 3	Status	7	Completed	Completed	Completed	Completed	On-going	On-going	On-going	On-going	On-going
Name of StateProject NamePeriod2334231.12.201531.12.2015Uttarakhand1. Uttarakhand Rural Water Supply and Sanitation Additional Financing Project(31.12.2015)Tamil NaduHogenekkal Water Supply and Mitigation Project2010-2016Tamil NaduHogenekkal Water Supply and Mitigation Project(31.12.2015)Tamil NaduHogenekkal Water Supply and 	Amount of External Aid	6	₹ 622.78 crore	₹ 88.38 crore	₹ 1585.6 crore	₹ 2391.90 crore	US\$ 241.2 Million	US\$ 165 Million	₹ 318.60 crore	₹ 334.33 crore	₹ 2212 crore
Name of StateProject Name2323Uttarakhand1. Uttarakhand Rural Water Supply and Sanitation ProjectUttarakhand1. Uttarakhand Rural Water Supply and Sanitation Additional Financing ProjectTamil NaduHogenekkal Water Supply and Fluorosis Mitigation ProjectKeralaKerala Water Supply and Fluorosis 	Funded by	5	World Bank	World Bank	JICA	JICA	World Bank	World Bank	World Bank	World Bank	JICA
Name of StateProject Name2323Uttarakhand1. Uttarakhand Rural Water Supply and Sanitation ProjectUttarakhand1. Uttarakhand Rural Water Supply and Sanitation Additional Financing ProjectTamil NaduHogenekkal Water Supply and Fluorosis Mitigation ProjectKeralaKerala Water Supply and Fluorosis Mitigation ProjectKeralaKerala Water Supply and Fluorosis Mitigation ProjectMaharashtraMaharashtra Rural Water Supply and Sanitation, Jalswarajya-II ProgrammeTelanganaRural Water Supply and Sanitation Project (Telangana RWSSP)Andhra PradeshRural Water Supply and Sanitation Project (AP RWSSP)RajasthanRajasthan Rural Water Supply and SanitationRajasthanRural Water Supply and Sanitation Project (AP RWSSP)RajasthanRajasthan Rural Water Supply and SanitationRajasthanRajasthan Rural Water Supply and Sanitation Project (AP RWSSP)	Period	4	2006-2015 (31.12.2015)	2014-2015 (31.12.2015)	2010-2016 (23.02.2016)	2006-2015	2011-2017	2014-2020	2010-2014 Extended to 31.05.16	2010-2014 Extended to 31.05.16	2013-2020
	Project Name	3	1. Uttarakhand Rural Water Supply and Sanitation Project		Hogenekkal Water Supply and Fluorosis Mitigation Project		Jalnidhi-II			Supply and Sanitation XWSSP)	Rajasthan Rural Water Supply and Fluorosis Mitigation Project, Nagore
SI. SI. 1 1 1 1 2 5 3 3 3 3	Name of State	2	Uttarakhand		Tamil Nadu	Kerala		Maharashtra	Telangana	Andhra Pradesh	Rajasthan
	SI. No.	-	1.		5			4			

1	I		I			1		I	I	
7	On-going	On-going	On-going			Status			is going on Bank.	The earlier two phase of the project was financed by World Bank.
6	₹ 1173.1 crore	₹ 1540 crore	US\$ 500 Million					6	Negotiation is going with World Bank.	
	₹ 11					Project	duration	8	5 years	5 years form the availability of the finance
5	JICA	World Bank	World Bank		cies	Cost	Total External Assistance	7	₹ 1613.28 crores	₹ 1046.75 crore ^a
4	2014-2019	Effective from 19.06.15	2014-2020	t-II	DPRs for Externally Funding Agencies	Project Cost	Total Financial Outlay	9	₹ 1800 crore	₹ 1046.75 crore
	2(Effe	5	Statement-II	xternally 1	Funding	agencies	5	World Bank	NDB/ AIIB
	Piped Water Supply lia)	nd Sanitation	Supply and Low Income		DPRs for E.	No. of	habitation/ village/persons covered	4	9,40,000 persons	1000000 persons
3	West Bengal Piped W Project (Purulia)	Punjab Rural Water and Sanitation Improvement Project	Rural Drinking Water Supply and Sanitation Project for Low Income State (RWSSP-LIS)			Project		3	Uttarakhand Rural Water Suppply and Sanitation Project-II	Uttarakhand Rural Water Suppply and Sanitation Project
2	West Bengal	Punjab	10. Assam, Bihar, Jharkhand, UP			State/UTs H		2	1.A Uttarakhand U	Uttarakhand U
1	×.	9.	10.			SI.	No.		1.A	1.B

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But the Government of Uttarakhand has indicated the preference of NDB (BRICS) financing. Screening Committee has decided to defer the project. State Government need to confirm its willingness to get it availed from NDB.	Forwarded to DEA for funding from JICA.	S Letter to SG to comply(20) with the DEA norms is sent on 06.04.2016.	from It is suggested that of Government of Arunachal ng Pradesh may approach icial for external funding from nce NDB/AIIB/World Bank inn etc. for taking up these schemes in the border areas of Arunachal Pradesh after obtaining approval from State Finance Department.
		4 years (2015-2020)	3 years from the date of obtaining the financial concurrence and sanction
		₹ 8500.00 crore	₹926.07 crore
	₹ 2200 crore	₹ 10000.00 crore	₹ 926.07 crore
	JICA	NDB/ AIIB	AIIB
	1029 lakhs	100 lakhs persons	1340 Habitations
	Multi Village Rural Water Supply Scheme	Multi Village Rural Water Supply Project	Provision of Safe Drinking Water to 1340 Rural Habitations
	Madhya Pradesh	Madhya Pradesh	3.A Arunachal Pradesh
	2.A	2.B	3.A

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6	A letter to States regarding the requirement of Debt Sustainability Certificate and Acceptance of Centre: State funding pattern as decided by DEA is sent.	Screening Committee has not considered the proposal as Sikkim was not present at the meeting. Although Ministry support the proposal subject to review/validation of the per capita cost of the said proposal by State technical agency.	Screening committee decided to pose the project of $\overline{\mathbf{x}}$ 19000.00 crore to AIIB subject to concept note reqrd balance funding and debt sustainability certificate.
8	3 years from the date of sanction	5 years (2015-20)	4 years
7	583.86 crore	168 million USD	₹ 30902.34 crores Out of which a proposal of ₹19000.0 crore is put for the
9	583.86 crore	₹ 1200 crores (187 million USD)	$\overline{\mathbf{x}}$ 36355.69 $\overline{\mathbf{x}}$ 30902.34crorescrorescroresOut ofwhich aproposal of $\overline{\mathbf{x}}$ 19000.0crore isput for the
5	JICA	AIIB AIIB	AIIB AIIB
4	193247 persons / 49 AHQ	560 habitations (22449 persons)	24802 Habitations
3	Proposal for covering 49 Rural Administrative Headquarters with Drinking Water and Drainage	Multi Village Rural Water Supply Scheme	Telangana Drinking Water Supply project
2	Arunachal Pradesh	Sikkim	Telangana
-	3.B	4	Ń

	Ministry support the proposal subject to review/ validation of the per capita cost of the said proposal by State technical agency.				The proposal subject to review/validation of the per capita cost of the said proposal by State technical agency.	Proposal sent to DEA for external funding from NDB/AIIB.
	3 years from the date of commencement				5 years	
external assistance from NDB/ AIIB	₹ 388.43 crore It was first proposed from loan	from JICA Then the same project is	for loan from BICS/AIIB		3330 crore	
	₹ 388.43 crore				₹ 3330 crore	₹ 25550.93 crore
	JICA and NDB/ AIIB				NDB/ AIIB	Yet to be finalised
	457 habitations	1128 habitations	760 habitations	2345 habitations	21450 habitations (2866539 persons)	3.97 crore design population of the year 2045
	 Source level Augmentation of Supply Schemes (134.65 crores) 	 Augmentation/ Integration of Various Water Supply Scheme (₹ 149.94 crore) 	 Augmentation of Lift Water Supply Scheme (₹ 86.43 crore) 	TOTAL	For providing Water facility to left out/ partially covered habitations in rural areas of Himachal Pradesh	501 Nos of Mega PWS Schemes covering 30 of Odisha States.
	6.A Himachal Pradesh				Himachal Pradesh	Odisha
	6.A				6.B	Ч.

-	2	ς	4	5	9	7	8	6
×.	Meghalaya	Providing Drinking		JICA	6318.53	6318.53	4 years	A letter to State Government
		Water and Basic			crore	crore	from the	is sent for State Planning/
		Sanitation facility to					date of loan	Finance Dept. on PPR and
		environmentally degraded					agreement	forward the same along with
		areas of East Jantia Hills						non-duplication certificate of
		District, West Jantia Hill						similar schemes under other
		District and East Khansi Hills District						Water Supply Programme.
9.	Rajasthan	Multi village Drinking		NDB/	₹ 33930	₹ 33930	5 years	Screening Committee to
		Water Supply and		AIIB	crores	crores		pose the project to NDB
		Sanitation Project						subject to phasing/clubbing,
								furnishing of DPR to
								DEA, debt sustainability
								certificate and receipt of
								MDWS observation on the
								project.
10.	Karnataka	Multi Village Drinking	25 lakhs rural	NDB/	₹ 3193.15	₹ 2714.18	30 months	SG has been requested
		Water Supply Project	population	AIIB	crore	crore	for	to submit coverage
							construction	status report, in Principal
							and 60	clearance from State
							months for	planning and finance
							O and M	dept. and non-duplication
								rertificate

[RAJYA SABHA]

Unstarred Questions

96 Written Answers to

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Letter to DEA, MOF forwarding the PPP from the State for BRICS/ AIIB is sent <i>via</i> post on 16.02.2016.	The Proposal has been examined in this Ministry and letter to SG to comply with procedure outlined by DEA is put up on 28.04.2016.				
3 years (2015-18)	2 years 6 months (2015-18)	2 years 6 months (2015-18)	2 years 6 months (2015- 18)	3 years (2015-18)	3 years (2015-18)
595.55 crore					
595.55 crore					
NDB/ AIIB					
400 Habitations (343265 persons)	204 Habitations (58187 persons)	218 Habitations (33458 persons)	311 Habitations (59037 persons)	184 Habitations (13339 persons)	60 villages (118536 persons)
 195 Village Grid Water Supply Scheme (₹ 379.74 crore) 	 Ballarpur Grid Water Supply Scheme ₹ 42.34 crore) 	 Mul Grid Water Supply Scheme (₹ 56.28 crore) 	 4. Ranal and Yerkheda Periurban Water Supply Scheme (₹ 19.09 crore) 	 Nachanvel and 6 Villages RRWSS (₹ 13.82 crore) 	 6. Palam Water Supply Scheme (₹ 85.28 crore)
<u>.</u>		ς.	4.	5.	6.
11. Maharashtra					
Ξ					

90	written Answers	10		ΠΑJ
6	The DEA has rejected the proposal as the project proposal is not in compliance with the sharing Pattern of 70:30.			
8	3 years	3 years	3 years	3 years
7	2064.37 crores			
6	2064.37 crores			
5	ADB			
4	1262 villages (1542671 rural+ 48585 urban) population	158 villages(6.891 lakhspersons)	303 villagesand 4 wards(1497119 rural+771240 urban)Popluation	790769 urban+ 50046 rural population
3	Piped Water Supply to Bankura District Phase-II (833.79 cr)	 2. Surface Water Based Water Supply Scheme (₹ 280.71 cr) 	 Augmentation of Surface water based Malda Arsenic area (₹ 602.59 cr) 	 Augmentation of water Supply scheme Siliguri Municipal Corporation and En-route Rural areas (₹ 347.28 cr)
		5	ς.	4.
2	 12. West Bengal 1. Piped Water to Bankura D Phase-II (833 			
-	12.			

Priority list for basic needs in rural areas

†1618. DR. SATYANARAYAN JATIYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of priority list of basic needs for villages and rural areas and the manner in which availability of resources has been determined to fulfil them; and

(b) the number of villages facing paucity of potable water and those requiring sanitation facilities and the details of accelerated action plan to provide such facilities, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) The mandate of this Ministry is to provide financial and technical assistance to States in their efforts to ensure potable water supply in rural areas of the country through centrally sponsored National Rural Drinking Water Programme (NRDWP). The State Governments are vested with powers to select, plan and implement drinking water supply schemes under the NRDWP. The focus of the Ministry now is to move towards schemes based on safe and perennial surface water sources for ensuring long term sustainability of source and drinking water security. In addition, the States have been directed to augment and optimally utilize the available water resources to ensure the sustainable water supply.

This Ministry maintains the data in terms of habitations. As on 31.03.2016; 13,15,503 nos. of rural habitations (which is 76.78%) are fully covered with the availability of minimum 40 litres per capita per day (lpcd) and 3,39,022 nos. of rural habitations (which is 19.78%) are partially covered *i.e.* getting drinking water supply less than 40 lpcd. Moreover, 58,778 nos. of rural habitations (3.43%) are not getting potable drinking water due to various contaminants like arsenic, fluoride, iron, nitrate and salinity. The State-wise details of partially covered and quality affected habitations are given in Statement-I (See below).

The Ministry has also prepared a strategic plan to provide safe drinking water to 90% of the rural population through piped water supply schemes by the year 2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply.

Toilets for every households and Solid and Liquid Management Systems are the basic need for villages. The resource required has been determined through Baseline Survey conducted in 2012-13.

[†] Original notice of the question was received in Hindi.

[RAJYA SABHA]

The State-wise, number of households without toilet facilities as on 5.5.2016 is given in Statement-II (See below). The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019. Under this programme, the States are provided technical and financial assistance to accelerate rural sanitation coverage, including reduction in Open Defecation and promotion of solid and liquid waste management. The focus of the scheme is on behavior change and usage of toilets. Under Swachh Bharat Mission (Gramin), there is a provision of an incentive of ₹ 12,000 for the construction of Individual Household Latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs/STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). Under the ongoing rural sanitation programme (Swachh Bharat Mission-Gramin), solid and liquid waste management is an integral component and funds with a cap of ₹ 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500 more than 500 households on a Centre and State sharing ratio of 60:40 are available for solid and liquid waste management. The programme prioritizes low cost drainage/ small bore system, soakage pits etc. for collection of waste water. The programme also provides for conjoint approach to water and sanitation for maximizing availability of water for sanitation purposes.

Statement-I

State/UT-wise details of partially covered and quality affected habitations as on 31.03.2016

Sl. No.	State	Partially Covered	Quality Affected
1.	Andaman and Nicobar Islands	76	0
2.	Andhra Pradesh	17561	558
3.	Arunachal Pradesh	4980	74
4.	Assam	29419	8479
5.	Bihar	42120	2008
6.	Chandigarh	18	0
7.	Chhattisgarh	2284	1513
8.	Dadra and Nagar Haveli	70	0
9.	Daman and Diu	21	0
10.	Goa	2	0
11.	Gujarat	2	0

[9 May, 2016]

Sl. No.	State	Partially Covered	Quality Affected
12.	Haryana	335	13
13.	Himachal Pradesh	11991	0
14.	Jammu and Kashmir	7134	4
15.	Jharkhand	3343	33
16.	Karnataka	23370	1212
17.	Kerala	8394	675
18.	Lakshadweep	9	0
19.	Madhya Pradesh	187	343
20.	Maharashtra	9186	466
21.	Manipur	707	0
22.	Meghalaya	8864	12
23.	Mizoram	438	0
24.	Nagaland	799	26
25.	Odisha	50919	4458
26.	Puducherry	115	0
27.	Punjab	2189	1827
28.	Rajasthan	31214	21234
29.	Sikkim	1366	0
30.	Tamil Nadu	8841	351
31.	Telangana	9012	1197
32.	Tripura	464	4043
33.	Uttar Pradesh	1123	251
34.	Uttarakhand	17547	19
35.	West Bengal	44922	9982
	Total	3,39,022	58,778
-			

Statement-II

State/UT-wise, number of households without toilet facilities as on 5.5.2016

Sl. No.	State/UT	Households without toilets as on 5.5.2016
1.	Andaman and Nicobar Islands	21047
2.	Andhra Pradesh	4270987

[RAJYA SABHA] Unstarred Questions

Sl. No.	State/UT	Households without toilets as on 5.5.2016
3.	Arunachal Pradesh	55849
4.	Assam	2583119
5.	Bihar	16058478
6.	Chhattisgarh	2210890
7.	Goa	21315
8.	Gujarat	1905576
9.	Haryana	402612
10.	Himachal Pradesh	69942
11.	Jammu and Kashmir	1121695
12.	Jharkhand	3201323
13.	Karnataka	3668351
14.	Kerala	191072
15.	Madhya Pradesh	6947086
16.	Maharashtra	4563882
17.	Manipur	98550
18.	Meghalaya	80396
19.	Mizoram	18457
20.	Nagaland	88973
21.	Odisha	6476720
22.	Puducherry	45401
23.	Punjab	706770
24.	Rajasthan	5252431
25.	Sikkim	56
26.	Tamil Nadu	3625214
27.	Telangana	2780647
28.	Tripura	212563
29.	Uttar Pradesh	16594741
30.	Uttarakhand	295976
31.	West Bengal	3871865
	Total	87441984

Water conservation schemes

†1619. DR. SANJAY SINH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether acute drinking water crisis has emerged in many States of the country due to drought and if so, the details thereof, State-wise;

(b) the names of schemes available with Government to promote water conservation and the details of schemes upon which funds have been spent, Statewise on water conservation;

(c) whether expected results have been achieved from implementation of existing schemes of water conservation; and

(d) if not, Government's plan to resolve the grave crisis?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Yes, Sir. As reported by the States, 308 districts are affected in respect of shortage of drinking water supply in 13 States (Uttar Pradesh, Odisha, Andhra Pradesh, Telangana, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, Haryana, Gujarat, Rajasthan, Karnataka and Maharashtra). State-wise details is given in the Statement (See below).

(b) Rural drinking water is a State subject. For this, the Ministry of Drinking Water and Sanitation assists the State Governments technically and financially through centrally sponsored scheme namely National Rural Drinking Water Porgramme (NRDWP). 10% of the allocation under NRDWP is for sustainability to be used exclusively to achieve drinking water security by adopting conjunctive use of surface water, rain water and ground water and construction of water recharging structures with major emphasis on water quality affected areas, overexploited, critical and semicritical areas as specified by Central Ground Water Board (CGWB) and any other area that the State Government has identified as water stressed area.

For doing this, the State Governments are vested with powers to select, plan and implement drinking water supply schemes under the NRDWP.

(c) and (d) As reported by the States, with 10% funds of sustainability component under NRDWP allocation, they have constructed/executed 9914 sustainability structures in 2015-16 which includes 824 Pits and trenches, 682 Check dams, 82 Percolation tanks, 10 Point source recharging structures, 95 Dug-wells/injection/skimming wells, 107 Ooranies/village ponds/traditional water bodies, 628 Roof top (Rain Water

[†] Original notice of the question was received in Hindi.

[RAJYA SABHA]

Unstarred Questions

Harvesting) structures and 7486 various other structures. The Ministry is emphasizing on rural water supply schemes based on safe and perennial surface water sources to ensure long term sustainability of source and drinking water security and directing the States to optimally utilize and augment the available resources.

Statement

The	details	of	308	dis	tricts	affe	ected	by	the	shortage	of
		C	drink	ing	water	· in	13	Stat	es		

Sl. No.	State	Number of districts affected
1.	Andhra Pradesh	10
2.	Bihar	19
3.	Chhattisgarh	25
4.	Gujarat	8
5.	Haryana	8
6.	Jharkhand	24
7.	Karnataka	27
8.	Madhya Pradesh	46
9.	Maharashtra	33
10.	Odisha	27
11.	Rajasthan	22
12.	Telangana	9
13.	Uttar Pradesh	50
	Total	308

Allocation of funds under SBM

1620. SHRI NARESH GUJRAL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of funds allocated under the Swachh Bharat Mission (SBM), so far, State/UT-wise;

(b) whether Government has reviewed the progress of SBM during the last year and if so, the details thereof; and

(c) whether Government is facing any problems in implementation of SBM and if so, the details thereof and the reasons therefor along with the action taken/being taken by Government to solve them?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Swachh Bharat Mission (Gramin) is demand driven scheme, hence no State-wise allocation made. However, Central share released under Swachh Bharat Mission (Gramin) from 2.10.2014 (Since launch of SBM-G) to 30.04.2016 is given in the Statement (See below).

(b) Ministry of Drinking Water and Sanitation regularly reviews the Swachh Bharat Mission (Gramin). Since the launch of SBM(G), there is a spurt in the progress made under the programme. Against the expected outcome of 50 lakh for individual latrines for the year 2014-15, 58,54,987 latrines were constructed, which is an achievement of 117% of the target. More importantly, 49.49 lakh household latrines were constructed after launch of Swachh Bharat Mission (Gramin), indicating more than 446% increase in construction of toilets after the launch of SBM(G) as compared to pre-SBM period of 2014-15. During 2015-16, 127.41 lakh toilets have already been constructed as on 31.03.2015. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, 176.90 lakh toilets have already been constructed upto 31.03.2016. A baseline survey was conducted in 2012-13 by the States, as per which, the rural sanitation coverage was 38.81%. This has increased to 51.80% as on 31.03.2016. Also, 13 districts, 178 blocks, 23045 Gram Panchayats and 54732 villages have been declared Open Defecation Free (ODF) as on 31.03.2016.

(c) Sanitation is a behavioral issue. It involves change of mindset amongst people to stop open defecation and to adopt safe sanitation practices. This requires engagement of community and skill in facilitation and 'triggering'. There is constraint of these capacities. Also, since lack of change of behavior on part of even few members of community can put entire community to risk, another challenge is to saturate the entire village. The scale of issue is also a major challenge. The third difficulty is sustaining behavior change.

In order to address these issues, there is an increased focus on capacity building with regard to behavior change and community processes. Capacity building of key stakeholders such as State Officials/Collectors/CEO, Zilla Panchayats, Chairman, Zilla Panchayat is being carried out. More than 250 Collectors from across the country have been trained so far. The monitoring has also been strengthened including third party monitoring. Social Media is being extensively used for cross-sharing best practices.

[RAJYA SABHA] Unstarred Questions

Statement

Central share released under SBM(G) from 2.10.2014 to 30.4.2016

(₹ in crore)

Sl.	State/UT	Central share released from
No.		2.10.2014 to 30.4.2016
1	2	3
1.	Andaman and Nicobar Islands	3.40
2.	Andhra Pradesh	291.73
3.	Arunachal Pradesh	47.82
4.	Assam	373.46
5.	Bihar	182.14
6.	Chhattisgarh	241.31
7.	Dadra and Nagar Haveli	0.00
8.	Goa	1.05
9.	Gujarat	509.59
10.	Haryana	35.46
11.	Himachal Pradesh	82.14
12.	Jammu and Kashmir	70.08
13.	Jharkhand	201.55
14.	Karnataka	555.12
15.	Kerala	42.47
16.	Madhya Pradesh	220.28
17.	Maharashtra	718.75
18.	Manipur	80.64
19.	Meghalaya	76.87
20.	Mizoram	3.32
21.	Nagaland	10.83
22.	Odisha	991.7
23.	Puducherry	2.00
24.	Punjab	43.36
25.	Rajasthan	1644.15

1	2	3	
26.	Sikkim	14.82	
27.	Tamil Nadu	494.48	
28.	Telangana	176.64	
29.	Tripura	66.04	
30.	Uttar Pradesh	700.68	
31.	Uttarakhand	133.92	
32.	West Bengal	839.02	
	Total	8854.84	

Privatisation of drinking water supply

1621. SHRI PARVEZ HASHMI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has any plan to improve drinking water supply efficiency through its privatisation;

(b) if so, the details thereof;

(c) how the proposed plans are going to bridge the demand-supply gap;

(d) whether privatisation would solve the problem of the country; and

(e) if so, from where private companies would get water to fulfil the requirement of States?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) There is no such proposal of privatizing drinking water supply sector. The execution of rural drinking water works is done by the State Governments. However, as per the National Rural Drinking Water Programme (NRDWP) guidelines, States are allowed to enter into Public Private Partnership (PPP) with skilled operators, service providers, etc. like service contracts, management contracts, lease contracts (mainly for existing systems) and build, operate and transfer contracts (mainly for new systems) for setting up of drinking water plants/projects. All PPP models should be drawn with transparent, objective, non-discretionary provisions to bring transparency in service deliverables and clearly lay out the roles, responsibilities, performance indicators, customer accountability with incentives and disincentives for the operator.

(c) and (d) The Rural Drinking Water sector requires enormous investments to provide assured and safe drinking water supply with higher norms of service delivery,

Unstarred Questions

to meet the rising expectations of rural people and to improve the standard of living. Projects taken up under PPP mode would fill in certain gaps in the overall mission of providing safe drinking water to the rural people.

(e) The State Governments are vested with powers to select, plan, approve and implement drinking water supply schemes. States have been allowed to go for PPP model depending upon their specific requirements. The availability of source of water for such a model would be the existing available sources.

Supply of pure drinking water

†1622. SHRI PARVEZ HASHMI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of steps being taken by Government to provide pure drinking water across the country;

(b) the details of provisions made by the Ministry to provide pure drinking water to States;

(c) the position of States regarding providing pure drinking water and the details thereof; and

(d) the details of time period fixed by Government to provide pure drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) Rural Water Supply is a State Subject. Ministry of Drinking Water and Sanitation through National Rural Drinking Water Programme (NRDWP) supplements the efforts of States to provide drinking water to rural population by providing technical and financial assistance.

This Ministry has released ₹ 819.67 crore in 2016-17 (till 03.05.16) to the States for strengthening of rural water supply. The State-wise details of funds released under NRDWP during 2016-17 is given in the Statement-I (*See* below).

States have been asked to prioritise for coverage of quality affected habitations and then partially covered habitations.

States have also been advised to go for surface source based piped water supply schemes. However, as immediate measures, States have been told to go for community water purification plants in Arsenic and Fluoride affected habitations. Further, to increase the availability of drinking water, the Ministry has suggested

[†] Original notice of the question was received in Hindi.

to adopt water conservation measures like roof top rainwater harvesting, erecting sustainability structures for water conservation etc. Moreover, States have been advised to take use of Hydro Geomorphological Maps (HGM) for accurately locating new drinking water sources in the field. They have been asked to go for surface water as a source while planning new rural drinking water supply schemes in order to avoid slippages and ensure sustainability of supply.

(c) Ministry maintains data regarding coverage of rural population with drinking water supply in terms of habitations. Details of current position of the States/UTs in providing safe drinking water with a provision of 40 litres per capita per day (lpcd) to the people as per information entered by them on online Integrated Monitoring Information System (IMIS) of the Ministry is given in the Statement-II (*See* below).

(d) Government of India has made a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022, covering the two Five Year Plan periods. The interim goal till 2017, *i.e.* by the end of Twelfth Five Year Plan period, is to cover 50% of all rural households with piped water supply and 35% of rural households with household tap connections. By 2022, the goal is to cover 90% of rural households with piped water supply with 80% having household tap connections.

Statement-I

The State-wise details of Gunds released under NRDWP during 2016-17

(₹ in crore)

Sl. No.	State	Release (as on 03.05.2016)
1.	Andaman and Nicobar Islands	0
2.	Andhra Pradesh	31.69
3.	Arunachal Pradesh	12.17
4.	Assam	41.08
5.	Bihar	45.93
6.	Chandigarh	0
7.	Chhattisgarh	15.72
8.	Dadra and Nagar Haveli	0
9.	Daman and Diu	0

Sl. No.	State	Release (as on 03.05.2016)
10.	Goa	0.58
11.	Gujarat	40.91
12.	Haryana	13.5
13.	Himachal Pradesh	15.72
14.	Jammu and Kashmir	53.26
15.	Jharkhand	20.99
16.	Karnataka	52.68
17.	Kerala	13.58
18.	Lakshadweep	0
19.	Madhya Pradesh	46.92
20.	Maharashtra	80.26
21.	Manipur	5.06
22.	Meghalaya	6.57
23.	Mizoram	3.52
24.	Nagaland	4.34
25.	Odisha	24.86
26.	Puducherry	0
27.	Punjab	9.47
28.	Rajasthan	85.69
29.	Sikkim	1.46
30.	Tamil Nadu	30.13
31.	Telangana	21.48
32.	Tripura	4.97
33.	Uttar Pradesh	84.04
34.	Uttarakhand	16.96
35.	West Bengal	36.14
	Total	819.67

Statement-II

The details of current position of States/UTs providing Safe Drinking Water

Sl.	State	Total	Fully Covered	Partially	Quality
No.	~	No. of	Habitation	Covered	Affected
		Habitations	getting \geq	Habitation	Habitation
			40 Litres	getting <	
			per capita	40 Litres	
			per day safe	per capita	
			Water	per day	
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	400	324	76	0
2.	Andhra Pradesh	48206	30087	17561	558
3.	Arunachal Pradesh	7730	2649	5006	75
4.	Assam	89910	52012	29419	8479
5.	Bihar	110140	66012	42120	2008
6.	Chandigarh	18	0	18	0
7.	Chhattisgarh	73848	70051	2284	1513
8.	Dadra and Nagar Haveli	70	0	70	0
9.	Daman and Diu	21	0	21	0
10.	Goa	347	345	2	0
11.	Gujarat	34846	34844	2	0
12.	Haryana	7958	7610	335	13
13.	Himachal Pradesh	53604	41613	11991	0
14.	Jammu and Kashmir	15798	8660	7134	4
15.	Jharkhand	119667	116291	3343	33
16.	Karnataka	59945	35363	23370	1212
17.	Kerala	11883	2814	8394	675
18.	Lakshadweep	9	0	9	0
19.	Madhya Pradesh	127552	127022	187	343
20.	Maharashtra	100639	90987	9186	466
21.	Manipur	2870	2163	707	0

112 Written Answers to

Unstarred Questions

26. Puducherry 266 151 115 27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 1 34. Uttarakhand 39309 21743 17547 9 35. West Bengal 104826 49922 44922 9						
23. Mizoram 760 322 438 24. Nagaland 1530 705 799 25. Odisha 157158 101781 50919 4 26. Puducherry 266 151 115 27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	1	2	3	4	5	6
24. Nagaland 1530 705 799 25. Odisha 157158 101781 50919 4 26. Puducherry 266 151 115 1 27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 1 34. Uttarakhand 39309 21743 17547 1 35. West Bengal 104826 49922 44922 9	22.	Meghalaya	10487	1611	8864	12
25. Odisha 157158 101781 50919 4 26. Puducherry 266 151 115 27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 1 34. Uttarakhand 39309 21743 17547 1 35. West Bengal 104826 49922 44922 9	23.	Mizoram	760	322	438	0
26. Puducherry 266 151 115 27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 1 34. Uttarakhand 39309 21743 17547 1 35. West Bengal 104826 49922 44922 9	24.	Nagaland	1530	705	799	26
27. Punjab 15395 11379 2189 1 28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 1 30. Tamil Nadu 100018 90826 8841 1 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	25.	Odisha	157158	101781	50919	4458
28. Rajasthan 121683 69235 31214 21 29. Sikkim 2084 718 1366 30. Tamil Nadu 100018 90826 8841 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	26.	Puducherry	266	151	115	0
29. Sikkim 2084 718 1366 30. Tamil Nadu 100018 90826 8841 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	27.	Punjab	15395	11379	2189	1827
30. Tamil Nadu 100018 90826 8841 31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	28.	Rajasthan	121683	69235	31214	21234
31. Telangana 24802 14593 9012 1 32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	29.	Sikkim	2084	718	1366	0
32. Tripura 8723 4216 464 4 33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	30.	Tamil Nadu	100018	90826	8841	351
33. Uttar Pradesh 260801 259427 1123 34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	31.	Telangana	24802	14593	9012	1197
34. Uttarakhand 39309 21743 17547 35. West Bengal 104826 49922 44922 9	32.	Tripura	8723	4216	464	4043
35. West Bengal 104826 49922 44922 9	33.	Uttar Pradesh	260801	259427	1123	251
	34.	Uttarakhand	39309	21743	17547	19
	35.	West Bengal	104826	49922	44922	9982
Total 1713303 1315476 339048 58		Total	1713303	1315476	339048	58779

Safe and clean drinking water to rural schools

1623. SHRI VIJAY GOEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether there is a scheme to implement the provisions of safe and clean drinking water to rural schools across the country and if so, the details thereof;

(b) the details and number of schools in rural areas which do not have access to clean drinking water, States and UT-wise;

(c) the details of funds provided for this purpose during the last three years; and

(d) whether Government conducts quality checks on water available for drinking in rural schools periodically and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Ministry of Drinking Water and Sanitation provides technical and financial assistance to States under the National Rural Drinking Water Programme (NRDWP) for supplementing their efforts in providing drinking water supply in rural areas including schools. The assistance under the programme included provision of drinking water supply in schools which were constructed prior to 2007. Further for schools constructed thereafter under the Sarva Shiksha Abhiyan (SSA), the facility of drinking water is provided to the vicinity of the school premises.

(b) to (d) As per the District Information System for Education (DISE) report of 2014-15, 98.43% schools in the country have drinking water supply. Under NRDWP, though funds are not separately earmarked for the purpose, States/UTs can provide drinking water supply facilities near to the school premises by utilizing NRDWP (Coverage) funds released to them. Under NRDWP, an amount of ₹ 9600.32 crores, ₹ 9056.22 crores and ₹ 4104.58 crores has been released to various States/UTs during the last three years respectively.

The quality of drinking water is assured by the Ministry by collecting and testing samples from drinking water sources all across the county in the rural areas including schools on a regular basis. The Ministry has earmarked 3% of the funds under NRDWP for Water Quality Monitoring and Surveillance (WQMandS) which is used for the expenses related to the monitoring the quality of water supplied in rural areas.

Crisis of drinking water in Rajasthan

1624. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether serious crisis of drinking water has arisen due to drought situation in Rajasthan and if so, the details thereof;

- (b) what are the measures/steps taken by Government in this regard; and
- (c) whether the villages would be provided drinking water by tankers?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Yes, Sir. States of Uttar Pradesh, Odisha, Andhra Pradesh, Telangana, Madhya Pradesh, Chhattisgarh, Bihar, Jharkhand, Haryana, Gujarat, Rajasthan, Karnataka and Maharashtra are facing shortage of drinking water.

(b) and (c) As on 04.05.2016, a total amount of ₹ 272.21 cores is available with State Government of Rajasthan as Central share. This fund along with the State matching share may be utilized to take the above cited measures. This Ministry has released further amount of ₹ 85.69 crores for State Government of Rajasthan as part of 1st installment of NRDWP for the year 2016-17.

Further, Government of India has directed above mentioned 13 States including State of Rajasthan to take the following measures to mitigate the situation:

- (i) Immediate repair and maintenance of all water supply systems, hand pumps and bore wells should be done. If required sufficient number of mobile van with spare parts should be made available in the affected areas.
- (ii) There are a large number of private bore wells where ground water yield is good. These should hired by the district collectors and water should be equitably distributed to the affected population.
- (iii) Due to fall in water table, more riser pipes may be used to increase the yield of the hand pumps. Sufficient number of riser pumps may be used to increase the availability of drinking water in the affected areas.
- (iv) Wherever water reservoir/ponds are available, they may be used to increase the capacity of drinking water through piped water supply systems.
- (v) Wherever aquifer is good, new bore wells should be set up.
- (vi) Wherever the above possibilities are not suitable, water should be transported through water tankers and supplied to the affected population. Wherever water quality is not good mobile water treatment plants should be used to provide safe drinking water.

For implementing all the above activities, this Ministry has allowed the affected States to use flexi funds to the extent of 10% of National Rural Drinking Water Programme (NRDWP) funds. In addition, States may also utilize 15% of Operation and Maintenance funds available under NRDWP to meet the requirement.

The States have also been asked to submit daily report on the mitigations measures taken by them to this Ministry. The report submitted by the State Government of Rajasthan on the measures taken to tackle drinking water crisis in the State as on 04.05.2016 is given in the Statement (*See* below).

Villages are being provided with drinking water through tankers in Rajasthan.

Statement

The Report about measures taken to tackle drinking water crisis in Rajasthan

Reporting Date	04.05.2016
Number of districts affected	22
Number of Villages affected	748
Number of Habitations affected	1056

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Reporting Date	04.05.2016
Number of Handpumps repaired/Restored including Hydrofracturing, Flushing etc.	18770
Number of Pvt. Borwells hired	0
Riser pipes used in running meters (Increased/Replenished) in Handpumps	27985
Number of New borewells commissioned	148
Number of Temporary PWS from water bodies	0
Number of Tankers Trips used	39821
Number of Habitations covered by the tankers	1056

Supply of potable water to all villages

1625. DR. CHANDAN MITRA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the total number of villages provided quality drinking water by laying pipelines during 2014-15 *vis-a-vis* target set, State-wise;

(b) the reasons for very slow pace of work in this regard;

(c) the reasons for delay in achieving the target of establishing water testing labs in each State; and

(d) the steps taken by Government to achieve the target of potable water supply in all the villages in the country by 2022?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) State-wise details of total number of habitations which have been provided quality drinking water through piped water supply during 2014-15 are given in the Statement (*See* below).

(b) Providing drinking water supply to the rural population is a dynamic and continuous process. This is a State Subject. However, under the National Rural Drinking Water Programme (NRDWP), Ministry of Drinking Water and Sanitation provides financial and technical assistance to State Governments for rural drinking water supply. States Governments are competent to plan, design, approve and implement rural drinking water supply schemes. The pace of coverage of rural water supply in general and through pipes in particular varies from State to State depending upon the terrain/geographical conditions of the State and their absorbing capacity. However, in

order to review the pace of NRDWP, every year between February and April, AAP meetings are held with the Departments of State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of NRDWP are reviewed and targets for the next financial year are fixed. Officers of the Ministry are also deputed to States for field visits and review the progress of implementation. Further, Area Officers are nominated for all States and they participate in the State Level Scheme Sanctioning Committees (SLSSC) so as to ensure that the project proposals are as per the mutually agreed Action Plan. National Target set during 2014-15 had been met.

(c) There is no delay in achieving the target of establishing water testing labs in each States. As per information provided by States on this Ministry's online portal Integrated Management Information System (IMIS) there are 2224 numbers of water testing labs (including State level labs, District level labs, Sub-Divisional and Mobile labs) in the country. Whenever a new district is formed, State is advised to form district level labs using 3% of NRDWP-WQMandS (Water Quality Monitoring and Surveillance) funds.

(d) This Ministry has prepared a Strategic Plan for providing drinking water supply in rural areas of the country for the period 2011-2022. The interim goal till 2017 is to cover 50% of all rural households with piped water supply. By 2022, the goal is to cover 90% of rural households with piped water supply. The achievements of the targets is subject to the availability of financial resources available in the sector. States have been advised to prioritize coverage of all remaining arsenic and fluoride affected habitations with surface water based piped water supply schemes as the permanent and sustainable solution. States have been advised to set up Community Water Purification plants as a short-term measure to provide 8-10 lpcd of safe water for drinking and cooking purpose in all remaining arsenic and fluoride affected rural habitations by March, 2017.

Statement

S1.	State	Target in	Covered during
No.		2014-15	2014-15
		(Nos. of habitations)	(Nos. of habitations)
1	2	3	4
1.	Andaman and Nicobar Islands	2	0
2.	Andhra Pradesh	2763	2390
3.	Arunachal Pradesh	202	194

State-wise details of total number of habitations which have been provided safe drinking water through piped water supply during 2014-15

Written Answers to

1	2	3	4
4.	Assam	5282	1751
5.	Bihar	227	154
6.	Chandigarh	0	0
7.	Chhattisgarh	42	1758
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Goa	0	0
11.	Gujarat	1715	2494
12.	Haryana	415	436
13.	Himachal Pradesh	2431	2533
14.	Jammu and Kashmir	763	624
15.	Jharkhand	1784	1656
16.	Karnataka	10077	14262
17.	Kerala	985	221
18.	Lakshadweep	0	0
19.	Madhya Pradesh	2200	2687
20.	Maharashtra	3803	3391
21.	Manipur	191	222
22.	Meghalaya	342	256
23.	Mizoram	81	50
24.	Nagaland	120	190
25.	Odisha	1775	2328
26.	Puducherry	0	0
27.	Punjab	489	379
28.	Rajasthan	4031	2405
29.	Sikkim	93	16
30.	Tamil Nadu	4527	8530
31.	Telangana	1779	1605
32.	Tripura	927	981
33.	Uttar Pradesh	3604	3614
34.	Uttarakhand	828	972
35.	West Bengal	4952	4865
	Total	56430	60964

Implementation of SBM (Gramin)

1626. SHRI NARENDRA KUMAR SWAIN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether Government has any plan to choose the best districts of the country for implementation of Swachh Bharat Mission (Gramin) during the current year; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) The Government is identifying the best performing Districts under Swachh Bharat Mission (Gramin) through an independent Third Party Survey. The State-wise details can be known only after the completion of the Third Party Survey.

World Bank assistance to SBM in rural areas

1627. SHRI C. M. RAMESH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that the World Bank has assured of giving ₹ 10,000 crores to Swachh Bharat Mission in rural areas;

(b) if so, the details thereof;

(c) the details of goal set under the above Mission for rural areas;

(d) to what extent the above money would help in strengthening the institutions, service delivery and implementation to achieve the set goals;

(e) whether the targets set are on the path of achieving; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) The project of World Bank Support to Swachh Bharat Mission (Gramin) has been approved by Union Cabinet on 23.3.2016 with project cost of ₹ 9000 crore. The Project basically provides for incentivising States on the basis of their performance in the Swachh Bharat Mission (Gramin). The performance of the States will be gauged through an independent survey based measurement of certain performance indicators, called the Disbursement-Linked Indicators (DLIs). DLIs are as under:-

- Reduction in the prevalence of open defecation
- Sustaining Open Defecation Free (ODF) status in Villages

- Increase in percentage of rural population served by improved Solid and Liquid Waste Management (SLWM).
- (c) The objectives of the project are:
- Reduced open defecation in rural areas
- Open defecation free villages
- Improved solid and liquid waste management
- Strengthened capacity of Ministry of Drinking Water and Sanitation.

(d) The project will improve efficacy of the SBM (G), through an incentive framework, which will reorient the States' efforts towards achievement of desirable outputs and outcomes of SBM (G), such as reduction in open defecation, sustainable achievement of Open Defecation Free (ODF) villages and improvement in Solid and Liquid Waste Management (SLWM). The project will also strengthen the implementation capacities of Ministry of Drinking Water and Sanitation, States, districts and grass-root levels in terms of *inter alia* strengthening of behaviour change communication, capacity building and programme management etc.

(e) As the World Bank supported incentivisation project has become effective only recently, no funds have been released yet to any State.

(f) Does not arise.

Problem of clean drinking water in villages

1628. SHRIMATI RAJANI PATIL: SHRI RAMDAS ATHAWALE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the number of villages in the country where potable water is not available;

(b) the action plan being implemented by Government to provide potable water in such villages;

(c) the funds provided by Government during the last one year to implement the above-mentioned action plan, State-wise; and

(d) whether Government would provide potable water as per the criteria to the villages facing the problem of clean drinking water, within next one year?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Ministry monitors the coverage of rural habitations with drinking water supply in terms of habitations and

not in terms of villages. As reported by various States/UTs on the online monitoring portal of the Ministry *i.e.* Integrated Management Information System (IMIS), as on 31.03.2016, there are 17,13,303 rural habitations in the country, out of which 58,778 habitations are quality affected where drinking water is contaminated *i.e.* not potable, with either one or more chemical contaminants like arsenic, fluoride, iron, nitrate and salinity.

(b) to (d) Rural Drinking Water Supply is a State subject. This Ministry assists the States technically and financially for providing every rural household a minimum of 40 liters per capita per day (LPCD) of safe drinking water on sustainable basis through the Centrally sponsored National Rural Drinking Water Programme (NRDWP).

The Ministry has prepared a strategic plan to provide safe drinking water to 90% of the rural population of the country through piped water supply schemes by the year 2022 subject to availability of funds. States have been advised to prioritize coverage of all remaining arsenic and fluoride affected habitations with surface water based piped water supply schemes as the permanent and sustainable solution. States have been advised to set up Community Water Purification Plants as a short-term measure to provide 8-10 lpcd of safe water for drinking and cooking purpose in all remaining arsenic and fluoride affected rural habitations by March, 2017. For this purpose, one time assistance to the tune of ₹ 800 crores has been provided to the states by the NITI Aayog in the month of March, 2016. In addition to this, ₹ 100 Crores each has also been given by NITI Aayog to the state of West Bengal and Rajasthan for last mile connectivity in Piped Water Supply for mitigation of Arsenic and Fluoride contamination. The State-wise breakup of above said ₹ 1000 Crore released by NITI Aayog is given in the Statement-I (*See* below).

In addition to this, the States can utilize up to 67% of their allocation under NRDWP for coverage of quality affected habitations. The State/UT-wise details of funds provided under NRDWP during last one year *i.e.* 2015-16 are given in the Statement-II.

Statement-I

State-wise details of ₹ 1000 crores released by the NITI Aayog

(₹ in crore)

Sl. No.	State	Amount released
1.	Assam	11.57
2.	Andhra Pradesh	21.26
3.	Bihar	22.83

Written Answers to

Sl. No.	State	Amount released
4.	Chhattisgarh	1.05
5.	Gujarat	0.89
6.	Haryana	2.66
7.	Jammu and Kashmir	0.47
8.	Jharkhand	1.50
9.	Karnataka	59.90
10.	Kerala	19.73
11.	Madhya Pradesh	15.85
12.	Maharashtra	24.08
13.	Odisha	2.00
14.	Punjab	39.35
15.	Rajasthan	431.29
16.	Telangana	94.58
17.	Uttar Pradesh	13.39
18.	Uttarakhand	0.62
19.	West Bengal	236.98
	Total	1000.00

Statement-II

State-wise/UT-wise details of funds provided under NRDWP during last one year i.e. 2015-16

(₹ in crore)

Sl. No.	State/UT	Release in 2015-16
1.	Andaman and Nicobar Islands	0.16
2.	Andhra Pradesh	170.05
3.	Arunachal Pradesh	65.4
4.	Assam	214.11
5.	Bihar	202.73
6.	Chandigarh	0
7.	Chhattisgarh	60.83
8.	Dadra and Nagar Haveli	0

Sl. No.	State/UT	Release in 2015-16
9.	Daman and Diu	0
10.	Goa	1.66
11.	Gujarat	238.91
12.	Haryana	122.65
13.	Himachal Pradesh	64.38
14.	Jammu and Kashmir	192.12
15.	Jharkhand	82.09
16.	Karnataka	278.08
17.	Kerala	48.05
18.	Lakshadweep	0
19.	Madhya Pradesh	193.73
20.	Maharashtra	330.88
21.	Manipur	27.92
22.	Meghalaya	31.24
23.	Mizoram	17.32
24.	Nagaland	38.53
25.	Odisha	103.19
26.	Puducherry	0
27.	Punjab	42.79
28.	Rajasthan	526.75
29.	Sikkim	12.05
30.	Tamil Nadu	182.35
31.	Telangana	97.71
32.	Tripura	31.68
33.	Uttar Pradesh	450.31
34.	Uttarakhand	60.06
35.	West Bengal	216.85
	Total	4104.58

Burning of dry leaves, trash and rubbish

1629. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the number of incidents of burning dry leaves, trash and rubbish is on the increase in metropolitan cities, especially in Delhi;

(b) if so, the details thereof;

(c) whether robust garbage disposal system is in place in cities and if so, the details thereof;

(d) whether the guidelines issued by the National Green Tribunal in April, 2015, banning burning of wastes, were being followed; and

(e) whether monitoring system is strictly adhered to and periodic review made in view of WHO ranking Delhi as the world's worst city for air pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Central Pollution Control Board (CPCB) has established 'Control Room' on 29th December, 2015 to receive complaints on burning dry leaves, trash and rubbish and forwarding to concerned agencies for necessary action. Accordingly, 21 complaints on the issue have been received and forwarded to respective agencies for action till date. Delhi Pollution Control Committee (DPCC) has reported that there is decrease in the incidents of burning of dry leaves, trash and rubbish in Delhi.

(c) As per the reports of State Pollution Control Boards (SPCBs)/Pollution Control Committees around 1, 41,084 tonnes/day of Municipal Solid Waste (MSW) generated in the country. Out of which 1, 27,531 tonnes/day (90%) is collected and 34,752 tonnes/day (27%) is treated. The data indicates that MSW management system in many cities/towns is not adequate.

(d) Yes, Sir.

(e) A report was bought out by the World Health Organisation in 2014 ranking some cities of India including Delhi among top 20 most polluted cities of world on the with respect to levels of particulate matter which is based on extrapolated and estimated values. The said ranking of cities is, therefore, not appropriate. The ambient air quality is being regularly monitored with manual and continuous air quality

Unstarred Questions

monitoring systems in National Capital Region (NCR) including Delhi by the CPCB in association with SPCBs of NCR States, DPCC, National Environmental Engineering Research Institute and System of Air Quality and Weather Forecasting and Research. Taking note of the gravity of air pollution in NCT of Delhi, a series of measures have been taken including regular review meetings at official and Ministerial level with NCR States and NCT of Delhi.

Monitoring of air quality in Delhi

1630. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has put in place a system to monitor air quality in Delhi and its NCR areas;

(b) whether this system has regularly been updated to assess air pollution; and

(c) what are the details of stringent measures that have been taken to control pollution in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir.

(b) The ambient air quality is being regularly monitored with manual and continuous air quality monitoring systems in National Capital Region (NCR) including Delhi by the Central Pollution Control Board (CPCB) in association with State Pollution Control Boards of NCR States, Delhi Pollution Control Committee (DPCC), National Environmental Engineering Research Institute (NEERI) and System of Air Quality and Weather Forecasting and Research (SAFAR). The CAAQMS established by CPCB, DPCC, NEERI and SAFAR in Delhi have been upgraded considering the parameters notified under National Ambient Air Quality Standards and are regularly updated to assess the air pollution.

(c) The measures taken by the Government to control air pollution in Delhi and NCR *inter alia* include the following:-

- (i) Notification of National Ambient Air Quality Standards envisaging 12 pollutants;
- (ii) Formulation of environmental regulations/statutes;
- (iii) Setting up of monitoring network for assessment of ambient air quality;
- (iv) Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blend etc.;
- (v) Promotion of cleaner production processes.

Taking note of the gravity of air pollution, the Government has taken some more measures which include:

- (i) Launched National Air Quality Index by the Prime Minister in April, 2015;
- (ii) Implementation of Bharat Stage IV (BS-IV) norms in 63 selected cities including Delhi/cities of NCR and universalization of BS-IV by 2017;
- (iii) Decision taken to leapfrog directly from BS-IV to BS-VI fuel standards by 1st April, 2020;
- (iv) Taxing polluting vehicles and incentivizing hybrid and electric vehicles.
- (v) Comprehensive amendments to various Waste Management Rules including Municipal Solid Waste, Plastic Waste, Hazardous Waste, Bio-medical Waste and Electronic Waste notified;
- (vi) Notification of Construction and Demolition Waste Management Rules;
- (vii) Ban on burning of leaves, biomass, Municipal solid waste;
- (viii) Promotion of public transport network of metro, buses, e-rickshaws and promotion of car pooling, Pollution Under Control, lane discipline, vehicle maintenance;
- (ix) Revision of existing environmental standards and formulation of new standards for prevention and control of pollution from industries;
- (x) Regular co-ordination meetings at official and Ministerial level with Delhi and other State Governments within the NCR;
- (xi) Issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981;
- (xii) Installation of on-line continuous (24x7) monitoring devices by major industries;
- (xiii) Setting up of a control room in CPCB to review and monitor air quality in the NCR.

Drafting of new forest policy

1631. SHRI HUSAIN DALWAI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the process of drafting the new forest policy is completed;
- (b) if so, the salient features thereof; and

(c) if not, the details of reasons for delay and the progress made, so far, in terms of meetings held and stakeholders consulted?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) No, Sir. The process of drafting the National Forest Policy is not complete. So far 7-8 number of National and regional level stakeholders meetings, Community level Focus Group Discussions (FGD) and Consultation meetings with Experts have been held.

Forest area

†1632. SHRI R. K. SINHA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) what percentage of the total land of the country is the forest area;

(b) the details of percentage by which forest land has dwindled year-wise since 1950 to 2015; and

(c) whether Government intends to plant trees on unused land along both sides of national highways and railway tracks to boost forestation in the country and if so, the action-plan thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per India State of Forest Report-2015, the total forest cover of the country is 7,01,673 square kilometers which is 21.34% of the total geographical area of the country.

(b) Forest Survey of India (FSI), Dehradun has been carrying out the assessment of forest cover of the country using remote sensing technology since 1987 biennially and the findings are published in Reports. So far, 14 Reports have been published. Earlier the reports were titled as State of Forest Report but since 2009 these reports have been renamed as India State of Forest Report (ISFR). Over the years since 1987, forest cover has shown an increase from 19.49% to 21.34% of country's geographical area. The details are given in the Statement (*See* below).

(c) As per information provided by Ministry of Road, Transport and Highways, the recently launched Green Highways (Plantation, Transplantation, Beautification and Maintenance) Policy-2015 promotes plantation of trees along National Highways turfing with grasses, shrub/herb and planting on medians/special landscapes/embankment slopes. Further, Ministry of Railways in consultation with Ministry of Environment, Forest and Climate Change has finalized a model agreement between Zonal Railway

[†] Original notice of the question was received in Hindi.

and State Forest Departments for plantation on railway land along the railway track. Recently, Northern Railway has entered into agreement with Government of Punjab and Government of Haryana for plantation on railway land along side railway track.

Statement

The details of increase in forest cover in country's geographical area since 1987

State of Forest Report/ India State of Forest Report*	Forest Cover	Percentage of forest cover to the total geographical area
1987	6,40,819	19.49
1989	6,38,804	19.43
1991	6,39,364	19.45
1993	6,39,386	19.45
1995	6,38,879	19.43
1997	6,33,397	19.27
1999	6,37,293	19.39
2001	6,53,898	19.89
2003	6,77,816	20.62
2005	6,90,171	21.00
2009	6,92,394	21.06
2011	6,92,027	21.05
2013	6,97,898	21.23
2015	7,01,673	21.34

(Area in square kilometer)

*State of Forest Report (SFR) renamed as India State of Forest Report (ISFR) in 2009.

Endangered natural world heritages

1633. DR. KANWAR DEEP SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether a recent WWF survey has put several natural world heritages on the brink of being endangered/extinct;

(b) if so, the details thereof, along with the names of the major ones;

(c) what its implications would be; and

(d) what is being done about this?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) WWF has published a report entitled "*Protecting people through nature-WWF*, 2016", which is mostly based on the results of report earlier published by WWF in 2015 entitled "*A global assessment of extractive activity within natural World Heritage Sites (WHS)*".

The said study is basically a computer-generated representation of spatial overlaps of industrial and mining activities that were overlaid on the downloaded shape files of World Heritage Sites (WHS).

The report cites Manas Wildlife Sanctuary, Assam, Sundarbans National Park, West Bengal and Western Ghats (39) sites in the States of Kerala, Karnataka, Tamil Nadu and Maharashtra) as the natural world heritage sites.

(c) The report has limited implications as it is only a coarse scale theoretical study of generic nature and lacks scientific rigour required to infer precise conclusions. Report can be however helpful in organizing management of these sites.

(d) The Ministry of Environment, Forest and Climate Change (MoEFCC), Government of India has recently established a UNESCO Category 2 Centre (C2C) on World Natural Heritage Management and Training for Asia-Pacific region at Wildlife Institute of India (WII). It is the world's first C2C dealing with natural heritage conservation and management and is mandated to enhance the management and monitoring of the WHS not only in India but in the entire Asia Pacific region. The UNESCO-IUCN World Heritage Outlook (WHO) report while stating the challenges to the WHS has included comments of appreciation for the three sites mentioned in the said WWF report as follows:

- (i) Manas WLS- The site spent a total of 19 years on the in Danger List during which time recovery efforts have seen rhino numbers increase to currently (February 2014) 26 including the birth of new rhinos within the property.
- (ii) Western Ghats- The challenges are many but the will by both Government and Non-Government groups to ensure the conservation of the Western Ghats is high.
- (iii) Sundarbans National Park- Protection and management to preserve the Sundarbans National Park's Outstanding Universal Value within the site is currently very good and provides many examples of Best Practices.

Conservation of Great Indian Bustard

1634. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware that the population of Great Indian Bustard has plummeted to less than 200 now in the country;

(b) if so, the details thereof along with the reasons therefor; and

(c) the steps taken by Government for conservation of this critically endangered species on the red list of International Union for Conservation of Nature (IUCN)?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Population of Great Indian Bustard is known to have decreased to less than 300 in the country. This species is one of the critically endangered species of bird in India and is confined to 6 states viz., Rajasthan, Gujarat, Maharashtra, Madhya Pradesh, Karnataka and Andhra Pradesh. The population of this species is declining due to land use change in important bustard habitats which are grasslands.

The Great Indian Bustard has been included in Schedule-I of the Wildlife (Protection) Act, 1972. Thus, the species is getting utmost protection and conservation status in India. This species has also been identified as one of the species under the component 'Recovery programmes for saving critically endangered species and habitats' of the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'. Financial assistance is provided to the State Governments for protection of Great Indian Bustard habitats under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'. In the year 2015-16, Central Assistance of ₹ 65.36 lakh to Rajasthan, an amount of ₹ 11.79 lakh to Kutchh Bustard Sanctuary and ₹ 2.48 lakh to Gaga Great Indian Bustard Sanctuary of Gujarat and ₹ 110.63 lakh to Maharashtra was provided for conservation of Great Indian Bustards.

Under a programme for conservation breeding of Great Indian Bustard for augmenting wild population, Ministry has approved ₹ 33.85 crores for five years. This programme will be implemented by Wildlife Institute of India in the State of Rajasthan, Gujarat and Maharashtra to begin with.

Population of rhinoceros

1635. DR. K. KESHAVA RAO: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the number of rhinoceros found in the country;

(b) what is the trend in the rhino population and whether the Ministry expects the number to fall; and

(c) what measures are taken by the Ministry to protect India's rhino population?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Rhinoceros are found in Assam, Uttar Pradesh and West Bengal. The population of rhinoceros in these States, as per information available in the Ministry, is as below:

Name of the State	No. of Rhinoceros (year of census)			
Assam	2505 (2012)	2624 (2015)		
Uttar Pradesh	30	34		
West Bengal	229 (2013)	255 (2015)		

From the above data, it is seen that the population of rhinoceros is increasing in these States. The Ministry provides financial assistance for the conservation for the species including rhinoceros to the above States under various centrally sponsored schemes.

(c) The Government has taken following steps for protection of wild animals including rhinoceros in the country:

- (i) Protected Areas, viz., National Parks, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitats have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats. Most of the Rhino habitats are part of Tiger Reserves–Kaziranga Tiger Reserve, Manas Tiger Reserve, Dudhwa Tiger Reserve and Jaldapara Tiger Reserve.
- (ii) A specific component of "Recovery programmes for saving critically endangered species and habitats" is provided in the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' for focused conservation action on selected critically endangered species. Rhinoceros in one of the identified species under this programme.
- (iii) Legal protection has been provided to wild animals including rhinoceros against hunting and commercial exploitation under the provisions of the Wild Life (Protection) Act, 1972.
- (iv) In addition to provision of stringent punishment for the offenders, the Wild Life (Protection) Act, 1972 also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s).

- (v) Financial and Technical Assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Schemes for providing better protection to wildlife including endangered species and improvement of its habitat.
- (vi) The Central Bureau of Investigation (CBI) has been empowered under the Wild Life (Protection) Act, 1972 to apprehend and prosecute wildlife offenders.
- (vii) The Wildlife Crime Control Bureau has been set up to ensure co-ordination among various officers and State Governments in connection with the enforcement of law for control of poaching and illegal trade in wildlife and its products.

Area covered under wildlife sanctuaries

1636. SHRI RANJIB BISWAL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that, whereas the number of wildlife sanctuaries in the country has increased as compared to 2006, the total area covered under the wildlife sanctuaries has actually shrunk considerably;

- (b) if so, the details thereof, State-wise;
- (c) the reasons for reduction in area; and

(d) the steps taken by Government to ensure that there is no further reduction in the area?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) No, Sir. The area under sanctuaries has not shrunk considerably when compared to 2006.

In 2006, the number of wildlife sanctuaries was 506 and the area was 120244.39 sqkm. In 2016, the number of wildlife sanctuaries is 535 and the area is 118004.92 sqkm. The decrease was only marginal (less than 2%).

The reason for the decrease in the area was rationalization of the boundaries of certain wildlife sanctuaries by the State Governments for the reason of conservation of the wildlife and needs of the people with respect to the lands of private ownership in the sanctuaries. The rationalization process involves need of development without destruction in order to effect conservation with consent of people. Total area under Protected Area network has increased during this period from 158470.27 sqkm to 160896.51 sqkm.

Potential yield of GM mustard

1637. SHRIMATI WANSUK SYIEM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether initial studies establish that GM Mustard has the potential to increase yield between 20 to 30 per cent which is significant enough for commercial cultivation of any crop;

(b) whether a consortium of six farmer bodies has demanded commercialization of GM mustard crop, saying it would increase farmers' income in the country by more than \gtrless 1,000 crore and also help extract edible oil which is presently imported in huge quantities; and

(c) whether the petition from farmer bodies makes out that GM technology can successfully co-exist with conventional hybrid as well as organic farming systems?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir. Genetically Engineered Mustard Technology, to facilitate production of hybrids with superior performance, has been developed by Centre for Genetic Manipulation of Crop Plants, University of Delhi. The Centre has conducted Biosafety Research Level-I and II trials at three locations each in the mustard growing States. The field trial data indicate that the yield increase could be upto 30% with the new technology.

(b) Yes, Sir. Farmer organizations have sent representations to various authorities in the Government for expediting the approval of genetically engineered mustard for cultivations by farmers.

(c) No, Sir.

Financing pattern of Project Tiger

1638. SHRI MD. NADIMUL HAQUE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is fact that the financing pattern of Project Tiger, a centrally sponsored scheme has been changed;

(b) if so, the details thereof;

(c) whether the aforesaid change has stalled the progress of various programmes under Project Tiger;

(d) the details of funds that would be shared and released by the Central and State Governments respectively under the present scheme;

(e) whether the Ministry has recommended the Ministry of Finance to reconsider the changed funding pattern; and

(f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. As per the changed funding pattern since financial year 2015-16, the ratio is 90:10 (Centre: State) for both non-recurring and recurring activities for North-Eastern States, 90:10 (Centre:State) for non-recurring and 50:50 (Centre:State) for recurring activities for the State of Uttarakhand and 60:40 (Centre:State) for non-recurring and 50:50 for recurring activities for other remaining States.

(c) No, Sir.

(d) As in (a) and (b) above.

(e) and (f) Yes, Sir. A DO letter has been written by Minister of State (Independent Charge) for Environment, Forest and Climate Change to Finance Minister for restoring old funding pattern for ongoing Centrally Sponsored Scheme of Project Tiger (CSS-PT)

National Air Quality Monitoring Programme

1639. SHRI MD. NADIMUL HAQUE: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has initiated the National Air Quality Monitoring Programme (NAMP) for determining the status and trends of ambient air quality in order to check air pollution;

(b) if so, the details thereof;

(c) the funds allocated and utilized for employing personnel and providing for equipments involved in the sampling, chemical analysis and data reporting for effective implementation of this programme, State/UT-wise; and

(d) the details of agencies authorised by Government to undertake the aforesaid monitoring programme and the action plan drawn by Government pursuant to such a monitoring programme in order to ensure better air quality?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir.

(b) Central Pollution Control Board (CPCB) initiated National Air Quality Monitoring Programme (NAMP) in the year 1984. Presently, CPCB in association with State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs)

monitoring ambient air quality across the country under NAMP. Three air pollutants *viz.*, Sulphur Dioxide (SO₂), Nitrogen Dioxide (NO₂) and Particulate Matter size equal to or less than 10 micron (PM_{10}), are monitored at all the 612 operating monitoring stations located in 254 cities/towns in 29 States and 5 Union Territories across the country. Out of the 46 million plus cities, ambient air quality data collected during 2015 available for 41 cities indicate that the concentration of SO₂ within the National Ambient Air Quality Standards (NAAQS). The concentration of NO₂ in 9 cities and the concentration of PM_{10} in 38 cities exceeded the NAAQS.

(c) The amount provided by CPCB to State and UT Governments for air quality monitoring under NAMP during 2012-13, 2013-14, 2014-15 and current year is given in the Statement (*See* below).

(d) The Government authorized CPCB, SPCBs, PCCs, National Environmental Engineering Research Institute and IIT, Kanpur under NAMP. The action taken by the Government to ensure better air quality in the country *inter-alia* includes the following:-

- Notification of National Ambient Air Quality Standards envisaging 12 pollutants;
- (ii) Formulation of environmental regulations/statutes;
- (iii) Setting up of monitoring network for assessment of ambient air quality;
- (iv) Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blend etc.;
- (v) Promotion of cleaner production processes.

Taking note of the gravity of air pollution, the Government has taken some more measures which include:

- (i) Launched National Air Quality Index by the Prime Minister in April, 2015;
- (ii) Implementation of Bharat Stage IV (BS-IV) norms in 63 selected cities and universalization of BS-IV by 2017;
- (iii) Decision taken to leapfrog directly from BS-IV to BS-VI fuel standards by 1st April, 2020;
- (iv) Taxing polluting vehicles and incentivizing hybrid and electric vehicles;
- (v) Comprehensive amendments to various Waste Management Rules including Municipal Solid Waste, Plastic Waste, Hazardous Waste, Bio-medical Waste and Electronic Waste notified;
- (vi) Notification of Construction and Demolition Waste Management Rules;

- (vii) Ban on burning of leaves, biomass, municipal solid waste;
- (viii) Promotion of public transport network of metro, buses, e-rickshaws and promotion of car pooling, Pollution Under Control, lane discipline, vehicle maintenance;
- (ix) Revision of existing environmental standards and formulation of new standards for prevention and control of pollution from industries;
- (x) Regular co-ordination meetings at official and Ministerial level with Delhi and other State Governments within the NCR;
- (xi) Issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981;
- (xii) Installation of on-line continuous (24x7) monitoring devices by major industries.

Statement

Details of payment released to various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP)

(Amount	in	₹)	
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Sl. No. Name of Monitorin 1. Andhra Pradesh SP		12-13 2013- 65000 84500		5 2015-16
1. Andhra Pradesh SP	PCB 930	55000 84500		
		04000	00 766625	- 0
2. Assam SPCB	292	20000 86900	00 784250	0 -
3. Chandigarh PCC	24	8333 19866	- 67	-
4. Chhattisgarh ECB	137	- 73750	-	1526250
5. Gujarat SPCB	80	5000 38095	- 83	-
6. Goa SPCB	924	48000 88825	00 712500	0 7789333
7. Jharkhand SPCB	190	- 50000	-	-
8. Himachal Pradesh PCB	SEP and 348	80000 55783	33 -	10128333
9. Karnataka SPCB	280		354167	6749583
10. Kerala SPCB	380	- 08333 -	647416	7 -
11. Maharashtra SPCB	942	28750 74670	- 83	-
12. Meghalaya SPCB	249	96667 22975	- 00	7845833
13. Madhya Pradesh S	PCB 515	53583 -	-	-

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Sl. No.	Name of Monitoring Agency	2012-13	2013-14	2014-15	2015-16
14.	Mizoram SPCB	472500	5931667	1765000	5413333
15.	Nagaland SPCB	793333	1360000	906667	-
16.	Odisha SPCB	3956417	-	5734583	-
17.	Punjab SPCB	-	-	7795417	-
18.	Puducherry PCC	1266000	-	-	-
19.	Rajasthan SPCB	4788750	-	-	4218750
20.	Tamil Nadu SPCB	5327000	4399166	2358333	-
21.	Uttar Pradesh SPCB	4150000	9586667	-	7263333
22.	Uttarakhand EP and PCB	-	3694334	-	4085833
23.	NEERI	4860000	-	7047000	10800000
24.	IIT Kanpur	458366	450000	3709378	-
	Total	79227282	72583500	58778462	65820581

Note:- SPCB – State Pollution Control Board, SEP and PCB – State Environment Protection and Pollution Control Board, EP and PCB – Environment Protection and Pollution Control Board, PCC – Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different States/Union Territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

Forest land diverted for projects

1640. SHRIMATI VANDANA CHAVAN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of areas of forest land diverted for different projects during the last two years;

(b) whether compensatory afforestation was undertaken during this time for the diverted land and if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The details of areas of forest land diverted in different States for different development projects during the last two years are given in the Statement-I and Statement-II respectively (*See* below).

(b) and (c) The Compensatory Afforestation done in different States upto 31.03.2015 is given in the Statement-III.

Statement-I

State-wise details of Stage-I/Stage-II FC accorded from 01.04.2014 to 30.04.2016

Sl.	State/UT		Stage-I		Stage-II
No.	-	No.	Area diverted (in ha)	No.	Area diverted (in ha)
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	5	9.34	7	21.99
2.	Andhra Pradesh	16	1854.96	18	2773.47
3.	Arunachal Pradesh	15	5005.13	22	501.67
4.	Assam	1	29.86	4	9.54
5.	Bihar	44	652.68	33	180.11
6.	Chandigarh	0	0.00	1	0.86
7.	Chhattisgarh	24	1863.03	43	3203.04
8.	Dadra and Nagar Haveli	2	0.28	1	7.40
9.	Delhi	0	0.00	2	19.94
10.	Goa	1	0.29	0	0.00
11.	Gujarat	81	1452.41	105	1124.71
12.	Haryana	348	1109.60	313	533.35
13.	Himachal Pradesh	85	1499.18	97	783.92
14.	Jharkhand	11	619.12	10	2730.43
15.	Karnataka	60	1173.54	49	536.03
16.	Kerala	7	3.91	2	6.89
17.	Madhya Pradesh	82	10298.14	88	4808.72
18.	Maharashtra	61	1978.81	60	2777.77
19.	Manipur	8	1056.30	7	593.66
20.	Meghalaya	4	12.19	3	145.29
21.	Mizoram	5	110.77	3	79.33
22.	Odisha	54	3158.92	37	4618.78
23.	Punjab	353	591.26	264	518.84
24.	Rajasthan	18	646.91	43	2836.24
25.	Sikkim	7	48.52	18	56.00

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1	2	3	4	5	6
26.	Tamil Nadu	7	492.26	20	595.78
27.	Telangana	13	2042.74	6	1928.52
28.	Tripura	8	220.79	8	79.48
29.	Uttar Pradesh	60	1863.46	80	822.23
30.	Uttarakhand	166	2336.08	166	2241.87
31.	West Bengal	11	346.06	3	84.31
	Grand Total	1557	40476.53	1513	34620.18

Statement-II

Category-wise details of Stage-I/Stage-II FC accorded from 01.04.2014 to 30.04.2016

Sl.	Category	Stage-I			Stage-II
No.		No.	Area diverted (in ha)	No.	Area diverted (in ha)
1	2	3	4	5	6
1.	Defence	13	4322.46	7	1471.63
2.	Desilting	0	0.00	1	22.98
3.	Dispensary/Hospital	0	0.00	1	2.02
4.	Drilling	6	52.59	2	5.14
5.	Drinking Water	8	27.60	15	102.03
6.	Forest Village Conversion	5	886.20	5	886.20
7.	HEP	25	5027.60	26	588.54
8.	Irrigation	58	3863.27	74	4585.50
9.	Mining	58	5889.21	54	10309.01
10.	Others	459	3216.49	398	2775.89
11.	Pipeline	39	263.38	24	82.96
12.	Prospecting	5	1490.22	7	136.01
13.	Quarrying	1	0.99	0	0.00
14.	Railway	34	1958.78	40	768.17
15.	Rehabilitation	2	80.00	3	322.39
16.	Retail Outlet	240	20.17	200	12.61

1	2	3	4	5	6	
17.	Road	410	6054.49	457	5671.28	
18.	School	3	7.94	4	3.23	
19.	Thermal	4	1951.34	11	2459.90	
20.	Transmission Line	171	4642.13	178	4158.61	
21.	Village Electricity	1	0.04	0	0.00	
22.	Wind Power	15	721.63	6	256.09	
	Grand Total	1557	40476.53	1513	34620.18	

Statement-III

The Compensatory Afforstation done in different States upto 31.3.2015

S1.	Name of States	CA done upto 31.03.2015
No.		Total (in hactares)
1	2	3
1.	Andaman and Nicobar Islands	2164.15
2.	Andhra Pradesh	27600.97
3.	Arunachal Pradesh	12096.46
4.	Assam	6371.58
5.	Bihar	964.03
6.	Chandigarh	26.01
7.	Chhattisgarh	30450
8.	Delhi	87.84
9.	Goa	1771.82
10.	Gujarat	79804
11.	Haryana	3715.51
12.	Himachal Pradesh	19393
13.	Jammu and Kashmir	25612
14.	Jharkhand	15839.84
15.	Karnataka	25920.92
16.	Kerala	58578.4
17.	Madhya Pradesh	132056.7
18.	Maharashtra	94316.95

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1	2	3
19.	Manipur	802.99
20.	Mizoram	3481.27
21.	Odisha	42313.74
22.	Punjab	9831
23.	Rajasthan	16918.58
24.	Sikkim	3114.64
25.	Tamil Nadu	3341.54
26.	Tirpura	3951.12
27.	Uttar Pradesh	10253.8
28.	Uttarakhand	34548
29.	West Bengal	3288.75
30.	Telangana	8297.08
	Grand Total	674748.54

The area mentioned is in hectares. Does not contain information in respect of Dadra and Nagar Haveli, Daman and Diu, Nagaland, Puducherry.

Proposal of Special Rhino Protection Force

1641. SHRI SANTIUSE KUJUR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that Government of Assam had submitted a proposal named 'Special Rhino Protection Force (SRPF)' for protection of rhinoceros in Kaziranga National Park, Assam with 1,200 battalion members;

(b) if so, the details thereof;

(c) the current status of the proposal, the amount allocated for this project and the action taken by Government in this regard;

(d) whether it is a fact that Government has launched a health insurance scheme for forest guards of the Kaziranga National Park; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) No, Sir. The Chief Wildlife Warden, Assam had submitted a proposal to the National Tiger Conservation Authority (NTCA) for raising a "Rhino Protection Force Battalion"

and not "Special Rhino Protection Force (SRPF)". However, in September 2014, the Minister of Environment, Forest and Climate Change, during his visit to the Kaziranga Tiger Reserve, took six decisions which inter alia included constitution of a Special Tiger Protection Force (STPF) comprising of 112 personnel (One Assistant Conservator of Forests, three Range Officers, and 108 Forest Guards), with 100% Central Assistance of ₹ 3.72 crores, at that point of time. This included a one-time assistance of ₹ 1.85 crores for raising new establishment including infrastructure and vehicles, and a perpetual assistance of ₹ 1.87 crores for salaries of the said personnel and recurring maintenance costs. The said decision was followed by a letter to the Chief Minister, Assam by the Minister of Environment, Forest and Climate Change, in November 2014. Subsequently, the National Tiger Conservation Authority has sent several reminders to the State Authorities, despite which, the State is yet to constitute the said force.

(d) and (e) Yes, Sir. A revolving fund with a corpus of \gtrless 20.00 lakhs has been approved by the Government of India which shall be recouped on a case to case basis and has been institutionalized as a health insurance mechanism for forest guards of the Kaziranga Tiger Reserve.

Guidelines for protection of tiger corridors

1642. SHRI TIRUCHI SIVA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the Ministry is working on guidelines to protect tiger corridors;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether there are any tiger corridors identified that fall within Tamil Nadu;

(d) if so, the details thereof and if not, the reasons therefor;

(e) what are the steps being taken by Government to conserve the existing tiger corridors;

(f) whether Government intends to take any steps to acquire land to increase these tiger corridors; and

(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The National Tiger Conservation Authority (NTCA) has identified 32 vital tiger corridors at the macro (landscape) level which are further delineated at a finer (tiger reserve) level by concerned State authorities, in spirit of Section 380(1) (g) of the Wildlife (Protection) Act, 1972. The Tiger Conservation Plan, a legally mandated document under Section 38 V of the Wildlife (Protection) Act, 1972, *inter alia* has three partscore, buffer and corridor/adjoining area plan, wherein management prescriptions are proposed to conserve the said areas.

- (c) and (d) Yes, Sir. Corridors falling in Tamil Nadu are as follows:
 - (i) Nagarahole-Bandipur-Mudumalai-Wayanad (Erode and Nilgiris district).
 - (ii) Mudumalai-Mukurthi-Silent valley (Nilgiris district)
 - (iii) Periyar-Mathikettan corridor (Theni district)
 - (iv) Mathikettan Shola National Park-Pambadum Shola National Park-Anamudi Shola National Park corridor (Dindigul and Theni district)
 - (v) Kalakkad-Mudanthurai-Periyar corridor (Tirunelveli district)
- (e) As at (a) and (b) above.

(f) and (g) If the situation demands, States may propose acquisition of such lands through funding support either from their own budget or through demand from centre.

Romote earth sensing for measuring climate change

1643. SHRI P. BHATTACHARYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has any proposal to have remote earth sensing for establishing a strong database for measuring climate change; and

(b) whether any study has been carried out by Government to assess the impact of such database for prevention and control of global warming in Indian region and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Indian Space Research Organization (ISRO), Department of Space has formulated a programme, namely, National Information System for Climate and Environment Studies (NICES) at National Remote Sensing Centre (NRSC), Hyderabad in September 2012 to build information base on geophysical variables derived from earth observation satellites and ground based measurements pertaining to land, ocean and atmosphere. Under NICES programme, various land, ocean and atmosphere related variables are generated at regular intervals.

The Government has taken several steps to meet the challenges arising from climate change. The Government launched National Action Plan on Climate Change (NAPCC) in 2008 with eight missions in specific areas of energy efficiency, solar

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energy, sustainable habitat, water, Himalayan eco-system, forestry, agriculture and strengthening the scientific knowledge on climate change, for tackling climate change. It outlines a number of steps to simultaneously advance India's development and climate change related objectives of adaptation and mitigation. In addition to the NAPCC, 32 States and Union Territories have prepared their State Action Plan on Climate Change (SAPCC) in line with the objectives of NAPCC and State specific needs.

Encroachment on forest land

1644. SHRI K. K. RAGESH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has any report about encroachment on forest land in the country;

(b) if so, the details of total area of forest, which remains encroached, State-wise;

(c) how many cases against encroachers were registered during the last three years;

(d) whether Government could reclaim any forest land from encroachers during that period; and

(e) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) As per the information received from the State/UT Governments, the forest area under encroachment is 15,165 Sq. kms which is approximately 2.16% of the total forest area of the country. The State/UT-wise details of the forest area under encroachments in the country are given in the Statement (*See* below).

(c) to (e) The information on number of cases registered against encroachers during the last three years and details of land reclaimed from encroachers are not maintained at the level of the Ministry.

Statement

The State/UT-wise details of the forest area under encroachment in the country.

S1.	Name of States/UTs	Area of Encroachment	As on Date
No.		(in ha.)	
1	2	3	4
1.	Andhra Pradesh	1690.72	31.03.2016
2.	Bihar	356.00	16.02.2013

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1	2	3	4
3.	Chhattisgarh	19330.64	31.01.2016
4.	Gujarat	34791.00	19.03.2011
5.	Goa	Nil	25.02.2013
6.	Haryana	520	31.03.2016
7.	Himachal Pradesh	4600.00	21.08.2012
8.	Jharkhand	27360.21	31.07.2012
9.	Jammu and Kashmir	14345.02	13.02.2014
10.	Karnataka	187372	31.03.2016
11.	Kerala	56.43	31.03.2016
12.	Madhya Pradesh	534717.28	31.03.2016
13.	Maharashtra	67012.56	31.03.2016
14.	Odisha	78505.08	22.07.2011
15.	Punjab	6987.31	31.03.2015
16.	Rajasthan	31659.53	31.03.2011
17.	Tamil Nadu	15142	16.07.2014
18.	Telangana	27775.64	31.03.2016
19.	Uttar Pradesh	26831.10	15.02.2013
20.	Uttarakhand	9646.37	22.03.2016
21.	West Bengal	13779.49	31.03.2015
22.	Arunachal Pradesh	58626.57	31.07.2014
23.	Assam	317215.39	17.03.2015
24.	Manipur	1918.37	10.04.2012
25.	Meghalaya	9378.00	12.03.2011
26.	Mizoram	9589.48	31.03.2016
27.	Nagaland	8721.86	26.07.2011
28.	Sikkim	2817.21	31.03.2016
29.	Tripura	6.77	08.08.2014
30.	Andaman and Nicobar Islands	4379.36	02.01.2014
31.	Chandigarh	14.00	31.03.2016
32.	Dadra and Nagar Haveli	614.40	31.03.2013

1	2	3	4
33.	Daman and Diu	87.83	28.09.2010
34.	Lakshadweep	Nil	28.08.2010
35.	Delhi	629.51	11.04.2012
36.	Puducherry	Nil	21.10.2010
	Total	1516477.13	

Target for Green India Mission

1645. SHRI DARSHAN SINGH YADAV: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the target set under the Green India Mission and the extent of success achieved; and

(b) the time-limit and financial provisions for this scheme along with the success ratio thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The National India Mission for Green India (GIM) has been launched by the Union Government as a part of National Action Plan on Climate Change in February, 2014. The Mission proposes a holistic view of greening and focuses on multiple ecosystem services, especially, biodiversity, water, biomass etc., along with carbon sequestration as a co-benefit. The targets prescribed are:

- (i) Enhancing quality of forest cover and improving eco-system services from 4.9 million hectares.
- (ii) Eco-restoration/afforestation to increase forest cover and eco-system services from 1.8 million hectares.
- (iii) Enhancing tree cover in 0.2 million hectares Urban and Peri-Urban areas.
- (iv) Increasing forest cover and eco-system services from Agro-forestry and Social Forestry on 3 million hectares.
- (v) Restoration of 0.1 million hectares of wetlands and the eco-system services thereof.
- (vi) Improving fuel-use efficiency and promoting alternative energy sources of 3 million households in project area.

Under the Mission, Perspective Plans of ten States namely Andhra Pradesh, Chhattisgarh, Karnataka, Punjab, Odisha, Manipur, Jharkhand, Mizoram, Kerala and [RAJYA SABHA]

Uttarakhand have been approved which involves a total physical target of 3,00,468.2 hectare and provision of alternative fuel sources to 1,54,546 households in the project area for a period ranging from five to ten years having financial implication of ₹ 3,158.93 crore. First instalment amounting to ₹ 70.09 crore has been released to the States of Karnataka, Punjab, Chhattisgarh, Uttarakhand, Odisha, Manipur and Kerala.

As fund release started only towards the middle of 2015, States are undertaking preparatory activities. As per the approval granted by the Government the implementation period of GIM is 10 years.

Penalties and punishments under PCA Act

1646. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware of a recent incident where a police horse died after being brutally attacked; and

(b) if so, what steps Government is taking to review and amend the Prevention of Cruelty to Animals (PCA) Act, to ensure that penalties and punishments under the law serve as better deterrent against cruelty, than the current penalty of \gtrless 50 for animal abuse?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir. An incident has come to the notice through news reports. A letter has been addressed by the Animal Welfare Board of India, Chennai to the concerned authorities in Uttarakhand on 16.03.2016 to institute an inquiry into the incident and stringent action and penalties are meted out to those that are found guilty. It has also come to the notice through news reports that horse grievously injured succumbed to its injuries inspite of treatment provided to it by the Uttarakhand authorities. However, no report has been received from the authorities in Uttarakhand.

(b) Section 11(1) of the Prevention of Cruelty to Animals Act, 1960 has provision of penalty and punishment for any action of cruelty against animals. The Ministry has initiated the process to amend the provisions of Prevention of Cruelty to Animals Act, 1960.

Financial assistance to Bengaluru

1647. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state the details of financial assistance/support that the Central Government is providing to Bengaluru for rejuvenating and restoring of lakes?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): The Ministry has provided financial assistance of ₹ 10.62 crore for *in situ* lake cleaning and lake front development works of five lakes in Bengaluru namely, Vengaiahkere, Nagvara, Jarganahalli, Lalbagh and Bellandur under the Scheme of National Lake Conservation Plan/National Plan for Conservation of Aquatic Eco-systems. The works under the scheme have been completed.

Discharge of untreated sewage generated in the city is one of the major sources of pollution of lakes in Benguluru. The Bengaluru Water Supply and Sewerage Board (BWSSB) has informed that Central funds amounting to ₹ 280.13 crore have been received under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) Programme of Ministry of Urban Development for implementation of various sewerage works in the city. Also, the BWSSB have informed that another sewerage project in Bengaluru at an estimated cost of ₹ 724.80 crore has been sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Programme of Ministry of Urban Development, with Central share of ₹ 239.18 crore. Apart from other benefits, these projects aim at rejuvenating the lakes in Bengaluru by reducing the pollution load being discharged into them.

Signing of Paris Climate Agreement

1648. SHRIMATI AMBIKA SONI: DR. T. SUBBARAMI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has decided to sign Paris Climate Agreement along with Brazil, South Africa and China and if so, the details thereof;

(b) the salient features of the agreement to reduce global warming by cutting greenhouse gas pollution;

(c) the stand of the developed countries in this regard, including commitment to bring down emissions and greenhouse gas effects; and

(d) how far the interests of developing countries would be protected in terms of striking a balance between development and environment?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) India has signed the Paris Climate Agreement on 22nd April, 2016 in New York.

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(b) The Agreement provides for reaching the global peaking of emissions by the second-half of the century without mentioning any fixed date. It has recognized that the peaking of emission will take longer for developing countries. It aims to limit the rise in temperature to below 2° C by 2100 (1.5° C preferably).

(c) The Agreement maintains differentiation in mitigation actions of developed and developing countries. It mandates that developed countries should continue to take the lead and undertake economy-wide absolute targets, while developing countries should continue to enhance their mitigation efforts and are encouraged to move over time towards economy wide emission reduction or limitation targets in the light of different national circumstances.

(d) The developing countries are to be provided finance, technology and capacity building support by developed countries to achieve their self-determined intended nationally determined contributions.

The provisions of the Agreement have to be implemented to reflect equity and the principle of common but differentiated responsibilities and respective capabilities, in the light of different national circumstances. Since the purpose of the Agreement is to enhance the implementation of the Convention, it is a key enabler for developing countries to undertake their contributions in a manner that reflects equity and the principle of CBDR-RC. The context of poverty eradication and sustainable development is clearly recognized in this exercise.

Further, the Agreement recognizes mitigation co-benefits resulting from Parties' adaptation actions and economic diversification plans to contribute to mitigation outcomes. The agreement states that parties have to take into consideration in the implementation of Paris Agreement the concerns of Parties with economies most affected by response measures, particularly developing country parties.

Also, the Agreement seeks to enhance the capacity and ability of developing countries to take effective climate change action, including, *inter alia*, to implement adaptation and mitigation actions, and should facilitate technology development, dissemination and deployment, access to climate finance, relevant aspects of education, training and public awareness, and the transparent , timely and accurate communication of information.

Focal areas of NWAP

1649. SHRI A. W. RABI BERNARD: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government's draft National Wildlife Action Plan (NWAP) 2017-31 envisages 17 focal areas including the new area linking wild life planning to climate change;

(b) if so, details thereof;

(c) whether the draft accords special emphasis to rehabilitation of threatened species of wild life and focus on wild life health which is another area requiring urgent action; and

(d) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) The Committee constituted to draft National Wildlife Action Plan (NWAP) for the period 2017-2031 has just finished the work. Finalisation of the report has not taken place as yet.

Protection of Amravati from floods

1650. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT, FOREST AND CLIMAE CHANGE be pleased to state:

(a) whether the Central Government has impressed on Andhra Pradesh the need to set up an expert panel on steps to protect the new capital Amravati from floods in Kondaveeti Vagu;

(b) if so, the details thereof; and

(c) whether Andhra Pradesh Government heeded to the advice of the Central Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) The State level Environment Impact Assessment Authority (SEIAA), Andhra Pradesh has granted environment clearance for the establishment of Greenfield Capital City Amravati on 09.10.2015 subject to certain conditions. One of the condition is that detailed studies on the flood management of the storm water drains mainly Kondaveeti Vagu and its branches and a detailed plan to avoid inundation of the areas to be developed taking into account of the impact of the increased built up area in different development zones of the project. It is further informed that the conditions of Environment Clearance is to be complied by State Government of Andhra Pradesh.

EIA clearances for developmental projects

1651. SHRI VIJAY GOEL: Will the Minister of ENVIRONMENT. FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Environment Impact Assessment (EIA) clearances are required for any developmental projects in the country and if so, the details thereof;

(b) whether there are any projects exempted from obtaining EIA clearances and if so, the details thereof;

(c) the number of projects granted clearances and the number of projects not granted clearances under EIA, 2006 since its notifications;

(d) the steps taken by Government to ensure that proper procedure is followed to obtain EIA and other environmental clearances with respect to developmental projects; and

(e) the steps taken/proposed to be taken to ensure implementation of EIA rules and regulations?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. The EIA Notification, 2006 has categorized the projects into two categories namely; Category 'A' and Category 'B' based on their impact potential. Category 'A' projects are being appraised at the Central level (MoEFCC) while Category 'B' project at the State Level Environment Impact Assessment Authorities (SEIAAs). The SEIAAs have been constituted by the Ministry for the purpose of appraisal of Category 'B' projects. As per the EIA Notification, 2006, only following project/activities require prior environment clearance (i) all new projects or activities listed in the Schedule to this notification; (ii) expansion and modernization of existing projects or activities listed in the Schedule to this notification with addition of capacity beyond the limits specified for the concerned sector, that is, projects or activities which cross the threshold limits given in the Schedule, after expansion or modernization; and (iii) any change in product-mix in an existing manufacturing unit included in Schedule beyond the specified range, require prior environment clearance.

(c) A total of 8353 projects have been granted environmental clearance since 2006.

(d) and (e) The proposals are processed for approval as per the provisions under the Environment Impact Assessment Notification, 2006. These projects are accorded approval within the stipulated time frame and after receiving requisite documents from the project proponents and State Government. The Ministry has taken various initiatives and made the required changes in the policies, rules, and notifications with the objective to create a clean, simple and transparent process of environmental clearance without compromising on rigor of the environmental concerns. The important initiatives are:

- Mandating online submission of applications for Terms of Reference (TOR) and Environmental Clearance (EC) from 4th July, 2014 in the Ministry and 2nd July, 2015 in the SEIAA, with a view to bring more transparency in the system and expediting the decision making;
- Amendments in EIA Notification, 2006 delegating more powers to States • (SEIAAs);
- Standardised the Terms of Reference for 38 sectors for preparation of Environment Impact Assessment Report and Environment Management Plan, and mandating finalisation of ToR in 30 days. This has drastically reduced the time required for getting ToR.

Additionally, various office Memoranda issued to fast-track decision making in the process of environment clearance process.

Animals in drought affected forests

1652. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has taken any steps for the protection of animals in drought affected forests; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Conservation and management of wildlife and its habitats is the mandate of the State concerned. Central Government provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for activities inter alia soil moisture conservation activities like gully plugging, contour bunding, staggered trenches etc.; water augmenting activities like creation of water harvesting/retention structures like bunds, tanks, check dams, well, ponds stream etc. for augmenting their efforts for management of wildlife and their habitats. State-wise details of financial assistance released under these Centrally Sponsored Schemes during the last three years for various activities including the above is given in the Statement.

[RAJYA SABHA]

Statement

Details of funds released to State Governments under the Centrally Sponsored Scheme 'Integrated Development of Wildlife Habitats' (IDWH) during last three years

(₹ in lakhs)

				(III Idkiis)
Sl. No.	Name of States/UTs	2013-14	2014-15	2015-16
1.	Andaman and Nicobar Islands	150.00	00	100.00
2.	Andhra Pradesh	00	63.31	0
3.	Arunachal Pradesh	220.439	00	304.02
4.	Assam	138.88	149.11	87.10
5.	Bihar	34.8715	85.249	108.011
6.	Chhattisgarh	408.74	482.087	213.409
7.	Goa	00	00	00
8.	Gujarat	537.84457	634.94	395.798
9.	Haryana	00	14.71	99.33
10.	Himachal Pradesh	475.849	430.345	431.837
11.	Jammu and Kashmir	485.747	506.761	354.00
12.	Jharkhand	97.7655	101.12	18.62
13.	Karnataka	351.00	483.7769	262.13
14.	Kerala	505.782	818.491	967.386
15.	Madhya Pradesh	454.354	371.354	394.565
16.	Maharashtra	470.772	402.723	277.94
17.	Manipur	80.80	129.192	248.919
18.	Meghalaya	25.56	44.87	38.3902
19.	Mizoram	210.334	131.54134	94.55
20.	Nagaland	15.375	85.155	235.48
21.	Odisha	341.7448	350.3229	246.8365
22.	Rajasthan	430.884	367.296	314.788
23.	Sikkim	129.27836	169.15643	290.32635
24.	Tamil Nadu	277.7918	280.626	113.261
25.	Telangana		-	
26.	Uttar Pradesh	323.531	224.899	235.05

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Sl. No.	Name of States/UTs	2013-14	2014-15	2015-16
27.	Uttarakhand	326.282	141.116	188.318
28.	West Bengal	184.3735	108.847	100.934
29.	Puducherry	0	12.00	00
	Total	6677.99903	6588.99857	6120.99905

(A) Details of funds released to State Governments under the Centrally Sponsored Scheme 'Project Tiger' during last three years

(₹ in lakhs)

Sl. No.	Name of State	2013-14	2014-15	2015-16
1.	Andhra Pradesh	211.7804	184.141	0
2.	Arunachal Pradesh	757.17053	658.426	429.539
3.	Assam	808.9665	1509.389	1425.413
4.	Bihar	285.0898	317.096	223.55051
5.	Chhattisgarh	583.056	609.827	398.945
6.	Goa	2.05	0	0
7.	Jharkhand	251.1680	199.08	47.9847
8.	Karnataka	2016.0318	1565.7726	1378.1944
9.	Kerala	489.296	517.5351	396.601
10.	Madhya Pradesh	4815.734	4335.1182	1421.007
11.	Maharashtra	3453.3483	3425.5241	3923.0789
12.	Mizoram	233.68	232.1896	187.9845
13.	Odisha	786.90	707.3885	544.80052
14.	Rajasthan	512.848	627.192	1257.808
15.	Tamil Nadu	763.255	864.316	1950.17128
16.	Telangana	-	0	214.8192
17.	Uttar Pradesh	525.876	760.9283	624.5463
18.	Uttarakhand	384.045	391.19	683.98538
19.	West Bengal	348.516	596.8825	376.50781
	Total	17228.81133	17501.9959	15484.9365

Sl. No.	State/UTs	2013-14	2014-15	2015-16
1.	Andhra Pradesh	-	13.523	-
2.	Arunachal Pradesh	83.48	97.714	61.206
3.	Assam	173.00	236.664	-
4.	Chhattisgarh	49.622	43.7456	21.91
5.	Jharkhand	95.655	88.4256	53.453
6.	Karnataka	325.412	225.319	181.054
7.	Kerala	252.90	236.72	204.54
8.	Maharashtra	18.682	38.202	8.062
9.	Meghalaya	101.00	118.838	81.387
10.	Nagaland	21.75	44.8132	15.44
11.	Odisha	257.60	153.35	105.63
12.	Tamil Nadu	211.00	251.208	160.533
13.	Tripura	9.766	6.03	26.10932
14.	Uttar Pradesh	-	5.16	15.33
15.	Uttarakhand	115.068	103.908	82.61
16.	West Bengal	97.626	103.814	105.174
17.	Haryana	30.97	-	10.00
18.	Bihar	-	-	3.008
	Total	1843.531	1767.4344	1135.44632

(B) Details of funds released to State Governments under the Centrally Sponsored Scheme 'Project Elephant' during last three years

Mechanism to bring down peak air pollution levels

1653. SHRI K. C. TYAGI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that India does not have any mechanism to bring down peak air pollution levels and if so, the Government's reaction thereto;

(b) whether a lot of standardization work needs to be done to get all cities and all monitoring stations comparable; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No, Sir.

[9 May, 2016]

(b) and (c) The Government has notified National Ambient Air Quality Standards envisaging 12 pollutants to control air pollution under the Environment (Protection) Act, 1986. These norms have been formulated to adopt uniform methodology for measurement of air pollutants with the help of network of 612 monitoring stations set up across the country. The Government has also notified emission standards for on-road vehicles and mass emission standards for new vehicles under the Motor Vehicles Act, 1988. The same are enforced by Transport Departments of the State Governments through Pollution Under Control (PUC) regime. Central Pollution Control Board (CPCB) has set up a mechanism called 'Environmental Surveillance Squad' (ESS) Programme for carrying out surprise inspections of industrial units based on adoption of a uniform approach and elimination of subjectivity in scheduling of inspection. The role of State Pollution Control Boards/Pollution Control Committees is critical in enforcing the provisions of the Environment (Protection) Act, 1986, Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.

The steps taken by the Government to mitigate air pollution in cities in the country include the following:-

- Notification of National Ambient Air Quality Standards envisaging 12 pollutants;
- (ii) Formulation of environmental regulations/statutes;
- (iii) Setting up of monitoring network for assessment of ambient air quality;
- (iv) Introduction of cleaner/alternate fuels like gaseous fuel (CNG, LPG etc.), ethanol blend etc.;
- (v) Promotion of cleaner production processes.

Taking note of the gravity of Air Pollution, the Government has taken some more measures which include:

- (i) Launched National Air Quality Index by the Prime Minister in April, 2015;
- (ii) Implementation of Bharat Stage IV (BS-IV) norms in 63 selected cities and universalization of BS-IV by 2017;
- (iii) Decision taken to leapfrog directly from BS-IV to BS-VI fuel standards by 1st April, 2020;
- (iv) Taxing polluting vehicles and incentivizing hybrid and electric vehicles.
- (v) Comprehensive amendments to various Waste Management Rules including Municipal Solid Waste, Plastic Waste, Hazardous Waste, Bio-medical Waste and Electronic Waste notified;

- (vi) Notification of Construction and Demolition Waste Management Rules;
- (vii) Ban on burning of leaves, biomass, municipal solid waste;
- (viii) Promotion of public transport network of metro, buses, e-rickshaws and promotion of car pooling, Pollution Under Control, lane discipline, vehicle maintenance;
- (ix) Revision of existing environmental standards and formulation of new standards for prevention and control of pollution from industries;
- (x) Regular co-ordination meetings at official and ministerial level with Delhi and other State Governments within the NCR;
- (xi) Issuance of directions under Section 5 of Environment (Protection) Act, 1986 and under Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981;
- (xii) Installation of on-line continuous (24x7) monitoring devices by major industries.

Survey to check environmental pollution level

1654. SHRIMATI SAROJINI HEMBRAM: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has conducted any survey to check the environmental pollution level of different cities, towns and metropolis of the country during the last year;

(b) if so, the details thereof and the number of cities/towns/metropolis whose pollution level is much higher than the prescribed limit; and

(c) if not, the reasons therefor and whether Government has any plan to conduct such a survey?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Yes, Sir.

(b) Central Pollution Control Board (CPCB) in association with State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is monitoring air quality, water quality and noise levels across the country under National Air Quality Monitoring Programme (NAMP), National Water Quality Monitoring Programme (NWMP) and National Ambient Noise Monitoring Network (NANMN) respectively. The NAMP network comprises 612 operating monitoring stations located in 254 cities/ towns in 29 States and 5 UTs. The NWMP network comprises of 2500 locations

covering 445 rivers, 154 lakes, 12 tanks, 78 ponds, 25 canals, 41 creeks, 45 drains, 10 water treatment plants and 807 groundwater wells in 29 States and 6 UTs. The NANMN network covers 7 metro cities.

The monitoring data of CPCB during the last year reveals that concentration of SO_2 has not shown any increasing trend except at one city, concentration of NO_2 in 20 cities and level of PM_{10} in 148 cities exceeded the National Ambient Air Quality Standards. A fluctuating trend in noise levels in metro cities has been observed. With regard to water quality, CPCB has identified 302 river stretches as polluted on 275 rivers in the country.

(c) Does not arise, in view of answer at (b) above.

Factors responsible for climate change

†1655. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the major factors recognized to be responsible for climate changes;

(b) whether Government has taken any concrete action to check these factors affecting the climate change and if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Inter-governmental Panel on Climate Change's (IPCC) in its Climate Change 2014 Synthesis Report published in 2015 states that increase in anthropogenic greenhouse gas emissions together with other anthropogenic drivers such as aerosols, land cover and solar radiation are extremely likely to have been the dominant cause of the observed warming since mid-20th century.

(b) and (c) The Government launched National Action Plan on Climate Change (NAPCC) in 2008 which outlines India's strategy to meet the challenge of Climate Change. Two of the eight National Missions, *i.e.*, National Solar Mission and National Mission on Enhanced Energy Efficiency relate to mitigation of emissions and include ambitious programmes aimed at generating solar power and conserving energy. Energy Efficiency mission envisages setting norms for achieving energy efficiency under Perform, Achieve and Trade Scheme. Further, public and private sector entities participate in the Clean Development Mechanism (CDM) of the Kyoto Protocol which helps in reducing emissions. These initiatives have the effect of reducing carbon

[†] Original notice of the question was received in Hindi.

emissions. In addition, Government has initiated a range of policies and programmes to respond to the challenge of climate change. Some of them are:

- More than 5 times increase in Renewable Capacity from 35 GW (upto March 2015) to 175 GW by 2022.
- (ii) National Solar Mission scaled up five-fold from 20 GW to 100 GW by 2022. Kochi Airport is the World's first airport to fully run on solar power.
- (iii) Solar powered toll plazas envisaged for all toll collection booths across the country.
- (iv) Green Energy Corridor projects being rolled out to ensure evacuation from renewable energy plants.
- (v) Nationwide Campaign for Energy Conservation launched with the target to save 10% of current energy consumption by the year 2018-19.
- (vi) Smart Cities Mission to develop new generation cities by building a clean and sustainable environment.
- (vii) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) is a new urban renewal mission for 500 cities across India.
- (viii) 'Swachh Bharat Mission' (Clean India Mission) to make country clean and litter free by 2019 and promote waste management.
- (ix) Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME India) to promote faster adoption and manufacturing of hybrid and electric vehicles.
- (x) Under Ethanol Blending Programme, the Government has scaled up blending targets from 5% to 10% to promote blending of ethanol with petrol and its use as an alternative fuel.
- (xi) Leapfrogging to BS-VI emission norms by 1st April, 2020.
- (xii) Eight-fold increase of coal cess in a short span of two years.
- (xiii) Initiation of project green ports to make major ports cleaner and greener.

Threat of e-waste

1656. SHRI D. RAJA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the problem of growing e-waste which has grown to 1.7 million tonnes in 2014 in the country, fifth highest in the world, has become very serious threat to the environment; and

(b) if so, the details thereof and what measures are being taken to solve this problem?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) Based on a survey carried out by the Central Pollution Control Board in 2005, the generation of e-waste in the country was assessed as 1.46 lakh ton. As per the United Nations University report, "The Global E-Waste Monitor 2014", 17 lakh ton of e-waste was generated in the country in 2014. e-waste, if not handled or disposed of in an environmentally sound manner may be harmful.

(b) The Ministry has comprehensively revised the previous e-waste Rules, 2011 and notified E-Waste (Management) Rules in March, 2016 for effective and environmentally sound management of e-waste. The salient features of E-Waste (Management) Rules, 2016 are as follows:

- (i) Restructured Extended Producer Responsibility (EPR) which has now been elaborated in terms of implementation procedure.
- (ii) The procedure simplification has been introduced, wherein EPR Authorization for Producers is now being made CPCB's responsibility to ensure pan India implementation.
- (iii) Simplification in registration/authorization for dismantling and recycling through one system *i.e.* Authorization instead of both registration and authorisation is now introduced.
- Authorization is not required for Collection Centres which shall now be (iv) Producers responsibility with collection mechanism approach.
- The target based approach with introduction of more flexibility for (v) implementation of Extended Producer Responsibly (EPR) has been introduced and phase wise target has been fixed for ease of compliance of the EPR by the Producers.
- (vi) Applicability of the Rules is now being extended to components, consumables and spare parts of EEE which makes the product operational.
- (vii) Compact Fluorescent Lamp (CFL) and other mercury containing lamp are brought under the purview of rules.
- (viii) Stakeholders to be covered under the rules are being expanded to manufacturer, dealer, refurbisher and e-retailer to address leakage of e-waste to informal sector at any stage of the chain.
- (ix) Option has been given for setting up of Producers Responsibility Organization (PRO), e-waste exchange, Deposit Refund Scheme as additional channel for implementation of EPR by Producers to ensure efficient channelization of e-waste.

- (x) Bulk Consumer is being redefined in terms of turnover and the number of employees and they need to file annual returns now.
- (xi) The roles of the State Government has been also introduced in the Rules in order to ensure safety, health and skill development of the workers involved in the dismantling and recycling operations.

Death of Asiatic lion

1657. SHRI HISHEY LACHUNGPA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether there is an increase in the number of death of Asiatic lions in the country;

- (b) if so, the details of such death during the last three years, State-wise;
- (c) the various reasons for this increase; and
- (d) what efforts have been made to stop the death of Asiatic lions in the country?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) Asiatic lions are found in wild only in the State of Gujarat in India. As informed by the State Government of Gujarat, there has been increase in number of the death of Asiatic lions in the State. Year-wise details of death of Asiatic lion during the last three years is as under:

Sl. No	Year	Total no. of death of Asiatic lions
1.	2013	76
2.	2014	78
3.	2015	91

(c) The increases in death of Asiatic lion are due to both natural and unnatural reasons. Natural reasons are like in fight among lions, succumbing to illness and injuries, mortality of cubs, old age etc. Unnatural deaths occur due to road and railway accidents and falling in open wells in revenue area. Further, in 2015, 10 lions died due to drowning in a natural calamity of flash floods followed by heavy rains in Amreli district.

(d) Important steps taken to prevent the death of Asiatic lions in the State of Gujarat includes:

(i) Financial and technical assistance is provided to the State Government of Gujarat under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' for providing better protection to wildlife including lions and improvement of its habitat.

- (ii) A scheme of construction of parapet walls around open wells in revenue area is being implemented by the State Government. Under this scheme 50% assistance is paid to the farm owner for constructing parapet wall.
- (iii) Construction of chain-linked wire fencing on both sides of accident prone part of railway track in Amreli district for avoiding lion deaths while crossing railway track.
- (iv) Construction of safe under and over passes on railway track.
- (v) Construction of speed breakers on road and display of sign boards on road etc.
- (vi) Awareness among public is being created through public meetings, Nature Education Camp, Wildlife Week Celebration, Eco-clubs activities to educate people for conservation of lions.
- (vii) Effective and efficient rescue works of injured animals in being done for saving the lions.
- (viii) Modernized hospital facilities have also been established for treatment of sick and injured lions.

Tigers and panthers in Panna Tiger Reserve

1658. DR . CHANDAN MITRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether tiger and panthers have become extinct from Panna Tiger Reserve;
- (b) if so, the details thereof along with the reasons therefor;
- (c) the annual grant provided for maintenance of the tiger reserve; and
- (d) the corrective steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No, Sir. On the contrary, a total of 18 tigers and 24 leopards are present in Panna Tiger Reserve. Madhya Pradesh as per Status of tigers, co-predators and prey in India, 2014.

(b) Question does not arise.

(c) The annual funding allocation under the Centrally Sponsored Scheme of Project Tiger (CSS-PT) to Panna Tiger Reserve during last three years is given in the Statement (*See* below).

(d) Question does not arise.

[RAJYA SABHA]

Statement

National Tiger Conservation Authority

Annual Grant (Central share) provided for maintenance of Panna Tiger Reserve during 2013-14 to 2015-16 under Centrally Sponsored Scheme of Project Tiger (CSS-PT).

Sl. No.	Tiger Reserve	State	2013-14	2014-15	2015-16
1.	Panna Tiger Reserve	Madhya Pradesh	358.3480	348.477	318.046
	Total		358.3480	348.477	318.046

Target of forest and tree cover

†1659. SHRI MEGHRAJ JAIN: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of target fixed at national level for forest and tree cover out of the total land in the country under the National Forest Policy;

(b) the details of forest and tree cover as on date, State/UT-wise;

(c) whether Government has received suggestions from various sections of the society regarding decreasing forest and tree cover in the country and if so, the details thereof; and

(d) the details of steps being taken to control it and to enhance the impact of National Forest Policy?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) As per the National Forest Policy 1988, the national goal is to have minimum of one-third of the total land area of the country under forest or tree cover.

(b) As per India State of Forest Report (ISFR) - 2015, the total forest and tree cover in the country is 7,94,245 sq.km constituting 24.16% of the total geographic area. Of this forest cover is 7,01,673 sq.km. (21.34%) and tree cover (outside the forest area) is 92,572 sq.km (2.82%). The States/UT-wise forest cover and tree cover details are given in the Statement-I and Statement-II resepectively (*See* below).

(c) and (d) As per ISFR-2015, there is a net increase of 3775 square kilometers in the forest cover of the country as compared to 2013. To achieve the target of forest cover under the National Forest Policy, Afforestation programs has been taken up under various Centrally Sponsored Schemes such as National Afforestation

[†] Original notice of the question was received in Hindi.

Programme (NAP), Green India Mission (GIM), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), "Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)". Also under National Bamboo Mission (NBM), Compensatory Afforestation Fund Management and Planning Authority (CAMPA) and different State Plan/Non-Plan Schemes including Externally Aided Projects afforestation is carried out.

Statement-I

		(Area 1	n square Kilometers)
States/UTs	Geographical	Total Forest	Percentage of
	Area	Cover 2015	geographical area
1	2	3	4
Andhra Pradesh	1,60,204	24,424	15.25
Arunachal Pradesh	83,743	67,248	80.30
Assam	78,438	27,623	35.22
Bihar	94,163	7,288	7.74
Chhattisgarh	1,35,191	55,586	41.12
Delhi	1,483	189	12.73
Goa	3,702	2,224	60.08
Gujarat	1,96,022	14,660	7.48
Haryana	44,212	1,584	3.58
Himachal Pradesh	55,673	14,696	26.40
Jammu and Kashmir	2,22,236	22,988	10.34
Jharkhand	79,714	23,478	29.45
Karnataka	1,91,791	36,421	18.99
Kerala	38,863	19,239	49.50
Madhya Pradesh	3,08,245	77,462	25.13
Maharashtra	3,07,713	50,628	16.45
Manipur	22,327	16,994	76.11
Meghalaya	22,429	17,217	76.76
Mizoram	21,081	18,748	88.93
Nagaland	16,579	12,966	78.21
Odisha	1,55,707	50,354	32.34

State/UTs-wise forest cover as per ISFR 2015.

(Area in square Kilometers)

164 Written Answers to

[RAJYA SABHA] Unstarred Questions

1	2	3	4
Punjab	50,362	1,771	3.52
Rajasthan	3,42,239	16,171	4.73
Sikkim	7,096	3,357	47.31
Tamil Nadu	1,30,058	26,345	20.26
Telangana	114,865	21,591	18.80
Tripura	10,486	7,811	74.49
Uttar Pradesh	2,40,928	14,461	6.00
Uttarakhand	53,483	24,240	45.32
West Bengal	88,752	16,828	18.96
Andaman and Nicobar Islands	8,249	6,751	81.84
Chandigarh	114	22,03	19.32
Dadra and Nagar Haveli	491	206	41.96
Daman and Diu	112	19.61	17.51
Lakshadweep	32	27.06	84.56
Puducherry	480	55.38	11.54
Grand Total	32,87,263	701,673	21.34

Statement-II

State/UTs-wise tree cover estimates as per ISFR-2015

(Area in square Kilometers)

States/UTs	Geographical Area	Area	Percent of GA
Andhra Pradesh	1,60,204	3,965	2.48
Arunachal Pradesh	83,743	761	0.91
Assam	78,438	1,613	2.06
Bihar	94,163	2,182	2.32
Chhattisgarh	1,35,191	3,629	2.68
Delhi	1,483	111	7.49
Goa	3,702	325	8.78
Gujarat	1,96,022	7,914	4.04
Haryana	44,212	1,355	3.07

Written Answers to

States/UTs	Geographical Area	Area	Percent of GA
Himachal Pradesh	55,673	757	1.36
Jammu and Kashmir	2,22,236	8,354	3.76
Jharkhand	79,714	2,783	3.49
Karnataka	1,91,791	5,552	2.89
Kerala	38,863	2,951	7.59
Madhya Pradesh	3,08,245	7,773	2.52
Maharashtra	3,07,713	9,558	3.11
Manipur	22,327	243	1.09
Meghalaya	22,429	710	3.17
Mizoram	21,081	535	2.54
Nagaland	16,579	381	2.30
Odisha	1,55,707	3,986	2.56
Punjab	50,362	1,544	3.07
Rajasthan	3,42,239	8,269	2.42
Sikkim	7,096	35	0.50
Tamil Nadu	1,30,058	4,505	3.46
Telangana	114,865	2,549	2.22
Tripura	10,486	233	2.22
Uttar Pradesh	2,40,928	7,044	2.92
Uttarakhand	53,483	752	1.41
West Bengal	88,752	2,088	2.35
Andaman and Nicobar Islands	8,249	37	0.44
Chandigarh	114	9	7.80
Dadra and Nagar Haveli	491	28	5.72
Daman and Diu	112	10	9.18
Lakshadweep	32	4	12.50
Puducherry	480	27	5.63
Grand Total	32,87,263	92,572	2.82

Illegal trading of animal products

1660. SHRI AMBETH RAJAN: Will the Minster of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of various punitive action taken by Government while dealing with illegal animal product trading during the last five years, State-wise;

(b) the proposals that are pending with Government to make laws stringent while dealing with illegal animal product trading; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The State/Union Territories Governments take legal action in accordance with provisions of Wild Life (Protection) Act, 1972 for illegal trade in wild animals and its parts and products. Such details of cases are not collated in the Ministry.

(b) and (c) The Wild Life (Protection) Act, 1972 is under review.

Destruction of Wild Life Habitats due to mining

1661. SHRI PARIMAL NATHWANI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether wildlife habitats are being destroyed due to mining activities in the country;

(b) if so, the details thereof;

(c) the special efforts being made by Government to stop/prevent damage/ destruction of wildlife habitats;

(d) whether Government has any data on endangered flora and fauna in the areas adjoining the large mining projects in the country; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) Due to mining activities in forests, some impact on the wildlife habitats is imminent. For taking decision on feasibility of mining and on precautions for minimizing and mitigating the impacts thereof, any proposal for mining activities within the forests is regulated under the Forest (Conservation) Act, 1980, Environment (Protection) Act, 1986 and Wild Life (Protection) Act, 1972.

Under the Forest (Conservation) Act, 1980, no forest area can be diverted by the State/Union Territory Governments for any non-forestry purposes including mining without the prior approval of Central Government. For examining such cases, a Forest Advisory Committee (FAC) has been constituted which examines the proposals and assists the Central Government in decision making.

Under the Environment (Protection) Act, 1986, the decision regarding permitting mining activity from Environmental and Bio diversity damages angles is regulated by the Central Government and for this purpose, it is assisted by a Committee of Experts, called 'Expert Appraisal Committee' (EAC).

Inside Wildlife Sanctuaries and National Parks notified under the Wild Life (Protection) Act, 1972, the permission for any such activities can be given by the State Government only after consultation with the State Board for Wild Life and National Board for Wild Life.

At present Hon'ble Supreme Court has prohibited mining activities within National Parks and Sanctuaries and within 1 km. radius from the boundaries of National Park and Sanctuaries.

(d) and (e) The data on *flora and fauna* in areas within and adjoining the mining projects in the country are expected to be provided by the project proponents in the proposals to the competent authority for approvals under the Forest (Conservation) Act, 1980, Environment (Protection) Act, 1986 and Wild Life (Protection) Act, 1972, as the case may be. The facts provided by the project proponents are verified through appropriate agencies and are considered by the respective expert groups assisting the competent authority for appropriate decision making.

Increase in endangered species

1662. SHRI PARIMAL NATHWANI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the number of endangered species has increased during the last two years;

(b) if so, the details thereof, State-wise including Jharkhand and Gujarat;

- (c) the reasons therefor: and
- (d) the names of such species with the areas/regions of their habitation?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (d) The Botanical Survey of India (BSI) and Zoological Survey of India (ZSI) under the

[RAJYA SABHA]

Ministry of Environment, Forest and Climate Change conduct surveys of floral and fauna species including threatened and endangered species of the country. As per the data available with BSI, out of 19156 species of vascular plants (Angiosperms, Gymnosperms, Pteridophytes) so far recorded from the country, 1236 species belong to different threatened categories like Critically Endangered, Endangered, Vulnerable etc. The number of endangered plant species has increased in the last two years *i.e.* between 2013 and 2015. They are threatened due to various anthropogenic and natural factors. Names and regions/areas in respect of the said 1236 threatened plant species in the country have already been published in four volumes of Red Data Book of Indian Plants and Red List of Threatened Vascular Plant Species in India. BSI has prepared a State-wise list of threatened plants of 595 plant species under section 38 of the Biological Diversity Act, 2002 for prohibiting and regulating their collection from wild. For notification of threatened plant species in Gujarat, 16 plant species namely Bombax insigne Wall (Bombacaceae), Excoecaria agallocha L. (Euphorbiaceae), Sapium insigne (Royal) Trimen (Falconeria insigne Royle), Brugiera cylindrica (L.) Blume, Butea monosperma var. lutea (Lam.), Wrightia dolichocarpa, Sterculia guttata (Sterculiaceae), Olax nana, Commiphora stocksiana, Entada rheedii, Spatholobus parviflorus (DC.), Talinum portulacifolium, Tephrosia collina var. Lanuginocarpa, Tephrosia jamnagarensis, Ceropegia odorata and Drosera peltata have been identified by BSI.

The threatened plant species endemic to region of Jharkhand include 64 plant species that belong to the families of Fabaceae, Poaceae, Ranunculaceae, Apiaceae, Gentianaceae, Zingiberaceae, Rosaceae, Berberidaceae, Verbenaceae, Oleaceae, Orchidaceae, Droseraceae, Celastraceae, Commelinaceae, Salicaceae, Taccaceae and Violaceae.

Studies conducted by ZSI indicate a total of 96,891 animal species accounting for 7.31% of the world faunal diversity. As per IUCN assessment, there has been an increase in the number of endangered species of India from 648 to 665 during the last two years, details of which are as under:

Year	Animal Group								
	Mammals	Year	Birds	Reptiles	Amphibians	Fishes	Molluscs	Other Inverts	Total
2013	95	2013	80	52	74	213	6	128	648
2015	98	2015	88	53	75	216	7	128	665
Increase	3		8	1	1	3	1	0	17

In Gujarat there are 20 endangered species namely Black Mahseer, Golden Mahaseer, Leatherback Sea Turtle, Green Sea Turtle, Indian White-backed Vulture, Long-billed Vulture, Red-headed Vulture, Steppe Eagle, Greater Adjutant-Stork, Great Indian Bustard, Lesser Florican, Sociable Lapwing, Spotted Greenshank, Forest Spotted Owlet, Dhole, Caracal, Blue Whale, Fin Whale and Indian Wild Ass. Similarly, Jharkhand has 36 endangered species namely Tiger, Ganges River Dolphin, Sloth Bear, Asian Elephant, Indian Giant Squirrel, Flying Squirrel, Mouse Deer, Marsh Harriers, Darter, White Necked Stork, Fulvous Whistling Duck, Ferruginous Pochard, Bengal Florican, Greater Adjutant, Lesser Adjutant, Nordmann's Greenshank, Blackbellied Tern, Egyptian Vulture, Red-headed Vulture, Himalayan Vulture, White-rumped Vulture, Indian Vulture, Indian Spotted Eagle, Greater Spotted Eagle, Eastern Imperial Eagle, Pallas's Fish Eagle, Green Avadavat, Bristled Grass Warbler, River Lapwing, Lesser adjutant, River Tern, Oriental White Ibis, Black Bellied Tern, Flap Shell Turtles, Crat and Russell Viper.

The rich bio-diversity of India is facing threat as a result of large-scale man-made landscape modifications and over-exploitation of resources causing loss of degradation of natural ecosystems/habitats.

Fund collected under NCEF and compensatory afforestation fund

1663. MS. VANDANA CHAVAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to State:

(a) the details of the funds collected under the National Clean Energy Fund (NCEF) since its institution; and

(b) the details of the utilization and its purpose since its institution?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The details of the funds collected under the National Clean Energy Fund (NCEF) since its institution are given in the Statement-I (See below).

(b) National Clean Energy Fund is created for funding research and innovative projects in clean energy technologies. The details of utilization since its institution are given in the Statement-II.

Statement-I

The details of the funds collected under the National Clean Energy Fund (NCEF) since its institution:

Details of Fund Position in NCEF

(₹ in crore)

Year	Amount transferred to NCEF	Amounts financed from NCEF for projects
2011-2012	1,066.46	220.75
2012-2013	1,500.00	246.43
2013-2014	1,650.00	1218.78
2014-2015	4,700.00	2087.99
2015-16 (RE)	5252.51	5247.09
Total	14168.97	9021.04

Statement-II

The details of the utilization under the National Clean Energy Fund (NCEF) since its institution

	Ministry	wise/year-wise	NCEF Fund U	Utilized (₹	in crores)
Years/ Ministry	MNRE	Ministry of Water Resources, River Development and Ganga Rejuvenation	Ministry of Drinking Water and Sanitation	Ministry of Environment and Forests	Total
2010-11	0	0	0	0	0
2011-12	160.80	0	0	59.95	220.75
2012-13	125.78	0	110.65	10.00	246.43
2013-14	1218.78	0	0	0	1218.78
2014-15	1977.35		110.64	0	2087.99
2015-16 (BE)	4000.00	1000.00	0	247.09	5247.09
Total	7482.71	1000.00	221.290	317.04	9021.04

Solar power target of CPSUs

1664. SHRI V. P. SINGH BADNORE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of target of grid connected solar power of Central Public Sector Undertakings (CPSUs); and

(b) the details of present tariff of solar energy and the Plant Load Factor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) While framing the Scale-up Plan for 1,00,000 MW of Grid Connected Solar Power by the year 2022, it was envisaged that the Public Sector Undertakings will contribute around 10,000 MW of Grid Connected Solar Power. Further, 36 Central PSUs have given their commitments to develop 18,988 MW of Renewable Energy Projects, as part of Green Energy Commitment.

(b) The Tariff and Capacity Utilization Factor (CUF) as declared by Central Electricity Regulatory Commission (CERC) for the year 2016-17, are as under:-

		Tariff (₹/Unit)	CUF (%)
(i)	Solar PV technology	5.68*	19
(ii)	Solar Thermal	12.07*	23
4. (33.7.1.4			

*(Without Accelerated Depreciation benefit)

The Accelerated Depreciation Benefit has been calculated as under:-

(i)	For Solar PV Technology	₹ 0.60/Unit
(ii)	For Solar Thermal	₹ 1.25/Unit

MSW into energy plants

1665. SHRI V. P. SINGH BADNORE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of Municipal Solid Waste (MSW) to Energy Plants which are in existence, and

(b) the details of potential of waste into energy generation in the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Two Municipal Solid Waste (MSW) to Energy Plants with a cumulative installed capacity of 19.0 MW are currently operational as per details given in the Statement (See below).

(b) The estimated potential to generate power from Municipal Solid Waste is about 500 MW which may increase to 1075 MW by 2031, as the urbanisation grows.

[RAJYA SABHA]

Statement

Two Municipal Solid Waste to Energy Plants with cumulative installed capacity

Sl. No.	Project Promoters	Capacity (MW)	Technology
1.	M/s. Timarpur Okhla Waste Management Private Ltd. (TOWMCL), Okhla, New Delhi	16.0	Mass burn Technology and Processing 1950 MT MSW per day
2.	M/s. Solapur Bio-Energy Systems Pvt. Ltd., Solapur	3.0	Biomethanation and Processing 75 MT of sorted organic MSW per day

Power generated from non-conventional energy sources

†1666. SHRI RAM KUMAR KASHYAP: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the break-up of power being generated from various non-conventional energy sources in the country;

(b) the target fixed by Government to generate power from non-conventional energy sources;

(c) whether Government has formulated any short and long term schemes in this regard;

(d) if so, the details thereof; and

(e) the steps being taken to strengthen power security of the nation by generating maximum power from non-conventional energy sources?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The details of power generated, as on 31.3.2016, from various Renewable Energy Sources is given below:

Source	Power Generation (in Billion Units)
Wind	33.03
Solar	7.45
Small Hydro Power (upto 25 MW)	8.33
Bio Power	16.95
Total	65.76
Sources Control Electricity Authority Ministry of	

Source: Central Electricity Authority, Ministry of Power, New Delhi.

[†] Original notice of the question was received in Hindi.

(b) The Government has up-scaled the target of renewable energy capacity to 175 GW by the year 2022 which includes 100 GW from solar, 60 GW from wind, 10 GW from bio-power and 5 GW from small hydro power.

(c) and (d) Brief details of the major schemes/programmes implemented by the Ministry of New and Renewable Energy for the development of renewable energy sector are given in the Statement (See below). The new initiatives announced by the Government during the financial year 2016-17 include setting up of two Light Detector and Ranging (LIDAR) at identified locations to study the offshore wind speed profile which would help in establishing techno-economic feasibility of the sites for installation of off-shore wind power projects, schemes on energy storage, deployment of mini grid for meeting energy access and strengthening biodiesel activities in the States.

(e) To strengthen power security of the country by generating more power from renewable energy sources, the Government in its Intended Nationally Determined Contribution (INDC) at UNFCC has already stated that India will achieve 40% cumulative electric power capacity from non-fossil fuel based energy resources by 2030. The steps initiated by the Government to achieve the up-scaled targets and to move towards this goal, *inter alia*, include suitable amendments to the Electricity Act and Tariff Policy for strong enforcement of Renewable Purchase Obligation (RPO) and for providing Renewable Generation Obligation (RGO); setting up of exclusive solar parks; development of power transmission network through Green Energy Corridor project; identification of large Government complexes/buildings for rooftop projects; provision of roof top solar and 10 per cent renewable energy as mandatory under Mission Statement and Guidelines for development of smart cities; amendments in building bye-laws for mandatory provision of roof top solar for new construction or higher FAR; infrastructure status for solar projects; raising tax free solar bonds; providing long tenor loans; making roof top solar a part of housing loan by banks/ NHB; incorporating measures in Integrated Power Development Scheme (IPDS) for encouraging distribution companies, making net-metering compulsory and raising funds from bilateral and multilateral international funding institutions.

Statement

Details of the Renewable Energy Schemes/Programmes

- 1. Grid Interactive and Distributed Renewable Energy Power:
 - Wind Power: MW-scale Wind Farms.
 - **Bio-power:** Biomass power/Cogeneration.
 - Small Hydro Power: Small hydro power plants up to 25 MW capacity.

- **Solar Power:** Grid-interactive–Solar, Thermal and SPV power generation plants.
- **Energy Storage:** for proper scheduling and forecasting of Power generation and stabilization of the Grid.
- Green Energy Corridors: transmission Infrastructure for evacuation of Power from Renewable Energy Sources..
- Support to Solar Energy Corporation of India.
- Demonstration of Renewable Energy Application.
- 2. Off-Grid/Distributed and Decentralized Renewable Power:
 - Solar Power To promote the solar devices such as Solar Lighting Systems, Solar Pumps, Solar Power Packs and Concentrated Solar Technology Systems.
 - Small wind and Hybrid Systems:
 - Water Mills and Water Hydrants
 - Energy Storage for Energy Security and energy access in remote areas.
 - Biomass (non-bagasse) cogeneration/U & I Waste to Energy
 - **Remote Village Electrification Programme:** provision of lighting/ electricity in the un-electrified remote villages/hamlets
 - Biomass Gasifier for Rural Energy/Industrial Energy
 - **Biogas Programme:** setting up of Family Type biogas plants for cooking/lighting/manure/small scale power generation
 - Solar Thermal Systems: deployment of decentralized solar thermal systems/devices (mainly solar cookers/driers for cooking, drying farm produce) under National Solar Mission.
 - Green Buildings: incorporating active renewable energy systems and passive designs
 - Solar Cities: Planning for reducing their conventional energy consumption through energy conservation and use of renewable energy devices/systems
- 3. Research, Development and International Cooperation:
- Supporting research and development projects at premier institutions and industries on different aspects of new and renewable energy technologies
- Human Resource Development and Training Programme
- International relations international cooperation including Investment Promotion
- New and Innovative Projects
- 4. **Support to Autonomous Bodies:** Support to Institutions under the aegis of MNRE

[9 May, 2016]

Solar energy generation in Rajasthan

†1667. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to State:

(a) the rank of Rajasthan in solar energy generation, the increase in percentage of solar energy generation in the State during the last year and the average of solar energy generated everyday;

(b) whether Government has given any assistance to Rajasthan for promoting solar energy during the last year and if so, the details thereof; and

(c) whether Government has formulated any scheme to encourage farmers to install more and more solar power plants in their farms and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Rajasthan, with a generation of 1766.10 million units in 2015-16, is at first rank in solar energy generation in the country, with solar energy generation growth of 1.6% over the previous year. *i.e.* 2014-15. Rajasthan has generated solar energy of around 4.83 million units per day on average in the year 2015-16.

(b) The details of financial assistance given to Rajasthan for promoting solar energy during the last year are given in the Statement (*See* below).

(c) The Ministry of New and Renewable Energy (MNRE) is promoting use of solar pumps by the farmers under Solar Pumping programme. Under the scheme, 30% Central Financial Assistance (CFA) is provided through State Government Agencies for irrigation and drinking. The Scheme is also implemented through NABARD under which Regional Rural Banks, Commercial Banks etc. extend loans at normal interest rates and 40% CFA is available.

Statement

Details of financial assistance given to Rajasthan during last year

(₹ in crore)

Sl. No.	Scheme	Funds released
1.	Solar Park	75.16
2.	Gird connected solar rooftop	4.26
3.	Solar Off-gird programme	200.63

[†] Original notice of the question was received in Hindi.

[RAJYA SABHA]

Action plan for solar water heating systems

1668. SHRI RAJKUMAR DHOOT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to State:

(a) whether Government has prepared any action plan for promotion of solar water heating system in homes, hotels, hostels, hospitals and industries in Maharashtra and the rest of the country; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) The Government has been supporting the deployment of Solar Water Heating Systems in hospitals, schools and other educational institutions to meet their hot water requirements in day to day life in Maharashtra and rest of the country. As the Programme has reached stage of commercialization, subsidy is withdrawn from the Scheme. However, promotional activities, fixing of standards, monitoring of progress etc. are being undertaken by the Ministry of New and Renewable Energy (MNRE).

Reduction in Centrally Sponsored Schemes

1669. SHRI RIPUN BORA: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Government has decided to reduce the number of Centrally sponsored schemes during the next four years;

- (b) if so, the details thereof; and
- (c) the details of substitutes of proposals thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) As per decision taken in the first meeting of the Governing Council of NITI Aayog, held on February 8, 2015, a Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes was constituted. Based on the suggestions received from States/UTs, the Report of the Sub-Group on Rationalization of the Centrally Sponsored Schemes (CSSs) was finalized and submitted to the Government.

The Sub-Group in its Report has *inter alia* recommended that in order to curb proliferation and thin spread of resources, the number of CSS's must not exceed 30. The Schemes reflect the furtherance of National Development Agenda. The three categories suggested by the Sub-Group are: (i) Core of the Core Schemes, (ii) Core Schemes and (iii) Optional Schemes.

Written Answers to

(c) The details of substitutes of the proposal on Centrally Sponsored Schemes as recommended by the Sub-Group of CMs are given in the Statement.

Statement

Subsitutes	of	the	proposal	on	Centrally	Sponsored	Schemes
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Sl.	List of 66 CSS approved by the	
No.	Cabinet for the 12th Plan	
1	2	
1.	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)	Mahatma Gandhi National Rural Employment Guarantee Scheme
2.	National Social Assistance Programme (NSAP)	National Social Assistance Programme
3.	National Programme for Persons with Disabilities	National Programme for Persons with Disabilities
4.	Scheme for Development of Scheduled Castes	Umbrella Programme for Development of Scheduled Castes
5.	Umbrella Scheme for Education of ST students	Umbrella Programme for Development of Scheduled Tribes
6.	Minorities including Multi Sectoral Development Programme for Providing Education to Madrasas/Minorities	Multi Sectoral Development Programme for Minorities
7.	Scheme for Development of Other Backward Classes and Denotified, Nomadic and Semi-nomadic Tribes	Umbrella Programme for Development
8.	Scheme for Development of Economically backward Classes (EBCs)	of Other Vulnerable Groups
9.	Pradhan Mantri Adarsh Gram Yojana (PMAGY)	
10.	National Food Security Mission	
11.	National Horticulture Mission	
12.	National Mission on Sustainable Agriculture	Krishi Unnati Yojana
13.	National Oilseed and Oil Palm Mission	
14.	National Mission on Agriculture Extension and Technology	

1	2	
15.	Rashtriya Krishi Vikas Yojana (RKVY) (ACA)	Krishi Unnati Yojana
16.	National Livestock Management Programme	Rashtriya Pashudhan Vikas Yojana +
17.	National Livestock Health and Disease Control Programme	Fisheries
18.	National Plan for Dairy Development	
19.	National Rural Drinking Water Programme	Swachh Bharat Abhiyan (Grameen)
20.	Nirmal Bharat Abhiyan	National Drinking Water Mission
21.	National River Conservation Programme (NRCP)	
22.	National Afforestation Programme (National Mission for a Green India)	
23.	Conservation of Natural Resources and Ecosystems	Environment, Forestry and Wildlife
24.	Integrated Development of Wild Life Habitats	
25.	Project Tiger	
26.	National Health Mission including NRHM	
27.	Human Resource in Health and Medical Education	National Health Mission including
28.	National Mission on Ayush including Mission on Medicinal Plants	AYUSH, NACO and Medical Research
29.	National AIDS and STD Control Programme	
30.	Border Area Development Programme (BADP) (ACA) (MHA/M/o Finance)	Border Area Development Programme
31.	National Urban Livelihood Mission	National Livelihood Mission-Rural
32.	National Rural Livelihood Mission (NRLM)	National Livelihood Mission-Urban

1	2	
33.	Rajiv Awas Yojana including JNNURM part of MoHUPA	Housing for All-Rural (RD)
34.	Indira Awaas Yojana (IAY)	Housing for All-Urban (HUPA)
35.	Sarva Siksha Abhiyan	
36.	Rashtriya Madhyamik Shiksha Abhiyan (RMSA)	
37.	Support for Educational Development including Teachers Training and Adult Education	National Education Mission
38.	Rashtriya Uchhtar Shiksha Abhiyan	
39.	Scheme for Providing Education to Madrasas, Minorities and Disabled	
40.	National Service Scheme	National Service Scheme
41.	National Programme Nutritional Support to Primary Education (MDM)	Mid Day Meal Programme
42.	Integrated Child Development Services (ICDS)	Integrated Child Development Scheme and related Programmes like Maternity benefits, Sabla, KSY etc.
43.	Integrated Child Protection Scheme (ICPS)	Integrated Child Protection Scheme
44.	Development of Infrastructure Facilities for Judiciary including Gram Nyayalayas	Infrastructure Facilities for Judiciary
45.	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Pradhan Mantri Gram Sadak Yojana
46.	Integrated Watershed Management Programme (IWMP)	
47.	Accelerated Irrigation Benefit and Flood Management Programme (merging AIBP and Other Programmes of water resources such as CAD, EMP etc.) (ACA) + DAC	Pradhan Mantri Krishi Sinchai Yojana

1	2	
48.	Jawaharlal Nehru National Urban	Atal Mission for Rejuvenation and
	Renewal Mission (JNNURM) (ACA)	Urban Transformation (AMRUT)
		Swachh Bharat Abhiyan Shahari
		Smart Cities Mission
49.	National Mission for Empowerment of Women including Indira Gandhi Mattritav Sahyog Yojana	Transferred to Central Sector and IGMSY made a sub-scheme of ICDS
50.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)	To be implemented through ICDS machinery
51.	National Land Record Modernisation Programme	To be transferred to Central Sector (Digital India Initiatives)
52.	Assistance to States for Infrastructure Development for Exports (ASIDE)	Delinked from Union Support
53.	Backward Regions Grant Fund (District Component) (ACA)	Delinked from Union Support
54.	Rajiv Gandhi Panchayat Sashastrikaran Yojana	Delinked from Union Support
55.	Backward Regions Grant Fund (BRGF) (State Component)	Delinked from Union Support
56.	National Scheme for Modernization of Police and Other Forces	Delinked from Union Support
57.	Scheme for setting up of 6000 Model Schools at Block level as Benchmark of Excellence	Delinked from Union Support
58.	National E-Governance Action Plan (NeGAP) (ACA)	Transferred to Central Sector (as part of Digital India)
59.	Social Security for Unorganized Workers including Rashtriya Swasthya Bima Yojana	Transferred to Central Sector
60.	Skill Development Mission	Transferred to Central Sector
61.	Support for Statistical Strengthening	Transferred to Central Sector
62.	National Handloom Development	Transferred to Central Sector
	Programme	

1	2	
63.	Catalytic Development Programme under Sericulture	Transferred to Central Sector
64.	Infrastructure Development for Destinations and Circuits	Transferred to Central Sector
65.	National Mission on Food Processing	Transferred to Central Sector
66.	Yuva Krida aur Khel Abhiyan (PYKKA)	To be transferred to Central Sector

Estimation of poverty line

1670. SHRI P. L. PUNIA: Will the Minister of PLANNING be pleased to state:

(a) the details of manners, methodology and parameters estimating poverty line in the country;

(b) the observations of Rangarajan and Tendulkar Committees on poverty;

(c) the details of poverty line being used by Government for assessing beneficiaries for various welfare schemes;

(d) whether Government intends to reassess the poverty line in the country; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) The methodology for estimation of poverty line followed by the erstwhile Planning Commission had been based on the recommendations made by the experts in the field from time-to-time. The erstwhile Planning Commission constituted an Expert Group under the Chairmanship of Prof. Suresh D. Tendulkar in 2005 to review the methodology for estimation of poverty. The Tendulkar Committee recommended Monthly Per Capita Consumption Expenditure (MPCE) of ₹ 447 for rural areas and ₹ 579 for urban areas at 2004-05 prices as the poverty line which was accepted by the erstwhile Planning commission. Since January 2011, the erstwhile Planning Commission had been using Tendulkar Committee methodology to estimate the poverty line and the poverty ratio at national and State levels. The erstwhile Planning Commission, using the poverty line recommended by the Tendulkar Committee for 2004-05 and updating it to 2011-12 had estimated the poverty lines as MPCE of ₹ 816 in rural areas and ₹ 1000 in urban areas at 2011-12 prices. These poverty lines vary from State to State to reflect the State-wise price differential.

(b) The Tendulkar Committee which submitted its report in 2009 has stated poverty in the country as 37.2 per cent for 2004-05. The erstwhile Planning Commission, based on the Tendulkar Committee methodology, estimated poverty ratio for the year 2011-12 as 21.9 per cent in the country. The Rangarajan Committee which submitted its report in 2014 has observed poverty in the country for 2011-12 as 29.5 per cent.

(c) The main purpose of the poverty line is to track progress in reduction of poverty in the country and not to identify specific households or individuals as beneficiaries under various welfare schemes.

(d) and (e) In March 2015, the Government has constituted a 'Task Force on Elimination of Poverty in India' under the Chairmanship of Dr. Arvind Panagariya, Vice Chairman, NITI Aayog. Based on the work of Task Force, a preliminary paper entitled 'Eliminating Poverty: Creating Jobs and Strengthening Social Programs' has been prepared for consultation with the States. The paper outlines four possible options which are as follows:

- (i) Continue with the Tendulkar poverty line;
- (ii) Switch to the Rangarajan or other higher rural and urban poverty lines;
- (iii) Track progress over time of the bottom 30% of the population; and
- (iv) Track progress along specific components of poverty such as nutrition, housing, drinking water, sanitation, electricity and connectivity.

Development of Infrastructure and connectivity

1671. SHRI K. C. TYAGI: SHRIMATI RAJANI PATIL: SHRI RAMDAS ATHAWALE:

Will the Minister of PLANNING be pleased to state:

(a) whether Government is aware that the development of infrastructure and connectivity is the single most important factor to remove regional disparities;

(b) whether Government has formulated any specific anti-poverty programmes with focus on development of infrastructure and connectivity; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) and (c) Pradhan Mantri Gram Sadak Yojana (PMGSY) a Centrally Sponsored Scheme was launched in December, 2000 as a special intervention of the Government

of India with the broad objective of ensuring sustainable poverty reduction. PMGSY aims to provide good quality all-weather single connectivity to every eligible habitation. Since the beginning of the programme till March, 2016 a total of 1,16,310 habitations have been connected against the target of 1,78,000 across the country and a total length of 4,72,627 kms of roads has been constructed.

The Ministry of Road Transport and Highways has initiated mega road development programme in North East with name "Special Accelerated Road Development Programme in North East (SARDP-NE)". The scope of the programme has been enlarged from time to time, since September, 2005. As on date Government has given approval for 2/4 laning of 6418 km of various categories of roads under Phase 'A' and Arunachal Package of SARDP-NE in entire North East at an estimated investment of about ₹ 33,750 crore.

In addition, all the State capitals of the North East Region will be connected by broad gauge rail network by the year 2020. Rail connectivity has the impact on poverty alleviation. It will bring down prices of essential commodities particularly food grains.

During February 2009 the Government had approved a special programme for development of roads in Left Wing Extremism (LWE) affected areas including Tribal Sub-Plan in the country spread over 34 districts in 8 States of Andhra Pradesh, Bihar, Jharkhand, Chhattisgarh, Madhya Pradesh, Maharashtra, Odisha and Uttar Pradesh. The Programme envisages development of 5,477 Km Roads (1,126 Km National Highways and 4351 Km State Roads) to 2 lane standards at an estimated cost of ₹ 7300 crore. An outlay of ₹ 700 crore has been proposed for this programme for the year 2016-17.

Utilization of demographic dividend for growth and prosperity

1672. SHRI ANUBHAV MOHANTY: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that India is the only major country in the world which would be enjoying boon of demographic dividend in the coming 30 to 45 years;

(b) if so, how Government proposes to utilize the human capital to adequately invest the demographic dividend towards the national growth and prosperity of its population; and

(c) how Government proposes to rope in the rural and the remote area population through skill development towards the progress of the country?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) to (c) According to the Twelfth Five Year Plan document, 63 per cent of India's population would be in the working age group of 15-59 by 2022. To

Unstarred Questions

harness this demographic advantage and to improve the employability of the labour force the Government of India had launched the National Skill Development Mission in 2015. The Mission seeks to converge, coordinate, implement and monitor skilling activities on a pan-India basis. The Government is also funding skill development activities spread across 40 schemes and implemented through 18 Central Ministries/ Departments. Of these the major schemes to improve the skill set of the rural youth are the Pradhan Mantri Kaushal Vikas Yojana, an outcome-focused, reward based scheme that provides fresh training as well as certifies Recognition of Prior Learning and the placement- linked skill development programme called the Deen Dayal Upadhyay Grameen Kaushalya Yojana (DDU-GKY).

Population as a hindrance in development

1673. SHRI ANUBHAV MOHANTY: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that populations and poverty go hand in hand and causes a big hindrance in the path of development and progress;

(b) whether it is also a fact that the issue of poverty and population has to be addressed in a major way in order to improve and increase the quality of life of people; and

(c) if so, what are the schemes and programmes that Government has introduced to intensely address these issues and by when Government proposes to achieve its targets of providing better quality of life?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) While traditionally population was thought to be a hindrance to development, more recent evidence from countries such as China suggests that a large young population can yield demographic dividend and help in development.

(b) In order to improve the quality of life of people, in addition to the issues of poverty and population addressing other issues like employment, education, health, infrastructure etc. are equally important.

(c) The Government has initiated various measures to improve the quality of life of the people in the country through direct intervention by implementing specific poverty reduction and mitigation programmes. This includes Pradhan Mantri Jan-Dhan Yojana (PMJDY), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), National Rural Livelihoods Mission (NRLM), National Urban Livelihoods Mission (NULM), Atal Mission for Rejuvenation and Urban Transformation Mission (AMRUT), Housing for All, National Health Mission (NHM), Sarva Sikhsha

Abhiyaan (SSA), Integrated Child Development Scheme (ICDS), Mid-Day Meal Scheme (MDMS), Swachh Bharat Mission, National Social Assistance Programme (NSAP), Targeted Public Distribution System (TPDS)/ National Food Security Act (NFSA), road connectivity through the Pradhan Mantri Gram Sadak Yojana (PMGSY), Pradhan Mantri Jeevan Jyoti Bima Yojana, the Pradhan Mantri Suraksha Bima Yojana, Atal Pension Yojana, etc. There are many other initiatives which are directly taken by the State Governments keeping in view the State and district-specific requirements. The emphasis of the Government is on "Sabka Saath, Sabka Vikas" which symbolizes inclusive development. Improvement in quality of life of all the citizens is an unending and continuous process and the Government is fully committed towards this endeavor.

Decrease in poor people

†1674. DR. VIJAYLAXMI SADHO: Will the Minister of PLANNING be pleased to state:

(a) whether, as per the report of NITI Aayog, the level of poverty and the number of poor people in the country have come down;

(b) if so, the details thereof;

(c) the norms/criteria adopted for deciding the level of poverty in this report and the current criteria for the same; and

(d) whether there is any proposal to review these norms/criteria and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) to (d) The NITI Aayog has not released any report on level of poverty in the country.

Closure of RGGVY

1675. SHRI RIPUN BORA: Will the Minister of POWER be pleased to state:

(a) the reasons for closure of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY);

(b) the progress and achievements of RGGVY in electrifying villages of the country from the year of its launch till its closure, State-wise; and

(c) what alternate programme Government has undertaken to provide electricity to the remaining villages of the country?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) has been subsumed in Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY). DDUGJY provides complete flexibility with wider scope as there is no minimum population criterion as well as there is 100% subsidy for Project Management Agency. Further, under DDUGJY, the Gram Panchayats, which are covered under Sansad Adarsh Gram Yojana (SAGY), are necessarily to be covered in Detailed Project Reports (DPRs) and also all DISCOMs, irrespective of their ownership, are covered.

(b) The State-wise achievement under the scheme is given in the Statement (See below).

(c) Government of India has approved Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 with a total amount of \gtrless 43033 crore consisting of separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission and distribution infrastructure in rural areas including metering at distribution transformers/feeders/consumers and Rural electrification.

Statement

Sl. No.	States	Cumulative Achievement as on 31.03.2016
1.	Arunachal Pradesh	2252
2.	Assam	9153
3.	Bihar	25040
4.	Chhattisgarh	1692
5.	Himachal Pradesh	91
6.	Jammu and Kashmir	239
7.	Jharkhand	18212
8.	Karnataka	55
9.	Madhya Pradesh	998
10.	Manipur	883
11.	Meghalaya	1842
12.	Mizoram	170
13.	Nagaland	102
14.	Odisha	15644
15.	Rajasthan	4304

State-wise achievements of un-electrified villages under DDUGJY.

Sl. No.	States	Cumulative Achievement as on 31.03.2016
16.	Sikkim	25
17.	Tripura	150
18.	Uttar Pradesh	29113
19.	Uttarakhand	1514
20.	West Bengal	4192
	Total	115671

New power plants in Kerala

1676. SHRI ABDUL WAHAB: Will the Minister of POWER be pleased to state:

(a) whether there is any proposal to set up some power plants in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) After enactment of Electricity Act 2003, generation of electricity has been delicensed. As such, Techno-Economic Clearance of Central Electricity Authority (CEA) is not required for thermal power projects. Proposals for thermal power projects including those from Kerala are not being received in CEA.

One Hydro Electric Project namely, Athirapally HEP (2X80+2X1.5=163 MW) in Kerala under State Sector was concurred by CEA on 31.3.2005, which has not been taken up for construction by the utility concerned.

Two Hydro Electric Projects, *viz*. Thottiyar (40 MW) and Pallivasal (60 MW) of KSEB are under construction in Kerala.

Status of Ramagundam Stage-IV power project

1677. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of POWER be pleased to state:

(a) the status of Ramagundam Stage-IV (2x800 MW) power project in Karimanagar district of Telangana and by when it is likely to be commissioned;

(b) the manner in which the power generated in this plant would be shared by the Central and State Governments along with the cost of power payable by Telangana Government to NTPC; and

(c) the details of findings of Environment Impact Assessment (EIA) report of this project and the action taken to implement the report?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) NTPC's 2 x 800 MW Telangana Super Thermal Power Project (STPP) Phase-I [formerly Ramagundam Stage-IV (2x660 MW)] is being constructed in the project premises of NTPC's existing Ramagundam Super Thermal Power Station. The investment approval for Telangana Phase-I Project was accorded on 29.01.2016 and the Main Plant Packages were awarded on 05.02.2016.

(b) Ministry of Power has proposed to allocate 85% power to the State of Telangana. As per Section 62 of the Electricity Act, 2003, tariff for the project will be determined by Central Electricity Regulatory Commission (CERC) after completion of the project.

(c) The key findings of Environment Impact Assessment (EIA) report for Telangana Phase-I Project are given in the Statement (*See* below). The detailed EIA Report was submitted to Ministry of Environment, Forests and Climate Change for appraisal, based on which environmental clearance for the project has been accorded.

Statement

Key findings of the EIA Report of Telangana STPP, Stage-I (2x800 MW) (Earlier named as Ramagundam STPP, Stage-IV)

Environment Impact Assessment (EIA) Study was undertaken by NTPC based on Terms of Reference by Ministry of Environment Forests and Climate Change (MoEF and CC). The findings are as follows:

- 1. The quality of various environmental attributes at the time of the study was within the normal limits and the construction and operation of the project is not likely to have significant impact on environment.
- 2. The land for the project is already in possession of NTPC and water for the project has been allocated by State Government considering the availability to other users. Therefore, it is not likely to have an impact on environment.
- As the land is already in possession of NTPC, there are no issues related to Rehabilitation and Resettlement. However, NTPC will undertake Community Development activities under Corporate Social Responsibility for the local people.
- 4. NTPC has envisaged various pollution control systems for the control of air, water and noise pollution from the project. With the implementation of these systems, the quality of air, water and noise environment shall be within acceptable standards.
- 5. All necessary safety equipment and medical facilities shall be provided to the

workers. A disaster management plan has also been proposed in EIA Report, which shall be implemented at site to manage any emergency situation.

- 6. A plan for use of ash generated from the project in cement, concrete, brick, blocks, tiles, construction works etc. has been made and the same shall be implemented at site. For safe disposal of unused ash, an ash dyke is proposed to be constructed.
- 7. NTPC has taken up afforestation programme in several areas, within as well as outside the plant. Similar efforts shall be continued in Telangana STPP also in all available spaces.
- 8. NTPC shall undertake regular environmental activities and submit the results of the monitoring to Telangana State Pollution Control Board (TSPCB) and regional office of MoEF and CC.
- 9. Development of this project shall have major beneficial impact/ effects in terms of bridging the gap between power demand and supply and providing employment opportunities for people.
- 10. In view of considerable benefits from the project without any major adverse environmental impact, the proposed project is advantageous to the power deficit region as well as to the nation.

Discrepancy in data available on GARV app

1678. PROF. M. V. RAJEEV GOWDA: Will the Minister of POWER be pleased to state:

(a) whether the Ministry has launched an investigation into the discrepancies in real-time data provided on GARV app for the Deen Dayal Upadhyaya Gram Jyoti Yojana;

(b) if so, the details thereof;

(c) whether the Ministry has any plans of revising its monitoring system for rural electrification consisting of Gram Vidyut Abhiyantas (GVAs) to avoid incorrect data being uploaded on GARV; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) The data regarding rural electrification including electrification of villages is reported by the concerned State Governments and State Distribution Companies (DISCOMs) and the same is uploaded on mobile App GARV. Rural Electrification Corporation (REC), being the Nodal Agency for operationalization of

Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), has deployed Gram Vidyut Abhiyantas (GVAs) who visit villages and report the situation. If any discrepancy is found, States/DISCOMs are advised by REC to rectify the status.

Uniformity in rates of electricity

†1679. SHRI PRABHAT JHA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that different rates of electricity are in force in various parts of the country and there is a need to bring uniformity in them;

(b) if so, the details thereof;

(c) whether Government is working upon a scheme to provide electricity at a single rate under a single grid across the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. Different rates of electricity are in force in various parts of the country as the cost of generation in power stations varies as it depends upon parameters like type of fuel, source of fuel, location of plant, life of plant, size of the unit, technology of the plant and plant efficiency. Different States procure power at different rates depending on the Power Purchase Agreements (PPAs).

As per information made available by the Central Electricity Authority (CEA), the estimated average rates of electricity for various category of consumers, Statewise, is given in the Statement (*See* below).

(c) and (d) Tariff is determined under Sections 61 to 64 of the Electricity Act, 2003 by the Appropriate Regulatory Commission in line with the provisions of the Act and the policies made thereunder. Whereas the tariff for generation and transmission companies owned or controlled by Central Government is regulated by the Central Electricity Regulatory Commission, the tariff for generation, supply and transmission within the State is determined by the State Electricity Regulatory Commissions. Similarly, the State/Joint Electricity Regulatory Commissions (SERCs/ JERCs) notify the terms and conditions of tariff fixation from time to time for both public and private distribution licensees. Section 61 of the Act provides for guiding principles which the Appropriate Commission is required to consider for specifying the terms and conditions of tariff. There is no provision for direct regulation of the electricity tariff by the Government of India.

[†] Original notice of the question was received in Hindi.

There is no scheme to provide electricity at a single grid across the country. However, all India synchronous National Grid has been established enabling the gird to operate as "One Nation-One Grid–One Frequency". Further, increase in transmission network will ensure seamless flow of electricity through the country. With increase power availability across the country and increase in the transmission thereby removing the bottlenecks, the power economy may move towards 'one price'.

Statement

Statement showing estimated average rates of electricity (upto 01.04.2015)

Sl. Name of Utility Tariff effective from Domestic IKW (100 KWh/ Month) Domestic 4KW Domestic 10KW 1 2 3 4 5 6 1. Andhra Pradesh 01.04.2014 238.50 572.00 730.20 2. Assam 01.12.2013 398.00 556.90 615.00 3. Bihar 01.04.2014 2360.40 U 446.53 539.54 4. Chhattisgarh 01.07.2014 291.60 410.40 591.84 5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	Commercial 2KW (300
1. Andhra Pradesh 01.04.2014 238.50 572.00 730.20 2. Assam 01.12.2013 398.00 556.90 615.00 3. Bihar 01.04.2014 360.40 U 446.53 539.54 4. Chhattisgarh 01.07.2014 291.60 410.40 591.84 5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	KWh/ Month)
2. Assam 01.12.2013 398.00 556.90 615.00 3. Bihar 01.04.2014 360.40 U 227.90 R 446.53 539.54 4. Chhattisgarh 01.07.2014 291.60 410.40 591.84 5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	7
3. Bihar 01.04.2014 360.40 U 227.90 R 446.53 539.54 4. Chhattisgarh 01.07.2014 291.60 410.40 591.84 5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	828.17
227.90 R 4. Chhattisgarh 01.07.2014 291.60 410.40 591.84 5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	698.33
5. Gujarat 01.05.2014 405.38 U 511.75 U 568.10 U	628.93 U 286.20
5	522.67
	568.75
335.94 R 439.41 R 496.11 R	
6. Haryana 01.04.2014 393.00 475.13 613.00	600.00
7. Himachal Pradesh 01.08.2014 175.10 275.53 354.32	559.80
8. Jammu and 01.07.2014 559.80 290.25 350.28 Kashmir	401.98
9. Jharkhand 01.08.2012 300.00 U 301.50 313.00 185.00 R	666.67 U 200.00 R
10. Karnataka 01.05.2014 409.16 D 600.49 D 659.96 D 373.12 F 549.08 F 601.23 F	832.10 D 772.03 F
11. Kerala 16.08.2014 350.00 691.00 845.00	854.00
12. Madhya Pradesh 01.06.2014 466.13 U 654.80 U 722.12 U 438.88 R 637.89 R 698.16 R	748.75 U 729.75 R
13. Maharashtra 01.08.2012 432.40 709.65 879.75	865.22
14. Meghalaya 01.04.2013 300.00 367.50 396.00	529.33

(Rates in Paise/KWh)

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Unstarred Questions

1	2	3	4	5	6	7
15.	Odisha	01.04.2014	327.60	445.90	515.32	606.67
16.	Punjab	01.04.2014	574.04	719.81	767.95	896.09
17.	Rajasthan	07.05.2015	582.50	571.88	587.25	730.00
18.	Tamil Nadu	12.12.2014	160.00	513.75	601.50	816.38
19.	Uttar Pradesh	10.04.2014	480.00 U 275.00 R	505.00 U 275.00 R	545.00 U 275.00 R	738.33 U 298.33 I
20.	Uttarakhand	01.04.2014	284.00	317.25	351.80	493.33
21.	West Bengal	01.04.2013	541.36 U 527.51 R	741.04 U 727.88 R	838.35 U 833.09 R	785.02 U 783.33 I
22.	Arunachal Pradesh	01.04.2014	400.00	400.00	400.00	500.00
23.	Goa	01.04.2014	160.00	221.88	288.25	441.67
24.	Manipur	01.09.2012	302.20	422.20	422.20	442.20
25.	Mizoram	01.04.2014	280.00	408.75	448.50	466.67
26.	Nagaland	01.04.2014	402.00	505.50	550.20	680.00
27.	Sikkim	01.04.2014	167.50	335.63	398.25	469.17
28.	Tripura	01.04.2014	521.50	755.00	755.00	691.50
29.	Andaman and Nicobar Islands	01.04.2014	210.00	417.38	488.25	605.50
30.	Chandigarh	01.04.2014	239.00	357.75	412.50	497.67
31.	Dadra and Nagar Haveli	01.04.2014	150.00	192.50	230.00	308.33
32.	Daman and Diu	01.04.2014	150.00	192.50	230.00	331.67
33.	Delhi (BYPL/ BRPL/NDPL)	17.07.2014	462.00	548.63	711.90	994.00
34.	Delhi (NDMC)	17.07.2014	362.25	433.13	579.60	850.50
35.	Lakshadweep	01.04.2014	122.50	293.13	357.25	516.67
36.	Puducherry	01.04.2014	120.00	227.50	301.00	465.00
37.	Torrent Power Ltd. (Ahmedabad)	01.04.2013	437.00	497.38	534.18	604.17
38.	Torrent Power Ltd. (Surat)	01.04.2015	422.63	502.41	546.54	585.42
39.	CESC Ltd. (Kolkata)	01.04.2013	494.91	714.65	817.90	737.72
40.	DPSC Ltd. (West Bengal)	01.04.2013	417.11	458.82	458.82	489.38

1	2	3	4	5	6	7
41.	Durgapur Projects Ltd. (West Bengal)	01.04.2013	419.86	523.93	546.24	541.14
42.	D.V.C. (A) Bihar Area	01.09.2014	-	-	-	-
	(B) West Bengal Area		-	-	-	-
43.	Mumbai (B.E.S.T)	01.04.2014	429.00	752.44	1071.16	1165.31
44.	Mumbai (Reliance Energy)	01.04.2014	511.80	654.69	852.32	1026.08
45.	Mumbai (TATA'S)	01.04.2014	305.95	491.39	727.66	935.99

Statement showing estimated average rates of electricity (upto 01.04.2015)

(Rates in Paise/KWh)

Sl. No.	Name of Utility	Tariff effective from	Commercial 10KW (1500 KWh/ Month)	Commercial 30KW (4500 KWh/ Month)	Commercial 50KW (7500 KWh/ Month)	Agriculture 2HP (400 KWh/ Month)
1	2	3	8	9	10	11
1.	Andhra Pradesh	01.04.2014	920.83	941.83	946.03	79.38
2.	Assam	01.12.2013	698.33	700.20	700.20	396.19
3.	Bihar	01.04.2014	610.56	606.32	605.47	174.00 U 114.00 R
4.	Chhattisgarh	01.07.2014	686.93	726.76	734.72	250.00
5.	Gujarat	01.05.2014	568.75	622.92	640.00	190.00
6.	Haryana	01.04.2014	625.00	765.00	765.00	10.00
7.	Himachal Pradesh	01.08.2014	539.64	628.00	628.00	123.75
8.	Jammu and Kashmir	01.07.2014	631.54	632.09	632.20	82.35
9.	Jharkhand	01.08.2012	670.67	671.33	671.47	62.00
10.	Karnataka	01.05.2014	846.23 D 786.17 F	848.39 D 788.52 F	849.06 D 788.99 F	0.00
11.	Kerala	16.08.2014	1063.00	1103.00	1103.00	222.98
12.	Madhya Pradesh	01.06.2014	754.00 U 734.87 R	754.88 U 735.72 R	755.05 U 735.89 R	335.00

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Unstarred Questions

1	2	3	8	9	10	11
13.	Maharashtra	01.08.2012	963.81	1160.15	1160.15	220.00
14.	Meghalaya	01.04.2013	540.00	541.78	542.13	185.92
15.	Odisha	01.04.2014	695.41	710.20	713.16	112.20
16.	Punjab	01.04.2014	900.31	901.10	901.15	515.28
17.	Rajasthan	07.05.2015	754.00	772.44	774.80	404.50
18.	Tamil Nadu	12.12.2014	839.48	843.33	844.10	0.00
19.	Uttar Pradesh	10.04.2014	778.33 U 298.33 R	785.00 U 298.33 R	786.33 U 298.33 R	435.00 U 122.50 I
20.	Uttarakhand	01.04.2014	493.33	570.13	570.13	125.00
21.	West Bengal	01.04.2013	919.36 U 919.01 R	935.80 U 935.68 R	939.09 U 939.02 R	392.29
22.	Arunachal Pradesh	01.04.2014	500.00	500.00	500.00	310.00
23.	Goa	01.04.2014	481.00	507.00	512.20	140.00
24.	Manipur	01.09.2012	484.87	476.27	476.27	274.58
25.	Mizoram	01.04.2014	541.33	553.78	556.27	182.46
26.	Nagaland	01.04.2014	768.00	782.67	785.60	270.00
27.	Sikkim	01.04.2014	524.17	534.72	536.83	235.00
28.	Tripura	01.04.2014	768.33	768.33	768.33	366.19
29.	Andaman and Nicobar Islands	01.04.2014	719.60	747.37	752.92	131.25
30.	Chandigarh	01.04.2014	520.33	525.22	526.20	230.00
31.	Dadra and Nagar Haveli	01.04.2014	329.67	333.22	333.93	70.00
32.	Daman and Diu	01.04.2014	358.33	362.78	363.67	70.00
33.	Delhi (BYPL/ BRPL/NDPL)	17.07.2014	994.00	1081.11	1081.11	296.58
34.	Delhi (NDMC)	17.07.2014	850.50	1068.53	1068.53	-
35.	Lakshadweep	01.04.2014	583.33	594.44	596.67	-
36.	Puducherry	01.04.2014	525.00	535.00	537.00	-
37.	Torrent Power Ltd. (Ahmedabad)	01.04.2013	616.67	704.17	704.14	330.00
38.	Torrent Power Ltd. (Surat)	01.04.2015	585.42	714.12	714.12	70.00
39.	CESC Ltd. (Kolkata)	01.04.2013	897.51	918.55	922.76	-

1	2	3	8	9	10	11
40.	DPSC Ltd. (West Bengal)	01.04.2013	511.62	601.32	601.32	187.95
41.	Durgapur Projects Ltd. (West Bengal)	01.04.2013	591.38	595.65	596.51	180.29
42.	D.V.C. (A) Bihar Area	01.09.2014	-	-	-	-
	(B) West Bengal Area		-	-	-	-
43.	Mumbai (B.E.S.T)	01.04.2014	1342.37	1535.98	1535.98	-
44.	Mumbai (Reliance Energy)	01.04.2014	948.08	1344.10	1344.10	223.00
45.	Mumbai (TATA's)	01.04.2014	857.99	1036.39	1036.39	-

Statement showing estimated average rates of electricity (upto 01.04.2015)

(Rates in Paise/KWh)

Sl. No.	Name of Utility	Tariff effective from	Agriculture 5HP (1000 KWh/ Month)	Agriculture 10HP (2000 KWh/ Month)	Small Industry 10KW (1500 KWh/ Month)	Medium Industry (50 KV) (7500 KWh/ Month)
1	2	3	12	13	14	15
1.	Andhra Pradesh	01.04.2014	74.88	73.38	662.02	649.75
2.	Assam	01.12.2013	396.19	527.55	460.67 U 429.00 R	602.43
3.	Bihar	01.04.2014	174.00 U 114.00 R	174.00 U 114.00 R	647.62	708.40
4.	Chhattisgarh	01.07.2014	250.00	250.00	423.84	511.38
5.	Gujarat	01.05.2014	190.00	190.00	568.33	573.47
6.	Haryana	01.04.2014	10.00	10.00	650.00	763.33
7.	Himachal Pradesh	01.08.2014	115.50	112.75	509.32	648.70
8.	Jammu and Kashmir	01.07.2014	82.35	82.35	404.23	404.23
9.	Jharkhand	01.08.2012	62.00	62.00	611.18	611.18
10.	Karnataka	01.05.2014	0.00	0.00	609.65 D 577.85 F	716.53 D 683.73 F

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Unstarred Questions

1	2	3	12	13	14	15
11.	Kerala	16.08.2014	222.98	222.98	638.67	655.33
12.	Madhya Pradesh	01.06.2014	330.25	367.63	538.67 U 480.22 R	741.67 U 661.73 R
13.	Maharashtra	01.08.2012	220.00	220.00	573.35	877.05
14.	Meghalaya	01.04.2013	185.92	185.92	471.67	471.67
15.	Odisha	01.04.2014	112.20	112.20	561.60	572.40
16.	Punjab	01.04.2014	515.28	515.28	779.32	820.76
17.	Rajasthan	07.05.2015	404.50	404.50	594.68	643.62
18.	Tamil Nadu	12.12.2014	0.00	0.00	669.20	667.24
19.	Uttar Pradesh	10.04.2014	435.00 U 122.50 R	435.00 U 122.50 R	755.00 U 642.50 R	755.00 U 642.50 R
20.	Uttarakhand	01.04.2014	125.00	125.00	461.60	486.67
21.	West Bengal	01.04.2013	392.29	392.29	687.96 U 673.61 R	811.93 U 791.16 R
22.	Arunachal Pradesh	01.04.2014	310.00	310.00	420.00	420.00
23.	Goa	01.04.2014	140.00	140.00	330.00	390.00
24.	Manipur	01.09.2012	274.58	274.58	292.20	406.27
25.	Mizoram	01.04.2014	182.46	182.46	443.33	443.33
26.	Nagaland	01.04.2014	270.00	270.00	476.67	548.00
27.	Sikkim	01.04.2014	327.50	436.25	550.00 U 400.00 R	417.65
28.	Tripura	01.04.2014	366.19	477.38	740.00	764.00
29.	Andaman and Nicobar Islands	01.04.2014	131.25	131.25	505.75	521.15
30.	Chandigarh	01.04.2014	230.00	230.00	455.00	507.67
31.	Dadra and Nagar Haveli	01.04.2014	70.00	70.00	345.00	392.34
32.	Daman and Diu	01.04.2014	70.00	70.00	372.34	372.34
33.	Delhi (BYPL/ BRPL/NDPL)	17.07.2014	296.58	296.58	943.25	991.67
34.	Delhi (NDMC)	17.07.2014	-	-	893.53	893.53
35.	Lakshadweep	01.04.2014	-	-	472.22	472.22
36.	Puducherry	01.04.2014	-	-	440.67	448.13
37.	Torrent Power Ltd. (Ahmedabad)	01.04.2013	330.00	330.00	542.67	619.67

1	2	3	12	13	14	15
38.	Torrent Power Ltd. (Surat)	01.04.2015	70.00	70.00	515.00	628.43
39.	CESC Ltd. (Kolkata)	01.04.2013	-	-	624.79	761.08
40.	DPSC Ltd. (West Bengal)	01.04.2013	187.95^	187.95^	506.65	556.08
41.	Durgapur Projects Ltd. (West Bengal)	01.04.2013	180.29^	180.29^	518.19	572.65
42.	D.V.C. (A) Bihar Area	01.09.2014	-	-	-	-
	(B) West Bengal Area		-	-	-	-
43.	Mumbai (B.E.S.T)	01.04.2014	-	-	1099.19	1258.13
44.	Mumbai (Reliance Energy)	01.04.2014	223.00	223.00	890.28	1001.98
45.	Mumbai (TATA'S)	01.04.2014	-	-	751.85	989.99

Statement showing estimated average rates of electricity (upto 01.04.2015)

(Rates in Paise/KWh)

Sl. No.	Name of Utility	Tariff effective from	Large Industry (11KV) 1000KW 60%L.F. (438000 KWh/ Month)	Heavy Industry (11KV) 10000KW 60%L.F. (4380000 KWh/ Month)	Heavy Industry (33KV) 20000KW 60%L.F. (8760000 KWh/ Month)	Railway Traction 12500KW (25000000 KWh/ Month)
1	2	3	16	17	18	19
1.	Andhra Pradesh	01.04.2014	693.53	693.30	648.02	669.52
2.	Assam	01.12.2013	557.68	557.68	557.68	
3.	Bihar	01.04.2014	676.80	-	645.00	745.53 at 25 KV 729.63 at 132 KV
4.	Chhattisgarh	01.07.2014	579.93	579.93	566.40	636.11 at 132 KV
5.	Gujarat	01.05.2014	567.91	620.76	620.44	578.89 at 132 KV
6.	Haryana	01.04.2014	548.29	548.29	559.94	571.10 at 11KV

[RAJYA SABHA] Unstarred Questions

1	2	3	16	17	18	19
7.	Himachal Pradesh	01.08.2014	627.66	704.19	625.40	694.44
8.	Jammu and Kashmir	01.07.2014	427.26	427.26	415.78	
9.	Jharkhand	01.08.2012	440.13	440.13	427.07	684.41 at 25/132KV
10.	Karnataka	01.05.2014	690.62 D 674.45 F	699.33 D 680.99 F	697.70 D 679.23 F	678.40
11.	Kerala	16.08.2014	606.10	606.10	-	618.89 at 110KV
12.	Madhya Pradesh	01.06.2014	702.81	702.81	713.54	647.22 at 132/220KV
13.	Maharashtra	01.08.2012	824.63 B 750.51 C	824.63 B 750.51 C	-	781.00
14.	Meghalaya	01.04.2013	488.86	488.73	473.70	-
15.	Odisha	01.04.2014	606.79	606.74	606.74	640.88 at 25/33KV
16.	Punjab	01.04.2014	747.71	747.71	834.57	932.75 at 132KV
17.	Rajasthan	07.05.2015	650.51	-	627.09	627.78
18.	Tamil Nadu	12.12.2014	759.98	770.48	759.98	801.67
19.	Uttar Pradesh	10.04.2014	761.04 U 647.63 R	761.04 U 647.63 R	723.32	858.82 Below 132KV 858.82 132KV and above
20.	Uttarakhand	01.04.2014	521.05	521.05	521.05	494.12
21.	West Bengal	01.04.2013	836.53	836.53	802.03	804.11 at 25KV 782.11 at 132KV
22.	Arunachal Pradesh	01.04.2014	375.00	375.00	340.00	-
23.	Goa	01.04.2014	450.74	450.74	450.74	-
24.	Manipur	01.09.2012	407.57	407.57	-	-
25.	Mizoram	01.04.2014	426.12	426.12	-	-
26.	Nagaland	01.04.2014	599.11	599.91	-	-
27.	Sikkim	01.04.2014	530.87	530.87	-	-
28.	Tripura	01.04.2014	-	-	-	-
29.	Andaman and Nicobar Islands	01.04.2014	-	-	-	-
30.	Chandigarh	01.04.2014	496.98	582.03	482.40	-
31.	Dadra and Nagar Haveli	01.04.2014	470.88	473.03	-	-

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1	2	3	16	17	18	19
32.	Daman and Diu	01.04.2014	496.64	496.64	-	-
33.	Delhi (BYPL/ BRPL/NDPL)	17.07.2014	896.63	896.63	875.05	841.22
34.	Delhi (NDMC)	17.07.2014	918.49	918.49	896.41	911.65 at 33KV
35.	Lakshadweep	01.04.2014	625.37	625.37	-	-
36.	Puducherry	01.04.2014	497.31	-	500.74	-
37.	Torrent Power Ltd. (Ahmedabad)	01.04.2013	514.14	514.14	-	-
38.	Torrent Power Ltd. (Surat)	01.04.2015	613.43	613.43	-	-
39.	CESC Ltd. (Kolkata)	01.04.2013	739.93	739.93	712.33	648.89
40.	DPSC Ltd. (West Bengal)	01.04.2013	668.80	668.80	453.75^	708.11
41.	Durgapur Projects Ltd. (West Bengal)	01.04.2013	658.00	658.00	640.75	647.78 at 25KV 642.78 at 132KV
42.	D.V.C. (A) Bihar Area	01.09.2014	-	-	546.03	- at 33KV
	(B) West Bengal Area		-	-	592.40	481.18 at 132KV
43.	Mumbai (B.E.S.T)	01.04.2014	1123.61	1123.61	-	-
44.	Mumbai (Reliance Energy)	01.04.2014	895.80	895.80	-	948.11 at 100/33/22/ 11/6.6KV
45.	Mumbai (TATA'S)	01.04.2014	851.11	851.11	-	814.11 33/22KV

B: Continuous Supply Areas C: Non-Continuous Supply Areas D: Bangalore, Devangere and Other City Municipal Corp. F: Areas under Village Panchayats U: Urban R: Rural O: Other Areas

^TOD tariff from 23:00 hrs to 06:00 hrs for DPSC Ltd. and Durgapur Projects Ltd. respectively in West Bengal.

Tariffs notified have varying parameters for various categories of consumers. The above comparison is based on certain assumed loads and electricity consumption levels in a month.

The statement has been prepared on the basis of Electricity Tariff as reported to FS and A Division, CEA upto 30.03.2015

Electricity supply in villages

1680. SHRI P. L. PUNIA: Will the Minister of POWER be pleased to state:

(a) the number of villages which have been connected with electricity, Statewise;

(b) the number of villages which have not been connected with electricity till now, State-wise;

(c) whether every household in the electrified villages has access to electricity;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the average hour for which electricity is provided in villages per day, State-wise;

(f) the average power consumption per household in villages, State-wise; and

(g) the steps taken by Government to ensure continuous electricity supply in villages during the last two years?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) There were 18,452 un-electrified census villages in the country as on 01.04.2015 as informed by the States. Out of these un-electrified census villages, 7108 villages have been electrified during 2015-16. The State-wise details are given in the Statement-I (*See* below).

(c) and (d) Under Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY), all the eligible Below Poverty Line (BPL) households are provided free electricity connections and infrastructure is created for all as proposed by State/DISCOM.

(e) As on February, 2016, the average hours of rural power supply as reported by State/DISCOM is given in the Statement-II (*See* below).

(f) The consumption per household as reported by State/DISCOM per day in rural areas for the year 2014-15 is given in the Statement-III (See below).

(g) In order to ensure continuous electricity supply, the Government of India has decided to take a joint initiative with all the States and Union Territories (UTs) to facilitate finalizing a road map for " 24×7 Power for All" to all consumers. Further, under DDUGJY, there is a provision for separation of agriculture and non-agriculture feeders facilitating judicious restoring of supply to agricultural and non-agricultural consumers in the rural areas for adequate and quality power supply to agriculture consumer and improved supply to rural households.

Statement-I

S1.	States	Un-electrified villages as	Villages electrified
No.		on 01.04.2015	during 2015-16
1.	Arunachal Pradesh	1578	174
2.	Assam	2892	942
3.	Bihar	2747	1754
4.	Chhattisgarh	1080	405
5.	Himachal Pradesh	35	1
6.	Jammu and Kashmir	134	27
7.	Jharkhand	2525	750
8.	Karnataka	39	0
9.	Madhya Pradesh	472	214
10.	Manipur	276	75
11.	Meghalaya	912	1
12.	Mizoram	58	16
13.	Nagaland	82	0
14.	Odisha	3474	1264
15.	Rajasthan	495	163
16.	Tripura	26	9
17.	Uttar Pradesh	1529	1305
18.	Uttarakhand	76	0
19.	West Bengal	22	8
	Total	18452	7108

State-wise un-electrified villages

Statement-II

Rural Power Supply position for month (Feb 2016)

Sl. No.	Name of State	In hours
1.	Andhra Pradesh	24
2.	Arunachal Pradesh	11
3.	Assam	16.5
4.	Bihar	18.67
5.	Chhattisgarh	24

Sl. No.	Name of State	In hours
6.	Gujarat	24
7.	Haryana	12.46
8.	Himachal Pradesh	24
9.	Jammu and Kashmir	14.25
10.	Jharkhand	16.40
11.	Karnataka	19.33
12.	Kerala	23
13.	Madhya Pradesh	23.49
14.	Maharashtra	23.32
15.	Manipur	15.5
16.	Meghalaya	22.5
17.	Mizoram	9
18.	Nagaland	15
19.	Odisha	21.5
20.	Punjab	24
21.	Rajasthan	22
22.	Sikkim	18.25
23.	Tamil Nadu	24
24.	Telangana	24
25.	Tripura	24
26.	Uttar Pradesh	11.71
27.	Uttarakhand	23.45
28.	West Bengal	24

Statement-III

Consumptions per Rural House Hold per day Estimated for 2014-1	Consumptions	per	Rural	House	Hold	per	dav	Estimated	for	2014-1
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Sl. No.	States	Units per House Hold per day
		Estimated for 2014-15
1	2	3
1.	Andaman and Nicobar Islands	2.35
2.	Arunachal Pradesh	0.7
3.	Assam	1.71

1	2	3
4.	Bihar	1.42
5.	Chandigarh	10.5
6.	Chhattisgarh	1.13
7.	Dadra and Nagar Haweli	4.66
8.	Daman and Diu	5.04
9.	Delhi	9.05
10.	Goa	4.69
11.	Gujarat	1.39
12.	Haryana	2.24
13.	Himachal Pradesh	1.51
14.	Jammu and Kashmir	2.6
15.	Jharkhand	1.64
16.	Karnataka	1.19
17.	Kerala	3.32
18.	Madhya Pradesh	1.47
19.	Maharashtra	1.59
20.	Manipur	1.14
21.	Meghalaya	1.48
22.	Mizoram	1.52
23.	Nagaland	1.75
24.	Odisha	2.19
25.	Puducherry	5.79
26.	Punjab	4.03
27.	Rajasthan	2.00
28.	Tamil Nadu	1.86
29.	Telangana	1.47
30.	Tripura	0.67
31.	Uttar Pradesh	2.69
32.	Uttarakhand	2.26
33.	West Bengal	1.23

Pending power projects

1681. SHRI T. K. RANGARAJAN: Will the Minister of POWER be pleased to state:

(a) the number of power projects pending completion as on the 31st December, 2015, State-wise; and

(b) the number of power projects which are pending for more than 10 years in Tamil Nadu and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) A total of 83 thermal power projects aggregating to 80,865.5 MW capacity and a total of 47 hydro power projects (above 25 MW) aggregating to 13,662 MW capacity were under construction/pending completion in the country as on 31st December 2015. The State-wise details of these projects are given in the Statement-I and Statement-II (*See* below) respectively.

(b) As per CEA report, no thermal power project(s) or hydro power project is pending for more than 10 years, in the state of Tamil Nadu.

Statement-I

Details of Under Construction Thermal Power Projects in the country (as on 31.12.2015)

Sl. No.	State	Project Name/Impl. Agency	Unit No	Cap. (MW)
1	2	3	4	5
Cen	tral Sector			
1.	Assam	Bongaigaon TPP/NTPC	U-2	250
			U-3	250
2.	Bihar	Barh STPP-I/NTPC	U-1	660
			U-2	660
			U-3	660
3.	Bihar	Muzaffarpur TPP (Kanti) Exp/JV of NTPC and BSEB	U-4	195
4.	Bihar	Nabi Nagar TPP/JV of NTPC and Rly	U-1	250
			U-2	250
			U-3	250
			U-4	250

1	2	3	4	5
5.	Bihar	New Nabi Nagar TPP/JV of NTPC and	U-1	660
		BSPGCL	U-2	660
			U-3	660
6.	Chhattisgarh	Lara TPP/NTPC	U-1	800
			U-2	800
7.	Jharkhand	Bokaro "A" TPS Exp./DVC	U-1	500
8.	Jharkhand	North Karanpura TPP/NTPC	U-1	660
			U-2	660
			U-3	660
9.	Karnataka	Kudgi STPP Ph-I/NTPC	U-1	800
			U-2	800
			U-3	800
10.	Maharashtra	Mouda STPP Ph-II/NTPC	U-3	660
			U-4	660
11.	Maharashtra	Solapur STPP/NTPC	U-1	660
			U-2	660
12.	Madhya	Gadarwara TPP/NTPC	U-1	800
	Pradesh		U-2	800
13.	Madhya	Khargone TPP/NTPC	U-1	660
	Pradesh		U-2	660
14.	Tamil Nadu	Neyveli New TPP/NLC	U-1	500
			U-2	500
15.	Odisha	Darlipalli STPP/NTPC	U-1	800
			U-2	800
16.	Tripura	Agartala/NEEPCO	St-1	25.5
17.	Uttar Pradesh	Unchahar-IV/NTPC	U-6	500
18.	Uttar Pradesh	Meja STPP/JV of NTPC and UPRVUNL	U-1	660
			U-2	660
19.	Uttar Pradesh	Tanda TPP/NTPC	U-1	660
			U-2	660

[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5
20.	West Bengal	Raghunathpur TPP, Ph-II/DVC	U-1	660
			U-2	660
	TOTAL CENTRAL	Sector		24780.5
Stat	e Sector			
21.	AP	Rayalaseema TPP St-IV/APGENCO	U-6	600
22.	Assam	Namrup CCGT/APGCL	GT	70
			ST	30
23.	Bihar	Barauni TPS Extn./BSEB	U-8	250
			U-9	250
24.	Chhattisgarh	Marwa TPP/CSPGCL	U-2	500
25.	Gujarat	Bhavnagar CFBC TPP/BECL	U-1	250
			U-2	250
26.	Gujarat	Wanakbori TPS Extn./GSECL	U-8	800
27.	Karnataka	Bellary TPS/KPCL	U-3	700
28.	Karnataka	Yermarus TPP/KPCL	U-1	800
			U-2	800
29.	Maharashtra	Chandrapur TPS/MSPGCL	U-9	500
30.	Maharashtra	Koradi TPP Expn./MSPGCL	U-9	660
			U-10	660
31.	Maharashtra	Parli TPP Expn./MSPGCL	U-8	250
32.	Madhya Pradesh	Shri Singhaji TPP-II/MPGENCO	U-3	660
			U-4	660
33.	Odisha	Ib Valley TPP/OPGCL	U-3	660
			U-4	660
34.	Rajasthan	Chhabra TPP Extn./RRVUNL	U-5	660
			U-6	660
35.	Rajasthan	Suratgarh TPS/RRVUNL	U-7	660
			U-8	660
36.	Telangana	Kothagudem TPS St-VII/TSGENCO	U-1	800
37.	Telangana	Bhadradri TPP/TSGENCO	U-1	270
			U-2	270

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1	2	3	4	5
			U-3	270
			U-4	270
38.	Telangana	Singareni TPP/SCCL	U-1	600
			U-2	600
39.	Tamil Nadu	Ennore exp. SCTPP(Lanco)/TANGEDCO	U-1	660
40.	Tamil Nadu	Ennore SCTPP/TANGEDCO	U-1	660
			U-2	660
41.	Uttar Pradesh	Anpara-D TPP/UPRVUNL	U-7	500
42.	West Bengal	Sagardighi TPP-II/WBPDCL	U-4	500
	TOTAL STATE SEC	TOR		18710
	Private Sector			
43.	Andhra Pradesh	Bhavanapadu TPP Ph-I/East Coast	U-1	660
		Energy Ltd.	U-2	660
44.	Andhra Pradesh	NCC TPP/NCC Power Project Ltd.	U-1	660
			U-2	660
45.	Andhra Pradesh	Thamminapatnam TPP Stage-II/Meenakshi	U-3	350
		Energy Pvt. Ltd.	U-4	350
46.	Andhra Pradesh	Vizag TPP/Hinduja National Power Corporation Ltd.	U-2	520
47.	Bihar	Jas Infra. TPS/JICPL	U-1	660
			U-2	660
			U-3	660
			U-4	660
48.	Chhattisgarh	Akaltara TPP (Naiyara)/KSK Mahandi	U-3	600
		Power Company Ltd.	U-4	600
			U-5	600
			U-6	600
49.	Chhattisgarh	Balco TPP/Bharat Aluminium Co. Ltd.	U-2	300
50.	Chhattisgarh	Binjkote TPP/SKS Power Generation (Chhattisgarh) Ltd.	U-1	300

[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5
			U-2	300
			U-3	300
			U-4	300
51.	Chhattisgarh	Lanco Amarkantak TPP-II/LAP Pvt. Ltd.	U-3	660
			U-4	660
52.	Chhattisgarh	Raikheda TPP/GMR	U-2	685
53.	Chhattisgarh	Singhitarai TPP/Athena Chhattisgarh Power Ltd.	U-1	600
			U-2	600
54.	Chhattisgarh	Nawapara TPP/TRN Energy Pvt. Ltd.	U-1	300
			U-2	300
55.	Chhattisgarh	Uchpinda TPP/ RKM Powergen. Pvt. Ltd.	U-2	360
			U-3	360
			U-4	360
56.	Chhattisgarh	Salora TPP/Vandana Vidyut	U-2	135
57.	Chhattisgarh	Deveri (Visa) TPP/Visa Power Ltd.	U-1	600
58.	Jharkhand	Matrishri Usha TPP Ph-I/Corporate	U-1	270
		Power Ltd.	U-2	270
59.	Jharkhand	Matrishri Usha TPP Ph-II/Corporate Power Ltd.	U-3	270
			U-4	270
60.	Jharkhand	Tori TPP PH-I/Essar Power Ltd.	U-1	600
			U-2	600
61.	Jharkhand	Tori TPP Ph-II/Essar Power Ltd.	U-3	600
62.	Maharashtra	Amravati TPP Ph-II/Ratan India Power	U-1	270
		Pvt. Ltd.	U-2	270
			U-3	270
			U-4	270
			U-5	270
63.	Maharashtra	Lanco Vidarbha TPP/LVP Pvt. Ltd.	U-1	660
			U-2	660

1	2	3	4	5
64.	Maharashtra	Nasiik TPP Ph-I/Ratan India Nasik Power	U-2	270
		Pvt. Ltd.	U-3	270
			U-4	270
			U-5	270
65.	Maharashtra	Nasik TPP Ph-II/Ratan India Nasik Power	U-1	270
		Pvt. Ltd.	U-2	270
			U-3	270
			U-4	270
			U-5	270
66.	Maharashtra	Bijora Ghanmukh TPP/Jinbhuvish Power	U-1	300
		Generation Pvt. Ltd.	U-2	300
67.	Madhya Pradesh	Anuppur TPP Ph-I/MB Power	U-2	600
68.	Madhya Pradesh	Mahan TPP/Essar Power MP Ltd.	U-2	600
69.	Madhya Pradesh	Gorgi TPP/D.B. Power (MP) Ltd.	U-1	660
70.	Madhya Pradesh	Seoni TPP Ph-I/Jhabua Power Ltd.	U-1	600
71.	Madhya Pradesh	Niwari TPP/BLA Power Ltd.	U-2	45
72.	Odisha	Ind Barath TPP (Odisha)/Ind Barath	U-1	350
			U-2	350
73.	Odisha	KVK Nilanchal TPP/KVK Nilanchal	U-1	350
			U-2	350
			U-3	350
74.	Odisha	Lanco Babandh TPP/LBP Ltd.	U-1	660
			U-2	660
75.	Odisha	Malibrahmani TPP/MPCL	U-1	525
			U-2	525
76.	Punjab	Goindwal Sahib TPP/GVK Power	U-1	270
			U-2	270
77.	Punjab	Talwandi Sabo TPP/Sterlite	U-3	660
78.	Tamil Nadu	Melamaruthur TPP/Coastal Energen	U-2	600
79.	Tamil Nadu	Tuticorin TPP (Ind-Barath)/IBPIL	U-1	660

[RAJYA SABHA] Unstarred Questions

1	2	3	4	5
80.	Tamil Nadu	ITPCL TPP	U-2	600
81.	Uttar Pradesh	Prayagraj (Bara) TPP/PPGENCO	U-2	660
			U-3	660
82.	Uttar Pradesh	Lalitpur TPP/Lalitpur Power Generation	U-2	660
		Company Ltd.	U-3	660
83.	West Bengal	Haldia TPP/Haldia Energy Ltd.	U-1	150
			U-2	150
			U-3	150
	Total Private S	SECTOR		37375
	Grand Total			80865.5

Statement-II

Hydro Electric Projects (above 25 MW)-Under Construction in the country (As on 31.12.2015)

Sl.	Name of Scheme	Sector	I.C.	Cap. Under
No.	(Executing Agency)		(No. x MW)	Execution
				(MW)
1	2	3	4	5
And	hra Pradesh			
1.	Polavaram (PPA)	State	12x80	960.00
2.	Nagarujana Sagar TR	State	2x25	50.00
	(APGENCO)			
	Sub-Total			1010.00
Aru	nachal Pradesh			
3.	Kameng (NEEPCO)	Central	4x150	600.00
4.	Pare (NEEPCO)	Central	2x55	110.00
5.	Subansiri Lower (NHPC)	Central	8x250	2000.00
6.	Gongri (Dirang Energy)	Private	2x72	144.00
	Sub-Total			2854.00
Him	achal Pradesh			
7.	Parbati St. II (NHPC)	Central	4x200	800.00
8.	Uhl-III (BVPCL)	State	3x33.33	100.00

1	2	3	4	5
9.	Swara Kuddu (HPPCL)	State	3x37	111.00
10.	Sainj (HPPCL)	State	2x50	100.00
11.	Shongtong Karcham (HPPCL)	State	3x150	450.00
12.	Kashang-I (HPPCL)	State	1x65	65.00
13.	Kashang-II and III (HPPCL)	State	2x65	130.00
14.	Bajoli Holi (GMR)	Private	3x60	180.00
15.	Sorang (HSPCL)	Private	2x50	100.00
16.	Tangnu Romai (TRPG)	Private	2x22	44.00
17.	Tidong-I (NSL Tidong)	Private	100.00	100.00
18.	Chanju-I (IA Energy)	Private	3x12	36.00
	Sub-Total			2216.00
Jam	mu and Kashmir			
19.	Kishanganga (NHPC)	Central	3x110	330.00
20.	Ratle (RHEPPL)	Private	4x205+1x30	850.00
	Sub Total			1180.00
Kera	la			
21.	Pallivasal (KSEB)	State	2x30	60.00
22.	Thottiyar (KSEB)	State	1x30+1x10	40.00
	SUB-TOTAL			100.00
Mad	hya Pradesh			
23.	Maheshwar (SMHPCL)	Private	10x40	400.00
	SUB-TOTAL			400.00
Mah	arashtra			
24.	Koyna Left Bank (WRD, MAH)	State	2x40	80.00
	Sub-Total			80.00
Meg	halaya			
25.	New Umtru (MePGCL)	State	2x20	40.00
	Sub-Total			40.00
Mizo	oram			
26.	Tuirial (NEEPCO)	Central	2x30	60.00
	SUB-TOTAL			60.00

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Unstarred Questions

1	2	3	4	5
Punj	ab			
27.	Shahpurkandi (PSPCL)	State	3x33+3x33	206.00
			8.00	
	SUB-TOTAL			206.00
	Sikkim			
28.	Bhasmey (Gati Infrastructure)	Private	3x17	51.00
29.	Dikchu (Sneha Knietic)	Private	3x32	96.00
30.	Rangit-IV (JAL Power)	Private	3x40	120.00
31.	Rangit-II (Sikkim Hydro)	Private	2x33	66.00
32.	Rongnichu (Madhya Bharat)	Private	2x48	96.00
33.	Tashiding (Shiga Energy)	Private	2x48.5	97.00
34.	Teesta St. III (Teesta Urja Ltd.)	State	6x200	1200.00
35.	Teesta St. VI (LANCO)	Private	4x125	500.00
36.	Panan (Himagiri)	Private	4x75	300.00
	SUB-TOTAL			2526.00
Telaı	ngana			
37.	Lower Jurala (TSGENCO)	State	6x40	160.00
38.	Pulichintala (TSGENCO)	State	4x30	120.00
	Sub-Total			280.00
Utta	rakhand			
39.	Lata Tapovan (NTPC)	Central	3x57	171.00
40.	Tapovan Vishnugad (NTPC)	Central	4x130	520.00
41.	Tehri PSS (THDC)	Central	4x250	1000.00
42.	Vishnugad Pipalkoti (THDC)	Central	4x111	444.00
43.	Vyasi (UJVNL)	State	2x60	120.00
44.	Phata Byung (LANCO)	Private	2x38	76.00
45.	Singoli Bhatwari (L and T)	Private	3x33	99.00
	Sub-Total			2430.00
West	Bengal			
46.	Teesta Low Dam-IV (NHPC)	Central	4x40	160.00
47.	Rammam-III (NTPC)	Central	3x40	120.00
	SUB-TOTAL			280.00
	Total			13662.00

Status of stressed assets of power companies

1682. SHRI AVINASH PANDE: Will the Minister of POWER be pleased to state:

(a) the measures being taken by Government to survey, evaluate and improve the condition of stressed financial assets of power companies; and

(b) whether Government is planning to disqualify companies from bidding for future projects if their stressed assets are beyond a maximum threshold?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) The Ministry of Power undertakes periodic reviews of Power Sector Projects including those with stressed financial assets and necessary remedial measures are taken to improve their condition.

The Standard Bidding Documents for Power Sector Projects contain minimum networth eligibility criteria for bidders.

Installation of smart meters in houses

†1683. SHRI LAL SINH VADODIA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government is considering seriously to install smart meters in every house;

(b) if so, whether Government has taken any steps in this direction, so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) Yes, Sir. Government of India (GoI) launched Integrated Power Development Scheme (IPDS) on 3rd December 2014, which envisages installation of Smart meters in Supervisory Controlled and Data Acquisition System (SCADA) towns. Till March'2016, about 1.10 lakhs smart meters have been sanctioned under IPDS.

Government of India has also launched Ujwal Discom Assurance Yojana (UDAY) Scheme for Operational and Financial Turnaround of Power Distribution Companies on 20th November, 2015 under which participating States and Utilities would go for Smart Metering for all consumers with consumption above 500 units per month by 31st December, 2017 and above 200 units per month by 31st December, 2019.

[†] Original notice of the question was received in Hindi.

Depletion of fresh water resources due to thermal power plants

1684. SHRI A.W. RABI BERNARD: Will the Minister of POWER be pleased to state:

(a) whether India's fast depleting fresh water resources could be further impacted due to new coal based thermal power plants with a combined capacity of over 52,000 MW, according to a report by environmental group Greenpeace International;

(b) if so, the details thereof;

(c) whether it is a fact that a quarter of the thermal power plants proposed to be set up are located in regions that are already suffering from severe overdrawing of fresh water; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) Report of Greenpeace International has not been examined in this Ministry.

The Government has not separately assessed the Thermal Power Plants to be set up in areas which face severe water scarcity in the country. Coal based Thermal Power Plants are considered for setting up keeping in view of the availability of land, water, fuel etc. at inception stage. Allocation of water for Thermal Power Projects is done by Water Resources Department (WRD) of the concerned State Government where the project is located and WRD of the State assess all factors before allocation of water.

Hydro power potential

1685. SHRI D. KUPENDRA REDDY: Will the Minister of POWER be pleased to state:

(a) whether the Ministry has made an assessment of hydro power potential of the country;

(b) if so, the details thereof, hydro power project-wise;

(c) the targets set for generating electricity during the last and the current five year plans;

(d) whether the targets have been achieved;

(e) if so, the details thereof and if not, the reasons therefor;

(f) whether there is any proposal for setting up of new hydro projects and for renovating/refurbishing the existing hydro projects; and

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(g) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As per the assessment done by the Central Electricity Authority (CEA), the identified hydro power potential of the country has been estimated as 1,48,701 MW (1,45,320 MW above 25 MW). The Project-wise details are given in the Statement-I (*See* below).

(c) to (e) The targets for generating electricity and actual generation during the last and in the current Five Year Plans from Hydro Electric Stations (above 25 MW capacity) are given in the Statement-II (*See* below).

The reasons for shortfall in generation during these years has been mainly due to less rainfall in the catchment areas.

(f) and (g) 47 new Hydro Electric Projects (above 25 MW) totalling 13,502 MW are presently under construction in the country. During the XII Plan, a total of 22 hydro Renovation and Modernisation Schemes (2 in Central Sector and 20 in State Sector) having an installed capacity of about 3042 MW through uprating, life extension and restoration are expected to be completed at an estimated cost of about ₹ 1353 crores.

Statement-I

Hydro electric schemes in the country (As Identified in Re-assessment Study 1978-87) ROR: Run of River, R: ROR with pondage, S: Storage

Sl. No.	Name of Scheme	State	River	Туре	Probable I.C. (MW)
1	2	3	4	5	6
	Northern Region				
1.	Mangaya	Jammu and Kashmir	Seawa	R	18
2.	Chichnauta	Jammu and Kashmir	Seawa	R	22
3.	Beriyan	Jammu and Kashmir	Ujh	R	19
4.	Falal	Jammu and Kashmir	Ujh	R	14
5.	Bhura	Jammu and Kashmir	Ujh	S	22
6.	Shuas	Jammu and Kashmir	Chenab	R	505
7.	Berinaum	Jammu and Kashmir	Chenab	R	435
8.	Sho	Jammu and Kashmir	Chenab	R	215

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1	2	3	4	5	6
	Arthal	Jammu and Kashmir	-	 R	19
9. 10					
10.	Naunut	Jammu and Kashmir		R	1120
11.	Kiru	Jammu and Kashmir		R	295
12.	Kwar	Jammu and Kashmir		R	440
13.	Pakaldul	Jammu and Kashmir		R	765
14.	Bursar	Jammu and Kashmir		S	195
15.	Dulhasti	Jammu and Kashmir	Chenab	R	1120
16.	Kunau	Jammu and Kashmir	Kal Nai	R	13
17.	Naga	Jammu and Kashmir	Kal Nai	R	29
18.	Kiwa	Jammu and Kashmir	Kal Nai	R	37
19.	Tipri	Jammu and Kashmir	Kal Nai	R	36
20.	Dunadi	Jammu and Kashmir	Kagune Garh	R	60
21.	Thatri	Jammu and Kashmir	Kal Nai	R	22
22.	Ratle	Jammu and Kashmir	Chenab	R	515
23.	Shamnot	Jammu and Kashmir	Chenab	R	200
24.	Baglihar	Jammu and Kashmir	Chenab	R	750
25.	Bichlari	Jammu and Kashmir	Bichlari	R	75
26.	Sawalkot	Jammu and Kashmir	Chenab	R	1350
27.	Damni	Jammu and Kashmir	Ans	R	6
28.	Kallar	Jammu and Kashmir	Ans	R	14
29.	Salal	Jammu and Kashmir	Chenab	R	780
30.	Chenani	Jammu and Kashmir	Tawi	R	21
31.	Bring	Jammu and Kashmir	Bring	R	5
32.	Shishram Nag	Jammu and Kashmir	Lidder	R	4
33.	Chandanwari	Jammu and Kashmir	Lidder	R	7
34.	Pahalgam	Jammu and Kashmir	Lidder	R	3
35.	Lidru	Jammu and Kashmir	Lidder	R	12
36.	Vishau	Jammu and Kashmir	Vishau	R	7
37.	Rembiara	Jammu and Kashmir	Rembiara	R	5
38.	Sonmarg	Jammu and Kashmir	Sind	S	155
39.	Upper Sindh-I	Jammu and Kashmir		R	65

1	2	3		4	5	6
40.	Upper Sindh-II	Jammu and	Kashmir	Sind	R	140
41.	Gangbal	Jammu and	Kashmir	Kankanag	S	55
42.	Ganderbal	Jammu and	Kashmir	Sind	R	75
43.	Dawar	Jammu and	Kashmir	Kishan Ganga	R	16
44.	Karalpur	Jammu and	Kashmir	Kishan Ganga	S	280
45.	Wangam	Jammu and	Kashmir	Bonar	R	60
46.	Lower Jhelum	Jammu and	Kashmir	Jhelam	R	170
47.	Uri	Jammu and	Kashmir	Jhelam	R	600
48.	Mohara	Jammu and	Kashmir	Jhelam	R	9
49.	Chakothi	Jammu and	Kashmir	Jhelam	R	285
50.	Chinari	Jammu and	Kashmir	Jhelam	R	475
51.	Hatian	Jammu and	Kashmir	Jhelam	R	215
52.	Mandi	Jammu and	Kashmir	Mandi	R	14
53.	Mahe	Jammu and	Kashmir	Indus	R	13
54.	Kesar	Jammu and	Kashmir	Indus	R	42
55.	Kiari	Jammu and	Kashmir	Indus	R	28
56.	Gaik	Jammu and	Kashmir	Indus	R	20
57.	Karu	Jammu and	Kashmir	Indus	R	12
58.	Stakna	Jammu and	Kashmir	Indus	R	14
59.	Leh	Jammu and	Kashmir	Indus	R	29
60.	Ramchung	Jammu and	Kashmir	Indus	R	15
61.	Chimi Chenmo	Jammu and	Kashmir	Zaskar	R	15
62.	Chorton	Jammu and	Kashmir	Zaskar	R	16
63.	Rinam	Jammu and	Kashmir	Zaskar	R	12
64.	Parfila	Jammu and	Kashmir	Zaskar	S	45
65.	Paidar	Jammu and	Kashmir	Zaskar	R	46
66.	Tillarchu	Jammu and	Kashmir	Zaskar	R	39
67.	Liangaura	Jammu and	Kashmir	Zaskar	R	25
68.	Nimu	Jammu and	Kashmir	Indus	S	180
69.	Nurla	Jammu and	Kashmir	Indus	R	65
70.	Khalsi	Jammu and	Kashmir	Indus	R	170

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1	2	3	4	5	6
71.	Takmaching	Jammu and Kashmir	Indus	R	75
72.	Dumkar	Jammu and Kashmir	Indus	R	130
73.	Achinthang	Jammu and Kashmir	Indus	R	140
74.	Kanyunche	Jammu and Kashmir	Indus	R	105
75.	Batalik	Jammu and Kashmir	Indus	R	235
76.	Parkhachik	Jammu and Kashmir	Suru	R	110
77.	Thang	Jammu and Kashmir	Shangal Nallah	R	7
78.	Yokne	Jammu and Kashmir	Suru	R	8
79.	Phulangma	Jammu and Kashmir	Phulangma Nallah	R	16
80.	Chechesna	Jammu and Kashmir	Suru	R	47
81.	Thambas	Jammu and Kashmir	Suru	R	29
82.	Wakhe Rong	Jammu and Kashmir	Wakha Rong	R	4
83.	Goma	Jammu and Kashmir	Wakha Rong	R	5
84.	Kargil	Jammu and Kashmir	Wakha Rong	R	13
85.	Suru	Jammu and Kashmir	Suru	R	18
86.	Dras	Jammu and Kashmir	Drass	R	18
87.	Dandal	Jammu and Kashmir	Drass	R	26
88.	Khahru	Jammu and Kashmir	Drass	R	30
89.	Tahanus	Jammu and Kashmir	Shingo	R	120
90.	Karkit	Jammu and Kashmir	Shingo	R	190
91.	Gunderman	Jammu and Kashmir	Suru	R	120
92.	Kunzang	Jammu and Kashmir	Shyok	R	11
93.	Chang Chanmo-I	Jammu and Kashmir	Shyok	R	6
94.	Chang Chanmo-II	Jammu and Kashmir	Shyok	R	15
95.	Shyok	Jammu and Kashmir	Shyok	R	7
96.	Shamma	Jammu and Kashmir	Shyok	R	20
97.	Thangkar	Jammu and Kashmir	Shyok	R	23
98.	Tsogagsa	Jammu and Kashmir	Shyok	R	18
99.	Chalunka	Jammu and Kashmir	Shyok	R	45
	Total (Jammu and	Kashmir)			14146

1	2	3		4	5	6
1.	Rongtong	Himachal	Pradesh	Spiti	R	2
2.	Saman	Himachal	Pradesh	Spiti	R	12
3.	Kyurik	Himachal	Pradesh	Spiti	R	41
4.	Thibda	Himachal	Pradesh	Spiti	R	55
5.	Khab-I	Himachal	Pradesh	Sutlej	S	1640
6.	Ropa	Himachal	Pradesh	Ropa	S	31
7.	Gyamthing	Himachal	Pradesh	Gyamthing	R	23
8.	Khab-II	Himachal	Pradesh	Sutlej	R	425
9.	Tidong-II	Himachal	Pradesh	Tidong	R	90
10.	Tidong-I	Himachal	Pradesh	Tidong	S	90
11.	Taiti-II	Himachal	Pradesh	Taiti	R	22
12.	Taiti-I	Himachal	Pradesh	Taiti	S	50
13.	Jangi Thopan	Himachal	Pradesh	Sutlej	R	410
14.	Thopan Powari	Himachal	Pradesh	Sutlej	R	650
15.	Baspa-I	Himachal	Pradesh	Baspa	S	335
16.	Baspa-II	Himachal	Pradesh	Baspa	R	370
17.	Shongtong Karcham	Himachal	Pradesh	Sutlej	R	780
18.	Karcham Wangtoo	Himachal	Pradesh	Sutlej	R	935
19.	Homte	Himachal	Pradesh	Bhaba	R	60
20.	Bhaba (Sanjay)	Himachal	Pradesh	Bhaba	R	195
21.	Nathpa Jhakri	Himachal	Pradesh	Sutlej	R	1990
22.	Nogli-I	Himachal	Pradesh	Nogli	R	2
23.	Nogli-II	Himachal	Pradesh	Nogli	R	4
24.	Rampur Nanjah	Himachal	Pradesh	Sutlej	R	420
25.	Luhri	Himachal	Pradesh	Sutlej	R	425
26.	Chaba (Nauti)	Himachal	Pradesh	Nauti	R	3
27.	Suni Chaba Dam	Himachal	Pradesh	Sutlej	S	225
28.	Kol Dam	Himachal	Pradesh	Sutlej	S	760
29.	Bhakra Nangal	Himachal	Pradesh	Sutlej	S	1395
30.	Ghosal	Himachal	Pradesh	Beas	R	21
31.	Manali	Himachal	Pradesh	Manalsu	R	37

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1	2	3		4	5	6
32.	Allain Nallah	Himachal	Pradesh	Allain	R	46
33.	Duhangan	Himachal	Pradesh	Duhangan	R	29
34.	Gandharni	Himachal	Pradesh	Beas	R	49
35.	Puknoj	Himachal	Pradesh	Puknoj	R	1
36.	Gharopa	Himachal	Pradesh	Beas	R	85
37.	Phojal	Himachal	Pradesh	Phojal	R	13
38.	Kulu	Himachal	Pradesh	Beas	R	90
39.	Sarbari	Himachal	Pradesh	Sarbari	R	16
40.	Malana	Himachal	Pradesh	Malana	R	60
41.	Parbati-II	Himachal	Pradesh	Parbati	S	400
42.	Sainj-I	Himachal	Pradesh	Sainj	R	55
43.	Sainj Kartah-II	Himachal	Pradesh	Sainj	R	45
44.	Jiwa/Sainj-III	Himachal	Pradesh	Jiwa/Sainj	R	21
45.	Nakthan (Parbati-I)	Himachal	Pradesh	Parbati	R	420
46.	Sainj-IV	Himachal	Pradesh	Sainj	R	27
47.	Tirthan-I	Himachal	Pradesh	Tirthan	R	32
48.	Tirthan-II	Himachal	Pradesh	Tirthan	R	25
49.	Tirthan-III	Himachal	Pradesh	Tirthan	R	26
50.	Sainj (Parbati-III)	Himachal	Pradesh	Sainj	R	215
51.	Larji	Himachal	Pradesh	Beas	R	190
52.	Pandoh Diversion	Himachal	Pradesh	Beas	R	555
53.	Uhl	Himachal	Pradesh	Uhl	R	70
54.	Uhl at Joginder Nagar	Himachal	Pradesh	Uhl	R	90
55.	Bassi	Himachal	Pradesh	Rana Khad	R	75
56.	Rana Khad	Himachal	Pradesh	Rana Khad	R	29
57.	Binwa	Himachal	Pradesh	Binwa Khad	R	7
58.	Neogal	Himachal	Pradesh	Neogal	R	7
59.	Baner	Himachal	Pradesh	Baner Khad	R	5
60.	Gaj	Himachal	Pradesh	Gaj Khad	R	34
61.	Pong Dam	Himachal	Pradesh	Beas	S	390

1	2	3		4	5	6
62.	Chulan	Himachal	Pradesh	Ravi	R	55
63.	Holi	Himachal		Holi	R	13
64.	Machhetri	Himachal	Pradesh	Ravi	R	60
65.	Kuarsi	Himachal	Pradesh	Kuarsi	R	4
66.	Budhil	Himachal	Pradesh	Budhil	R	38
67.	Tundah	Himachal	Pradesh	Tundah	R	34
68.	Hibra	Himachal	Pradesh	Ravi	S	470
69.	Gwar	Himachal	Pradesh	Ravi	R	395
70.	Baira Siul	Himachal	Pradesh	Siul	R	225
71.	Chamera (Sherpur)	Himachal	Pradesh	Ravi	S	405
72.	Seawa	Himachal	Pradesh	Seawa	R	70
73.	Baroti	Himachal	Pradesh	Siul	S	40
74.	Chhota Dara	Himachal	Pradesh	Chandra	R	50
75.	Chhatru	Himachal	Pradesh	Chandra	R	140
76.	Khoksar	Himachal	Pradesh	Chandra	R	80
77.	Railing	Himachal	Pradesh	Chandra	S	155
78.	Gondhala	Himachal	Pradesh	Chandra	R	90
79.	Gyspa	Himachal	Pradesh	Bhaga	S	395
80.	Jhalma	Himachal	Pradesh	Chenab	R	275
81.	Bardang	Himachal	Pradesh	Chenab	R	145
82.	Udaipur	Himachal	Pradesh	Miyar Nallah	R	36
83.	Seli	Himachal	Pradesh	Chanab	R	150
84.	Raoli	Himachal	Pradesh	Chanab	R	715
85.	Sach Khas	Himachal	Pradesh	Sarchu	R	70
86.	Giri Bata	Himachal	Pradesh	Giri	R	24
87.	Gajpani Gargh Dogri	Himachal	Pradesh	Pabar	R	7
88.	Chirgaon Jabora	Himachal	Pradesh	Pabar	R	16
89.	Jebera Majgaon	Himachal	Pradesh	Pabar	R	10
90.	Lasa Dogri Pangla	Himachal	Pradesh	Pabar	R	22
91.	Pangula Sanail	Himachal	Pradesh	Pabar	R	26
	Total (Himachal Pr.	adesh)				18820

1	2	3	4	5	6
1.	Mukerian Canal	Punjab	Beas	R	207
2.	Anadpur Sahib, Ph-I and II	Punjab	Sutlej	R	134
3.	Thein	Punjab	Ravi	S	325
4.	Shahpur	Punjab	Ravi	R	215
5.	UBDC	Punjab	Ravi	R	90
	Total (Punjab)				971
1.	Western Yamuna Canal	Haryana	Yamuna	R	64
	Total (Haryana)				64
1.	Gandhi Sagar	Rajasthan	Chambal	S	115
2.	Rana Pratap Sagar	Rajasthan	Chambal	S	172
3.	Jawahar Sagar	Rajasthan	Chambal	R	99
4.	Right Bank Main Canal	Rajasthan	Chambal	R	6
5.	Ghorwara	Rajasthan	Anas	S	4
6.	Mahi Bajaj Sagar St-II	Rajasthan	Mahi	R	60
7.	Mahi Bajaj Sagar St-I	Rajasthan	Mahi	S	37
8.	Jakham	Rajasthan	Jakham	S	3
	Total (Rajasthan)				496
1.	Nakot Patlasu	Uttarakhand	Pabar	R	43
2.	Kotla Dodara	Uttarakhand	Rupin	R	8
3.	Sewagaon Pigha	Uttarakhand	Rupin	R	15
4.	Pisha Naitwar	Uttarakhand	Rupin	R	30
5.	Rala Sunkundi	Uttarakhand	Supin	R	17
6.	Sunkundi Sankri	Uttarakhand	Supin	R	15
7.	Osla Dhatmir	Uttarakhand	Tons	R	18
8.	Taluka Saul	Uttarakhand	Tons	R	39
9.	Sankri Kunare	Uttarakhand	Tons	R	33
10.	Naitwar Mori	Uttarakhand	Tons	R	70

1	2	3	4	5	6
11.	Ugmir	Uttarakhand	Tons	R	28
12.	Tuini	Uttarakhand	Tons	R	128
13.	Kishau Dam	Uttarakhand	Tons	S	350
14.	Chibro	Uttarakhand	Tons	R	245
15.	Khodri	Uttarakhand	Tons	R	130
16.	Kuthnaur Gangani	Uttarakhand	Yamuna	R	15
17.	Barkot Billa	Uttarakhand	Yamuna	R	25
18.	Kuwa Ford	Uttarakhand	Yamuna	R	42
19.	Lakhwar Vyasi-I	Uttarakhand	Yamuna	S	115
20.	Lakhwar Vyasi-II	Uttarakhand	Yamuna	R	80
21.	Dhakrani	Uttarakhand	Yamuna	R	60
22.	Dhalipur	Uttarakhand	Yamuna	R	100
23.	Kulhal	Uttarakhand	Yamuna	R	65
24.	Nelang	Uttarakhand	Jadh Ganga	R	190
25.	Karmoli	Uttarakhand	Jadh Ganga	R	190
26.	Jadh Ganga	Uttarakhand	Jadh Ganga	R	110
27.	Gangotri	Uttarakhand	Bhagirathi	R	70
28.	Bhairon Ghati	Uttarakhand	Bhagirathi	R	60
29.	Harsil Dam	Uttarakhand	Bhagirathi	R	350
30.	Lohari Nag Tharang	Uttarakhand	Bhagirathi	R	360
31.	Pala Bhela Tipri	Uttarakhand	Bhagirathi	R	165
32.	Bhela Tipri	Uttarakhand	Bhagirathi	R	100
33.	Maneri Bhali-I	Uttarakhand	Bhagirathi	R	165
34.	Maneri Bhali-II	Uttarakhand	Bhagirathi	R	235
35.	Diulong Sumangaon	Uttarakhand	Bhagirathi	R	26
36.	Dhargaon Jhandarwali	Uttarakhand	Bhagirathi	R	29
37.	Jamolna Ghansyali	Uttarakhand	Bhagirathi	R	44
38.	Tehri Dam Stage-I	Uttarakhand	Bhagirathi	S	740
39.	Koteswar	Uttarakhand	Bhagirathi	R	215
40.	Kotlibhel	Uttarakhand	Bhagirathi	S	1875
41.	Rishikesh Hardwar	Uttarakhand	Bhagirathi	R	360

1	2	3	4	5	6
42.	Nayar Dam	Uttarakhand	Nayar	S	34
43.	Badri Nath	Uttarakhand	Alaknanda	R	260
44.	Benakuli	Uttarakhand	Alaknanda	R	40
45.	Vishnu Prayag	Uttarakhand	Alaknanda	R	430
46.	Khel Kuran Neti	Uttarakhand	Dhauli Ganga	R	49
47.	Niti Ghansali	Uttarakhand	Dhauli Ganga	R	32
48.	Bampa Kurkuti	Uttarakhand	Dhauli Ganga	R	60
49.	Girthi Ganga	Uttarakhand	Girthi Ganga	R	34
50.	Malari Jhelam	Uttarakhand	Dhauli Ganga	R	90
51.	Jhelam Tamak	Uttarakhand	Dhauli Ganga	R	150
52.	Tamak Lata	Uttarakhand	Dhauli Ganga	R	200
53.	Deodi	Uttarakhand	Rishi Ganga	R	65
54.	Rishi Ganga I	Uttarakhand	Rishi Ganga	R	115
55.	Rishi Ganga II	Uttarakhand	Rishi Ganga	R	65
56.	Lata Tapoban	Uttarakhand	Dhauli Ganga	R	320
57.	Tapoban Chunar	Uttarakhand	Dhauli Ganga	R	485
58.	Vishnu Gad Pipalkoti	Uttarakhand	Alaknanda	R	480
59.	Jhinji Pagna Malla	Uttarakhand	Birahi Ganga	R	16
60.	Gohana Tal	Uttarakhand	Birahi Ganga	S	95
61.	Bowala Nand Prayag	Uttarakhand	Alaknanda	R	170
62.	Nand Prayag Langasu	Uttarakhand	Alaknanda	R	180
63.	Khatima	Uttarakhand	Sarda	R	41
64.	Bhadang Tikh	Uttarakhand	Pindar	R	9
65.	Tikh Gurupha	Uttarakhand	Pindar	R	26
66.	Malkhet Dam	Uttarakhand	Pindar	S	37
67.	Devasari Dam	Uttarakhand	Pindar	S	78
68.	Banoli Nalgam	Uttarakhand	Pindar	R	55
69.	Bogli Nauli	Uttarakhand	Pindar	R	16
70.	Mandakini	Uttarakhand	Mandakini	R	36
71.	Uttyasu Dam	Uttarakhand	Alaknanda	S	1140
72.	Srinagar	Uttarakhand	Alaknanda	R	375

1	2	3	4	5	6
73.	Ramganga Dam (Kalagarh)	Uttarakhand	Ramganga	S	198
74.	Bokang Bailing	Uttarakhand	Dhauli Ganga	R	145
75.	Chhunger Chal	Uttarakhand	Dhauli Ganga	R	145
76.	Sela Urthing	Uttarakhand	Dhauli Ganga	R	165
77.	Urthing Sobla	Uttarakhand	Dhauli Ganga	R	340
78.	Sobla Jhimirigaon	Uttarakhand	Dhauli Ganga	R	145
79.	Khet Tawaghat	Uttarakhand	Dhauli Ganga	R	225
80.	Garba Tawaghat	Uttarakhand	Sarda	R	195
81.	Tawaghat Dharchula	Uttarakhand	Sarda	R	310
82.	Kalika Dantu	Uttarakhand	Sarda	R	140
83.	Mapang Bogudiyar	Uttarakhand	Gori Ganga	R	185
84.	Bogudiyar Sirkaribhyol	Uttarakhand	Gori Ganga	R	240
85.	Sirkaribhyol Rupsiya Bagar	Uttarakhand	Gori Ganga	R	145
86.	Rupsiya Bagar Khasiyabara	Uttarakhand	Gori Ganga	R	280
87.	Devibagar Khartoli	Uttarakhand	Gori Ganga	R	40
88.	Khartoli Lumti Talli	Uttarakhand	Gori Ganga	R	105
89.	Garjia Dam	Uttarakhand	Gori Ganga	S	295
90.	Bageshwar Raikholi Chak	Uttarakhand	Sarju	R	6
91.	Raikholi Chak Kuthani	Uttarakhand	Sarju	R	7
92.	Parauli Jingal	Uttarakhand	Sarju	R	10
93.	Ramganga Dam	Uttarakhand	Ramganga	S	75
94.	Pancheshwar-I	Uttarakhand	Sarda	S	1335
95.	Pancheshwar-II	Uttarakhand	Sarda	S	1065
96.	Tanakpur	Uttarakhand	Sarda	R	210
97.	Ganga Canal	Uttarakhand	Ganga	R	31
	Total (Uttarakhand)				18175
1.	Khara	Uttar Pradesh	Yamuna	R	160

[RAJYA SABHA]

1	2	3	4	5	6
2.	Matatila	Uttar Pradesh	Betwa	S	31
3.	Dhukwan	Uttar Pradesh	Betwa	R	20
4.	Lahar	Uttar Pradesh	Betwa	R	20
5.	Orchha	Uttar Pradesh	Betwa	R	39
6.	Jamni	Uttar Pradesh	Jamni	S	5
7.	Rihand	Uttar Pradesh	Rihand	S	300
8.	Obra	Uttar Pradesh	Rihand	R	99
9.	Ganga Canal	Uttar Pradesh	Ganga	R	14
10.	Eastern Yamuna Canal	Uttar Pradesh	Yamuna	R	35
	Total (Uttar Prade	sh)			723
311	Total (Northern Re	GION)			53395
	Western Region				
1.	Gopad HE Schemes	Madhya Pradesh	Gopad	S	21
2.	Nagurna	Madhya Pradesh	Gopad	S	11
3.	Chorhat	Madhya Pradesh	Sone	S	55
4.	Bansagar	Madhya Pradesh	Sone	S	45
5.	Majhauli	Madhya Pradesh	Sone	S	17
6.	Simdi	Madhya Pradesh	Sone	S	13
7.	Beehar	Madhya Pradesh	Tons	R	30
8.	Tons HE Schemes	Madhya Pradesh	Tons	R	315
9.	Rajghat	Madhya Pradesh	Betwa	S	29
10.	Dhurwara	Madhya Pradesh	Betwa	R	28
11.	Rusa	Madhya Pradesh	Narmada	S	9
12.	Dharampur	Madhya Pradesh	Narmada	S	7
13.	Deori	Madhya Pradesh	Narmada	S	13
14.	Biswani (Rosra)	Madhya Pradesh	Narmada	S	22
15.	Burhner	Madhya Pradesh	Burhner	S	28
16.	Basania	Madhya Pradesh	Narmada	R	60
17.	Bargi	Madhya Pradesh	Narmada	S	115
18.	Sitarewa	Madhya Pradesh	Shakkar	S	10
19.	Jahanpur	Madhya Pradesh	Narmada	S	75

1	2	3	4	5	6
20.	Narmada Sagar	Madhya Pradesh	Narmada	S	675
21.	Omkareshwar	Madhya Pradesh	Narmada	R	290
22.	Maheshwar	Madhya Pradesh	Narmada	R	225
23.	Ratamati	Madhya Pradesh	Tapti	S	10
24.	Ghutighat	Madhya Pradesh	Tapti	S	14
25.	Nawatha	Madhya Pradesh	Tapti	R	13
26.	Sone	Madhya Pradesh	Sone	S	5
27.	Deo-Ama	Madhya Pradesh	Deo-Ama	S	13
28.	Ataria	Madhya Pradesh	Wainganga	S	15
29.	Tikari	Madhya Pradesh	Bawanthri	S	10
30.	Kahan-I	Madhya Pradesh	Kanhan	S	24
31.	Kahan-II	Madhya Pradesh	Kanhan	R	14
32.	Kanhan-III	Madhya Pradesh	Kanhan	R	23
33.	Kanhan-IV	Madhya Pradesh	Kanhan	S	9
	Total (Madhya Pr	ADESH)			2243
1.	Joka	Chhattisgarh	Kanhar	S	28
2.	Matigoda	Chhattisgarh	Mahan	S	18
3.	Kharauli	Chhattisgarh	Mahan	R	46
4.	Pasal	Chhattisgarh	Rihand	S	55
5.	Duniadhin	Chhattisgarh	Rihand	S	80
6.	Karri	Chhattisgarh	Rihand	R	70
7.	Hasdeo (Bango)	Chhattisgarh	Hasdeo	S	55
8.	Konta	Chhattisgarh	Sabari	R	65
9.	Chitrakot	Chhattisgarh	Indravati	S	38
10.	Bodhghat	Chhattisgarh	Indravati	S	295
11.	Gudra	Chhattisgarh	Gudra	S	22
12.	Kutru-I	Chhattisgarh	Indravati	S	100
13.	Kutru-II	Chhattisgarh	Indravati	S	155
14.	Nugur-I	Chhattisgarh	Indravati	S	160
1 1.					

1	2	3	4	5	6
16.	Nugur-II	Chhattisgarh	Indravati	S	270
17.	Kotri	Chhattisgarh	Kotri	S	70
	Total (Chhattisgari	н)			2242
1.	Damanganga StI	Gujarat	Damanganga	S	14
2.	Damanganga StII	Gujarat	Damanganga	R	6
3.	Ukai Canal PH	Gujarat	Tapti	R	7
4.	Ukai Dam PH	Gujarat	Tapti	S	120
5.	Sardar Sarovar	Gujarat	Narmada	S	470
6.	Panam	Gujarat	Panam	S	2
	Total (Gujarat)				619
1.	Nandvel	Maharashtra	Purna	S	11
2.	Girna	Maharashtra	Girna	S	4
3.	Surya	Maharashtra	Surya	S	4
4.	Pinjal I	Maharashtra	Pinjal	S	4
5.	Pinjal II	Maharashtra	Pinjal	S	7
6.	Vaitarna I	Maharashtra	Vaitarna	S	28
7.	Vaitarna II	Maharashtra	Vaitarna	R	7
8.	Vaitarna III	Maharashtra	Vaitarna	R	7
9.	Bhatsa R.B.C.	Maharashtra	Bhatsa	S	3
10.	Bhatsa R.B.C.	Maharashtra	Bhatsa	S	10
11.	Kalu	Maharashtra	Kalu	S	16
12.	Dolwahal	Maharashtra	Kundalik	R	10
13.	Bhira Tail Race	Maharashtra	Kundalik	R	55
14.	Kapshi	Maharashtra	Kapshi	S	13
15.	Bav	Maharashtra	Bav	S	22
16.	Kajvi	Maharashtra	Kajvi	S	14
17.	Machkandi	Maharashtra	Machkandi	S	11
18.	Vaghotan	Maharashtra	Vaghotan	S	19
19.	Gad	Maharashtra	Gad	S	21
20.	Tillari	Maharashtra	Tillari	S	39
21.	Pench	Maharashtra	Pench	S	85

1	2	3	4	5	6
22.	Pathri	Maharashtra	Wainganga	S	40
23.	Wainganga	Maharashtra	Wainganga	S	150
24.	Samda	Maharashtra	Pranhita	R	95
25.	Ghargaon	Maharashtra	Pranhita	R	105
26.	Kunghara	Maharashtra	Pranhita	R	115
27.	Bande	Maharashtra	Bande	S	15
28.	Pranhita	Maharashtra	Pranhita	S	310
29.	Manusdari	Maharashtra	Aran	S	7
30.	Saiphal	Maharashtra	Penganga	R	20
31.	Sahasrakund II	Maharashtra	Penganga	R	12
32.	Sahasrakund I	Maharashtra	Penganga	S	29
33.	Purna (Yeldari)	Maharashtra	Purna	S	18
34.	Bhandardara III	Maharashtra	Pravara	R	10
35.	Bhandardara II	Maharashtra	Pravara	R	14
36.	Bhandardara I	Maharashtra	Pravara	S	17
37.	Manikdoh	Maharashtra	Kukadi	S	8
38.	Bibi	Maharashtra	Bhima	S	7
39.	Bhivpuri	Maharashtra	Andhra	S	85
40.	Khopoli	Maharashtra	Ganga	S	70
41.	Pauna	Maharashtra	Pauna	S	5
42.	Bhira	Maharashtra	Mula	S	215
43.	Virbaji	Maharashtra	Mutha	S	11
44.	Panshet	Maharashtra	Mutha	S	8
45.	Bhatghar	Maharashtra	Nira	S	18
46.	Vir	Maharashtra	Nira	S	9
47.	Girvi	Maharashtra	Nira	S	8
48.	Ujjani	Maharashtra	Bhima	S	17
49.	Deodi	Maharashtra	Bhima	R	9
50.	Kas	Maharashtra	Urmodi	S	7
51.	Koyna St-IV	Maharashtra	Koyna	S	350
52.	Koyna St-III	Maharashtra	Koyna	R	145

1	2	3	4	5	6
53.	Koyna St-I and II	Maharashtra	Koyna	S	245
54.	Koyna Dam PH	Maharashtra	Koyna	S	65
55.	Patharpunj	Maharashtra	Varna	S	29
56.	Kadvi	Maharashtra	Varna	S	215
57.	Varna	Maharashtra	Varna	S	27
58.	Kasari-I	Maharashtra	Kasari	S	215
59.	Kasari-II	Maharashtra	Kasari	R	13
60.	Kubhi-I	Maharashtra	Penganga	S	170
61.	Kumbhi-II	Maharashtra	Penganga	R	27
62.	Dudhganga	Maharashtra	Dudhganga	S	15
63.	Hiranyakeshi II	Maharashtra	Vedganga	S	405
64.	Hiranyakeshi I	Maharashtra	Hiranyakeshi	S	24
	Total (Maharashtra	A)			3769
1.	Sonal	Goa	Mandavi	S	55
	Total (Goa)				55
121	Total (Western Rec	GION)			8928
	Southern Region				
1.	Singur	Telangana	Manjra	S	9
2.	Nizamsagar	Telangana	Manjra	S	11
3.	Pochampad	Telangana	Godavari	S	
4.				5	47
4.	Kuntala	Telangana	Kaddam	S	47 19
4. 5.	Kuntala Inchampalli	Telangana Telangana	Kaddam Godavari	~	
		-		S	19
5.	Inchampalli	Telangana	Godavari	S S	19 920
5. 6.	Inchampalli Singareddi	Telangana Telangana	Godavari Godavari	S S R	19 920 250
5. 6. 7.	Inchampalli Singareddi Dummagudem	Telangana Telangana Telangana	Godavari Godavari Godavari	S S R R	19 920 250 360
 5. 6. 7. 8. 	Inchampalli Singareddi Dummagudem Pulichintala	Telangana Telangana Telangana Telangana	Godavari Godavari Godavari Krishna	S S R R S	19 920 250 360 180
 5. 6. 7. 8. 9. 	Inchampalli Singareddi Dummagudem Pulichintala Nagarjunasagar LBC Nagarjunasagar Dam	Telangana Telangana Telangana Telangana Telangana	Godavari Godavari Godavari Krishna Krishna	S S R R S R	19 920 250 360 180 42
 5. 6. 7. 8. 9. 10. 	Inchampalli Singareddi Dummagudem Pulichintala Nagarjunasagar LBC Nagarjunasagar Dam PH	Telangana Telangana Telangana Telangana Telangana	Godavari Godavari Godavari Krishna Krishna Krishna	S S R R S R S	19 920 250 360 180 42 115
 5. 6. 7. 8. 9. 10. 	Inchampalli Singareddi Dummagudem Pulichintala Nagarjunasagar LBC Nagarjunasagar Dam PH Priyadarshini	Telangana Telangana Telangana Telangana Telangana	Godavari Godavari Godavari Krishna Krishna Krishna	S S R R S R S	19 920 250 360 180 42 115 105

1	2	3	4	5	6
3.	Balimela	Andhra Pradesh	Sileru	S	65
4.	Upper Sileru	Andhra Pradesh	Sileru	S	150
5.	Donkarai Canal	Andhra Pradesh	Sileru	S	44
6.	Lower Sileru	Andhra Pradesh	Sileru	R	385
7.	Polavaram	Andhra Pradesh	Godavari	S	545
8.	Pondugala	Andhra Pradesh	Krishna	S	95
9.	Nagarjunasagar RBC	Andhra Pradesh	Krishna	R	45
10.	Srisailam	Andhra Pradesh	Krishna	S	775
11.	Tungbhadra HLC	Andhra Pradesh	Bhadra	R	32
	Total (Andhra Prad	DESH)			2366
1.	Kotni	Karnataka	Mandavi	S	24
2.	Krishnapur	Karnataka	Mandavi	R	210
3.	Kalinadi I (Supa)	Karnataka	Kalinadi	S	140
4.	Kalinadi I (Dandeli II)	Karnataka	Kalinadi	R	60
5.	Kalinadi I (Nagjhari)	Karnataka	Kalinadi	S	855
6.	Kalinadi I (Kadassali)	Karnataka	Kalinadi	S	95
7.	Kalinadi I (Kadra)	Karnataka	Kalinadi	S	100
8.	Kalinadi I (Mardi)	Karnataka	Kalinadi	S	175
9.	Gangavali (Bedti) St.I	Karnataka	Gangavali	S	380
10.	Gangavali (Sonda) St.II	Karnataka	Gangavali	S	105
11.	Aghnashini	Karnataka	Aghnashini	S	370
12.	Bannehole	Karnataka	Bannehole	S	55
13.	Linganamakki	Karnataka	Saravathi	S	125
14.	Saravathi	Karnataka	Saravathi	R	1365
15.	Saravathi Tail Race	Karnataka	Saravathi	R	157
16.	Mani Dam	Karnataka	Varahi	S	14
17.	Varahi	Karnataka	Varahi	R	305
18.	Machchattu	Karnataka	Varahi	R	35
19.	Neria	Karnataka	Neria	S	12
20.	Netravathy	Karnataka	Netravathy	S	60
21.	Sirpadi	Karnataka	Netravathy	R	38

1	2	3	4	5	6
22.	Gundia	Karnataka	Gundia	S	20
23.	Kumaradhari	Karnataka	Kumaradhari	S	49
24.	Barapole I	Karnataka	Barapole	S	335
25.	Jaldurg	Karnataka	Krishna	R	270
26.	Narayanpur	Karnataka	Krishna	R	70
27.	Almatti	Karnataka	Krishna	S	160
28.	Ghataprabha	Karnataka	Tungabhadra	S	41
29.	Mallapur	Karnataka	Tungabhadra	R	11
30.	Shivpur	Karnataka	Tungabhadra	R	26
31.	Munirabad	Karnataka	Tungabhadra	S	41
32.	Hampi	Karnataka	Tungabhadra	R	34
33.	Tungbhadra RBC	Karnataka	Tungabhadra	S	27
34.	Bhadra LBC	Karnataka	Bhadra	R	4
35.	Tungbhadra Dam PH	Karnataka	Bhadra	S	36
36.	Bhadra RBC	Karnataka	Bhadra	R	18
37.	Holalu	Karnataka	Bhadra	S	21
38.	Krishnarajasagar	Karnataka	Cauvery	S	55
39.	Kabini	Karnataka	Kabini	S	19
40.	Shivasamudram	Karnataka	Cauvery	R	44
41.	Shimsa PH-I	Karnataka	Cauvery	R	31
42.	Cauvery PH-I	Karnataka	Cauvery	R	235
43.	Shimsa PH-II	Karnataka	Shimsha	R	42
44.	Arkavathi	Karnataka	Arkavathi	R	42
45.	Cauvery PH-II	Karnataka	Cauvery	R	165
46.	Cauvery PH-III	Karnataka	Cauvery	R	90
47.	Cauvery PH-IV	Karnataka	Cauvery	R	36
	Total (Karnataka)				6602
1.	Baraple II	Kerala	Barapole	R	85
2.	Kuttiyadi	Kerala	Kuttiyadi	S	80
3.	Chalipuzha	Kerala	Baypore	S	50
4.	Cholathipuzha	Kerala	Baypore	S	80

1	2	3	4	5	6
5.	Pandiyar Punnapuzha II	Kerala	Pandiyar	R	85
6.	Silent Valley	Kerala	Kundipuzha	S	130
7.	Idukki I and II	Kerala	Periyar	S	565
8.	Iddukki III	Kerala	Periyar	S	130
9.	Lower Periyar	Kerala	Periyar	R	145
10.	Pallivasal Replacement	Kerala	Mudirapuzha	S	190
11.	Sengulam	Kerala	W. Kallar	S	55
12.	Anayirankal	Kerala	Panniar	S	11
13.	Rajakad P/H	Kerala	Mudirapuzha	S	23
14.	Mudirapuzha	Kerala	Mudirapuzha	R	17
15.	Panniar Perinjankutty	Kerala	Panniar	R	10
16.	Panniar	Kerala	Panniar	S	40
17.	Neriamangalam	Kerala	Mudirapuzha	R	65
18.	Perinjankutty	Kerala	Perinjankutty	S	120
19.	Manali	Kerala	Idamlayar	S	36
20.	Kudal	Kerala	Idamlayar	S	47
21.	Manikulam	Kerala	Puyanukutty	S	14
22.	Puyanukutty	Kerala	Puyanukutty	S	285
23.	Idamalayar	Kerala	Idamalayar	S	55
24.	Sholaiyar	Kerala	Sholaiyar	S	75
25.	Anaikayam	Kerala	Chalakuddi	S	12
26.	Karapara	Kerala	Karapara	S	12
27.	Pullikallar	Kerala	Kuriakutty	S	14
28.	Kuriakutty	Kerala	Kuriakutty	S	65
29.	Poringalkuthu (R.B)	Kerala	Chalakuddi	S	65
30.	Poringalkuthu (L.B)	Kerala	Chalakuddi	S	60
31.	Adirapally	Kerala	Chalakuddi	R	65
32.	Sabarigiri	Kerala	Pamba	S	410
33.	Kakkad	Kerala	Kakkad	R	75
34.	Lower Sabarigiri	Kerala	Kakkad	S	55

1	2	3	4	5	6
35.	Twin Kallar Multipurpose	Kerala	Achankovil	S	65
36.	Kallada	Kerala	Kallada	S	15
37.	Upper Pandiyar II	Kerala	Pandiyar	R	8
38.	Manthavadi	Kerala	Kabini	S	200
	Total (Karnataka)				3514
1.	Upper Pandiyar I	Tamil Nadu	Pandiyar	S	11
2.	Pandiyar-Punnapuzha I	Tamil Nadu	Pandiyar	S	125
3.	Akkamalai	Tamil Nadu	Bharatpuzha	R	14
4.	Upper Aliyar	Tamil Nadu	Bharatpuzha	S	90
5.	Periyar Lake	Tamil Nadu	Periyar	S	145
6.	Nirar	Tamil Nadu	Idamalayar	R	26
7.	Sholaiyar-I	Tamil Nadu	Sholaiyar	S	75
8.	Sholaiyar-II	Tamil Nadu	Sholaiyar	S	14
9.	Sarkarpathi	Tamil Nadu	Periyar	S	33
10.	Kodayar-I	Tamil Nadu	Kodayar	S	65
11.	Kodayar-II	Tamil Nadu	Kodayar	R	30
12.	Paraliyar	Tamil Nadu	Paraliyar	R	39
13.	Mettur Dam PH	Tamil Nadu	Cauvery	S	32
14.	Mettur Tunnel PH	Tamil Nadu	Cauvery	S	100
15.	Lower Mettur	Tamil Nadu	Cauvery	R	115
16.	Bhawani Kattalai	Tamil Nadu	Cauvery	R	115
17.	Lower Bhawani	Tamil Nadu	Bhavani	S	34
18.	Lower Moyar	Tamil Nadu	Moyar	S	33
19.	Moyar	Tamil Nadu	Moyar	R	75
20.	Pykara (Singara)	Tamil Nadu	Moyar	S	115
21.	Pykara (Ultimate)	Tamil Nadu	Moyar	S	60
22.	Parson's Valley (Kundah 6)	Tamil Nadu	Moyar	S	12
23.	parson's Valley (Kundah 5)	Tamil Nadu	Bhavani	S	16

1	2	3	4	5	6
24.	Avalaanche Em'ld (Kundah-I)	Tamil Nadu	Kundah	S	70
25.	Kundapallam (Kundah-2)	Tamil Nadu	Kundah	R	160
26.	Pengumbahalla (Kundah-3)	Tamil Nadu	Kundah	R	95
27.	Pillur (Kundah-4)	Tamil Nadu	Bhavani	S	25
28.	Nellithorai	Tamil Nadu	Bhavani	S	13
29.	Koonoor-Kallar	Tamil Nadu	Kallar	R	10
30.	Upper Amravathi	Tamil Nadu	Amravathi	S	20
31.	Shanmukhanadi	Tamil Nadu	Amravathi	S	23
32.	Kunnur	Tamil Nadu	Suruliar	R	13
33.	Kambam	Tamil Nadu	Suruliar	R	10
34.	Tumbaikuntam	Tamil Nadu	Vaigai	S	7
35.	Vairavan	Tamil Nadu	Suruliar	R	24
36.	Surullar	Tamil Nadu	Suruliar	R	30
37.	Servaliar	Tamil Nadu	Servaiar	S	13
38.	Papanasam	Tamil Nadu	Tambraparni	R	31
	Total (Tamil Nadu)			1918
145	Total (Southern R	EGION)			16458
	Eastern Region				
1.	Subernrekha St-I	Jharkhand	Subernrekha	S	24
2.	Subernrekha St-II	Jharkhand	Subernrekha	R	12
3.	Kanchi	Jharkhand	Kanchi	S	13
4.	Subernrekha MPP	Jharkhand	Subernrekha	S	30
5.	Koel Karo St-II (Basia PH)	Jharkhand	S.Koel	S	16
6.	Koel Karo St-II (Loenga PH)	Jharkhand	S.Koel	R	7
7.	Koel Karo St-I (Raitoli PH)	Jharkhand	S.Koel	R	19
8.	Koel Karo St-I (Lumpungkhel PH)	Jharkhand	N. Koel	S	145

1	2	3	4	5	6
9.	Serengada	Jharkhand	N.Koel	R	37
10.	Dolki	Jharkhand	Brahmani	R	16
11.	South Karo	Jharkhand	S.Karo	S	10
12.	Upper Sankh St-I	Jharkhand	Sankh	S	6
13.	Upper Sankh St-II	Jharkhand	Sankh	R	55
14.	Lower Sankh	Jharkhand	Sankh	S	55
15.	Dumki	Jharkhand	Sankh	R	20
16.	Panchet Hill	Jharkhand	Damodar	S	40
17.	Maithon	Jharkhand	Damodar	S	60
18.	Tilaiya Dam	Jharkhand	Damodar	S	4
19.	Kutku	Jharkhand	N.Koel	S	24
20.	Khadwan	Jharkhand	Sone	S	160
	Total (Jharkhand)				753
1.	Sone Canal	Bihar	Sone	R	10
2.	Kosi Canal	Bihar	Kosi	R	20
3.	Eastern Gandak Cana	l Bihar	Gandak	R	40
	Total (Bihar)				70
1.	Burhabalang	Odisha	Burhabalang	S	4
2.	Salandi (Hadagarh)	Odisha	Salandi	S	3
3.	Kanupar	Odisha	Baitarni	S	5
4.	Bhimkund	Odisha	Baitarni	S	29
5.	Baljori	Odisha	Baitarni	S	230
6.	Lodani	Odisha	Brahmani	S	42
7.	Rengali	Odisha	Brahmani	S	135
8.	Naraj	Odisha	Mahanadi	S	215
9.	Tikkarpara	Odisha	Mahanadi	S	205
10.	Hirakud St-III	Odisha	Mahanadi	R	175
11.	Hirakud St-II	Odisha	Mahanadi	R	155
12.	Hirakud St-I	Odisha	Mahanadi	S	150
13.	Upper Indravati	Odisha	Indravati	S	585
14.	Upper Kolab	Odisha	Sabari	S	280

1	2	3	4	5	6
15.	Lower Kolab	Odisha	Sabari	S	375
16.	Balimela	Odisha	Balimela	S	405
17.	Potteru PH-I	Odisha	Potteru	R	3
18.	Potteru PH-II	Odisha	Potteru	R	3
	Total (Odisha)				2999
1.	Balason	West Bengal	Balason	R	33
2.	Teesta High Dam	West Bengal	Teesta	S	2505
3.	Ramam-I	West Bengal	Rmmam	ROR	70
4.	Ramam-II	West Bengal	Rmmam	ROR	85
5.	Ramam-III	West Bengal	Rmmam	ROR	100
6.	Jaldhaka-I	West Bengal	Jaldhaka	ROR	36
7.	Jaldhaka-II	West Bengal	Jaldhaka	ROR	12
	Total (West Benga	AL)			2841
1.	Kalep	Sikkim	Tista	ROR	41
2.	Talem	Sikkim	Tista	ROR	65
3.	Jedang	Sikkim	Lhonak	ROR	185
4.	Zema	Sikkim	Tista	ROR	125
5.	Serum	Sikkim	Sebokung	ROR	50
6.	Lachung	Sikkim	Lachung	ROR	30
7.	Ringpi	Sikkim	Ringpi	ROR	160
8.	Lingza	Sikkim	Ringpi	ROR	160
9.	Rukel	Sikkim	Tolung	ROR	90
10.	Rangyong	Sikkim	Tolung	ROR	175
11.	Dikchu	Sikkim	Dikchu	ROR	90
12.	Chhota Pathing	Sikkim	Rongpo	ROR	55
13.	Rongni Storage	Sikkim	Rongni	S	95
14.	Mana	Sikkim	G.Ranjit	ROR	37
15.	Yoksam	Sikkim	Rathong	ROR	44
16.	Mamium	Sikkim	G.Ranjit	ROR	175
17.	Gompa	Sikkim	G.Ranjit	ROR	46
18.	Ligship	Sikkim	G.Ranjit	ROR	115

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1	2	3	4	5	6
19.	Chunthang	Sikkim	Tista	ROR	830
20.	Singhik	Sikkim	Tista	ROR	685
21.	Panan	Sikkim	Tolung	ROR	230
22.	Mangan	Sikkim	Tista	ROR	445
23.	Samdong	Sikkim	Tista	ROR	280
24.	Lower Lagyap	Sikkim	Rongpi	ROR	40
25.	Chuzachen	Sikkim	Rongpo	ROR	13
26.	Suntelitar	Sikkim	Rongpo	ROR	25
	Total (Sikkim)				4286
74	Total (Eastern Red	GION)			10949
	North Eastern				
1.	Hutong	Arunachal Pradesh	Luhit	ROR	950
2.	Gimliang	Arunachal Pradesh	Dau	ROR	31
3.	Raigan	Arunachal Pradesh	Delai	ROR	32
4.	Tidding-I	Arunachal Pradesh	Tiding	ROR	31
5.	Kalai	Arunachal Pradesh	Luhit	ROR	2550
6.	Demwe	Arunachal Pradesh	Luhit	S	3765
7.	Chemba	Arunachal Pradesh	Tengapam	ROR	12
8.	Toyam	Arunachal Pradesh	Tengapam	ROR	13
9.	Tidding-II	Arunachal Pradesh	Tiding	ROR	22
10.	Diyun Dam	Arunachal Pradesh	Noadihing	S	25
11.	Duliang	Arunachal Pradesh	Dau	ROR	25
12.	Etalin	Arunachal Pradesh	Dibang	ROR	3045
13.	Emra-II	Arunachal Pradesh	Emra	ROR	870
14.	Amulin	Arunachal Pradesh	Matun	ROR	235
15.	Emini	Arunachal Pradesh	Matun	ROR	295
16.	Agoline	Arunachal Pradesh	Dibang	ROR	235
17.	Mulinye	Arunachal Pradesh	Tangon	ROR	335
18.	Emra-I	Arunachal Pradesh	Emra	ROR	275
19.	Tato-II	Arunachal Pradesh	Siyom	ROR	360
20.	Naying	Arunachal Pradesh	Siyom	ROR	495

1	2	3	4	5	6
21.	Passighat	Arunachal Pradesh	Dihang	S	14685
22.	Mihundon	Arunachal Pradesh	Dibang	ROR	145
23.	Attunli	Arunachal Pradesh	Angon	ROR	175
24.	Elango	Arunachal Pradesh	Ahi	ROR	180
25.	Yangsang	Arunachal Pradesh	Yangsang	ROR	70
26.	Rigong	Arunachal Pradesh	Rigong	ROR	130
27.	Mirak	Arunachal Pradesh	Sigong	ROR	160
28.	Minnying	Arunachal Pradesh	Sigong	ROR	195
29.	Pauk	Arunachal Pradesh	Yarjap	ROR	50
30.	Нео	Arunachal Pradesh	Yarjap	ROR	90
31.	Jarong	Arunachal Pradesh	Siyom	ROR	85
32.	Hirong	Arunachal Pradesh	Siyom	ROR	180
33.	Tato-I	Arunachal Pradesh	Yarjap	ROR	80
34.	Gameng	Arunachal Pradesh	Sike	ROR	37
35.	Jaru	Arunachal Pradesh	Yamne	S	60
36.	Yapin	Arunachal Pradesh	Yamne	ROR	95
37.	Pengging	Arunachal Pradesh	Yamne	ROR	60
38.	Sesseri	Arunachal Pradesh	Sesseri	ROR	55
39.	Dibang Stor.	Arunachal Pradesh	Dibang	S	2355
40.	Oju-I	Arunachal Pradesh	Subansiri	ROR	1925
41.	Oju-II	Arunachal Pradesh	Subansiri	ROR	2580
42.	Niare	Arunachal Pradesh	Subansiri	ROR	1405
43.	Naba	Arunachal Pradesh	Subansiri	ROR	1290
44.	Hegio	Arunachal Pradesh	Kurung	ROR	250
45.	Kurung Dam-I	Arunachal Pradesh	Kurung	S	200
46.	Kurung Dam-II	Arunachal Pradesh	Kurung	ROR	115
47.	Tammu	Arunachal Pradesh	Siu	ROR	55
48.	Milli	Arunachal Pradesh	Kurung	ROR	75
49.	Sape	Arunachal Pradesh	Kurung	ROR	38
50.	Chomi	Arunachal Pradesh	Kurung	ROR	80
51.	Chela	Arunachal Pradesh	Kurung	ROR	75

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52.NyepinArunachalPradeshPayamROR3253.HiyaArunachalPradeshPayamROR4154.TamenArunachalPradeshKamalaROR17555.ParArunachalPradeshDikrongROR6556.DarduArunachalPradeshDikrongROR6057.YazaliStorageArunachalPradeshDikrongS9558.DudmukhStorageArunachalPradeshSubansiriS452060.Tago-IArunachalPradeshYarjapROR5561.Tago-IIArunachalPradeshSiyomROR1362.YazaliDiv.IIArunachalPradeshZjiyaDholS1664.KiminArunachalPradeshRangaROR222265.Bichom-IIArunachalPradeshPanyorROR2266.BhareliLiftDam-IArunachalPradeshKamengROR33068.TengaArunachalPradeshKamengROR33033068.TengaArunachalPradeshKamengROR33068.TengaArunachalPradeshKamengROR12070.KimiArunachalPradeshKamengROR12071.ChandaArunachalPradeshKamengROR	1	2	3		4	5	6
54.TamenArunachal PradeshKamalaROR17555.ParArunachal PradeshDikrongROR6556.DarduArunachal PradeshDikrongROR6057.Yazali StorageArunachal PradeshDikrongS17058.Dudmukh StorageArunachal PradeshDikrongS17059.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshYarjapROR5561.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshPanyorROR2264.KiminArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengROR11070.KimiArunachal PradeshKamengROR12071.ChandaArunachal PradeshKamengROR33072.BadoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR120<	52.	Nyepin	Arunachal	Pradesh	Payam	ROR	32
55.ParArunachal PradeshDikrongROR6556.DarduArunachal PradeshDikrongROR6057.Yazali StorageArunachal PradeshRangaS9558.Dudmukh StorageArunachal PradeshDikrongS17059.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshYarjapROR5561.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshZjiya DholS1663.SiriArunachal PradeshPanyorROR2264.KiminArunachal PradeshBichomROR24065.Bichom-IIArunachal PradeshKamengROR33066.Bhareli Lift Dam-IArunachal PradeshKamengROR23570.KimiArunachal PradeshKamengROR23571.ChandaArunachal PradeshKamengROR11072.BadoArunachal PradeshKamengROR30073.RebyArunachal PradeshKamengROR30174.ParaArunachal PradeshKamengROR30175.TalongArunachal PradeshKamengROR30174.ParaArunachal PradeshKamengROR30175.TalongArunachal PradeshKamengROR301 <td>53.</td> <td>Hiya</td> <td>Arunachal</td> <td>Pradesh</td> <td>Payam</td> <td>ROR</td> <td>41</td>	53.	Hiya	Arunachal	Pradesh	Payam	ROR	41
56.DarduArunachal PradeshDikrongROR6057.Yazali StorageArunachal PradeshRangaS9558.Dudmukh StorageArunachal PradeshDikrongS17059.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshYarjapROR5561.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshPanyorROR2264.KiminArunachal PradeshBichomROR20566.Bhareli Lift Dam-IIArunachal PradeshBichomROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengROR33068.TengaArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR </td <td>54.</td> <td>Tamen</td> <td>Arunachal</td> <td>Pradesh</td> <td>Kamala</td> <td>ROR</td> <td>175</td>	54.	Tamen	Arunachal	Pradesh	Kamala	ROR	175
57.Yazali StorageArunachal PradeshRangaS9558.Dudmukh StorageArunachal PradeshDikrongS17059.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshSubansiriS452061.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengS28070.KimiArunachal PradeshKamengROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR30074.ParaArunachal PradeshKamengROR41575.TalongArunachal PradeshKamengROR15074.ParaArunachal PradeshKamengROR15075.TalongArunachal PradeshKamengROR41076.SatukArunachal PradeshKamengROR150<	55.	Par	Arunachal	Pradesh	Dikrong	ROR	65
58.Dudmukh StorageArunachal PradeshDikrongS17059.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshSubansiriS452061.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshBanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengROR24069.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR41074.ParaArunachal PradeshKamengROR12075.TalongArunachal PradeshKamengROR12075.TalongArunachal PradeshKamengROR12075.TalongArunachal PradeshKamengROR12	56.	Dardu	Arunachal	Pradesh	Dikrong	ROR	60
59.Subansiri DamArunachal PradeshSubansiriS452060.Tago-IArunachal PradeshYarjapROR5561.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR24066.Bhareli Lift Dam-IArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengS28070.KimiArunachal PradeshKamengS28071.ChandaArunachal PradeshKamengROR53571.ChandaArunachal PradeshKamengROR12072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5575.TalongArunachal PradeshPachukROR4774.Kapk LeyakArunachal PradeshPachukROR15076.SatukArunachal PradeshPachukROR15076.SatukArunachal PradeshPachukROR15075.TalongArunachal PradeshPachukROR150 <tr< td=""><td>57.</td><td>Yazali Storage</td><td>Arunachal</td><td>Pradesh</td><td>Ranga</td><td>S</td><td>95</td></tr<>	57.	Yazali Storage	Arunachal	Pradesh	Ranga	S	95
60.Tago-IArunachal PradeshYarjapROR5561.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR24066.Bhareli Lift Dam-IArunachal PradeshKamengROR33067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengS28070.KimiArunachal PradeshKamengROR53571.ChandaArunachal PradeshBichomROR53572.BadaoArunachal PradeshKamengROR11073.RebyArunachal PradeshKamengROR30074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR4774.Kapk LeyakArunachal PradeshPachukROR15075.TalongArunachal PradeshPachukROR15076.SatukArunachal PradeshPachukROR15075.TalongArunachal PradeshPachukROR15076.SatukArunachal PradeshPachukROR150 <td>58.</td> <td>Dudmukh Storage</td> <td>Arunachal</td> <td>Pradesh</td> <td>Dikrong</td> <td>S</td> <td>170</td>	58.	Dudmukh Storage	Arunachal	Pradesh	Dikrong	S	170
61.Tago-IIArunachal PradeshSiyomROR1362.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshKamengS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengS15075.TalongArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachukROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR4179.PhanchungArunachal PradeshPachiROR90 <td>59.</td> <td>Subansiri Dam</td> <td>Arunachal</td> <td>Pradesh</td> <td>Subansiri</td> <td>S</td> <td>4520</td>	59.	Subansiri Dam	Arunachal	Pradesh	Subansiri	S	4520
62.Yazali Div.IIArunachal PradeshRangaROR41563.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachukROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshPachiROR4179.NazongArunachal PradeshBichomROR65	60.	Tago-I	Arunachal	Pradesh	Yarjap	ROR	55
63.SiriArunachal PradeshZjiya DholS1664.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5576.SatukArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR65	61.	Tago-II	Arunachal	Pradesh	Siyom	ROR	13
64.KiminArunachal PradeshPanyorROR2265.Bichom-IIArunachal PradeshBichomROR20566.Bhareli Lift Dam-IArunachal PradeshKamengROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	62.	Yazali Div.II	Arunachal	Pradesh	Ranga	ROR	415
61.Financial Frankrik F	63.	Siri	Arunachal	Pradesh	Zjiya Dhol	S	16
66.Bhareli Lift Dam-IArunachal PradeshKamengROR24067.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR110	64.	Kimin	Arunachal	Pradesh	Panyor	ROR	22
67.Bhareli Lift Dam-IIArunachal PradeshKamengROR33068.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR11081.NazongArunachal PradeshBichomROR110	65.	Bichom-II	Arunachal	Pradesh	Bichom	ROR	205
68.TengaArunachal PradeshTengaS27569.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	66.	Bhareli Lift Dam-I	Arunachal	Pradesh	Kameng	ROR	240
69.Kameng DamArunachal PradeshKamengS28070.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	67.	Bhareli Lift Dam-II	Arunachal	Pradesh	Kameng	ROR	330
70.KimiArunachal PradeshBichomROR53571.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	68.	Tenga	Arunachal	Pradesh	Tenga	S	275
71.ChandaArunachal PradeshKamengROR11072.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	69.	Kameng Dam	Arunachal	Pradesh	Kameng	S	280
72.BadaoArunachal PradeshKamengROR12073.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	70.	Kimi	Arunachal	Pradesh	Bichom	ROR	535
73.RebbyArunachal PradeshKamengROR3074.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	71.	Chanda	Arunachal	Pradesh	Kameng	ROR	110
74.ParaArunachal PradeshKamengROR5575.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	72.	Badao	Arunachal	Pradesh	Kameng	ROR	120
75.TalongArunachal PradeshKamengS15076.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	73.	Rebby	Arunachal	Pradesh	Kameng	ROR	30
76.SatukArunachal PradeshPachukROR4777.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	74.	Para	Arunachal	Pradesh	Kameng	ROR	55
77.Kapak LeyakArunachal PradeshPachukROR19578.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	75.	Talong	Arunachal	Pradesh	Kameng	S	150
78.LachungArunachal PradeshPachiROR4179.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	76.	Satuk	Arunachal	Pradesh	Pachuk	ROR	47
79.PhanchungArunachal PradeshPachiROR9080.UtungArunachal PradeshBichomROR11081.NazongArunachal PradeshBichomROR65	77.	Kapak Leyak	Arunachal	Pradesh	Pachuk	ROR	195
80. UtungArunachal PradeshBichomROR11081. NazongArunachal PradeshBichomROR65	78.	Lachung	Arunachal	Pradesh	Pachi	ROR	41
81. Nazong Arunachal Pradesh Bichom ROR 65	79.	Phanchung	Arunachal	Pradesh	Pachi	ROR	90
	80.	Utung	Arunachal	Pradesh	Bichom	ROR	110
82. Dibbin Arunachal Pradesh Bichom ROR 95	81.	Nazong	Arunachal	Pradesh	Bichom	ROR	65
	82.	Dibbin	Arunachal	Pradesh	Bichom	ROR	95

1	2	3	4	5	6
83.	Khuitam	Arunachal Pradesh	Digen	ROR	29
84.	But	Arunachal Pradesh	Digen	ROR	26
85.	Mathithing	Arunachal Pradesh	Digen	ROR	40
86.	Bichom Storage-I	Arunachal Pradesh	Bichom	S	190
87.	Pichang	Arunachal Pradesh	Kuru	S	31
88.	Tarang Warang	Arunachal Pradesh	Pacha	ROR	65
89.	Sepla	Arunachal Pradesh	Pacha	ROR	46
90.	Pasar	Arunachal Pradesh	Pasar	S	32
91.	Pakke	Arunachal Pradesh	Pakke	ROR	120
92.	Seba	Arunachal Pradesh	Pakke	ROR	105
93.	Рари	Arunachal Pradesh	Papu	S	160
94.	Tabay	Arunachal Pradesh	Pachuk	ROR	24
95.	Doom	Arunachal Pradesh	Digen	ROR	4
96.	Djrang	Arunachal Pradesh	Sandti	ROR	6
97.	Thembang	Arunachal Pradesh	Digen	ROR	20
98.	Chaurate	Arunachal Pradesh	Papu	ROR	25
99.	Yangman Storage	Arunachal Pradesh	Burhi Dihing	S	60
100.	Tipang	Arunachal Pradesh	Tirap	S	80
101.	Lungchang	Arunachal Pradesh	Tirap	ROR	21
102.	Mpopnong	Arunachal Pradesh	Burhi Dihing	ROR	16
	Total (Arunachal F	PRADESH)			50328
1.	Dikhu Lift Dam	Nagaland	Dikhu	S	125
2.	Yangnyu Storage	Nagaland	Dikhu	S	135
3.	Jhanji Storage	Nagaland	Jhanji	S	75
4.	Doyang-V	Nagaland	Doyang	S	55
5.	Dikhu Dam PH	Nagaland	Dikhu	ROR	470
6.	Jhanji Lift Dam	Nagaland	Jhanji	ROR	21
7.	Diphupani	Nagaland	Diphu	S	9
8.	Rengma	Nagaland	Rengma	S	12
9.	Doyang-IV	Nagaland	Doyang	ROR	18
10.	Doyang-III	Nagaland	Doyang	ROR	13

11.Doyang-IINagalandDoyangROR1412.Doyang-INagalandDoyangS1613.Sakhai-IINagalandTizuROR3114.KhuzamiNagalandTizuS3215.RurrurNagalandZangkiS3616.ZungkiNagalandZangkiS4817.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai INagalandTizuROR11TotAL (NAGALAND)TizuROR1115741.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR4010.AmringAssamBorpaniROR286.Umiam Umtru-IIIMeghalayaUmiamROR287.Kopili IAssamBorpaniS60Torta (AssaM)GenpaniROR28607.Lower BorpaniAssamBorpani<	1	2	3	4	5	6
12.Doyang-INagalandDoyangS1613.Sakhai-IINagalandTizuROR3114.KhuzamiNagalandTizuS3215.RurrurNagalandZangkiS3616.ZungkiNagalandZangkiS4817.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS8820.Sakhai INagalandTizuROR11TOTALNagalandTizuROR11TOTALNagalandTizuROR11TOTALNagalandTizuROR11TOTALNagalandTizuROR11TOTALNagalandTizuROR11TOTALNagalandTizuROR153.KalieniAssamDisaigS153.KalieniAssamJamunaS285.Diyung Dam P/HAssamBorpaniROR376.LangeyAssamBorpaniROR9010.AmringAssamBorpaniROR9011.Uper BorpaniAssamBorpaniS60TOTAL(Assam)AssamBorpaniS6011.Uper BorpaniAssamBorpaniS6012.UmiamphangMeghalaya						-
13.Sakhai-IINagalandTizuROR3114.KhuzamiNagalandTizuS3215.RurrurNagalandZangkiS3616.ZungkiNagalandZangkiS4817.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai INagalandTizuROR11TOTAL (NAGALAND)1574101115741.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS285.Diyung Dam P/HAssamJamunaS285.Diyung Dam P/HAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (ASSAM)MeghalayaUmiamROR283.UmiantMeghalayaUmiamROR384.Umiant Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	12.		-	, ,	S	16
14.KhuzamiNagalandTizuS3215.RururNagalandZangkiS3616.ZungkiNagalandZangkiS4817.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai IINagalandTizuROR11TorAL (NAGALAND)TorAL (NAGALAND)15741.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamBorpaniROR9010.AmringAssamBorpaniS60TotAL (AssAM)MeghalayaMmiamROR283.UmianMeghalayaUmiamROR283.Umian Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	13.		-		ROR	31
15.RurrurNagalandZangkiS3616.ZungkiNagalandZangkiS4817.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai IINagalandTizuROR11TOTAL (NAGALAND)II101101101101TOTAL (NAGALAND)II10110110110110DistorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS285.Diyung Dam P/HAssamJamunaS285.Diyung Dam P/HAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (ASSAM)MeghalayaUmiamROR283.UmianuphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	14.	Khuzami	C	Tizu	S	32
17.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai IINagalandTizuROR11TOTAL (NAGALAND)NagalandTizuROR111.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (AssAM)MeghalayaMiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR283.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VVMeghalayaUmiamROR276.Umiam Umtru-VVMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	15.	Rurrur	Nagaland	Zangki	S	36
17.LaruriNagalandTizuROR8018.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai IINagalandTizuROR11TOTAL (NAGALAND)NagalandTizuROR111.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (AssAM)MeghalayaMiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR283.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VVMeghalayaUmiamROR276.Umiam Umtru-VVMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	16.	Zungki	-	•	S	48
18.TizuNagalandTizuS36519.Sakhai INagalandTizuS820.Sakhai IINagalandTizuROR11TOTAL (NAGALAND)1.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaingS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IAssamBorpaniROR9010.AmringAssamBorpaniS6010.AmringAssamBorpaniS6011.Upper BorpaniAssamBorpaniS6011.UmrinaMeghalayaUmiamROR283.Umianturu-IIIMeghalayaUmiamROR283.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	17.	-	-	•	ROR	80
20.Sakhai IIINagalandTizuROR11TOTAL (NAGALAND)15741.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniROR9011.Upper BorpaniAssamBorpaniS4011.Upper BorpaniAssamBorpaniS4011.UmrinaMeghalayaUmiamROR142.UmlamphangMeghalayaUmiamROR383.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-VVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	18.	Tizu	Nagaland	Tizu	S	365
TOTAL (NAGALAND)15741.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (ASSAM)AssamBorpaniS601.Upper BorpaniAssamBorpaniS601.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS11	19.	Sakhai I	Nagaland	Tizu	S	8
1.Dilli StorageAssamDisangS332.Disai Dam P/HAssamDisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (ASSAM)MeghalayaMegnalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS11	20.	Sakhai III	Nagaland	Tizu	ROR	11
2.DisaiS153.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS60TOTAL (ASSAM)AssamBorpaniS6011.Upper BorpaniAssamBorpaniS6012.UmlamphangMeghalayaUmiamROR142.UmlamphangMeghalayaUmiamROR383.Umiam Umtru-IIIMeghalayaUmiamROR384.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145		Total (Nagaland)				1574
3.KalieniAssamKalieniS154.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS2658.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS6011.Upper BorpaniAssamBorpaniS6012.UmianMeghalayaKulsiROR142.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	1.	Dilli Storage	Assam	Disang	S	33
4.Jamuna Dam P/HAssamJamunaS285.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS4011.Upper BorpaniAssamBorpaniS6012.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR316.Umiam Umtru-VMeghalayaUmiamROR317.Sumer-IMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	2.	Disai Dam P/H	Assam	Disai	S	15
5.Diyung Dam P/HAssamDiyungS476.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamBorpaniS4011.Upper BorpaniAssamBorpaniS6011.Upper BorpaniAssamBorpaniS6011.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	3.	Kalieni	Assam	Kalieni	S	15
6.LangeyAssamBorpaniROR377.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamAmringS4011.Upper BorpaniAssamBorpaniS60TOTAL (ASSAM)FOR142.UmlamphangMeghalayaKulsiROR143.Umiam Umtru-IIIMeghalayaUmiamROR385.Umiam Umtru-IVMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS145	4.	Jamuna Dam P/H	Assam	Jamuna	S	28
7.Kopili IAssamKopiliS508.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamAmringS4011.Upper BorpaniAssamBorpaniS60Total (Assam)BorpaniS60Total (Assam)MeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR275.Umiam Umtru-VMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	5.	Diyung Dam P/H	Assam	Diyung	S	47
8.Kopili IIAssamKopiliS2659.Lower BorpaniAssamBorpaniROR9010.AmringAssamAmringS4011.Upper BorpaniAssamBorpaniS60TOTAL (ASSAM)FOTAL (ASSAM)601.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	6.	Langey	Assam	Borpani	ROR	37
9.Lower BorpaniAssamBorpaniROR9010.AmringAssamAmringS4011.Upper BorpaniAssamBorpaniS60TOTAL (ASSAM)S601.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	7.	Kopili I	Assam	Kopili	S	50
10.AmringAssamAmringS4011.Upper BorpaniAssamBorpaniS6011.Upper BorpaniAssamBorpaniS60TOTAL (ASSAM)TOTAL (ASSAM)KulsiROR142.UmiamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	8.	Kopili II	Assam	Kopili	S	265
11.Upper BorpaniAssamBorpaniS60TOTAL (ASSAM)TOTAL (ASSAM)6801.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	9.	Lower Borpani	Assam	Borpani	ROR	90
Total (Assam)6801.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	10.	Amring	Assam	Amring	S	40
1.UmrinaMeghalayaKulsiROR142.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	11.	Upper Borpani	Assam	Borpani	S	60
2.UmlamphangMeghalayaUmiamROR283.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11		Total (Assam)				680
3.Umiam Umtru-IIIMeghalayaUmiamROR414.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	1.	Umrina	Meghalaya	Kulsi	ROR	14
4.Umiam Umtru-IVMeghalayaUmiamROR385.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	2.	Umlamphang	Meghalaya	Umiam	ROR	28
5.Umiam Umtru-VMeghalayaUmiamROR276.Umiam Umtru-VIMeghalayaUmiamS1457.Sumer-IMeghalayaUmiamS11	3.	Umiam Umtru-III	Meghalaya	Umiam	ROR	41
6.UmiamUmiamS1457.Sumer-IMeghalayaUmiamS11	4.	Umiam Umtru-IV	Meghalaya	Umiam	ROR	38
7. Sumer-I Meghalaya Umiam S 11	5.	Umiam Umtru-V	Meghalaya	Umiam	ROR	27
	6.	Umiam Umtru-VI	Meghalaya	Umiam	S	145
8. Sumer-II Meghalaya Umtru ROR 6	7.	Sumer-I	Meghalaya	Umiam	S	11
	8.	Sumer-II	Meghalaya	Umtru	ROR	6

1	2	3	4	5	6
9.	Umtru (Existing)	Meghalaya	Umtru	ROR	11
10.	Simsang Dam PH	Meghalaya	Someshri	S	65
11.	Kynshi-I Storage	Meghalaya	Kynshi	S	295
12.	Sushen	Meghalaya	Myntdu	ROR	150
13.	Selim	Meghalaya	Myntdu	S	125
14.	Umjaut	Meghalaya	Umjaut	ROR	85
15.	Umduma	Meghalaya	Umtrew	ROR	95
16.	Manhu	Meghalaya	Umtru	ROR	90
17.	Nonglyngkien	Meghalaya	Umtru	ROR	47
18.	Umngi Storage	Meghalaya	Umngi	S	35
19.	Rangmaw	Meghalaya	Umngi	ROR	42
20.	Nongkolait	Meghalaya	Umngi	ROR	180
21.	Nongnam	Meghalaya	Umngi	ROR	36
22.	Mawpat	Meghalaya	Umngi	ROR	55
23.	Kynshi-II	Meghalaya	Umrilang	ROR	175
24.	Nongmawlar	Meghalaya	Kynshi	ROR	29
25.	Mawsyrpat	Meghalaya	Kynshi	ROR	45
26.	Mawthaba	Meghalaya	Kynshi	S	70
27.	Mawblei Storage	Meghalaya	Kynshi	S	100
28.	Amagam Storage	Meghalaya	Rongdi	S	35
29.	Umngot Storage	Meghalaya	Umngot	S	265
30.	Nongpadu	Meghalaya	Umngot	ROR	24
31.	Umkram	Meghalaya	Kynshi	S	11
32.	Sidugiri	Meghalaya	Rongdi	ROR	19
	Total (Meghalaya)				2394
1.	Lunglang Storage	Mizoram	Туао	S	690
2.	Boinu Storage	Mizoram	Kaldan	S	635
3.	Kaldan Storage	Mizoram	Kaldan	S	545
4.	Bhairabi	Mizoram	Dhaleshwari	S	90
5.	Sonai	Mizoram	Sonai	S	55
6.	Mat	Mizoram	Mat	S	90

1	2	3	4	5	6
7.	Deh	Mizoram	Deh	S	26
8.	Dhaleshwari-I	Mizoram	Dhaleshwari	S	8
9.	Tuipai	Mizoram	Tuipai	S	23
10.	Tuikug Lui	Mizoram	Tuikug Lui	S	24
11.	Dhaleshwari-II	Mizoram	Dhaleshwari	ROR	10
	Total (Mizoram)				2196
1.	Laniye-II	Manipur	Laniye	ROR	27
2.	Laniye-I	Manipur	Laniye	S	34
3.	Khongnem Chakha-II	Manipur	Barak	S	90
4.	Khongnem Chakha-III	Manipur	Barak	ROR	48
5.	Nungnang	Manipur	Irang	S	70
6.	Nungliban	Manipur	Leimatek	S	85
7.	Khunou	Manipur	Leimatek	ROR	115
8.	Thinghat	Manipur	Tuivai	S	41
9.	Sinjal	Manipur	Tuivai	S	39
10.	Bungpuilong	Manipur	Tuivai	S	80
11.	Tipaimukh	Manipur	Barak	S	510
12.	Irang	Manipur	Irang	S	75
13.	Pabaram Storage	Manipur	Barak	S	232
14.	Loktak	Manipur	Loktak	S	105
15.	Tuivai	Manipur	Tuivai	ROR	210
16.	Khongnem Chakha I	Manipur	Barak	S	7
17.	Khongnem Chakha IV	Manipur	Barak	ROR	16
	Total (Manipur)				1784
1.	Gumti	Tripura	Gumti	S	15
	Total (Tripura)				15
194	TOTAL (North Eastern)				58971
845	Total (All India)				148701

[9 May, 2016]

Statement-II

The targets for generating electricity and actual generation during the last and in the current Five Year Plans from Hydro Electric Stations (above 25 MW capacity)

Plan/Year	Generation (BU)		% of Gen. vis-a-vis Target
	Target	Actual	
Eleventh Plan			
2007-08	105.90	119.81	113.10
2008-09	114.84	109.84	96.65
2009-10	115.47	103.92	90.00
2010-11	111.35	114.26	102.61
2011-12	112.05	130.51	116.47
Twelfth Plan			
2012-13	122.05	113.72	93.18
2013-14	122.26	134.85	110.29
2014-15	124.30	129.24	103.98
2015-16*	128.00	121.34	94.80
2016-17	134.00	7.24#	-

*Tentative

Tentative Generation upto 28.04.2016.

Merging of thermal power with solar power by NTPC

†1686. DR. VIJAYLAXMI SADHO: Will the Minister of POWER be pleased to state:

(a) whether the Ministry has decided that the power of coal-based thermal power stations of NTPC which would complete 25 years of service, would be merged with the power generated by solar power projects being established by NTPC;

(b) if so, the details thereof; and

(c) the name of States which have given their assent/dissent on this decision along with the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir.

[†] Original notice of the question was received in Hindi.

(b) and (c) Ministry of Power, vide its order No. 13/6/2015-OM dated 16.07.2015, has issued a direction that power from NTPC coal based power stations that complete 25 years shall be used for bundling with solar capacity being established by NTPC as part of Government of India's plans for enhancing renewable energy generation in the country.

Ministry of Power, vide order No.13/6/2015-OM on 17.07.2015, issued an allocation of 2000 MW of power from Singrauli Super Thermal Power Station (SSTPS) for bundling with solar capacity of NTPC.

Among the beneficiaries of SSTPS, Uttar Pradesh, Uttarakhand, Haryana, and Rajasthan have assented to the decision. Jammu and Kashmir, which is not an original beneficiary of SSTPS, has consented for availing bundled power. Discoms of Delhi and Punjab have not agreed.

Road connectivity to ports

1687. SHRI C. P. NARAYANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has drawn up an ambitious plan to construct roads to important ports in various parts of the country to facilitate export/import through them:

(b) if so, whether roads to connect some of the ports to be built up in hinterland are included in the plan;

(c) whether improvement/new construction of roads of Kochi port and the port under construction at Vizhinjam are included in the plan; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Ministry has already taken up eleven road connectivity works to major ports in the country by involving State Governments and Port Trusts. Besides, Ministry has also taken up detailed review of National Highways (NHs) network with a view to improve the road connectivity, inter-alia, to minor ports handling Exim Cargo in consultation with State Governments and Ministry of Shipping. However, this project/scheme is yet to be approved and as such it is pre-mature to indicate status of roads to connect various ports including Vizhinjam. As regards connectivity to Kochi Port, it may be mentioned that 4-laning of Edapally-Aroor section of NH-47 and 4-laning connectivity of NH-47C to International Container Transhipment Terminal (ICTT) at Vallarpadam has already been established.

[9 May, 2016]

Deaths due to headlight glare

1688. DR. K. KESHAVA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether headlight glare is one of the major causes of road deaths and if so, the number of deaths due to headlight glare;

(b) whether the implementation/ enforcement of auto dipper function, as mandated by the Central Motor Vehicles Act, has been neglected; and

(c) whether any of the Original Equipment Manufacturers (OEMs) have been found skirting the above said provision and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Ministry of Road Transport and Highways compiles accident data in a format developed as per the Asia Pacific Road Accident Database (APRAD) Project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. Specific information of road deaths due to headlight glare are not compiled in this format. However, the main Causes of persons killed on road accidents on all roads during the calendar year 2014 are as under:

Causes of road accidents	Total number of road accident deaths
Fault of Driver	1,02,878
Fault of Cyclist	1,564
Fault of Driver of Other Cehicles	5,295
Fault of Pedestrian	2,555
Defect in Condition of Motor Vehicle	3,548
Defect in Road Condition	3,463
Weather Condition	2,554
Fault of Passenger	2,678
Poor Light	1,802
Falling of Boulders	744
Neglect of Civic Bodies	915
Stray Animals	774
Other Causes/Causes not known	10,901
Total	1,39,671

[RAJYA SABHA]

(b) The provision of Auto Dipper was indicated under rule 125(4) of the Central Motor Vehicle Rules (CMVRs) with an intention to legislate the matter. The Ministry has also issued Notification No. GSR 29 (E) dated 15.01.1998 making it mandatory for all vehicles to have auto dipper fitted within one year from the date of publication of the notification but the date of implementation of the notification had to be postponed several times due to lack of proper technical feasibility of the said device. Meanwhile the CMVR-Technical Standing Committee (TSC) constituted a Core Group consisting of Vehicle Research and Development Establishment (VRDE), Ahmednagar, Central Institute of Road Transport (CIRT), Pune, Tata Engineering and Locomotive Company (TELCO) and Ashok Leyland under the convenorship of ARAI to deliberate on the feasibility of the usage of auto dipper. The Core Group conducted a number of trials and came up with the recommendation that auto dipper in its present State of development was not fit State of use in the vehicles and extensive development and testing needed to be undertaken. Thereafter the Ministry considering the recommendation of the Core Group felt that provision of mandatory fitment of Auto Dipper was required to be withdrawn as the said device would become a safety hazard rather than a safety device. Accordingly Ministry had issued notification No. GSR 659 (E) dated 12.09.2001 deleting the provision of Rule 125 (4) of CMVRs and the provision for mandatory fitment of Auto Dipper was omitted.

(c) No such information is available with the Ministry.

Land acquired for NHS in odisha

1689. SHRI RANJIB BISWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether land for seven new National Highways in Odisha announced by the Minister during July 2015, has been acquired;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the estimated cost of each highway project and the funds, so far, spent on each project; and

(d) the time by which the construction work on these projects is proposed to be started and the timeline fixed for their completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Out of seven roads announced for declaration as National Highways in Odisha by Hon'ble Minister (RT and H) in July 2015, six roads were approved "In-principle" for declaration as National Highway subject to the outcome of Detailed Project Report (DPR). Preparation of DPR has already been taken up.

Rise in vehicular traffic

1690. SHRI BHUPINDER SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total number of vehicles on roads at present in the country;

(b) the increase in number of vehicles expected to be on roads during the next five years; and

(c) whether Government has prepared any action plan to deal with the chaotic traffic situation in cities, which is leading to very high level of pollution, particularly in the metros?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The total number of registered motor vehicles as reported by States/UTs for the period upto 31st March, 2013 in the country is 1824,45,229.

(b) The compound annual growth rates of vehicles, on the basis of the average of the last ten years, is expected to be 10.0% annually (approximately) for the next five years.

(c) Urban Transport is intertwined with Urban Development which is a State subject. Therefore, urban transport projects including Metro Railways, pedestrianizaiton, non-motorised modes are proposed and implemented by State Governments. However, Ministry of Urban Development (MoUD) has taken following initiatives to improve public transport system to decrease the traffic problem in cities.

- (i) MoUD provided financial assistance for procurement of more than 22000 buses in more than 140 cities and for implementation of Bus Rapid Transport System in 11 cities. MoUD also provides assistance for Metro Rail Projects in the cities.
- (ii) Urban Transport is also a component of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) Scheme.
- (iii) Under the 'Urban Transport Planning and Capacity Building Scheme' the Ministry provides financial assistance up to 80% for taking up Traffic and Transportation Studies, Feasibility Studies, Comprehensive Mobility Plan (CMP), Preparation of DPR for Mass Rapid Transport System (MRTS)/Light Rail Transit (LRTS) which are proposed by the State Governments/Union Territories/Urban Local Bodies (limited to 50% in case of MRTS).

[RAJYA SABHA]

Removal of speed breakers from highways

1691. SHRI RAM KUMAR KASHYAP: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the speed breakers hinder the traffic flow and are safety hazards on high-speed corridors;

(b) if so, the steps taken to remove speed breakers from highways;

(c) the total number of accidents which occurred on highways due to speed breakers and the number of persons killed therein;

(d) whether there is any proposal to construct foot over-bridges and pedestrian underpasses on highways to prevent accidents; and

(e) if so, the details of sites where Government intends to construct foot overbridges and pedestrian underpasses on highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Speed breakers on high speed corridors besides hindering traffic flow cause accidents in some cases. Ministry has been time and again requesting all the states and executing agencies to remove speed breakers from National Highways as National Highways are high speed facilities for movement of goods and passengers. Latest such circular request is issued *vide* No.RW/NH-33037/01/2016/S and R (R) dated 11.04.2016 to all the State PWDs, National Highways Authority of India (NHAI), Border Roads Organization, all the States/UTs and other executing agencies.

(c) State-wise details of Number of accidents and fatalities which occurred during the last three years (2012, 2013, 2014) due to speed breakers are given in the Statement (*See* below).

(d) and (e) Ministry had requested all the executing agencies to explore possibilities of Foot over Bridges and pedestrian underpasses to prevent direct crossing of National Highways by pedestrians in the above said circular request. Further, National Highways Authority of India (NHAI) has decided to construct Foot over Bridges or pedestrian underpasses wherever required as per site conditions for which simplified policy guidelines have been circulated by NHAI in March 2016. The work of Foot over Bridges by NHAI is targeted to be completed by September 2016.

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Total number of road accidents and persons killed in road accidents due to speed breakers on all roads during the calendar years

SI.	States/UTs	2012		2013		2014	4
No		Total number	Persons	Total number	Persons	Total number	Persons
		of Accidents	Killed	of Accidents	Killed	of Accidents	Killed
	2	3	4	5	9	L	8
	Andhra Pradesh	1067	355	1170	298	293	80
5.	Arunachal Pradesh	14	9	15	8	8	5
	Assam	70	20	17	1	56	20
4.	Bihar	382	123	309	54	729	352
5.	Chhattisgarh	264	426	277	61	317	45
6.	Goa	6	0	19	2	28	0
	Gujarat	396	101	434	137	205	68
°.	Haryana	81	0	85	0	80	0
9.	Himachal Pradesh	0	0	0	0	0	0
10.	Jammu and Kashmir	67	16	78	15	43	17
11.	Jharkhand	206	126	172	68	275	171
	12. Karnataka	415	100	586	105	1114	227
	13. Kerala	115	ŝ	111	4	110	×

-	2	3	4	5	9	L	8
14.	Madhya Pradesh	472	101	2249	145	1895	140
15.	15. Maharashtra	394	112	317	106	380	110
16.	16. Manipur	57	12	7	0	24	L
17.	Meghalaya	10	4	0	0	0	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	321	129	287	97	292	91
21.	Punjab	132	94	120	78	140	73
22.	Rajasthan	426	84	292	30	131	8
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	728	181	782	231	1119	236
25.	Telangana	NA	NA	NA	NA	293	80
26.	Tripura	3	0	2	1	1	0
27.	Uttarakhand	25	27	27	18	27	35
28.	Uttar Pradesh	4570	2299	4239	2190	3192	1753
29.	West Bengal	511	253	1064	470	225	103
30.	Andaman and Nicobar Islands	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0

Unstarred Questions

32.	Dadra and Nagar Haveli	0	0	0	0	0	0
33.	33. Daman and Diu	4	1	0	0	0	0
34.	Delhi	NR	NR	NR	NR	NR	NR
35.	35. Lakshadweep	0	0	0	0	0	0
36.	36. Puducherry	10	4	16	3	31	4
	Тотац 1	10746	4577	12675	4122	11008	3633
NR: N	NR: Not Reported.						
NA: N	NA: Not Available.						

[RAJYA SABHA]

Difference between BOT and hybrid annuity model

1692. SHRI DEVENDER GOUD T.: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what are the drawbacks that Government and the companies are facing in the traditional Build-Operate-Transfer (BOT) model;

(b) whether it is a fact that Government is planning to adopt Hybrid Annuity model in view of the above;

(c) what is the difference between BOT and the proposed model; and

(d) how the above helps in quickening the process of work and reduce burden on developers and financial institutions?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Some years back, Public Private Partnership (PPP) projects through Build-Operate-Transfer (BOT) (Toll) mode were not able to attract bids for reasons like (a) major highway developers had capacity constraints including over-leveraged financials due to excessive exposure to infrastructure projects including highways and (b) lack of availability of debt products and some banks reaching the ceiling as per sectoral exposure norms. To encourage private sector participation through adequate incentives, Ministry of Road Transport and Highways has adopted Hybrid Annuity Model with an objective to maximize the quantum of implementation of highway projects within available financial resources of the Government. As per this model, 40% of the project cost is to be provided by the Government as 'Construction Support' to the private developer during the construction period and the balance 60% as annuity payments over the concession period along with interest on outstanding amount of the concessionaire.

Safety measures on National Highways

1693. SHRI T. RATHINAVEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has asked the agencies to explore the possibility of providing foot over-bridges or pedestrian underpasses on National Highways;

(b) if so, the details thereof;

(c) whether Government is considering to ask agencies to provide pedestrian and vehicular crossings to end accidents; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Ministry had requested all the executing agencies to explore possibilities of Foot over Bridges and pedestrian underpasses to prevent direct crossing of National Highways by pedestrians vide circular No.RW/NH-33037/01/2016/S&R(R) dated 11.04.2016. Further, National Highways Authority of India (NHAI) has decided to construct foot over bridges or pedestrian underpasses wherever required as per site conditions for which simplified policy guidelines have been circulated by NHAI in March, 2016. The work of foot over bridges by NHAI is targeted to be completed by September, 2016.

Investment in TOT projects by Abu Dhabi investment authority

1694. SHRI MAJEED MEMON: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that Abu Dhabi is keen to invest ₹ 35,000 crore on 50 Indian highway projects on a Toll-Operate-Transfer (TOT) basis in what would be the first investment of its kind;

(b) whether any MoU is proposed to be signed with Abu Dhabi Investment Authority (ADIA) and if so, when; and

(c) what would be the modalities of the project, whether any time-frame would be set to complete the projects under TOT basis and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) A proposal for monetisation of completed public funded national highway (NH) projects through Toll-Operate-Transfer (TOT) mode based on the expected collection of user fee receivables, through private sector efficiency and expertise is under active consideration in the Ministry. Proceeds from such monetisation of completed NH projects which shall accrue to the Government/ authority are to be utilised for construction and operation and maintenance of national highways throughout the country. The user fees shall be collected post auction by the selected concessionaire as per existing provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008 and amendments thereof for a pre-determined concession period. NH Projects to be bid out under this mode will be finalised once the proposal is approved by the Government.

Panel to resolve road sector issues

1695. SHRI A. K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering to set up a four member panel to resolve road sector issues:

[RAJYA SABHA]

(b) if so, the details thereof;

(c) whether there were 384 stuck road project upto May, 2014; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) Does not arise.

(c) and (d) The list of delayed national highway projects of National Highways Authority of India (NHAI) upto May, 2014 is given in the Statement.

Statement

Details of delayed national highway projects of National Highways Authority of India (NHAI) upto May, 2014

Sl.No.	Stretch	NH No.	State Name
1.	Borkhedi-Jam (NS-22/MH)	7	Maharashtra
2.	Gundla Pochampalli to Bowenpalli Shivarampalli to Thondapalli (NS-23/AP)	7	Andhra Pradesh
3.	Ganga Bridge to Rama Devi Crossing (UP-6)	25	Uttar Pradesh
4.	Forbesganj-Simrahi (BR-3)	57	Bihar
5.	Kotwa to Dewapur (LMNHP-10)	28	Bihar
6.	Deewapur to UP/Bihar Border (LMNHP-9)	28	Bihar
7.	Jhansi to Lalitpur (NS-1/BOT/UP-2)	25, 26	Uttar Pradesh
8.	Nalbari to Bijni (AS-6)	31	Assam
9.	Nalbari to Bijni (AS-7)	31	Assam
10.	Brahmputra Bridge (AS-28)	31	Assam
11.	Bijni to Assam/WB Border (AS-10)	31C	Assam
12.	Bijni to Assam/WB Border (AS-11)	31C	Assam
13.	Bijni to Assam/WB Border (AS-12)	31C	Assam
14.	Guwahati to Nalbari (AS-4)	31	Assam
15.	Guwahati to Nalbari (AS-5)	31	Assam
16.	Silchar-Udarband (AS-1)	54	Assam

Sl.No.	Stretch	NH No.	State Name
17.	Harangajo to Maibang (AS-21)	54	Assam
18.	Harangajo to Maibang (AS-22)	54	Assam
19.	Harangajo to Maibang (AS-23)	54	Assam
20.	Maibang to Lumding (AS-27)	54	Assam
21.	Maibang to Lumding (AS-26)	54	Assam
22.	Maibang to Lumding (AS-25)	54	Assam
23.	Maibang to Lumding (AS-24)	54	Assam
24.	Dharamtul to Sonapur (AS-19)	37	Assam
25.	Dharamtul to Sonapur (AS-20)	37	Assam
26.	Sonapur to Guwahati (AS-3)	37	Assam
27.	Nagaon to Dharmatul (AS-2)	37	Assam
28.	Four laning from MP/Maharashtra Border to Nagpur I/C Kamptee Kanoon and Nagpur Bypass	7	Maharashtra
29.	Kota Bypass (RJ-4)	76	Rajasthan
30.	Gwalior-Jhansi	75	Madhya Pradesh [68.5]/ Uttar Pradesh [11.5]
31.	Rajmarg Choraha to Lahknadon (ADB-II/C-8)	26	Madhya Pradesh
32.	Dholpur-Morena Section (including chambal bridge) NS-1/RJ-MP/1	3	Madhya Pradesh [1]/ Rajasthan [9]
33.	Chengapalli to Coimbatore Bypass and End of Coimbatore Bypass to TN/Kerala Border	47	Tamil Nadu
34.	Chambal Bridge (RJ-5)	76	Rajasthan
35.	New 4 laning Agra Bypass (NS-1/UP-1)	2,3	Uttar Pradesh
36.	Pathankot to Jammu and Kashmir Border (NS-36/J&K)	1A	Punjab
37.	Upgradation of Hyderabad-Bangalore Section (Upgradation on existing Six Lane)	7	Karnataka
38.	New 4-Lane Elevated Road from Chennai Port-Maduravoyal	4	Tamil Nadu
39.	Lucknow-Kanpur (EW/3B)	25	Uttar Pradesh

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Sl.No.	Stretch	NH No.	State Name
40.	Dalkola Bypass	34	West Bengal
41.	NH Connectivity to ICTT Vallarpadam	47C	Kerala
42.	Patna-Muzzaffarpur	19 & 77	Bihar
43.	4 Laning of Brahampore-Faraka	34	West Bengal
44.	4 Laning of Faraka-Raiganj	34	West Bengal
45.	4 Laning of Raiganj-Dalkola	34	West Bengal
46.	Six Laning of Nellore-Chilkaluripet	5	Andhra Pradesh
47.	Varanasi-Aurangabad	2	Bihar [135]/ Uttar Pradesh [57.4]
48.	Samaikhiali-Gandhidham	8A	Gujarat
49.	Chitradurga-Tumkur Bypass (Approved Length 145 Km.)	4	Karnataka
50.	Chennai-Tada (Six Lane)	5	Tamil Nadu
51.	Belgaum-Dharwad (Approved Length 111 Km.)	4	Karnataka
52.	Indore-Dewas (Approved Length 55 Km.)	3	Madhya Pradesh
53.	Pune-Satara (Approved Length 145 Lm.)	4	Maharashtra
54.	Gurgaon-Kotputli-Jaipur (Six Lane)	8	Haryana [64.3]/ Rajasthan [161.3]
55.	Six Laning of Krishnagiri-Walajhapet Section	46	Tamil Nadu
56.	Surat-Dahisar (Six Lane)	8	Gujarat [118.2]/ Maharashtra [120.77
57.	Chilkaluripet-Vijayawada (Six Lane)	5	Andhra Pradesh
58.	Panipat-Jalandhar (Six Lane)	1	Haryana[116]/ Punjab[175.1]
59.	Muzaffarnagar-Haridwar (Approved Length 77 Km.)	58, 72	Uttar Pradesh[21]/ Uttarakhand[59]
60.	Haridwar-Dehradun (Approved Length 69 Km.)	72	Uttarakhand
61.	Bhopal-Sanchi (Approved Length 40 Km.)	86 Ex.	Madhya Pradesh
62.	Ghaziabad-Aligarh (Approved Length 106 Km.)	91	Uttar Pradesh

Written Answers to [9 May, 2016] Unstarred Questions 259

Sl.No.	Stretch	NH No.	State Name
63.	Bhubaneswar-Puri	203	Odisha
	(Approved Length 59 Km.)		
64.	Tirupati-Tiruthani-Chennai	205	Tamil Nadu [61.47]/
	(Approved Length 125.5 Km.)		Andhra Pradesh [63.23]
65.	Trichy-Karur	67	Tamil Nadu
66.	Rohtak-Bawal (Approved Length 97 Km.)	71	Haryana
67.	4 Laning of Barhi-Hazaribagh	33	Jharkhand
	(Approved Length 40 Km.)		
68.	Hazaribagh-Ranchi	33	Jharkhand
69.	Amritsar-Pathankot	15	Punjab
	(Approved Length 101 Km.)		
70.	2-Laning with PS Khagaria-Purnea	31	Bihar
71.	Patna-Bakhtiarpur	30	Bihar
72.	2-Laning with PS Motihari-Raxaul	28A	Bihar
	(Approved Length 67 Km.)		
73.	2 Laning of Forbesganj-Jogwani	57A	Bihar
	(Approved Length 13 Km.)		
74.	2-Laning with PS Gopalganj-Chappra	85	Bihar
75.	4 Laning of Chappra-Hajipur (Approved Length 153 Km.)	19	Bihar
76.	2 Laning of Muzaffarpur-Sonbarsa	77	Bihar
	(Approved Length 89 Km.)		
77.	2 Laning of Mokama-Munger	80	Bihar
	(Approved Length 70 Km.)		
78.	4 Laning of Belgaum-Khanpur Section	4A	Karnataka
	(Km. 0.00 to Km. 30.00) and 2 Laning		
	with paved shoulders of Khanpur-Knt/ Goa Border (Km. 30.00 to Km. 84.120)		
70		50	Madhua Dradach
79.	Indore-Jhabua-Gujrat/MP (Approved Length 168)	59	Madhya Pradesh
80.	Pimpalgaon-Nasik-Gonde	3	Maharashtra
81.	4 Laning of Mulbagal-Karnataka/AP	4	Karnataka
01.	Border (Approved Length 11 Km.)	4	Namata

260 Written Answers to [RAJYA SABHA] Unstarred Questions

Sl.No.	Stretch	NH No.	State Name
82.	Sambalpur-Baragarh-Chhattisgarh/Odisha Border	6	Odisha
83.	Talegaon-Amravat (Approved Length 58 Km.)	6	Maharashtra
84.	Nagpur-Kondhali	6	Maharashtra
85.	Gujarat/Maharashtra Border-Surat-Hazira Port Section	6	Gujarat
86.	Kishangarh-Ajmer-Beawar	8	Rajasthan
87.	Pune-Sholapur Pkg-I (Approved Length Pkg I and II 170 Km.)	9	Maharashtra
88.	Pune-Sholapur Pkg-II (Approved Length I and II 170 Km.)	9	Maharashtra
89.	Delhi/Haryana Border to Rohtak	10	Haryana
90.	Jaipur-Reengus (Approved Length 52.65 Km.)	11	Rajasthan
91.	Deoli-Kota	12	Rajasthan
92.	Jaipur-Tonk-Deoli (Approved Length 148.77 Km.)	12	Rajasthan
93.	Kundapur-Surathkal and Mangalore-KNT/ Kerala Border	17	Karnataka
94.	Kudapa-Mydukur-Kurnool	18	Andhra Pradesh
95.	Muradabad-Bareily (Approved Length 112 Km.)	24	Uttar Pradesh
96.	Bareily-Sitapur (Approved Length 134 Km.)	24	Uttar Pradesh
97.	2 Laning of Dindigul-Perigulam-Theni- Kumili	220	Tamil Nadu
98.	Aurang-Raipur	6	Chattisgarh
99.	Rimoli-Roxy-Rajamunda (Approved Length 163 Km.)	215	Orissa
100.	Devihalli-Hassan (Approved Length 73 Km.)	48	Karnataka
101.	4 Laning of Ahmedabad to Godhara (Approved Length 210 Km.)	59	Gujarat

Unstarred Questions 261

Sl.No.	Stretch	NH No.	State Name
102.	4 Laning of Godhara to Gujarat/MP Border (Approved Length 210 Km.)	59	Gujarat
103.	2-Laning of Krishnagiri-Tindivanam (Approved Length 170 Km.)	66	Tamil Nadu
104.	Two Laning of Trichy-Karaikudi and Trichy Bypass (Approved Length 100 Km.)	210 & 67	Tamil Nadu
105.	Thanjarur-Trichy	67	Tamil Nadu
106.	Kandla-Mundra Port (Approved Length 73 Km.)	8A	Gujarat
107.	Jorbat-Barapani	40	Meghalaya
108.	Development of Adiquate Road Connectivity to Chennai-Ennore Port Connectivity	SR	Tamil Nadu
109.	Six Laning of Hosur-Krishnagiri	7	Tamil Nadu
110.	2-Laning with PS Raibariely to Allahabad	24B	Uttar Pradesh
111.	Wadner-Devdhari (NS-60/MH)	7	Maharashtra
112.	Kelapur-Pimpalkhatti (NS-62)	7	Maharashtra
113.	Six Laning of Vadakkancherry-Thrissure section	47	Kerala

Revival of unviable highway projects

1696. SHRI AAYANUR MANJUNATHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to revive certain languishing highway projects that have become unviable;

(b) if so, the details thereof along with the action taken thereon;

(c) whether all the highway projects, including the Public Private Partnership ones, Government funded and EPC are proposed to be revived under the aforesaid initiative; and

(d) if so, the details thereof including the other steps taken/being taken by Government for reviving highway projects which have become unviable?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) At present there are 19 languishing projects in National Highways Authority of India (NHAI). These languishing projects are under Public-Private-Partnership (PPP) pattern of infrastructure development. Government has allowed one time fund infusion to revive and physically complete languishing BOT projects; and rationalized compensation to the concessionaire for languishing highway project in case the delays are not attributable to the concessionaire. Government has also taken following other steps:

- (i) Streamlining of land acquisition and regulatory clearances,
- (ii) Close coordination with other ministries,
- (iii) Revamped Disputes Resolution Mechanism,
- (iv) Securitization of future cash flows,
- (v) Deferment of Premium in stressed highway projects,
- (vi) Harmonious Substitution in financially stressed highway projects; and
- (vii) 100% Equity Divestment after 2 years of construction of all highway projects under PPP mode.

Setu Bharatam Programme

1697. SHRI A. U. SINGH DEO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of accidents and deaths occurred at level crossings during the last year, State-wise;

(b) the details of Setu Bharatam Programme, its budgetary allocation and timeline for commencement and completion;

(c) whether Government has undertaken measures to survey conditions of all the bridges, on National Highways and if so, the details thereof and if not, the reasons therefor; and

(d) the other measures taken by Government to reduce accidents and deaths at level crossings?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) The details indicating the total number of road accident and persons killed at all road crossing for the calendar year 2014 (latest available information) is given in the Statement (*See* below).

(b) Setu Bharatam envisages construction of 208 Road Over Bridges (ROBs)/Road Under Bridges (RUBs) and strengthening/replacement/widening of approximately 1500 bridges at an estimated cost of ₹ 50,800 crore and scheduled for completion by 2019.

(c) Yes, Sir. Ministry has undertaken work of condition survey for all major and minor bridges of National Highways by deploying consultants.

(d) Replacement of level crossings by ROBs /RUBs itself ensures reduction in accidents at the location.

Statement

Details showing the total number of road accident and persons killed at all road crossing for the calendar year 2014.

Sl. No.	State/UT	Total Road Accidents	Persons Killed
1.	Andhra Pradesh	5021	1541
2.	Arunachal Pradesh	31	23
3.	Assam	620	244
4.	Bihar	1271	678
5.	Chhattisgarh	1681	387
6.	Goa	310	25
7.	Gujarat	3250	1032
8.	Haryana	4174	1856
9.	Himachal Pradesh	134	42
10.	Jammu and Kashmir	258	85
11.	Jharkhand	637	332
12.	Karnataka	4091	876
13.	Kerala	5171	731
14.	Madhya Pradesh	4994	690
15.	Maharashtra	7829	1609
16.	Manipur	119	16
17.	Meghalaya	62	17
18.	Mizoram	0	0
19.	Nagaland	NR	NR
20.	Odisha	1272	550
21.	Punjab	1397	1024
22.	Rajasthan	2893	1262
23.	Sikkim	27	13
24.	Tamil Nadu	9376	2231
25.	Telangana	2367	818
26.	Tripura	63	18

Sl. No.	State/UT	Total Road Accidents	Persons Killed
27.	Uttarakhand	141	94
28.	Uttar Pradesh	2287	1175
29.	West Bengal	1366	620
30.	Andaman and Nicobar Islands	18	1
31.	Chandigarh	134	54
32.	Dadra and Nagar Haveli	NR	NR
33.	Daman and Diu	6	1
34.	Delhi	NR	NR
35.	Lakshadweep	0	0
36.	Puducherry	212	33
	Total	61212	18078

NR : Not Reported.

Condition of NH 61 passing through Adilabad

1698. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in the media that NH 61 that passed through Adilabad district is in a bad shape;

(b) whether the funds earmarked for widening of this stretch into a four lane have been left unspent;

(c) whether it is a fact that a toll plaza has been readied at Vanalpahad/Mategaon in Adilabad district to collect taxes; and

(d) the details of action taken to address the above issues?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) NH-61 passing through the Adilabad district is in good condition as the work of rehabilitation and upgradation from Km. 615/0 to 668/6 (Kalyan-Nirmal Road) in Adilabad district to two lane with paved shoulder under NHDP-IV through Engineering, Procurement and Construction (EPC) Basis has been taken up. The work is substantially completed.

(b) The scope of work for widening is mainly two laning with paved shoulders. Provision for four laning in certain urban/built up area only has been provided in the scope of work for widening.

(c) Yes, Sir. The Toll Plaza has been constructed at Km. 633.750 near Mategaon.

[9 May, 2016]

(d) The work of rehabilitation and upgradation of existing NH-61 (old NH-222) from Km. 615/0 to 668/6 (Kalyan-Nirmal Road) in Adilabad district to two lane with paved shoulder including four laning in certain urban/built up area has already been taken up to improve the road condition and to ensure smooth flow of traffic which is substantially completed.

Declaration of national highways in Uttarakhand

†1699. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether proposals have been received from Uttarakhand Government for declaring National Highways;

(b) if so, the names of the roads which the State Government has requested to be so declared;

- (c) whether the Ministry has approved all the proposals received; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The Ministry keeps on receiving proposals for declaration of various road stretches in various States, including Uttarakhand, as National Highways (NHs) which are examined keeping in view the requirement of connectivity, *inter-se* priority and availability of funds. The Ministry has declared about 432 kms. of road stretches in the State of Uttarakhand as new NHs since the year 2014-15. The details of these NHs are given in the Statement (*See* below). Apart from this, about 550 kms. of State roads in the State of Uttarakhand has been approved "In Principle" for their declaration as new NHs subject to the outcome of their Detailed Project Reports.

Statement

The details of road stretches declared as NHs in the State of Uttarakhand since the year 2014-15

State	New National Highways No.	Description of National Highways
1	2	3
Uttarakhand	9	The highway starting from its junction with NH-7 near Malaut in the State of Punjab connecting Dabwali, Sirsa, Fatehabad, Hisar, Hansi, Rohtak, Bahadurgarh in

[†] Original notice of the question was received in Hindi.

[RAJYA SABHA]

1	2	3
		the State of Haryana, Delhi, Ghaziabad, Moradabad,
		Rampur, Bilaspur in the State of Uttar Pradesh,
		Rudrapur, Sitarganj, Khatima, Tanakpur, Pithoragarh,
		Ogla and terminating at Askot near Indo/Nepal border
		in the State of Uttarakhand.
Uttarakhand	707A	The highway starting from its junction with NH No.
		707 at Tiuni connecting Chakrata, Bhediyana, Mussoorie,
		New Tehri and terminating at its junction with NH No.
		7 at Srinagar in the State of Uttarakhand.
Uttarakhand	309B	The highway starting from its junction with new NH
		No. 109 near Almora and terminating at its junction
		with new NH No. 9 at Rameshwar in the State of
		Uttarakhand.

Rise in road accidents

1700. SHRI NARENDERA KUMAR SWAIN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there has been an increase in road accidents in the country during the recent years;

(b) if so, the details thereof, year-wise since 2010; and

(c) what are the preventive measures taken by Government to check accidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) The total number of road accidents in the country for last five calendar years from 2010-2014 are given below:

Year	Total Number of Road Accidents	
2010	4,99,628	
2011	4,97,686	
2012	4,90,383	
2013	4,86,476	
2014	4,89,400	

(c) The Ministry of Road Transport and Highways has taken a number of steps to prevent road accidents as per details mentioned under:

Ministry of Road Transport and Highways has taken a number of steps to implement the said target:

- (i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- The Ministry has formulated a multi-pronged strategy to address the issue (iv) of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- (v) Road safety has been made an integral part of road design at planning stage.
- (vi) Road Safety Audit of selected stretches of National Highways has been taken up.
- (vii) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways. Around 700 such black spots have been identified for improvement.
- (viii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km. of stretches of State Highways has been identified for conversion to national highways.
- Setting up of model driving training institutes in States and refresher (ix) training to drivers of Heavy Motor Vehicle in the unorganized sector.
- Advocacy/Publicity campaign on road safety through the electronic and (x) print media.
- (xi) Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- (xii) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation and Maintenance contracts.

(xiii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon–Jaipur, Vadodara–Mumbai stretch of National Highways No. 8 and Ranchi–Rargaon-Mahulia stretch of National Highway No. 33.

Construction of highways in Himalayan region

1701. SHRI TARUN VIJAY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of plan to build a highway connecting Kedarnath in Uttarakhand and the probable dates of its beginning and completion along with the cost likely to be incurred thereon;

(b) whether Government has planned highways in the Himalayan region connecting all the Himalayan States; and

(c) if so, the details of places to be connected, length of highways, cost involved and dates of beginning and completion?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Presently, the connectivity through National Highway for Kedarnath in Uttarakhand is up to Gaurikund, beyond which there is pedestrian pathway of 17 km. length. The project of widening and improvement of National Highway to two lane with/without Paved Shoulder from Rudraprayag to Gaurikund for 76 km. length is being taken up in a phased manner. The start of development and improvement of works is targeted for commencement from 2016-17 with completion by 2020. During last two years, works amounting to ₹ 350 crore have already been sanctioned on this National Highway.

- (b) No Sir.
- (c) Does not arise

1702. [Question was cancelled].

Clusters identified under SPMRM

1703. SHRI AJAY SANCHETI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has launched the Shyama Prasad Mukherji Rurban Mission (SPMRM) for 300 rural growth clusters;

(b) if so, the details thereof along with the break up of these 300 clusters, State-wise;

(c) how these would develop skill and local entrepreneurship; and

(d) the number of growth clusters identified for Maharashtra along with their location?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (d) Yes, Sir. The Hon'ble Prime Minister has launched the Shyama Prasad Mukherji Rurban Mission (SPMRM) on 21.02.2016. The Mission aims at development of 300 clusters in all States and UTs. These clusters would be developed by provisioning of economic activities, developing skills and local entrepreneurship and providing infrastructure amenities. In the first phase of the mission 100 Clusters have been identified. The State-wise details (including Maharashtra) are given in the Statement.

Statement

	Details about identification of Mission 100 clusters			
Sl. No.	Name of the District	Name of the Sub District	Name of the Clusters	
Andhra	Pradesh			
1.	Chittoor	Kuppam	Kuppam	
2.	Anantapuram	Kalyandurgam	Kambadur	
3.	Prakasham	Kondapi	Singarayakonda	
4.	Vishakhapatnam	Aruku	Aruku valley	
5.	Nellore	Venkatachallam	Venkatachallam	
Arunach	nal Pradesh			
1.	Upper Siang	Tuting	Tuting	
Bihar				
1.	Patna	Sampatchak	Bairia	
2.	Gaya	Manpur	Nauranga	
3.	Rohtas	Kochas	Kuchhila	
4.	Saharsa	Sonbarsa	Sonbarsa	
Chhattis	sgarh			
1.	Bastar	Jagdapur	Madpal	
2.	Dhamtari	Dhamtari	Loharsi	
3.	Rajnandgaon	Dongargarh	Murmunda	
4.	Kawardha	Pandariya	Kunda	

Details about identification of Mission 100 clusters

[RAJYA SABHA]

Unstarred Questions

Sl. No.	Name of the District	Name of the Sub District	Name of the Clusters	
Goa				
1.	South Goa	Quepem	Xeldem	
Gujarat				
1.	Devbhumi Dwarka	Khambhalia	Vadinar	
2.	Morbi	Morbi	Ravapara	
3.	Banas Kantha	Danta	Ambaji	
4.	Aravalli	Shamlaji	Bhiloda	
Haryana	1			
1.	Karnal	Assandh	Balla	
2.	Jind	Narwana	Uchana Khurd	
3.	Rewari	Kosli	Kosli	
4.	Ambala	Barara	Barara	
5.	Fatehabad	Tohana	Samain	
6.	Jhajjar	Bahadurgarh	Badli	
Himacha	al Pradesh			
1.	Kinnaur	Sangla	Sangla	
2.	Solan	Kandaghat	Hinner	
Jammu	and Kashmir			
1.	Jammu	Jammu	Gole Gujral	
2.	Kupwara	Kupwara	Khumriyal	
Jharkha	nd			
1.	Gridih	Gridih	Bhandaridh	
2.	Dhanbad	Baliapur	Palani	
3.	Purbi Singhbhum	Ghatshila	Dharambahd	
Karnata	ka			
1.	Bangalore	Anekal	Haragadde	
2.	Belgaum	Belgaum	Kangrali	
3.	Bellary	Hospet	Danapura	
Kerala				
1.	Thiruvananthapuram	Nedumangad	Aryanad and Vellanad GPs	

Sl. No.	Name of the District	Name of the Sub District	Name of the Clusters
2.	Eranakulum	Paravoor	Puthenvelikara and Kunnakara GPs
3.	Kannur	Thalasseri	Mangatidam and Kattayam Malabar GPs
4.	Kottayam	Kottayam	Puthupally and Manarcad GPs
Madhya	Pradesh		
1.	Indore	Mhow	Simrol
2.	Indore	Indore	Nawda Panth
3.	Bhopal	Huzur	Ratibad
4.	Chattarpur	Chattarpur	Achatt
5.	Bhopal	Berasia	Gunga
6.	Chhindwara	Tamia	Delakhari
7.	Seoni	Seoni	Khaniwada
Mahara	shtra		
1.	Beed	Parali	Sirsala
2.	Buldahana	Lonar	Sultanpur
3.	Pune	Haveli	Loni Kalbhor
4.	Jalna	Partur	Ashti
5.	Aurangabad	Gangapur	Jogeshwari
6.	Nagpur	Kamptee	Wadoda
7.	Jalgaon	Muktainagar	Muktainagar
Manipu	r		
1.	Khangabok	Thoubal	Thoubal
Mizoran	n		
1.	Aizawl	Aibawk	Aibawk
Meghala	nya		
1.	East Garo	Resubelpara	Chisim Apel
Nagalan	d		
1.	Peren	Pedi (Ngwalwa)	Pedi (Ngwalwa)

[RAJYA SABHA]

Unstarred Questions

Sl. No.	Name of the District	Name of the Sub District	Name of the Clusters	
Odisha				
1.	Jharsuguda	Kolabira	Samasingha	
2.	Khurda	Banapur	Banapur	
3.	Cuttack	Banki	Tala Basta	
4.	Mayurbhanj	Thakurmunda	Thakurmunda	
5.	Kalahandi	Kesinga	Utkela	
Punjab				
1.	Bhatinda	Rampura Phul	Dhapali	
2.	Amritsar	Ajnala	Harsha Chhina	
Rajastha	an			
1.	Bharatpur	Kaman	Jurahara	
2.	Nagaur	Makrana	Budsoo	
3.	Barmer	Barmer	Majivala	
4.	Jodhpur	Looni	Salawas	
5.	Udaipur	Gogunda	Gogunda	
Sikkim				
1.	East District	Pakyong	Namcheybong	
Telanga	na			
1.	Ranga Reddy	Tandur	Allapur. S	
2.	Medak	Narayankhed	Ryakal	
3.	Nizamabad	Jukkal	Jukkal	
4.	Adilabad	Mandamarri	Sarangapalle	
Tripura				
1.	South Tripura	Hrishyamukh	Hrishyamukh	
2.	Sepahijala	Kathalia	Nirbhoypur	
Uttar P	radesh			
1.	Chitrakoot	Mau	Mau Mustkil	
2.	Chitrakoot	Karwi	Kashai	
3.	Ghaziabad	Ghaziabad	Dasna Dehat	
4.	Kushinagar	Tumkuhi Raj	Bans Gaon	
5.	Gautam Buddha Nagar	Dadri	Chitehera	

Sl. No.	Name of the District	Name of the Sub District	Name of the Clusters	
6.	Firozabad	Tundla	Rudhau Mustkil	
7.	Mirzapur	Marihan	Patehara Kalan Urf Kubari Pate	
8.	Bagpat	Baraut	Silana	
9	Allahabad	Koraon	Barokhar	
10.	Lucknow	Lucknow	Juggaur	
Tamil N	adu			
1.	Tiruvallur	Poonamallee	Kuthambakkam	
2.	Sivagangai	Sivagangai	Vaniyangudi	
3.	Tiruppur	Avinashi	Velayuthamapalayam	
4.	Coimbatore	Coimbatore South	Madukkarai	
5.	Tirunelveli	Tirunelveli	Suthamali	
Uttarak	hand			
1.	Dehradun	Rishikesh	Athoorvala	
2.	Haridwar	Haridwar	Bhaktanpur-Abidpur	
West Be	engal			
1.	Hooghly	Pandua	Khirkundu-Namajgram- Niala	
2.	Hooghly	Chaditala-II	Garalgachha	
3.	Hooghly	Chinsurah-Mogra	Chandrahati-I	
4.	Hooghly	Pandua	Jyer-Dwarbasini	
5.	Howrah	Panchla	Jala Biswanathpur	
6.	Howrah	Domjur	Parbatipur	
7.	Bankura	Hirbandh	Malian	

Performance of MGNREGA

1704. DR. K. P. RAMALINGAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether arrears of ₹ 8,000 crore had piled up for the financial year 2015-16;
- (b) if so, the details thereof;

(c) whether 2015-16 has seen the highest MGNREGA expenditure at ₹ 41,371 crore of which ₹ 30,139 crore went towards wages;

[RAJYA SABHA]

(d) whether the highest employment generation over the past three years and the best achievement on key parameters such as works undertaken, women's participation at 55 per cent and 95 per cent payments through electronic fund management had been recorded; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per the Programme Management Information System (MIS), details of delayed payment to Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) workers for the Financial Year 2016-17 are given in the Statement-I (*See* below). The Ministry has released ₹ 16474.69 crore to States/UTs during the current Financial Year 2016-17 for liquidating the pending liability of wage component of Financial Year 2015-16 and for running the performance during Financial Year 2016-17 (as on 05.05.2016). Cases of delay in payment of wages in States/UTs have been reported in the Ministry due to following reasons:

- Internet connectivity for maintaining the programme database (MGNREGAsoft)
- Implementation issues like delay in measurement, inadequate staff, poor spread of banking infrastructure, etc.

(c) During the FY 2015-16, the expenditure of ₹ 43079.06 crore was incurred out of which ₹ 30,522.80 was incurred towards payment of wages.

(d) and (e) Yes, Sir. During the Financial Year 2015-16 MGNREGA has the highest employment generation over the past three years and the best achievement on key parameters such as works undertaken, women's participation. Details of person days generated (till date), women person days, total number of works taken up, payment towards wages, total expenditure and percentage expenditure through electronic fund management system under MGNREGA during the last four years is given in the Statement-II.

Statement-I

Wage Liability (Payment Due) (31st March, 2016)

(₹ in lakh)

Sl. No.	State	Wage Liability
1.	Andhra Pradesh	8757.5
2.	Arunachal Pradesh	5498.68
3.	Assam	48766.45

Sl. No.	State	Wage Liability
4.	Bihar	45431.98
5.	Chhattisgarh	63579.5
6.	Gujarat	5587.14
7.	Haryana	1775.64
8.	Himachal Pradesh	3649.54
9.	Jammu and Kashmir	27504.12
10.	Jharkhand	7326.13
11.	Karnataka	19772.05
12.	Kerala	50573.23
13.	Madhya Pradesh	48002.71
14.	Maharashtra	6184.95
15.	Manipur	138.04
16.	Meghalaya	25883.69
17.	Mizoram	8740.38
18.	Nagaland	29177.46
19.	Odisha	23153.79
20.	Punjab	11371.11
21.	Rajasthan	19042.76
22.	Sikkim	2158.61
23.	Tamil Nadu	20934.53
24.	Telangana	17605.92
25.	Tripura	1106.96
26.	Uttar Pradesh	66363.29
27.	Uttarakhand	11536.93
28.	West Bengal	246391.83
29.	Andaman and Nicobar Islands	87.82
30.	Dadra and Nagar Haveli	NR
31.	Daman and Diu	NR
32.	Goa	11.89
33.	Lakshadweep	0.08
34.	Puducherry	2.72
	Total	826117.43

NR : Not Reported.

[RAJYA SABHA]

Statement-II

Details of persondays generated, women persondays, Total number of works taken up, payment towards wages, total expenditure and percentage expenditure through EFMS under MGNREGA

Category	FY 2015-16	FY 2014-15	FY 2013-14	FY 2012-13
Persondays Generated so far [In cr.]	235.33	166.21	220.37	230.46
Women Persondays out of Total (%)	55.20	54.88	52.82	51.30
Total No. of Works Taken up (New+Spill Over) [In Lakhs]	118.68	97.65	93.52	104.62
Wages [In cr]	30522.80	24187.26	26491.21	27153.52
Total Exp. [In Cr.]	43079.06	36025.04	38552.62	39778.27
% Total Exp. through EFMS	91.06	77.35	37.17	13.70

Funds due under MGNREGA

1705. SHRI RAJEEV SHUKLA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of funds withheld by the Central Government as on date, under MGNREGA which should have otherwise been released to the States, State-wise; and

(b) whether there is any target date by when the State would get their pending dues under MGNREGA and if so, by when the dues would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of agreed to Labour Budget and performance of the States during the year.

During the current Financial Year (FY) 2016-17, Budget Provision under MGNREGA is ₹ 38500 crore and Vote on Account provision is ₹ 19664 crore, Ministry has released ₹ 16419.21 crore (as on 04.05.2016) to States/UTs for liquidating the pending liability of wage component of FY 2015-16 and for running the programme during FY 2016-17. State/UT-wise release position for the current financial year 2016-17 is given in the Statement.

[9 May, 2016]

Statement

Central funds released to MGNREGA States during 2016-17 (as on 04.05.2016)

		(₹ in lakh
Sl. No.	States	Total
1.	Andhra Pradesh	282042.20
2.	Arunachal Pradesh	6984.60
3.	Assam	15961.05
4.	Bihar	23312.02
5.	Chhattisgarh	102119.70
6.	Gujarat	5120.40
7.	Haryana	2098.67
8.	Himachal Pradesh	4376.30
9.	Jammu and Kashmir	36272.32
10.	Jharkhand	78916.70
11.	Karnataka	67337.68
12.	Kerala	52678.90
13.	Madhya Pradesh	140716.20
14.	Maharashtra	81729.80
15.	Manipur	0.00
16.	Meghalaya	42350.20
17.	Mizoram	1992.14
18.	Nagaland	44232.00
19.	Odisha	55509.96
20.	Punjab	12643.79
21.	Rajasthan	69406.07
22.	Sikkim	2753.70
23.	Tamil Nadu	74976.60
24.	Telangana	120299.90
25.	Tripura	4664.72
26.	Uttar Pradesh	61662.61
27.	Uttarakhand	12002.15

Unstarred Questions

Sl. No.	States	Total
28.	West Bengal	239130.40
29.	Andaman and Nicobar Islands	221.56
30.	Dadra and Nagar Haveli	0.00
31.	Daman and Diu	0.00
32.	Lakshadweep	0.00
33.	Puducherry	297.80
34.	Chandigarh	0.00
35.	Goa	111.00
	Total	1641921.15

Allocation for Uttarakhand under MGNREGA

†1706. SHRI RAMDAS ATHAWALE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of funds allocated to Uttarakhand during the last three years under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) the details of funds allocated for Bhatkoti Gram Sabha and the details of works undertaken therefrom; and

(c) the reasons for halting of road construction at road cutting stage only in the said gram sabha under MGNREGA/Mera Gaon Meri Sadak Yojana and by when the said work would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Funds for programme implementation are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. Since this is a demand driven programme, no State/UT-wise allocation of fund is made. Details of amount released to State Government of Uttarakhand under the MGNREGS during the last three years is given as under:

(₹ in lakh)

Central Release to Uttarakhand		
2013-14	2014-15	2015-16
33000.5	28636.22	45076.654

[†] Original notice of the question was received in Hindi.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Delay in MGNREGA payments

1707. SHRI TIRUCHI SIVA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that there has been a great delay in payments under MGNREGA:

(b) if so, the details as to the pending amount yet to be paid for works under MGNREGA:

(c) whether the Ministry is undertaking any new projects to meet the stark increase in the demand for jobs due to the present drought; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per the Programme Management Information System (MIS), details of delayed payment to MGNREGA workers for the Financial Year 2015-16 are given in the Statement-I (See below). The Ministry has released ₹ 16474.69 crore to States/UTs during the current Financial Year 2016-17 (as on 05.05.2016) for liquidating the pending liability of wage component of Financial Year 2015-16 and for running the performance during Financial Year 2016-17. Cases of delay in payment of wages in States/UTs have been reported in the Ministry due to following reasons:-

- Internet connectivity for maintaining the programme database (MGNREGA-soft)
- Implementation issues like delay in measurement, inadequate staff, poor • spread of banking infrastructure, etc.

(c) and (d) A target of constructing 8,82,325 farm ponds under MGNREGA has been kept for the year 2016-17. State/UT-wise details of the targets of constructing farm ponds are given in the Statement-II (See below).

- In addition to farm ponds, 50 lakh IHHL, 10 lakh NADEP/vermi compost • tank and 0.5 lakh Anganwadi buildings are the national target of focus area works for FY-2016-17.
- Other types of works given below are permitted and being taken up under • MGNREGA.
 - (i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams,

(₹ in lakh)

check dams with special focus on recharging ground water including drinking water sources;

- (ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;
- (iii) Micro and minor irrigation works and creation, renovation and maintenance of irrigation canals and drains;
- (iv) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies;
- (v) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households;
- (vi) Improving productivity of lands of households through land development and by providing suitable infrastructure for irrigation including dug wells, and other water harvesting structures.

Statement-I

Wage Liability (Payment Due) (31st March-2016)

		()
Sl. No.	State	Wage Liability
1.	Andhra Pradesh	8757.5
2.	Arunachal Pradesh	5498.68
3.	Assam	48766.45
4.	Bihar	45431.98
5.	Chhattisgarh	63579.5
6.	Gujarat	5587.14
7.	Haryana	1775.64
8.	Himachal Pradesh	3649.54
9.	Jammu and Kashmir	27504.12
10.	Jharkhand	7326.13
11.	Karnataka	19772.05
12.	Kerala	50573.23
13.	Madhya Pradesh	48002.71
14.	Maharashtra	6184.95

Sl. No.	State	Wage Liability
15.	Manipur	138.04
16.	Meghalaya	25883.69
17.	Mizoram	8740.38
18.	Nagaland	29177.46
19.	Odisha	23153.79
20.	Punjab	11371.11
21.	Rajasthan	19042.76
22.	Sikkim	2158.61
23.	Tamil Nadu	20934.53
24.	Telangana	17605.92
25.	Tripura	1106.96
26.	Uttar Pradesh	66363.29
27.	Uttarakhand	11536.93
28.	West Bengal	246391.83
29.	Andaman and Nicobar Islands	87.82
30.	Dadra and Nagar Haveli	NR
31.	Daman and Diu	NR
32.	Goa	11.89
33.	Lakshadweep	0.08
34.	Puducherry	2.72
	Total	826117.43

NR : Not Reported.

Statement-II

State/UT-wise details of targets of coustructing farm ponds

Sl. No.	State	No. of farm pond
1.	Andaman and Nicobar Islands	307
2.	Andhra Pradesh	250000
3.	Arunachal Pradesh	1108
4.	Assam	13239
5.	Bihar	15000

[RAJYA SABHA] Unstarred Questions

Sl. No.	State	No. of farm pond
6.	Chhattisgarh	55000
7.	Goa	25
8.	Gujarat	27516
9.	Haryana	61
10.	Himachal Pradesh	10361
11.	Jammu and Kashmir	1885
12.	Jharkhand	128132
13.	Karnataka	111340
14.	Kerala	5000
15.	Madhya Pradesh	50000
16.	Maharashtra	1000
17.	Manipur	2724
18.	Meghalaya	300
19.	Mizoram	2131
20.	Nagaland	603
21.	Odisha	20340
22.	Puducherry	5
23.	Punjab	1581
24.	Rajasthan	25000
25.	Tamil Nadu	17500
26.	Telangana	25000
27.	Tripura	18700
28.	Uttar Pradesh	5705
29.	Uttarakhand	3814
30.	West Bengal	88948
	Total	882325

Allocation of funds for MGNREGA

1708. PROF. M.V. RAJEEV GOWDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of proportion of the 2016-17 allocation for MGNREGA being spent to complete pending payments from the last financial year to beneficiaries;

(b) whether the Ministry can factually corroborate the announcement by the Finance Minister made while making ₹ 38,500 crore allocation to MGNREGA during the Budget Speech this year, that if it would be the highest ever expenditure on MGNREGA; and

(c) the figures to verify it?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) State/UT-wise details of expenditure incurred towards unskilled wage payments for the previous years and the Financial Year 2016-17 is given in the Statement (See below).

(b) and (c) Yes Sir. The expenditure during 2015-16 was highest as compared to last three years. During this FY 2016-17, the budget provision has been further enhanced to ₹ 38,500 crore, hence it is expected that the expenditure during 2016-17 would be higher.

Statement

Expenditure incurred towards unskilled wage payments

(₹ in lakh)

Sl.	State	Unskilled way	ge expenditure
No.	_	Current year payment	Previous years liability paid
1	2	3	4
1.	Andhra Pradesh	10982.91	2437.23
2.	Assam	1314.09	27665.9
3.	Bihar	699.11	22294.51
4.	Chhattisgarh	2390.88	59561.09
5.	Goa	0.27	3.28
6.	Gujarat	899.36	4801.16
7.	Haryana	218.36	1693.53
8.	Himachal Pradesh	288.47	3717.92
9.	Jammu and Kashmir	0.25	51.88
10.	Jharkhand	7557.87	2609.15
11.	Karnataka	5192.41	17285.62
12.	Kerala	136.32	51238.92
13.	Madhya Pradesh	2782.63	51521.65

Unstarred Questions

1	2	3	4	
14.	Maharashtra	4808.51	8522.22	
15.	Manipur	165.81	5.26	
16.	Meghalaya	0	0.78	
17.	Mizoram	71.22	0	
18.	Odisha	3406.05	25026.13	
19.	Punjab	561.38	12484.47	
20.	Rajasthan	6616.16	25978.43	
21.	Sikkim	11.5	295.29	
22.	Tamil Nadu	7448.78	49871.44	
23.	Telangana	1342.21	835.91	
24.	Tripura	258.68	885.08	
25.	Uttar Pradesh	1583.11	69320.35	
26.	Uttarakhand	629.01	10565.33	
27.	West Bengal	472.42	178094.45	
28.	Puducherry	0	0.26	
	Total	59837.77	626767.24	

Corruption of MGNREGA

†1709. SHRI AMAR SHANKAR SABLE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether even the process of online payment system introduced to stop corruption in MGNREGA could not completely stop corruption practices;

(b) if so, the steps taken by Government in this regard;

(c) whether the cases of misappropriation of funds in the name of fake documents and dummy workers have come to notice in the country inleuding Maharashtra and if so, the action taken by Government in such cases so far; and

(d) the details of reasons for delay in making the procurement process for construction work under MGNREGA completely online by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) No instance of the corruption in the process of online payment system has come to the notice of the Ministry of Rural Development. [9 May, 2016]

(c) and (d) The Ministry, under MGNREGA receives complaints of irregularities including misappropriation of funds in the name of fake documents and dummy workers etc. from States/UTs including Maharashtra. Since the responsibility of implementation of MGNREGA is vested with the State Governments, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs. Central Public Procurement portal is already in place and State Government/Implementing Agency may use it.

Shortage of skilled workers in rural areas

†1710. SHRI PRABHAT JHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is acute shortage of skilled workers as per the demand in rural market;

(b) if so, the details thereof;

(c) whether Government has launched Deendayal Upadhyaya Grameen Kaushalya Yojana for skill development of rural youths as per the demand in the market; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per available information, only 1.83% of workers in the age group of 15-59 years in rural India have been received/were receiving formal vocational training. Further, it is estimated that a total of 128.25 million workforce in farm sector are either unskilled or require skilling.

(c) Yes, Sir.

(d) The Government is implementing a placement linked skill development scheme, Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), for rural poor youth under National Rural Livelihood Mission (NRLM). The Scheme is being implemented in PPP mode through Project Implementing Agencies (PIAs) and provides, *inter alia* for:

- Market-led, placement-linked training programme for rural youth.
- Mandatory assured placement to 70% of the trained candidates.
- Focus on rural youth from poor families in the age group of 15 to 35 years.

- Social inclusion of candidates through mandatory coverage of socially disadvantaged groups.
- Minimum Salary of ₹ 6000 per month or minimum wages specified by a State Government, whichever is higher (after a three month training course).
- Post-placement support to candidates.
- Career progression support, retention support and foreign placement support provided for quality outcome.

Wages pending under MGNREGA

†1711. SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that wage payments of close to \gtrless 10,588 crore are pending under MGNREGA, the main programme to counter extreme rural distress in the country;

(b) if so, the details thereof and Government's response thereto; and

(c) the details of steps taken or proposed to be taken by Government for timely payments of MGNREGA wages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per the Programme Management Information System (MIS), for details of delayed payment to MGNREGA workers for the Financial Year 2016-17 refer to statement appended to the Answer to Unstarred Question No. 1707 Part (a) and (b). The Ministry has released ₹ 16023.10 crore to States/UTs during the current Financial Year 2016-17 (as on 26.04.2016) for liquidating the pending liability of wage component of Financial Year 2015-16 and for running the performance during Financial Year 2016-17. Cases of delay in payment of wages in States/UTs have been reported in the Ministry due to following reasons:-

- Internet connectivity for maintaining the programme database (MGNREGAsoft)
- Implementation issues like delay in measurement, inadequate staff, poor spread of banking infrastructure, etc.

(c) In order to ensure timely payment wages, Rules have been issued for timely payment of wages under which, it was suggested that clear accountability shall be fixed on the functionaries for timely performance of specific duties leading to payment

[†] Original notice of the question was received in Hindi.

of wages. All cases of delayed payment attract compensation @ 0.05% per day of delay, which is automatically calculated and paid by the State Government.

The Ministry has initiated Electronic Fund Management System (e-FMS) which directly credits the wages into the respective beneficiary's accounts using the core banking system. The Central Government has also started National Electronic Fund Management System (NeFMS) in 11 States (Assam, Bihar, Haryana, Karnataka, Kerala, Odisha, Punjab, Rajasthan, Tripura, Uttar Pradesh and Uttrakhand) and launched dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, Workers Module, Electronic Fund Management System, Direct Benefit Transfer etc

World Bank Credit for Neeranchal National Watershed Project

1712. SHRI SANJIV KUMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state;

(a) whether it is a fact that Government and the World Bank have signed \$178.50 million credit agreement for Neeranchal National Watershed Project to improve the watershed management in rural rainfed areas;

(b) if so, the details thereof;

(c) whether the project so signed would also support the watershed activities of the Pradhan Mantri Krishi Sinchayee Yojana in Jharkhand; and

(d) if so, the details of intended beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (d) The Government has signed a technical assistance project with the World Bank, named 'Neeranchal' National Watershed Project to support the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). The total outlay of the project is ₹ 2142.3 crore (\$ 357 million) out of which 50% amount shall be provided as long term loan by the World Bank. The Project shall be implemented from 2016-17 to 2021-22, in the Department of Land Resources and 9 States namely Andhra Pradesh, Chhattisgarh, Gujarat, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Rajasthan, and Telangana. Neeranchal will provide support to various components of PMKSY, in particular the Watershed Development component, through technical assistance to improve incremental conservation outcomes and agricultural yields in a sustainable manner for farming communities. In Jharkhand, the project will directly benefit 50 projects of about 5000 ha. each in addition to impacting the 9.11 lakh ha. under 171 IWMP projects.

[RAJYA SABHA]

Tablets to gram panchayats to monitor MGNREGA

1713. SHRI AAYANUR MANJUNATHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government plans to provide tablets to all Gram Panchayats in the country to monitor the implementation of MGNREGA;

(b) if so, the details thereof and the advantage of this move;

(c) the amount earmarked for the purpose and phases fixed therefor and the number of Gram Panchayats to be covered under the first phase; and

(d) whether the States have been asked to identify Gram Panchayats under the first phase as well as provide for training of personnel and if so, the response of the State Government thereto and by when the first phase would be rolled out?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (d) The Government has sanctioned a Mobile Monitoring System (MMS) for better implementation and monitoring of the Mahatma Gandhi National Rural Employment Guarantee Scheme works starting with some Gram Panchayats (GPs). The amount allocated for the 35,000 Mobile/Tablets is ₹ 35 crore. The State-wise details of number of Mobile/Tablets allocated is given in the Statement (*See* below).

The MMS will empower GPs and implementation agencies with live data from the worksites and allow an online and real-time updation of database for complete transparency. MMS would also help in finding location of assets by geo-tagging them for easy verification.

Statement

Sl. No.	State	Tablets/Mobiles allocated
1.	Andhra Pradesh	4792
2.	Arunachal Pradesh	610
3.	Assam	1300
4.	Bihar	3571
5.	Chhattisgarh	1619
6.	Goa	10
7.	Gujarat	770

Mobile Monitoring System

Sl. No.	State	Tablets/Mobiles allocated
8.	Haryana	230
9.	Himachal Pradesh	677
10.	Jammu and Kashmir	270
11.	Jharkhand	3032
12.	Karnataka	690
13.	Kerala	220
14.	Madhya Pradesh	2876
15.	Maharashtra	3154
16.	Manipur	260
17.	Meghalaya	80
18.	Mizoram	150
19.	Nagaland	240
20.	Odisha	1800
21.	Punjab	180
22.	Rajasthan	883
23.	Sikkim	226
24.	Tamil Nadu	980
25.	Telangana	780
26.	Tripura	150
27.	Uttar Pradesh	4030
28.	Uttarakhand	180
29.	West Bengal	1240
	Total	35000

Study on environmental benefits of MGNREGA

1714. DR. PRABHAKAR KORE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government proposes to carry out a pilot study on environmental benefits and green outcome of rural flagship scheme MGNREGA in the country;

(b) whether a bulk of MGNREGA works is linked to water conservation such as water harvesting, drought proofing, irrigation and renovation of traditional water bodies; and [RAJYA SABHA]

Unstarred Questions

(c) the details of steps taken by Government under MGNREGA to convert drought hit areas of Karnataka, Maharashtra and Andhra Pradesh into drought proof areas?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) Yes, Sir.

(b) and (c) The Schedule-I of the Act provide for at least 60% of the works in the district in terms of cost for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees. State Governments of Maharashtra, Karnataka and Andhara Pradesh have been requested to focus on undertaking water conservation programmes in mission mode especially in drought affected and drought prone areas.

Watershed projects

1715. SHRI P. BHATTACHARYA: SHRIMATI RAJANI PATIL: SHRI RAMDAS ATHAWALE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of watershed projects sanctioned for various States in the country particularly Maharashtra under the Integrated Wastelands Development Programme and the Drought Prone Area Programme since these programmes were launched and till date;

(b) how many of these projects were launched and became functional and the total area benefited from them in each State, district-wise;

(c) the total funds released for the programme during the said period, State-wise; and

(d) the achievement made under each programme in the States, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) The Integrated Wastelands Development Programme (IWDP) and the Drought Prone Area Programme (DPAP) were implemented on watershed basis in various States of the country including Maharashtra from 1995-96. A total of 29316 projects covering an area of 244.41 lakh ha were sanctioned under IWDP and DPAP up to 2006-07. With effect from 01.04.2007, no new projects were sanctioned but central funds were released for completion of the ongoing projects upto 2013-14. The State-wise details of total number of projects sanctioned, area covered, funds released and number of districts in which projects sanctioned under these programmes are given in the Statement (*See* below).

[9 May, 2016]

(c) and (d) A total of ₹ 8802.33 crore Central Funds were released to the States for implementation of IWDP and DPAP projects from 1995-96 to 2013-14. The Statewise details of funds released are attached with Part (a) and (b) of the answer to question. A comprehensive study of impacts of investments in watershed projects (IWDP, DPAP and DDP) was conducted by the department through National Institute of Rural Development (NIRD). A copy of the Study Report furnished by NIRD is available at the following url: "http://dolr.nic.in/dolr/downloads/pdfs/Comprehensive%20 Study%200f%20Impact%20of%20Investment%20in%20Watershed%20by%20NIRD.pdf".

The major findings of the study are as below (all the data included in the report are averages of a watershed of 500 ha area):

- Ground water table increased by 1.2 m
- Drinking water availability increased from 68% to 82%
- Cropping intensity increased from 131 to 139
- Soil erosion reduced by 40%
- On an average of watershed, 48.5 ha. of cultivable wastelands brought under plough
- Additional area of 26 ha. under rainfed farming and 46 ha. under irrigation
- Up to 65 ha. area was improved under vegetative cover
- Overall milk production increased by 25.64%

Statement

(A) State-wise details of projects sanctioned, area of the projects, funds released and number of districts covered under IWDP

Sl. No.	Name of the State	No. of project sanctioned	Areas of the sanctioned projects (lakh ha.)	Central funds released (₹ in crore)	No. of districts where projects were implemented
1	2	3	4	5	6
1.	Andhra Pradesh	63	4.52	339.58*	13
2.	Bihar	65	3.21	51.69	31
3.	Chhattisgarh	70	3.84	181.25	14
4.	Goa	4	0.13	1.07	2
5.	Gujarat	84	5.51	230.24	20

1	2	3	4	5	6
					6
6.	Haryana	26	1.28	49.12	12
7.	Himachal Pradesh	63	4.36	212.79	9
8.	Jammu and Kashmir	37	2.18	66.60	12
9.	Jharkhand	25	1.36	29.75	13
10.	Karnataka	86	5.59	276.67	22
11.	Kerala	29	1.49	45.97	13
12.	Maharashtra	84	5.32	230.47	30
13.	Madhya Pradesh	124	7.64	374.87	44
14.	Odisha	89	5.17	257.88	23
15.	Punjab	17	0.66	24.24	11
16.	Rajasthan	90	5.37	267.25	19
17.	Tamil Nadu	82	4.63	225.05	24
18.	Telangana	39	2.96		7
19.	Uttar Pradesh	130	8.59	385.54	53
20.	Uttarakhand	51	3.04	139.31	13
21.	West Bengal	29	1.18	33.14	4
Nort	h Eastern States				
22.	Arunachal Pradesh	145	4.29	176.40	14
23.	Assam	149	9.09	270.23	20
24.	Manipur	43	2.96	101.86	9
25.	Meghalaya	112	2.21	106.77	7
26.	Mizoram	52	4.34	200.28	8
27.	Nagaland	42	3.81	199.16	11
28.	Sikkim	25	1.48	43.45	4
29.	Tripura	22	1.00	16.22	4
	Total	1877	107.22	4536.85	466

Sl. No.	Name of the State	No. of project sanctioned	Areas of the sanctioned projects (lakh ha.)	Central funds released (₹ in crore)	No. of districts where projects were implemented
1.	Andhra Pradesh	2070	10.35	661.24*	5
2.	Bihar	543	2.715	32.70	6
3.	Chhattisgarh	1160	5.80	181.25	9
4.	Goa	_	_	_	_
5.	Gujarat	2444	12.22	377.37	14
6.	Haryana	_	_	_	_
7.	Himachal Pradesh	412	2.06	82.44	3
8.	Jammu and Kashmir	560	2.80	57.81	5
9.	Jharkhand	1595	7.97	67.25	15
10.	Karnataka	2370	11.85	435.85	17
11.	Kerala	_	_	_	_
12.	Maharashtra	3616	18.08	581.07	25
13.	Madhya Pradesh	3267	16.335	605.21	27
14.	Odisha	1319	6.595	230.80	8
15.	Punjab	_	_	_	_
16.	Rajasthan	1107	5.535	214.17	11
17.	Tamil Nadu	1622	8.11	277.43	18
18.	Telangana	2172	10.86	_	6
19.	Uttar Pradesh	1777	8.885	320.98	15
20.	Uttarakhand	846	4.23	106.34	7
21.	West Bengal	559	2.795	33.57	4
	Total	27439	137.19	4265.48	195

(B) State-wise details of projects sanctioned, area of the projects, funds released and number of districts covered under DPAP

Note: The programme is not operational in Union Territories. DPAP programme was implemented in 17 States only.

*The release includes Telangana State.

Demand for work under MGNREGA

1716. SHRI A.U. SINGH DEO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is cognizant of instances of passing off works approved as the total demand for work under MGNREGA and if so, the details thereof and the corrective action taken by Government and if not, the reasons therefor;

(b) the number of work days provided against the demand under MGNREGA during the last three years, State-wise; and

(c) whether Government has taken action to rectify the difference between the number of work days demanded against the number of work days provided and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) No instance of passing off works approved as the total demand for work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) has been reported in the Ministry.

(b) The State/UT-wise details of average days of employment provided per household under MGNREGA during the last three years are given in the Statement (See below).

(c) MGNREGA is a demand-driven wage employment programme. Not less than 100 days of employment are provided to registered workers upon receipt of their demand. The number of days of employment provided to a household depends on the number of days of employment demanded by the household.

The Ministry has established a comprehensive system of monitoring and review mechanism for MGNREGA, which, inter alia, include Periodic Progress Reports, Performance Review Committee Meetings, Quarterly Regional Reviews, Visits of Area Officers of the Ministry and National Level Monitors and Vigilance and Monitoring Committee meetings at the State/District levels. During these reviews, the implementation aspects that need strengthening are identified including providing employment as demanded by rural household and improvement in the overall monitoring of schemes.

Statement

Sl.	State	Average	persondays per	household
No.		2013-14	2014-15	2015-16
				(Provisional)
1	2	3	4	5
1.	Andhra Pradesh	50	47	55
2.	Arunachal Pradesh	26	14	28
3.	Assam	24	22	33
4.	Bihar	42	34	45
5.	Chhattisgarh	52	32	47
6.	Gujarat	40	35	40
7.	Haryana	36	28	29
8.	Himachal Pradesh	52	42	42
9.	Jammu and Kashmir	51	36	48
10.	Jharkhand	38	41	52
11.	Karnataka	50	40	48
12.	Kerala	57	43	49
13.	Madhya Pradesh	42	42	46
14.	Maharashtra	45	53	60
15.	Manipur	25	22	16
16.	Meghalaya	59	48	54
17.	Mizoram	75	22	69
18.	Nagaland	45	22	52
19.	Odisha	42	36	45
20.	Punjab	33	22	30
21.	Rajasthan	51	46	55
22.	Sikkim	70	43	67
23.	Tamil Nadu	59	47	61
24.	Telangana	-	43	55
25.	Tripura	88	88	94

Average days of employment provided per household under MGNREGA during last three years.

[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5
26.	Uttar Pradesh	35	34	34
27.	Uttarakhand	42	32	41
28.	West Bengal	37	33	47
29.	Andaman and Nicobar	48	38	17
	Islands			
30.	Goa	23	24	18
31.	Lakshadweep	24	26	22
32.	Puducherry	21	13	17
	Total	46	40	49

Performance of SPMRM

†1717. SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI KANAK LATA SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of steps taken under the Shyama Prasad Mukherji Rurban Mission (SPMRM) towards building infrastructure, promotion of economic activities and skill development;

(b) the number of beneficiaries added/included therein, so far;

(c) whether this scheme is helping in checking migration from rural to urban areas; and

(d) the actual status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (d) The Shyama Prasad Mukherji Rurban Mission (SPMRM) aims at development of 300 clusters in all States and UTs. These clusters would be developed by provisioning of economic activities, developing skills and local entrepreneurship and providing infrastructure amenities. In the first phase, 100 clusters have been allocated to the States. The following components are envisaged as desirable in each cluster: (i) Skill Development Training Linked to Economic Activities (ii) Agro Processing, Agri Services, Storage and Warehousing. (iii) Fully equipped Mobile Health Unit. (iv) Upgrading School/higher Education Facilities. (v) Sanitation (vi) Provision of Piped Water Supply. (vii) Solid and Liquid Waste Management.

[†] Original notice of the question was received in Hindi.

(viii) Village Streets and Drains. (ix) Street Lights (x) Inter-village Road Connectivity. (xi) Public Transport. (xii) LPG Gas Connections (xiii) Digital Literacy. (xiv) Citizen Service Centres (CSC)-for electronic delivery of citizen centric services/e-gram connectivity. It is envisaged that the entire population of the cluster will be benefitted once the scheme is rolled out.

Mobile application to monitor MGNREGA

1718. SHRI ANIL DESAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Karnataka Rural Development and Panchayati Raj Department has developed a mobile application to monitor rural employment under MGNREGA;

(b) if so, how it works and what are its salient features;

(c) whether the Ministry is keen on encouraging its use across the country, including Maharashtra; and

(d) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) Yes, Sir.

(b) It works in both on-line and off-line mode. Salient features of mobile application are given below:-

- Mobile application is available on Google play store for free of cost.
- Mobile application serves as very handy tool for monitoring MGNREGA • daily progress.
- The MGNREGA daily monitoring Mobile app works on offline mode as well.
- This application consists of three types of work entries *i.e.*, individual works, community works, package works.
- This Mobile application records work progress, daily persondays generation and work site GIS photo capture.
- Work details and GIS photo capture offline mode, automatically these details • gets uploaded to server, when Mobile gets into internet connectivity.
- Logins are created for all Gram Panchayat Development Officers in Mobile application, in which functions are carried out.
- Uploaded work details and GIS captured photo reports are viewed on web portal under respective CEO's login, which helps in monitoring the daily works.
- SMS facility is made for confirming whether the photos have reached the server.

• Currently District Photo Verification Module is getting developed to check the genuiness of work site captured photo.

(c) and (d) The Ministry has already developed and rolled out Mobile application for Mahatma Gandhi NREGA. The provisions of Mobile application of State Government will be incorporated by the Ministry, shortly.

Release of MGNREGA funds to drought-hit States

1719. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Supreme Court has directed Government to release MGNREGA funds to drought-hit States on priority;

(b) if so, the details thereof;

(c) whether Government has prepared any chart of drought-hit areas in those States and the quantum of funds to be released under MGNREGA and if so, the details thereof; and

(d) the details of funds proposed to be released to Jharkhand?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) Writ Petition No.857/2015-Swaraj Abhiyan *Vs.* Union of India and others is still *sub judice* in the Supreme Court of India. No written direction from the Hon'ble Court has been received as of now.

(c) Details of drought affected location of notified drought affected areas of 10 States and funds released during 2016-17 are given in the Statement (*See* below).

(d) No proposal for release of funds has been received from the State Government of Jharkhand.

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Drought Effective Location under MGNREGA in financial year 2015-2016

SI.	States	Districts	ſS	Blocks	ks	Panchayats	ayats	Central funds
No.		Total	Drought Effected	Total	Drought Effected	Total	Drought Effected	released 2016-17
	1. Andhra Pradesh	13	10	661	347	13084	6506	282042.20
2.	Chhattisgarh	27	22	146	06	10971	6755	102119.70
З.	Jharkhand	24	24	264	263	4422	4421	78916.70
4.	Karnataka	30	27	176	136	6093	4436	65011.33
5.	Madhya Pradesh	51	42	313	225	22827	17144	140716.20
6.	Maharashtra	34	21	354	163	28675	11901	81729.80
7.	Odisha	30	26	314	215	6233	4115	52807.39
8.	Rajasthan	33	19	295	120	9896	2900	66502.27
9.	Telangana	6	7	438	231	8831	4938	120299.90
10.	10. Uttar Pradesh	75	50	824	541	59177	33818	56232.12
	Total	661	248	6870	2331	262369	96934	1046377.62

Written Answers to

[RAJYA SABHA]

Construction of lavatories under Indira Awaas Yojana

1720. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that houses constructed under the Indira Awas Yojana (IAY) do not have any lavatories and if so, the details thereof and the number of such houses identified;

(b) the details of amount sanctioned for IAY houses during 2015-16; and

(c) the details of steps being taken by Government for providing lavatories in those houses?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) No, Sir. However, construction of toilet with IAY house is ensured through convergence with Nirmal Bharat Abhiyan (now Swachh Bharat Mission-SBM). The State-wise details of the toilets sanctioned alongwith IAY houses for the year 2015-16 as reported by State Governments in the MIS-AwaasSoft as on date is given in the Statement-I (*See* below).

(b) and (c) At present there is no separate provision for allocation of funds for construction of lavatories under the Scheme of Indira Awaas Yojana. However, lavatories for IAY houses are constructed through convergence with SBM. Under SBM-G, an incentive amounting to \gtrless 12,000 is available for all eligible individual toilets, including for toilets constructed under IAY.

The details indicating funds allocated under IAY during 2015-16 is given in the Statement-II.

Statement-I

Sl. No.	State	2015-16
1.	Andhra Pradesh	NR
2.	Arunachal Pradesh	NR
3.	Assam	19338
4.	Bihar	74802
5.	Chhattisgarh	32782
6.	Goa	NR
7.	Gujarat	12117

Toilets sanctioned alongwith IAY houses in 2015-16

Sl. No.	State	2015-16
8.	Haryana	873
9.	Himachal Pradesh	606
10.	Jammu and Kashmir	32
11.	Jharkhand	5008
12.	Karnataka	NR
13.	Kerala	37669
14.	Madhya Pradesh	23948
15.	Maharashtra	8942
16.	Manipur	98
17.	Meghalaya	NR
18.	Mizoram	13
19.	Nagaland	NR
20.	Odisha	152124
21.	Punjab	NR
22.	Rajasthan	44780
23.	Sikkim	NR
24.	Tamil Nadu	27610
25.	Telangana	NR
26.	Tripura	1929
27.	Uttar Pradesh	34678
28.	Uttarakhand	742
29.	West Bengal	319989
30.	Andaman and Nicobar Islands	NR
31.	Dadra and Nagar Haveli	NR
32.	Lakshadweep	NR
33.	Puducherry	NR
	Total	798080

Data as reported by the States on Awaas Soft.

NR- Data not reported by the State on Awaas Soft.

[RAJYA SABHA]

Statement-II

Funds allocated under Indira Awaas Yojana during 2015-16

(₹ in lakh)

Sl. No.	State	Central allocation
1.	Andhra Pradesh	28818.24
2.	Arunachal Pradesh	952.51
3.	Assam	86481.14
4.	Bihar	103203.06
5.	Chhattisgarh	15793.89
6.	Goa	216.01
7.	Gujarat	12559.26
8.	Haryana	12804.38
9.	Himachal Pradesh	1849.67
10.	Jammu and Kashmir	5320.27
11.	Jharkhand	18302.40
12.	Karnataka	34981.86
13.	Kerala	21748.95
14.	Madhya Pradesh	42417.05
15.	Maharashtra	69347.87
16.	Manipur	2199.49
17.	Meghalaya	3981.95
18.	Mizoram	610.80
19.	Nagaland	698.89
20.	Odisha	59144.07
21.	Punjab	20898.26
22.	Rajasthan	37198.56
23.	Sikkim	866.33
24.	Tamil Nadu	19675.27
25.	Telangana	24787.64
26.	Tripura	4508.89
27.	Uttar Pradesh	156614.95
28.	Uttarakhand	4514.97

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Sl. No.	State	Central allocation
29.	West Bengal	159378.37
30.	Andaman and Nicobar Islnads	443.29
31.	Dadra and Nagar Haveli	113.95
32.	Daman and Diu	31.08
33.	Lakshadweep	11.69
34.	Puducherry	400.00
	Total	950875.00

Release of funds under MGNREGA

1721. SHRI PAUL MANOJ PANDIAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has decided to release \gtrless 12,230 crore to the States that would take care of pending wage liability for 2015-16 under MGNREGA;

(b) if so, the details thereof;

(c) whether Government has decided to maintain a 60:40 wage material ratio at district level to ensure creation of good quality assets in rural areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of agreed to Labour Budget and performance of the States during the year.

During the current FY 2016-17, Budget Provision under MGNREGA is ₹ 38500 crore and Vote on Account provision is ₹ 19664 crore. The Ministry has released ₹ 16419.21 crore (as on 04.05.2016) to States/UTs for liquidating the pending liability of wage component of FY 2015-16 and for running the programme during FY 2016-17. The State/UT-wise release position for the current financial year 2016-17 is given in the Statement Appended to the Answer to Unstarred Question No. 1705 (Part (a) and (b).

(c) and (d) The proposal regarding maintaining a 60:40 wage material ratio at district level to ensure creation of good quality assets has been approved by the Ministry.

[RAJYA SABHA]

Funds for shipping industry

1722. DR. KANWAR DEEP SINGH: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that shipping industry is not getting adequate support from banking sector in India;

(b) if so, the reasons therefor; and

(c) what steps are being taken to make available funds required for this industry which would need massive funds in future?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. Shipping industry is facing some issues in financing from banking sector in India due to mismatch between the life cycle of assets (*i.e.* ship) which is around 25 years and the repayment period of loan which is around 7 years or more for non-infrastructure sector lending.

- (c) Steps taken to make available fund for the industry include:
 - (i) Grant of infrastructure status to stand alone shipyards undertaking shipbuilding and ship repair has been notified by Government of India on April 8, 2016 which will help in reducing cost of financing of shipbuilding and ship-repair industry.
 - (ii) On the request of Ministry of Shipping and on advice of the Finance Ministry, the Indian Banks' Association had constituted a Working Group to examine the proposed extension of credit facilities to shipping companies in India for purchase of ships. The Indian Banks' Association has subsequently advised that they have no role to play in the matter and the Shipping Company should take up the matter with the individual banks.

Investment in ports through PPP model

1723. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government plans to seek investments in ports through PPP model with a view to develop their infrastructure, modernizing them, integrate them with SEZs, etc. in the country;

- (b) if so, the details of this scheme;
- (c) what are details of Sagaramala projects; and

(d) whether some of the ports are running into losses and if so, the details thereof and how Government proposes to make them profitable?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) The Sagarmala Programme aims at modernization of old ports and new port development, port connectivity enhancement, port led industrial development and coastal community development. Under the National Perspective Plan (NPP) for comprehensive development of India's coastline and maritime sector, which has been prepared as part of the Sagarmala Initiative, more than 150 projects covering the above areas have been identified. Public Private Partnership Projects (PPPs) have been permitted in Major Ports mainly on Design, Build, Finance, Operate and Transfer (DBFOT) basis since 1996. Selected projects under NPP are fit to be taken up in PPP mode.

(d) Out of the twelve Major Ports, three ports, namely, Mumbai Port Trust, Cochin Port Trust and Kolkata Port Trust have reported loss in F.Y. 2015-16. Government is regularly monitoring the financial performance of the Major Ports. The Major Ports have taken measures to make optimal utilization of port assets including port lands, increase revenue, reduce establishment and operational expenditure and improve efficiencies so as to cut down on avoidable expenditure.

Profit margin of major ports

1724. SHRI S. THANGAVELU: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that during 2015-16, major ports had added 94 million tonne capacity which was the highest in their history;

(b) if so, the details thereof;

(c) whether it is also a fact that the profit margin of 12 major ports owned by Government improved from 27 per cent during 2013-14 to 39 per cent during 2015-16; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. Capacity Addition during 2015-16, port-wise, is as under:

Port	Capacity Added (In MTPA)
Jawaharlal Nehru	10.00
Mumbai	4.80
Kandla	9.63

Port	Capacity Added (In MTPA)
Kolkata	16.14
Mormugao	5.03
Chennai	7.40
Kamarajar (Ennore)	8.00
Visakhapatnam	10.99
Paradip	7.14
V.O. Chidambaranar (Tuticorin)	14.71
	93.84

(c) and (d) Yes, Sir. The Profit margin of 12 Major Ports has improved from 27 per cent during 2013-14 to 39 per cent during 2015-16. The total Operating Income of the Major Ports was ₹ 10961 crore and operating surplus ₹ 4268 crore during 2015-16.

Guidelines for land leases of port trusts

1725. SHRI SHANTARAM NAIK: Will the Minister of SHIPPING be pleased to state:

(a) names of persons or companies 401 which have been granted leases of major port trust lands, for more than 30 years;

(b) the dates on which such lands were granted and the reasons therefor;

(c) whether Government propses to make any statutory changes to grant land to applying parties by statutory provisions and not by executive orders without any exception; and

(d) whether Government has prepared any guidelines for permitting port trusts to grant powers of executing leases/licenses beyond 30 years?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) The port-wise details of persons/parties which have been granted leases of major port trust lands for more than 30 years is given in Statement (*See* below).

(c) and (d) There is no proposal with the Government to make any statutory changes to grant land and no guidelines for permitting port trusts to grant powers of executing leases/licenses beyond 30 years.

Statement

Port-wise	details	of pe	ersons/	<i>parties</i>	which	have	been	granted	leases	of
	major	r port	trust	lands	for mo	re tha	in 30	years		

Name of the Port	Name of the party allotted	Lease granted from	Reason	
1	2	3	4	
Kolkata Port (Kolkata Dock Complex)	India Government Mint	1.5.1941	Residential Complex of India Government Mint	
	Marine Engineering Training College presently IMU	1.9.1950	Setting up of Marine Engineering College	
	West Bengal Commerce and Industries Dept	1.9.1950	Storage of Agricultural Appliances and Equipments	
	CESC Ltd.	1.1.1955	Setting up of Power Generating Station	
	Secretary Port Officers Housing Cooperative Society Ltd.	2.11.1968	Residential	
	Gen. Manager Modern Foods now Hindustan Unilever	1.7.1970	Bakery and office	
	Garden Reach Ship Builders and Engg Ltd.	1.8.1973	Ship Building	
	Calcutta Telephones	15.6.1971	Office	
	Public Health Engineering, GOWB	7.12.2004	Water intake Jetty	
	ITC Ltd.	10.4.2008	Cigarette Manufacturing and Storage	
	India Government Mint	1.9.1950	Mint and Administrative Office	
Kolkata Port	Bharat Sanchar Nigam Ltd.	19.05.1981	Telephone Exchange	
Trust (Haldia	Bharat Sanchar Nigam Ltd.	19.05.1981	Staff Qtrs.	
Dock Complex)	Bharat Sanchar Nigam Ltd.	19.05.1981	Telephone Exchange	
	Bharat Sanchar Nigam Ltd.	12.08.1976	Telephone Exchange	
	Central Warehousing Corporation	19.01.1978	Ware House	
	Coast Guard	13.03.2008	Staff Qtrs.	

1	2	3	4
	Coast Guard	28.01.1981	Head Qtrs.
	Coast Guard	27.12.1996	Staff Qtrs.
	Coast Guard	28.01.1981	Office
	Coast Guard	28.01.1981	Head Qtrs.
	Coast Guard	13.03.2008	Staff Qtrs.
	Customs	08.06.1979	Staff Qtrs.
	Exide Industries Ltd.	17.12.1984	Staff Qtrs.
	Haldia Development Authority	01.04.1985	Water Boosting Pump
	Haldia Petrochemicals Limited	04.03.1982	Factory
	Hindustan Fertiliser Corporation of India Ltd.	01.01.1974	Warehouse
	Hindustan Fertilizer Corporation of India Ltd.	28.02.1972	Factory
	Hindustan Fertilizer Corporation of India Ltd.	01.04.1975	Staff Qtrs.
	Hindustan Fertilizer Corporation of India Ltd.	28.02.1972	Factory
	Hindustan Fertilizer Corporation of India Ltd.	01.12.1975	Factory
	Hindustan Fertilizer Corporation of India Ltd.	12.08.1976	Factory
	Hindustan Fertilizer Corporation of India Ltd.	05.01.1978	Factory
	Hindustan Fertilizer Corporation of India Ltd.	30.06.1978	Staff Qtrs.
	Hindustan Fertilizer Corporation of India Ltd.	09.01.1978	Staff Qtrs.
	Hindustan Unilever Limited	03.02.1977	Factory
	Hindustan Unilever Limited	27.11.1979	Staff Qtrs.
	Hindustan Unilever Limited	01.02.1979	Factory
	Hindustan Unilever Limited	20.04.1977	Factory
	Indian Navy	08.01.1992	Residential and Naval Coast Battery
	Indian Navy	08.01.1992	Base Repain Org.

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1	2	3	4
	Indian Oil Corporation Ltd. (Marketing Division)	01.06.1973	Retail Outlet
	Indian Oil Corporation Ltd. (Marketing Division)	24.04.1974	Lube Blending Plant
	Indian Oil Corporation Ltd. (Marketing Division)	21.08.1980	Lube Blending Plant
	Indian Oil Corporation Ltd. (Refinery Division)	05.02.1969	Oil Refinery
	Indian Oil Corporation Ltd. (Refinery Division)	25.11.1983	Staff Qtrs.
	Indian Oil Corporation Ltd. (Refinery Division)	04.05.1971	Oil Refinery
	Indian Oil Corporation Ltd. (Refinery Division)	09.04.1970	Staff Qtrs.
	Indian Oil Corporation Ltd. (Refinery Division)	05.04.1983	Staff Qtrs.
	Indian Oil Corporation Ltd. (Refinery Division)	31.07.1982	Oil Refinery
	Indian Oil Corporation Ltd. (Refinery Division)	01.06.1982	Staff Qtrs.
	Indian Oil Corporation Ltd. (Refinery Division)	05.03.1982	Staff Qtrs.
	Indian Oil Corporation Ltd. (Refinery Division)	15.09.1978	Oil Refinery
	Industrial Services (Gases)	01.11.2010	Show Room of Two Wheeler
	Mineral and Metals Trading Corporation of India Ltd.	01.05.1977	Staff Qtrs.
	Nepal Transit and Warehousing Co Ltd.	01.11.1984	Staff Qtrs.
	Nepal Transit and Warehousing Co Ltd.	01.11.1984	Warehouse
	Post Master General	01.06.1981	Office and staff Qtrs
	Post Master General	04.12.1979	Post Office
	Post Master General	01.06.1981	Staff Qtrs.

1	2	3	4
	Post Master General	01.06.1981	Office and staff Qtrs.
	Post Master General	01.06.1981	Post Office
	State Bank of India	06.04.1983	SBI Branch
	State Bank of India	28.11.1979	Branch
	Steel Authority of India Ltd.	07.05.1984	Stack Yard
	Steel Authority of India Ltd.	20.09.1989	Stack Yard
	Steel Authority of India Ltd.	30.07.1997	Stack Yard
	Steel Authority of India Ltd.	12.11.1993	Stack Yard
	Tata Steel Limited	28.10.2005	Coke Oven Plant
	United Bank of India	11.04.1975	Branch
	United Bank of India	03.08.1983	Branch
	United Bank of India	18.07.1983	Staff Qtrs.
	West Bengal Education Department	03.02.1983	Govt. College
	West Bengal Industrial Infrastructure Development Corporation	14.02.1984	Industries
	West Bengal Industrial Infrastructure Development Corporation	01.01.1977	Industries
	West Bengal Police	29.01.1976	Office and Staff Qtrs.
	West Bengal Police	12.02.1976	Office and Staff Qtrs.
	West Bengal Small Industries Development Corporation Ltd.	08.02.1978	Small Industries
	West Bengal State Electricity Distribution Company Limited	25.06.1979	Gas Turbine
	West Bengal State Electricity Transmission Company Limited	15.04.1969	Sub Station
	West Bengal State Electricity Transmission Company Limited	08.01.1971	Sub Station
Paradip Port	Nil		
Visakhapatnam Port	B.P.C. Ltd.	14.06.1985	Packing and Distribution Lubricants and Other Petro Products.
	C.F.L.	30.12.1964	Fertilizer Plant
	C.F.L	co.terminus with above	Construction of SILO

1	2	3	4
	C.F.L.	co.terminus	Pipeline
		with above	
	C.W.C. Ltd.	18.11.1977	Warehousing
	C.W.C. Ltd.	24.05.1981	Warehousing
	E.S.I Hospital	13.10.1964	Hospital
	H.P.C.L.	01.06.1955	Refinery
	H.P.C.L	22.02.1956	Railway siding
	H.P.C.L.	01.04.1957	Wharf
	H.P.C.L.	26.09.1957	Bulk Petroleum Installation
	H.P.C.L.	14.05.1985	C.I.S.F. Quarters
	H.P.C.L.	01.04.1982	Railway Gantry Lines
	F.C.I.	07.12.1961	FCI Godowns
	F.C.I.	20.02.1961	FCI Godowns
	F.C.I.	25.04.1960	FCI Godowns
	F.C.I.	28.01.1963	Railway Siding
	S.A.I.L.	01.04.1977	Stock Yard
	S.A.I.L.	07.05.1958	Office
	I.O.C. Ltd.,	01.04.1969	Terminal
	I.O.C. Ltd.,	01.04.1969	Terminal
	I.O.C. Ltd.,	01.04.1969	Terminal
	I.O.C. Ltd.,	01.04.1969	Terminal
	M.M.T.C Ltd.,	29.03.1962	Office
	M. M. Department.	24.12.1968	Office/Quarters
	BSNL	01.09.1976	Telephone exchange
	Supdt. of Post Office	01.06.1981	Post Office/Quarters
	S.B.I.	21.02.1979	Bank
	Dredging Corpn. of India	08.10.1980	Office
	Hindustan Shipyard Ltd.	01.11.1976	Addl. Housing
	Hindustan Shipyard Ltd.	08.06.1983	New Waterfront Structure
	Hindustan Shipyard Ltd.	13.11.1940	Ship Building Yard

1	2	3	4
	Hindustan Shipyard Ltd.	11.06.1941	Staff Colony
	Hindustan Shipyard Ltd.	01.07.1954	Extension of Yard
	Hindustan Shipyard Ltd.	24.06.1975	Extension of Staff Colony
	Hindustan Shipyard Ltd.	01.01.1982	Dolphin Jetty Nos. 5 and 6.
	Hindustan Shipyard Ltd.	01.04.1975	Hull Shop
	Hindustan Shipyard Ltd.	01.04.1981	Extension and Development of Shipyard.
	Hindustan Shipyard Ltd.	18.04.1966	Dry Dock
	NALCO	09.10.1982	Storage of Alluminium and Caustic Soda
	N.M.D.C	12.07.1982	Office
	CIFNET	11.03.1983	Office and Class Rooms
Kamarajar Port Ltd.	Nil		
Chennai Port	Post Office	01.01.1971	For Running a Post Office
	M/s Aavin (State Government of Tamil Nadu)	01.01.1982	For Installation of Automated Milk Vending Machine
	Chennai Corporation School	08.07.1963	For running a School
	M/s Indian Corporation School (State Government of Tamil Nadu)	08.07.1963	For Storage Tank
V. O Chidambaranar Port Trust	Mercantile and Marine Department	02.01.2014	For Administrative Office
	Bharat Sanchar Nigam Limited	02.01.2014	Office.cum. Telephone Exchange
	Tamil Nadu Civil Supplies Corporation	02.01.2014	For Establishment of Warehouse
	Tangedco (Transformer)	02.01.2014	For Setting up of Transformer

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1	2	3	4
Cochin Port Trust	Kendriya Vidyalaya Sangathan	31.01.1977	For Running the School
New Mangalore Port Trust	Aspinwall and Co. Ltd.	21.6.1978	Construction of Warehouse No. 6 at Marshaling Yard, Panambur
	Central Warehousing Corporation for Construction of Warehouse at Marshaling Yard, Panambur W.H 15 and 16.	9.6.1983	Construction of Warehouse at Marshaling Yard, Panambur W.H 15 and 16.
	Central Warehousing Corporation for Construction of Warehouse at Marshaling Yard, Panambur W.H 11 and 12.	7.8.1978	Construction of Warehouse at Marshaling Yard, Panambur W.H 11 and 12.
	I.M.C. Limited for Installation of Storage tanks for Edible Oil at Oil Cock Arm	8.3.1982	Installation of Storage Tanks for Edible Oil at Oil Cock Arm
	I.M.C. Limited for Installation of liquid Storage tanks for Edible Oil at Oil Cock Arm	13.6.1983	Installation of Liquid Storage tanks for Edible Oil at Oil Cock Arm
	Indian Ports Warehousing Company For Handling Edible Oil, SKO and Pipeline in the oil dock arm Area	19.7.1985	For handling Edible Oil, SKO and Pipeline in the Oil dock arm Area
	TATA Coffee Ltd. for Construction of Warehouse at Marshaling Yard, Panambur	25.1.1978	Construction of Warehouse at Marshaling Yard, Panambur
	Bharat Petroleaum Corporation Ltd. 1st Retail Outlet	19.3.1979	For 1st Retail Outlet
	Bharat Petroleaum Corporation Ltd. for Construction of IInd Retail Outlet	18.11.1985	Construction of IInd Retail Outlet
	Hindustan Petroleum Corporation Ltd. for Retail Outlet on the National Highway 16	14.1.1985	For Retail outlet on the National Highway 16
	Indian Oil Corporation for 1st Retail Outlet. <i>i.e.</i> (3407.03= 1985.+1422.03 Sqm)	1.12.1977	For 1st Retail Outlet. <i>i.e.</i> (3407.03 = 1985.+ 1422.03 Sqm)

[RAJYA SABHA]

1	2	3	4
	Indian Oil Corporation for construction of Tank Farms	23.2.1973	For Construction of Tank Farms
	Kudremukh Iron Ore Company Limited (Formerly KISCO) for Placement of 30 box Wagon Rakes in the Yard at Tannirbhavi road	01.08.1983	For Placement of 30 box Wagon Rakes in the Yard at Tannirbhavi Road
	Kudremukh Iron Ore Company Limited (Formerly KISCO) for Pellet Plant at Tannirbhavi Road	20.4.1982	For Pellet Plant at Tannirbhavi Road
	Kudremukh Iron Ore Company Limited (Formerly KISCO) for UHF station	27.1.1979	For UHF Station
	Mangalore Chemicals and Ferlizers Ltd. For Ammonia and Phosphoric Acid tank farm	22.11.1982	For Ammonia and Phosphoric Acid Tank Farm
	Kendriya Vidyalaya No. 1 for Establishment of Kendriya Vidayala No. 1, Panambur, Mangalore	7.12.1969	For establishment of Kendriya Vidayala No.1, Panambur, Mangalore
	Karnataka Industrial Area Development Board (KIADB) for laying of water pipe line to Industrial Area at Baikampady	3.1.1979	For laying of Water Pipe Line to Industrial Area at Baikampady
	Karnataka Industrial Area Development Board (KIADB) for Road Construction to Industrial Area, Baikampady	21.07.1976	For Road Construction to Industrial Area, Baikampady
Mormugao Port Trust	M/s. Zuari Industries Ltd.	19.01.1971	For Phosphoric Acid Tankage, Vasco
	M/s. Chowgule Education Association	15.03.1973	For Construction of Mata School Building at Baina, Vasco.
	Christopher Church	01.04.1961	For Construction of Church near MPT Admn. Bldg., Headland Sada.

1	2	3	4
	M/s. Sesa Resources	28.04.1971	Portion of Land for Construction of their Office Building at Mormugao Harbour.
Jawaharlal Nehru Port Trust	Nil		
Kandla Port	List of 5210 leases is attached at Statement-I (A)		
Mumbai Port	List of 784 leases is attached at Statement-I (B)		

Statement-I (A)

Kandla Port Sector 1(2)

Sl.	Name of Lesee	Date of	Purpose of
No.		allotment	allotment
1	2	3	4
1.	Shrimati Renuka Dharamshi Thacker and others	24.12.59	Residential
2.	Shivam Co-Op. Hsg. Soc. Ltd.	24.02.59	Residential
3.	Shri Satyam Co-Op. Hsg. Soc.	26.02.59	Residential
4.	Bhanu Darshan Ow. Assoc.	22.07.61	Residential
5.	Shri K. C. Vargheese and Noby	23.04.59	Residential
6.	Manohar Builders	07.11.74	Residential
7.	Shri Mahesh B. Patel and others	31.10.61	Residential
8.	Shri Kewar Latif Ayub	25.08.76	Residential
9.	Shri Pramod D. Modey	25.08.76	Residential
10.	Shrimati Manjari H. Vaidya	03.11.61	Residential
11.	Shri Manilal K. Dewani, K. J. Patel and Dayabhai	08.01.62	Residential
	J. Devai		
12.	Shri Nune T. Rayudu and Others	21.04.59	Residential
13.	Shri Ashwin Dayabhai Chatturani	22.07.61	Residential
14.	Shrimati Jyotiben and Yogesh L. Gandhi	02.02.70	Residential
15.	Shri Harshendu and Paramtap J. Vaidhya	13.10.61	Residential

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1	2	3	4
16.	Shri K. H. Shukla	03.11.61	Residential
17.	Mahavir I (Kutch)	06.02.62	Residential
18.	Shrimati Meenaben and Usha Thacker	01.08.59	Residential
19.	Sona Shelters Owners Association	09.12.69	Residential
20.	Shrimati Shanti Mehta and Shri Yogesh Mehta	13.01.70	Residential
21.	Shrimati Pushpa I. Sainani and Others	09.10.76	Residential
22.	Bank of India	24.02.59	Residential
23.	Shri Liladhar Tikamchand	20.09.62	Residential
24.	Shrimati Anjanaben Agarwal and Other	13.10.61	Residential
25.	Bhikhu P. Agarwal	26.07.62	Residential
26.	Shri Harun Ayub Kewar and Others	06.05.73	Residential
27.	Velji H. Patel and Co.	21.08.63	Residential
28.	Shri Prabhulal B. Rabari	13.10.61	Residential
29.	M/s Box Trans Shipping Agencies	15.04.59	Residential
30.	Shri Ashok Chamanlal Sharma	12.01.61	Residential
31.	Shri Vimal Chunilal Gujaral	09.07.62	Residential
32.	Shree Court Yard Co-Op. Hsg. Society	09.07.62	Residential
33.	Shri Khimji Jesang	12.10.61	Residential
34.	Shri Yaspal Nanda	10.01.62	Residential
35.	Shri Haresh C, Asha C, Geetadevi P. Chaturani	07.02.62	Residential
36.	Shri Haresh, Asha and Geetadevi Chaturani	13.08.59	Residential
37.	Shri Mahendra B. Goyal and Others	13.10.61	Residential
38.	Shri Tribhuvan A. Singhvi	03.11.61	Residential
39.	Shrimati Champa Madhavdas Ahuja	06.01.62	Residential
40.	Shri Arun Kasturilal Agarwal	19.07.62	Residential
41.	Shrimati Asharani and Madhu Gupta	27.02.59	Residential
42.	Shri Haresh and Anil P. Vidhani	27.02.59	Residential
43.	M/s Nilam Cine Enterprise	12.12.63	Residential
44.	M/s Nilam Cine Enterprise	20.02.63	Residential
45.	M/s Nilam Cine Enterprise	26.07.62	Residential

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1	2	3	4
46.	Shri Rajendra Devji Sorathia	20.02.63	Residential
47.	Shivlal M. Shethia, Kanji Khimji Thacker and Babubhai D. Shah	29.11.61	Residential
48.	Shri Kanjibhai Ratilal Modi	18.09.61	Shopping
49.	Shri D. B. Modey	07.09.76	Shopping
50.	Shri Jayram R. Ganatra	15.04.59	Shopping
51.	Shrimati Renu M. Sainani	08.12.76	Shopping
52.	Shri Mohan M. Sainani	14.09.61	Shopping
53.	Shri Moghiben V. Patel and Others	23.04.59	Shopping
54.	Shrimati Indu Kanubhai Rathod	23.04.59	Shopping
55.	M/s M. P. Mehta	26.06.61	Shopping
56.	Shrimati Vasant H. Parmar	14.09.61	Shopping
57.	Shri Tejumal Thanwardas (Krishna Bakery)	11.10.61	Shopping
58.	Shrimati Nisha Arunbhai Harani	29.04.61	Shopping
59.	Shri Vivekkumar V. Millak	08.10.76	Shopping
60.	Shri Jaisuklal Jivram	23.07.63	Shopping
61.	Shri Mukesh Ramniklal Gandhi	15.04.59	Shopping
62.	Shri Shamji Khimji Ayer	11.12.61	Residential
63.	IFFCO Co-Op. Housing Soc.	17.09.74	Residential
64.	Shri Ramesh A. Singhvi	24.08.59	Residential
65.	Dr. Rajesh G. Gandhi and Dr. Sheetal R. Gandhi	09.03.59	Residential
66.	Shri Nanji Champsi Shah	09.07.62	Residential
67.	Shri Manilal Devji Shah	27.07.62	Residential
68.	Shri Mohanlal Vansimal	11.09.63	Residential
69.	Shri Yajuvendrasingh S Jadeja	09.07.62	Residential
70.	Shri Sailendrasinh D. Jadeja	07.10.76	Residential
71.	Shri Harpalsingh S Jadeja	07.10.76	Residential
72.	Shri Ramkaran Shivkumar Tiwari	27.04.59	Shopping
73.	Shri Chhaganlal K. Thacker	27.04.59	Shopping
74.	Shri Bharat R. Rathod	29.04.78	Shopping

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1	2	3	4
75.	Shrimati Reema K. Tahialiani	29.04.78	Shopping
76.	Shrimati Ksamal G. Tahiliani	14.09.61	Shopping
77.	Shri Anil Kumar Kapoor	27.04.59	Shopping
78.	Shri Gumnaram Bhagatram Chowdhri	28.03.62	Shopping
79.	Shrimati Rukmani Gupta	27.04.59	Shopping
80.	Shri Omprakash Shankerlalji Suthar	27.04.59	Shopping
81.	Shrimati Gita Shashikant Parakh	27.04.59	Shopping
82.	Miss. Mrudula and Rita R. Shah	25.07.61	Shopping
83.	Shri Hiralal Suramji Jangid	16.02.62	Shopping
84.	Shri Harakchand D. Patel	15.02.62	Shopping
85.	Shrimati Sita L. Lalwani	27.04.59	Shopping
86.	Shrimati Beena Bharia	09.12.69	Shopping
87.	Shrimati Chand S. Iyer	09.12.69	Residential
88.	Punjab National Bank	24.02.59	Residential
89.	Shrimati Vidyadevi R. Poddar	09.07.62	Residential
90.	Shrimati Sushiladevi Poddar	09.07.62	Residential
91.	Gitanjali Co-Op. Hsg. Sco. Ltd.	09.07.62	Residential
92.	Subh Villa Pvt. Ltd.	09.07.62	Residential
93.	Hinglaj Odhavraj Ow. Assoc.	06.04.59	Residential
94.	Shri Chagganlal S. Goyal Anilkumar S. Goyal and Umesh S. Goyal	25.07.62	Residential
95.	Shri Narain K. Baria	26.11.69	Residential
96.	Shri Prainchand Sagalchand Chandan	21.02.63	Residential
97.	Shri Shri Rajesh, Ramesh, Subhash M Agarwal	25.07.62	Residential
98.	Shri Ratilal H. Patel and Bros.	26.11.69	Residential
99.	Shrimati Sangeeta Satish Goyal	09.07.62	Residential
100.	Shri Sureshkumar Nathuvan Goyal	21.02.63	Residential
101.	Shrimati Mongiben Tejabhai Ahir and Shri Shamjibhai Tejabhai Ahir	21.02.63	Residential
102.	Shrimati Jagrutiben Arvindbhai	20.02.63	Residential
103.	Shrimati Ashita Sunil Kumar	21.2.63	Residential

1	2	3	4
104.	Mangaldeep Co-Op. Stq Society Ltd.	25.07.62	Residential
105.	Sharda Co-Op. Society	19.11.69	Residential
106.	Baccarose Perfumes and Beauty Products	17.11.76	Residential
107.	Shri Laxman A. Bhatia and Others	26.03.70	Residential
108.	Shri Laxman A. Bhatia and Others	07.10.76	Residential
109.	Shri Bakul Kirtilal Vora	27.08.76	Residential
110.	Dr. Mrs. Meena S. Chitnis (cancelled Plot) Court Case	19.07.76	Residential
111.	Shrimati Jaishree Paramchand S and Shrimati Dhamyanti Harmandas S	09.12.69	Residential
112.	Sona Prestige Co-Op. Housing Society Ltd.	26.07.62	Residential
113.	Shri Amritlal S/O Shri Paliram	19.11.69	Residential
114.	Shri Vijaykumar Lal	29.11.69	Residential
115.	Deepmahal Co-Op. Hsg. Soc.	29.11.69	Residential
116.	Shri Mukesh, Dinesh and Chandrashekar	28.08.64	Residential
117.	Shri Haresh Ramji Siddhpura	26.07.78	Residential
118.	Shri Bhailal Manilal Parekh	21.01.64	Residential
119.	Shrimati Neelam Harish Chaturani	21.02.63	Residential
120.	Dr. Geeta Harsh Verma	25.10.71	Residential
121.	Shri Ramesh H. Chawla and Shrimati Komal R. Chawla	21.04.59	Residential
122.	Shri Himanshu Jaswantlal Mehta	22.03.65	Residential
123.	Nanji Hirji Visaria (HUF)	30.12.63	Residential
124.	Shri Manghamal Jethanand and Others	21.04.59	Shopping Cu Residential
125.	Shrimati Devyani C. Savla	21.04.59	Shopping Cu Residential
126.	Shrimati Bhartiben N. Patel	29.11.63	Shopping Cu Residential
127.	Shrimati Bhartiben N. Patel	28.12.61	Shopping Cu Residential

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1	2	3	4
128.	Shri Dinesh N. Gupta	20.03.63	Hotel For Residential
129.	The Secy, Ayyappa Pooja Samithi, Gandhidham	16.07.80	Temple
130.	Hon. Secretary Morden Education Society, Gandhidham	11.02.86	School Play Ground
131.	The President, Ayyappa Pooja Samithi, Gandhidham	20.10.76	Temple
132.	The Secy, Ayyappa Pooja Samithi, Gandhidham	30.03.77	Temple
133.	Hon. Secretary Morden Education Society, Gandhidham	18.09.63	School

Sl.	Name of Lesee	Date	of allo	tment	Purpose of
No.		Date	Manth	Year	allotment
1	2	3	4	5	6
Secto	or 1 (A)				
1.	Shri Satish Jethanand and Shrimati Sangeeta S.	30	7	1964	Composit
2.	Shri Nauratmal R. Gupta	5	1	1965	Composit
3.	Shrimati Nisha and Preeti Buch	10	9	1964	Composit
4.	Shri Ashok R. Bajaj	10	9	1964	Composit
5.	Shri Ramesh R. Patel	10	9	1964	Composit
6.	Shri Lalit V. Daswani	4	3	1965	Composit
7.	Shrimati S. F. Daswani	18	2	1977	Composit
8.	Shri Sunil M. Punjabi	1	8	1964	Composit
9.	Shri Hasmuklal J. Singhvi	1	8	1964	Composit
10.	Shri S. Dayal Rajan	5	1	1965	Composit
11.	Shrimati Vasantben and Rajesh Pataniya	23	11	1965	Composit
12.	Shri Rajendra Kantilal and Dharmendra	17	11	1976	Shoppiing
13.	Shri Morarji and Shrimati Jayalaxmi M. Tataria	17	2	1977	Composit
14.	Gandhidham Popular Own Ass	31	8	1964	Composit
15.	Gandhidham Popular Own Ass	29	8	1964	Composit

1	2	3	4	5	6
16.	Gandhidham Popular Own Ass	10	9	1964	Composit
17.	Shree Maruti Comm. Complex, Gim. Owner Assoc.	25	9	1965	Composit
18.	Shri Nirav Jasvantbhai Bharadiya	10	9	1964	Composit
19.	Mrs Vasant V. Patania and Navanit Kumar Vrylal Patania	31	8	1964	Composit
20.	Shri Vikas Kumar Raghunathrai (Minor)	9	9	1964	Composit
21.	Shri Vikas R. Gakhar	3	9	1964	Composit
22.	Shri Dinesh R. Gakhar	3	9	1964	Composit
23.	Shri Ashok J. Ladhar	27	8	1976	Composit
24.	Shrimati Premdevi Subhash Goyal	9	9	1964	Composit
25.	Shrimati Riya Mukesh Belani and Shrimati Anita I. Belani	14	9	1964	Composit
26.	Shri Bharat Kumar Bhikhala Sorathia	12	9	1964	Composit
27.	Shrimati Nayana K. and Usha A. Sheth	9	9	1964	Composit
28.	Shrimati Badamidevi S. Singhvi	28	9	1964	Composit
29.	Shri Bhagwan K. Jeswani	28	9	1964	Composit
30.	Shri Bhagwan K. Jeswani	10	9	1964	Composit
31.	Shri Harsha Chandru Tanwani	12	9	1964	Composit
32.	Shrimati Mainadevi Mohan Goyal	12	9	1964	Composit
33.	Ashit Shipping Services Ltd.	3	9	1964	Composit
34.	Shrimati Savitri M. Gwalani	3	9	1964	Composit
35.	Shri Ranchhod Vrajlal Gohil	16	10	1976	Composit
36.	Shrimati Nirmaladevi R. Gakhhar	11	10	1976	Composit
37.	Shri Thundathil and Shanker Sujanandan	3	9	1964	Composit
38.	Shri Vikas R. Gakhar	2	9	1964	Composit
39.	Shri Vikas R. Gakhar	3	9	1964	Composit
40.	Shri Raghunathrai Gakhar	18	2	1965	Composit
41.	Shri Raghunathrai R. Gakkar	4	9	1964	Composit
42.	Shrimati Tara R Mehta	3	9	1964	Composit
43.	Shri Prabhavattiben V. Soni	3	9	1964	Composit

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1	2	3	4	5	6
44.	Shri Hemant Raghunathrai Ghakhar	4	9	1964	Composi
45.	Shri Saju Perumal and Soly Perumal	4	9	1964	Composi
46.	Shri Susan Perumal	18	2	1965	Composi
47.	Shrimati Rajni D. Dasani	10	3	1965	Composi
48.	Shri Ashok Sagalchand Chandan	18	2	1965	Composi
49.	Shri Pravinchand S. Chandan	18	2	1965	Compos
50.	Shri Manoj Mansukhani	9	9	1964	Compos
51.	Dr. Rajesh M. Jeswani	18	2	1965	Compos
52.	Shrimati Chetna D. and Shri Ravji Shavji	18	2	1965	Compos
53.	Shrimati P. J. Menghani and S. R. Bellani	18	2	1965	Compos
54.	Shri Prakash D. Agarwal	30	9	1964	Compos
55.	Shri Prakash D. Agrawal	5	3	1965	Compos
56.	Shri Kirit Kumar R. Thacker and Bharat Kumar R Thacker	3	9	1964	Compos
57.	Shri Kanji D. Patel	18	2	1965	Compos
58.	Shri Parmanand B. Motiani	18	2	1965	Compos
59.	H. M. Karia	3	9	1964	Compos
60.	Shrimati Induben Shantilal Sorathia	7	9	1964	Compos
61.	Shri Sohanlal Babulal Bohara (HUF)	18	2	1965	Compos
62.	Shri Sohanlal Babulal Bohara (HUF)	18	2	1965	Compos
63.	Shrimati Javerben V. Shah	3	9	1964	Composi
64.	Dr. Dinesh D. Harani	18	2	1965	Compos
65.	Shri Jagannath V. and Taranath V. Shetty	5	1	1977	Compos
66.	Shri Jagnath and Taranath V. Shetty	5	3	1965	Compos
67.	Shri P. D. Modey	17	12	1974	Compos
68.	Dr. Devendrapal Singh	19	2	1965	Compos
69.	M/s Quality Enterprise, Ashwin and Shrimati Kamladevi V. Jain	31	8	1964	Compos
70.	Shrimati Archana Ashwin Jain	2	9	1964	Composi
71.	Shri Moolchand D. Bhagtani	18	2	1965	Compos
72.	Dr. (Shrimati) Paruben V Raiyani	13	3	1965	Composi

1	2	3	4	5	6
73.	Shri Nandlal I. Gira	2	2	1977	Composit
74.	Shri Arjanlal Radheyshyam	5	1	1977	Composit
75.	Shri O. P. Vashisth	12	11	1974	Composit
76.	Shri Shailendra S. Gurnani	7	12	1974	Composit
77.	Shri Prakash S. Gupta	12	9	1964	Composit
78.	Shrimati Santosh M. Gupta	21	9	1964	Composit
79.	Shri Prakash S. Gupta	21	9	1964	Composit
80.	Shri Harsh A. Varma	15	2	1977	Composit
81.	Shri Prabhaker alias Shri Manhu V. Bhatt	28	9	1965	Composit
82.	Shrimati Deepti N. and Shri Manish	2	12	1974	Composit
83.	Shri Krishnavadhan Hemagini Patel	24	2	1977	Composit
84.	Shri Vinod S. Tahiliani	6	1	1965	Composit
85.	Shri Pankaj P. Thacker	18	11	1974	Composit
86.	Shri Satishkumar M. Sharma	23	6	1977	Composit
87.	Shri Bajranglal P. Agarwal	9	9	1964	Composit
88.	Shri Premdevi Agarwal	11	9	1964	Composit
89.	Shri Mansukh K. H.	31	8	1974	Composit
90.	Shri Vijay Khimji Lalwani	18	2	1965	Composit
91.	Shri Vijay Khimji Lalwani	28	9	1965	Composit
92.	Shrimati Kanchan P. Gupta	10	9	1964	Composit
93.	Quality Enterprise	15	5	1968	Composit
94.	Shrimati Geetaben J. Solanki	4	12	1974	Composit
95.	Shrimati Nandini N. Sota	18	2	1965	Composit
96.	Shrimati Nimesh D. Gadhvi	18	2	1965	Composit
97.	Shri Ashoka N. Khiani	19	2	1965	Composit
98.	Shri Prakash S. Gupta	10	12	1965	Composit
99.	M/s Bosch Egg. Co.	12	9	1976	Composit
100.	Shri Rakesh H. Gujjar and Others	4	12	1974	Composit
101.	Shri Laxmankuma B. Vora	8	6	1977	Composit
102.	Shrimati Bhavna R. Bhavnani and Shrimati Bharati Mahendra Bhavnani	10	9	1964	Composit

1	2	3	4	5	6
103.	Shri Prabhulal Ramji Sidhpura	9	9	1964	Composit
105.	Shri Shailender K Jain	26	4	1976	Composit
105.	Shri M. V. Rejimohan S/o Shri T. A. Vasu	15	2	1977	Composit
106.	Dr. Y. V. Joshi and Shrimati Maheshwari	23	- 11	1974	Composit
	Y. Joshi			- , , , ,	P
107.	Shrimati Ama B. Mulchandani	8	10	1965	Composit
108.	M/s Inter India Roadways Pvt. Ltd.	10	12	1965	Composit
109.	Shri Balwant C. Thacker	8	10	1965	Composit
110.	Shrimati Asha Bhagwandas Mulchandani	5	1	1965	Composit
111.	Shrimati Bimla D. Garg	27	12	1974	Composit
112.	Shrimati Kalicharan N. Ayachi	5	3	1965	Composit
113.	Shrimati Ashita S. Gupta	24	12	1974	Composit
114.	Shri Ramesh Mohanlal Chandnani	24	2	1965	Composit
115.	Prayas G'dham Owners Assocation	6	1	1965	Composit
116.	M/s Zeenath International Supplies	24	2	1965	Composit
117.	Shrimati Naraini and Pravin Jain	7	1	1965	Composit
118.	Shrimati Leena Jayanti Thacker	6	1	1965	Composit
119.	Shrimati Dhanlaxmi N. Thakker	4	1	1965	Composit
120.	Shri Shamlal Garg	8	6	1977	Composit
121.	Shrimati Satwantkaur H. Khalsa	19	2	1965	Composit
122.	Shri Ramesh N. Sarthia and	31	8	1974	Composit
	Shrimati Jayshreeben Chotara				
123.	Shrimati Rukmaniben and	8	10	1965	Composit
	Shrimati Bhagyashree	0	10	1015	a
124.	Shrimati Bharti Shailesh Sheth	8	10	1965	Composit
125.	Shri Tarshemlal J. Gupta	26	2	1965	Composit
126.	Shri Deviben Pravinbhai Nagda	11	9	1964	Composit
127.	Shri Chandru B. Abichandani and Shri Vinod B. Abichandani	2	12	1974	Composit
128.	Shri Bharat M. Bhinde	16	2	1965	Composit
128. 129.		8	2 10	1965	-
129.	Shrimati Bina J. Jobanputra	0	10	1903	Composit

1	2	3	4	5	6
130.	Shrimati Veena J. Thacker (Jobanputra)	9	9	1964	Composit
131.	Shri Premchand C. Mehta	8	10	1965	Composit
132.	Shri Nitin Bhogilal Thakkar	28	10	1964	Composit
133.	Shri Nanda Shivji Bhanushali and Shrimati Dipti N. Bhanushali	8	10	1965	Composit
134.	Shri Kanaiyalal Bhavnani	20	11	1965	Composit
135.	Shri Gangadhar P. Alwani	8	10	1965	Composit
136.	Shrimati Santosh M. Gupta	24	2	1965	Composit
137.	Shri Vijay Khemchand Lalwani	19	2	1965	Composit
138.	Shrimati Laxmiben N. Das	4	12	1974	Composit
139.	Shri Pravinchandra S. Chandan	9	9	1964	Composit
140.	Shri Anant C. Thacker (Tanna)	19	2	1965	Composit
141.	Shrimati Kamlaben and Shri Khubchand Raisinghani	9	9	1964	Composit
142.	Shrimati Kamlaben and Khubchand Raisinghani	19	2	1965	Composit
143.	Shri Rakjkamal Infra project Pvt. Ltd.	22	10	1974	Composit
144.	Shri Urmil K. Thacker and Others	19	2	1965	Composit
145.	Shri Shailesh Kirtilal Vora	19	2	1965	Composit
146.	Shrimati Geeta Dilip Chawla	19	2	1965	Composit
147.	Shrimati Shobhana Madhusudan Bhatt	19	2	1965	Composit
148.	Shri Gordhan T. and Shri Jetha Nankani	19	2	1965	Composit
149.	Shri Anil P. Thackker and Shri Kanheiya P. Thakker	19	10	1977	Composit
150.	Shrimati Pushpaben M., Shri Nitin Premji and Jagdish P.	17	11	1976	Composit
151.	Shri James E Samuel	17	10	1964	Composit
152.	Shri Ashok C. Thacker and Shri Anil R. Thacker	2	12	1974	Composit
153.	Ms. Nikunj Gautam Kumar Shah	20	10	1964	Composit
154.	Shrimati Sushilaldevi T. Shah	19	2	1965	Composit

1	2	3	4	5	6
155.	Shri Dhirajkumar and Shri Niranjankumar T. Shah	16	10	1964	Composit
156.	Shri Chandraprakash B. Sharma	8	6	1977	Composit
157.	Shri Bhikchand R. Shah	18	11	1977	Composit
158.	Master Anil R. Shah (Minor)	19	2	1965	Composit
159.	Shrimati Shantidevi N. Gupta	14	10	1964	Composit
160.	Shri Jiten Vasudev Patel	19	2	1965	Composit
161.	Shri Ashit D. PateL	19	2	1965	Composit
162.	Shrimati Sweta and Dilip Patel	11	9	1964	Composit
163.	Dr. Ramesh G. Chawda	23	10	1964	Composit
164.	Shri Satish N. Goyal	20	2	1965	Composit
165.	Shri Anil Sanehilal Gohil	20	2	1965	Composit
166.	Shri Chardrashekhar M. Shetty	4	1	1978	Composit
167.	Shri Rajesh K. Kewalramani	2	3	1978	Composit
168.	Shri Niranjan R Poddar and Shri Vinod S. Poddar	7	12	1974	Composit
169.	Shri Bipinkumar R. Shah	8	10	1965	Composit
170.	Shri Dilip T. Patel and Shrimati Sweta D. Patel	4	1	1978	Composit
171.	Cpt. Jagvir and Shrimati Komal Kalara	13	4	1978	Composit
172.	Shri G. K. Bhatia and Laxman Shri K. Bhatia	2	2	1970	Composit
173.	Shri Kishor Ghanshamdas Shivnani	9	9	1964	Composit
174.	Shri Godrich Maritime (P) Ltd.	15	7	1964	Composit
175.	Shri Prabhulal Ramji Sidhapura	11	9	1964	Composit
176.	Shri Navinkumar G. Agarwal	11	9	1964	Composit
177.	Dr. Harjivan M. Hadiya	2	2	1970	Composit
178.	Shrimati Harjivan M. Hadiya	8	10	1965	Composit
179.	Shrimati Sherin Sanjeev Srivastva	10	9	1964	Composit
180.	Dr. Sunil N. Masand	18	10	1965	Composit
181.	Shri Vardman V. Kubadiya	22	6	1978	Composit

1	2	3	4	5	6
182.	Shri Sangeeta Murarka	10	9	1964	Composit
183.	Shri Bhavanji Thakker	24	2	1965	Composit
184.	Shri Dilip Thackurdas Gianchandani	11	9	1964	Composit
185.	Shrimati Smita Mahendra Bagadia	9	9	1964	Composit
186.	Shri Navin Gopalji Thacker	25	11	1965	Composit
187.	Shri Mansukh K. Kodranoi	25	11	1965	Composit
188.	Shri Laxminarayan S. Chaglani	6	4	1977	Composit
189.	Shri Bankim Hargovind Thacker	18	10	1965	Composit
190.	Shri Pravin and Shrimati Deviben P. Nagda	2	3	1965	Composit
191.	Shri Ramesh Purshottam Khushalani	2	3	1965	Composit
192.	Shrimati Induben L. Mulchandani	21	3	1968	Composit
193.	Shri Narain M. Rajani	18	10	1965	Composit
194.	Shrimati Pushpaben M. Vora	18	10	1965	Composit
195.	M/s Emrald Marine Service (P) Ltd.	3	2	1978	Composit
196.	Dr. Prakash Vachani	9	9	1964	Composit
197.	Shri Harish Chandra	2	3	1978	Composit
198.	Shri Anandkumar P.	2	3	1978	Composit
199.	Shri Narayanbhai G. Patel	18	10	1965	Composit
200.	Shri Bharatkumar S. Patel	20	6	1978	Composit
201.	Shri Narendra and Sanjay J. Raigar	11	7	1978	Composit
202.	Shri Navinchandra M. Thakker	5	8	1980	Composit
203.	Dr. (Shri) Johnson Samuel	13	9	1965	Composit
204.	Ms. Harsha and Gunwanti D. Shah	20	6	1978	Composit
205.	Shri Pritishkumar Parshottam Atha	10	11	1965	Composit
206.	Shrimati Sumati D. and Shri Asmal T. Keniya	2	3	1965	Composit
207.	Shri Mahesh R. Poddar	15	11	1965	Composit
208.	Shri Navin and Shrimati Pushpaben Thacker	3	3	1965	Composit
209.	Shri Sathwara B. B.	18	7	1977	Composit
210.	Shri Harisingh M. Khalsa	26	2	1965	Composit

1	2	3	4	5	6
211.	Shrimati Jaya R. Mehta	26	2	1965	Composit
212.	Shri Jayantilal Khimji Thacker	11	4	1978	Composit
213.	Shrimati Meera Mansukh Kodrani	11	11	1965	Composit
214.	Shri Mansukh K. Kodranoi	30	5	1997	Composit
215.	Shri Gangadhar P. Alwani	13	11	1965	Composit
216.	Shrimati Ratna Kartar Singh	24	2	1977	Composit
217.	Shri Harisingh M. Khalsa	6	1	1965	Composit
218.	Shri Gopi M. Lalwani and Others	15	11	1965	Composit
219.	Shri Rameshbhai and Dayabhai Patel	16	10	1964	Composit
220.	Akshat Commercial Co. Op. Service Society Ltd.	12	4	1978	Composit
221.	Shri Suresh Pranlal Shah	6	6	1968	Composit
222.	Shri Kanaksingh. B. Jadeja	12	4	1978	Composit
223.	Shri Pravin M. Nagda	10	4	1978	Composit
224.	Shri Kantilal P. Thakker	4	5	1978	Composit
225.	Shri Sukhdev R. Patel	26	10	1965	Composit
226.	Shri Jagdish V. Thacker	13	11	1965	Composit
227.	Shri Surender Kumar and Others	27	10	1965	Composit
228.	Shri Devendrapal Sekhri	15	11	1965	Composit
229.	Shri Sureshkumar Deepchand Thacker	4	2	1978	Composit
230.	Shrimati Pratima N. Thacker	8	11	1965	Composit
231.	Shri Dinanath S. Garg	15	2	1977	Composit
232.	Shri Ramji Murji Chheda	8	11	1965	Composit
233.	Shrimati Pallavi Mehta and Shrimati Simran Tarani	11	11	1965	Composit
234.	Shri Premji, Shri Jayantilal and Shri Vasant Visaria	27	10	1965	Composit
235.	Shri Khetaram and Tejaram Suthar	27	10	1965	Composit
236.	Shri Govind Lilaram Lakhwani	26	2	1965	Composit
237.	Shri Kishore Bachuram Kapdi	2	3	1965	Composit

1	2	3	4	5	6
238.	Shri Satram T. Mangtani and Shrimati Bhagwanti S. Mangtani	13	3	1965	Composit
239.	Shri Harit M. Mehta	20	2	1965	Composit
240.	Shri Prakash Naraindas Tarani	20	2	1965	Composit
241.	Dr. Shrinath S. Goswami and Dr. Sarita S.	27	11	1980	Composit
242.	Shrimati Deviben G. Gangwani	11	11	1965	Composit
243.	Shri Lal Murlidhar Ahuja	13	11	1965	Composit
244.	Shri Gopal B. Khatwa	10	12	1965	Composit
245.	Shrimati Urmila S. Agarwal	15	11	1965	Composit
246.	Shri Dinesh M. Kalva and Shri Mahesh Dhunsinghani	11	11	1965	Composit
247.	Shri Bahadur Singh Jadeja	15	11	1965	Composit
248.	Shri Dilip C. Maheshwari	15	11	1965	Composit
249.	Shri Rajesh N. Tarani	28	10	1965	Composit
250.	Shri Natwarlal Santokram	12	4	1978	Composit
251.	Shrimati Anokhidevi N. Goyal	26	10	1965	Composit
252.	Shri Mohanlal S. Bhagtani	2	10	1965	Composit
253.	Shri Navinchandra H. Atha	8	11	1965	Composit
254.	Shrimati Pushpaben Navinchandra Atha	28	10	1965	Composit
255.	Shri Sunil and Lajwanti Mohatta	28	10	1965	Composit
256.	Shri Vijay and Shri Pravin Parmar	28	10	1965	Composit
257.	Shri Gul and Shri Ashok D. Bulchandani	14	6	1978	Composit
258.	Shri Narendra L. Ramnani	5	6	1978	Composit
259.	Dr. Jitendra J. Jhala and Dr. Darshna Jhala	27	10	1965	Composit
260.	Shri Kishore V. Dafda and Jagdish Dafda	20	6	1978	Composit
261.	Shri Laxmin Owners Gandhidham Owners Association	29	10	1965	Composit
262.	Shri Mohan C. Alwani	21	8	1978	Composit
263.	Shrimati Suma S. Shetty and Shri Manohar K. Shetty	5	7	1979	Composit
264.	Shri Manohar K. Shetty and Shrimati Suma S. Shetty	29	10	1965	Composit

1	2	3	4	5	6
265.	Shri Kailash R. Goyal	28	10	1965	Composit
266.	Shri Ashok Damji Bhanushali and Shrimati Meena A. Bhanushali	3	6	1968	Composit
267.	Shrimati Anjaliben B. Maheshwari	6	1	1965	Composit
268.	Shri Prakash G. Kotai	26	2	1965	Composit
269.	M/s Shreeji Overseas India Pvt. Ltd.	26	2	1965	Composit
270.	Shri Viral Ashwin Bapat	28	10	1965	Composit
271.	Shri Rajesh M. Rijhwani	26	10	1965	Composit
272.	Shri Haresh N. Rijwani	20	6	1978	Composit
273.	Shri Govindram Dhalwani	6	7	1976	Composit
274.	Shrimati Nayana K. and Usha A. Sheth	27	10	1965	Composit
275.	Shrimati Sunita Mahesh Pardasani and Master Sameer M. Pardasani	12	4	1978	Composit
276.	Shri Amrutlal G. Thakker	25	10	1978	Composit
277.	Shrimati Kanchan G. Ramchandani	20	6	1978	Composit
278.	Shri H. H. Khushani	28	4	1978	Composit
279.	Dr. Sanjay Barot	23	6	1977	Composit
280.	Dr. Darshak V. Mehta	8	2	1978	Composit
281.	Shri Jayanti Arjandas Thakker	4	2	1978	Composit
282.	Shrimati Kundanben Dinesh Patel	26	7	1978	Composit
283.	Shri Shailesh M. Thacker	13	3	1978	Composit
284.	Shrimati Sangeeta Kantilal Shah	13	11	1965	Composit
285.	Shri Ganga Ram Chellani	27	5	1976	Composit
286.	Shri Gopal T. Sujan	19	11	1965	Composit
287.	Shri Gangaram L. Bhanushali	18	2	1965	Composit
288.	Prakash Gangaram Bhanushali	18	2	1965	Composit
289.	Shri Kanaiyalal Gurmukhdas	7	2	1979	Composit
290.	Shri Devendrakumar L. Bagrecha and Others	18	12	1965	Composit
291.	Shri Dayaram S. Rajde	30	11	1965	Composit
292.	Shrimati Rajeshwari M. Mankani	30	11	1965	Composit

1	2	3	4	5	6
293.	Shrimati Laxmiben, Bharat and Shri Nitin Sorathia	30	11	1965	Composit
294.	Shri Ashokkumar O. Sharma	10	11	1965	Composit
295.	Shrimati Narmadaben G. Meghji and Shri Dinesh	30	11	1965	Composit
296.	Shri Govindji and Chandrakant Thacker	30	11	1965	Composit
297.	Shri Naresh D. Chandnani and Manish R. Bansal	13	11	1965	Composit
298.	Shrimati Kamlaben D.	5	7	1976	Composit
299.	Shrimati Rajuben K. Thacker	4	11	1965	Composit
300.	Shrimati Rajuben K. Thacker	4	11	1965	Composit
301.	Shri Amritlal and Shri Maherdra Suthar	19	11	1965	Composit
302.	Shri Narendra, Shri Vinod C. and Shri Kumed C. V. Gajjar	8	4	1970	Composit
303.	Shri Navinchandra J. Thacker	18	2	1965	Composit
304.	Shri Harendra Devji Bhavsar	23	2	1978	Composit
305.	Shri Saifudin K. Bohra	25	10	1978	Composit
306.	Shri Dushant R. Patel	22	4	1970	Composit
307.	Shri Pankaj K. Thacker and Shri M. Jagpati Rao	7	1	1965	Composit
308.	Shri Durgaram Achlaram Suthar	7	4	1978	Composit
309.	Shri Mohanlal M. Karia	30	8	1978	Composit
310.	Shri Maila Pillai C.	18	7	1978	Composit
311.	Shrimati Sunita V. Poddar	4	11	1965	Composit
312.	Shrimati Padma V. Balwani	5	6	1978	Composit
313.	Shri Pravin Valji Kataria	26	10	1964	Composit
314.	Shrimati Vimaladevi Omprakash	18	7	1978	Composit
315.	Shri Narain G. Soneja	19	11	1965	Composit
316.	Shrimati Hardevkaur Mohansingh	4	11	1965	Composit
317.	M/s Ashirvad Infrastructures	13	11	1965	Composit
318.	Shri Chatur G. Das	5	6	1973	Composit
319.	Shri Rajkumar H. Shanani and others	14	6	1978	Composit

1	2	3	4	5	6
320.	Shrimati Veena Khubchand Harisinghani	14	6	1978	Composit
321.	Shri Shailesh and Shri Meenaben Bhagat	11	11	1965	Composit
322.	Shri Shailesh and Shri Meenaben Bhagat	11	11	1965	Composit
323.	Shri Parshottam J. Atha and Others	13	11	1965	Composit
324.	Shri Jagveer Singh Kalra	26	10	1964	Composit
325.	Shri Manoj R Poddar	2	2	1970	Composit
326.	M/s Taurus Shippig Pvt. Ltd.	2	2	1970	Composit
327.	Shri Kanji Khimji Thakker	5	3	1965	Composit
328.	Shri Parmanand C. Sharma (H.U.F.) and Others	4	10	1977	Composit
329.	Shrimati Nancy Jacob	19	11	1977	Composit
330.	Shri Sanjay Ramjibhai Agaria	17	10	1964	Composit
331.	Shri Sanjay C. Patel	19	11	1965	Composit
332.	Shri Devanand R. Bhojwani (HUF)	3	3	1965	Composit
333.	Shri Narendra M. Ramnani	2	2	1970	Composit
334.	M/s Rani Salt Ref.	23	10	1964	Composit
335.	Shri Manoj Tarachand Nankani	19	11	1965	Composit
336.	Shri Vasant Kumar D. Makwana	18	11	1974	Composit
337.	Shrimati Neeta, Shri Rajkumar and Shri Vishwajeet Shahani	3	3	1965	Composit
338.	Shrimati Anjali, Shrimati Neeta and Shri Rajkumar Shahani	5	3	1965	Composit
339.	Shrimati Indumati Shantilal Shah	4	2	1978	Composit
340.	Shri Venkatesh Aiyer and Shri Dharmesh Thakar	3	6	1976	Composit
341.	Shri Mahesh Devji Patel	4	3	1965	Composit
342.	Shri Jayantilal Ambalal Patel	4	3	1965	Composit
343.	Shri Ajay J. Dhanesh (HUF)	4	3	1965	Composit
344.	Shri Mahendra Dalichand	23	2	1978	Composit
345.	Shrimati Vijayalaxmi A. Jain	4	11	1965	Composit
346.	Shri Tinukumar D. Gandhi	26	10	1964	Composit

1	2	3	4	5	6
347.	Shrimati Sunanda M. Pavani	12	4	1978	Composit
348.	Shrimati Rajuladevi M. and	23	2	1978	Composit
	Shri Vinod Kumar Multanmal Jain				
349.	Shri Alpesh L. Solanki	25	10	1978	Composit
350.	Mrs. Mamta L. Karnani	19	11	1965	Composit
351.	Shrimati Minakshi L. Khushalani	19	11	1965	Composit
352.	Shri Poonam Vasudev Prashan and Shri Girdhari K. Chhatani	10	4	1970	Composit
353.	Shri Umesh and Shri Natwarlal Sorathia	8	11	1965	Composit
354.	Shrimati Vejiben Valji Kataria	30	8	1978	Composit
355.	Shrimati Nirmala Ravindra Maheshwari	10	11	1965	Composit
356.	Dr. Shailesh D. Dangrani	25	10	1978	Composit
357.	Shri Tarachand J. Rathi	6	6	1978	Composit
358.	Shri Nilesh Amritlal Sorathia and Shrimati Deepa	22	4	1970	Composit
359.	Shri Fatehsinh Chandrakant Gujjar and Others	12	4	1978	Composit
360.	Shri Chimanlal G. Shah	4	3	1965	Composit
361.	Shri Daulatram Jamnumal Rohra	4	3	1965	Composit
362.	Shri Anil Ramchand Khushalani	18	3	1997	Composit
363.	Shri Gul Hundraj Methwani	18	3	1997	Composit
364.	M/s Sahin Electricals Co.	18	3	1997	Composit
365.	Shri Deepak Hirabhai Kangad	18	3	1997	Composit
366.	Shri Gul Hundraj Methwani	17	3	1997	Composit
367.	Shrimati Rita Vasudev Jethani	17	3	1997	Composit
368.	Shri Anil G. Methwani	17	3	1997	Composit
369.	Shri Hasmukh Anupchand Mehta	18	3	1997	Composit
370.	Shrimati Jayshreeben K. Mehta	18	3	1997	Composit
371.	Shrimati Sarojben A. Mehta	15	3	1997	Composit
372.	Shrimati Bhagyawanti K. Mehta	15	3	1997	Composit
373.	Shri Hasmukhlal M. Morabia	15	3	1997	Composit

1	2	3	4	5	6
374.	Shri A. J. Joseph	15	3	1997	Composit
375.	Shri Jagdish A. Ahir	15	3	1997	Composit
376.	Shri Shamji Tejabhai Ahir	15	3	1997	Composit
377.	Shri Jayesh A. Ahir	15	3	1997	Composit
378.	Shri Rajesh A. Ahir	15	3	1997	Composit
379.	Shri Sanghvi Chandrakant J.	15	3	1997	Composit
380.	Shrimati Mita Prajapati	15	3	1997	Composit
381.	Shrimati Chhayadevi Goyal	18	3	1997	Composit
382.	Shri Shantilal Vora	18	3	1997	Composit
383.	Shri Himanshu S. Parmar	18	3	1997	Composit
384.	Shrimati Sevika C. Ladkani	18	3	1997	Composit
385.	Shri Thacker Virjibhai M.	18	3	1997	Composit
386.	Shrimati Jayaben S. Morabia	18	3	1997	Composit
387.	Shrimati Hemlataba Hardevsingh Gohil	18	3	1997	Composit
388.	Shri Bhogilal Kalyanji Doshi	18	3	1997	Composit
389.	Shri Chhaya Dhiren K.	18	3	1997	Composit
390.	Shri Chhaya Pradip K.	18	3	1997	Composit
391.	Shri P. A. Vasudevan	11	3	1997	Composit
392.	Shri P. A. Vasudevan	11	3	1997	Composit
393.	Shri L. K. Kothari	30	5	1997	Composit
394.	Shri P. K. Mukherji	30	5	1997	Composit
395.	Shri Dasani Devkumar Ghanshyamdas	30	5	1997	Composit
396.	Shri Bansal Ashok Kumar	30	5	1997	Composit
397.	Shrimati Bilkish Yusuf Khatri	30	5	1997	Composit
398.	Shri Mahindra M. Nawanoi	30	5	1997	Composit
399.	Shrimati Bilkish Yusuf Khatri	30	5	1997	Composit
400.	Shri Daryani Gul G. and Omprakash B.	30	5	1997	Composit
401.	Shrimati Bhagtani Sheela K.	30	5	1997	Composit
402.	Shri Madhukar S. K.	30	5	1997	Composit
403.	Shri Omprakash B. Daryani and Shrimati Madhuri Gul Daryani	30	5	1997	Composit

1	2	3	4	5	6
404.	Shrimati Morabia Indu M.	30	5	1997	Composit
405.	Shri Kirankumar M. Gandhoi	30	5	1997	Composit
406.	Shrimati Deepa B. Lalwani	30	5	1997	Composit
407.	Shrimati Kusum N. Sanghvi	30	5	1997	Composit
408.	Shri Rajnish K. Murarka	30	5	1997	Composit
409.	Shri Patel Devendra H.	30	5	1997	Composit
410.	Shrimati Lilavanti H. Patel	30	5	1997	Composit
411.	Shri Tanwani Ramesh S.	30	5	1997	Composit
412.	Shri Pravinchandra M. Savla	30	5	1997	Composit
413.	Shri Tansakh R. Gosar	30	5	1997	Composit
414.	Shrimati Madhu Bansal	30	5	1997	Composit
415.	Shri Dasani Devkumar G.	30	5	1997	Composit
416.	Shrimati Narendra Kaur M. Singh	30	5	1997	Composit
417.	Shrimati Poonam J. Menghani and Shrimati Anita I. Bellani	30	5	1997	Composit
418.	Shri Rathod Jatubha S.	30	5	1997	Composit
419.	Shri Haresh Naraindas Tejwani	30	5	1997	Composit
420.	Shri Jitendra S. Jobanputra	30	5	1997	Composit
421.	Alloted to Momlatdar	17	10	1990	Composit
422.	Shri Navneet H. Acharya	21	3	1985	Composit
423.	Shri Navneet Acharya, Navneet Gas Service, Gandhidham	4	9	1987	Composit
424.	The President, Gayatri Parivar Trust, Gandhidham	11	1	1985	Composit
425.	The President, Punjabi Sabha, Gandhidham	12	6	1981	Socio- cultrual Activity
426.	The Secretary, Shri Gandhidham Shrimal Soni Mitra Mandal	12	6	1981	Communit <u>y</u> Centre
427.	The President, Gayatri Parivar Trust, Gandhidham	4	10	1980	Composit
428.	The Asstt-Salt Commissioner, Gandhidham	30	4	1994	Office

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1	2	3	4	5	6
429.	The President, M/s Bengalee Assosiation Gandhidham	23	5	1985	Community Centre
430.	Executive Engineer, Bldg. of Communication Division Bhuj (Mamlatar)	30	1	1981	Composit
431.	President, Radhasoami Satsang, Gandhidham	15	3	1991	Socio Religious Activity
Secto	r-2				
1.	Balaji (Gandhidham) Owners Assciation	30	4	1959	Residential
2.	Dr. Mahesh S. Majithiya and Others	8	8	1959	Residential
3.	Dr. V. L. Morakhiya	20	7	1960	Residential
4.	Dr. Hemang A. Patel	10	7	1961	Residential
5.	Dr. Hemang A. Patel	6	11	1961	Residential
6.	Dr. Hemang A. Patel	2	6	1962	Residential
7.	Shrimati Ulpa Sanjay Dave	2	6	1962	Residential
8.	Shri Karia Dinyar and Feroz	30	5	1997	Residential
9.	Shri Sanjay N. Dave	23	4	1959	Residential
10.	Shrimati Ulpa S. Dave	25	8	1976	Residential
11.	Shri Harish T. Ahir and Shri Laxman T. Ahir	24	10	1974	Residential
12.	Shamjibhai Sodhabhai Kangad	9	7	1962	Residential
13.	State Bank of India	1	10	1963	Residential
14.	State Bank of India	1	10	1963	Residential
15.	State Bank of India	1	10	1963	Residential
16.	Shri A. V. Shah	3	11	1961	Residential
17.	Shri Yogesh V. Joshi	19	7	1976	Residential
18.	Shri Devji Bhimji Danger	15	10	1963	Residential
19.	Shri Ratilal Mepabhai (HUF)	15	10	1963	Residential
20.	Sanskruti Owners Asso.	2	12	1969	Residential
21.	M/s Ishwari G'dham Owener Association	25	11	1971	Residential
22.	Shri Dinesh N. Gupta	27	12	1963	Residential

1	2	3	4	5	6
23.	Shakti (G'dham) Owners Association	27	12	1963	Residential
24.	IFFCO Emp. Co-op Hsg Soc. Ltd	19	7	1963	Residential
25.	Shri Govind Lalchand Vidhani	27	6	1962	Residential
26.	Shri Dilip T. Patel and Others	2	8	1977	Residential
27.	Shri Chandrashekhar T. Bhel	12	1	1972	Residential
28.	Shrimati Ritu C. Behal and Shri Chandershekhar Behal	18	9	1963	Residential
29.	M/s Unimax Handling Pvt. Ltd.	20	9	1963	Residential
30.	Shree Aathkoti Nani Paksha Sthanak Varshi Jain Sakal Sangh	12	12	1963	Residential
31.	Shree Aathkoti Nani Paksha Sthanak Varshi Jain Sakal Sangh	21	10	1963	Residential
32.	Shree Aathkoti Nani Paksha Sthanak Varshi Jain Sakal Sangh	21	10	1963	Residential
33.	Athkoti Sthanakvasi Jain Trust	18	11	1974	Residential
34.	Shrimati Jamnaben	16	12	1963	Residential
35.	Shri Tejabhai S. Kangad	30	1	1964	Residential
36.	Shri Arjanbhai S. Kangad	1	8	1959	Residential
37.	Shrimati Anuben Dilip Goyal and Shrimati Mamtaben Ramesh Goyal	25	8	1976	Residential
38.	Shri Ashok Kumar A. Singhvi	30	12	1963	Residential
39.	Shrimati Bhartiben R. Shah and Shri Ramesh Shah	7	10	1976	Residential
40.	Shri Ramesh Radheyshyam Bansal	8	8	1977	Residential
41.	Shrimati Jayaben R. Sorathia	26	2	1959	Residential
42.	Shri Sanjay R. Sorathia	8	10	1963	Residential
43.	Shrimati Jayaben Ratilal Sorathia	12	9	1963	Residential
44.	Shri Jagdish R. Sorathia	21	2	1963	Residential
45.	Skyline (G'dham) Owners Association	8	10	1963	Residential
46.	Shri Sameer R. Garg	9	7	1962	Residential
47.	Shri Shailendrasingh J. Jadeja	9	7	1962	Residential
48.	Shrimati Jyotidevi Mahesh Poddar	2	3	1978	Residential

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1	2	3	4	5	6
49.	Shri Babubhai Humbal	12	12	1963	Residentia
50.	M/s Kanak Chem. Ind.	30	10	1961	Residentia
51.	Shri Jahan Co-operative Hsg. Society	9	7	1962	Residentia
52.	Shri Dinesh Natwarlal Joshi	9	7	1962	Residentia
53.	Shri Vishambor Hotchanda Ambwani	9	7	1962	Residentia
54.	Shrimati Jayaben Ratilal Sorathia	9	7	1962	Residentia
55.	Shree Courtyard Co-op. Hsg. Lease Hold Society	21	2	1963	Residentia
56.	Shree Courtyard Co-op. Hsg. Lease Hold Society	21	2	1962	Residentia
57.	Shree Courtyard Co-op. Hsg. Lease Hold Society	11	9	1963	Residentia
58.	Shri Manish Ratilal Sorathia	26	2	1959	Residentia
59.	IFFCO Emp. Co-op. Hsg. Soc. Ltd.	19	7	1963	Residentia
60.	Balaji (Gandhidham) Owners Association	22	8	1963	Residentia
61.	Balaji (Gandhidham) Owners Association	22	8	1963	Residentia
62.	Ramavtar (GIM) Owners Association	24	9	1963	Residentia
63.	Sona Prestige Co-op. Housing Society Ltd.	18	12	1963	Residentia
64.	Sona Prestige Co-op. Hsg. Society	20	10	1976	Residentia
65.	Mangal Mandir (G) Owners Association	1	10	1965	Residentia
66.	Mangal Mandir (G'dham) Owner Association	1	10	1965	Residentia
67.	Mrudul (GIM) Owners Association	18	12	1963	Residentia
68.	Shri Assan Hiranand Changrani	27	12	1976	Residentia
69.	Shri Mukeshkumar Gupta	8	8	1977	Residentia
70.	Shri Rajesh N. Chawda	18	11	1974	Residentia
71.	Shri Bhavesh N. Chawda	8	9	1973	Residentia
72.	Shri Jitendra S. Singhvi	26	2	1977	Residentia
73.	Shri Rajiv N. Maheshwari	18	8	1973	Residentia
74.	Shri Harish Kodumal	17	11	1976	Residentia
75.	Shri Sunder P. Abhichandani	23	11	1976	Residentia

1	2	3	4	5	6
76.	Shrimati Induben S. Sorathia and Shrimati Bachiben R. Sorathia	27	12	1976	Residential
77.	Balaji (Gandhidham) Owners Association	19	7	1963	Residential
78.	Balaji (Gandhidham) Owners Association	17	9	1963	Residential
79.	Shrimati N. Sujatha Rani	17	9	1963	Residential
80.	Shrimati Janiben R. Babaria	6	8	1962	Residential
81.	Shri Chunnilal Meghji Shah	31	8	1962	Residential
82.	Shrimati Anuradha C. Poddar	30	8	1962	Residential
83.	Shrimati Anuradha C. Poddar	6	8	1962	Residential
84.	Shri Mavji B. Sorathia	12	9	1963	Residential
85.	Shrimati Anjna Satish Agarwal	12	9	1963	Residential
86.	Shrimati Anita P. Agarwal	2	4	1964	Residential
87.	Chitraut Housing Society	18	11	1974	Residential
88.	Shrimati Vibha D. Agarwal	13	12	1963	Residential
89.	Shri Hukumat T. Bhojwani	12	12	1963	Residential
90.	The Catholic Church Trust	12	1	1972	Residential
91.	Sona Prestige CHS Ltd.	7	10	1963	Residentia
92.	Catholic Church	18	11	1974	Residentia
93.	Dr. Arvind B. Dave	17	12	1965	Residentia
94.	Shri Bupendersingh D. Jadeja	18	12	1963	Residentia
95.	Shrimati Kamalaba N. Jadeja	18	12	1963	Residentia
96.	Shri Dilipsinh N. Jadeja	8	12	1976	Residential
97.	Dr. Jagdish Dubal and Mrs. Varsha	30	11	1962	Residentia
98.	Shrimati Bharti P. Dave and Shri Pankaj A. Dave	30	11	1962	Residentia
99.	Shrimati Lalitadevi Babulal Sanghvi	30	11	1962	Residentia
100.	Shrimati Badamidevi Sukhraj Singhvi	30	11	1962	Residentia
101.	Shrimati Nirmala Devi T. Singhvi	12	9	1963	Residentia
102.	Shrimati Rajkumari R. Singhvi	12	9	1963	Residentia
103.	Shrimati Anandidevi A. Singhi	28	12	1963	Residentia
104.	Shrimati Badamidevi Sukhraj	2	2	1970	Residentia

1	2	3	4	5	6
105.	Shri Sukhraj A. Singhvi	28	4	1961	Residential
106.	Shri Tribhuvan A. Singhvi	13	12	1963	Residential
107.	Shri Narainbhai R. Babaria	27	4	1972	Residential
108.	Shri Lalchand G.	11	12	1970	Residential
109.	Shri Ashok. A. Singhvi	17	11	1976	Residential
110.	Chitrakut Co-op Hous. Society	18	12	1976	Residential
111.	Shri Nitin H. Mehta	16	9	1963	Residential
112.	Shri Sanjay R. Thakrar	8	8	1977	Residential
113.	Anand Satyam Co-op. Hsg. Society	27	12	1963	Residential
114.	Riddi Siddi Owners Association	27	12	1963	Residential
115.	Shrimati Shashikala Jagdeep Ayachi	12	12	1963	Residential
116.	Shrimati Shashikala Jagdeep Ayachi	27	12	1963	Residential
117.	Kum. Aditi J. Ayachi	18	9	1963	Residential
118.	Shrimati Milan H. Patel	18	9	1963	Residential
119.	Shrimati Hema R. Chaturani	27	4	1972	Residential
120.	Shrimati Geeta and Dinesh Gupta	6	9	1973	Residential
121.	Shri Mohanlal Ramavtar Goyal	10	10	1964	Residential
122.	Shrimati Nainadevi Goyal	18	9	1963	Residential
123.	Shrimati Sudhadevi Santosh Goyal	18	9	1963	Residential
124.	Panchmarni (GIM) Owners Association	12	3	1964	Residential
125.	Shrimati Kamleshkaur R. Saini	18	8	1973	Residential
126.	Shrimati Pushpa and Shri Naresh Shah	4	2	1974	Residential
127.	Shri Prakash Matang Jog	18	8	1973	Residential
128.	Shri Naraindas G. Teckwani	17	2	1977	Residential
129.	Shri Sanjay J. Thakrar	3	6	1968	Residential
130.	Shrimati Lalitadevi Babulal Sanghvi	8	9	1962	Residential
131.	Shri Sukhraj A. Singhvi	5	10	1963	Residential
132.	Shri Kamal Kumar H. Singal	27	12	1963	Residential
133.	Shrimati Komal Kalra	19	8	1970	Residential
134.	Shrimati Veliben Lavjibhai M.	3	1	1964	Residential
135.	Shrimati Prerana C. Patel	12	12	1963	Residential

1	2	3	4	5	6
136.	Shrimati Heena Darshan Issrani	14	7	1965	Residential
137.	Shri Ajay Bakhtawar Kothari	5	4	1972	Residential
138.	Aradhana-II Owners Association	18	9	1963	Residential
139.	Shri Ranjeet Singh R. Saini	31	7	1995	Residential
140.	Shri Hansubha Kanji Ayachi	22	8	1973	Residential
141.	Shri Atul K. Lal	8	9	1973	Residential
142.	Shri Sanjaybhai Jamnadas Thackrar	28	12	1963	Residential
143.	Shri Ashokkumar V.	8	9	1973	Residential
144.	Kirodimal Mulchand Goyal	20	3	1963	Residential
145.	Shrimati Kalavatidevi R. Goyal	7	10	1976	Residential
146.	Shri Mera Hira	6	9	1973	Residential
147.	Shri Chandershekhar Ayachi	6	9	1973	Residential
148.	Shri Chandershekhar Ayachi	20	3	1962	Residential
149.	Shrimati Santosh G. Goyal	28	6	1978	Shopping cum resident
150.	Shri Giriraj R. Goyal	8	5	1959	Shopping cum resident
151.	Shri Mahonbhai R. Goyal	21	4	1959	Shopping cum resident
152.	Shri Laxmichand M. Shah and Shri Bharatkumar T. Patel	21	4	1959	Shopping cum resident
153.	Shri Dilbaughsingh K. Maliya	14	4	1959	Shopping cum resident
154.	Shri Dilbaughsingh K. Maliya	28	3	1962	Shopping cum resident
155.	The Hon. Secretary, Gujarat Education Society, Gandhidham	31	10	1975	School

1	2	3	4	5	6
156.	The President, Lions Club, Gandhidham	20	4	1974	Garden
157.	The President, Lions Club, Gandhidham	28	11	1998	Garden
158.	The Secretory Gujarat Education Society, Gandhidham	9	1	1964	School
Secto	r-3				
1.	Abhuday (G) Owner Assoc.	17	9	1963	Residential
2.	Pratham Prawesh (GIM) Owners Assoc.	2	2	1970	Residential
3.	Anmol Duplex Pvt. Ltd.	12	1	1972	Residential
4.	Shri Rajeshkumar Omprakash Agarwal	20	11	1963	Residential
5.	Shri Jagdish A. Sheth	22	2	1964	Residential
6.	Moran Mair Basellos Mathew-I	25	3	1970	Residential
7.	Baselios Marthama Mathew-II	8	9	1973	Residential
8.	Navjivan Harijan H. Society	4	9	1973	Residential
9.	Shri Ajitsingh W. Bajwa	9	1	1964	Residential
10.	Shrimati Anjali, Shrimati Neeta and Shri Rajkumar Shahani	28	8	1973	Residential
11.	Shrimati Kuldeep Kaur R. Saini	20	6	1978	Residential
12.	Shri Parshotam M. Balwani and Shrimati Rajni P. Balwani	29	10	1963	Residential
13.	Shri Ashok D. Bhanushali and Shrimati Meena A. Bhanushali	3	6	1968	Residential
14.	Shri Adil F. Sethna and Shrimati Dinaz A. Sethna	10	1	1964	Residential
15.	Shrimati Neeta Datta, Shri Sandeep Datta	9	1	1964	Residential
16.	Shri Kishore K. Tewani	20	3	1968	Residential
17.	Shri Hasanand D. Bulchandani	22	9	1980	Residential
18.	Shri Gyanchand T. Singh	30	8	1973	Residential
19.	Shri Rameshchandra Gangaram Jani	5	11	1963	Residential
20.	Dr. Hemang Patel	11	12	1963	Residential
21.	Shrimati Minal H. Patel	10	10	1977	Residential
22.	Dr. Hemang A. Patel	22	9	1980	Residential

1	2	3	4	5	6
23.	Shri Hiral H. Patel	10	10	1977	Residential
24.	Shrimati Neeta. S. Datta	9	1	1964	Residential
25.	Shri Kishor D. Abichandani	9	1	1964	Residential
26.	Matruchaya Owners Association	29	6	1978	Residential
27.	Shrimati Lata and Shri Prakash Kishor Sharma	5	7	1980	Residential
28.	Shrimati Kunverben K. H.	23	11	1974	Residential
29.	Shri Jayshree H. D.	23	6	1986	Residential
30.	Shri B. Thakrar	14	1	1964	Residential
31.	Shri Navin K. Patel	12	1	1972	Residential
32.	Modcon Const Pvt. Ltd	10	1	1964	Residential
33.	Shri Vijayan	17	9	1973	Residential
34.	Shri Kannayalal L. Bhavnani	22	9	1980	Residential
35.	Shri Kalrav G'dham Owner Association	18	11	1974	Residential
36.	Shri Laxmikant Mishra and Bros.	23	11	1974	Residential
37.	Shri Laxmikant L. Mishra	12	11	1974	Residential
38.	Shri Prabhulal B. Rabari	18	11	1974	Residential
39.	Shri Kailash B. Ayachi	18	11	1974	Residential
40.	Shri Shanker K. Baria	18	11	1977	Residential
41.	Shri Sureshkumar G. Nahata	17	12	1977	Residential
42.	Shrimati Kantidevi C.	8	6	1977	Residential
43.	Shri Nitin V. Shah	26	9	1973	Residential
44.	Shri Sirumal Alumal	28	10	1961	Residential
45.	Shri James Samuel	30	7	1964	Residential
46.	Dr. Jitendra J. Jhala and Mrs. Darshana J. Jhala	31	7	1964	Residential
47.	Shri Jayesh Indravadan Dalal and Others	13	1	1964	Residential
48.	Shri James E. Samual	27	8	1973	Residential
49.	Shrimati Sunita, alias Ritika	27	8	1973	Residential
50.	Shri Mansukhlal Mohanlal Bhaladia	10	1	1964	Residential
51.	Shrimati Patricia Johanion Sameual	30	8	1973	Residential

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1	2	3	4	5	6
52.	Shrimati Patricia Johanion Sameual	30	8	1973	Residential
53.	Shri Myank P. Parikh	30	8	1973	Residential
54.	Shri Sunil Chaudhary	10	12	1963	Residential
55.	Shri Shailesh B. Bhagat	28	8	1973	Residential
56.	Shri Bhura Karna Rabari	10	12	1963	Residential
57.	Shri Aravind V. Joshi	10	12	1963	Residential
58.	Shri Javerilal G. Nahta	17	12	1963	Residential
59.	Shri Jawarilal Gherarchav Nahata	10	1	1964	Residential
60.	Shrimati Prabha Krishna Bhagwan Sharma	10	1	1964	Residential
61.	Not available in Ledger				Residential
62.	Shri Mayank P. Parikh	30	3	1977	Residential
63.	Shri Himanshu Devraj Gala	15	9	1977	Residential
64.	Shri Kayur G. Thacker	12	11	1974	Residential
65.	Shrimati Hansaben Thakker and Others	27	8	1973	Residential
66.	Shrimati Hansa Thacker and others	27	8	1973	Residential
67.	Shri Madhavji D Satwara	4	2	1978	Shopping
68.	Shri Gomaram Vishram and Other	26	3	1970	Shopping
69.	Shrimati Shantaben N. Savani	6	2	1978	Shopping
70.	Shri K. D. Ganatra	26	11	1969	Shopping
71.	Shri K. R. Thakker	26	11	1969	Shopping
72.	Shrimati Meena P. Tahiliani	19	8	1970	Shopping
73.	Shri Bharat C. Modi and Shri Sailesh Modi	22	3	1963	Shopping
74.	Shrimati Seema Gyanchand Singhvi	5	7	1980	Residential
75.	Shrimati Hansaben Navinbhai Thakker	13	12	1963	Residential
76.	Shrimati Gita Tinu Gandhi	25	10	1978	Residential
77.	Dhan Kalyan Own. Association	15	9	1977	Residential
78.	Shri Sameer Raj Kripal Garg	30	10	1963	Residential
79.	Dr. Rukesh Maganpuri Gonsai	5	1	1965	Residential
80.	Shri Jagdhish N. Gadhavi	10	1	1964	Residential
81.	Shrimati Kamuben J. Gadhvi	10	1	1964	Residential

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82.	Shri Amarshi G. Parmar	18	11	1977	Shopping
83.	Shri Shailesh C. Modi	9	10	1971	Shopping
84.	Shrimati Sangeeta Arvind Maheshwari	23	3	1963	Shopping
85.	Shri Mohanlal S. Jahangir	23	3	1963	Shopping
86.	Shri Nemaram Chogaramji Suthar	23	3	1963	Shopping
87.	Shri Nathuran Sonaji Suthar	23	3	1963	Shopping
88.	Shrimati Darshana Dilipkumar Shah	11	9	1963	Shopping
89.	Shrimati Uma Sreehani	20	8	1963	Residential
90.	Shri Manish A. Pandey	10	1	1964	Residential
91.	Shrimati Prabaltara A. Pandey	18	11	1974	Residential
92.	Shrimati Prabaltara A. Pandey	23	11	1974	Residential
93.	Shrimati Ishwarkaur Singh Rohatgi and	4	9	1973	Residential
	Shrimati Veena Singh Rohatgi				
94.	Shrimati Vinita Durgeshankar Joshi	23	1	1964	Residential
95.	Shri Chetan C. Sukhwani	24	10	1074	Residential
96.	Shri Lalji M. Oza	23	11	1974	Residential
97.	M/s. Devkaran Nanji Banking (Dena Bank)	15	9	1965	Residential
98.	Shri Ruparam B. Bhatia	1	1	1964	Residential
99.	Shri Chhagahlal Girdharilal Baval	1	1	1964	Residential
100.	Shrimati Mamtadevi Sanjay Kumar	12	12	1963	Residential
	Agarwal				
101.	Shri Maldhani Thakurdas	18	11	1977	Residential
102.	M/s Devkaran Nanji Banking (Dena Bank)	15	9	1965	Residential
103.	Shri Radheyshyam Mor and Others	26	12	1977	Residential
104.	Shrimati Kamal A. Parmar	8	10	1971	Residential
105.	Shri Subhashchander R. Goel	20	11	1963	Residential
106.	Killol Co-op Hsg. Society	20	11	1963	Residential
107.	Shri P. S. Chandan	26	11	1969	Residential
108.	Shri Dharmendra H. Sarvaiya	16	12	1963	Residential
109.	Shri Hasmuklal G. Thacker	28	10	1963	Residential
110.	Shri Hasmuklal G. Thacker	28	10	1963	Residential
111.	Shri Pradeep Fakirchand Bansal	16	12	1963	Residential

1	2	3	4	5	6
112.	Shri Yogesh Kumar F. Bansal	5	12	1963	Residential
113.	Shrimati Balvindarkaur S. Saini	26	2	1977	Residential
114.	Shri Anilkumar Babulal Singhvi	19	1	1978	Residential
115.	Shrimati Rita H. Gandhi	30	8	1973	Residential
116.	Shri Rajendra Bansilal	30	10	1963	Residential
117.	Shrimati A. K. Ramchandani	22	2	1980	Residential
118.	Shri Harbans Singh Banga	30	1	1964	Residential
119.	M/s Tirupati Trade Links	12	11	1974	Residential
120.	Sona Prestige Co-op Hsg. Society	18	11	1974	Residential
121.	Shri Sesharam V. S.	27	8	1973	Residential
122.	Shrimati Vinita D. Gupta	27	8	1973	Residential
123.	Shri Honey B. Modi and Shri Bharat C. Modi	30	10	1963	Residential
124.	Shri Shailesh C. Modi	9	1	1964	Residential
125.	Shri Shailesh C. Modi and Shri Mamta S. Modi	9	1	1964	Residential
126.	Shri Chunilal B. Sathwara and Others	1	7	1978	Residential
127.	Shri Bipin A. Thacker	5	1	1965	Residential
128.	Shri Digvijaysingh N. Gohil	18	12	1963	Residential
129.	Shrimati Sangeeta B. Agarwal	18	12	1963	Residential
130.	Shri Narendra C. Kella	25	9	1963	Residential
131.	Shrimati Varsha J. Dubal and Shri J. A. Dubal	25	9	1963	Residential
132.	Shri Ashok Chandulal Modi	9	1	1963	Residential
133.	Shri Pratik S. Garg	8	3	1965	Residential
134.	Shrimati Komal Kalra	30	10	1963	Residential
135.	Shrimati Meera S. Bhagat	4	12	1978	Residential
136.	Shri Mohan M. Sainani and Shrimati Renu M. Sainani	14	9	1963	Residential
137.	Shri Shamji Mema Ahir	18	9	1963	Residential
138.	Shrimati Shubhada Sadeshiv Shetty	17	9	1963	Residential

1	2	3	4	5	6
139.	Shri Narendra G. Thakker and Shri Pratap G. Thakker	22	12	1976	Residential
140.	Shri Navneet B. Goyal	25	8	1976	Residential
141.	Shri Bhagwanji K. Ayachi	30	1	1964	Residential
142.	Shri Harish Damji Khoria	14	9	1963	Residential
143.	Shrimati Trupti V. Balakrishnan Nagar	21	4	1978	Shopping
144.	Shri Maldhani Thakurdas	18	11	1977	Shop-cum- residential
145.	Shri Madhavji G. Valand	25	9	1959	Shop-cum- residential
146.	Shri Ramesh Kumar A. Singhvi	27	11	1961	Shop-cum- residential
147.	Shrimati Pramilaben Patel and Others	21	4	1959	Shop-cum- residential
148.	Shrimati Prerna Chandrakant Patel	16	4	1959	Shop-cum- residential
149.	Shrimati Prerna Chandrakant Patel	16	4	1959	Shop-cum- residential
150.	Shri Ashok Kumar A. Singhvi	5	5	1978	Shop-cum- residential
151.	Shrimati Rajshri and Shri Vijay Kachoriya	14	7	1961	Shop-cum- residential
152.	Shrimati Jagrutiben Arvindbhai Joshi	14	7	1961	Shop-cum- residential
153.	The Man Thoma Syrian Church Gandhidham	30	1	1975	Church
Secto	pr-4				
1.	Dr. Bhavesh F. Acharya	10	9	1964	Petrol Pump
2.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
3.	Shrimati Ratnidevi G. Shah	21	11	1961	Residential
4.	Shri Ashokkumar Family Trust	27	11	1967	Residential

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1	2	3	4	5	6
5.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
6.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
7.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
8.	Shri Karamshi and Jagdish A. Thacker	26	2	1959	Residential
9.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
10.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
11.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
12.	Not available in ledger				Residential
13.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
14.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
15.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
16.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
17.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
18.	Shri Natwarlal Khajurimal	22	7	1961	Residential
19.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
20.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
21.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
22.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
23.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
24.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
25.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
26.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
27.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
28.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
29.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
30.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
31.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
32.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
33.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
34.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential

1	2	3	4	5	6
35.	Shree Ganesh Co-Op. Hsg. Soc. Ltd.	13	10	1961	Residential
36.	Shrimati Monghiben W/o Tejamema Ahir	11	10	1976	Residential
37.	Shrimati Prabha T. Panjwani	29	11	1961	Residential
38.	Shri Gevarchand Basram and Others	8	5	1968	Residential
39.	Shri Gevarchand Bastiram	2	2	1970	Residential
40.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
41.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
42.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
43.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
44.	Mount Carmel, Gandhidham	9	2	1960	Residential
45.	Shri Jayant D. Makwana	2	8	1977	Residential
46.	Shri Rajendra Prakash Dubey	2	8	1977	Residential
47.	Shrimati Pushpa Devi and Shri Prakashchand Jain	23	8	1963	Residential
48.	Shri Ramewshchandra Kesavji	23	8	1963	Residential
49.	Shrimati Kamla Ramlal Chowdhary	22	8	1963	Residential
50.	Shrimati Prakash Ramlal Chowdhary	23	8	1963	Residential
51.	Shrimati Raashi V. Milak	12	9	1964	Residential
52.	Shrimati Pushpa Jain	2	12	1969	Residential
53.	Shrimati Pushpa Jain	2	12	1969	Residential
54.	Shri Ratanlal Gekchand Parekh	2	3	1978	Residential
55.	Kum. Priti B Nair	9	3	1965	Residential
56.	Shrimati Pushpa M. Gupta	18	11	1974	Residential
57.	Shrimati Hema O. Shahani and Shri Mukesh Ambawani	13	10	1961	Shopping
58.	Shrimati Labhkuver R. Mehta	28	10	1961	Shopping
59.	Shri Moolaram A. Suthar	27	11	1961	Shopping
60.	Shri Jagdish A. Thacker	18	11	1974	Shopping
61.	Shrimati Raj Vinod Bansal	27	11	1961	Shopping
62.	Shri Arvind Lalji Lodaya and Shri Bupendra L. Lodaya	5	9	1977	Shopping

1	2	3	4	5	6
63.	Shrimati Renu Rameshbhai Gupta and Shrimati Ranjana Sureshbhai Gupta	27	6	1962	Residential
64.	Shri Abhishek Kushalraj Paresh and Shri Pritesh Parekh	10	3	1972	Residential
65.	Shri Sevantilal C. Shah	9	3	1965	Residential
66.	Shri Navratmal R. Gupta	27	6	1962	Residential
67.	Shrimati Ranjana S. Gupta	27	6	1962	Residential
68.	Shrimati Usha R Bansal	8	3	1965	Residential
69.	Shri Ashok Kumar Shamjibhai Rajde	21	1	1964	Residential
70.	Shri Kamlesh C. Patel	7	11	1974	Residential
71.	Shrimati Leelaben V. Thacker	2	8	1977	Residential
72.	Shri Nauratmal R. Gupta	22	8	1963	Residential
73.	Shri T. R. Devassy	27	6	1962	Residential
74.	Shrimati Shantaben S. Patel	2	11	1961	Residential
75.	Shrimati Kunverben Khengar Kangad	2	2	1970	Residential
76.	Shrimati Shilpaben S.	6	11	1961	Residential
77.	Shri Tarachand B. Shah	2	2	1970	Residential
78.	Shri Ramesh M. Gadhvi	2	2	1970	Residential
79.	Shri Navin M. Thacker and Shri Dinesh M. Thacker	21	1	1964	Residential
80.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
81.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
82.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
83.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
84.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	13	10	1961	Residential
85.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
86.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
87.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
88.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
89.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
90.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential

1	2	3	4	5	6
91.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
92.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
93.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
94.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
95.	Shree Ganesh Co-Op. Hsg. Sc. Ltd.	10	7	1961	Residential
96.	M/s Krishna Trust	22	7	1961	Residential
97.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
98.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
99.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
100.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
101.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
102.	Shri Vitta Mangesh Shenoi	6	7	1961	Residential
103.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
104.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
105.	M/s Krishna Trust	3	11	1961	Residential
106.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
107.	Shri Yogesh Kumar F. Bansal	26	2	1959	Residential
108.	Shri Yogesh Kumar F. Bansal	13	10	1961	Residential
109.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
110.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
111.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
112.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
113.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
114.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
115.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
116.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
117.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
118.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
119.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
120.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential

1	2	3	4	5	6
121.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
122.	Shrimati Roopa Naresh Ganwani	27	11	1961	Residential
123.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
124.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
125.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
126.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
127.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
128.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
129.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
130.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
131.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
132.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
133.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
134.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
135.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
136.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
137.	Shri G'dham Co-Op. Hsg. Soc. Ltd.	18	9	1961	Residential
138.	Shri Tulsidas and Vasudev D. Patel	20	11	1961	Residential
139.	Shri Tejalal D. Patel	3	11	1961	Residential
140.	Shrimati Shobna Kishore Makwana and	30	7	1962	Residential
	Shrimati Varshaben V Makwana				
141.	Shrimati Kashmiraben Sunilbhai Makwana	30	7	1962	Residential
1.40	and Shrimati Lataben Jayantibhai Makwana			10.00	D 11 11
142.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
143.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
144.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
145.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
146.	Shri Ramesh Kumar Sharma	29	11	1961	Residential
147.	Shri Jayesh Tulsidas Patel	27	11	1961	Residential
148.	Shri Nanuben Devjibhai Patel	7	8	1964	Residential
149.	Shrimati Surajadevi Ashok Kumar Jain	22	8	1963	Residential

1	2	3	4	5	6
150.	Shri Sabira L. Bara	18	11	1974	Residential
151.	Shrimati Latha Sudhakaran Menon	23	2	1963	Residential
152.	Shri S. K. Owners Association	23	2	1963	Residential
153.	Shri S. K. Owners Association	23	2	1963	Residential
154.	Shrimati Shantaben Jadavji Varsani	23	2	1963	Residential
155.	Shri R. K. Raval	13	10	1961	Residential
156.	Shri Chetankumar Shantilal Parekh	19	2	1962	Residential
157.	Shri Shailesh K. Vora	27	7	1977	Residential
158.	Shri Shailesh Kirtilal Vavo	23	2	1963	Residential
159.	Shri P. M. Varghese	17	11	1976	Residential
160.	Shri Jitendra Jain	4	8	1965	Residential
161.	Shri Omprakash L. Chopra	17	11	1976	Residential
162.	Shrimati Mamta Mukesh Parekh	28	9	1965	Residential
163.	Shri Bhiku Prahladray Agarwal	10	9	1964	Residential
164.	Shri Vasantbhai M. Thacker	28	12	1961	Residential
165.	Shri Bhupatsingh Ghanshyam Jhala	24	9	1963	Residential
166.	Shri Gevarchand Bastiram	2	2	1970	Residential
167.	Shri Rajendrakumar M. Jain	28	12	1961	Residential
168.	Shrimati Surajdevi V. Jain	30	7	1962	Residential
169.	Shrimati W. M. Mulchandani	3	11	1961	Residential
170.	Shri Bharatkumar D. and Shri V. Danabhai	3	11	1961	Residential
171.	Shri Jain S. Murtipujak Samaj	21	5	1962	Residential
172.	Shri Yashwant Hansraj and Others	7	10	1976	Residential
173.	Shri K. G. Parekh	18	11	1974	Residential
174.	Shrimati Ranji K. Thacker and J. T. Thacker	21	1	1964	Residential
175.	Shri Arvind Kirtilal Vora	8	3	1965	Residential
176.	Shri Arvind K. Vora	19	2	1962	Residential
177.	Shri Maulin B. Acharya and Others	28	7	1962	Residential
178.	Shri Maulin B. Achayara	18	11	1974	Residential

1	2	3	4	5	6
179.	Shri Bakulkumar K.	18	11	1974	Residential
180.	Shri Hiralal C. Parekh	23	11	1974	Residential
181.	Shrimati Neetu Deppak Parekh	16	2	1962	Residential
182.	Shri Ashokkumar C. Parekh	23	2	1963	Residential
183.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
184.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
185.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
186.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
187.	Shantilal Champalal Parikh	5	10	1963	Residential
188.	Shri Pratish Patha	16	11	1961	Residential
189.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
190.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
191.	Shree G'dham Co-Op. Hsg. Soc. Ltd.	4	1	1962	Residential
192.	Shri Dharmendra H. Goyal and Shri Shailesh H. Goyal.	16	2	1962	Residential
193.	Shri Lekhraj P. Kanunga	27	6	1962	Residential
194.	Shri Bakul K. Vora	13	7	1977	Residential
195.	Shri S. K. Vora	18	11	1974	Residential
196.	Shri Ashokkumar S. Rajde	21	2	1963	Residential
197.	Shrimati Shashi V. Malik	29	7	1961	Residential
198.	Shrimati Badami Devi I. Shah	26	10	1962	Residential
199.	Shri Arjundas Mulchand Samtaney	12	1	1962	Residential
200.	Shri Arjundas Mulchand Samtaney	12	1	1962	Residential
201.	Shrimati Taraben and Shri Amrutlal Bhanji Shah	29	7	1961	Residential
202.	Shri Veljibhai B. Humbal	26	10	1962	Residential
203.	Shrimati Liladevi K. Parekh	12	1	1962	Residential
204.	Shri Mukeshkumar I. Jain	12	11	1962	Residential
205.	Shrimati Pushpa Mahesh Gupta	23	2	1963	Residential
206.	Shri Suryakamal Vardhaman Shah	23	2	1963	Residential
207.	Shri Ajitkumar P Ramwani	13	10	1961	Residential

1	2	3	4	5	6
208.	Shrimati Pooja Vimal Gujral	25	2	1963	Residential
209.	Shrimati Shashi Dinesh K. Gupta	23	3	1963	Residential
210.	Shrimati Shashi D. Gupta	26	2	1977	Residential
211.	Shrimati Shashi Dinesh K. Gupta	23	2	1963	Residential
212.	Shri Nauratmal R. Gupta	23	8	1963	Residential
213.	Shri Mahesh N. Gupta	25	2	1963	Residential
214.	Shri Mahesh N. Gupta	23	8	1963	Residential
215.	Shrimati Pushpaben Mahesh Gupta	23	8	1963	Residential
216.	Shri Vinod N. Tandon	19	8	1970	Residential
217.	Shrimati Krishna Sudhir Kumar Gupta	22	8	1963	Residential
218.	Shri Raghunandan Sharma	27	12	1976	Residential
219.	Shrimati Purvi D. Thacker	27	12	1976	Residential
220.	Shri Rajendra Kumar B. Shah	23	8	1963	Residential
221.	Shri Sunil and Shrimati Deepa Chawla	22	8	1963	Residential
222.	Shri Ramchand C.	12	9	1977	Residential
223.	Shri Devchand Motiram Nilkant Darshan	22	8	1963	Residential
224.	Shri Pradeep Fakirchand Bansal	18	11	1974	Residential
225.	Shri Vivek Kumar Ramchandani	27	6	1962	Residential
226.	Dr. Nitin B. Thacker	27	6	1962	Residential
227.	Shrimati Shilpaben S. Acharya	27	12	1976	Residential
228.	Shri Ghela Jaga Ahir	23	3	1963	Residential
229.	Shri Kantilal Chaganlal	9	10	1971	Residential
230.	Shri Harish N. Agarwal	27	6	1963	Residential
231.	Shri Anil Chedha	8	10	1971	Residential
232.	Shri Deepika Panerwal	23	2	1963	Residential
233.	Shri Ashok Sagalchand Chandan	23	2	1963	Residential
234.	Shri Vasant Kumar J. Mehta	23	2	1963	Residential
235.	Shri Dhiren Ratilal Rajde	23	2	1963	Residential
236.	Shri Nanji Khimji Thackker	27	11	1961	Residential
237.	Shrimati Renu Agrawal	29	11	1961	Residential

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1	2	3	4	5	6
238.	Shri Mahesh Nauratmal Gupta	21	4	1959	Residential
239.	M/s Pleasant Buildwell Pvt. Ltd.	2	6	1962	Residential
240.	Shrimati Nirmaladevi Gakhar	2	2	1970	Residential
241.	Shri Ramesh S. Ayer	7	12	1963	Residential
242.	Shri N. K. Bhatia	6	2	1970	Residential
243.	Shri Lilabhai V. Thakker	18	9	1963	Residential
244.	Sona Prestige Co-Op. Housing Society Ltd.	17	9	1963	Residential
245.	Shri Jatin Satyanarayan Agarwal and Shrimati Shyamaben A Agarwal	16	9	1963	Residential
246.	Shri Jatin S. and Shamaben Agrawal	7	10	1963	Residential
247.	Shrimati Meenu M. Jain	11	8	1961	Shop-cum- residential
248.	Shrimati Minu Manish Jain	29	6	1978	Shop-cum- residential
249.	Shri Dilip Ramchand Chawla	22	7	1961	Shop-cum- residential
250.	Dr. Sahil A. Patel	4	5	1978	Shop-cum- residential
251.	Shri Navin K. and BharatI N. Patel	14	7	1961	Shop-cum- residential
252.	Late Shri A. D. Jain, POA M/s Yojana Sahyog (Delhi)	11	7	1961	Shop-cum- residential
253.	Shri Ravindra Purshottamdas Patel	18	11	1959	Shop-cum- residential
254.	Shri Ravindra Purshottamdas Patel	18	11	1959	Shop-cum- residential
255.	Shrimati Shakuntalaben R. Patel	18	11	1959	Shop-cum- residential
256.	Shri Vasantkumar Gunvantlal Thakkar	18	11	1959	Shop-cum- residential
257.	Shri Gurvantilal N. Thacker	18	11	1959	Shop-cum- residential

1	2	3	4	5	6
258.	Shri Shyambhai G. Thacker	18	11	1959	Shop-cum- residential
259.	The Mother Superior, Mount Carmel High School, Gandhidham	27	11	1971	School
260.	Mother Superior, Carmel, Mount Carmel High School, Gandhidham	26	8	1967	School
Secto	r-5				
1.	Shri Harilal A. Gadhvi	10	6	1978	Residential
2.	Shri Bipinchandra B. Thacker	24	6	1965	Residential
3.	Shri Deva Krishna	28	4	1978	Residential
4.	Shrimati Jayshreeba J. Jadeja	26	1	1968	Residential
5.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
6.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
7.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
8.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
9.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
10.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
11.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
12.	Gandhidham A-1 Owners Assoc	25	6	1965	Residential
13.	M/s Jytoti Owners Association	1	1	1964	Residential
14.	Karna (Gandhidham) Owners Association	31	12	1963	Residential
15.	Karna Gandhidham Owners Association	6	9	1973	Residential
16.	Shrimati Pankajlata Dembla	31	12	1963	Residential
17.	Parekh Family Trust	21	12	1963	Residential
18.	Parekh Family Trust	31	12	1963	Residential
19.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
20.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
21.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
22.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
23.	M/s Simac Group (India) Pvt. Ltd.	29	6	1965	Residential
24.	Shrimati Lilaben B. Warwadi	7	11	1974	Residential

358 Written Answers to [RAJYA SABHA] Unstarred Questions

1	2	3	4	5	6
25.	Shri Jaishree R. Rathod	24	6	1965	Residential
26.	Profalba M. Sodha	24	6	1965	Residential
27.	Shri Mahendra Singh and Shrimati Bimal Singh Jadeja	24	6	1965	Residential
28.	Shri Arvind M Thacker	11	5	1968	Residential
29.	Amrit (G) Owners Association	8	8	1977	Residential
30.	Parekh Family Trust	11	7	1962	Residential
31.	Shrimati Manju Sajjan Vardhan	22	1	1964	Residential
32.	M/s Milak Enterprises	11	7	1962	Residential
33.	Shri Girdharlal S. Agrawal	19	2	1962	Residential
34.	Skylark Co-Op Housing Society	31	7	1964	Residential
35.	Shri Kamlesh D. Jain	14	7	1962	Residential
36.	Shri Prakash D. Deladiya and Others	14	7	1962	Residential
37.	Shrimati Ilakumari J. Jhala	14	7	1962	Residential
38.	Umiya Vihar (G) Ower Association	8	4	1962	Residential
39.	Shri Bhogilal C. Patel	15	9	1965	Residential
40.	Shri Chunilal Velji Patel and Others	11	1	1964	Residential
41.	Shri Narendra H. Jani	27	4	1959	Residential
42.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
43.	Shrimati Haribai K. Pate	13	8	1959	Residential
44.	Shrimati Ramabai K. Patel	13	8	1959	Residential
45.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
46.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
47.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
48.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
49.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
50.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
51.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
52.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
53.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential

1	2	3	4	5	6
54.	Shri Ranchod and Mithibai R. Patel	21	4	1959	Residential
55.	Shrimati Mithibai R. and Kanji M. Patel	21	4	1959	Residential
56.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
57.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
58.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
59.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
60.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
61.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
62.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
63.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
64.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
65.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
66.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
67.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
68.	Shri Sarvodya Co-Op. Hsg. Soc.	29	4	1961	Residential
69.	Shri Archanaben P Agarwal	25	6	1965	Residential
70.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
71.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
72.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
73.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
74.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
75.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
76.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
77.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
78.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
79.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
80.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
81.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
82.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
83.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential

1	2	3	4	5	6
84.	Shrimati Hansaben A. Parmar	21	4	1959	Residential
85.	Shri Nandlal R. Goyal	29	11	1963	Residential
86.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
87.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
88.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
89.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
90.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
91.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
92.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
93.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
94.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
95.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
96.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
97.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
98.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
99.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
100.	Shrimati Lakhamshi K. Ayer	8	12	1965	Residential
101.	Shrimati Shantaben R. Rathod	7	7	1977	Residential
102.	Shri Mahesh K. Dhua and Shri Govind K. Dhua	11	4	1978	Residential
103.	Shri Bhagwanji G. Patel	22	10	1963	Residential
104.	Shri Ravji Savji Patel	6	8	1962	Residential
105.	Shri Ramesh Norothan Chauhan	7	8	1964	Residential
106.	Shrimati Jivaben Kanjibhai Sathwara	8	11	1977	Residential
107.	Shri Baktarm Lalji and Shri Ghewarchand L.	3	8	1964	Residential
108.	Shrimati Leelaben G. Suthar	10	3	1965	Residential
109.	Nandanvan G'dham Owners Association	10	3	1965	Residential
110.	Amardeep G'dham Owners Association	10	3	1965	Residential
111.	Shri Vikramsinh A. Jhala	8	1	1962	Residential
112.	Shri Prakash P. Parmar	8	1	1962	Residential

1	2	3	4	5	6
113.	Shri Damji Ramji Patel	10	3	1965	Residentia
114.	Shrimati Manorama Morarji Solanki	8	3	1965	Residentia
115.	Shrimati Shantaben N. Chouhan and Varsha	8	1	1971	Residentia
116.	Shri Natwarlal Rand Manjulaben Chauhan	14	7	1962	Residentia
117.	Shrimati Purben Kanji Sathwara	27	9	1977	Shopping
118.	Shri Bijal Bachhu Patel	1	9	1962	Residentia
119.	Shrimati Laxmi Ramji Patel and Shri Ramji Velji Patel	8	1	1962	Residentia
120.	Shrimati Laxmi Ramji Patel and Shri Ramji Velji Patel	8	1	1962	Residentia
121.	Shri Thacker Ravji Nagji	8	1	1962	Residentia
122.	Shri Vellji Meghji and Ramji Dhanji	14	7	1962	Residentia
123.	Shrimati Ratanben B. Sathwara	1	8	1962	Residentia
124.	Shrimati Bhavnaben Shaileshbhai Dungrani	1	8	1962	Residentia
125.	Shrimati Chotiben M. Sathwara	5	4	1962	Residentia
126.	Shri Dhanji V. Patel and Shrimati Lilaben H. Pitariya	18	5	1962	Residentia
127.	Shrimati Jasuben C. Patel	5	4	1962	Residentia
128.	Shrimati Jamnaben U. Patle	5	4	1962	Residentia
129.	Shri Mahadevji Shivji Satwara	5	4	1962	Residentia
130.	Shri Mahadevji Shivji Satwara	8	1	1962	Residentia
131.	Shri Mavji Ravji Patel	5	4	1962	Residentia
132.	Shri Bhikhalal R. Satwara	5	4	1962	Residentia
133.	Shri Piyush Maganlal Vora	6	11	1965	Residentia
134.	Shrimati Lilaben D. Sathwara	8	1	1962	Residentia
135.	Shri Jitendra, Naresh Dinesh B. Bhatia	8	1	1962	Residentia
136.	Shrimati Kunverben Vastabhai	6	11	1965	Residentia
137.	Shri Govind K. Patel and Shri Dinesh K. Patel	25	11	1969	Residentia
138.	Shri Ambalal Laxman Solanki	6	11	1965	Residentia

1	2	3	4	5	6
139.	Shri Praveen B. Patel	22	9	1980	Residential
140.	Shrimati Lilawantiben Dinesh Thacker	7	10	1976	Residential
141.	Shri Vaniyar S Chakravarti	1	8	1962	Residential
142.	Shri Kantilal Vasta Sathwara and Shri Bhogilal K Sathwara	1	8	1962	Residential
143.	Shri K. P. Jaganadhan Nair	8	1	1971	Residential
144.	Shrimati Shantaben Damji Patel	30	3	1964	Residential
145.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
146.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
147.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
148.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
149.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
150.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
151.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
152.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
153.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
154.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
155.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
156.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
157.	Adarsh Nagar Co-Op. Hsg. Soc.	6	4	1962	Residential
158.	Shri Sandeep H. Bhatt and	14	10	1977	Residential
	Shri Manoj H. Bhatt				
159.	Shri R. Nageshwar Rao	5	4	1962	Residential
160.	Shri K. M. Mathew	21	4	1959	Residential
161.	Shri Manish M. Maru	2	2	1970	Residential
162.	Shri Atmaram Sevaram	31	7	1961	Shopping
163.	Shri Kamal V. Punjwani	10	11	1961	Shopping
164.	Shri Bhupendra Lalji Lodaya	6	11	1961	Shopping
165.	Shrimati Kamladevi M. Purohit	21	4	1959	Shopping
166.	Shri Suresh K. Hingorani	16	2	1962	Shopping
167.	Shri Manoj K. Hingorani	11	12	1961	Shopping

1	2	3	4	5	6
168.	Shri Bhupendra R. Tank	18	5	1962	Residential
169.	Shri Hasmukh D. Dave	18	5	1962	Residential
170.	Shravan kumar liladhar rathod	2	8	1962	Residential
171.	Shri Shantilal R. Tank	24	6	1965	Residential
172.	Shri Bharmal U. Gadhavi	25	6	1965	Residential
173.	Shri Girish N. Gokulgandhi	25	6	1965	Residential
174.	Shrimati Manjuben B. Mishra	24	6	1965	Residential
175.	Shri P. N. Somani	7	11	1974	Residential
176.	Shri Hardevsingh M. Jadeja	24	6	1965	Residential
177.	Shri Vasantlal M. Kagathara	24	6	1965	Residential
178.	Shri Kanaram R. Soriayla	24	6	1965	Residential
179.	Shri Jawaharlal Hirji Hansh	24	6	1965	Residential
180.	Shrimati Laxmiben B. Ahir	24	6	1965	Residential
181.	Shri Deepak S. Kanabar	8	5	68	Residential
182.	Shri Mangaram Nimaji Regar and Others	17	11	1976	Residential
183.	Shri Mangaram Nimaji Regar and Others	17	11	1976	Shopping
184.	Shri Harilal Chamanlal Thacker	6	11	1961	Shopping
185.	Shri Pradip Narshi Thacker	2	3	1978	Residential
186.	Shri Meghji S. Maheshwari	8	1	1962	Shopping
187.	Shrimati Vijyaben Hiralal Thacker	18	7	1977	Residential
188.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Shopping
189.	Shrimati Priti Ishwarlal Rathod	14	4	1959	Shopping
190.	Shri Pavankumar C. Kella	6	11	1961	Shopping
191.	Shrimati Manjulaben Dhirajlal Tank (Adminstrator)	5	9	1977	Residentia
192.	Shri Dhansuikhlal R. Khatri	19	2	1962	Shopping
193.	Shri Jitesh Babulal Parmar	14	4	1959	Shopping
194.	Shri Pratipalsingh R. Jadeja and Shri Marnish Parmar	14	9	1963	Shopping
195.	Shri Dilip T. Patel and Shrimati Saroj D. Sitapara	5	4	1962	Residentia

1	2	3	4	5	6
196.	Shri Dilip T. Patel and Shrimati Saroj D. Sitapara	19	2	1962	Residential
197.	Shri Hiralal R. Thcker	17	9	1965	Residential
198.	Shri Hirji Damji Patel	27	11	1965	Residential
199.	Shrimati Meena P. Jeswani	26	11	69	Residentia
200.	Shrimati Parvati Sathwara	26	11	1969	Residentia
201.	Shri Kishore L. Rathod	6	2	1962	Residentia
202.	Shri Patel Balwantbhai D.	11	3	1997	Residentia
203.	Shri Jivan Dhanji Patel	16	2	1962	Residentia
204.	Shri Vasudev Ravji Patel	6	11	1965	Residentia
205.	Shri Shamji Raja and Shrimati Kunverben S.	6	11	1965	Residentia
206.	Shrimati Jivaben Devji Pitria (Sathwara)	6	11	1965	Residentia
207.	Shri Bachubhai Raghavji Patel	6	11	1965	Residentia
208.	Shrimati Pushpaben, Chetan, Pravin, Jitendra P. Patel	5	4	1962	Residentia
209.	Shrimati Pushpaben, Chetn, Pravin, Jitendra P. Patel	5	4	1962	Residentia
210.	Shri Hanshraj V. sathwara	7	11	1974	Residentia
211.	Shrimati Ranibai P.	7	11	1974	Residentia
212.	Shri Khimji Bachu Sathwara	7	11	1974	Residentia
213.	Shri Ajit V. Thacker	25	8	1976	Residentia
214.	Shri Jivabai Bijal	5	1	1965	Residentia
215.	Shri Velji R Sathwara	10	3	1965	Residentia
216.	Shree Maheshwari Co-Op. Hsg. Soc. Ltd.	17	12	1962	Residentia
217.	Shri Damji Dhanji Patel	3	1	1977	Residentia
218.	Shri Khetshi J. Sathwara	8	1	1962	Residentia
219.	Shrimati Sakkarbai Ranchhod	8	1	1962	Residentia
220.	Shrimati Binaben V. Patel	24	2	1970	Residentia
221.	Shrimati Pushpaben, Pravin, Chetan, Jitendra P. Patel	8	10	1961	Residentia
222.	Shri Bansidar Maheshwari	8	1	1962	Residentia

1	2	3	4	5	6
223.	Shri Mohan Ramji Patel	8	1	1962	Residential
224.	Shree Maheshwari Co-Op. Hsg. Soc. Ltd.	17	12	1962	Residential
225.	Shri Parbat Gella and Shrimati Kunverben Jeevanbhai	8	1	1962	Residential
226.	Shri Hiralal Bijal Parmar	8	1	1962	Residential
227.	Shri Mohan V. Parmar	8	1	1962	Residential
228.	Shri K. D. Patel	3	1	1977	Residential
229.	Shrimati Devibai Harji Sathwara	6	11	1965	Residentia
230.	Shri Devji Kana	30	5	1998	Residentia
231.	Shree Maheshwari Co-Op. Hsg. Soc. Ltd.	17	12	1962	Residentia
232.	Shree Maheshwari Co-Op. Hsg. Soc. Ltd.	17	12	1962	Residentia
233.	Shri Gagan Tarachand Sangtani	3	1	1977	Residentia
234.	Shree Maheshwari Co-Op. Hsg. Soc. Ltd.	17	12	1962	Residentia
235.	Shri Bhogilal K. Pattidar	21	11	1961	Residentia
236.	Shri Mavji Jakhra Patel	21	11	1961	Residentia
237.	Shri Umashakti Owner Assoc.	27	12	1976	Residentia
238.	Tarjani (GIM) Owners Assoc.	6	11	1965	Residentia
239.	Shri Himatlal N. Parmar	6	11	1965	Residentia
240.	Shri Kheta Jassa Khochara	6	11	1965	Residentia
241.	Shri Lakha P. Maheshwari	25	6	1965	Residentia
242.	Shri Bhimandas L. Parmar	26	6	1965	Residentia
243.	Shrimati Laxmiben Bhagaram Meghwal	12	11	1974	Residentia
244.	Shrimati Bhanvaridevi M. Parmar	24	6	1965	Residentia
245.	Shrimati Laxmiben R. Garva	24	6	1965	Residentia
246.	Shri Karsan A. Maheshwari	24	6	1965	Residentia
247.	Shrimati Chunibai N.	18	11	1974	Residentia
248.	Shri Karman B. Prajapati	26	2	1977	Shopping
249.	Shri Govindbhai V.	5	9	1977	Residentia
250.	Shrimati Suman D. Dhancha	27	11	1969	Residentia
251.	Shri Kota Nageshwar Rao	13	10	1961	Residentia

1	2	3	4	5	6
252.	Shri Nagshi P. Maheshwari	19	9	1962	Residential
253.	Shri Malshi Raishi Matang	19	9	1962	Residential
254.	Shri Rameshbhai M. Maheshwari	19	9	1962	Residential
255.	Shrimati Velji and Shrimati Anjali Danicha	7	10	1963	Residential
256.	Shri Panchan Meghraj Maheshwari	7	10	1963	Residential
257.	Shri Naynaben M. Maheshwari	7	10	1963	Residential
258.	Shri Babubhai K. Vaghela	25	11	1969	Residential
259.	Shrimati Kusumben H. Shah	25	6	1965	Residential
260.	Shri Ramji H. Kannad	25	6	1965	Residential
261.	Shrimati Kuvarbai G.	25	6	1965	Residential
262.	Shri Magan R. Maheshwari	27	11	1969	Residential
263.	Shri Chandan Singh	19	11	1962	Residential
264.	Shri G'dham Shivam Owner Assoc	6	9	1962	Residential
265.	Shri Haresh P. Maheshwari	17	11	1976	Residential
266.	Shrimati Ashaben J. Fufal	24	3	1970	Residential
267.	Shri M. N. Maheshwari	30	11	1965	Residential
268.	Shri Hemraj T. Maheshwari	24	6	1965	Residential
269.	Shri Laxman Babubhai Maheswari	3	9	1973	Res. Cum Shop
270.	Shri Khengar Khetsi Maheshwari	26	6	1965	Residential
271.	Shri Hirabai Rajabhai K. Charan	24	3	1970	Residential
272.	Shrimati Devibai Velji	14	3	1970	Residential
273.	Shri Gabhabhai Shamji Sundha	20	3	1968	Residential
274.	Shri Navinkumar K. Maheshwari	7	9	1973	Residential
275.	Shri Hirji J. Maheshwari	5	1	1965	Residential
276.	Shri Magha Malsi	20	3	1970	Residential
277.	Shri Somaram Tejaji Godansa and Others	19	1	1977	Shop-cum- Residential
278.	Shri Narayanlal R. Dagi	14	3	1970	Residential
279.	Shri Maru N. Ramjibhai	14	12	1965	Residential
280.	Shri Ala Hamir Dafda	14	12	1965	Residential

1	2	3	4	5	6
281.	Shri Ala Hamir Dafda	14	12	1965	Residential
282.	Shri Kesaram Kudia and Ramesh Dangerchandra	14	3	1970	Residential
283.	Shrimati Jasibai Magan Parmar	21	1	1968	Residential
284.	Shri Jitendrabhai V. and Shri Parul J.	19	1	1977	Residential
285.	Shrimati Kukibai Aslaji and Shrimati Vidyaben L.	24	3	1970	Residential
286.	Shri J. G. Umat	3	9	1973	Res. Cum Shop
287.	Shri Hirji N. and Shri Devji N. Dungarshiya	3	6	1968	Residential
288.	Shri Mohmed Shirajuddin	20	6	1968	Residential
289.	Shrimati Rajbai K. Kannar	11	5	1969	Residential
290.	Shrimati Anchidevi J. Chaudhari	30	11	1965	Residential
291.	Shri Bhanwarlal K. Nimbawat	2	12	1978	Residential
292.	Shri Kishan Jethalal Bhagwant	24	7	1978	Residential
293.	Shri Umed K. JOSHI	4	9	1973	Residential
294.	Shrimati Mithiben J. Thacker	19	1	1977	Residential
295.	Shrimati Vimladevi H. Bist	25	10	1978	Residential
296.	Shri Megharam Gangaram Prajapati	26	6	1965	Residential
297.	Shri Achalaram	7	12	1974	Residential
298.	St. Euangetical Church	25	6	1965	Residential
299.	Shri Gulabrai D. Balupar	24	6	1965	Residential
300.	Shri Durgalal Girdharji Gurjar	25	6	1965	Residential
301.	Shri Mukesh Harji Gurjar	25	6	1965	Residential
302.	Shri Bhanwarlal Chunilal	25	1	1965	Residential
303.	Shri Bhanwarlal Harji Gujjar	25	6	1965	Residential
304.	Shri Pardail Koshy Thomas	25	6	1965	Residential
305.	Shrimati Saritaben J. Acharya	3	8	1973	Residential
306.	Shri Thacker Bhavin Hasmukh and Shrimati Vaishali Thacker	25	6	1965	Residential

1	2	3	4	5	6
307.	Shri Harshuk Nanji Chauhan	25	6	1965	Residential
308.	Shrimati Nanda K. Rathod	30	8	1973	Residential
309.	Shrimati Laxmiben D. and Shri Amit Maheshwari	16	3	1966	Residential
310.	Shri Rajaprasad R.	17	11	1976	Residential
311.	Shri Ramanandi Vaishnav Seva Sangh	4	9	1973	Residential
312.	Shri Lehar Chand A. Khona	4	9	1973	Residential
313.	Shri Jaiprakash K. Giri	3	6	1968	Residential
314.	Shri Kanji V. Maheshwari	7	12	1974	Residential
315.	Shrimati Seemaben Thacker	25		1968	Residential
316.	Shri Misrilal lachhaji and Kriparam	8	5	68	Residential
317.	Shri Sohandas Gangaram	4	9	1973	Residential
318.	Shrimati Pirtaben Nimbaram Jogchand	8	5	1968	Residential
319.	Shri Haji Ayub Kever	18	8	1973	Residential
320.	Shri Kanji Velji	18	8	1973	Residential
321.	Shri Mukesh Shantilal Jani	31	8	1973	Residential
322.	Shri Parakh Family Trust	30	11	1965	Residential
323.	Shri Bhawarlal N.	4	9	1973	Residential
324.	Shri Gularam V. Parihar	4	9	1973	Residential
325.	Shri Devaram Gomaji	14	3	1970	Residential
326.	Shrimati Rasilaben N. Acharya	19	1	1978	Residential
327.	Shri Kamlesh D. Jain	11	5	1968	Residential
328.	Shri Prakash D. Jain	11	5	1968	Residential
329.	Shrimati Jayshree H. Thakker	20	3	1968	Residential
330.	Shri Mahaveer R. Parekh	20	3	1968	Residential
331.	Shri Abisjek K. Parekh	20	3	1968	Residential
332.	Shrimati Dagribai Hawaram	30	11	1965	Residential
333.	Shri Rajendra Amritlal Gandhi	18	12	1963	Residential
334.	Shri Jaysingh Damji Thacker	31	7	1964	Residential
335.	Shri Ghanshyam D. Patel	2	1	1974	Residential
336.	Shri N. K. Mehta	20	3	1968	Residential

1	2	3	4	5	6
337.	Shri Trilok Kantilal Rawal	23	2	1965	Residential
338.	Shrimati Meena Prakash Jeswani	23	2	1965	Residential
339.	Shrimati Hemkala Rohit Kothari	23	2	1965	Residential
340.	Shri Dinesh Kanji Rathod	29	12	1976	Residential
341.	Shri Gurmukh C. Lalwani	22	12	1978	Residential
342.	Shri H. K. Rathod	8	5	1968	Residential
343.	Shri Mahendra K. Sighal	8	5	1968	Residential
344.	Shrimati Premdevi S. Sharma	8	5	1968	Residential
345.	Shri Ajit B. Anjaria	11	5	1968	Residential
346.	Shrimati Laxmanbhai I. Meniya	20	11	1963	Residential
347.	Shri Rewatiben V. Kella	3	8	1962	Shopping
348.	Shrimati Rewatiben V. Kella	14	7	1962	Shopping
349.	Shri Parakaram Singh Bharat Singh Jadeja	5	10	1963	Shopping
350.	Shri Girish D. Patel	29	12	1976	Shop-cum- Residential
351.	Shri Bhikiben Durgaprasad Dave	3	8	1962	Shopping
352.	Shrimati Radha Kishanchan and Others	22	12	1976	Residential
353.	Shri Gulabchand Manchhalal	11	9	1962	Shopping
354.	Shri Devraj K. Maheshwari	17	11	1976	Residential
355.	Kesarben Hansraj Rathod	22	12	1976	Residential
356.	Shrimati Jasuben H. Sathwara and Shri Hari Sathwara	18	8	1973	Residential
357.	Shri Raja R. Hingorani	27	11	1969	Residential
358.	Shri Bhavesh Owners Ass.	3	6	1968	Residential
359.	Shri Roopram J. Parmar	8	5	1968	Residential
360.	Shri Roopram J. Parmar	8	5	68	Residential
361.	Shri Keshavji Virji	13	7	1977	Residential
362.	Shri Achali Mulchand	5	9	1977	Residential
363.	Shri Bhojraj H. Samtani	8	5	1968	Residential
364.	Shri Rambhai M. Patel and Others	22	12	1976	Residential
365.	Shrimati Maltiben K. Bhatti and Shri Mukesh Satwara	2	12	1965	Residential

1	2	3	4	5	6
366.	Shrimati Dakubai Balram Parihar	2	12	1965	Residential
367.	Shri Anand Kanika Development Soc.	12	9	1964	Residential
368.	Shri Nanji Thacker S/o Dhanji Thacker	14	3	1970	Residential
369.	Shri D. K. Vyas	24	8	1973	Residential
370.	Shrimati Saly Achan Kunju	27	11	1969	Residential
371.	Shrimati Bhavanaben S. Patel	24	8	1973	Residential
372.	Shri Vinod D. Sevak Dayashanker	24	8	1973	Residential
373.	Shri Shankar Ratansigh Ninjar	24	8	1973	Residential
374.	Shri Bakul K.	2	12	1974	Residential
375.	Shri Bakul K. Vora	2	12	1974	Shop-cum- Residential
376.	Shri Maganlal H. Maheshwari	24	12	1974	Residential
377.	Shri Meniya Alpeshbhai	13	6	1977	Residential
378.	Shri Lalji B. Satwara	26	11	1974	Residential
379.	Shri Nagshi Devshi Maheswari	2	12	1974	Shopping
380.	Shri Narshi H. Chaudhry	7	12	1974	Residential
381.	Shri Ramji Laxman Sathwara and Shri Suresh Premji Sathwara	24	12	1974	Residential
382.	Shri D. V. Parmar	24	12	1974	Residential
383.	Shri Malsi P. Maheshwari	4	12	1974	Residential
384.	Shri Hirji Laxman Charan	4	12	1974	Residential
385.	Shri Ganji Mangaldas Lamba	27	8	1973	Residential
386.	Shri B. V. Solanki	27	8	1973	Residential
387.	Shri Bhagwanji K. Rathod	17	12	1974	Residential
388.	Shri Prabhu Bhura Rabari	14	9	1963	Residential
389.	Shri Mohanlal D. Maru	29	4	1972	Residential
390.	Shri Sutar Harilal Ambaji	29	4	1972	Residential
391.	Shrimati Kusumben N. Joshi	27	4	1972	Residential
392.	Shri K. K. Koladia	27	11	1969	Res. Cum Shop
393.	Shri Mishrilal Singh S.	15	9	1973	Residential

1	2	3	4	5	6
394.	Shri Bharat R. Savani	27	8	1973	Residential
395.	Shrimati Santiben Velji Dungrani	27	12	1976	Residential
396.	Shrimati Urmilaben R. Sathwara and Shri Bhadrash P. Sathwara	3	7	1978	Residential
397.	Shri Jakhu S. Chuyian	27	11	1969	Residential
398.	Shri Navin B. Sathwara	27	11	1969	Residential
399.	Shri Mukesh B. Sathwara	26	11	1969	Residential
400.	Shri Tirathraj Pandey	27	11	1969	Residential
401.	Shri Kantilal H. Chaudhri	22	1	1964	Residential
402.	Shri M. B. Bawal and Shrimati Panihari Panibar	22	1	1964	Residential
403.	Shri Tulsi Balchand Maheshwari	22	1	1960	Residential
404.	Shri Nanjibhai Palabhai Paregi	21	1	1964	Residential
405.	Shri Mavji Kessa Maheshwari	22	1	1964	Residential
406.	Shrimati Kesharbai Ramji Dhua	22	1	1964	Residential
407.	Shri Karsan H. Kanad	22	1	1964	Residential
408.	Shri Jakhu Jiwa Rathod	22	1	1964	Residential
409.	Shri Mohanbhai Bachubha Danicha	22	1	1964	Residential
410.	Shri Sumar Gaba Fufal	7	8	1964	Residential
411.	Shri Mohan Govind Doru	3	8	1964	Residential
412.	Shri Dhanji Assamal Kaniya	7	8	1964	Residential
413.	Shrimati Rayshi K. Sodham	31	7	1964	Residential
414.	Shri Thakor S. Tandel	27	8	1973	Residential
415.	Shri Hira Khimji Maheswari	27	8	1973	Residential
416.	Shri Narsi K. Maheshwari	28	5	1973	Residential
417.	Shri Hiren J. Vora	15	4	1972	Residential
418.	Shri Prakash J. Malkan and Shrimati Geeta P. Malkan	4	9	1973	Shop-cum- Residential
419.	Shri Dhaval B. Rathod	26	11	1969	Residential
420.	Shri Bharat Velji Solanki	22	12	1976	Shopping
421.	Shri Mukesh J. Parmar	22	11	1976	Residential

1	2	3	4	5	6
422.	Shrimati Chandradevi R. Pukhraj	15	3	1977	Residential
423.	Shrimati Fatima S.	5	9	1973	Residential
424.	Shri P. P. Jeswani	7	9	1973	Residential
425.	Shri Bhaskar H. Trivedi	7	9	1973	Residential
426.	Shri S. G. Dubey	7	9	1973	Residential
427.	Shri Jagdishbhai P. Sathwara	4	7	1978	Residential
428.	Shri Nanjibhai S. Patel	20	6	1968	Residential
429.	Shri Govind P. Patel and Shrimati Savitaben P. Patel	14	9	1965	Residential
430.	Shri Khemchand Lalchand Bhanushali	13	8	1959	Shopping
431.	Shri I. L. Bhanushali	25	8	1976	Residential
432.	Shri Ishwar L. Bhanushali	21	4	1959	Shopping
433.	Shrimati Sunita and Nitin H. Dave	16	2	1962	Shopping
434.	Shri Jagdhish M. Manani	2	8	1962	Shopping
435.	Shri Ajaybhai T. Sukhadiya	10	11	1961	Shopping
436.	Shrimati Niranjanaben Prafulchandra Patel	21	4	1959	Shopping
437.	Shrimati Shantaben and Dharmendra Chauhan	16	2	1962	Shopping
438.	Shri Mahesh C. Sathwara	23	8	1963	Shopping
439.	Shri Deviben Kantilal Parmar	30	7	1964	Residential
440.	Shrimati Heena J. Varu	30	7	1964	Residential
441.	Shri Basta Shivjibhai Patel	21	9	1962	Residential
442.	Shri Harilal Ramjibhai Patel	21	9	1962	Residential
443.	Shri Bharan Mamu and Shrimati Nirmala K. Parmar	20	3	1970	Residential
444.	Shri Jadavji M. Parmar	3	1	1977	Residential
445.	Shrimati Deviben P. Sathwara	20	11	1965	Residential
446.	Shrimati Shantibai Sathwara	20	6	1968	Residential
447.	Shri Haribhai M. Sathwara and Shrimati Jasuben H. Sathwara	21	11	1961	Residential
448.	Shrimati Laxmiben Ramji Patel	21	11	1961	Residential

1	2	3	4	5	6
449.	Shri Ramaben K. Jogi	20	2	1965	Residentia
450.	Shri Dinesh K. Rathod	25	10	1978	Shop-cum Residentia
451.	Shrimati Rasikaba Himatsinh	24	9	1965	Residentia
452.	Shri Mahipatsinh Jadeja	1	10	1965	Residentia
453.	Shri Kanti A. Sathwara	17	9	1965	Residentia
454.	Shri Ranchod Harji Patel	13	9	1965	Residentia
455.	Shri Ambavi Hirji Patel	17	11	1976	Residentia
456.	Shri Bijal Bachu Sathwara and J. D. Sathwara and N. K. Sathwara	3	1	1977	Residentia
457.	Shree Sathwara Samaj Bhaveshwar Mandir Trust	1	10	1965	Residentia
458.	Shree Sathwara Samaj	2	2	1970	Residentia
459.	Shri Sathwara Samaj	2	2	1970	Residentia
460.	Shree Sathwara Samaj Mandir	2	12	1974	Residentia
461.	Shri Kanji Arjan Punani	27	11	1961	Residentia
462.	Shrimati Laxmibem Kanji Rathod	27	11	1961	Residentia
463.	Shri Valji Kanji Rathod and Ramesh Kanji Rathod	27	9	1977	Residentia
464.	Shri Velji R. Rathod	29	9	1977	Residentia
465.	Shri Kesharlal Bhatt	21	11	1961	Residentia
466.	Shri Parshottam Devjibhai Sathwara and Others	23	11	1963	Residentia
467.	Shri Dharamshi and Ramesh Bhavanbhai	17	9	1965	Residentia
468.	Shri Hansraj Kanji Rathod	21	11	1962	Residentia
469.	Shri Dhiraj N. Patel and Others	13	8	1959	Residentia
470.	Shrimati Mithiben Gellabhai Patel	13	8	1959	Residentia
471.	Shrimati Kesharben Hansraj Rathod	13	8	1959	Residentia
472.	Shrimati Kesharben Hansraj Rathod	13	8	1959	Residentia
473.	Shri Jitesh Devji Patel and Others	13	10	1961	Residentia
474.	Shamji and Raja Raghu	13	10	1961	Residentia
475.	Shri Dineshbhai K. Rathod	12	10	1961	Residentia

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477.Shree Maheshwari Co-Op. Hsg. Soc. Ltd.17121962Residential478.Shree Maheshwari Co-Op. Hsg. Soc. Ltd.17121962Residential479.Shri Rewachand R. Kalwani1071962Residential480.Shrimati Kesharbai Hansraj Rathod1071962Residential481.Shri Amritaben D. Tatania1491965Residential482.Shri Damji L. Tatania1491965Residential483.Shri Dhamji H. Patel26111974Residential484.Shri Kunverji M. Patel and Shrimati591973Residential485.Shri T. G. Pillai2541972Residential486.Shri Nairanbhai Dhanabhai Patel1541972Residential487.Shri Savitri M. Parmar30111965Residential488.Shri Misrimal H. Karela and Shri Sohanlal H. Karela3171964Residential490.Shrimati Sonalben V. Solanki6121976Residential491.Shrimati Shardadevi P. Bansal18121963Residential492.Shrimati Shardadevi P. Bansal1681973Residential493.Shri Ramesh Radheyshyam Bansal991973Residential494.Shri Jitendra K. Asher and Others3171964Residential495.Shrimati Amritkaur D. Saini14719			-	-	_	
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487.Shri Savitri M. Parmar30111965Residential488.Shri Misrimal H. Karela and Shri Sohanlal H. Karela30111965Residential489.Shrimati Sonalben V. Solanki6121976Residential490.Shri Pushpendra Radhey Shyam Bansal3171964Residential491.Shrimati Usha Devi R. Bansal18121963Residential492.Shrimati Shardadevi P. Bansal1681973Residential493.Shri Ramesh Radheyshyam Bansal991973Residential494.Shri Jitendra K. Asher and Others3171964Residential495.Shrimati Ratanben Veljibhai Sathwara241971Residential496.Shrimati Amritkaur D. Saini1471962Residential497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential501.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	485.	Shri T. G. Pillai	25	4	1972	Residential
488.Shri Misrimal H. Karela and Shri Sohanlal H. Karela30111965Residential489.Shrimati Sonalben V. Solanki6121976Residential490.Shri Pushpendra Radhey Shyam Bansal3171964Residential491.Shrimati Usha Devi R. Bansal18121963Residential492.Shrimati Shardadevi P. Bansal1681973Residential493.Shri Ramesh Radheyshyam Bansal991973Residential494.Shri Jitendra K. Asher and Others3171964Residential495.Shrimati Ratanben Veljibhai Sathwara241971Residential496.Shrimati Amritkaur D. Saini1471962Residential497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	486.	Shri Nairanbhai Dhanabhai Patel	15	4	1972	Residential
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491.Shrimati Usha Devi R. Bansal18121963Residential492.Shrimati Shardadevi P. Bansal1681973Residential493.Shri Ramesh Radheyshyam Bansal991973Residential494.Shri Jitendra K. Asher and Others3171964Residential495.Shrimati Ratanben Veljibhai Sathwara241971Residential496.Shrimati Amritkaur D. Saini1471962Residential497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	489.	Shrimati Sonalben V. Solanki	6	12	1976	Residential
 492. Shrimati Shardadevi P. Bansal 493. Shri Ramesh Radheyshyam Bansal 9 9 1973 Residential 494. Shri Jitendra K. Asher and Others 31 7 1964 Residential 495. Shrimati Ratanben Veljibhai Sathwara 2 4 1971 Residential 496. Shrimati Amritkaur D. Saini 14 7 1962 Residential 497. Shri Naresh S. Soni 8 1 1972 Residential 498. Shrimati Silaben V. Thacker 21 10 1976 Residential 499. Jayshree Gordhanbhai Rabodia 31 7 1964 Residential 500. Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel 501. Shri Bhagaram Hiraji Kadela 20 6 1968 Residential 502. Shrimati Kanyabai B. Karela 13 9 1965 Residential 	490.	Shri Pushpendra Radhey Shyam Bansal	31	7	1964	Residential
493.Shri Ramesh Radheyshyam Bansal991973Residential494.Shri Jitendra K. Asher and Others3171964Residential495.Shrimati Ratanben Veljibhai Sathwara241971Residential496.Shrimati Amritkaur D. Saini1471962Residential497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	491.	Shrimati Usha Devi R. Bansal	18	12	1963	Residential
 494. Shri Jitendra K. Asher and Others 31 7 1964 Residential 495. Shrimati Ratanben Veljibhai Sathwara 2 4 1971 Residential 496. Shrimati Amritkaur D. Saini 14 7 1962 Residential 497. Shri Naresh S. Soni 8 1 1972 Residential 498. Shrimati Silaben V. Thacker 21 10 1976 Residential 499. Jayshree Gordhanbhai Rabodia 31 7 1964 Residential 500. Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel 501. Shri Bhagaram Hiraji Kadela 20 6 1968 Residential 502. Shrimati Kanyabai B. Karela 13 9 1965 Residential 	492.	Shrimati Shardadevi P. Bansal	16	8	1973	Residential
 495. Shrimati Ratanben Veljibhai Sathwara 496. Shrimati Amritkaur D. Saini 497. Shri Naresh S. Soni 48 1 1972 Residential 498. Shrimati Silaben V. Thacker 21 10 1976 Residential 499. Jayshree Gordhanbhai Rabodia 31 7 1964 Residential 500. Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel 501. Shri Bhagaram Hiraji Kadela 20 6 1968 Residential 502. Shrimati Kanyabai B. Karela 13 9 1965 Residential 	493.	Shri Ramesh Radheyshyam Bansal	9	9	1973	Residential
496.Shrimati Amritkaur D. Saini1471962Residential497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	494.	Shri Jitendra K. Asher and Others	31	7	1964	Residential
497.Shri Naresh S. Soni811972Residential498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	495.	Shrimati Ratanben Veljibhai Sathwara	2	4	1971	Residential
498.Shrimati Silaben V. Thacker21101976Residential499.Jayshree Gordhanbhai Rabodia3171964Residential500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	496.	Shrimati Amritkaur D. Saini	14	7	1962	Residential
 499. Jayshree Gordhanbhai Rabodia 500. Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel 501. Shri Bhagaram Hiraji Kadela 502. Shrimati Kanyabai B. Karela 31 7 1964 Residential 20 6 1968 Residential 13 9 1965 Residential 	497.	Shri Naresh S. Soni	8	1	1972	Residential
500.Shri Naresh Nathalal Patel and Shrimati Rekha Naresh Patel2061968Residential501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	498.	Shrimati Silaben V. Thacker	21	10	1976	Residential
Shrimati Rekha Naresh Patel501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	499.	Jayshree Gordhanbhai Rabodia	31	7	1964	Residential
501.Shri Bhagaram Hiraji Kadela2061968Residential502.Shrimati Kanyabai B. Karela1391965Residential	500.	Shri Naresh Nathalal Patel and	20	6	1968	Residential
502. Shrimati Kanyabai B. Karela1391965Residential		Shrimati Rekha Naresh Patel				
	501.	Shri Bhagaram Hiraji Kadela	20	6	1968	Residential
503. Shri Pravesh Nagar1591965Residential	502.	Shrimati Kanyabai B. Karela	13	9	1965	Residential
	503.	Shri Pravesh Nagar	15	9	1965	Residential

1	2	3	4	5	6
504.	Shrimati Prabhudevi S. Chaudhari	15	9	1965	Residential
505.	Shri Bhikhalal D. Chauhan	15	9	1965	Residential
506.	Shri Valji Ramji Chauhan and Shri Jayantilal R. Chauhan	15	9	1965	Residential
507.	Shrimati Sushila B. Upadhyay	17	9	1965	Residential
508.	Shri Jayaben D. Soni	17	9	1965	Residential
509.	Shri Dilipsinh V. Jadeja	19	4	1963	Residential
510.	Shri Bipinchandra A. Gandhi	19	4	1963	Residential
511.	Shri Uka Raghu Sathwara	18	3	1963	Residential
512.	Shri Mahesh Prasad K. Mankad	18	3	1963	Residential
513.	Shri Dhanji J. Patel	3	8	1962	Residential
514.	Shri Govind, Dhanji and Suyresh B. Patel	3	8	1962	Residential
515.	Shri Jayantilal R. Khatri	7	8	1962	Residential
516.	Shri Dhansukhlal R. Khatri	18	4	1963	Residential
517.	Shrimati Jamnaben B. Patel	3	8	1962	Residential
518.	Shrimati Jamnaben B. Patel	27	9	1977	Residential
519.	Shri Pachan L. Parmar	24	11	1969	Residential
520.	Shrimati Varshaben Vinod Ratani	2	3	1978	Residential
521.	Dr. P. K. Chawda	3	8	1962	Residential
522.	Shri Kishore P. Soni	3	8	1962	Residential
523.	Shrimati Damyantiben S. Vaghela	3	8	1962	Residential
524.	Shri Haresh M. Thacker	23	3	1963	Residential
525.	Shrimati Vasant Kuverba Jhala	3	8	1962	Residential
526.	Shri Jayesh P Masuriya	3	8	1962	Residential
527.	Shri Jitaram Premji Goda	27	7	1977	Residential
528.	Shri Jitaram Premji Goda	27	9	1977	Residential
529.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
530.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
531.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
532.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
533.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential

1	2	3	4	5	6
534.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
535.	Shrimati Jayshree R. Rathi and Shrimati Neelam P. Rathi	5	1	1965	Residential
536.	Soni Suresh Chandra	5	1	1965	Residential
537.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
538.	Shrimati Pushpaben N. Chauhan	5	1	1965	Residential
539.	Shrimati Savita R. Galsar	14	7	1962	Residential
540.	Shrimati Veliben P. Parmar	14	7	1962	Residential
541.	Khimji Bhoja Sathuwara	14	7	1962	Residential
542.	Shri Suresh Kantilal Shukla	14	7	1962	Residential
543.	Shri Haresh and Rajesh Damji Sathwara	21	4	1959	Residential
544.	Shri Damji Khimji Rathod	6	1	1965	Residential
545.	Shri Sarvodaya Co-Op. Hsg. Soc.	29	4	1961	Residential
546.	Shri Sarvodaya Co-Op. Hsg. Soc.	29	4	1961	Residential
547.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
548.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
549.	Shri Haresh Bhojraj Patel	10	1	1962	Residential
550.	Shri Raghvji Ghella	9	1	1962	Residential
551.	Shrimati Veliben Premji	5	1	1965	Residential
552.	Shri Ravji Premji	5	1	1965	Residential
553.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
554.	Shrimati Bhanumati G. Makwana	23	3	1963	Residential
555.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
556.	Shri Gadhvi Radhakrushan R	24	10	1964	Residential
557.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
558.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
559.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
560.	Shri Ramjibhai K. Chavda	14	7	1962	Residential
561.	Shri H. V. Kella	2	2	1970	Residential
562.	Shri Ajit Vishanji	2	12	1974	Residential
563.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Residential

1	2	3	4	5	6
564.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Residential
565.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Residential
566.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Residential
567.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
568.	Shree Sarvodaya Co-Op. Hsg. Soc. Ltd.	26	3	1962	Residential
569.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
570.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
571.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
572.	Shree Savodaya Co-Op. Hsg. Soc. Ltd.	8	1	1962	Residential
573.	Shri Ranchhod Mamu Patel	8	1	1962	Residential
574.	Shri Kishore and Ramchand M Patel	8	1	1962	Residential
575.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
576.	Shri Satyam Co-Op. Hsg. Soc.	29	4	1961	Residential
577.	Shri Dilip A. Patel and Hansa D. Patel	17	9	1965	Residential
578.	Shri Harilal and Jayantilal A. Satwara	21	4	1959	Residential
579	Executive Engineer Gujarat Housing	8	3	1966	Residential
639.	Board Rajkot				
640 668.	Executive Engineer Gujarat Housing Board Rajkot	29	12	1967	Residential (Govern-
008.	Боаго Кајког				(Govern- ment)
669	Executive Engineer Gujarat Housing	29	12	1967	Residential
697.	Board Rajkot				(Govern-
					ment)
698.	Shri Devraj Thanwar Maheshwari	7	8	1964	Residential
699.	Shri Hirji Thanwarbha Maheshwari	3	8	1964	Residential
700.	Shrimati Pramilaben H. Charan	19	1	1976	Residential
701.	Shri Lalan Murji Shamji	27	12	1976	Residential
702.	Shri Bachubhai S. Maheshwari	8	12	1965	Residential
703.	Shri Bachubhai S. Maheshwari	8	12	1965	Residential
704.	Shri Parbat L. Charan	24	4	1972	Residential
705.	Shri Khamu K. Katuwa	26	4	1972	Residential

1	2	3	4	5	6
706.	Shrimati Lalbai K. Dhua	10	5	1972	Residential
707.	Shri Karshan T. Dhua	10	5	1972	Residential
708.	Shri Kamlesh J. Bhagwamt	26	11	1969	Residential
709.	Shri Poonamchand A Maheswari	25	4	1972	Residential
710.	Shrimati Manbai J.	4	7	1978	Residential
711.	Shrimati Hirbai Megha Maaheshwari	26	11	1969	Residential
712.	Shri Narayan T Buchiya	29	4	1972	Residential
713.	Shri Ladhu H. Maheshwari	29	4	1972	Residential
714.	Shrimati Gangbai L Maheshwari	15	4	1971	Residential
715.	Shri Suresh A. Mataang	15	4	1971	Residential
716.	Shri Chawda Premji	25	4	1972	Residential
717.	Shrimati Jasmine K. Chawda	7	2	1978	Residential
718.	Shri Harilal Karman Garva	11	5	1968	Residential
719.	Shrimati Sunat P. Matang	21	3	1968	Residential
720.	Shri Karsan Bhagubha Chavda	21	6	1968	Residential
721.	Shri Bhagubha Narain	21	6	1968	Residential
722.	Shri Dahibai Kanji Matang	11	5	1968	Residential
723.	Shri Khimji M. B.	11	5	1968	Residential
724.	Shrimati Dudabhai R. Somaiya	10	6	1966	Residential
725.	Shrimati Gangubai D. Somaiya	10	6	1966	Residential
726.	Jamnaben M. Ruparel and Ramesh M. R.	11	5	1968	Residential
727.	Shri V. G. Mutiya	6	12	1977	Residential
728.	Shri Raisi Jiva Suda	5	7	1980	Residential
729.	Shrimati Taraben N. Goswami	2	12	1974	Residential
730.	Shrimati Seema S. Naya Gandhi	26	4	1972	Residential
731.	Shri Rana K. Vishariya	26	4	1972	Residential
732.	Shri Gangaram Motaram Chaudhary	25	8	1976	Residential
733.	Shri Juma Malsi Maheshwari	25	8	1976	Residential
734.	Shri Bharat B. Dwivedi	5	9	1973	Residential
735.	Shri Gopalbhai K. Srimali	22	11	1969	Residential

1	2	3	4	5	6
736.	Shri Rajah G. Yadav	22	11	1969	Residential
737.	Shrimati Lilaben P. Purohit	5	9	1973	Residential
738.	Shrimati Ramaibai R. Harijan	25	8	1976	Residential
739.	Shri Shamji Manji Khandela	5	9	1977	Shopping
740.	Shrimati Kamla M. Keshwani	14	4	1978	Residential
741.	Shri Moorji H. Harijan	25	8	1976	Residential
742.	Shri Charan Narain Ladha	17	11	1976	Residential
743.	Shri Devji M. Harijan	25	8	1976	Residential
744.	Shrimati Bharatiben U. Joshi	26	4	1972	Residential
745.	Shri. Kanji Velji Maheshwari	26	4	1972	Residential
746.	Shri Mangal Harsi Dhuva	6	9	1973	Residential
747.	Shri Ashok Kumar G. Lalpurwala	6	9	1973	Residential
748.	Shri Haribhai Nathabhai	25	8	1976	Residential
749.	Shri Ramnikbhai V. Parmar	3	1	1977	Residential
750.	Shri Kheta Lodha Harijan	25	8	1976	Residential
751.	Shri Pranlal Soni	20	6	1968	Residential
752.	Shri Dinesh D. Joshi	24	9	1965	Residential
753.	Shri Vijay Sharma	24	9	1965	Residential
754.	Shri Chunilal Vyas	2	12	1974	Residential
755.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
756.	Shri Veliben Ramji Sathwara	8	8	1964	Residential
757.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
758.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
759.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
760.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
761.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
762.	Shrimati Sushila S. Mehta	18	12	1963	Residential
763.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
764.	Shri Kantilal V.Charan	25	11	1971	Residential
765.	Shri Devmani M. Joshi	9	2	1970	Residential

1	2	3	4	5	6
766.	Shri Arvind Ranchhod	25	11	1971	Residential
767.	Shri Mahendra L.	25	11	1971	Residential
768.	Shrimati Jayaben C. Somaiya	25	11	1971	Residential
769.	Shri Rana K. Vishariya	25	11	1971	Residential
770.	Shri Aswin Kumar Purshottam Thacker	29	11	1969	Residential
771.	Shrimati Madhuben S. Khandega	29	11	1969	Residential
772.	Shrimati Kamla V. Harijan	25	8	1976	Residential
773.	Shrimati Kamla V. Harijan	25	8	1976	Residential
774.	Shrimati Pushpa G. Patel	27	4	1972	Residential
775.	Shri B. S. Solanki	24	12	1974	Residential
776.	Shrimati Laxmiben Bharat Somaiya	31	7	1964	Residential
777.	Shrimati Laxmiben Bharat Somaiya	31	7	1964	Residential
778.	Shri A. M. Kuriakose	1	8	1964	Residential
779.	Shri Mariamma Daniel	1	8	1964	Residential
780.	Shrimati Nilamben Rathi and Shri Hitesh Ravishanker Rathi	7	8	1964	Residential
701		7	0	1064	Residential
781.	Shri Mohanlal Jairam Tank	7	8	1964	
782.	Shri Mohanlal Joshi and Shrimati Ayodhya Joshi	19	8	1970	Residential
783.	Shri Aleyyamma Mathew	19	8	1970	Residential
784.	Shri George Thomas	26	11	1969	Residential
785.	Shrimati Dhanlaxmi H. Jani	26	11	1969	Residential
786.	Shrimati Veenaba Jagatsingh Sodha	26	11	1969	Shopping
787.	Shri Mukandray M. Vyas	2	2	1970	Residential
788.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
789.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
790.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
791.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
792.	Saurashtra Co-Op. Hsg Society	18	12	1963	Residential
793.	Shri Hasmukh B. Chokshi	18	12	1963	Residential
794.	Shri Hasina Bai J. Bopda	6	1	1965	Residential

1	2	3	4	5	6
795.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
796.	Shree Kandleshwar Co-Op. Soc.	21	9	1965	Residential
797.	Shri Nishant Nimbraj Ramwani	10	7	1962	Residential
798.	Shri Hiralal Velji Fulia	30	3	1977	Residential
799.	Shri Govind Samaru Yadav	27	5	1976	Residential
800.	Shri Malshi P. Maheshwari	27	11	1961	Shop-cum- Residential
801.	Shrimati Meera K. Gurbani	7	2	1979	Residential
802.	Shri Purshottam and Narshi D. Sathwara	20	11	1961	Shop-cum- Residential
803.	Shri Pravin Sagalchan Chandan	27	11	1961	Shop-cum- Residential
804.	Shrimati Vaijbai Poonraj	12	11	1961	Shop-cum- Residential
805.	Shrimati Kamla S. Mittal	18	2	1977	Residential
806.	Shri Haresh P. Chandwani	20	6	1973	Residential
807.	Shri Dinesh Jayaram Jobanpurta	16	3	1961	Shop-cum- Residential
Secto	r-6				
1 451.	President M/s Nirvahit Harijan Co-Op. Hsg Society, Gandhinagar	27	3	1961	Residential
452 526.	Nirvahit Harijan Co-Op. Hsg Society, Gandhinagar	1	6	1973	Residential
527.	Shri Harji Meghji	6	12	1977	Residential
528.	Shri Mahesh P. Lalan	20	6	1973	Residential
529.	Shri Omprakash Giri	14	7	1980	Shopping
530.	Shri Udaram T. Prajapati	14	7	1980	Shopping
531.	Shri Govind Gopal Maheshwari	19	8	1970	Shopping
532.	Nirvasit Harijan Co-Op. Hsg. Society	4	9	1976	Shopping
533.	Shri Narshi Tejshi Bhoiya	23	3	1963	Shopping
534.	Shrimati Ishwari V. Soni	1	9	1980	Shopping
535.	Shri Kantilal K. Thakker	28	8	1980	Shopping

1	2	3	4	5	6
536.	Shri Jagdish R. Palan	28	8	1980	Shopping
537.	Shri Devji Murji Garva	8	8	1977	Residential
538.	Shrimati N. N. Barot	18	6	1973	Residential
539.	Shri Pradeep S. Jain	3	9	1973	Residential
540.	Shrimati Gorbai Vinod Dafda	17	8	1973	Residential
541.	Shri V. D. Kothari	24	3	1965	Residential
542.	Shri Shambhulal R. Mangar	24	8	1973	Residential
543.	Shri Ramji Devji Pataria	18	8	1973	Residential
544.	Shri Champakbhai M. Matang	28	7	1962	Residential
545.	Shri Murji M. Maheshwari	5	1	1966	Residential
546.	Shri Laljibhai S. Chande	21	6	1973	Residential
547.	Shri Lalji Jivraj Fufal	17	8	1973	Residential
548.	Shri Mavjibhai R.	18	6	1973	Residential
549.	Shri K. B. Roshiya	2	11	1974	Residential
550.	Shrimati S. G. Gabha	20	6	1973	Residential
551.	Shri Chaman Gangji Maheshwari, Shrimati Laxmi C. Maheshwari, Shri Dinesh C. Maheshwari	31	5	1976	Residential
552.	Shrimati Jiviben Mohanlal	15	10	1976	Residential
553.	Shri Nanji Malsi Maheshwari	7	12	1974	Residential
554.	Shri Nathu Jivraj Govind	30	10	1976	Residential
555.	Shrimati Demibai P.	30	10	1976	Residential
556.	Shri Bahadur G. Bhaigia	1	1	1964	Shopping
557.	Shrimati Manbai K. Dheda	2	2	1970	Shopping
558.	Shri Jeevan K. Pariya	14	7	1980	Shopping
559.	Shri Kiran Fufal	23	8	1963	Shopping
560.	Nirvasit Harijan Co-Op. Hou. Society	7	9	1976	Shopping
561.	Ramji R. Dhuva and Othrs Shri	24	7	1963	Shopping
562.	Shri Maheshkumar K. Maheshwari	3	9	1964	Shopping
563.	Shri Dosabhai Kheraj Maheshwari	28	8	1964	Shopping
564.	Shri Gangji Mulji	4	7	1978	Residential

1	2	3	4	5	6
565.	Shri G. K. Charan	2	6	1976	Residential
566.	Shri Dhanji Velji Maheshwari	2	6	1976	Residential
567.	Shri Mahendra Kanji	7	12	1974	Residential
568.	Shri Hajabhai Khamabhai	18	2	1977	Residential
569.	Shri Ramji R. Dhuva	17	12	1974	Residential
570.	Shri Dhanji V. Meghani	26	3	1997	Residential
571.	Shri Dhanji V.	6	12	1974	Residential
572.	Shri Jethalal V.	18	6	1973	Residential
573.	Shri Damji Valji	20	8	1973	Residential
574.	Shri Malsi Vallu	20	8	1973	Residential
575.	Shri Bhojraj Punraj	11	1	1977	Residential
576.	Shri Dhanoo B. Harijan	18	6	1973	Residential
577.	Shri Ramesh V. Dangera	18	6	1973	Residential
578.	Shri Lalji Sumar Dafda	18	6	1973	Residential
579.	Shrimati Ranbai Lalji	18	6	1973	Residential
580.	Shri Velji B.	18	8	1973	Residential
581.	Shri Dayabhai T. Maheshwari	18	8	1973	Residential
582.	Shrimati Sonbai Magha	2	2	1970	Shopping
583.	Shri Harji Murji Doru	2	2	1970	Shopping
584.	Shri Varshi Malshi Maheshwari	4	12	1963	Shopping
585.	Shri Varshi Malshi Maheshwari	4	12	1963	Shopping
586.	Shrimati Manbai K. Marwada	28	8	1965	Residential
587.	Shri Rana Kanji Maheshwari	14	6	1978	Residential
588.	Shri Adam Issmail Jangiya	19	2	1968	Residential
589.	Mathurdas Dhanji Ved (Plot Cancelled Not Restored)	19	2	1968	Residential
590.	Shri Haresh Mathuradas Ved	19	2	1968	Residential
591.	Shri Haresh Ravjibhai Bhanushali	19	2	1968	Residential
592.	Shri Mohan Jethalal Bhanushali	19	2	1968	Residential
593.	Shri Vinod H. Bhanusahali	23	2	1968	Residential

1	2	3	4	5	6
594.	Shri Satish H. Bhanushali	19	2	1968	Residential
595.	Shri Ramesh M. Gurnani	4	12	1974	Shopping
596.	Shri Premji Meghji Roshiya	9	1	1964	Shopping
597.	Shri Mahendra K. Maheswari and Others	23	8	1963	Shopping
598.	Shri Arjun Nagshi Kannad	6	6	1959	Shopping
599.	Shri Mayaben Mohanlal Dhanwani and Others	16	9	1963	Shopping
600.	Shrimati Komal L. Gurbani	23	12	1963	Shopping
601.	Shri Valjibhai K. Pataria and Others	4	12	1963	Shopping
602.	Shri Khimji N. Kenia	9	1	1964	Shopping
603.	Shrimati Meghbai S. Matiya	9	1	1964	Shopping
604.	Shri Dhamji Khimji Maheshwari and Others	4	12	1963	Shopping
605.	Nirvasit Harijan Co-Op. Hou. Society	4	9	1976	Shopping
606.	Nirvasit Harijan Co-Op. Hou. Society	4	9	1976	Shopping
607.	Shri Khengar K. Maheshwari	9	1	1964	Residential
608.	Shri Laxmiben J. Danicha	23	2	1968	Residential
609.	Shri Khimji L. Charania	23	2	1968	Residential
610.	Shri Devchand Rajaram	6	10	1976	Residential
611.	Shri Nagshi Devsi Dheda	25	8	1976	Residential
612.	Shrimati Khetbai Meghraj	30	10	1976	Residential
613.	Shri Prabhalu Devji Dehra	30	10	1976	Residential
614.	Shrimati Maltiben V. D.	17	12	1974	Residential
615.	Shri V. C. Hathi	21	6	1973	Residential
616.	Shri Jamnadas Versi and Sumar Versi	2	12	1974	Residential
617.	Shri Girish L. Mangaliya	29	11	1969	Residential
618.	Shri Samji K. Maheshwari	20	6	1973	Residential
619.	Shri Budha Kara	2	3	1978	Residential
620.	Shri Atubhai M. Tharu and Shri Paresh H. Shah	20	6	1973	Residential
621.	Shri Atu Megha Tharu	17	11	1976	Residential

1	2	3	4	5	6
622.	Shri Vinod Lalji Dafda	2	3	1978	Residential
623.	Shrimati Jyoti N. Thakker	11	6	1973	Residential
624.	Shri Shaymji K. Maheshwari	21	6	1973	Residential
625.	Shri Bansal Govindlal	21	6	1973	Residential
626.	Shri Herji Velji Matang	4	7	1978	Residentia
627.	Shri Kanji Ladharam	22	9	1980	Residentia
628.	Shri Shyam L. Amarani	22	9	1980	Residentia
629.	Shri Dhamjibhai Bhamabhai Sunda and Laljibhai B. S.	2	3	1978	Residentia
630.	Shrimati Daibai Atu Kochara	20	6	1978	Residentia
631.	Shri Karsan Malsi Jakoo	10	7	1978	Residentia
632.	Shri Vasanbhai L. Bagda	7	6	1977	Residentia
633.	Shri Nanji M. Maheshwari	11	10	1977	Residentia
634.	Shri Kanji K. Matang	18	6	1973	Residentia
635.	Shri Nagji Damji	20	6	1973	Residentia
636.	Shri Dayalal S. Maheshwari	11	12	1970	Residentia
637.	Shri Shaymji Karu Chande	11	12	1970	Residentia
638.	Shrimati Purbai V. Maheshwari	18	6	1973	Residentia
639.	Shri Sanjot Mohanlal Devshi	20	6	1973	Residentia
640.	Shri Katha D. Maiya	26	4	1972	Residentia
641.	Shri Ladharam D.	26	4	1972	Residentia
642.	Shri Hamir D. Maheshwari	24	6	1976	Residentia
643.	Shrimati Ushaben V. Kochra	5	3	1971	Residentia
644.	Shri Ashok Kumar N. Kapania	5	3	1971	Residentia
645.	Shri Dayalal L. Maheshwari	27	4	1972	Residentia
646.	Shri Kanji Laxman Maheshwari	29	4	1972	Residentia
647.	Shri Mithu T. Maheshwari	29	4	1972	Residentia
648.	Hamir Devji Maheshwari	19	8	1970	Residentia
649.	Shrimati Maniben B. D.	19	8	1970	Residentia
650.	Shri K. A. Narainswamy and Others (Mutation Letter Not Issued)	19	8	1970	Residentia

1	2	3	4	5	6
651.	Shrimati Ranbai Buchia	19	8	1970	Residential
652.	Shri Valu Damji Guarav	19	8	1970	Residential
653.	Shri Mahesh Karsanbhai Dheda	19	8	1970	Residential
654.	Shri Juma A. Dheda and Shri Gangji A. Dheda	27	4	1972	Residential
655.	Shri Khangar J. Rochia	26	4	1972	Residential
656.	Shri Kunverji Devshi	10	7	1978	Residential
657.	Shri Meghji S. Maheshwari	10	7	1978	Residential
658.	Shri Maiyanbhai M. Maheswari	21	3	1968	Residential
659.	Shri Rishi Murji Lakhiya	20	6	1973	Residential
660.	Shri Laxman Chawda	26	4	1972	Residential
661.	Shri Ladhabhai Dharshi	26	4	1972	Residential
662.	Shri Ashok Ladharam K.	30	5	1997	Residential
663.	Shrimati Dhanbai Govind Meghji	27	8	1973	Residential
664.	Shri Gobvinbhai Rajabhai Tharu	24	4	1972	Residential
665.	Shri Rajnikant P.	18	6	1973	Residential
666.	Shri Atu Valji	24	4	1972	Residential
667.	Shri Mahesh and Ghanashyam A. Maheshwari	24	4	1972	Residential
668.	Shri Nanji M. Parmar	20	6	1973	Residential
669.	Shri Jethalal T. Parmar	26	4	72	Residential
670.	Shri Mansukhbhai G. Somaiya	20	6	1978	Residential
671.	Shri Mahesh A. Maheshwari	20	6	1978	Residential
672.	Shri Dilip D. Somaiya	2	12	1974	Residential
673.	Shri Dinesh D. Somaiya	3	9	1973	Residential
674.	Shri Mansukhbhai G. Somaiya	10	6	1968	Residential
675.	Shri Mansukhbhai G. Somaiya	10	6	1968	Residential
676.	Shri Sharad G. Somaiya	1	3	1968	Residential
677.	Shrimati Laxmiben B. Somaiya	1	3	1968	Residential
678.	Shri Ashok D. Somaiya	10	6	1968	Residential
679.	Shri Ramesh D. Somaiya	10	6	1968	Residential

1	2	3	4	5	6
680.	Shri Premji D. Somaiya	21	3	1968	Residentia
681.	Shri Mansukh G. Somaiya	21	3	1968	Residentia
682.	Shrimati Valiben D. Somaiya	27	4	1972	Residentia
683.	Shri Kantilal D. Somaiya	14	3	1970	Residentia
684.	Shri Girish Hiribhai and Others	14	3	1970	Residentia
685.	Shrimati Laxmiben Juma Dafra	14	3	1970	Residentia
686.	Shrimati Ranibai D. Vinjoda	14	3	1970	Residentia
687.	Shri Talab K. Mungrani	14	3	1970	Residentia
688.	Shri Kasam Haroon Mungrani	24	4	1972	Residentia
689.	Shri Khushal K. Mungrani	24	4	1972	Residentia
690.	Shri Jesang G. Matang	19	8	1970	Residentia
691.	Shri K. Fakira S.	19	8	1970	Residentia
692.	Shrimati Kurshabai K. Mungrani	3	8	1968	Residentia
693.	Shri Dinesh K. Garva	13	8	1964	Residentia
694.	Shri Sinch Sunil Premjibhai	19	8	1970	Shopping- Cum-Res.
695.	Shri Kishanbhai Ladharam Dhera and Others	17	11	1977	Shopping- Cum-Res.
696.	Shri Sunil Premji Sinch	5	8	1980	Shopping- Cum-Res.
697.	Shri Narain Bhatia	17	12	1974	Shopping- Cum-Res.
698.	Shrimati Hansaben K. Maheshwari	25	7	1962	Shopping- Cum-Res.
699.	Shri Jayandra N. Sura	25	7	1962	Shopping- Cum-Res.
700.	Shri Mohan Arjan Visria	14	10	1974	Shopping
701.	Shrimati Hansa H. Wada	25	7	1962	Shopping- Cum-Res.
702.	Premchand Tribhuandas Thacker	25	7	1962	Shopping- Cum-Res.

[RAJYA SABHA]

1	2	3	4	5	6
703.	Shri Hariram Sumar Garva	16	3	1961	Shopping- Cum-Res.
704.	Nirvahit Harijan Co-Op. Hsg. Society, Gandhinagar	4	11	1976	Temple
705.	President-Nirvahit Harijan Co-Op. Hsg. Society, Gandhinagar	16	9	1974	Temple
706.	The President, Nirvahit Harijan Co-Op. Housing Society	24	1	1967	School
Sector	7				
1.	Rajnagar Co-Op. Hsg. Soc.	13	8	1973	Residential
2.	Rajnagar Co-Op. Hsg. Soc.	7	2	1979	Residential
3.	Arihant Sidhh Owners Association	24	7	1980	Residential
4.	Arihant Sidhh Owners Association	25	1	1979	Residential
5.	N. T. Maheshwari Owners Association	28	7	1980	Residential
6.	Swami Vivekanand Park Association	28	8	1980	Residential
7.	Shri Lalji Sumar Dafta	28	8	1980	Residential
8.	Jaybharat Owners Association	1	9	1980	Residential
9.	Shrimati Kantaben Kanjibhai Bharya and Shri Paresh K Barya	26	3	1970	Residential
10.	M/s Navkar (G'dham) Owners	23	9	1980	Residential
11.	Gim Ridhi Sidhi Owners Association	28	7	1980	Residential
12.	Arihant Sidhh Owners Association	28	7	1980	Residential
13.	Sankalp (G'ham) Owner's Association	27	2	1978	Residential
14.	Sankalp (G'ham) Owner's Association	24	7	1980	Residential
15.	Jai Jalaram Owners Association	6	4	1978	Residential
16.	M/s Sakar Gim Owner Association	19	2	1979	Residential
17.	Shri Girish P. Kannad	27	3	1980	Residential
18.	M/s Sakar Gim Owners Association	29	9	1980	Residential
19.	M/s Sakar Gim Owners Association	26	3	1970	Residential
20.	Harekrishna Gim Owners Association	1	9	1980	Residential
21.	Gim Shriram Owners Association	7	2	1979	Residential

1	2	3	4	5	6
22.	M/s Maruti Owners Association	24	7	1980	Residential
23.	M/s Sankalp Gim Owner Association	25	1	1979	Residential
24.	Shri Sumangal Co-Op. Hsg. Soc	24	7	1980	Residential
25.	Navkar Gim Owners Association	1	9	1980	Residential
26.	Shrimati Maniben P. Thakker	24	7	1980	Residential
27.	Bhoomi (Gim) Owners Association	24	7	1980	Residential
28.	Shri Tarifkhan A. Samma	11	7	1980	Residential
29.	Suruchi Co-Op. Housing Society	1	8	1980	Residential
30.	M/s Suruchi Co-Op. Hsg Soc				Residential
31.	Kinnar Gim Owners Association	23	9	1980	Residential
32.	Jyoti Owners Association	27	3	1980	Residential
33.	M/s Karna (G'dham) Owners Association	23	9	1980	Residential
34.	Shri Chandru G. Bhavnani	27	3	1980	Residential
35.	Shrimati. Sajuben D. Danger	15	12	1978	Residential
36.	Suruchi Co-Op. Housing Society	23	12	1978	Residential
37.	M/s Jyoti Owners Association	1	2	1979	Residential
38.	Vifor Employees' Co-Op. Soc.	20	6	1973	Residential
39.	M/s Jindal Exports Ltd.	20	6	1973	Residential
40.	Amrutkunj Hsg Soc	22	11	1974	Residential
41.	Neelkamal Owners Association	1	8	1980	Residential
42.	M/s S. C. Chemicals	30	5	1997	Residential
43.	Shiv G'dham Owners Association	23	12	1978	Residential
44.	M/s Nirmal C. H. S. Ltd.	7	2	1979	Residential
45.	Shiv (Gim) Owners Association	15	4	1980	Residential
46.	Excel Apparel Export Ltd.	26	5	1965	Residential
47.	Vinayak Co-Op. Hsg. Soc.	18	6	1973	Residential
48.	Vinayak Co-Op. Hsg. Soc.	20	6	1973	Residential
49.	Ashpura Shakti Owners Association	18	6	1973	Residential
50.	Prthvi Co-Op. Hsg. Soc.	21	6	1973	Residential
51.	Anand Marg	7	2	1979	Residential

1	2	3	4	5	6
52.	Kewal Gim Owners Association	15	4	1980	Residentia
53.	Kinjal (Gandhidham) Owners Association	26	5	1965	Residentia
54.	Arihant Gim Owners Association	5	8	1980	Residentia
55.	M/s Kunjan Gim Owners Association	4	5	1978	Residentia
56.	Shrimati Lily S.	24	6	1976	Residentia
57.	Ashwameg Owners Association	10	3	1965	Residentia
58.	Swastik Co-Op. Housing Soc.	29	12	1965	Residentia
59.	Shrimati Bharti M. Patel	5	7	1980	Residentia
60.	Swastik Co-Op. Housing Soc.	31	5	1965	Residentia
61.	Swastik Co-Op. Housing Soc.	31	5	1965	Residentia
62.	Swastik Co-Op. Housing Soc.	26	5	1965	Residentia
63.	Swastik Co-Op. Housing Soc.	26	5	1965	Residentia
64.	Omkareshwar Co-Op. Hsg. Society	8	3	1965	Residentia
65.	Shri Raymal H. and Shrimati. Ajbai Rd.	18	8	1973	Residentia
66.	Swastik Co-Op. Housing Soc.	31	5	1965	Residentia
67.	M/s Vrindavan Owner's Association	2	12	1965	Residentia
68.	Shrimati Satnam Kaur A.	3	12	1969	Residentia
69.	Shri Muljibhai L. Rohit	14	7	1980	Residentia
70.	Tarang Co-Op. Hsg Soc	21	6	1973	Residentia
71.	Shri Saket Gim Owners Association	21	6	1973	Residentia
72.	Shri Jusub H. Ismail Jingia	24	7	1980	Residentia
73.	Shri Arnad Sale Jangia	11	7	1980	Residentia
74.	Shrimati Sunita Devi Tarachand Benival	21	6	1973	Residentia
75.	Shri Budharam Jakhu	28	8	1980	Residentia
76.	Shri Sarkar Swapan S.	13	6	1973	Residentia
77.	Shri Hasmukh D. Dave (Mutation Pending)	1	9	1980	Residentia
78.	Shri Harisingh Pannasingh	30	5	1997	Residentia
79.	Arihant Sidhh Owners Association	5	8	1980	Residentia
80.	Ashapuri Owners Association	12	8	1968	Residentia

1	2	3	4	5	6
81.	Shrimati Nagalben A. Ahir	21	6	1973	Residential
82.	Shri Damji K. Maheshwari	11	7	1980	Residential
83.	Shri Shailesh Kirtilal Vora	21	6	1973	Residential
84.	Amina Ayub Charecha	15	7	1980	Residential
85.	Shri Ayub Ahmed Sarecha	21	9	1968	Residential
86.	Shri Shankar M. Ninjar	20	6	1973	Residential
87.	Gandhidham Suvidha Owners Association	1	9	1980	Residential
88.	Shri Vikramsingh Jhala and Shri Mohansingh Jhala	21	6	1973	Residential
89.	Shrimati Mayarani N. Paul	1	9	1980	Residential
90.	Haridesing P Mihas	17	2	1968	Residential
91.	Shri Arunkumar Choudhary	15	7	1980	Residential
92.	Shri Moujilal R. Gour	15	7	1980	Residential
93.	Shri Khimji Harji	9	4	1977	Residential
94.	Shri Raju Maganbhai Maheshwari	22	12	1976	Residential
95.	Shri Govind Meghji Ninjar	1	9	1980	Residential
96.	G'dham Suvidha Owners Association	22	12	1976	Residential
97.	Shri Premji P. Danicha	23	12	1976	Residential
98.	Shrimati Asbai A Maheshwari	1	9	1980	Residential
99.	Shri Valji Versi Bhanushali	10	3	1977	Residential
100.	Shri K. P. Jagannathan Nair	11	7	1980	Residential
101.	Shri S. Daniel	24	7	1980	Residential
102.	Shri Gopal Laxman Ghaware	1	9	1980	Residential
103.	M/s PSL Pipe Coaters Pvt. Ltd.	11	3	1997	Residential
104.	M/s PSL Pipe Coaters Pvt. Ltd.	11	3	1997	Residential
105.	Shri Kanji Aju Bhai	15	7	1980	Residential
106.	Shri Alaram Meghji	1	9	1980	Residential
107.	Shrimati Kamlaben S. Dave	1	9	1980	Residential
108.	Shri Bholaram M. Maheshwari	7	2	1979	Residential
109.	Shrimati Hansaben S. Roshiya	18	6	1973	Residential

Dafda 111. Shri Abhishek K. Parekh 5 8 1980 Residential 112. Shri Kasam Haroon Mongrani 5 8 1980 Residential 113. Shri Arjan V. Maheshwari 20 6 1973 Residential 114. Shri B. V. Maheshwari 20 6 1973 Residential 115. Shri Babubhai Magan Dafda 21 9 1968 Residential 116. Shri Khimaram M. 16 4 1971 Residential 117. Shri Nekoori Elisha 16 4 1971 Residential 118. Shri V. G. Thomas 5 2 1979 Residential 120. Mutation Pending 13 1 1979 Residential 121. Shri Amarsingh L. Rathod 21 9 1968 Residential 122. Shri Magan J. and Shrimati Rabai V. M. 31 1 1979 Residential 123. Shrimati Rasila Ben Kannar 18 6	1	2	3	4	5	6
112.Shri Kasam Haroon Mongrani581980Residential113.Shri Arjan V. Maheshwari2061973Residential114.Shri B. V. Maheshwari2061973Residential115.Shri Babubhai Magan Dafda2191968Residential116.Shri Khimaram M.1641971Residential117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Yiay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Re	110.		17	2	1977	Residential
113.Shri Arjan V. Maheshwari2061973Residential114.Shri B. V. Maheshwari2061973Residential115.Shri Babubhai Magan Dafda2191968Residential116.Shri Khimaram M.1641971Residential117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential131.Shri Yijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential133.N. T. Maheshwari Owners Association21219	111.	Shri Abhishek K. Parekh	5	8	1980	Residential
114.Shri B. V. Maheshwari2061973Residential115.Shri Babubhai Magan Dafda2191968Residential116.Shri Khimaram M.1641971Residential117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Wagas Pataria and Lalbhai K. Pataria191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari </td <td>112.</td> <td>Shri Kasam Haroon Mongrani</td> <td>5</td> <td>8</td> <td>1980</td> <td>Residential</td>	112.	Shri Kasam Haroon Mongrani	5	8	1980	Residential
115.Shri Babubhai Magan Dafda2191968Residential116.Shri Khimaram M.1641971Residential117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential119.Shri Khimji Fakira and Others581980Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria21	113.	Shri Arjan V. Maheshwari	20	6	1973	Residential
116.Shri Khimaram M.1641971Residential117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential119.Shri Khimji Fakira and Others581980Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential133.N. T. Maheshwari Owners Association2181968Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari	114.	Shri B. V. Maheshwari	20	6	1973	Residential
117.Shri Nekoori Elisha1641971Residential118.Shri V. G. Thomas521979Residential119.Shri Khimji Fakira and Others581980Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Atu Veera1121969Residential131.Shri Vijay K. Thakkar191980Residential133.N. T. Maheshwari Owners Association2181968Residential133.N. T. Maheshwari Owners Association2121968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Mahesh	115.	Shri Babubhai Magan Dafda	21	9	1968	Residential
118.Shri V. G. Thomas521979Residential119.Shri Khimji Fakira and Others581980Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	116.	Shri Khimaram M.	16	4	1971	Residential
119.Shri Khimji Fakira and Others581980Residential120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	117.	Shri Nekoori Elisha	16	4	1971	Residential
120.Mutation Pending1311979Residential121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential130.Shri Atu Veera1121969Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	118.	Shri V. G. Thomas	5	2	1979	Residential
121.Shri S. K. Nilakanthan3011979Residential122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191968Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	119.	Shri Khimji Fakira and Others	5	8	1980	Residential
122.Shri Amarsingh L. Rathod2191968Residential123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	120.	Mutation Pending	13	1	1979	Residential
123.Shrimati Radha Nair721979Residential124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	121.	Shri S. K. Nilakanthan	30	1	1979	Residential
124.Shri Sunitaben Roshiya2421968Residential125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	122.	Shri Amarsingh L. Rathod	21	9	1968	Residential
125.Shri Magan J. and Shrimati Rabai V. M.3111979Residential126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	123.	Shrimati Radha Nair	7	2	1979	Residential
126.Shree Raisi Co-Op Housing Soc.1981970Residential127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	124.	Shri Sunitaben Roshiya	24	2	1968	Residential
127.Shrimati Rasila Ben Kannar1861973Residential128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	125.	Shri Magan J. and Shrimati Rabai V. M.	31	1	1979	Residential
128.Shrimati Sajuben B. Yadav2011969Residential129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	126.	Shree Raisi Co-Op Housing Soc.	19	8	1970	Residential
129.Shri Atu Veera1121969Residential130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	127.	Shrimati Rasila Ben Kannar	18	6	1973	Residential
130.Shri Bhikhamchand Sharma191980Residential131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	128.	Shrimati Sajuben B. Yadav	20	1	1969	Residential
131.Shri Vijay K. Thakkar191980Residential132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	129.	Shri Atu Veera	11	2	1969	Residential
132.Shri Babubhai K. Kochara191980Residential133.N. T. Maheshwari Owners Association2181968Residential134.Kanji Kasa Pataria and Lalbhai K. Pataria2121968Residential135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	130.	Shri Bhikhamchand Sharma	1	9	1980	Residential
 N. T. Maheshwari Owners Association 133. N. T. Maheshwari Owners Association 134. Kanji Kasa Pataria and Lalbhai K. Pataria 21 2 2 1968 Residential 135. Shri Budha Thawar Maheshwari 21 2 1968 Residential 136. Shri Harjibhai Kanyabhi Maheshwari 21 2 1968 Residential 137. Shri Tarik Yusuf Chaudhary 1 9 1980 Residential 	131.	Shri Vijay K. Thakkar	1	9	1980	Residential
 134. Kanji Kasa Pataria and Lalbhai K. Pataria 135. Shri Budha Thawar Maheshwari 136. Shri Harjibhai Kanyabhi Maheshwari 137. Shri Tarik Yusuf Chaudhary 1 9 1980 Residential 	132.	Shri Babubhai K. Kochara	1	9	1980	Residential
135.Shri Budha Thawar Maheshwari2121968Residential136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	133.	N. T. Maheshwari Owners Association	21	8	1968	Residential
136.Shri Harjibhai Kanyabhi Maheshwari2121968Residential137.Shri Tarik Yusuf Chaudhary191980Residential	134.	Kanji Kasa Pataria and Lalbhai K. Pataria	21	2	1968	Residential
137. Shri Tarik Yusuf Chaudhary191980Residential	135.	Shri Budha Thawar Maheshwari	21	2	1968	Residential
	136.	Shri Harjibhai Kanyabhi Maheshwari	21	2	1968	Residential
138. Shri Nanji D. Maheshwari 1 9 1980 Residential	137.	Shri Tarik Yusuf Chaudhary	1	9	1980	Residential
	138.	Shri Nanji D. Maheshwari	1	9	1980	Residential

1	2	3	4	5	6
139.	Shri Dhanji K. Maheshwari	21	6	1973	Residential
140.	Shri D. M. Maheshwari	18	6	1973	Residential
141.	M/s Arihant Siddha Owners Association	18	8	1973	Residential
142.	Mavji Pragji and Co (Mutation Pending)	18	8	1973	Residential
143.	Shree Saktet G'dham Owners Association	21	9	1968	Residential
144.	Shri Devji Gopaldas	21	9	1968	Residential
145.	Shri Chouhan Ramji Velji	1	9	1980	
146.	Steward Association	15	7	1980	Residential
147.	Shri Valji Sumar	21	6	1973	Residential
148.	Shri Babulal D. Kannar	21	6	1973	Residential
149.	Shrimati Parmaben K. Maheshwari	1	9	1980	Residential
150.	Shri Ramji Narayan	20	6	1973	Residential
151.	Shri Ravindra N. Kaul	21	6	1973	Residential
152.	Sharly I. Suzan	20	2	1968	Residential
153.	Shrimati Kusum Rathod	30	5	1997	Residential
154.	Pente Coastal Mission	5	8	1980	Residential
155.	M/s Amerdeep Gim Owners Association	5	8	1980	Residential
156.	Shri Prahesh Jobanputra	5	8	1980	Residential
157.	Shrimati Rekha D Patel	18	6	1973	Residential
158.	Shri Jawaharlal H. H.	16	1	1969	Residential
159.	Shrimati Manbai P. Sumar	15	4	1980	Residential
160.	Shri Narayan K. Rewani	1	8	1980	Residential
161.	Shri Saket Gim Owners Association	21	6	1973	Residential
162.	Suruchi Co-Op. Housing Society	25	3	1980	Residential
163.	Rakshba Rathod	12	8	1968	Residential
164.	Shri M. K. Ramchandran Nair	5	8	1980	Residential
165.	Gopi Satyanarayan Kuncha	12	8	1968	Residential
166.	Shri Santok Singh M.	27	3	1980	Residential
167.	Sumangal Co-Op. Hsg. Soc	5	8	1980	Residential
168.	Shri Naresh H. Joshi	5	8	1980	Residential

1	2	3	4	5	6
169.	Shri Varghese Jacob	5	8	1980	Residential
170.	Shri Shilvji N. Rathod and Kanji N. Rathod	5	8	1980	Residential
171.	Shrimati Chetnaben Shah	5	8	1980	Residential
172.	Shri Ramesh Mangalbhai Gour	5	8	1980	Residential
173.	Shri Y. George	12	8	1968	Residential
174.	Shri Rajesj N. Mistry	5	8	1980	Residential
175.	Shri Daryan K. Keshwani	5	8	1980	Residential
176.	Gim Ridhi Sidhi Owners Association	24	7	1980	Residential
177.	Shri Kanji Atu	18	2	1977	Residential
178.	Shri Shivam Gim Owners Association	11	7	1980	Residential
179.	Shri Devraj K. Maheshwari	27	11	1969	Residential
180.	Ashwamegh Owners Association	25	11	1969	Residential
181.	G'dham Shivam Owners Association	21	2	1968	Residential
182.	Shrimati Laxmiben M. Maheshwari	21	9	1968	Residential
183.	Shri Juma Veera Fufal	16	1	1969	Residential
184.	Shri Tulsi Virji Maraj and Shri Khebshi Devji Bhuchia	21	9	1968	Residential
185.	Ymp Machineries Pvt. Ltd.	20	3	1970	Residential
186.	Shri Shankar M. Maheshwari	24	3	1970	Residential
187.	Hingloj Odhram Owners Association	24	3	1970	Residential
188.	Shrimati Chaganbai Kanji	1	9	1980	Residential
189.	Shreeji Landscape (P) Ltd.	1	9	1980	Residential
190.	Shri Prahalad Giri K. Giri	24	7	1980	Residential
191.	Shrimati Meena S. Bhagat	31	1	1969	Residential
192.	M/s D and P Co-Op. Hsg. Soc. Ltd.	25	1	1979	Residential
193.	Shrimati Gorbai R. Maheshwari	25	1	1979	Residential
194.	Shri Manoj J. C. and Pankaj B. Roshiya	15	7	1980	Residential
195.	Shri Mohan J. Maheshwari	20	6	1973	Residential
196.	Shrimati Kantaben G. Maheshwari	1	9	1980	Residential
197.	Shrimati Durgadevi and Others	23	9	1980	Residential

1	2	3	4	5	6
198.	Shri Anilkumar V. Soni	7	2	1979	Residential
199.	No Entry In The Ledger and File				
200.	Shri Pabha Valji. Maheshwari	24	8	1973	Residential
201.	Shri Punja Adha D.	24	8	1973	Residential
202.	Shri Karsanbhai P. Maheshwari	25	9	1968	Residential
203.	Shrimati Chagbai P. Matang	6	7	1978	Residential
204.	Shri Tanwardas K. Keswani	24	7	1980	Residential
205.	Shri Ramji Poonja Makwana	5	7	1980	Residential
206.	Shree Saket (G'dham) Owners Association	5	7	1980	Residential
207.	Shree Saket (G'dham) Owners Association	17	2	1977	Residential
208.	Shri L. R. Maheshwari	15	2	1977	Residential
209.	Shrimati Fatimabai I. Sheikh	15	2	1977	Residential
210.	Shri Danicha Laxman Bala	15	2	1977	Residential
211.	Shrimati Bachibai Devji Maheshwari	15	2	1977	Residential
212.	Shri Naveenbhai H. Joshi	1	9	1980	Residential
213.	Navkar Gim Owners Association	28	8	1980	Residential
214.	N. T. Maheshwari Owners Association	24	7	1980	Residential
215.	Shri D. Chandrashekhar	15	2	1977	Residential
216.	Shri Arvind G. Surpam	15	2	1977	Residential
217.	Shri Narshibhai D. Maheshwari and K. N. Maheshwari	11	7	1980	Residential
218.	Ms. Ila Shanmukha Rao	28	8	1980	Residential
219.	Shrimati Shanaj Haji Ayub and Hazi Ayub Kevar	1	9	1980	Residential
220.	Shri Ramji M. Maheshwari and Shri Vishanji M. Suthar	15	7	1980	
221.	Shri Lilawati Ramesh Vishariya	12	8	1968	Residential
222.	Shrimati Ranbai R. Danicha	10	7	1980	Residential
223.	Shri K. Kana Fufal	18	6	1973	Residential
224.	Shri K. A. Maheshwari	1	8	1980	Residential
225.	Shri Goswami Bhimgar Kashigar	29	12	1976	Residential

1	2	3	4	5	6
226.	Ashwamegh Owners Association	11	7	1980	Residential
227.	Shrimati Manbai M. Maheshwari	7	2	1979	Residential
228.	Shri Kartarsingh B.	23	9	1980	Residential
229.	Shri Prabodhchandra Vasavada and Shrimati Nikitaben P. Vasadva	21	2	1968	Residential
230.	Shri Jayesh N. and Ramesh N.	18	6	1973	Residential
231.	Shri Jitendra M. Jadeja	11	7	1980	
232.	Shrimati Champadevi Dhariwal and Others	5	2	1979	Residential
233.	Shri Ravindran P. Kurup	20	6	1973	Residential
234.	Shree Saktet G'dham Owners Association	27	3	1980	Residential
235.	Shri Sharma Bhagwan G.	24	7	1980	Residential
236.	Sagar (G'dham) Owners Association	20	6	1973	Residential
237.	Shri Shankarlal H. Sevak	21	11	1969	Residential
238.	Shri Kanji M. Buchia	21	9	1969	Residential
239.	Shrimati Reshmakaur Dilipsing	18	8	1973	Residential
240.	Gandhidham Shivam Owners Association	3	9	1973	Residential
241.	Shriram (G) Owners Association	16	7	1961	Residential
242.	Shri Thomas Kurian and Rebakkamma K.	8	12	1965	Residential
243.	Shrimati Prabhalata Suresh	20	6	1973	Residential
244.	Shrimati Harimdaben D.	30	1	1979	Residential
245.	Shri John Thomas Thadathil	24	11	1965	Residential
246.	Friends Owners Association	28	10	1964	Residential
247.	President Trinity (G'dham) Owners Association	26	5	1965	Residential
248.	Shri C. T. John (Expired) Legal Heir Pending	28	10	1964	Residential
249.	Shrimati Shirley K. Kunju	28	10	1964	Residential
250.	Gandhidham Suvidha Owners Association	5	1	1966	Residential
251.	Divine (Gim) Onwers Association	29	10	1964	Residential
252.	Shri C. V. Pillipose	29	10	1964	Residential
253.	Saphire (Gim) Owners Association	29	10	1964	Residential

1	2	3	4	5	6
254.	Saphire (Gim) Owners Association	29	10	1964	Residential
255.	Shrimati Geeta Pilllai	29	10	1964	Residential
256.	Shri M. Sudhakaran	29	10	1964	Residential
257.	Shri V. T. Mathew	6	1	1965	Residential
258.	Shri Dhua Bhanjibhai Jassabhai	6	1	1965	Residential
259.	Shri Ratansingh K. Boya and Khimji K. Bhoya	14	7	1980	Residential
260.	M/s Sakit (Gim) Owners Association	14	7	1980	Residential
261.	Shri Vasantkumar G. Jiandani	14	3	1970	Residential
262.	Mahesh Darshan Owners Association	18	2	1977	Residential
263.	Gandhidham Suvidha Owners Association	1	10	1965	Residential
264.	Shrimati Rajni Komal Chellani	25	5	1965	Residential
265.	Swati Co-Op. Housing Society	8	10	1965	Residential
266.	Arihant Sidhhi Owners Association	22	11	1974	Residential
267.	Shrimati Geeta Karunakaran	19	9	1980	Residential
268.	Shri Bhimji P. Maheshwari	5	8	1980	Residential
269.	Shri Hasmukhlal M. Akhani	5	8	1980	Residential
270.	Shri Budhabhai T. Maheshwari	5	8	1980	Residential
271.	Shri Magha Asha Mangalia	26	5	1965	Residential
272.	Shri Meghji Pachan Maheshwari	6	5	1965	Residential
273.	Shri Devjibhai Devsi Maheshwari	26	5	1965	Residential
274.	Shri Nagshibhai H. Maheshwari	29	5	1965	Residential
275.	The Indian Penteostal Church of God	30	5	1997	Residential
276.	Shri Mithu D. Maheshwari	15	4	1980	Residential
277.	Shri Narayan D. Suchiya	24	2	1970	Residential
278.	Shri Keshavram Aidan	24	2	1970	Residential
279.	Shri Ramji M. Khandeka	5	8	1980	Residential
280.	Gim Ridhi Sidhi Owners Association	5	8	1980	Residential
281.	Shrimati Laxmiben S. Ninjar	5	8	1980	Residential
282.	Shri Deepak Kumar B. Mangalia	5	8	1980	Residential

1	2	3	4	5	6
283.	Shri Raju George	17	10	1978	Residential
284.	Shrimati Meena P. Joshi	5	1	1966	Residential
285.	Gim Suvidha Owners Association	25	1	1979	Residential
286.	Shri Mathuram J. Sajad	30	1	1979	Residential
287.	Shri Dineshkumar R. Thacker and Pratap Thacker	2	11	1964	Residential
288.	Shri Juma A. Maheshwari	12	8	1968	Residential
289.	Shri V. G. Sunny	11	3	1997	Residential
290.	Shri Narayan Bhojraj Garva	14	7	1980	Residential
291.	Shri Shivram V, Khandeka	14	7	1980	Residential
292.	Gandhidham Suvidha Owners' Association	26	5	1965	Residential
293.	Gandhidham Suvidha Owners Association	20	6	1973	Residential
294.	Gandhidham Suvidha Owners Association	5	8	1980	Residential
295.	Shri K. Surendran	30	5	1997	Residential
296.	Shri Matang K. Gopal	18	6	1973	Residential
297.	M/s Karna (G) Owners Association	24	12	1965	Residential
298.	M/s Karna (G) Owners Association	29	12	1965	Residential
299.	Shri Bharat Kumar, Shri Kewaram T. and Shri Adharam T.	18	6	1973	Residential
300.	Shree Saktet G'dham Owners Association	5	8	1980	Residential
301.	Shri Aswin S.	12	8	1968	Residential
302.	Shri Daglaram N. Kerala	1	2	1979	Residential
303.	Shrimati Harsha Arun Chouhan	25	11	1969	Residential
304.	Shri Vijaykumar Ganpatlal	25	11	1969	Residential
305.	Shri M. G. Thacker	16	6	1973	Residential
306.	Shri Nitin G. Thacker	20	6	1973	Residential
307.	Shri Madan Dinanath Garg	21	6	1973	Residential
308.	Shri E. John	31	1	1979	Residential
309.	Sagar (G'dham) Owners Association	8	6	1966	Residential
310.	Shri Sandeep and Anand J. Diwani	8	6	1966	Residential
311.	Shri Jayprakash D. Diwani	5	8	1980	Residential

1	2	3	4	5	6
312.	Shree Saket (G'dham) Owners Association	6	8	1968	Residential
313.	Shri Vinodkumar and Others	5	7	1980	Residential
314.	Umiya Vihar (Gandhidham) Owners Association	12	8	1968	Residentia
315.	Shri Ramji K. Maheshwari	26	11	1969	Residentia
316.	Shri Kishore Lalji Dafda	26	11	1969	Residentia
317.	Shri Velji Ramji Dua	5	1	1966	Residentia
318.	Shri Shyamji D. Pataria	5	1	1966	Residentia
319.	Shrimati Sosamma John	1	8	1980	Residentia
320.	Shri Kanji M. Maheshwari	24	2	1977	Residentia
321.	G'dham Suvidha Owners Association	29	12	1976	Residentia
322.	Shri Kuruvilla Thomas and Shrimati Shin Mathew	29	12	1976	Residentia
323.	Shri Bhanulal Purshottam Makwana	29	12	1976	Residentia
324.	Shrimati Hemlata J Kannad	14	4	1980	Residentia
325.	Shrimati Laxmi Mulji Siju	14	12	1965	Residentia
326.	Shri Kanayalal Laxmichand Bhanani	24	9	1965	Residentia
327.	Shri Kantilal Bhanji Dedia	20	3	1970	Residentia
328.	Shri Poonam V. Danicha and Purbai V. Danecha	12	8	1968	Residentia
329.	Shri Hira Bhai Damji Fufal	16	1	1969	Residentia
330.	Shri Khimji Dalabhai Maheshwari	16	1	1969	Residentia
331.	Hari Om CoOpt. Housing Leasehold Soc Ltd.	23	12	1978	Residentia
332.	Shri Vasubhai and Laxmiben Buchia	10	3	1977	Residentia
333.	Shrimati Muliben K. Charan	2	12	1965	Residentia
334.	Shri Sidharth Co-Op. Hsg. Leasehold Soc.	17	9	1965	Residentia
335.	Karishma (Gandhidham) Owners Association	25	5	1965	Residentia
336.	Shri Kirankumar H. Joshi	16	1	1969	Residentia

1	2	3	4	5	6
337.	Shrimati Shardaben S.	16	4	1971	Residential
338.	Shri Narayan Vella	2	12	1978	Residential
339.	Shri Dhanji J. Chouhan	21	8	1978	Residential
340.	Shri Balram V. Maheshwari	5	8	1980	Residential
341.	Shri Devraj G. Gadhvi	15	4	1980	Residential
342.	Shri Kantilal Bhanji Dadia	20	3	1970	Residential
343.	Shrimati Meghbai Atu Maheshwari	15	4	1980	Residential
344.	Shri Asmal K. Kochra	15	4	1980	Residential
345.	Shrimati Bhanuben K. Bharya and Shrimati Champaben A. Parmar	15	4	1980	Residential
346.	Shiri Shivjibhai G. Parmar	23	9	1980	Residential
347.	Shri Shivjibhai G. Parmar	27	5	1965	Residential
348.	Hemrajbhai Devrajbhai Matang	2	12	1965	Residential
349.	Shri Hirji L. Charan	23	12	1978	Residential
350.	Jai Shree Ram Gim Owners Association	15	4	1980	Residential
351.	Yugshakti G'dham Owners' Association	10	6	1966	Residential
352.	Shri Asmal Ranmal Matang	10	6	1966	Residential
353.	Shri Jasvantlal L. Saini	3	12	1969	Residential
354.	Shri Punjalal B. Fufal	3	12	1969	Residential
355.	Shri Jayntilal N. Patel	5	8	1980	Residential
356.	Shrimati Chandrikaben K. Maheshwari	4	2	1979	Residential
357.	Shri Bhupendra P. Tank and Shri Ramesh J. Tank	26	11	1969	Residential
358.	Shrimati Valbai Viram	26	11	1969	Residential
359.	Shri Siddhi Vinayak Owners. Association	3	12	1969	Residential
360.	Shri Vachiya R. Maheshwari	3	12	1969	Residential
361.	Swastic Co-Op. Housing Society	25	6	1965	Residential
362.	Swastic Co-Op. Housing Society	2	12	1965	Residential
363.	Swastic Co-Op. Housing Society	2	12	1965	Residential
364.	Swastic Co-Op. Housing Society	2	12	1965	Residential
365.	Swastic Co-Op. Housing Society	2	12	1965	Residential

1	2	3	4	5	6
366.	Swastic Co-Op. Housing Society	2	12	1965	Residential
367.	Swastic Co-Op. Housing Society	2	12	1965	Residential
368.	Swastic Co-Op. Housing Society	2	12	1965	Residential
369.	Swastic Co-Op. Housing Society	2	12	1965	Residential
370.	Swastic Co-Op. Housing Society	2	12	1965	Residential
371.	Swastic Co-Op. Housing Society	24	9	1965	Residential
372.	Swastic Co-Op. Housing Society	24	9	1965	Residential
373.	Swastic Co-Op. Housing Society	2	12	1965	Residential
374.	Swastic Co-Op. Housing Society	2	12	1965	Residential
375.	Swastic Co-Op. Housing Society	2	12	1965	Residential
376.	Swastic Co-Op. Housing Society	25	6	1965	Residential
377.	Swastic Co-Op. Housing Society	2	12	1965	Residential
378.	Swastic Co-Op. Housing Society	2	12	1965	Residential
379.	Swastic Co-Op. Housing Society	2	12	1965	Residential
380.	Swastic Co-Op. Housing Society	2	12	1965	Residential
381.	Swastic Co-Op. Housing Society	2	12	1965	Residential
382.	Shri Namori K. Maheshwari	25	5	1965	Residential
383.	Shri Narsi Bhima Dagarkiya	25	5	1965	Residential
384.	Shri Raimal Hira Maheshwari	4	12	1974	Residential
385.	Shri Keshavji B. Maheshwari	4	12	1974	Residential
386.	Shamji P. Matiya	12	8	1968	Residential
387.	Prabhatbhai H. Solanki	13	12	1968	Residential
388.	Shrimati Pramila V. Motharia	15	4	1980	Residential
389.	Shri Amritlal K. Maheshwari	1	2	1979	Residential
390.	Shri Matang N. Gopal	1	8	1980	Residential
391.	Shri Babulal M. Maheshwari	25	11	1969	Residential
392.	Shrimati Alyama G. Verghese	3	9	1973	Residential
393.	Shri Bala A. Danicha	8	6	1966	Residential
394.	Shri Chunilal D. Maheshwari	8	6	1966	Residential
395.	Shri Kantilal K. Katva and Khamubhai H. Katuva	17	12	1974	Residential

1	2	3	4	5	6
396.	Navkar (Gim) Owners Association	18	9	1974	Residential
397.	Shri Hamir Bhai A. Teda	2	12	1974	Residential
398.	M/s Ashwamegh Owners Association	23	12	1978	Residential
399.	Smruti Gim Owners Association	7	2	1979	Residential
400.	Friends Owners Association, Adipur	23	12	1978	Residential
401.	Shiv Kripa G'dham Owners Association	14	3	1970	Residential
402.	Shrimati Gyanbha B. Jadeja	14	3	1970	Residential
403.	Shrimati Jayshree B. Mehta	30	8	1973	Residential
404.	Shri Ishwar P. Bhattacharya	21	8	1978	Residential
405.	Shrimati Maltiben M. Gohil	4	1	1978	Residential
406.	Shri Bhagwanji Naranji Gadhvi	4	1	1978	Residential
407.	Shri Hastimal and Sujaram Suthar	15	4	1980	Residential
408.	Shri Shaiyad M Rafiq and Others	23	12	1978	Residential
409.	Rameshwari Building	16	1	1969	Residential
410.	Everest Kanto Cylender Ltd.	20	1	1970	Residential
411.	Shri Samat J. Tharu	4	12	1974	Residential
412.	Shri Mathai Sakaria	10	6	1966	Residential
413.	Shri Karsan Bharmal Garva	29	12	1965	Residential
414.	Shri Karamshi P. Maheshwari	29	12	1965	Residential
415.	Shri Dada Thawar	27	3	1980	Residential
416.	Shri Padmashi Vora	15	4	1980	Residential
417.	Shri Vijay, Prakash, Jayesh S. Christien	17	3	1997	Residential
418.	Shri Hamir H. Maheshwari	30	11	1965	Residential
419.	Shri Khimji Govind Danicha	31	12	1965	Residential
420.	Shri Dineshkumar Jivraj Fufal	6	5	1966	Residential
421.	Shri Ladharam K. Maheshwari	6	5	1966	Residential
422.	Shri Gyan Tejumal	2	12	1974	Residential
	(Mutation Letter Not Issued)				
423.	Shivam Owners Association	24	12	1965	Residential
424.	Swastik Co-Op. Housing Soc.	6	4	1970	Residential

1	2	3	4	5	6
425.	Swastik Co-Op. Housing Soc.	29	12	1965	Residential
426.	Swastik Co-Op. Housing Soc.	6	4	1970	Residential
427.	M/s Swastik Co-Op. Housing Soc.	25	6	1965	Residential
428.	M/s Swastik Co-Op. Housing Soc.	2	12	1965	Residential
429.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
430.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
431.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
432.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
433.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
434.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
435.	M/s Swastik Co-Op. Housing Soc.	31	5	1965	Residential
436.	Shri Prakash R. Tiwari	24	6	1965	Residential
437.	Shri Gangaram Hariram	10	4	1978	Residential
438.	Navjivan Harjan Co-Op. Society	30	11	1965	Residential
439.	Navjivan Harjan Co-Op. Society	30	11	1965	Residential
440.	Shri Vershi D. Maheshwari	6	12	1974	Residential
441.	Shri Devji D. Maheswari	29	9	1977	Residential
442.	Shrimati Sonbai D. Maheshwari	4	10	1977	Residential
443.	Shri Dhanji R. Mochi and Others	30	3	1977	Residential
444.	Shrimati Dulari H.	17	12	1974	Residential
445.	Shrimati Chandra A. Chhatlani	17	12	1974	Residential
446.	Navjivan Harijan H. Society	17	12	1974	Residential
447.	Shri Gulab C. Bhojwal and Narain C. Gidwani	30	3	1977	Residential
448.	Shri Raysi Valji Matiya	2	12	1974	Residential
449.	Shri Tulsi Rajpal	2	12	1974	Residentia
450.	Shri Keshvji Velji Maheshwari	18	9	1974	Residentia
451.	Shri Nathu K. Maheshwari	24	2	1970	Residentia
452.	Shri Laxman P. Maheshwari	24	2	1970	Residentia
453.	Shri Multanmal N. Nahta	23	12	1978	Residentia

1	2	3	4	5	6
454.	Shri Valji K. Maheshwari	24	3	1970	Residential
455.	Shri Champshi Jetha Maheshwari	10	5	1966	Residential
456.	Shri Rajesh Narayar Maheshwari	21	8	1978	Residential
457.	Shrimati Puriben Valji	18	9	1974	Residential
458.	Shree Shailam Co-Op. Hsg Leasehold Soc.	14	12	1965	Residential
459.	Shrimati Sarla M.	7	12	1974	Residential
460.	Shri Chandramohan and Mohan Kaur	5	7	1980	Residential
461.	Shri K. V. Prasad	11	3	1997	Residential
462.	Sarjan Gandhidham Owners Association	29	6	1973	Residential
463.	Navkar (Gim) Association	23	2	1968	Residential
464.	Shri Devessay TR	5	7	1980	Residential
465.	Atu P. Sondhara	2	12	1978	Residential
466.	Navjivan Harijan H. Society	22	8	1973	Residential
467.	Navjivan Harijan H. Society	27	8	1973	Residential
468.	Navjivan Harijan Co-Op. Hsg. Soc.	16	8	1973	Residential
469.	Navjivan Harijan Co-Op. Hsg. Soc.	5	8	1980	Residential
470.	Shri Navin Chandra P Mehta	5	7	1980	Residential
471.	Shri Ramnarayan Mohanlal	4	7	1978	Residential
472.	Navjivan Harijan Co-Op. Hsg. Soc.	24	11	1969	Residential
473.	Navjivan Harijan Co-Op. Hsg. Soc.	18	8	1973	Residential
474.	Shrimati Vimlaben H. Thakker	5	7	1980	Residential
475.	Shrimati Maya Nagshi	2	12	1978	Residential
476.	Shri A. Swami Joseph	8	2	1978	Residential
477.	Shri Rajappan Narayan	4	7	1978	Residential
478.	Navjivan Harijan H. Society	17	12	1974	Residential
479.	Navjivan Harijan H. Society	5	12	1974	Residential
480.	Shri Vaidya K. B	3	2	1977	Residential
481.	M/s PSL Pipe Coaters Pvt. Ltd.	11	3	1997	Residential
482.	Shri D. J. Maheshwari and Others	5	8	1980	Residential

1	2	3	4	5	6
483.	Shri Dayaram R. Pataria	4	8	1980	Residential
484.	Shri D. V. Thacker	19	8	1973	Residential
485.	Shri Raimal D. Maheshwari	22	12	1978	Residential
486.	Shri Simon P.	2	6	1976	Residential
487.	Shrimati Purbai Meghraj Maheshwari	18	8	1973	Residential
488.	Shrimati Jayaben D. Maheshwari	18	6	1973	Residential
489.	Shri D. D. Maheshwari	18	6	1973	Residential
490.	Shri Babu Bhai B. Shrimali	21	6	1973	Residential
491.	Shrimati Bachiben Harji Matang	21	6	1973	Residential
492.	Shri Shivji Lalji Thacker	18	6	1973	Residential
493.	Shri Bakulkumar Katua	18	6	1973	Residential
494.	Shri Narsi P. Maheshwari	18	6	1973	Residential
495.	Shri Lalji A. Maheshwari	18	6	1973	Residential
496.	Shri Hirji Murji Garva	18	6	1973	Residential
497.	Shrimati Domabai K. Maheshwari	25		1969	Shopping
498.	Shrimati Dhanbai D. Maheshwari	2	2	1970	Shopping
499.	Shri Satish Kumar Vishandas	5	7	1980	Shopping
500.	Shri Chandulal D. Mehta	20	1	1970	Shopping
501.	Shrimati Bharati R Tank	12	1	1970	Shopping
502.	Shri Peraj A. Matang	25	3	1970	Shopping
503.	Shrimati Manbai M. Maheshwari	18	8	1973	Shopping
504.	Shrimati Poorbai Chaganbhai N.	21	6	1973	Shopping
505.	Shri Payraj Narayan	20	1	1970	Shopping
506.	Shri Anant Atul Maheshwari	21	3	1968	Shopping
507.	Shri Jethalal R. Matang	26	11	1969	Residential
508.	Shrimati Deval R. Maheshwari	18	8	1973	Residential
509.	Shrimati Bayabai Ladha	18	6	1973	Residential
510.	Shri Muljibhai Punraj	26	11	1969	Residential
511.	Shri Pachan Abha	26	11	1969	Residential
512.	Shri Khamu J. Maheshwari	26	11	1969	Residential

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1	2	3	4	5	6
513.	Shri Mohan B. Maheshwari	26	11	1969	Residential
514.	Shri Punibai Devraj Garva	26	11	1969	Residential
515.	Shri Vachiya Kara	26	11	1969	Residential
516.	Shrimati Rajbai K. Maheshwari	4	1	1978	Residential
517.	Shrimati Laxmiben B. Somaiya	21	3	1968	Residential
518.	Shrimati Bharti Tank	1	3	1968	Residential
519.	Shri Murji Gabha Maheshwari	5	7	1980	Shopping- Cum-Res.
520.	Shri Maheshwari Devraj B and Shri Ramesh D. Maheshwari	24	8	1959	Shopping- Cum-Res.
521.	Shrimati Kunverbai Balabhai	23	12	1978	Shopping- Cum-Res.
522.	Shri Multanmal N. Nahta	7	2	1979	Shopping- Cum-Res.
523.	Shrimati Savitaben N. Patel	23	9	1980	Shopping- Cum-Res.
524.	Shrimati Rajkumari Murarka	24	7	1980	Shopping- Cum-Res.
525.	Shri Lalchand K. Maheshwari	23	12	1979	Shopping- Cum-Res.
526.	Friends Owners Association, Adipur	23	12	1978	Shopping- Cum-Res.
527.	Shri Chandan Singh	21	11	1961	Shopping- Cum-Res.
528.	Shri Ramji Jethalal Dhoria	20	11	1961	Shopping- Cum-Res.
529.	Shri Babu Punjabhai Maheshwari	16	4	1971	Shopping- Cum-Res.
530.	Shri Mehta Premchand C.	5	7	1980	Shopping- Cum-Res.
531.	Shri Murjikara Vonjoda	16	2	1962	Shopping- Cum-Res.

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	2	2			
1	2	3	4	5	6
532.	Shrimati Sona M. Danicha	23	12	1978	Shopping- Cum-Res.
533.	Shri Khimji M. Tharu	16	2	1962	Shopping- Cum-Res.
534.	Shri Indra Bushan V. Morya and Shri Babloo V. Morya	16	12	1962	Shopping- Cum-Res.
535.	Shrimati Ramjee Veerji Noria	16	2	1962	Shopping- Cum-Res.
536.	Shri Arun D. Maheshwari	28	7	1962	Shopping- Cum-Res.
537.	Shri Babulal M. Parekh	23	12	1978	Shopping- Cum-Res.
538.	Shri Radheshyam Agarwal	20	3	1970	Shopping- Cum-Res.
Sector					
1.	M/s Pars Bldg. Products	28	7	1962	Business
2.	Shree Hariom Co-Op. Hsg. Society	30	3	1977	Business
3.	IOC Ltd., Rajkot	12	1	1971	Petrol, Diesel, Pump Station Cum Business Office
4.	Shri Sanjay M. Dave	20	6	1978	Business
5.	D. G. Patel and Co.	18	9	1963	Business
6.	Shri Jayantilal A Patel	11	10	1963	Business
7.	Shri Vana Kana Rabari	31	12	1963	Business
8.	Kiran Shipping Agency	25	3	1980	Business
9.	M. N. Gupta Prtner of Kiran Shipping	28	7	1980	Business
10.	M/s Kiran Roadlines	12	9	1963	Business
11.	Shrimati Rekhaben J. Kella and Shrimati Kavitaben R. Kella	25	9	1964	Business

1	2	3	4	5	6
12.	Shrimati Shakuntalaben, Hashmukhlal and Vasantal Thacker	28	10	1963	Business
13.	Ridhi Sidhi Arcade Pvt. Ltd.	24	7	1980	Business
14.	D. J. Infra Projects Pvt. Ltd.	6	6	1978	Business
15.	Shri Arind Kumar V. Joshi	7	10	1963	Business
16.	Shri R. M. Vaswani	25	9	1980	Business
17.	Shri Suresh N. Gupta	17	2	1979	Business
18.	Shri Harshandu J. Vaidya	13	10	1981	Business
19.	Shrimati Nirmalaben T. Singhavi	30	3	1965	Business
20.	Shri Ashok A. Singhavi and Shri Arvind V. Joshi	28	8	1964	Business
21.	Shrimati Lalitadevi B. Singhvi	29	8	1964	Business
22.	Shrimati Champadevi A. Singhvi	10	3	1965	Business
23.	Shri Ashok Kumar A. Singhavi	6	1	1965	Business
24.	Shrimati Badamidevi S. Singhvi	27	12	1963	Business
25.	Shri Sarabjitsingh S. Saini	20	11	1980	Commercial
26.	M/s B. M. Automoblis	25	9	1980	Business
27.	M. R. Shah Transport	25	9	1980	Business
28.	Shri Shyam M. Sainani	25	9	1980	Business
29.	Shrimati Pason Kanwar Rathor	19	10	1977	Business
30.	Nirav (Gandhidham) Owners Association	13	7	1977	Business
31.	Shrimati Shakuntala R. Patel	15	4	1980	Business
32.	Shri Gurudutt B. and Ashok B. Sharma	14	7	1980	Business
33.	Shrimati Dahiben M. Patel	24	7	1980	Business
34.	Shri Hansraj K. Rathod	24	7	1980	Business
35.	Shri Vasant M. Thacker	15	7	1980	Business
36.	M/s Agencies and Cargo Care Ltd.	28	7	1980	Business
37.	Shri Pravinchandra and Shri Sailesh Kumar Gandhi	30	10	1963	Business
38.	Kutch Kadva Patidar Samaj	24	7	1980	Business
39.	Ridhi Sidhi Arcade Pvt. Ltd.	24	7	1980	Business

1	2	3	4	5	6
40.	Shri Sarbjit Singh and Others	4	7	1978	Business
41.	Church of Gandhidham	22	2	1978	Business
42.	Shri Dinesh K. Rathod	1	9	1980	Business
43.	Shri Maheshchandra Mulji Katarmal	25	9	1980	Business
44.	Shri Bhagwansingh and Tripat Kaur	11	7	1980	Business
45.	Shri Ranjsingh R and Taljitsingh	6	1	1965	Business
46.	M/s Kandla Timber Association	8	10	1965	Business
47.	Shri Jayant Y. Nanda	16	10	1964	Business
48.	Shri Valjibjai J Shah	25	9	1980	Business
49.	M/s Shivkrupa Co-Op. Society	28	7	1980	Business
50.	Shri Mahesh Kaushik S. Gadhvi	25	9	1980	Business
51.	Shri Sardar Solansingh B.	9	1	1964	Business
52.	Shri Shyam Goyal	25	9	1980	Business
53.	Shri Ratilal, Dayaram, Bharat, Ashok, S. Rajede	16	10	1964	Business
54.	Satdev G'dham Owners Association	25	9	1980	Business
55.	Shri Sardar Charanjitsingh S. Bhardwaj	25	9	1980	Business
56.	Silver Arc (G) Owner Association	4	2	1978	Business
57.	Maharashtra Mandal	9	4	1978	Business
58.	Sunshine Arcade Pvt. Ltd.	30	11	1963	Business
59.	Shri Kantilal J. Premji (Disputed with B. G. Techwani)	10	8	1964	Business
60.	Shri Vinit Sood (Possession with KPT)	2	8	1978	Business
61.	M/s Ratnakar Realties Pvt. Ltd.	11	7	1980	Business
62.	Mangilal Raghunathrai Family Trust	11	1	1964	Business
63.	Sanket Gim Owners Association	29	9	1980	Business
64.	Shri Kishan Chand D.	29	9	1980	Business
65.	Shri Kantilal J. Premji (Disputed with B. G. Techwani)	10	8	1964	Business
66.	Anita B. Sidhwani	11	1	1964	Business
67.	Shri Jayanti Ambalal Patel	18	9	1980	Business

1	2	3	4	5	6
68.	Gandhidham Gurjar Shatriya Samaj	17	10	1964	Business
69.	Shrimati Sunderdevi S. Nahata	29	9	1980	Business
70.	The G'dham Chamber of Commerce and Industry	11	7	1980	Business
71.	Shri Jitendra S. Singhvi	1	7	1980	Business
72.	Shri Pravin Sukhraj Singhvi	1	7	1980	Business
73.	Bhagwani Construction Co.	29	9	1980	Business
74.	Shri Vithal B. Shetty	1	9	1980	Business
75.	Punjab National Bank	24	2	1959	Business
76.	Gandhidham Development (P) Ltd.	21	10	1963	Business
77.	Shivam Association	16	9	1973	Business
78.	Nilesh (G'dham) Owners Association	22	8	1963	Business
79.	Krishna Villa	5	8	1980	Business
80.	Shri Ramesh P. Chaturani	1	9	1980	Business
81.	M/s Shree Rishab Properties	1	9	1980	Business
82.	M/s Mani (G'dham) Owner A	10	1	1982	Business
83.	Shri Harish C. Chaturani	28	7	1980	Business
84.	Madhuban Resort	7	8	1964	Business
85.	Madhuban Resort	17	10	1964	Business
86.	Manish Entertaitainment	21	9	1965	Business
87.	Shri Sukhraj A. Singhvi	29	9	1980	Business
88.	M/s Madhuben Resorts (Club)	16	11	1964	Business
89.	M/s Madhuben Resorts (Club)	17	10	1964	Business
90.	M/s Western Trading Co.	17	8	1964	Business
91.	Rishabh (Gandhidham) Owners Association	22	8	1963	Business
92.	Mahesh and Dinesh N. Gupta	13	1	1969	Business
93.	Chunilal Ambalal Family Trust	23	8	1963	Business
94.	M/s Ambika Association	29	9	1980	Business
95.	Dr. Satyam <i>Alias</i> Monty Krishnakant <i>Alias</i> Kanubhai	29	9	1980	Business
96.	Dist Sessions Judge, Kutch Bhuj	30	6	1980	Business

1	2	3	4	5	6
97.	Shir Govind T. Balara	29	9	1980	Business
98.	Shrimati Sapna R. Issrani	28	7	1980	Business
99.	Shri Ratan D. Godhwani	29	9	1980	Business
100.	G'dham Adinath Owners Association	29	9	1980	Business
101.	Shri Lalchand Jain	21	11	1980	Business
102.	Shri Vishalchand P. Agarwal	21	11	1980	Business
103.	Shri Manekchand N. (S. P. Shetty, HUF)	7	1	1981	Business
104.	Shri Braham Samaj	18	9	1980	Business
105.	Shri Raichand M.	21	11	1980	Business
106.	M/s Asopalav G"Dham Owners Association	11	7	1980	Business
107.	Dr. Nirmala B. Acharya	28	7	1980	Business
108.	Manali NTC	21	11	1980	Business
109.	Nalanda Owners Association	21	11	1980	Business
110.	M/s Nahata Sons (Partners)	9	1	1964	Business
111.	Green Park Shelters (P) Ltd.	26	3	1963	Business
112.	Green Park Shelters (P) Ltd.	30	11	1962	Business
113.	Shrimati Dimple Chandraprakash Rangwani	19	4	1980	Business
114.	M/s Alka Theatre	17	2	1968	Business
115.	Shrimati Chandra and Aashish Ramrakhiani	6	7	1978	Business
116.	M/s Arjan's Shelter and Malls Pvt. Ltd.	25	9	1964	Business
117.	M/s Arjan's Shelter and Malls Pvt. Ltd.	12	9	1964	Business
118.	Shri Niranjan R. Poddar and Shri S. B. Poddar	21	11	1980	Business
119.	Shrimati Shardaben K. Ganatra	21	11	1980	Business
120.	Shri L. D. Khushalani and Others	5	6	1973	Business
121.	Shri L. D. Khushalani and Others	5	6	1973	Business
122.	Shrimati Kamalini Parekh	31	12	1963	Business
123.	M/s Bahl Brothers HUF	12	9	1964	Business
124.	Shri Samast Gurjar Lohar Gyati Mandal	1	9	1980	Business

[RAJYA SABHA]

1	2	3	4	5	6
125.	Shrimati Rita Harshedhi and Shrimati Tulsi V. Sujan	31	12	1963	Business
126.	Madhuban Gim Owners Association	21	11	1980	Business
127.	Arundev Apartment-IG'dham Owners Association	5	7	1980	Business
128.	Komal Enterprises	11	7	1980	Business
129.	M/s Golden Plaza (G) Owners Association	14	12	1965	Business
130.	Shri Shankarlal A. Nagrani	1	9	1980	Business
131.	M/s Panchamrut Gim Owers Association	11	7	1980	Business
132.	Shri Pravin P. Agrawal	7	2	1979	Business
133.	M/s Oslo Cinema	24	2	1959	Cinema
134.	Shrimati Vimladevi S. Goyal	21	1	1979	Business
135.	Sukhdevbhai Raichand Acharya	31	8	1964	Business
136.	Shri Manishanker S. Pathak and Shri Shambu Shanker H. Pathak	25	9	1964	Business
137.	Golden Gim Owners Association	15	6	1978	Business
138.	Golden Gim Owners Association	15	6	1978	Business
139.	Gandhidham Municipality	26	3	1987	Park
Sector	-9				
1.	Bank of India	24	2	1959	Offices
2.	Shri Hari Mulchand Balwani	12	7	1976	Offices
3.	Shrimati Savita G. Garg	12	7	1976	Offices
4.	Aradhana-II Owners Association (Adipur)	12	7	1976	Offices
5.	Shrimati Sarla R. Bhatia	19	10	1976	Offices
6.	United Commercial Bank	27	2	1959	Offices
7.	United Commercial Bank	27	2	1959	Offices
8.	Tejabhai Towers Association	24	5	1976	Offices
9.	Shri Dayalbhai G. Chaturani	23	7	1962	Offices
10.	State Bank of India	7	9	1963	Offices
11.	Ratan Godwani and Indra Ratan	23	2	1963	Offices
12.	Gandhidham Mercantile Bank Ltd.	27	7	1962	Offices

1	2	3	4	5	6
13.	Nirav (Gandhidham) Owners Association	26	4	1976	Offices
14.	Shri J. G. Nahta	27	11	1974	Offices
15.	Shri Mavji D. Sethia	18	9	1974	Offices
16.	Blue Rose Co-Op. Soc	17	12	1974	Offices
17.	Shrimati Geetadevi P. and Dayal Chaturani	30	11	1962	Offices
18.	Shrimati Geetadevi and Others	29	11	1962	Offices
19.	BMCB (G'dham) Owners Association	29	11	1962	Offices
20.	Vrindavan Co-Opt. Housing Society Ltd.	29	11	1962	Offices
21.	Shrimati Jayaben R. Sorathia	27	2	1959	Offices
22.	Shrimati Jayaben R. Sorathia	4	5	1959	Offices
23.	Shrimati Jayaben R. Sorathia	18	5	1962	Offices
24.	Shrimati Jayaben Ratilal Sorathia	4	12	1974	Offices
25.	Shri T. R. Nankani	24	12	1974	Offices
26.	M/s Arvind Mills Ltd.	18	5	1962	Offices
27.	Shri Pitamber Jethanand	26	2	1959	Offices
28.	Jai Ambe (G'dham) Owners Association	28	7	1962	Offices
29.	M/s Hardik Hotel	27	11	1974	Offices
30.	M/s Hardik Hotel	16	10	1974	Offices
31.	M/s Krishna Automobiles	16	1	1974	Offices
32.	Shri Rajkumar Manmalji Goenka	2	8	1977	Offices
33.	M/s Techno Consultant	7	10	1976	Offices
34.	Shri Chandrasekhar M. Shetty	7	12	1974	Offices
35.	Gandhidham Muncipality	26	4	1972	Offices
36.	Shri Amritlal A. Gandhi	28	11	1962	Offices
37.	Anam (G'dham) Owners Association	28	11	1962	Offices
38.	Shri Arvind Balwantray Dave and Kum Chetna A. Dave	28	11	1962	Offices
39.	Swaminarayan Mandir	2	12	1974	Offices
40.	Swaminarayan Mandir	2	12	1974	Offices
41.	Patel Centre Owners Association	23	11	1974	Offices

1	2	3	4	5	6
42.	M/s Ashapura Land Developers	26	2	1959	Offices
43.	Shri Chandrakant C. Patel	8	1	1971	Offices
44.	Shrimati Bhanuben R. Morbia and Others	4	12	1974	Offices
45.	M/s Dhara Owner's Association	27	4	1972	Offices
46.	Ramvatar (G"Dham) Owners Association	10	12	1963	Offices
47.	Shri Atmaram J. Nawani	12	12	1963	Offices
48.	Shri Manjulaben Nagsh Shah	31	7	1964	Offices
49.	Jagdish A. Pandya and Others (Partners of Amrilal and Co.)	7	12	1963	Offices
50.	Shri B. F. Acharya	2	12	1974	Offices
51.	Shrimati Pramilaben Bharadia and Others	10	4	1978	Offices
52.	Notice in PP Act				Offices
53.	Shri Vikas Kumar Ghakar and Shrimati Shantaben Ravjibhai and Shri Harsad D. Gandhi	7	12	1963	Offices
54.	Shri Murli R. N.	12	10	1974	Offices
55.	Shri Bapalal A. Zota	8	6	1977	Offices
56.	Shrimati Arunaben G. Agarwal	24	6	1963	Offices
57.	Shri Vimal Kumar Mohanlal Jain	19	10	1977	Offices
58.	Shri L. M. Mesurani	4	3	1977	Offices
59.	Shri Ashokmar M. Jain	1	9	1980	Offices
60.	Shri Devender Kumar N. Salecha	30	8	1980	Offices
61.	Shri Ramavtar Mulchand Family Trust	1	9	1980	Offices
62.	Shri Parasmal M. Jain	1	9	1980	Offices
63.	Shrimati Devdevi B.	8	2	1978	Offices
64.	Shrimati Ashadevi G. Chaturani	8	2	1978	Offices
65.	Shrimati Geetadevi P. Chaturani	8	2	1978	Offices
66.	Shrimati Manibai Chagganlal	7	2	1978	Offices
67.	Shri Hanumantsingh G. Rathore	30	12	1963	Offices
68.	M/s Kantam Association	4	2	1978	Offices
69.	Shrimati Prabhben T. Seth and Others	15	4	1980	Offices

70. Shivam N. and Vinod S. Poddar 14 7 1980 Offices 71. Shrimati Kiran Bansal 27 3 1980 Offices 72. Shri Ranjiltsinh R. 1 8 1980 Offices 73. Shrimati Kamlesh Kaur 24 7 1980 Offices 74. Manek (G"Dham) Owners Association 11 10 1963 Offices 75. Shri Rasiklal G. Khodiyar 5 8 1980 Offices 76. Shrimati Savitriben L. Thacker 1 8 1980 Offices 77. Shri Surendra and Narendra Vashishtha 15 7 1980 Offices 78. Shri Amarsingh Meharsingh 1 9 1980 Offices 79. Shri Ramprakash N. Sharma 1 9 1980 Offices 81. Shri Umesh Sanchilal and Others 31 1 1979 Offices 82. Shri Pradeep and Shri Balbir Ramgidiya 25 11 1980 Offices 83. Shriatar Sarbjeet Singh and Ravindra Singh 10 8 <th>1</th> <th>2</th> <th>3</th> <th>4</th> <th>5</th> <th>6</th>	1	2	3	4	5	6
72. Shri Ranjiltsinh R. 1 8 1980 Offices 73. Shrimati Kamlesh Kaur 24 7 1980 Offices 74. Manek (G"Dham) Owners Association 11 10 1963 Offices 75. Shri Rasiklal G. Khodiyar 5 8 1980 Offices 76. Shrimati Savitriben L. Thacker 1 8 1980 Offices 77. Shri Amarsingh Meharsingh 15 7 1980 Offices 78. Shri Amarsingh Meharsingh 1 9 1980 Offices 79. Shri Ramprakash N. Sharma 1 9 1980 Offices 80. Shri Nansukhlal D. Thacker 15 7 1980 Offices 81. Shri Padeep and Shri Balbir Ramgidiya 25 11 1980 Offices 82. Shri Sardar Sarbjeet Singh and Ravindra Singh 10 8 1981 Offices 84. Shri Karan Kumar Lalji 19 6 1965 Offices 85. Shri Karanshendandra K. Seth 25 11 19	70.	Shivam N. and Vinod S. Poddar	14	7	1980	Offices
73. Shrimati Kamlesh Kaur 24 7 1980 Offices 74. Manek (G"Dham) Owners Association 11 10 1963 Offices 75. Shri Rasiklal G. Khodiyar 5 8 1980 Offices 76. Shrimati Savitriben L. Thacker 1 8 1980 Offices 77. Shri Surendra and Narendra Vashishtha 15 7 1980 Offices 78. Shri Amarsingh Meharsingh 1 9 1980 Offices 79. Shri Ramprakash N. Sharma 1 9 1980 Offices 80. Sh Mansukhlal D. Thacker 15 7 1980 Offices 81. Shri Umesh Sanehilal and Others 31 1 1979 Offices 82. Shri Pradeep and Shri Balbir Ramgidiya 25 11 1980 Offices 83. Shri Sardar Sarbjeet Singh and Ravindra Singh 10 8 1981 Offices 84. Shri Karan Kumar Lalji 19 6 1965 Offices 85. Shri Kamaljitsingh J. 25 11<	71.	Shrimati Kiran Bansal	27	3	1980	Offices
74.Manek (G"Dham) Owners Association11101963Offices75.Shri Rasiklal G. Khodiyar581980Offices76.Shrimati Savitriben L. Thacker181980Offices77.Shri Surendra and Narendra Vashishtha1571980Offices78.Shri Amarsingh Meharsingh191980Offices79.Shri Ramprakash N. Sharma191980Offices80.Sh Mansukhlal D. Thacker1571980Offices81.Shri Umesh Sanehilal and Others3111979Offices82.Shri Pradeep and Shri Balbir Ramgidiya25111980Offices83.Shrimati Sona and Manohar Nawani181981Offices84.Shri Sardar Sarbjeet Singh and Ravindra Singh1081981Offices85.Shri Kiran Kumar Lalji1961965Offices88.Shri Rameshchandra K. Seth25111980Offices89.Shrimati Geetaben Gangji Seth and Others25111980Offices91.Shri Sabbarjitsingh J.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar<	72.	Shri Ranjiltsinh R.	1	8	1980	Offices
75.Shri Rasiklal G. Khodiyar581980Offices76.Shrimati Savitriben L. Thacker181980Offices77.Shri Surendra and Narendra Vashishtha1571980Offices78.Shri Amarsingh Meharsingh191980Offices79.Shri Ramprakash N. Sharma191980Offices80.Sh Mansukhlal D. Thacker1571980Offices81.Shri Umesh Sanehilal and Others3111979Offices82.Shri Pradeep and Shri Balbir Ramgidiya25111980Offices83.Shrimati Sona and Manohar Nawani181981Offices84.Shri Satims Pathan25111980Offices85.Shri Karadar Sarbjeet Singh and Ravindra Singh1081981Offices86.Pratap Gim Owners Association2211980Offices87.Shri Kiran Kumar Lalji1961965Offices88.Shri Rameshchandra K. Seth25111980Offices90.Shri Kamaljitsingh J.25111980Offices91.Shri Babbarjitsingh S.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980 </td <td>73.</td> <td>Shrimati Kamlesh Kaur</td> <td>24</td> <td>7</td> <td>1980</td> <td>Offices</td>	73.	Shrimati Kamlesh Kaur	24	7	1980	Offices
76. Shrimati Savitriben L. Thacker 1 8 1980 Offices 77. Shri Surendra and Narendra Vashishtha 15 7 1980 Offices 78. Shri Amarsingh Meharsingh 1 9 1980 Offices 79. Shri Ramprakash N. Sharma 1 9 1980 Offices 80. Sh Mansukhlal D. Thacker 15 7 1980 Offices 81. Shri Vimesh Sanehilal and Others 31 1 1979 Offices 82. Shri Pradeep and Shri Balbir Ramgidiya 25 11 1980 Offices 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Sardar Sarbjeet Singh and Ravindra Singh 10 8 1981 Offices 85. Shri Karan Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J.	74.	Manek (G"Dham) Owners Association	11	10	1963	Offices
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78. Shri Amarsingh Meharsingh 1 9 1980 Offices 79. Shri Ramprakash N. Sharma 1 9 1980 Offices 80. Sh Mansukhlal D. Thacker 15 7 1980 Offices 81. Shri Umesh Sanehilal and Others 31 1 1979 Offices 82. Shri Pradeep and Shri Balbir Ramgidiya 25 11 1980 Offices 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Salims Pathan 25 11 1980 Offices 85. Shri Sardar Sarbjeet Singh and Ravindra Singh 10 8 1981 Offices 86. Pratap Gim Owners Association 22 1 1980 Offices 87. Shri Karan Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Kamaljitsingh S. 25 11 19	76.	Shrimati Savitriben L. Thacker	1	8	1980	Offices
79.Shri Ramprakash N. Sharma191980Offices80.Sh Mansukhlal D. Thacker1571980Offices81.Shri Umesh Sanehilal and Others3111979Offices82.Shri Pradeep and Shri Balbir Ramgidiya25111980Offices83.Shrimati Sona and Manohar Nawani181981Offices84.Shri Salims Pathan25111980Offices85.Shri Sardar Sarbjeet Singh and Ravindra Singh1081981Offices86.Pratap Gim Owners Association2211980Offices87.Shri Kiran Kumar Lalji1961965Offices88.Shri Rameshchandra K. Seth25111980Offices89.Shrimati Geetaben Gangji Seth and Others25111980Offices90.Shri Kamaljitsingh J.25111980Offices91.Shri Sabbarjitsingh S.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Rajkumar D. and Others23121980Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain288198	77.	Shri Surendra and Narendra Vashishtha	15	7	1980	Offices
 80. Sh Mansukhlal D. Thacker 81. Shri Umesh Sanehilal and Others 81. Shri Umesh Sanehilal and Others 82. Shri Pradeep and Shri Balbir Ramgidiya 25 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Salims Pathan 25 11 1980 Offices 85. Shri Sardar Sarbjeet Singh and Ravindra Singh 86. Pratap Gim Owners Association 22 1 1981 Offices 87. Shri Kiran Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 92. Shri Harish Chandra J. Premji 11 6 1965 Offices 93. Shri Harish Chandra J. Premji 14 12 1965 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 94. Shri Maliben A. Pandya 18 9 1980 Offices 96. Kumari Maltiben A. Pandya 27 28 8 28 8 	78.	Shri Amarsingh Meharsingh	1	9	1980	Offices
 81. Shri Umesh Sanehilal and Others 82. Shri Pradeep and Shri Balbir Ramgidiya 25 11 1980 Offices 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Salims Pathan 25 11 1980 Offices 85. Shri Sardar Sarbjeet Singh and Ravindra Singh 86. Pratap Gim Owners Association 22 1 1981 Offices 87. Shri Kiran Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 92. Shri Harish Chandra J. Premji 11 6 1965 Offices 93. Shri Rajkumar D. and Others 23 12 1980 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 95. Shrimati Nirmala Devi R. Gakhar 23 12 1980 Offices 96. Kumari Maltiben A. Pandya 97. Shri Khemchand M. Jain 28 8 1981 Offices 	79.	Shri Ramprakash N. Sharma	1	9	1980	Offices
 82. Shri Pradeep and Shri Balbir Ramgidiya 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Salims Pathan 25 11 1980 Offices 85. Shri Sardar Sarbjeet Singh and no avandra Singh 86. Pratap Gim Owners Association 22 1 1981 Offices 87. Shri Kiran Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 92. Shri Harish Chandra J. Premji 11 6 1965 Offices 93. Shri Rajkumar D. and Others 23 12 1980 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 95. Shrimati Nirmala Devi R. Gakhar 23 12 1980 Offices 96. Kumari Maltiben A. Pandya 18 9 1980 Offices 97. Shri Khemchand M. Jain 28 8 1981 Offices 	80.	Sh Mansukhlal D. Thacker	15	7	1980	Offices
 83. Shrimati Sona and Manohar Nawani 1 8 1981 Offices 84. Shri Salims Pathan 25 11 1980 Offices 85. Shri Sardar Sarbjeet Singh and Ravindra Singh 86. Pratap Gim Owners Association 22 1 1981 Offices 87. Shri Kiran Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 93. Shri Harish Chandra J. Premji 11 6 1965 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 95. Shrimati Nirmala Devi R. Gakhar 23 12 1980 Offices 96. Kumari Maltiben A. Pandya 18 9 1980 Offices 97. Shri Khemchand M. Jain 	81.	Shri Umesh Sanehilal and Others	31	1	1979	Offices
 84. Shri Salims Pathan 85. Shri Sardar Sarbjeet Singh and Ravindra Singh 86. Pratap Gim Owners Association 82. 1 87. Shri Kiran Kumar Lalji 88. Shri Rameshchandra K. Seth 89. Shrimati Geetaben Gangji Seth and Others 89. Shri Kamaljitsingh J. 85. 11 86. 1980 Offices 87. Shri Kamaljitsingh S. 87. Shri Harish Chandra J. Premji 88. Shri Rajkumar D. and Others 89. Shrimati Nirmala Devi R. Gakhar 83. 12 84. 1980 Offices 85. Shri Rajkumar D. and Others 86. Shri Maltiben A. Pandya 87. Shri Khemchand M. Jain 88. 28. 11 88. 28. 1981 Offices 89. 29. 28. 1981 Offices 	82.	Shri Pradeep and Shri Balbir Ramgidiya	25	11	1980	Offices
 Shri Sardar Sarbjeet Singh and Ravindra Singh Pratap Gim Owners Association 1 1	83.	Shrimati Sona and Manohar Nawani	1	8	1981	Offices
Ravindra Singh86.Pratap Gim Owners Association2211981Offices87.Shri Kiran Kumar Lalji1961965Offices88.Shri Rameshchandra K. Seth25111980Offices89.Shrimati Geetaben Gangji Seth and Others25111980Offices90.Shri Kamaljitsingh J.25111980Offices91.Shri Sabbarjitsingh S.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	84.	Shri Salims Pathan	25	11	1980	Offices
 87. Shri Kiran Kumar Lalji 19 6 1965 Offices 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 92. Shri Harish Chandra J. Premji 11 6 1965 Offices 93. Shri Harish Chandra J. Premji 14 12 1965 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 95. Shrimati Nirmala Devi R. Gakhar 23 12 1980 Offices 96. Kumari Maltiben A. Pandya 18 9 1981 Offices 	85.		10	8	1981	Offices
 88. Shri Rameshchandra K. Seth 25 11 1980 Offices 89. Shrimati Geetaben Gangji Seth and Others 25 11 1980 Offices 90. Shri Kamaljitsingh J. 25 11 1980 Offices 91. Shri Sabbarjitsingh S. 25 11 1980 Offices 92. Shri Harish Chandra J. Premji 11 6 1965 Offices 93. Shri Harish Chandra J. Premji 14 12 1965 Offices 94. Shri Rajkumar D. and Others 23 12 1980 Offices 95. Shrimati Nirmala Devi R. Gakhar 23 12 1980 Offices 96. Kumari Maltiben A. Pandya 18 9 1980 Offices 97. Shri Khemchand M. Jain 28 8 1981 Offices 	86.	Pratap Gim Owners Association	22	1	1981	Offices
 89. Shrimati Geetaben Gangji Seth and Others 90. Shri Kamaljitsingh J. 91. Shri Sabbarjitsingh S. 92. Shri Harish Chandra J. Premji 93. Shri Harish Chandra J. Premji 94. Shri Rajkumar D. and Others 95. Shrimati Nirmala Devi R. Gakhar 96. Kumari Maltiben A. Pandya 97. Shri Khemchand M. Jain 28 80. Offices 11. 1980 Offices 11. 1980 Offices 11. 1980 Offices 12. 1980 Offices 13. 12. 1980 Offices 14. 12. 1980 Offices 15. 12. 1980 Offices 16. 1980 Offices 17. 1980 Offices 18. 9 1980 Offices 19. 1980 Offices 	87.	Shri Kiran Kumar Lalji	19	6	1965	Offices
90.Shri Kamaljitsingh J.25111980Offices91.Shri Sabbarjitsingh S.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	88.	Shri Rameshchandra K. Seth	25	11	1980	Offices
91.Shri Sabbarjitsingh S.25111980Offices92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	89.	Shrimati Geetaben Gangji Seth and Others	25	11	1980	Offices
92.Shri Harish Chandra J. Premji1161965Offices93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	90.	Shri Kamaljitsingh J.	25	11	1980	Offices
93.Shri Harish Chandra J. Premji14121965Offices94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	91.	Shri Sabbarjitsingh S.	25	11	1980	Offices
94.Shri Rajkumar D. and Others23121980Offices95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	92.	Shri Harish Chandra J. Premji	11	6	1965	Offices
95.Shrimati Nirmala Devi R. Gakhar23121980Offices96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	93.	Shri Harish Chandra J. Premji	14	12	1965	Offices
96.Kumari Maltiben A. Pandya1891980Offices97.Shri Khemchand M. Jain2881981Offices	94.	Shri Rajkumar D. and Others	23	12	1980	Offices
97. Shri Khemchand M. Jain 28 8 1981 Offices	95.	Shrimati Nirmala Devi R. Gakhar	23	12	1980	Offices
	96.	Kumari Maltiben A. Pandya	18	9	1980	Offices
98. Shri Ranjitsingh R 25 11 1980 Offices	97.	Shri Khemchand M. Jain	28	8	1981	Offices
	98.	Shri Ranjitsingh R	25	11	1980	Offices

1	2	3	4	5	6
99.	Shrimati Savitridevi C.	28	7	1980	Offices
100.	Shri Mera Hira Rabari and Shrimati Puriben L. Rabari	25	11	1980	Offices
101.	Shrimati Savita R. Agraawal	25	11	1980	Offices
102.	Shri M. N. Nahta	25	11	1980	Offices
103.	Shri Kewalchand H. Nahta	27	11	1980	Offices
104.	Shri Ramchandha T. M.	29	7	1981	Offices
105.	M/s Indian Oil Corp. Ltd. Rajkot	12	1	1971	Offices
106.	Shrimati Radhaben S. Ananda	16	1	1981	Offices
107.	Shrimati Radhaben S. Ananda	1	8	1981	Offices
108.	Shrimati Muktaben H Pandya	5	8	1981	Offices
109.	Shri Narain P Humlal	7	1	1981	Offices
110.	Shri Asgarali Khoja and Others	7	1	1981	Offices
111.	Shri Sadashiv P. Shetty	7	1	1981	Offices
112.	M/s Hindustan Petrolium Corp. Ltd.	13	3	1959	Offices
113.	M/s Hindustan Petroleum Corp. Ltd. Rajkot	2	1	1975	Office
114.	M/s Hindustan Petrolium Corp. Ltd.	19	2	1959	Offices
115.	Rotary Club, Gandhidham	25	4	1980	Community Centre
116.	The President, Agrawal Samaj	6	4	1978	Offices
117.	The President Gandhidham Municipality Gandhidham	20	8	1985	Park
Sector	-10-А, 10-В, 10-С				
1.	Gujarat Industrial Development Corp. Gandhinagar	15	10	1977	Light Ind.
2.	The Regional Manager, G.I.D.C. Bhuj	6	4	1988	Light Ind.
3.	Gujarat Industrial Development Corp. Gandhinagar	17	12	1977	Light Ind.
4.	M/s M. V. Parmar and Bro.	5	4	1962	Industrial
5.	Shri Jayvanti Ramniklal Shah	12	12	1963	Light Ind.

1	2	3	4	5	6
6.	Shri Shikha M Dhavan and Gauriben Maheshwari Yadav	27	7	1962	Light Ind.
7.	Shri Lalmohmad Abaru Bara	27	7	1962	Light Ind.
8.	M/s Amrit Oil Mill and Industries	25	11	1969	Light Ind.
9.	M/s Amrit Oil Mill Industries	12	11	1981	Light Ind.
10.	Shri Ashok Sagalchand Chandan	18	9	1961	Light Ind.
11.	Shri Ashok Sagalchand Chandan	29	7	1964	Light Ind.
12.	Shrimati Radhaben S. Anand	21	9	1977	Industrial
13.	Shri Dineshbhai K. Bhanushali	3	11	1961	Light Ind.
14.	M/s Vijay Enterprises	14	7	1961	Light Ind.
15.	Shri Vinod M. Chotara	9	1	1964	Light Ind.
16.	Shiv Shakti (G'dham) Members Association	12	12	1963	Light Ind.
17.	Shri Jaykishan and Nirmalkumar L.	31	1	1979	Light Ind.
18.	Shrimati Sangitaben J. Bambhania	1	1	1964	Light Ind.
19.	M/s Yogeswar Scrap Ind.	15	1	1964	Light Ind.
20.	Shri Vinod H. Bellani	27	11	1980	Light Ind.
21.	Shri Dhirajlal A. Suratwala	15	4	1980	Light Ind.
22.	Shri Dhilrajlal A. Suratwala	15	4	1980	Light Ind.
23.	M/s Dhirajlal Atmaram Suratwala	8	8	1964	Light Ind.
24.	Shri Girdharilal Shivprasad Agarwal	23	11	1963	Light Ind.
25.	Shri Girdharilal S. Agarwal	31	7	1962	Light Ind.
26.	Shrimati Manjudevi G. Agarwal	31	7	1962	Light Ind.
27.	Shrimati Manjudevi G. Agarwal	4	11	1961	Light Ind.
28.	Shri N. G. Agarwal	23	11	1963	Light Ind.
29.	M/s Chirai Salt Works	10	1	1982	Light Ind.
30.	Shri Harjeetsingh J. Sahote	6	8	1962	Light Ind.
31.	Shri Harjeetsingh J. Sahote	18	11	1965	Light Ind.
32.	Shrimati Goriben M. Yadav and Mrintunjai	18	11	1965	Light Ind.
22	Dhawan	20	C	1070	Light I. 1
33.	M/s Palan Blocks	29	6	1978	Light Ind.
34.	Shri Kantilal K Shah	5	8	1980	Light Ind.

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1	2	3	4	5	6
35.	Shri Ashok Kumar A. Singhvi	28	12	1978	Light Ind
36.	Shri Laxman and Deepak J. Motwani	4	5	1978	Light Ind.
37.	Shri Mansukhbhai Govindbhai Somaiya	22	12	1960	Light Ind
38.	M/s Kanak Chem. Ind.	22	8	1962	Light Ind
39.	M/s Minaxi Handling Agencies	4	4	1963	Light Ind
40.	Shri Mahesh Bhavan Patel Narayan and Shri Lalji Parbat Patel	22	4	1961	Light Ind
41.	Shri Mahesh Bhavan Patel Narayan and Shri Lalji Parbat Patel	22	4	1961	Light Ind
42.	Shri Kantilal Virji Patel	20	2	1961	Industrial
43.	Shri Harishchandra R. and Others	25	4	1961	Light Ind
44.	Shri Amrutlal Ratilal	5	8	1980	Light Ind
45.	Shri Rameshchandra Mulchand Girdhari	11	8	1962	Light Ind
46.	Shri Jagdish N. Bhambhania	4	11	1961	Industrial
47.	Shri Jagdish K. Nahata	29	7	1964	Light Ind
48.	Shrimati Purbai K. Bhambhariya and Others	3	6	1968	Light Ind
49.	M/s Shree Laxmi Enterprises	22	11	1960	Light Ind
50.	Jayshree Salt Industries	29	7	1980	Light Ind
51.	M/s Kiran Industries	30	7	1964	Light Ind
52.	Shri Kewlchand Nahta	1	3	1982	Light Ind
53.	Shri Multanmal Netmal Nahta	1	3	1982	Light Ind
54.	M/s Kandla Earth Movers	18	9	1980	Light Ind
55.	Shrimati Sarlaben R. Anam	27	11	1980	Light Ind
56.	Shri Umesh H. and Sanjay H.	27	11	1980	Industrial
57.	Shri Parasmal Nahta	1	9	1981	Industrial
58.	Shri M. K. L. Bhara and Others	4	1	1962	Light Ind
59.	Shri Mritunjai S. Dhawan	1	9	1981	Industrial
60.	Shri Jamunabai J. and Shri Deepak J. Bhadra	27	11	1980	Light Ind
61.	M/s Vijay Laxmi Timber Udyog	31	1	1961	Industrial

1	2	3	4	5	6
62.	Shri Capt. Jagveersingh G. Kalra	10	6	1968	Light Ind.
63.	Shri Ratanshi R. Sorathia	3	6	1968	Light Ind.
64.	Shri Jayantibhai R. Sorathia	31	1	1961	Industrial
65.	Shri Mansukhlal Rajabhai Sorathia	30	11	1963	Light Ind.
66.	M/s Bharat Engg. Works	28	7	1980	Light Ind.
67.	Shri Gangaram H. Patel and Other	2	9	1964	Light Ind.
68.	Shri Mistri N. Suthar	8	1	1981	Light Ind.
69.	Shri Lalji J. Hirji Hirani	3	6	1968	Light Ind.
70.	M/s Expo Packaging	10	6	1966	Light Ind.
71.	Shri Shailesh Chamanlal Gandhi	27	8	1962	Light Ind.
72.	Shrimati Beena A. Khiani	4	1	1965	Light Ind.
73.	Shrimati Lilawantiben N. Bhanishali	24	6	1965	Light Ind.
74.	Shri Muktaguni R. Pathak	4	1	1965	Light Ind.
75.	Shri Udit Pathak	31	12	1965	Industrial
76.	Shri Shamji and Premji K. Patel	24	6	1965	Light Ind.
77.	Shri Lalmohmed Abru Bara	11	8	1962	Light Ind.
78.	Shri Prashant Madhavji Anam	27	11	1980	Garment
					Factory
79.	Shri Hari Dinesh P Malsattar	8	6	1962	Light Ind.
80.	Shrimati Nirmaladevi Gakhar	3	5	1961	Light Ind.
81.	Shri Tejamal D. and Vishram M. Patel	30	11	1962	Light Ind.
82.	Shri Manilal and Harilal K. Patel	6	8	1962	Light Ind.
83.	Shri Romesh P. Chaturani	18	2	1977	Light Ind.
84.	Shri Koleshwar M.	19	10	1977	Light Ind.
85.	Shri Koleshwar M.	19	10	1977	Light Ind.
86.	M/s Geochem Industries	19	4	1978	Industrial
87.	M/s Geochem Industries	20	12	1977	Industrial
88.	Shri Hasmukh Vinodonal and Others	1	1	1964	Light Ind.
89.	Shri Prakashchandra D. Agarwal	12	4	1978	Light Ind.
90.	M/s Industrial Hardware Store	7	1	1981	Light Ind.

1	2	3	4	5	6
91.	M/s Neelkanth Salt Supply Co.	20	4	1978	Industrial
92.	Shri Jayesh M Singhvi and Shri Dharmendra Singhvi	30	8	1962	Light Ind.
93.	Shri Dinesh Karshandas Bhanushali	10	4	1978	Light Ind.
94.	M/s Bholanath Saw Mill	13	8	1962	Light Ind.
95.	National Timber Trader	30	12	1963	Light Ind.
96.	Shri Bajarang Timbersi	7	2	1977	Light Ind.
97.	M/s Sharda Chemicals	19	7	1976	Light Ind.
98.	Shri Kuvershi Gangaram Thacker	7	5	1962	Light Ind.
99.	Shri H. C. Thakker	3	3	1976	Light Ind.
100.	M/s Kandla Cement Block and Allied Ind.	4	3	1977	Industrial
101.	M/s Kandla Cement Block and Allied Ind.	4	3	1977	Industrial
102.	M/s Kandla Cement Block and Allied Ind.	4	3	1977	Industrial
103.	Shri Manohar G. Raisinghani	1	1	1981	Light Ind.
104.	Shri Banuben Kurban Hussain Lakdawala	15	2	1962	Light Ind.
105.	M/s Ashok Agorachem Ind	8	9	1980	Light Ind.
106.	M/s Regal Shipping Pvt. Ltd.	18	11	1977	Light Ind.
107.	M/s Regal Shipping Pvt.	18	11	1977	Light Ind.
108.	Ajit Enterprise	8	12	1965	Light Ind.
109.	Shri Dhiren R. Rajde and Others	21	9	1964	Light Ind.
110.	Shri Dhiren R. Rajde and Others	24	7	1980	Light Ind.
111.	Shri Suresh Kumar K.	22	12	1976	Light Ind.
112.	M/s Tractors Trading Corp.	14	7	1964	Light Ind.
113.	Shri Ramjibhai K. Patel	15	2	1965	Light Ind.
114.	M/s Satrandas and Co	25	1	1965	Light Ind.
115.	Shrimati Rita Sameer Garg	22	11	1965	Light Ind.
116.	Velji P. and Sons (Agencies) (P) Ltd., Porbander	13	6	1977	Light Ind.
117.	Velji P and Sons (Agencies) (P) Ltd., Porbander	13	6	1977	Light Ind.
118.	Ganesh Industries	26	12	1978	Light Ind.

1	2	3	4	5	6
119.	Ganesh Industries	26	12	1978	Light Ind.
120.	Ahsan Export Pvt. Ltd.	16	7	1965	Light Ind.
121.	Shri Sukhraj Amarchand Singhvi	20	11	1963	Light Ind.
122.	Shri Babulal A. Sanghvi	7	2	1981	Light Ind.
123.	Shri Ramesh Kumar A. Singhvi	7	2	1981	Light Ind.
124.	Shrimati Kamuben J. Gadhvi	14	10	1974	Industrial
125.	A. V. S. Trading Co	11	1	1964	Light Ind.
126.	Shrimati Anitha Anilcheda	12	12	1963	Light Ind.
127.	Shri Arvind R. Patel	29	11	1980	Light Ind.
128.	Shri Ramji D. Patel	27	11	1980	Light Ind.
129.	M/s Jay Tin Manufacturing	28	6	1965	Light Ind.
130.	M/s Vijay Steel Ind.	24	6	1965	Light Ind.
131.	Shrimati Kavita D. Bhojwani	24	6	1965	Light Ind.
132.	Shri Laherchand D. Thacker (Huf)	10	8	1981	Light Ind.
133.	M/s Cargo Motors Ltd., Gandhidham	10	8	1981	Light Ind.
134.	Cargo Motors Ltd.	30	12	1963	Light Ind.
135.	M/s Cargo Motors Ltd.	18	6	1960	Light Ind.
136.	M/s Cargo Motor Ltd.	4	1	1973	Industrial
137.	Shri Inderjit A. Saini	3	9	1980	Rubber Tyer Re- mounlding
138.	Shri Gangaram V. Thakker	16	6	1978	Light Ind.
139.	M/s Vijay Timber Ind	1	8	1981	Light Ind.
140.	Shri Anil Chadda and Shri Mukesh Gupta	26	6	1965	Light Ind.
141.	Shri Ramesh A. Singhvi	30	12	1963	Light Ind.
Sector	-11				
1.	Shrimati Harkhubai Raghu	2	6	1976	Godown
2.	Shrimati Vinita Gupta and Dinesh M. Gupta	22	8	1962	Godown
3.	Shrimati Vinita Dinesh Gupta and Shri Dinesh M. Gupta	22	8	1962	Godown

1	2	3	4	5	6
4.	Shri Deepak Kumar H. Thacker	23	12	1980	Godown
5.	Shri Mahabir B. Gupta	18	9	1980	Godown
6.	Timi Karsan Ahir and Sunil Karsanbhai Ahir	22	5	1962	Godown
7.	Shri Arjan Bhai R.	7	1	1981	Godown
8.	Shrimati Mithiben R. Patel	7	10	1976	Godown
9.	Bhanushali K Purshotam	7	12	1962	Godown
10.	Shri Praveenchandra V. Gandhi	7	2	1981	Godown
11.	Shri Maneklal and Co.	17	7	1963	Godown
12.	Shrimati Meenadevi M. Goyal and Others	7	2	1981	Godown
13.	Shri Ramavtar Mulchand Family Trust	7	2	1981	Industria
14.	Shri Babulal A. Sanghvi	7	2	1981	Godown
15.	Shri Raghunath R. Narayan	7	2	1981	Godown
16.	Shri Dinesh Kumar Raghunathrai	7	2	1981	Godown
17.	Shri Abhjimonyu Garg	7	1	1981	Godown
18.	Shri Abhjimonyu Garg	7	1	1981	Godown
19.	Shri Abhjimonyu Garg	7	1	1981	Godown
20.	Shrimati Bhavnaben R. Shah	7	2	1981	Godown
21.	Shri Dineshbhai M. Thakker	31	1	1981	Godown
22.	Shrimati Laxmiben H. Shah	7	2	1981	Godown
23.	Shri Khengarbhai Sadhabhai. Kangad	13	1	1981	Godown
24.	Shrimati Sajuben D. Danger	13	1	1981	Godown
25.	Shri Romesh P. Chaturani	23	12	1980	Godown
26.	Shrimati Shanta V Gajjar	23	12	1980	Godown
27.	Shri Pankaj K Thacker	2	2	1981	Godown
28.	Shrimati Devikaben K. Thakker	2	2	1981	Godown
29.	Shri Manish Vasantbhai Thakker	31	1	1981	Godown
30.	Shrimati Madhu D. Atri	7	2	1981	Godown
31.	Shri Lalji D. Thacker	25	1	1963	Godown
32.	Shri Romesh R. Chaturani	21	3	1968	Godown

1	2	3	4	5	6
33.	M/s Asean Box Corpn.	22	12	1980	Godown
34.	M/s Asean Box Corpn.	22	12	1980	Godown
35.	M/s Cookwel Food Pvt. Ltd.	10	1	1964	Godown
36.	Shri Dinesh Kumar and Madanlal Gupta	22	8	1962	Godown
37.	Shri Vivek Kumar Ramchandani	31	7	1964	Godown
38.	Shri Jayesh Shivlal Sethia and Shri Prakash V Shah	27	11	1980	Godown
39.	Rajkamal Developers Pvt. Ltd.	27	11	1980	Godown
40.	Shri Jitendra K. Joisar	31	8	1964	Godown
41.	Shri Jitendra K. Joisar	31	8	1964	Godown
42.	Shri Jagdish A Pandya	5	8	1981	Godown
43.	Shrimati Nisha Haresh K.	7	1	1981	Godown
44.	Cookvel Foods (I) Pvt. Ltd.	14	7	1962	Godown
45.	Shri Ajaykumar Kaushal	26	4	1962	Godown
46.	M/s Vinayak Enterprises	8	12	1962	Godown
47.	Shri Trambaklal K. Sheth	27	11	1980	Godown
48.	Shri Trambaklal K. Sheth	27	11	1980	Godown
Sector	r-12				
1.	M/s K. B. Cooper	9	9	1974	Heavy Ind.
2.	Executive Engineer Gujarat Electricity Board - Anjar	7	3	1968	66 KV Sub Station
3.	R. P. K. Warehousing (Trisuns Commdaties A, bad)	10	1	1964	Manufacg.
4.	M/s Excel Inudustries	4	6	1965	Manufacg.
5.	M/s Tejmalbhai and Co	2	5	1965	Manufacg.
6.	Sidharth and Shamji Ayer	10	1	1964	Manufacg.
7.	M/s Sharda Ind. Corp.	12	9	1984	Manufacg.
8.	M/s Rajkumar and Co.	3	5	1976	Manufacg.
9.	M/s Sangam Logistics Pvt. Ltd.	12	9	1964	Manufacg.
10.	M/s S. D. Co-Owners	27	6	1962	Manufacg.
11.	M/s S. D. Co-Owners	22	8	1962	Manufacg.

1	2	3	4	5	6
12.	Shrimati Monghiben T. Ahir	17	7	1963	Manufacg.
13.	M/s Baccarose Cosmetics	6	12	1974	Manufacg.
14.	Shri Kantilal J Premji	7	11	1964	Manufacg.
15.	M/s Brahmco Chemicals Ind.	18	6	1976	Manufacg.
16.	M/s Almac Enterprise thro' Amrital Banji Shah HUF	10	11	1964	Manufacg.
17.	M/s Almac Enteprene	7	11	1964	Manufacg.
18.	M/s Laxmi Mineral and Chem. Ind.	11	7	1983	Manufacg.
Sector	r-NU (10B)				
1.	Vasant Kumar G Jlandani	23	6	1977	Residential
2.	Shri Pitrora Babulal J.	26	9	1978	Residential
3.	Dr. Sanjay Bhagatsingh Barot	11	5	1977	Residential
4.	Shri F. B. Sethna	3	2	1978	Residential
5.	Shri Mukesh P. Goswami	27	9	1977	Residential
6.	Shri Ramjibhai J. Balasara	26	9	1978	Residential
7.	Shri Harpalsinh G. Jhala	11	5	1977	Residential
8.	Shrimati Vimla P Mehta	14	7	1983	Residential
9.	Shri Amritlal K Gaugani	27	9	1977	Residential
10.	Shrimati Kamla Gangadhar Kewalramani	26	9	1978	Residential
11.	Shri Mukesh T Bhate	5	5	1977	Residential
12.	Shri C. B. Patel	14	7	1983	Residential
13.	Shri J. B. Gajare	13	2	1978	Residential
14.	Shrimati Vijaybala Ashok Sharma and Shrimati Radha Shyam Sharma	14	9	1978	Residential
15.	Shri S. R. Ranganathan	5	5	1977	Residential
16.	Shri Pendurthi R. Thro' Atty. Arava	25	7	1983	Residential
17.	Shrimati Sheela Jawahar Ramnani	13	2	1978	Residential
18.	Shrimati Premlata S Rudali	26	9	1978	Residential
19.	Shrimati Laxmi Hasmukh Shah	16	7	1976	Residential
20.	Shrimati Sushma Jolly	10	6	1978	Residential
21.	Shrimati Kalawati W/o Gulab N. Rajani	13	2	1978	Residential

1	2	3	4	5	6
22.	Shri Deepak Jayantilal Soni	26	9	1978	Residential
23.	Shri Ashok C. Modi and Others	23	6	1977	Residential
24.	Shrimati Annamma and Shri Noby Verghese	4	8	1984	Residential
25.	Shri Kanhaya J. Bhervani	29	4	1978	Residential
26.	Shri H. T. Ramnani	6	3	1978	Residential
27.	Shrimati Veena V Palsoule	5	5	1977	Residential
28.	Shri Noby Verghese	4	8	1983	Residential
29.	Shri M. K. Maidasani	13	2	1978	Residential
30.	Shrimati Poonam Pradhan Wd/o Late Shri Vasudev Pradhan	26	9	1978	Residential
31.	Shrimati Neena Liladhar Parekh	5	5	1977	Residential
32.	Shri Gopichand Ramchand Bhojwani	17	6	1983	Residential
33.	Shri Mulnath P.	27	9	1977	Residential
34.	Shri Madhavji Jutha Bhai	22	1	1981	Residential
35.	Dr. Joglekar Bhalchandra	5	5	1977	Residential
36.	Shri Dharmendra Jayantilal Patel	4	10	1977	Residential
37.	Shrimati Laxmibai	13	2	1978	Residential
38.	Shri I. V. Gor	15	9	1979	Residential
39.	Shri Anil Kumar Chimanlal Patel	18	7	1977	Residential
40.	Shrimati A. M. Advani	5	4	1978	Residential
41.	Shrimati Padma R. Keshwani	20	9	1979	Residential
42.	Shri P. V. Lalwani	26	9	1978	Residential
43.	Shri Rajender C. Rao	18	7	1977	Residential
44.	Shri. S. M. Sharma	6	8	1979	Residential
45.	Shri S. D. Riwal	13	2	1978	Residential
46.	Shrimati Anita J. Chawda and Others	27	9	1979	Residential
47.	Shri Manohar G. Raisinghani	20	9	1977	Residential
48.	Shrimati Brijlata Mohanlal Bhatia	26	9	1977	Residential
49.	Shri Jayanand Tukaram Talekar	13	2	1978	Residential
50.	Shri N. H. Ahuja	26	9	1978	Residential

1	2	3	4	5	6
51.	Dr Rajendra M. Shah	7	11	1977	Residentia
52.	Shrimati Padma K. Lalwani	6	8	1979	Residentia
53.	Shri Kamal M. Punjabi	13	2	1978	Residentia
54.	Shri Nirmal H. Ahuja	28	9	1978	Residentia
55.	Shrimati Leela Hariram Balwani	5	5	1977	Residentia
56.	Shri Lal Kishanchand D. Dharamwani	27	7	1979	Residentia
57.	Shri Jingia J Ismail	31	8	1979	Residentia
58.	Shrimati Sita Jethanand Mulchandani	13	11	1976	Residentia
59.	Shrimati Aarti Mahesh Jethwani	19	7	1979	Residentia
60.	Shri Thakurdev Khubchand Makhijani and Shrimati Komal T. Makhijani	6	8	1979	Residentia
61.	Shri Jairam Teckchand	13	2	1978	Residentia
62.	Shri Souman K. Das	9	8	1979	Residentia
63.	Shrimati Dhanlaxmi Shailesh Gor	29	4	1978	Residentia
64.	Shri L. H. Chanchlani	6	8	1979	Residentia
65.	Shrimati Setwant Kaur, Charan Singh and, Milap Singh S/o Charansingh	20	9	1979	Residentia
66.	Shri P. T. Ramchandani	9	7	1979	Residentia
67.	Shri S. G. Adwani	15	7	1983	Residentia
68.	Shri V. W. Daswani	26	9	1977	Residentia
69.	Chhaganlal P. and Shrimati Indira C. Maheshwari	13	2	1978	Residentia
70.	Shri P. M. Gajjar	6	7	1979	Residentia
71.	Shri K. Ramchandran	28	4	1978	Residentia
72.	Shrimati Laxmiben Thakurmal Menghani	6	8	1979	Residentia
73.	Shri Bharti Mohan Chellani	13	2	1978	Residentia
74.	Shri Harshad Jayantilal Soni	15	9	1979	Residentia
75.	Shrimati Shilpaben S. Acharya	14	7	1983	Residentia
76.	Shri Assam P. Lilwani	6	8	1979	Residentia
77.	Shri Bharat Khimji Bhai Kotak	13	2	1978	Residentia

1	2	3	4	5	6
78.	Shri M. V. Thaker and	9	7	1979	Residentia
	Shrimati Bhagwati Ben M. Thacker				
79.	Shri C. L. Khiani	19	7	1979	Residentia
80.	Shri Ramesh Tarachand Asnani	27	7	1979	Residentia
81.	Shrimati Meena Hiralal Bhatia	17	12	1979	Residentia
82.	Shri V. D. Trehan	13	9	1979	Residentia
83.	Shrimati Sadhana Rani Bhattacharjee and Shri Shambhunath Bhattacharjee	27	7	1977	Residentia
84.	Shrimati Durga N. Rathi	5	4	1978	Residentia
85.	Shrimati Deepa S. Makhija	24	12	1979	Residentia
86.	Shri Chaturbhaj N. Kella	30	9	1980	Residentia
87.	Shrimati Kunwrrben Babulal	20	7	1977	Residentia
88.	Shri S. B. Israni	24	9	1977	Residentia
89.	Shri Rajesh N. Tarani	26	12	1979	Residentia
90.	Shri Krishna J. Kella	6	7	1979	Residentia
91.	Shri Hansrajbhai Shivjibhai Patel	19	7	1977	Residentia
92.	Shrimati Lata D. Najkani	4	10	1977	Residentia
93.	Shrimati Jayanti M. Bhagtani	4	8	1983	Residentia
94.	Shrimati Nanki K. Bhagia	9	7	1979	Residentia
95.	Shri Ravi Gobindram Advani	20	7	1977	Residentia
96.	Shrimati Navalben Harilal Solanki	6	8	1979	Residentia
97.	Shrimati Radhibai T. Motumal	12	12	1979	Residentia
98.	Shri Ramesh K. Lalwani	6	7	1979	Residentia
99.	Shri Kundan Lal Damji Thacker	20	9	1979	Residentia
100.	Shri Satyanarayan L. S/o Naganna	6	8	1979	Residentia
101.	Shri Pravin Purohit	12	12	1979	Residentia
102.	Shri M. K. Vora	9	7	1979	Residentia
103.	Shri Vasdev Chanderlal Godria	27	7	1977	Residentia
104.	Shrimati Nenibai Thakurdas Murjani	27	7	1979	Residentia
105.	Shrimati Ishwaridevi W/o Shri Naraindas Tarani	8	1	1980	Residentia

1	2	3	4	5	6
106.	Shri Khubchand V. Sarisinghani	6	9	1979	Residential
107.	Shrimati Pramilaben Shah	19	7	1977	Residential
108.	Shrimati Asha R. Pahlajani	8	10	1977	Residential
109.	Shri Hiramal U. Varyani	10	12	1979	Residential
110.	Shrimati Jyotiben L. Solanki	29	4	1978	Residential
111.	Shrimati Anju Anand	3	8	1983	Residential
112.	Shri Bhajanlal V. Pahilajani	26	9	1977	Residential
113.	Shri Kewalram J.	8	12	1979	Residential
114.	Dr. Bipin Kella	6	7	1979	Residential
115.	Shrimati Shalu Swaroop Sainani	5	8	1977	Residential
116.	Shri Devji Valji Gadhvi	4	10	1977	Residential
117.	Shri Shivandas Ghanshyamdas Katira	8	12	1979	Residential
118.	Shrimati Paravati B. Motiani				Residential
119.	Shri Hotchand Hukumatrai Ambwani	18	7	1977	Residential
120.	Shrimati Ranjaben Girish Kumar Soni	2	3	1978	Residential
121.	Shri Rama Hira	8	12	1979	Residential
122.	Shrimati Usha S Bhatia and Yogesh S.	6	7	1979	Residential
	Bhatia				
123.	Shri Bharat Kumar S. Rajde	20	7	1977	Residential
124.	Shri Jitender L. Variyani	9	8	1979	Residential
125.	Shri Vijay Kumar Shivji Shah	8	12	1979	Residential
126.	Shri Parmanand T. Bhagchandani	9	7	1979	Residential
127.	Shri Rosary Paulose and Emmanciel	23	9	1978	Residential
	Paulose				
128.	Shri Haresh Kumar T. Jaiswani	6	8	1979	Residential
129.	Shri Harshyam Sinh Dilubha Jadeja	8	1	1980	Residential
130.	Shri V. M. Chatwani	6	7	1979	Residential
131.	Shri Purshottam and Jaya P. Makhijani	29	6	1983	Residential
132.	Shri Anand Mulji Barot	28	2	1978	Residential
133.	Shrimati Archana K. Kella and Shri Kamal T. Kella	8	12	1979	Residential

1	2	3	4	5	6
134.	Shri Prashant M. Anam	6	7	1979	Residential
135.	Shri B. T. Dalal	19	7	1977	Residential
136.	Shri Govindbhai M. Chauhan	6	8	1979	Residential
137.	Shrimati Devibai, W/o Late Shri Manji Nathu	1	8	1979	Residential
138.	Shri J. B. Ladhani	20	7	1979	Residential
139.	Shri Khubchand and Mohan K. Raisinghani	27	7	1977	Residential
140.	Shri I. K. Bhambhani	26	9	1977	Residential
141.	Shrimati Nainabai Thakurdas Tulsiani	8	12	1979	Residential
142.	Shri J. V. Haresh	18	9	1979	Residential
143.	Shri L. G. Vanjani	20	7	1977	Residential
144.	Shrimati Chandrika Kantilal	6	8	1979	Residential
145.	Shrimati Mona L. Nariyani	17	12	1979	Residential
146.	Shri Rajkumar G. Chelani	20	7	1979	Residential
147.	Shri. N. N. Kewalramani	20	7	1977	Residential
148.	Shri Shanker H Bachwani	27	7	1979	Residential
149.	Shri Bhupat Mulji	11	12	1979	Residential
150.	Shri Dhawal R Chelani	20	7	1979	Residential
151.	Shri Mahesh Tirthani Tirthani	5	8	1977	Residential
152.	Shrimati Chandar Murlidhar Punjabi	5	5	1978	Residential
153.	Shrimati Kalavanti G. and Shri Omprakash G. Jiandani	24	12	1979	Residential
154.	Shri Mukesh Kumar and Mahesh Kumar Govindram Agarwal	9	7	1979	Residential
155.	Shri Ajitsingh Lalsingh Galsar Ajay Singh Lalsingh Galsar	19	7	1977	Residential
156.	Shrimati Bharati M. Sajnani	27	7	1979	Residential
157.	Shri M. B. Asnani	8	1	1980	Residential
158.	Shri Haresh C. Nawani and Shrimati Parvati C. Nawani	9	7	1979	Residential
159.	Shri Ashok Kumar J. Shah	18	7	1977	Residential

1	2	3	4	5	6
160.	Shri S. L. Ramnani	27	7	1979	Residential
161.	Shri Saneya R. Samnani	5	7	1980	Residential
162.	Shrimati Pritiben A. Thacker	18	7	1979	Residential
163.	Master Niraj S. and Rajiv S.	5	8	1977	Residential
164.	Shri C. H. Ahuja	5	1	1980	Residential
165.	Shri Iqbal Ahmed Valera	11	12	1979	Residential
166.	Shrimati Meera S. Chatwani and Shri Satish Chatwani	20	7	1979	Residential
167.	Shri Kishore A. Mansatta	4	8	1983	Residential
168.	Shri C. K. Bajaj	4	10	1977	Residential
169.	Shri Bhanushali L. Kalayanji	17	12	1979	Residential
170.	Shrimati Bhakti R. Chellani	4	10	1977	Residential
171.	Shri Kalyansingh Madar Singji	26	10	1976	Residential
172.	Shrimati Krishna G. Shahdadpuri	27	7	1979	Residential
173.	Shrimati Ganeshi N. K. Uchwani	17	12	1979	Residential
174.	Shri J. G. Bhambhani	20	9	1978	Residential
175.	Shri Mahendra and Rajendra J. Valechha	5	8	1977	Residential
176.	Shri Kamlesh Shanker Karna and Anil Shanker Karna	4	10	1977	Residential
177.	Pratap C. Thakker	17	12	1979	Residential
178.	Shrimati Meena K Ramchandani	9	7	1979	Residential
179.	Shri Jaswant S. Khatri	5	8	1979	Residential
180.	Shri Suresh V. Tewani and Shri Naresh V. Tewani	24	9	1977	Residential
181.	Shri Ashok Dayachand Dhaka	6	12	1979	Residential
182.	Shrimati Murtilata H. Ratna	28	2	1978	Residential
183.	Shri Bahadur G. Bhagia	5	8	1977	Residential
184.	Mrs. Mariyama Joseph	6	8	1979	Residential
185.	Shrimati Maguben Lavji Makwana	15	12	1979	Residential
186.	Shrimati Beena M. Navani	4	10	1977	Residential
187.	Shrimati Raj and Shri Deepak Trehan	5	8	1977	Residential

1	2	3	4	5	6
188.	Shrimati Ranju Ramesh Chirania	6	8	1979	Residentia
189.	Shri Hareshkumar T. Jeswani	26	4	1978	Residentia
190.	Shrimati Preeti H. and Shrimati Kamlesh K. Thakker	18	9	1979	Residentia
191.	Shrimati Rajula R. Thacker	5	8	1977	Residentia
192.	Shri Vijay G. and	4	12	1976	Residentia
193.	Shri R. S. Kella	15	12	1979	Residentia
194.	Kishanchand Guwalani	18	9	1979	Residentia
195.	Shri R. D. Padhior	5	8	1977	Residentia
196.	Shri Pardeep M. Sompura	6	8	1979	Residentia
197.	Shrimati Kamla Choithram Daswani	13	12	1976	Residentia
198.	Shri Velji Teja Sorathia	18	9	1979	Residentia
199.	Shri Tejindersingh	5	8	1977	Residentia
200.	Shri Prakash T Jeswani	19	6	1980	Residentia
201.	Shri Rajnath Yadav	15	12	1979	Residentia
202.	Shri Yusuf H. Khatri	22	9	1977	Residentia
203.	Shri Vithaldas T. Thacker	14	7	1977	Residentia
204.	Shri Prakash K. and Shri Morabia Hasmukhbhai S. Mehta	4	10	1977	Residentia
205.	Shrimati Kusum N. Rajput	6	12	1976	Residentia
206.	Shrimati Veena Ramchand Tejwani	22	9	1977	Residentia
207.	Shrimati Manjulaben A. Kakad	18	7	1977	Residentia
208.	Dr. Darshak and Dr. Mrs. Alpa D. Mehta	4	10	1977	Residentia
209.	Shri Jetalal G. Mangrove Guana	8	3	1978	Residentia
210.	M/s Geo-Chem Laboratories (Rajkot) Pvt. Ltd.	22	9	1977	Residentia
211.	Shri Sanjay Motumal Chenani	18	7	1977	Residentia
212.	Shri Murli H. Gehani	21	9	1979	Residentia
213.	Shri Kishanlal H. and Shrimati Meena M.	29	8	1979	Residentia
214.	Shri Vasdev Tewani	22	9	1977	Residentia
215.	Shri Arjandas Jethanand Amarnani	18	7	1977	Residentia

1	2	3	4	5	6
216.	Shri Nanakchand D. Keswani	21	9	1979	Residential
217.	Shri Liladhar J. Khemani	17	12	1979	Residential
218.	Shri Jagdish N. Sadhwani	22	9	1977	Residential
219.	Shri M. J. Vadhaiya	18	7	1977	Residential
220.	Shrimati Deepa K. Kochar	26	9	1977	Residential
221.	Shrimati Parvati Kishanchand Meghani	10	12	1979	Residential
222.	Shri Vikram P. and Payal V. Thadani	26	9	1977	Residential
223.	Shri Rameshchandra S. Arora	13	7	1977	Residential
224.	Shrimati Geeta Dilip Kumar Rughwani	4	10	1977	Residential
225.	Shrimati Anita Ajit Ramnani	7	1	1980	Residential
226.	Shri Roopchand S. Nawani	22	9	1977	Residential
227.	Shri Satish V. Chatwani	18	7	1977	Residential
228.	Shri Ravinder Kumar Garg	29	4	1978	Residential
229.	Shri Ramesh Udharam Bhatia	8	1	1980	Residential
230.	Shrimati Leena B. Balkrishanan	22	9	1977	Residential
231.	Dr. (Mrs) Pushpa D. Motiyani	18	7	1977	Residential
232.	Shri Gagandas C. Rajwani	27	9	1977	Residential
233.	Dayal D. Bhagchandani	8	1	1980	Residential
234.	Shri Rajesh Vasdev Samnani	22	9	1977	Residential
235.	Shri J. J. Todarmal	10	6	1978	Residential
236.	Shri Vinod Thawardas	27	7	1979	Residential
237.	I. D. Nichlani	8	1	1980	Residential
238.	Shrimati Neelam N Bilandani	22	9	1977	Residential
239.	Shri Assandas T. and Shrimati Hema A. Rangnani	27	10	1976	Residential
240.	Shri Ashok B. Ramchandani	27	7	1979	Residential
241.	Shri Indrapal D. Nihalani	8	1	1980	Residential
242.	Shri Kishin N. H.	7	1	1980	Residential
243.	Shri. Daud A. Khatri	22	9	1977	Residential
244.	Shri Manohar P. Poptani	18	7	1977	Residential
245.	Shrimati Bhagwanti Meghraj Punjabi	25	9	1979	Residential

1	2	3	4	5	6
246.	Shri Jituba H. Jadeja	7	1	1980	Residential
247.	Shri S. T. Khatri	22	9	1977	Residential
248.	Shri Mahesh S. V.	30	5	1983	Residential
249.	Shri Somesh K. Rathod	19	9	1978	Residential
250.	Shri Girish M. and Rekha M. Gopalani	17	1	1979	Residential
251.	Mohan D. Mulchandani	22	9	1977	Residential
252.	Shri Koushik N. Pinara	18	7	1977	Residential
253.	Shri Harikishan B. Gianchandani	27	7	1979	Residential
254.	Shri Rasik Kanjibhai Sanghvi	4	12	1976	Residential
255.	Shri Purshottam P. Sukhwani	22	9	1977	Residential
256.	Shri Subroto Chakrabortty and Pinak Chakrabortty	10	3	1978	Residential
257.	Shri Bharat S. Rajde	4	10	1977	Residential
258.	Shrimati Priti R. and Rasiklal K. Sanghi	8	3	1978	Residential
259.	Shri R. Shreekantan Nair	24	9	1977	Residential
260.	Shri P. Pankajakshan	7	12	1977	Residential
261.	Shri Narshidevi R. Choudary	26	7	1979	Residential
262.	Shri Devi T. Guwalani	8	6	1983	Residential
263.	Shri Devanand S Jagaria	1	12	1976	Residential
264.	Shri Bakulesh B. Mamtora and Komal B. Mamtora	14	7	1977	Residential
265.	Shri Indru B. Gangwani	27	7	1979	Residential
266.	Shri Purshottam Kishanchand Lalwani	15	11	1979	Residential
267.	Shri Shanker N. K. and Shrimati Kanta S. Kourani	26	9	1977	Residential
268.	Shri Kamal Prakash Mulchand Ruchandani and Jethanand Mulchand	18	7	1977	Residential
269.	Shri Suresh T. and Veena S. Ratwani	6	12	1976	Residential
270.	Shrimati Asha M. Navani	17	12	1979	Residential
271.	Shri R. Chalapathi Rao	22	2	1978	Residential
272.	Shrimati Sitadevi W/o Shri R. D. Valechha	18	7	1977	Residential

1	2	3	4	5	6
273.	Shri Suresh T. Ratwani and Shrimatieena S. Ratwani	24	9	1977	Residential
274.	Shrimati Shishila T. Lalchandani	30	10	1979	Residential
275.	Shri Gurmukh Thanwardas and Ram Thanwardas	26	9	1977	Residential
276.	Shri Samandas Chaturmal Nankani	18	7	1980	Residential
277.	Shrimati Kanta Dayal Nawani	11	12	1979	Residential
278.	Shri Gordhan M. and Shrimati Kanchan G.	22	9	1977	Residential
279.	Shrimati Pushpa Navin Thacker	1	12	1976	Residential
280.	Shri Gangadhar and Jaikishan Kewalramani	24	12	1979	Residential
281.	Shri Vikas R. Bansal	22	9	1977	Residential
282.	Shri Suresh Shanker Dulani	31	8	1979	Residential
283.	Shri Jaikishan P. Soni	12	12	1979	Residential
284.	Shrimati Parwati and Raju Balwani	22	9	1977	Residential
285.	Shrimati Ishwarii G Dangwani, Rajkumar G. D., Dharmendra G. D.	16	8	1979	Residential
286.	Pooja A and Mohit A Aswani	24	12	1979	Residential
287.	Shrimati Deep J. Asudani and Shri Jaykumar Asudani	26	9	1977	Residential
288.	Shri S. P. Kumthekar	26	7	1977	Residential
289.	Shri Prakash T. Jeswani	6	12	1979	Residential
290.	Shri N. N. Arora	26	9	1977	Residential
291.	Shri Chamanlal M. Thacker	23	8	1979	Residentia
292.	Shri Gautam Jethanand Kella	24	12	1979	Residential
293.	Shri Sunder H. Chandnani	22	9	1977	Residentia
294.	Shri Ashok T. Chawla and Shrimati Mohini T. Chawla	29	4	1978	Residential
295.	Manik P Chellani	27	12	1979	Residential
296.	Shri Jethanand Mahadevmal Fatwani	19	9	1979	Residential
297.	Shri D. H. Gehani	23	8	1979	Residentia

1	2	3	4	5	6
298.	Shanta B. Tejwani	27	12	1979	Residential
299.	Late Shri Purshotam Wadhumal Nawani	26	9	1977	Residential
300.	Shri K. Murlidharan Pillai	27	8	1979	Residential
301.	Shri Kishin R. Dalwani	19	12	1979	Residential
302.	Shri Lalit Purshottam Navani	26	7	1979	Residential
303.	Shri Gyan Laxmichand Vaswani	23	8	1979	Residential
304.	Shri Jivatram Chatwani	27	12	1979	Residential
305.	Shrimati Kamala C. Akhani	22	9	1977	Residential
306.	Shri Dinesh C. Punjabi	25	9	1979	Residential
307.	Shrimati Pavandevi Nanalal Vora	8	3	1978	Residential
308.	Shri Satish Vishandas Chatwani	22	9	1977	Residential
309.	Shri Murli Naraindas Changrani	27	8	1979	Residential
310.	Shri Murlidhar L. Lalwani	27	11	1979	Residential
311.	Shri Jaimal Balakrishna Akhani	22	9	1977	Residential
312.	Shri Bupendra J. Barot	29	8	1979	Residential
313.	Shrimati Madhu Dharamdas Lulla	17	12	1979	Residential
314.	Shrimati Savitriben V. Khatri	22	9	1977	Residential
315.	Shri Pramukhbhai P. Patel	29	8	1979	Residential
316.	Shrimati Tejibai W/o Late Kewalram P. Tahiliani	27	12	1979	Residential
317.	Shri Jaikishan K. Motwani	26	9	1977	Residential
318.	Shrimati Nirmala Vasdev Khemani	27	8	1979	Residential
319.	Shrimati Mohini Pessumal Meghani	27	12	1979	Residential
320.	Shrimati Neeta Hotchand Harani	22	9	1977	Residential
321.	Shrimati Damyanti W/o Late B J Shah	29	8	1979	Residential
322.	Shrimati Sarojdevi and Shri Bejoy Kumar	27	12	1979	Residential
323.	Shrimati Chandra P. Bilandani	26	9	1977	Residential
324.	Shri Kishor D. Abichandani	19	9	1979	Residential
325.	Shri Chandru J. Bharvani	7	12	1979	Residential
326.	Shri Devidas B. Malani	22	9	1977	Residential

327.Shrimati Kamalaben M. Purohit231978Residential328.Shri Bharat Jiruraj Tejomal27121979Residential329.Shri Mohan T. R. and Shri Narayan T.2291977Residential330.Mrs. Usha R. Marathe2781979Residential331.Shri Bhugromal C.Peswani12121979Residential332.Shri C. S. Mahadevan2791977Residential333.Shrimati Vishni Murlidhar Issrani2781979Residential334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Krishnadevi M. and Shrimati Mapi R.2781979Resident	1	2	3	4	5	6
329.Shri Mohan T. R. and Shri Narayan T. Ramrakhiyani2291977Residential330.Mrs. Usha R. Marathe2781979Residential331.Shri Bhugromal C.Peswani12121979Residential332.Shri C. S. Mahadevan2791977Residential333.Shrimati Vishni Murlidhar Issrani2781979Residential334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani27121979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.27121979Residential344.Shri Maresh L Malani2781979Residential345.Shrimati Krishnadevi M. and Shrimati Beena Gopal27121979<	327.	Shrimati Kamalaben M. Purohit	2	3	1978	Residential
Ramrakhiyani 330. Mrs. Usha R. Marathe 27 8 1979 Residential 331. Shri Bhugromal C.Peswani 12 12 1979 Residential 332. Shrin C. S. Mahadevan 27 8 1979 Residential 333. Shrimati Vishni Murlidhar Issrani 27 8 1979 Residential 334. Shrimati Vaishali K. and Others 14 12 1979 Residential 335. Shrimati Jyoti P Bachwani 22 9 1977 Residential 336. Shri S. L. Tahiliani 28 2 1978 Residential 337. Shri Chandrakumar P. 10 12 1979 Residential 338. Shri Devanand L. Sirwani 28 2 1978 Residential 340. Shrimati Chandra Murli Gehani 3 12 1979 Residential 341. Shrimati Sarita F. Daswani 27 12 1979 Residential 342. Shrimati Krishnadevi M. and	328.	Shri Bharat Jiruraj Tejomal	27	12	1979	Residential
331.Shri Bhugromal C.Peswani12121979Residential332.Shri C. S. Mahadevan2791977Residential333.Shrimati Vishni Murlidhar Issrani2781979Residential334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2821978Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Vipul S. and Pradeep S. Tejwani2781979Residential342.Shri Nipul S. and Pradeep S. Tejwani27121979Residential343.Shrimati Krishnadevi M. and Shrimati Anju R.27121979Residential344.Shri Machar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential344.Shri Maresh L Malani2781979Residential345.Shrimati Anju R.2781979Residential346.Shri Maresh L Malani2781979Residential <td< td=""><td>329.</td><td>•</td><td>22</td><td>9</td><td>1977</td><td>Residential</td></td<>	329.	•	22	9	1977	Residential
332.Shri C. S. Mahadevan2791977Residential333.Shrimati Vishni Murlidhar Issrani2781979Residential334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Wipul S. and Pradeep S. Tejwani27121979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential <td>330.</td> <td>Mrs. Usha R. Marathe</td> <td>27</td> <td>8</td> <td>1979</td> <td>Residential</td>	330.	Mrs. Usha R. Marathe	27	8	1979	Residential
333.Shrimati Vishni Murlidhar Issrani2781979Residential334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Wipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal2781979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential349.Shri Mulji Ratanshi Tataria1891979Residenti	331.	Shri Bhugromal C.Peswani	12	12	1979	Residential
334.Shrimati Vaishali K. and Others14121979Residential335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani27121979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential349.Shri Kiran G. Alwani2781979Residential349.Shri Mulji Ratanshi Tataria1891979Residential <td>332.</td> <td>Shri C. S. Mahadevan</td> <td>27</td> <td>9</td> <td>1977</td> <td>Residential</td>	332.	Shri C. S. Mahadevan	27	9	1977	Residential
335.Shrimati Jyoti P Bachwani2291977Residential336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal2781979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential349.Shri Kiran G. Alwani20111979Residential349.Shri Kiran G. Alwani20111979Residential341.Shri Dhanomal M. and Manoj D.20111979Residential	333.	Shrimati Vishni Murlidhar Issrani	27	8	1979	Residential
336.Shri S. L. Tahiliani2821978Residential337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential </td <td>334.</td> <td>Shrimati Vaishali K. and Others</td> <td>14</td> <td>12</td> <td>1979</td> <td>Residential</td>	334.	Shrimati Vaishali K. and Others	14	12	1979	Residential
337.Shri Chandrakumar P.10121979Residential338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.2781979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	335.	Shrimati Jyoti P Bachwani	22	9	1977	Residential
338.Shri Devanand L. Sirwani2291977Residential339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.1891979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	336.	Shri S. L. Tahiliani	28	2	1978	Residential
339.Shri Sudesh Kumar Talwar2821978Residential340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.1891979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	337.	Shri Chandrakumar P.	10	12	1979	Residential
340.Shrimati Chandra Murli Gehani3121979Residential341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.1891979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	338.	Shri Devanand L. Sirwani	22	9	1977	Residential
341.Shri Ashok Laxman Chablani1891979Residential342.Shri Vipul S. and Pradeep S. Tejwani2781979Residential343.Shrimati Sarita F. Daswani27121979Residential344.Shri Manohar K. Chawla27121979Residential345.Shrimati Krishnadevi M. and Shrimati Anju R.1891979Residential346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential353.Shri R. R. Chaudhari981979Residential	339.	Shri Sudesh Kumar Talwar	28	2	1978	Residential
 342. Shri Vipul S. and Pradeep S. Tejwani 343. Shrimati Sarita F. Daswani 27 12 1979 Residential 344. Shri Manohar K. Chawla 27 12 1979 Residential 345. Shrimati Krishnadevi M. and 18 9 1979 Residential 346. Shri Naresh L Malani 27 8 1979 Residential 347. Shri Gopal Madhavdas Tirthram and 27 12 1979 Residential 348. Shri Mulji Ratanshi Tataria 18 9 1979 Residential 349. Shri Kiran G. Alwani 27 8 1979 Residential 350. Shri Dhanomal M. and Manoj D. 20 11 1979 Residential 351. Shrimati Damayanti S. Khatri 18 9 1979 Residential 353. Shri R. R. Chaudhari 9 8 1979 Residential 	340.	Shrimati Chandra Murli Gehani	3	12	1979	Residential
 343. Shrimati Sarita F. Daswani 27 12 1979 Residential 344. Shri Manohar K. Chawla 27 12 1979 Residential 345. Shrimati Krishnadevi M. and 18 9 1979 Residential 346. Shri Naresh L Malani 27 8 1979 Residential 347. Shri Gopal Madhavdas Tirthram and 27 12 1979 Residential 348. Shri Mulji Ratanshi Tataria 18 9 1979 Residential 349. Shri Kiran G. Alwani 27 8 1979 Residential 350. Shri Dhanomal M. and Manoj D. 20 11 1979 Residential 351. Shrimati Damayanti S. Khatri 18 9 1979 Residential 352. Shri Jayant M. and Others 31 8 1979 Residential 353. Shri R. R. Chaudhari 9 8 1979 Residential 	341.	Shri Ashok Laxman Chablani	18	9	1979	Residential
 344. Shri Manohar K. Chawla 345. Shrimati Krishnadevi M. and Shrimati Anju R. 346. Shri Naresh L Malani 347. Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal 348. Shri Mulji Ratanshi Tataria 349. Shri Kiran G. Alwani 349. Shri Dhanomal M. and Manoj D. 340. Shri Dhanomal M. and Others 341. Shri Jayant M. and Others 342. Shri R. R. Chaudhari 343. Shri R. R. Chaudhari 344. Shri R. R. Chaudhari 344. Shri M. and Manoj D. 344. Shri Mulji Ratanshi S. Khatri 344. Shri Mulji Ratanshi S. Khatri 344. Shri Mulji Ratanshi S. Khatri 344. Shri Mulji R. S. Khatri 344. Shri M. and Others 345. Shri Jayant M. and Others 346. Shri R. R. Chaudhari 346. Shri R. R. Chaudhari 347. Shri R. R. Chaudhari 348. Shri R. R. Chaudhari 340. Shri R. R. Chaudhari 340. Shri R. R. Chaudhari 341. Shri M. and Shri R. R. Chaudhari 341. Shri R. R. Chaudhari 342. Shri R. R. Chaudhari 343. Shri R. R. Chaudhari 344. Shri R. R. Chaudhari 344. Shri R. R. Chaudhari 344. Shri R. Shri	342.	Shri Vipul S. and Pradeep S. Tejwani	27	8	1979	Residential
 345. Shrimati Krishnadevi M. and Shrimati Anju R. 346. Shri Naresh L Malani 347. Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal 348. Shri Mulji Ratanshi Tataria 349. Shri Kiran G. Alwani 350. Shri Dhanomal M. and Manoj D. 351. Shrimati Damayanti S. Khatri 352. Shri Jayant M. and Others 353. Shri R. R. Chaudhari 353. Shri R. R. Chaudhari 	343.	Shrimati Sarita F. Daswani	27	12	1979	Residential
Shrimati Anju R.346.Shri Naresh L Malani2781979Residential347.Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal27121979Residential348.Shri Mulji Ratanshi Tataria1891979Residential349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	344.	Shri Manohar K. Chawla	27	12	1979	Residential
 346. Shri Naresh L Malani 347. Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal 348. Shri Mulji Ratanshi Tataria 349. Shri Kiran G. Alwani 350. Shri Dhanomal M. and Manoj D. 351. Shrimati Damayanti S. Khatri 352. Shri Jayant M. and Others 353. Shri R. R. Chaudhari 354. Shri R. R. Chaudhari 355. Shri N. A. Shri M. and Manoj D. 355. Shri R. R. Chaudhari 365. Shri R. R. Chaudhari 375. Shri R. R. Chaudhari 375. Shri N. Shri R. R. Chaudhari 375. Shri Naresh R. Chaudhari 375. Shri R. R. Chaudhari 376. Shri R. R. Chaudhari 377. Shri R. R. Chaudhari<	345.		18	9	1979	Residential
 347. Shri Gopal Madhavdas Tirthram and Shrimati Beena Gopal 348. Shri Mulji Ratanshi Tataria 349. Shri Kiran G. Alwani 350. Shri Dhanomal M. and Manoj D. 351. Shrimati Damayanti S. Khatri 352. Shri Jayant M. and Others 353. Shri R. R. Chaudhari 354. Shri M. and Manoj 355. Shri R. R. Chaudhari 356. Shri M. and Manoj 357. Shri R. R. Chaudhari 358. Shri M. and Manoj 359. Shri R. R. Chaudhari 350. Shri M. and Manoj 351. Shri M. and Manoj M. 351. Shri M. and M. 352. Shri Jayant M. and M. 353. Shri M. Shri M. 354. Shri M. 355. Shri M. Shri M. 355. Shri M.<td>346</td><td>-</td><td>27</td><td>8</td><td>1979</td><td>Residential</td>	346	-	27	8	1979	Residential
349.Shri Kiran G. Alwani2781979Residential350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential		Shri Gopal Madhavdas Tirthram and		-		
350.Shri Dhanomal M. and Manoj D.20111979Residential351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	348.	Shri Mulji Ratanshi Tataria	18	9	1979	Residential
351.Shrimati Damayanti S. Khatri1891979Residential352.Shri Jayant M. and Others3181979Residential353.Shri R. R. Chaudhari981979Residential	349.	Shri Kiran G. Alwani	27	8	1979	Residential
352. Shri Jayant M. and Others3181979Residential353. Shri R. R. Chaudhari981979Residential	350.	Shri Dhanomal M. and Manoj D.	20	11	1979	Residential
353. Shri R. R. Chaudhari 9 8 1979 Residential	351.	Shrimati Damayanti S. Khatri	18	9	1979	Residential
	352.	Shri Jayant M. and Others	31	8	1979	Residential
354. Shri R. S. Dhanwani 18 9 1979 Residential	353.	Shri R. R. Chaudhari	9	8	1979	Residential
	354.	Shri R. S. Dhanwani	18	9	1979	Residential

1	2	3	4	5	6
355.	Shrimati Sushma Mohinder Dembla	24	8	1979	Residential
356.	Shri Khubchand Wallaram Panjwani	27	12	1979	Residential
357.	Shri Mahadev W. Lalwani	19	9	1977	Residential
358.	Shrimati Laxmi K. Matai	23	8	1979	Residential
359.	Shri Indar Kumar Bhagchandani	27	11	1979	Residential
360.	Shri B. D. Pahilajani	24	2	1979	Residential
361.	Shri J. G. Vazirani and Shrimati Prema J. Vazirani	19	9	1979	Residential
362.	Shrimati Anita Dayal Bhagchandani	2	2	1978	Residential
363.	Shrimati Leena S Rangwani	18	9	1979	Residential
364.	Shri L. H. Hingorani	23	8	1979	Residentia
365.	Shri Tharumal P. Agnani	8	1	1980	Residentia
366.	Shri Hansraj Udharam Raichandani	17	9	1979	Residentia
367.	Shri K. M. Tewani	23	8	1979	Residentia
368.	Shri Omprakash G. and Vasant G. Jiandani	4	1	1980	Residentia
369.	Shrimati Laxmi Hansraj Raichandani	17	9	1979	Residentia
370.	Shri Lal R. Advani	20		1978	Residentia
371.	Shri Amrutlal Devjibhai Thakar	13	11	1976	Residentia
372.	Shri Nilesh B. Techwani and Disha N. Techwani	22	9	1979	Residentia
373.	Shri Gopee Asumal Nariani	9	8	1979	Residentia
374.	Shri Nandlal J. and Shrimati Umadevi Nandlal	4	1	1980	Residentia
375.	Shrimati Narmadadevi Ratan Kumar Bansal	20	9	1979	Residentia
376.	Shri Mahesh, Vijay and Sanjay B Trivedi	27	8	1979	Residentia
377.	Shrimati Paribai W/o Shri Madhavdas K.	8	3	1978	Residentia
378.	Shri Liladhar W. Daswani	22	9	1979	Residentia
379.	Shri Kumud Bandhu Banik	9	8	1979	Residentia
380.	Shri Nilesh Ravilal Ganatra (Thacker) and Ganesh	16	3	1978	Residentia

1	2	3	4	5	6
381.	Shri Jagdish C. Chopra	20	9	1979	Residential
382.	Shri Dinesh C. Kataria	16	8	1979	Residential
383.	Shrimati Ravabhai B. Humbal	7	1	1980	Residential
384.	Shrimati Meera W/o Late Shri L. N. Varyani	22	9	1979	Residential
385.	Shri Meera. K. Nihalaney	9	8	1979	Residential
386.	Shri Harsha D. Bhatia and Others	11	12	1979	Residential
387.	Miss Pushpa K. Motwani	22	9	1979	Residential
388.	Shrimati Nirmala T. Tolani	31	8	1979	Residential
389.	Shri Gopibai R. Tolani	17	12	1979	Residential
390.	Shrimati Narbuda R. Bansal	22	9	1979	Residential
391.	Shri Satish Bhagwandas Gianchandani	9	8	1979	Residential
392.	Shri Parshotam G.	8	1	1980	Residential
393.	Pawan J. K. and Shrimati Santosh P. Gupta	22	9	1979	Residential
394.	Shri Topandas Chandandas	23	8	1979	Residential
395.	Shrimati Laxmi A. Thacker	28	4	1978	Residential
396.	Shri Ramchand T. and Nilesh R. Sughani	7	4	1978	Residential
397.	Shrimati Jyotiben Deepakbhai Thacker	23	8	1979	Residential
398.	Shri Tarun Biharilal Rughani	24	12	1979	Residential
399.	Shri Praful M. Wakharikar and Others	22	9	1979	Residential
400.	Shri Juwansingh D. Jhala	29	8	1979	Residential
401.	Shri Ram Roopchand Bhojwani	7	1	1980	Residential
402.	Shrimati Parmeshwari W/o Late Shri B. D. Hemnani	21	9	1979	Residential
403.	Shrimati Kanta K. Kotwani	2	3	1978	Residential
404.	Shri Rochiram M.	7	1	1980	Residential
405.	Shri P. S. Mohtta and Shrimati Lajwanti S. Mohtta	21	9	1979	Residential
406.	Shri Ravji G. Parekh	8	12	1976	Residential
407.	Shri Parmeshwari Govindram Meghani	7	1	1980	Residential

1	2	3	4	5	6
408.	Kumari Veena H. Gulrajani	21	9	1979	Residential
409.	Shri M. K. Asnani	9	8	1979	Residential
410.	Shri Bhagwan M. Guwalani	7	1	1980	Residential
411.	Shrimati Parvati Harkrishan Gulrajani, Manohar H. Gulrajani	8	12	1976	Residential
412.	Shri Devendranath Jaganath	23	8	1979	Residential
413.	Shri Nanki M. Motiyani	7	1	1980	Residential
414.	Shri Manohar U. Gadhvi	5	4	1978	Residential
415.	Shrimati Beena M. Nawani	11	8	1979	Residential
416.	Shri Lal K.	7	1	1980	Residential
417.	Shri Jeetu M Lahori	21	9	1979	Residential
418.	Shri. Bharat T. Rathi	11	8	1979	Residential
419.	Shrimati Ratan C. Chauhan	18	4	1983	Residential
420.	Shrimati Alexy Thomas	7	4	1978	Residential
421.	Shri Pankaj Kantilal Seth	9	8	1979	Residential
422.	Shri Govind Manji Makwana	4	1	1980	Residential
423.	Shri. Chandru Nandlal Hinduja	25	9	1979	Residential
424.	Master Ramesh R. Soni and Shrimati Ramila Ramniklal Soni	9	8	1979	Residential
425.	Shri Arjan K. Issrani	4	1	1980	Residential
426.	Shrimati Janki M. and Manoj Ishwardas Kewalramani	25	9	1979	Residential
427.	Shri. Mahendra B. Bhambhani	11	8	1979	Residential
428.	Rajendra V. Rajwani	4	1	1980	Residential
429.	Jamnaben J. Joshi and Others	9	9	1978	Residential
430.	Shrimati R. K. Bijani	23	8	1979	Residential
431.	Shri Rama Bajirao Ukey	9	9	1978	Residential
432.	Shri Rajesh B Solanki	9	10	1978	Residential
433.	Shri H. I. Khatri	23	8	1979	Residential
434.	Shrimati Mohini Pursottam Shamdasani	4	1	1980	Residential
435.	Shri Kamal and Manoj J. Issrani	25	9	1979	Residential

1	2	3	4	5	6
436.	Shrimati Leena B. Shahdadpuri	16	8	1979	Residential
437.	Shri Daulatram S. Bhatia	28	4	1978	Residential
438.	Shri Ramesh Kumar Parsoram Tolani and Others	21	9	1979	Residential
439.	Shri Ashok Motumal Chatwani	9	8	1979	Residential
440.	Shri Suguram Chimandas Bhatia, Shrimati Savitridevi Suguram Bhatia	28	7	1978	Residential
441.	Shri K. I. Bathija	21	9	1979	Residential
442.	Shri Hitesh R. Rawal	3	12	1976	Residential
443.	Shri D. N. Jha	8	3	1978	Residential
444.	Shrimati Bhanumati R. Thacker	25	9	1979	Residential
445.	Shri Satish and Jitender Khushlani	9	8	1979	Residential
446.	Shrimati Padma Vinod Balwani	17	12	1979	Residential
447.	Shri Devidan Ratandan Charan	19	1	1978	Residential
448.	Shrimati Indu Thomas	7	4	1978	Residential
449.	Shri Rijumal S. Purswani	8	3	1978	Residential
450.	Shri C. Raghawan Nair	20	9	1979	Residential
451.	Shri Suresh N. Khiani and Shri Ashok N. Khiani	9	8	1979	Residential
452.	Shri Ramesh and Shrimati Sushma Gehani	12	12	1979	Residential
453.	Shri Krishan H. Mathrani	20	9	1979	Residential
454.	Shri Viru Mansharam Dalwani	9	8	1979	Residential
455.	Shrimati Veena G Motwani	12	12	1979	Residential
456.	Shri Vijay I. Vazirani and Shrimati Rita Vijay Vazirani	20	9	1979	Residential
457.	Shri L. H. Gehani	2	3	1978	Residential
458.	Shri Nihar V. Soni	8	3	1978	Residential
459.	Shrimati Jyoti G. Ajbani	20	9	1979	Residential
460.	Shri. B. M. Chetnani	9	8	1979	Residential
461.	Shri Santosh Kumar Varma	6	3	1978	Residential

1	2	3	4	5	6
462.	Shri Kishinahoud D. M.	28	2	1978	Residentia
463.	Shri Shobna A. Lahori	9	8	1979	Residentia
464.	Shrimati Jyoti Prakash Jhurani	8	3	1978	Residentia
465.	Shri Jethanand J. Kotai	29	4	1978	Residentia
466.	Shrimati Shobna Rajkumar Gidwani	27	8	1979	Residentia
467.	Shri Parsharam D.	8	3	1980	Residentia
468.	Shri Ghanshyam S. Dhanwani	28	2	1978	Residentia
469.	Shrimati Radhibai Guwalani	29	4	1978	Residentia
470.	Shri Jethanand Teckchand U. and Shri Laxman Teckchand	8	3	1978	Residentia
471.	Shrimati Sapna Rajesh Ganglani	2	3	1978	Residentia
472.	Shri D. A. Bhambhani	9	8	1979	Residentia
473.	Shri Ramji B. Gadhvi	8	3	1978	Residentia
474.	Shrimati Damyanti Dayaram Sitapura and Rajesh Dayaram Sitapura	7	4	1978	Residentia
475.	Shri Uttambai Gehimal Tahiliani and Shri Kirti Kumar Gehimal	12	2	1979	Residentia
476.	Ramesh Dhara Makwana (Minor)	4	8	1983	Residentia
477.	Shri Annamma P. Chacko	28	2	1978	Residentia
478.	Shri Purshottam K. Makhijani	27	8	1979	Residentia
479.	Shri Chimanlal Samat	4	1	1980	Residentia
480.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1979	Residentia
481.	Shri H. K. Assnani	9	8	1979	Residentia
482.	Shri Haresh A. Bhatia	29	12	1979	Residentia
483.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residentia
484.	Shrimati Gopi J. Moorjani	9	8	1979	Residentia
485.	Deepa J. Balwani	29	12	1979	Residentia
486.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residentia

442 Written Answers to [RAJYA SABHA]

1	2	3	4	5	6
487.	Shrimati Kanta C. Vazirani	5	4	1978	Residential
488.	Mahendra T. and Jyotsna M. Ganatra	4	1	1980	Residential
489.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residential
490.	Shri Narain J. Adwani	2	3	1978	Residential
491.	Shri Gurmukhsingh T. Bhakta	5	1	1980	Residential
492.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residential
493.	Shri Yogesh Ahuja	26	7	1979	Residential
494.	Shri Govind T. Gowalani	10	7	1983	Residential
495.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residential
496.	Shri Arjan Mangaldas G. Bhavnani	26	7	1979	Residential
497.	Shri Narendra J. Belwani	6	12	1979	Residentia
498.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residentia
499.	Shrimati Mohini Kishanchand Menghani	26	7	1979	Residentia
500.	Shri Kishor Bhirumal Mankani and Shri Vinod B Mankani	7	1	1980	Residential
501.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residential
502.	Shri H. H. Gehani	27	8	1979	Residentia
503.	Shri Jyoti R. Ratnani	3	12	1979	Residentia
504.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residentia
505.	Shrimati Jamunabai W/o S. D. Sangtani	24	7	1979	Residentia
506.	Girish Mohandas G. and Shrimati Deepa Girish	8	3	1978	Residentia
507.	The Kandla Port Employees Co-Op. Housing Society Ltd.	25	1	1980	Residentia
508.	Shri S. P. Lakhwani	19	9	1979	Residentia
509.	Shri Ashok G. and Ashok S. Goplani	22	2	1978	Residentia

1	2	3	4	5	6
510.	The Kandla Port Employees Co-Op. Housing Society Ltd.	20	10	1981	Residential
511.	Shri N. K. Vaidya	19	9	1979	Residential
512.	Shri Parshottam G. Naraindas	10	12	1979	Residential
513.	Shrimati Komal Paryani and Shrimati Deepa Paryani	2	3	1978	Residential
514.	Shrimati Sunita Mahesh Pardasani	27	8	1979	Residential
515.	Shri Kaniyalal Tarachand Rajwani	17	12	1979	Residential
516.	Shrimati Neelam Naresh Mulchandani	28	2	1978	Residential
517.	Shrimati Deepa Bhagwandas Lalwani	27	8	1979	Residential
518.	Shrimati Kalawanti Gangaram	7	1	1980	Residential
519.	Shrimati Neelam N. Bulchandani	29	4	1978	Residential
520.	Shri Govindpuri Keshavpuri	26	7	1979	Residential
521.	Shri Mahesh and Shrimati Sunita Pardasani	8	3	1978	Residential
522.	Shri Ramesh T. Mulchandani	28	2	1978	Residential
523.	Shri K. G. Golani	21	10	1978	Residential
524.	Shrimati Kamala Anandram H. Lalwani	8	3	1978	Residential
525.	Shri Rajesh T. Jeswani	2	3	1978	Residential
526.	Shri M. G. Israni	26	7	1979	Residential
527.	Shrimati Shantaben K. Kharva	8	3	1978	Residential
528.	Shrimati Savitriben R. Sorathia	7	4	1978	Residential
529.	Shri Bhagwan Lokram Chhatoi	26	7	1979	Residential
530.	Shrimati Naina S. and Shashikant Bojwani	8	3	1978	Residential
531.	Dr. Hargovind Moraji Thacker	2	3	1978	Residential
532.	Shri N. C. Nariani	23	8	1979	Residential
533.	Shrimati Deepa Narender Tolani	9	3	1978	Residential
534.	Shri S. N. Bablani	15	9	1979	Residential
535.	Shri Pradhan J. Lalchandani	26	7	1979	Residential
536.	Shri Jethanand Santdas Ramchandani	8	3	1978	Residential
537.	Miss Kavita and Vikram Chotrani	19	9	1979	Residential

1	2	3	4	5	6
538.	Shri T. B. Gangwani	27	8	1979	Residential
539.	Shri Ratan Deva	6	3	1980	Residential
540.	Shri Hundaldaas Pamnani	20	7	1979	Residential
541.	Shri Prakash Bulchand Jhurani	26	7	1979	Residential
542.	Shri Mahendra and Mayur Morabia	23	1	1978	Residential
543.	Shrimati Geetaben Kantilal Thaker	20	9	1979	Residential
544.	Shri Ram Shamdas Ramnani	27	8	1979	Residential
545.	Shri Anand Kumar M Morabia	7	1	1980	Residential
546.	Shri Arjan Prabhulal Lalwani	20	9	1979	Residential
547.	Shrimati Chandra Widow of Shri Satram B. Israni	7	1	1980	Residential
548.	Shri. T. S. Dayaramani	20	9	1979	Residential
549.	Shri Kewalchand N. Gohel	6	3	1978	Residential
550.	Shri Tikamdas D. Shahjadpuri and Shrimati Jyoti	20	9	1979	Residential
551.	Shri Navin Shantilal Darji	22	12	1979	Residential
552.	Shrimati Usha Pran Nath Malhotra	19	9	1979	Residential
553.	Shri Prakash Bhagwan Sharma	10	12	1979	Residential
554.	Shrimati Narmada A. Thaker	20	9	1979	Residential
555.	Jaikishan I. Kewalramani	8	3	1978	Residential
556.	Shri Omprasad Mulchand Balwani and Mohini Omprakash Balwani	21	9	1979	Residential
557.	Shri Haresh M. Dadlani and Vinod M. Dadlani	20	9	1979	Residential
558.	Shrimati Jayshree D. Ayer	6	12	1976	Residential
559.	Shrimati Neena B. Nair and Shri Balkrishan Nair	20	9	1979	Residential
560.	Shri K. P. Bulchandani	20	9	1979	Residential
561.	Shri Laxman R Channi	20	9	1979	Residential
562.	Mrs. Rama B. Kriplani	7	4	1978	Residential
563.	Shri Punit Navin Vinayak	25	9	1978	Residential

1	2	3	4	5	6
564.	Shri Jotu Gehimal Awatramani	29	4	1978	Residential
565.	Shri J. G. Awatramani	19	9	1979	Residential
566.	Shri Devidas A. Vachhani	5	5	1978	Residential
567.	Shrimati Usha Kamal Singal	14	9	1979	Residential
568.	Shrimati Kokilaben V. Patel	14	9	1979	Residential
569.	Shrimati Pushpa I. Sainani	18	9	1979	Residential
570.	Shri V. J. Kishnani	15	9	1979	Residentia
571.	Shri Nanki J. Matai	18	9	1979	Residentia
572.	Shri C. H. Godria	19	9	1979	Residentia
573.	Shri Vinod T. Lulla	19	9	1979	Residentia
574.	Shrimati Harsha Narain Ramdasani	18	9	1979	Residentia
575.	Shri M. K. Balakrishna	29	9	1978	Residentia
576.	Shrimati Sulochna R. Nair	1	4	1978	Residentia
577.	Shrimati Sheeladevi Shankerlal Badlani and Others	14	9	1979	Residentia
578.	Shri K. A. Raisinghani	19	9	1979	Residentia
579.	Shanti R. Motwani	18	9	1979	Residentia
580.	Shri Indru Sitlani and Shrimati Jaya I Sitlani	19	9	1979	Residentia
581.	Shrimati Shakuntala Nanikram U. Bachwani	15		1979	Residentia
582.	Shri Haresh, Ashok, and Pradeep Butani	21	6	1979	Residentia
583.	Shrimati Naresh Nbildani	3	7	1982	Residentia
584.	Shri Shobraj C. Lulla	13	9	1979	Residentia
585.	Shri Haresh C. Geriani and Bhagwan C. Geriani	15	2	1980	Residentia
586.	Shri Sitaram Bolanath Sharma	14	9	1979	Residentia
587.	Shri Hiralal B Bhagchandani	14	9	1979	Residentia
588.	Shri Gope. M. Sainani	13	9	1979	Residentia
589.	Shrimati Sati Chatrumal Nihalani	14	9	1979	Residentia
590.	Shri Jitendra Rasiklal Thacker	20	9	1978	Residentia

591The D. S. P. Bhuj (Kutch)1831968Residential594.595.The Divisional Engineer, Telecom District2351972ResidentialManager, D. O. TBhujSector-NU 4 (Other)1.Shri Hernendra S. Matang1541980Residential2.Shri Verghese Koshy2071979Residential3.Shri Jamnadas H. Jethwa1571980Residential4.Shrimati Nanuben P. Solanki28111979Residential5.Shri Chetan Laxmidas Soni14111978Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential12.Nirvasit Harijan Co-Op. Soc.791974Residential73.Shri Narainbhai Khimji2761978Residential74.Shri Ionalkumar Sharma2861978Residential75.Shri Lalsingh P.14111977Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977	1	2	3	4	5	6
Manager, D. O. TBhujSector-NU 4 (Other)1. Shri Hemendra S. Matang1541980Residential2. Shri Verghese Koshy2071979Residential3. Shri Jamnadas H. Jethwa1571980Residential4. Shrimati Nanuben P. Solanki28111979Residential5. Shrimati Laveena G. Daswani1471980Residential6. Shri Chetan Laxmidas Soni14111978Residential7. Shri Kishanlal Jaganlal671979Residential8. Shri Mohanlal B. Dhanwani581980Residential9. Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10. Shri Chunnilal H. Khatri13121979Residential11. Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12. Nirvasit Harijan Co-Op. Soc.791974Residential70. Shri Narainbhai Khimji2761978Residential71. Shri Vinodkumar Sharma2861978Residential72. Shri Louis M. Lakhu and Others2761978Residential73. Shri Kazi R. Ansari581980Residential74. Shri Ibrahim M. Maru14111977Residential75. Shri Lalsingh P.14111977Residential76. Shri Harishkumar R. Maheswari2761978Residential75. Shri Lalsingh P.141		The D. S. P. Bhuj (Kutch)	18	3	1968	Residential
1.Shri Hemendra S. Matang1541980Residential2.Shri Verghese Koshy2071979Residential3.Shri Jamnadas H. Jethwa1571980Residential4.Shrimati Nanuben P. Solanki28111979Residential5.Shrimati Laveena G. Daswani1471980Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Soc.791974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Lalsingh P.14111977Residential73.Shri Ibrahim M. Maru14111977Residential74.Shri Ibrahim M. Maru14111977Residential73.Shri Ibrahim M. Maru14111977Residential74.Shri Ibrahim M. Maru14111977Residential<	595.	0	23	5	1972	Residential
2.Shri Verghese Koshy2071979Residential3.Shri Jamnadas H. Jethwa1571980Residential4.Shrimati Nanuben P. Solanki28111979Residential5.Shrimati Laveena G. Daswani1471980Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12.Nirvasit Harijan Co-Op. Soc.791974Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Lauis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential74.Shri Ibrahim M. Maru14111977Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Ibrahim M. Maru14111977	Sector	-NU 4 (Other)				
3.Shri Jamnadas H. Jethwa1571980Residential4.Shrimati Nanuben P. Solanki28111979Residential5.Shrimati Laveena G. Daswani1471980Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential69.Nirvasit Harijan Co-Op. Soc.2271978Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential75.Shri Lalsingh P.14111977Residential75.Shri Lalsingh P.14111978Residential76.Shri M. Parmar2761978Residential77.Shri Mohan B. Amna2861978Residen	1.	Shri Hemendra S. Matang	15	4	1980	Residential
4.Shrimati Nanuben P. Solanki28111979Residential5.Shrimati Laveena G. Daswani1471980Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111978Residential76.Shri M. Parmar2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential <td>2.</td> <td>Shri Verghese Koshy</td> <td>20</td> <td>7</td> <td>1979</td> <td>Residential</td>	2.	Shri Verghese Koshy	20	7	1979	Residential
5.Shrimati Laveena G. Daswani1471980Residential6.Shri Chetan Laxmidas Soni14111978Residential7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential69.Nirvasit Harijan Co-Op. Soc.2271974Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111978Residential76.Shri Harishkumar R. Maheswari2761978Residential75.Shri M. Parmar2761978Residential76.Shri S. M. Parmar2761978Residential77.Shri N. S. Gosai2761978Resident	3.	Shri Jamnadas H. Jethwa	15	7	1980	Residential
 6. Shri Chetan Laxmidas Soni 14 11 1978 Residential 7. Shri Kishanlal Jaganlal 6 7 1979 Residential 8. Shri Mohanlal B. Dhanwani 5 8 1980 Residential 9. Ms. P. R. Maheshwari and J. N. Gadan 27 11 1980 Residential 10. Shri Chunnilal H. Khatri 13 12 1979 Residential 11. Shri Ramdev Nagar Co-Op. Society Ltd. 19 9 1974 Residential 12. Nirvasit Harijan Co-Op. Soc. 7 9 1974 Residential 68. 60 1978 Residential 70. Shri Narainbhai Khimji 27 6 1978 Residential 71. Shri Vinodkumar Sharma 28 6 1978 Residential 72. Shri Lausing M. Lakhu and Others 27 6 1978 Residential 73. Shri Kazi R. Ansari 5 8 1980 Residential 74. Shri Ibrahim M. Maru 14 11 1977 Residential 75. Shri Lalsingh P. 14 11 1977 Residential 76. Shri Harishkumar R. Maheswari 27 6 1978 Residential 77. Shri Mohan B. Amna 28 6 1978 Residential 78. Shri S. M. Parmar 27 6 1978 Residential 79. Shri V. S. Gosai 27 6 1978 Residential 71 	4.	Shrimati Nanuben P. Solanki	28	11	1979	Residential
7.Shri Kishanlal Jaganlal671979Residential8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential6870.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	5.	Shrimati Laveena G. Daswani	14	7	1980	Residential
8.Shri Mohanlal B. Dhanwani581980Residential9.Ms. P. R. Maheshwari and J. N. Gadan27111980Residential10.Shri Chunnilal H. Khatri13121979Residential11.Shri Ramdev Nagar Co-Op. Society Ltd.1991974Residential12Nirvasit Harijan Co-Op. Soc.791974Residential68	6.	Shri Chetan Laxmidas Soni	14	11	1978	Residential
 Ms. P. R. Maheshwari and J. N. Gadan Shri Chunnilal H. Khatri Shri Chunnilal H. Khatri Shri Ramdev Nagar Co-Op. Society Ltd. P P	7.	Shri Kishanlal Jaganlal	6	7	1979	Residential
 Shri Chunnilal H. Khatri Shri Ramdev Nagar Co-Op. Society Ltd. Shri Ramdev Nagar Co-Op. Society Ltd. 9 1974 Residential 12 Nirvasit Harijan Co-Op. Soc. 7 9 1974 Residential 68. 69. Nirvasit Harijan Co-Op. Soc. 22 7 1974 Residential 70. Shri Narainbhai Khimji 27 6 1978 Residential 71. Shri Vinodkumar Sharma 28 6 1978 Residential 72. Shri Louis M. Lakhu and Others 27 6 1978 Residential 73. Shri Kazi R. Ansari 5 8 1980 Residential 74. Shri Ibrahim M. Maru 14 11 1977 Residential 75. Shri Lalsingh P. 14 11 1978 Residential 76. Shri Harishkumar R. Maheswari 27 6 1978 Residential 77. Shri Mohan B. Amna 28 6 1978 Residential 74. Shri S. M. Parmar 27 75. Shri V. S. Gosai 27 76 1978 Residential 77 78 	8.	Shri Mohanlal B. Dhanwani	5	8	1980	Residential
 Shri Ramdev Nagar Co-Op. Society Ltd. Nirvasit Harijan Co-Op. Soc. 7 9 1974 Residential 68. 69. Nirvasit Harijan Co-Op. Soc. 22 7 1974 Residential 70. Shri Narainbhai Khimji 27 6 1978 Residential 71. Shri Vinodkumar Sharma 28 6 1978 Residential 72. Shri Louis M. Lakhu and Others 27 6 1978 Residential 73. Shri Kazi R. Ansari 74 75. Shri Ibrahim M. Maru 74 75. Shri Lalsingh P. 76 77 76 77 76 77 78 79 78 79 74 74 75 76 77 76 77 76 77 76 77 76 77 76 77 78 79 79 70 70 70 71 71 72 73 74 74 74 75 76 77 77 78 79 74 79 70 70 71 71 72 73 74 74 74 75 76 77 77 78 79 79 70 70 71 71 72 74 74 74 74 75 74 75 76 77 78 79 79 70 74 74	9.	Ms. P. R. Maheshwari and J. N. Gadan	27	11	1980	Residential
12Nirvasit Harijan Co-Op. Soc.791974Residential6869.Nirvasit Harijan Co-Op. Soc <t< td=""><td>10.</td><td>Shri Chunnilal H. Khatri</td><td>13</td><td>12</td><td>1979</td><td>Residential</td></t<>	10.	Shri Chunnilal H. Khatri	13	12	1979	Residential
68.69.Nirvasit Harijan Co-Op. Soc.2271974Residential70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	11.	Shri Ramdev Nagar Co-Op. Society Ltd.	19	9	1974	Residential
70.Shri Narainbhai Khimji2761978Residential71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential		Nirvasit Harijan Co-Op. Soc.	7	9	1974	Residential
71.Shri Vinodkumar Sharma2861978Residential72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	69.	Nirvasit Harijan Co-Op. Soc.	22	7	1974	Residential
72.Shri Louis M. Lakhu and Others2761978Residential73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	70.	Shri Narainbhai Khimji	27	6	1978	Residential
73.Shri Kazi R. Ansari581980Residential74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	71.	Shri Vinodkumar Sharma	28	6	1978	Residential
74.Shri Ibrahim M. Maru14111977Residential75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	72.	Shri Louis M. Lakhu and Others	27	6	1978	Residential
75.Shri Lalsingh P.14111977Residential76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	73.	Shri Kazi R. Ansari	5	8	1980	Residential
76.Shri Harishkumar R. Maheswari2761978Residential77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	74.	Shri Ibrahim M. Maru	14	11	1977	Residential
77.Shri Mohan B. Amna2861978Residential78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	75.	Shri Lalsingh P.	14	11	1977	Residential
78.Shri S. M. Parmar2761978Residential79.Shri V. S. Gosai2761978Residential	76.	Shri Harishkumar R. Maheswari	27	6	1978	Residential
79. Shri V. S. Gosai 27 6 1978 Residential	77.	Shri Mohan B. Amna	28	6	1978	Residential
	78.	Shri S. M. Parmar	27	6	1978	Residential
80. Shri S. B. Bhandari 12 4 1978 Residential	79.	Shri V. S. Gosai	27	6	1978	Residential
	80.	Shri S. B. Bhandari	12	4	1978	Residential

1	2	3	4	5	6
81.	Shri R. D. Bhatti	12	4	1978	Residential
82.	Shri Hanubhai R. Chudasama	12	4	1978	Residential
83.	Shri Pankajgiri K. Gosai	12	4	1978	Residential
84.	Shri B. C. Jadeja	12	4	1978	Residential
85.	Shri Mahendrasinh Jadeja	12	4	1978	Residential
86.	Shrimati Sushilaben J. Jadeja	14	10	1977	Residential
87.	Shri M. S. Nair	10	4	1978	Residential
88.	Shri M. Krishna Rao	12	4	1978	Residential
89.	Shri Navalsingh	12	4	1978	Residential
90.	Shri Girishkumar P. Kannad	12	4	1978	Residential
91.	Shri Anilkumar Harishanker Mishra	12	4	1978	Residential
92.	Shri Bikramsingh Ptiysmdingh Randhawa	12	4	1978	Residential
93.	Shrimati Anasuyaba Jadeja	12	4	1978	Residential
94.	Shri Markandey Singh	12	4	1978	Residential
95.	Mrs. Sarojini G. Nair	12	4	1978	Residential
96.	Shrimati D. B. Gwalani	12	4	1978	Residential
97.	Mrs. K. Krishnani	12	4	1978	Residential
98.	Shri C. D. Thacker	12	4	1978	Residential
99.	Shri Vinodchandra G. Sharma	12	4	1978	Residential
100.	Shri M. M. Jadeja	13	10	1977	Residential
101.	Shrimati K. M. Jadeja	12	4	1978	Residential
102.	Shri Deepak Krishanray Chhaya	27	2	1978	Residential
103.	Shri Narendrasingh P. Rana	12	5	1979	Residential
104.	Shri Abhaykumar Kesha	10	7	1978	Residential
105.	Shri Kalpesh A. Mehta	10	7	1978	Residential
106.	Shri Sagarchand Valamji	16	8	1979	Residential
107.	Shri Babulal H. Bhavsar	23	12	1978	Residential
108.	Shrimati Vijayaben K. Vora	22	8	1978	Residential
109.	Shrimati Habibi Hussain	19	5	1979	Residential
110.	Shri Mohanlal Khantwal	7	6	1979	Residential

1	2	3	4	5	6
111.	Shrimati Meena S. Bhagat	22	8	1978	Residential
112.	Shrimati Bharti J. Thakker	16	8	1979	Residential
113.	Shri Anokhilal M. Ratola	4	6	1979	Residential
114.	Shri Rajendrakumar Mathur	22	5	1979	Residential
115.	Shrimati Kamleshwari Prasad	4	7	1979	Residential
116.	Shri Jagdish B. Ayachi	20	8	1979	Residential
117.	The Alishan GIM Owners Ass.	22	8	1978	Residential
118.	Shri Chandrakant Ch. Rawal	22	12	1978	Residential
119.	Shri Hariharsingh T.	7	6	1979	Residential
120.	Shri Umang G. Chauhan	4	5	1979	Residential
121.	Shri Jaydevsinh P. Rana	10	7	1978	Residential
122.	Shri Mehta Chandlal G.	11	5	1979	Residential
123.	Shri Jitendra R. Dhanani	14	4	1979	Residential
124.	Shri Khemchand R. Bajaj	13	9	1979	Residential
125.	Shri Dhandu R. Kadam	14	7	1980	Residential
126.	Shrimati Kalpana G. Nainani	3	5	1979	Residential
127.	Shri Gordhan D. Nainani	3	5	1979	Residential
128.	Shrimati Pushpa Motiani	14	9	1979	Residential
129.	Shri Bharat Kantibhai Parmar	20	9	1978	Residential
130.	Shri George Joseph and Lucy George	14	7	1980	Residential
131.	Shri Chamanlal K. Parmar	5	8	1980	Residential
132.	Shri Ishwar R. K	5	7	1980	Residential
133.	Shri Chandulal K. Modi	5	8	1980	Residential
134.	Shri N. S. Nairand Radhamani Amma	28	11	1979	Residential
135.	Shri Purshottam R. Keswani	27	3	1980	Residential
136.	Shri Munnalal S. Gosai	15	4	1980	Residential
137.	Shrimati Shyama K. Karamchandani	22	11	1979	Residential
138.	Shri Ramabhai B. Solanki	16	6	1979	Residential
139.	Shrimati Kamala G. Longwani	5	8	1980	Residential
140.	Shri Laxmandas K. Raniga	15	4	1980	Residential
141.	Shrimati Amritkaur M. Kalwan	27	3	1980	Residential

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1	2	3	4	5	6
142.	Shri Jagdish Sagalchand	18	10	1979	Residential
143.	Vikram and Yuvraj Singh	9	2	1978	Residential
144.	The Div. Controller, Gujarat State Road Transport Corp. Bhuj				
145.	Executive Engineer Gujarat Housing Board Rajkot	15	3	1977	
146.	Executive Engineer G.H.B. Rajkot	19	4	1979	
147.	Executive Engineer Housing Division GHB Rajkot	26	8	1982	
148.	M/s IFFCO Ltd., Kandla	1	2	1972	
149.	M/s IFFCO Ltd., Kandla	9	7	1977	
150.	M/s IFFCO Ltd., Kandla	7	4	1980	
151.	Divijsional Engineer, Telecom District Managar D.O.T., Bhuj	11	10	1963	
152.	The Supdt. of Post Office, Kutch Division, Bhuj	16	12	1986	
153.	St. Joseph's Hospital Trust, Gandhidham	16	9	1986	Hospital
Sector	-NU (3)				
1.	Shrimati Kusum H. Bhojwani	17	6	1983	Residential
2.	Capt. H. N. Asthana	7	1	1984	Residential
3.	Shri B. S. Bolia	12	1	1984	Residential
4.	Shri S. Dayal Rajan	21	1	1984	Residential
5.	Shri S. Dayal Rajan	12	1	1984	Residential
6.	Shri Y. S. Rao and Y. K. Rao	12	1	1984	Residential
7.	Shri S. S. Singhvi	9	1	1984	Residential
8.	Shri Dwrkaprasad J. Omprakash J. Griraj. J. Masheshprasad. J. Radhesham. J. Gupta	12	1	1984	Residential
9.	Sr. (Mrs.) K. Biswas	12	1	1984	Residential
10.	Shri Assem. Chakravarty	12	1	1984	Residential
11.	Shri Iswarlal Naraindas Belani and Shrimati Anita I. Belani	7	1	1984	Residential

1	2	3	4	5	6
12.	Shrimati Hansaben J. Thacker and Shri Jitendra J. Thacker	19	6	1984	Residentia
13.	Shrimati Pasan Kunwar Rathore	17	1	1984	Residentia
14.	Shrimati Usha W/o Shri Vijaykumar Bansal	12	1	1983	Residentia
15.	Shrimati Sobha R. Nagrani and Shri Raju A. Nagrani	13	6	83	Residentia
16.	Shri V. Swaminathan	12	1	1984	Residentia
17.	Shrimati Gangaben Karsandas Bhanushali	17	6	1983	Residentia
18.	Shri Vasudev Pitambardas Alwani	9	1	1984	Residentia
19.	Shri Vinod H. Chandra	19	6	1983	Residentia
20.	Shri Balvir M. Khatri	1	2	1984	Residentia
21.	Shri Govind B. Bhanushali and Geetaben G. Bhanusahli	12	1	1984	Residentia
22.	Shri Chandan M. Bhatia	12	1	1984	Residentia
23.	Shri Madhur Gyanchand Garg	1	2	1984	Residentia
24.	Shrimati Koomi F. Sethna	21	1	1984	Residentia
25.	Shri Jagloo Appanna	21	1	1984	Residentia
26.	Shri Badalsingh J.	21	1	1984	Residentia
27.	Shrimati Jashoda B. Dangar	12	1	1984	Residentia
28.	Shrimati Hasumati J. Pandya	12	1	1984	Residentia
29.	Shrimati Sudipta B. Paul	12	1	1984	Residentia
30.	Shri Dharamvirsingh and Shri Ashok Kumar	17	5	1989	Residentia
31.	Shrimati Disha N. Techwani	21	1	1984	Residentia
32.	Shri Ramprakash B. Rai	1	2	1984	Residentia
33.	Shrimati Laxmiben V. Humbal	17	1	1984	Residentia
34.	Shri E. G. Raghvan	15	1	1984	Residentia
35.	Shrimati Raniben S. Chawda	21	1	1984	Residentia
36.	Shrimati Laxmibai Istari Tirpude	15	1	1984	Residentia
37.	Shri L. P. Chhugani	15	1	1984	Residentia
38.	Shri Notandas P. Bhatia	21	1	1984	Residentia

1	2	3	4	5	6
39.	Shri Jairam Damji	7	6	1984	Residential
40.	Shri Virendra Prakash L. Sharma	4	7	1983	Residential
41.	Shrimati Pinki N. Bansal	12	1	1984	Residential
42.	Shri Harshad Chunilal Mundaliya	19	6	1983	Residential
43.	Varsha D. Gori	12	1	1984	Residential
44.	Shri Abdul Sattar L. Bara and Shrimati Samim A. Bara	5	8	1984	Residentia
45.	Shrimati Deviben B. Ayer	17	5	1984	Residentia
46.	Shrimati Devibai S. Ahir	30	7	1984	Residentia
47.	Shrimati Gulshan S. Bhattnagar	23	4	1984	Residentia
48.	Shrimati Sarladevi Gyanchandra Garg	17	5	1989	Residentia
49.	Shrimati Kirti S. Shah	15	1	1984	Residentia
50.	Shri Bhagchand Tejumal Sahijwani	17	5	1989	Residentia
51.	Shri Ashokkumar M. Jain	17	6	1983	Residentia
52.	Shrimati Dipti N. Tewani (2) Kishor K (3) Mahesh K (4) Manohar K	21	1	1984	Residentia
53.	Shri Kishore C. Korani	19	6	1983	Residentia
54.	Shri Parmanand T. Bhagchandani	1	2	1984	Residentia
55.	Shri Harish Kantilal Joshi	12	1	1984	Residentia
56.	Shrimati Meera M. Gupta	12	1	1984	Residentia
57.	Shri Ravinder Ratilal Chauhan	1	2	1984	Residentia
58.	Shri Jairam V. Bhatia	21	1	1984	Residentia
59.	Shri Thacker Lilaram	21	1	1984	Residentia
60.	Shri Narsi Gaba	23	4	1984	Residentia
61.	Shri Notandas G. Gandhi	8	6	1983	Residentia
62.	Shrimati Taraben N. Thacker	9	3	1984	Residentia
63.	Shri Sudhir Shanti Swaroop Bhatnagar	21	1	1984	Residentia
64.	Shri Raja Bhachu Chavda	28	6	1983	Residentia
65.	Shrimati Mogiben R. Chawda	19	6	1984	Residentia
66.	Shri I. D. Jhala	8	3	1984	Residentia
67.	Shri K. V. Pillai	12	1	1984	Residentia

1	2	3	4	5	6
68.	Shri Hiro Ramchand Korani	2	11	1983	Residentia
69.	Shrimati Rekhaben Rajeshbhai Thacker	16	6	1983	Residentia
70.	Shrimati Hansagori R. Bhatt	12	1	1984	Residentia
71.	Shri Samji Jakhu Virda	13	1	1984	Residentia
72.	Shri Tejumal Thacker	7	6	1984	Residentia
73.	Shri Jethanand Kewalram				Residentia
74.	Shri Ramesh M. Bhanushali	19	6	1983	Residentia
75.	Shri Ramesh Murjibhai Bhanushali	21	1	1984	Residentia
76.	Shrimati Dhropati Narayandas Mulchandani	8	7	1983	Residentia
77.	Shri Rameshchandra Sharma	5	7	1983	Residentia
78.	Shrimati Shobhana S Tiwari	21	7	1983	Residentia
79.	Shrimati Madhuben N Makwana	16	10	1984	Residentia
80.	Shrimati Kesarben Kanji Bhanushali	17	10	1984	Residentia
81.	Shri Somwati Mahendra Parihar	16	10	1984	Residentia
82.	Shri Chetan Rasiklal Katira	16	10	1984	Residentia
83.	Shrimati Miradevi L. Bajaj	12	8	1983	Residentia
84.	Shri N. H. Bhatia	17	10	1984	Residentia
85.	Shri Sabir Mohmed	17	10	1984	Residentia
86.	Shri S. R. Joshi	18	10	1984	Residentia
87.	Shri Bhanji Mangha Maheshwari	17	10	1984	Residentia
88.	Shrimati Fulmatidevi S. Rana	16	10	1984	Residentia
89.	Shri Adbulah Ibrahim Dafrani	4	7	1985	Residentia
90.	Shri Madhavji G. Valand	18	7	1983	Residentia
91.	Shri Hirji Ramji	18	10	1984	Residentia
92.	Shri Indru Motumal Khushalani	16	10	1984	Residentia
93.	Shri Kalawanti Dulomal B.	17	10	1984	Residentia
94.	Shri Rajratan Kapur Chand Sindal	16	10	1984	Residentia
95.	Shri Devendra Singh Jagnath Gurjan	18	10	1984	Residentia
96.	Shri Mahendrabai Kotak	19	10	1984	Residentia
97.	Shri Chamanlal M. Sangotia	19	10	1984	Residentia
98.	Shrimati Dhanwanti A Bambani	16	10	1984	Residentia

1	2	3	4	5	6
99.	Shri Narsi Mavji	20	10	1984	Residential
100.	Shrimati Damyantiben R. Dave	3	12	1984	Residential
101.	Shri Murli V. Hirani	21	6	1983	Residential
102.	Shri Chandra M. Sapra	3	12	1984	Residential
103.	Shrimati Kusum R. Sonpar	3	12	1984	Residential
104.	Shrimati Alka Ashok Maheshwari	3	12	1984	Residential
105.	Shri K. P. Sukumaran	3	12	1984	Residential
106.	Shrimati Geeta Punjabi	3	12	1984	Residential
107.	Shri Babulal I. Prajapati and Meeta Babulal Prajapati	3	12	1984	Residential
108.	Shrimati Nirmala R. Maheshwari	3	12	1984	Residential
109.	Shri Gauntambhai I. Bhuptani and Dropatiben G. Bhuptani	3	12	1984	Residential
110.	Shri Patel Mahendra Sendhabhai and Shrimatianjula M. Patel	3	12	1984	Residential
111.	Shri Suresh Bhavandas Bachwani	3	12	1984	Residential
112.	Shri Vishindas M. Chatwani	15	10	1984	Residential
113.	Shri Navin M. and Shrimati Jaya N. Gadhvi	2	6	1983	Residential
114.	Shri Ram Nathumal Kellani	17	10	1984	Residential
115.	Shrimati Hema G Ratnani	16	10	1984	Residential
116.	Shrimati Mamta L. Kavnani	18	6	1983	Residential
117.	Shri K. Jaglu	16	10	1984	Residential
118.	Shrimati Sarasamma B. Pillai	16	10	1984	Residential
119.	Shri Vinodkumar V. M.	17	10	1984	Residential
120.	Shrimati Manju H. Lakhwani	16	10	1984	Residential
121.	Shri Jitendra K. Joshi	18	7	1983	Residential
122.	Shrimati Mohini Devi Radhakishan Chatumal Bajaj	8	8	1983	Residential
123.	Shri Jaisingh A. Choudhary	16	1	1984	Residential
124.	Shri Nitin G. Joshi	17	10	1984	Residential
125.	Shri Narain Mavji	16	10	1984	Residential

1	2	3	4	5	6
126.	Shri Mavibai Motibai Prajapati	12	8	1983	Residential
127.	Shri K. H. Makwana	12	8	1983	Residential
128.	Shri Gulab Naraindas Tewani	31	10	1984	Residential
129.	Shri Dayal J. Ramchandani	20	11	1984	Residential
130.	Shrimati Jamna Chhagandas Sadhu	19	10	1984	Residential
131.	Shri Bhimji P. Dangar	12	11	1984	Residential
132.	Shrimati Meera M. Bhatia and Ritesh M. Bhatia	31	10	1984	Residential
133.	Shri Chandraprakash Chandnani	12	8	1983	Residential
134.	Shri Sadrudin Akberali Nathani and Daulatben Sadrudin Nathani	20	11	1984	Residential
135.	Shri Ramsunder Mahavir	20	11	1984	Residential
136.	Shri Hiraben K. Pujara	31	10	1984	Residential
137.	Shrimati Jasoda P. Thakker	19	11	1984	Residential
138.	Shri Purshotam B. Aswani	2	11	1984	Residential
139.	Shri Bhaskarraj J. Thakar	12	11	1984	Residential
140.	Shri Yakub Sidiq Darwan	4	7	1983	Residential
141.	Shri Karmnisa N. Sheikh	12	11	1984	Residential
142.	Shri Ahmed Iqbal M. A. Qureshi	19	11	1984	Residential
143.	Shrimati Rita Lalit Laxman Sangtani and Shri Lalit Laxman Sangtani	2	11	1984	Residential
144.	Shrimati Laxmi S Kriplani	19	10	1984	Residential
145.	Shrimati Hemlata K. Barot	18	7	1983	Residential
146.	Shrimati Neelam A. Mulchandani	19	11	1984	Residential
147.	Shri Vasu K. Lakhwani and Shrimati Meenu V.	2	11	1984	Residential
148.	Shri Chanderprakash D. Motiyani	31	10	1984	Residential
149.	Shrimati Pravinaben N. Gadhvi and Shrimati Pramilaben B. Gadhvi	5	11	1984	Residential
150.	Shri Ramabai Soma Kasle	20	11	1984	Residential
151.	Shrimati Hansaben Arvindkumar Thacker	12	11	1984	Residential
152.	Shri Jethanand M. Tirthani	19	11	1984	Residential

1	2	3	4	5	6
153.	Shrimati Bharti M. Mulchandani	18	7	1983	Residential
154.	Shri Valsala D. Rajan	19	11	1984	Residential
155.	Shri Nathalal L. Patel	17	5	1984	Residential
156.	Shri Chhatrola Chandulal Lakhamnbhai	20	11	1984	Residential
157.	Shri Patel Meghji Jivraj	2	11	1984	Residential
158.	Shri Kaliyammal Thangavelu	30	10	1984	Residential
159.	Shri Jayantibhai P. and	31	10	1984	Residential
1(0	Shrimati Dharmista Ben	10	(1002	Desidential
160.	Shri Kamlesh S. Bajaj	19	6	1983	Residential
161.	Shri Piyush Kalyanji Patadia and Shrimati Harsh P. Patadia	8	6	1983	Residential
162.	Shri Vadilal K. Khatani	8	6	1983	Residential
163.	Shri Jeomal K.	19	11	1984	Residential
164.	Shri Gope A. Asnani	30	10	1984	Residential
165.	Shri Haridhan Mumiyabhai	2	11	1984	Residential
166.	Shri Haridhan Mumiyabhai	2	11	1984	Residential
167.	Shri Sameera Zaheer Qureshi	2	11	1984	Residential
168.	Shri Jakhu Bijal Virda	28	1	1985	Residential
169.	Shri Chhaganlal P Maheshwari	31	10	1984	Residential
170.	Shri Ashok Kumar S. Barua	31	10	1984	Residential
171.	Shrimati Bhagwanti B Pataniya	12	8	1983	Residential
172.	Shri S. C. Paul	2	11	1984	Residential
173.	Shrimati Hasumati K. Halani	18	7	1983	Residential
174.	Shri Navinchandra Ranmal Thacker	10	8	83	Residential
175.	Shrimati Kalawanti T. Koli and Others	2	11	1984	Residential
176.	Shri Jagdish P and Shrimatiaya J. Gurnani	31	10	1984	Residential
177.	Shrimati Kunvarben D. Humbal	13	11	1984	Residential
178.	Shri Shyamlala and Shrimati Lajwanti S.	12	11	1984	Residential
179.	Shri Jogi Ankamma Musalayya	12	11	1984	Residential
180.	Shrimati Sudha A. Ajbani	20	11	1984	Residential
181.	Shri Vijay Mohanlal Bhatia and Shrimati Pooja V. Bhatia	12	11	1984	Residential

1	2	3	4	5	6
182.	Shri Laxman Ramchand	2	11	1984	Residential
183.	Shri Keshavlal Dangani	31	10	1984	Residential
184.	Shri Dilip T. Kheskwani	20	11	1984	Residential
185.	Shri Girdharilal Sharma	2	11	1984	Residential
186.	Shri Prakashbha M. Jhala,	20	11	1984	Residential
187.	Shri Haresh P. Chandwani	12	11	1984	Residential
188.	Shrimati Palanaben R. Thacker	2	11	1984	Residential
189.	Shri Makupali Lokanadham	2	11	1984	Residential
190.	Shri Jaysingh Rana	2	11	1984	Residential
191.	Shrimati Geetaben N. Kotak	2	11	1984	Residential
192.	Shri Govindbhai R. Thacker	19	11	1984	Residential
193.	Shrimati Neeta Pritam Jethwani	23	10	1986	Residential
194.	Shri Ravji Bachu Chavda	19	11	1984	Residential
195.	Shri Biharising S.	17	5	1989	Residential
196.	Shri Jaidev V. Chaturani and Shrimati Shakuntala J. C.	12	11	1984	Residential
197.	Shrimati Kanchanben C. Pawani	19	11	1984	Residential
198.	Shrimati Jaspal Kaur Pruthi	2	11	1984	Residential
199.	Shri Jogenderkaur G. Mehra	12	8	1983	Residential
200.	Shri Kanubha G. Jadeja	12	11	1984	Residential
201.	Shri Ramzani Ghessaji	31	10	1984	Residential
202.	Shri Dilip R.	2	11	1984	Residential
203.	Shri Pritamingh B. Kalra	2	11	1984	Residential
204.	Shrimati Bhagwanti W/o Gopilal Sharma	19	10	1984	Residential
205.	Shri Takur Jagatram Ramdasami	20	11	1984	Residential
206.	Shrimati Premilaben Chatwani	29	10	1984	Residential
207.	Shrimati Prabhadevi D. Sharma	20	11	1984	Residential
208.	Shri Ramchandra Meghrajmal Jiandani	20	11	1984	Residential
209.	Shrimati Chandrakala Devi and Shri Roshanlal D. Ramji	2	11	1984	Residential
210.	Shri Dilip Rijhumal Dadani	2	11	1984	Residential
211.	Dr. Kalindri R. Gandhi	12	11	1984	Residential

1	2	3	4	5	6
212.	Shri Navneet H. Acharya	2	11	1984	Residential
213.	Shri Ishwari H. Chandnani	20	11	1984	Residential
214.	Shrimati Ramila P. Gadhvi	2	11	1984	Residential
215.	Shrimati Bhavanji C. Bhanushali	20	11	1984	Residential
216.	Shri Ramesh G. Vaja	28	6	1983	Residential
217.	Shri Devendra V. Parshar	5	8	1983	Residential
218.	Shrimati Roshniben and Rajeshbhai Aggaral	19	6	1983	Residential
219.	Shri Pursottam Kapoor Ramji Kalsha and Shrimati Roshandevi P. Kalsha	19	6	1983	Residential
220.	Shrimati Kirti S. Chandnani and Mahendra Chandnani	12	8	1983	Residential
221.	Shri Manohar Uttamlal Parwani	8	6	1983	Residential
222.	Shri Manohar Raju Shetty	18	7	1983	Residential
223.	Shri Bharat Kumar Navinchandra Thacker	20	11	1984	Residential
224.	Shri Kachra Dhanji	9	12	1985	Residential
225.	Shri Ramjilal Thakurdas Sharma	15	7	1983	Residential
226.	Shri Rukaiya M. Qureshi	20	10	1984	Residential
227.	Shri Ramesh K. Khatri, and Others	8	7	1983	Residential
228.	Shrimati Lata D. Ajbani	12	8	1983	Residential
229.	Shri Rajni Haresh Lakhwani	12	8	1983	Residential
230.	Shrimati Kalavanti G. Giandani	19	6	1983	Residential
231.	Shri Jaikishan T. Keshwani	14	11	1983	Residential
232.	Shri Dilip M. Parayani	2	11	1984	Residential
233.	Shrimati Sangeetadevi G. Goyal	2	7	1983	Residential
234.	Shri Ashok V. Ranghwani	18	6	1983	Residential
235.	Shri V. M. Sankla	19	10	1984	Residential
236.	Shrimati Rajrani Chandilal Khatri	4	6	1983	Residential
237.	Shri Naresh T. Keshwam, (2) Poonam Dilip K, (3) Sushil Tolaram K	12	11	1984	Residential
238.	Shrimati Ranjeet Kour Harjeet Singh Sohate	16	4	1986	Residential

1	2	3	4	5	6
239.	Shri Vijay D. Ghan Shyani	8	6	1983	Residential
240.	Shri Ramesh K. Thacker	20	10	1984	Residential
241.	Shri Rajendra D. Chauhan	19	10	1984	Residential
242.	Shri Shehnaz M. Akbari	12	11	1984	Residential
243.	Shrimati Leelaben Premji Chauhan	19	11	1984	Residential
244.	Shrimati Ramjilal Chunilal Sharma	12	11	1984	Residential
245.	Shri Manilal J.	31	10	1984	Residential
246.	Shrimati Laxmibai G. Lakhwani	19	11	1984	Residential
247.	Shri Gayaprasad R.	29	10	1984	Residential
248.	Shri Hari John	31	10	1984	Residential
249.	Shrimati Premlata S. Vidhani	2	11	1984	Residential
250.	Shri S. G. Sharma	2	11	1984	Residential
251.	Shrimati Chanra M. Sahijwani	31	10	1984	Residential
252.	Shrimati Farzana Y. Kasmani	20	10	1984	Residential
253.	Shrimati Geeta Gordhan Lakhwani	29	6	1983	Residential
254.	Shrimati Jayaben P. Padhiar	12	8	1983	Residential
255.	Shri Dilip P. Rughwani	12	10	1984	Residential
256.	Shrimati Norjahan Sheikh Imran Qureshi	19	10	1984	Residential
257.	Shri Mavji Velji	17	6	1983	Residential
258.	Shri Rajendra	6	8	1983	Residential
259.	Shrimati Arunadevi B. Rao	20	10	1984	Residential
260.	Shri Shaktisinh I. Zala	12	8	1983	Residential
261.	Shri Ambalal D. Patel	5	11	1984	Residential
262.	Shrimati Dakshaben A. Soni	2	11	1984	Residential
263.	Shrimati Chanchalben L. Patel and Chanchalben R. Patel	4	6	1983	Residential
264.	Shrimati Urmila R. Madmi	17	6	1983	Residential
265.	Shri Ashok J. Thacker	8	6	1983	Residential
266.	Shri Nanji Narainji	31	10	1984	Residential
267.	Shrimati Rashmiben N. Gandhi	19	11	1984	Residential
268.	Shrimati Deepadevi J. Bhagtani	29	4	1986	Residential

1	2	3	4	5	6
269.	Shri Haresh P. Lalwani, Godhawari P. Lalwani	29	7	1983	Residential
270.	Shri Nathuram J.	31	10	1984	Residential
271.	Shri Y. Tirupati Rao	20	11	1984	Residential
272.	Shri Mahendrakumar K. Soni	18	7	1983	Residential
273.	Shrimati Ritaben M. Soni and Shri Mukesh K. Soni	19	7	1983	Residential
274.	Shrimati Gauriben S. Jadav	5	11	1984	Residential
275.	Shrimati Kiran B Chawla	2	11	1984	Residential
276.	Shri N. M. Chandel	31	10	1984	Residential
277.	Shri Pradeep K. Chandnani and Vishni P. Chandnani	16	7	1983	Residential
278.	Shri Hansa Mahendra Panchasara	13	12	1984	Residential
279.	Shri Sureshbhai Hansraj Joshi and Chetana H. Joshi	18	7	1983	Residential
280.	Shri Shri Ishwar and Haresh Korani	14	6	1983	Residential
281.	Shri Shyamlal R.	12	11	1984	Residential
282.	Shrimati Bindu S. and Sarasmma Pillai	19	10	1984	Residential
283.	Shrimati Radhaben Karsanbai Kharva	2	11	1984	Residential
284.	Shri Jayesh L. Aboti	31	10	1984	Residential
285.	Shri Ashok K. Parmar	19	11	1984	Residential
286.	Shrimati Mukhtiari Devi K. Hooda	18	8	1983	Residential
287.	Shri Ramesh Mohandas Aswani	2	11	1984	Residential
288.	Shrimati Sunita Chndru Lalwani	19	10	1984	Residential
289.	Shri Arunaben S. Jaiswal	12	8	1983	Residential
290.	Shri Anand P. Devmurani	13	6	1983	Residential
291.	Shri Mithu Mangoo	20	11	1984	Residential
292.	Shri Ram Swaroop Bhojwal	19	11	1984	Residential
293.	Shrimati Damyantiben and Oters	12	11	1984	Residential
294.	Shri Ashok Kumar K. Upadyay	8	6	1983	Residential
295.	Shri Chana Hari	30	10	1984	Residential
296.	Shrimati Punjiben Karsan Devraj	20	11	1984	Residential

1	2	3	4	5	6
297.	Shrimati Sarita B. Bhatnagar	20	11	1984	Residential
298.	Shri Vinod Kumar C. Thakkar and Deepak C. Thakkar	31	10	1984	Residential
299.	Shrimati Radhaben P. Bhanushali	31	10	1984	Residential
300.	Shrimati Laxmi Maitraand Velijibhai R. Mytra	18	7	1983	Residential
301.	Shri Jagdhish M. Bhatia and Shrimati Sundri J. Bhatia	12	11	1984	Residential
302.	Shrimati Neha Sudhir Nakhani	12	8	1983	Residential
303.	Shrimati Kamaben Bhanushali	6	6	1983	Residential
304.	Shrimati Karmjeet Kour Karoli	31	10	1984	Residential
305.	Shri Sandeep Y. Maheshwari	2	11	1984	Residential
306.	Shri Rajendra Shankerlal Solanki	14	6	1983	Residential
307.	Shrimati Shalini Santosh Agarwal	31	10	1984	Residential
308.	Shrimati Deviben Bhachbai Ahir	2	11	1984	Residential
309.	Shrimati Kasturiben A. Darji Parmar	12	8	1983	Residential
310.	Shri Hareshkumar Keshavji Makwana	12	11	1984	Residential
311.	Shri Suresh Mulchand Jagama	19	11	1984	Residential
312.	Shrimati Ritu R. Bhatia	2	6	1983	Residential
313.	Shri Vishnu B. Advani	8	6	1983	Residential
314.	Shri Mohandas T. Devnani	12	8	1983	Residential
315.	Shrimati Budhiben P. Rathod	5	11	1984	Residential
316.	Shrimati Pramila P. Patel	2	11	1984	Residential
317.	Shri Naresh Roopchand Bellani	7	2	1984	Residential
318.	Shri G. C. Paul	2	11	1984	Residential
319.	Shri Gordhan N. Kalwani	19	11	1984	Residential
320.	Shrimati Subhavatidevi M. Sharma and Pratimadevi S. Sharma	19	11	1984	Residential
321.	Shrimati Hemaben R. Patel	2	11	1984	Residential
322.	Shrimati Manuben D Anand	20	11	1984	Residential
323.	Shrimati Jyoti Ashok Hardarmalani	12	8	1983	Residential
324.	Shri Dharamdas M. Malukani	12	8	1983	Residential

1	2	3	4	5	6
325.	Shrimati Puribai Viram	19	10	1984	Residential
326.	Shri Ashok Hirji Rayllon	2	11	1984	Residential
327.	Shrimati Lakhmanbhai Deepchand Thacker	12	11	1984	Residential
328.	Shrimati Daumani Narainswamy	19	11	1984	Residential
329.	Shri Jitendrasinh Dilipsinh Zala	31	10	1984	Residential
330.	Shri John Mathew	16	6	1983	Residential
331.	Shri Mohammad Ali Gulam Ali Khoja	5	7	1983	Residential
332.	Shri Abram Samuel and Mrs. Jinoy A	20	11	1984	Residential
333.	Shri Jadeja K. Bhavansinh	16	6	1983	Residential
334.	Shri Chandresh and Kajal Tataria	21	1	1984	Residential
335.	Shri R. D. Pandey	27	6	1984	Residential
336.	Shrimati Radhabai C. Khavda	17	6	1983	Residential
337.	Shri M. M. Gadhai	12	1	1984	Residential
338.	Shrimati Mohini L. Lalwani	17	5	1989	Residential
339.	Shrimati Sabira L Bara	19	6	1983	Residential
340.	Shri Bapu Mia Isaq	21	1	1984	Residential
341.	Shri Bharti S. Menon and Sunil Menon	12	1	1984	Residential
342.	Shri S. N. Dholakia	12	1	1984	Residential
343.	Shri Narainbhai K. Ahir	21	1	1984	Residential
344.	Shrimati Gitaben Javeribai Patel	23	4	1984	Residential
345.	Shrimati Manjulaben V. Thakker	19	6	1983	Residential
346.	Shrimati Neeta P. Palan	12	1	1984	Residential
347.	Shrimati Rakdha K. Nair	12	1	1984	Residential
348.	Shrimati Baby Laxmi and Others	4	7	1983	Residential
349.	Shri Dinesh Megji Dholu	21	1	1984	Residential
350.	Shrimati Geeta H. Korani	12	1	1984	Residential
351.	Shri Chatrabhuj U. Parmar and Jagdish U. Parmar	21	1	1984	Residential
352.	Shrimati Kuvernben Velji	1	2	1984	Residential
353.	Shrimati Dipti B Mulbai B	12	1	1984	Residential
354.	Shri Dhasrath V. Jadeja	1	2	1984	Residential

1	2	3	4	5	6
355.	Shrimati Tulsi Sujan and Shankar Sujan	7	6	1983	Residential
356.	Shrimati Vishindas Udharam Butani	10	9	1986	Residential
357.	Shrimati Sushiladevi R. Gahlot	8	6	1983	Residential
358.	Shri M. G. Bajaj	1	2	1984	Residential
359.	Shri K. M. Solanki	16	1	1984	Residential
360.	Rajesh L. Bhavnani and Ramesh B.	19	6	1983	Residential
361.	Shrimati Pari N. Chandaani, Shrimati Anita N. and Shri Mahesh N. Chandrani	12	1	1984	Residential
362.	Shrimati Pushpa Parshotam Lakhwani	15	1	1984	Residential
363.	Shri Shobraj Dhalumal Ramchanda and Khushal D. Ramchanda	21	1	1984	Residential
364.	Shri Abdul Sattar L. Bara and Akhtar Hussain L. Bara	12	1	1984	Residential
365.	Shri K. T. Bhawnani	21	1	1984	Residential
366.	Shri M. T. Gianchandani	12	1	1984	Residential
367.	Shrimati Santha Parameshwaran	15	1	1984	Residential
368.	Shri Nenumal K. Lakhwani	12	1	1984	Residential
369.	Shri P. B. Sharma	12	1	1984	Residential
370.	Shrimati Kajal Gurmukh Mulchandani	10	7	1984	Residential
371.	Shri Jethanand Radhakishan Bajaj	11	8	1985	Residential
372.	Shri Vijay Kumar S.	12	7	1985	Residential
373.	Shrimati Ashadevi Narayan Dayaramani	17	8	1983	Residential
374.	Shrimati Geetalal Chainani	17	8	1983	Residential
375.	Shrimati Meena G. Bhanushali	17	8	1983	Residential
376.	Shrimati Mala Tulsi Kalwani	16	6	1983	Residential
377.	Shri Manohar K. Shetty	8	10	1983	Residential
378.	Shrimati Ranidevi Asharam Chowdhary	5	10	1983	Residential
379.	Shrimati Radhadevi G. Anandani	13	10	1983	Residential
380.	Shrimati Vimla Kishanchand Thadhani	19	6	1983	Residential
381.	Shri Pramod S. Sharma and Others	19	6	1983	Residential
382.	Shri V. P. Zolapura	30	9	1983	Residential

1	2	3	4	5	6
383.	Shri Omana G.	5	10	1983	Residential
384.	Shri A. Bhatacharjee	30	9	1983	Residential
385.	Shri Ghanshyam S. Patel Navinbhai S. Patel, Amrutbhai S. Patel, Pravinbhai H. Patel	3	10	1983	Residential
386.	Shrimati Nisha Uttam Bansal	5	10	1983	Residential
387.	Shri Monibabu S. Sarkar and Shrimati Beena M. Sarkar	13	9	1983	Residential
388.	Shrimati Shubheda Shetty	10	10	1983	Residential
389.	Shri K. V. Gopalkrishnan and Shrimati Kastoori G	16	6	1983	Residential
390.	Shrimati Suvarna Shivaraman Nair	14	10	1983	Residential
391.	Shrimati Namita N. Bhatacharjee, Manish N. and Rajib N.	10	10	1983	Residential
392.	Shri Ishwarlal Parsram Girdhani	7	10	1983	Residential
393.	Shrimati Indira V. Pillai	3	10	1983	Residential
394.	Shri P. P. Vora	5	10	1983	Residential
395.	Shri M. P. Tulsiani	9	7	1985	Residential
396.	Shri Nanik J. Butaney	9	7	1985	Residential
397.	Shri Balachandran Krishnan	17	8	1983	Residential
398.	Shri Ramesh G. Panjwani	9	7	1985	Residential
399.	Shri T. H. Chandnani	9	7	1985	Residential
400.	Shri Lal N. Hotchandani	9	1	1984	Residential
401.	Shri Bharat Bhushan and Hemraj Gadhvi	9	1	1984	Residential
402.	Shri Tejpal N., Arjan N. and Kanji N. Bhanushali	9	1	1984	Residential
403.	Shri Himanshu R. Shah	9	1	1984	Residential
404.	Shri Vasudev R. Kalwani	9	1	1984	Residential
405.	Thacker Ghanshyambhai Mansukhlal	9	1	1984	Residential
406.	Shri B. T. Bhavnani	9	1	1984	Residential
407.	Shrimati Shobha Parmanand Khiani	9	1	1984	Residential
408.	Shrimati Rekha K. Motihar	9	1	1984	Residential

1	2	3	4	5	6
409.	Shri H. M. Veejani	9	1	1984	Residential
410.	Shrimati Ramaiben. S. Vinada	4	7	1985	Residential
411.	Shri Mohan H. Tahilyani and Others	9	1	1984	Residential
412.	Shrimati Sangita P Jain	9	1	1984	Residential
413.	Shrimati Kavita B. Jethra and Sushil B. Jethra	9	1	1984	Residential
414.	Shrimati Lilaben Umashanker Varma	9	1	1984	Residential
415.	Shrimati Shanta L. Tewani	9	1	1984	Residential
416.	Shrimati Radha C. Achuthankartha	9	1	1984	Residential
417.	Shrimati Shashi Bala S. Gupta	1	7	1983	Residential
418.	Shrimati Jaya Vithaldas and Kalpesh V. Thacker	9	1	1984	Residential
419.	Shrimati Pushpa L. Jethra	9	1	1984	Residential
420.	Shrimati Nitaben M. Thacker	4	6	1984	Residential
421.	Shrimati Sobhna S. Gadhvi	4	6	1984	Residential
422.	Shrimati Poonamma M. Nair	4	6	1984	Residential
423.	Shri Ramesh N. Aswani and Reshma R. Aswani Mahesh Murarilal Goyal	4	6	1984	Residential
424.	Shri S. Damodaran	4	6	1984	Residential
425.	Shri Bharat Kumar Raghavji Thacker	30	9	1983	Residential
426.	Shri Bhaskar Chandrakant Vyas	4	10	1983	Residential
427.	Shri Dinesh G. Valand	3	10	1983	Residential
428.	Shri Arjun. R Kacharia and Radha Arjun Kacharia	16	6	1983	Residential
429.	Shri Arjunlal R. Kachoria and Shrimati Radhaben R. Kachoria	3	10	1983	Residential
430.	Shrimati Nisha H. Kellani and Haresh N. Kellani	28	9	1983	Residential
431.	Shri Sudhir S. Singhal	30	9	1983	Residential
432.	Shri Deviben Babulal Babaria	3	10	1983	Residential
433.	Shri Shantaben K. Thakkar	4	7	1983	Residential
434.	Shri Purshottam J. Kedia	3	10	1983	Residential
435.	Shri I. J. Fernades	4	6	1984	Residential

1	2	3	4	5	6
436.	Shrimati Poonam R Motwani	4	6	1984	Residential
437.	Shri D. D. Thacker	4	6	1984	Residential
438.	Shri M. N. Menon	4	6	1984	Residential
439.	Shri Venketeshwar A. Iyer	23	6	1983	Residential
440.	Shri K. J. Verghese	4	6	1984	Residential
441.	Shri C. G. Madhavan	4	6	1984	Residential
442.	Shri S. D. Bathar	5	10	1983	Residential
443.	Shrimati Mary Das Wd/o Late Shri T. C. Das	27	9	1983	Residential
444.	Shrimati Padma V. Balwani	5	10	1983	Residential
445.	Shrimati Kapilaben and Dr. Sweety Anand	13	10	1983	Residentia
446.	Shrimati Rajkumari	28	9	1983	Residentia
447.	Shrimati Pramila R. Shah	13	10	1983	Residential
448.	Shri S. K. Singh and J. K. Singh	5	10	1983	Residentia
449.	Shri Girish Mayashanker Jani	17	5	1989	Residentia
450.	Shrimati Jyotsanaben A. Joshi	3	10	1983	Residentia
451.	Shrimati Ishwari M. Pariyani	16	6	1983	Residentia
452.	Shrimati Mahesh T. Shah	9	6	1983	Residentia
453.	Shri S. B. Jani	30	9	1983	Residentia
454.	Shrimati Urmila Prakash Kalla	27	9	1983	Residentia
455.	Shri Gianchand H. Hotwani	10	10	1983	Residentia
456.	Shrimati Mohini G. Bhanshali	10	10	1983	Residentia
457.	Shrimati Rukmani G. Sachanandani and Jagdish G. Sachanandani	30	9	1983	Residentia
458.	Shri C. Visalakshy K. Kutty	4	6	1984	Residentia
459.	Shrimati Form R. Mayatrai	23	6	1983	Residentia
460.	Shrimati Sulachhini B. Hassija	9	7	1985	Residentia
461.	Shri Lal. K. Vaswani	9	7	1985	Residentia
462.	Shrimati Ulpaben S. Dave	24	6	1983	Residentia
463.	Shri Dilip T. and Shrimati Reshma D.	9	7	1985	Residentia
464.	Shri Rakesh Mohanbhai Thacker	24	6	1983	Residentia
465.	Shrimati Kamlaben M. Patel	13	10	1983	Residentia

[RAJYA SABHA]

1	2	3	4	5	6
466.	Shri Janardhan N. Nair	28	9	1983	Residential
467.	Shri Ganga Shiva Kumar and Shri Ganga Gopikrishnan	26	9	1983	Residential
468.	Shri Ashok Shivam Panchal	30	9	1983	Residential
469.	Shri R. S. Chavda	5	10	1983	Residential
470.	Shri Ramji Teja Ahir	26	5	1989	Residential
471.	Shrimati Bhagwati G. Bhagia	9	7	1865	Residential
472.	Shrimati Phoram H. Ranwala	9	7	1985	Residential
473.	Shri Narendra Vasdev Lalwani	9	7	1985	Residential
474.	Shrimati Jyoti Parshotam Makhijani	9	7	1985	Residential
475.	Shrimati Swaranjit Kaur G. Kalas	24	6	1983	Residential
476.	Shri Amarlal I. Bellani and Meenadevi A. Bellani	9	7	1985	Residential
477.	Shri Alpesh A. Sharma and Shri Amit A. Bhardwaj	9	7	1985	Residential
478.	Shrimati Harkuwardevi D. Soda	24	6	1983	Residential
479.	Shri Ashok Banasingh Vaswani	9	7	1985	Residential
480.	Shri Harilal Shivji Gadhvi	9	12	1985	Residential
481.	Shrimati Bharti M. Katriai	6	10	1983	Residential
482.	Shri Manoj Hemchand Motwani and Shrimati Geeta Manoj Motwani	19	6	1983	Residential
483.	Shri Raju Lalsingh Padiyar	3	10	1983	Residential
484.	Shrimati Sulochana Nanikram Assudani	5	10	1983	Residential
485.	Shrimati Dropati H. Rao	3	10	1983	Residential
486.	Shri K. N. Kuksal	27	9	1983	Residential
487.	Shri Gautam D. and Vijyaben Harani	13	10	1983	Residential
488.	Shrimati K. K. Sarawati	29	8	1985	Residential
489.	Shri Mukesh S. Bather	27	9	1983	Residential
490.	Shri Maniprabha P. Jain	4	10	1983	Residential
491.	Shri Uday Shanker Shetty	4	7	1983	Residential
492.	Shri Hemandas Pamandas	28	9	1983	Residential
493.	Shri Rajkumar R. Thackar	13	10	1983	Residential

1	2	3	4	5	6
494.	Shrimati Radhaben	16	6	1983	Residential
495.	Shri Pravinsinh C. Jadeja	7	4	1986	Residential
496.	Shrimati Chandra V. Tolani	10	10	1983	Residential
497.	Shrimati Sushila A. Thacker	4	7	1983	Residential
498.	Shrimati Lilawanti Jethalal Gala	3	10	1983	Residential
499.	Shri Ashok Damji Bhanushali	3	10	1983	Residential
500.	Shri Chitralekha M. Vara	7	10	1983	Residential
501.	Shri V. H. Sharma	26	9	1983	Residential
502.	Shri P. G. Madhusudhan	3	10	1983	Residential
503.	Shrimati Rakshaben Ashwinbhai Shah	30	9	1983	Residential
504.	Shri Sabir Alladin	30	9	1983	Residential
505.	Shri Manoj V. Desai	13	6	1983	Residential
506.	Shri B. L. Turk	14	10	1983	Residential
507.	Shri Puran H. Ratnani	24	6	1983	Residential
508.	Shri M. S. Patel	19	6	1983	Residential
509.	Shri Dr. Dharmendra M. Tilwani and Shrimati Ishita D. Tilwani	4	10	1983	Residential
510.	Shrimati Kanta A. Bajaj	14	10	1983	Residential
511.	Shrimati Kalpana S. Bellani	1	6	1983	Residential
512.	Shri Kishor M. Shah	15	10	1983	Residential
513.	Shri Aziz Sidik Darvan	4	1	1986	Residential
514.	Shri Arjundas V. Bhatia	5	10	1983	Residential
515.	Shrimati Pramodaben H. Shah	26	9	1983	Residential
516.	Shri Vallabhdas A. Nimavat	10	10	1983	Residential
517.	Shri R. S. Rana Co-Leasee Shrimati Satya R. Rana	27	9	1983	Residential
518.	Shrimati Champa B. Israni	30	9	1983	Residential
519.	Shri Chhaganbhai K. Patel	17	5	1989	Residential
520.	Shri Abdul Rahman	13	10	1983	Residential
521.	Shrimati Neeta Haresh Hirani	5	10	1983	Residential
522.	Shri Ram T. Manghani	16	6	1983	Residential

1	2	3	4	5	6
523.	Shrimati Maria Ursule Loho	30	9	1983	Residential
524.	Shri Mas. Haresh Mahadev Thacker Thru Mother Shrimati Sitaben Thacker	3	10	1983	Residential
525.	Shri Jaswant Jetusingh	30	9	1983	Residential
526.	Shrimati Chanda B. Gupta	13	10	1984	Residential
527.	Shri Murli Ganshyamdas Raisinghani	8	6	1983	Residential
528.	Shrimati Shirinben N. Rajwani	5	10	1983	Residential
529.	Shri Vijay K. Mittal and Shri Ajaykumar Mittal	19	6	1983	Residential
530.	Shri Chikkala Johan Peter	10	10	1983	Residential
531.	Shri Harsha D. Satlani	4	7	1983	Residential
532.	Shrimati Veena J. Sukhwani	3	10	1983	Residential
533.	Shrimati Kunwarbai S. Myatra	9	6	1983	Residential
534.	Shri M. Pichai Pillai	17	6	1983	Residential
535.	Shri Chandanmal Indermal Parekh and Shrimati Premlata C. Parekh	3	10	1983	Residential
536.	Shri A. K. Gadhavi	28	9	1983	Residential
537.	Shrimati Kalawati Ramgopal Pandey	14	10	1983	Residential
538.	Shri Shivji Nathu	4	10	1983	Residential
539.	Shri Virendra Kumar Mehta	14	10	1983	Residential
540.	Shri Navin Kumar Shivnarayan Sharma	28	6	1983	Residential
541.	Shri Narendra Kumar Kanji Sanghvi	19	6	1983	Residential
542.	Shrimati Neeta T. Bhavnani and Others	3	10	1983	Residential
543.	Shri Lakhamshi R. Senghani	19	6	1983	Residential
544.	Shrimati S. Prema M.	10	10	1983	Residential
545.	Shri Yashpalsingh S. Charan	3	10	1983	Residential
546.	Shrimati Rekha R. Menghani and Poonam J. Menghani	17	5	1989	Residential
547.	Shri Dhanji V. Parmar	6	10	1983	Residential
548.	Shrimati Sarojben Champaklal Mehta	14	10	1983	Residential
549.	Shri Amulakh V. Kotak	5	10	1983	Residential

1	2	3	4	5	6
550.	Shri Kumar M. Haresh M. Pradeep M. Gywalani	30	9	1983	Residential
551.	Shri Rajesh Bhupender Gajjar	16	8	1999	Residential
552.	Shri Manjit Singh J. Saluja and Shrimati Manjit Kaur Saluja	3	10	1983	Residential
553.	Shrimati Aminabai Alimohmed Malik	13	10	1983	Residential
554.	Shrimati Jayashreeben S. Thacker and Girish Kumar M. Ganatra	14	10	1983	Residential
555.	Shri Shamjibhai J. Patel and Manjulaben S. Patel	14	10	1983	Residential
556.	Shri Piyush A. Shah	2	2	1984	Residentia
557.	Shri Vipul N. Parekh and Deepak S. Cyclewala	30	9	1983	Residentia
558.	Shri Mohan Dhanomal Mulchandani and Mrs. Bharti Mohan Mulchandani	24	10	1983	Residentia
559.	Shri Neil Ranjeetsingh Chouhani	19	6	1983	Residentia
560.	Shri Shrikant H. Rathi	3	10	1983	Residentia
561.	Shri Pahilaj Sadhuram Bhathija	4	10	1983	Residentia
562.	Shrimati Archna R. Patel	5	10	1983	Residentia
563.	Shri Valji Mulji Patel	4	10	1984	Residentia
564.	Shri Suesh Kumar R. Mulchandani and Sunil Kumar R. Mulchandani	3	10	1983	Residentia
565.	Shri Arun G. Harani and Nisha A. Harani	18	6	1984	Residentia
566.	M/s ABS Industries	17	5	1989	Residentia
567.	Shrimati Sitaben Mahadev Thacker	30	9	1983	Residentia
568.	Shri Rameshchandra and Lalit Modi	6	10	1983	Residentia
569.	Shrimati Lata B. Bhambhani	17	5	1989	Residentia
570.	Shri Gopal H. Rawtani	17	5	1989	Residentia
571.	Shri Jawahar K. Assudani and Deepa J. Assudani	14	10	1983	Residentia
572.	Dr. Dinesh D. Harani	29	6	1983	Residentia
573.	Shri Balchand S. Dhanwani	30	9	1983	Residentia
574.	Shrimati Rasilaben V. Thacker	28	9	1983	Residentia

1	2	3	4	5	6
575.	Shri Premkumar S. Laljani	5	10	1983	Residential
576.	Shrimati Kamlaben T. Kella	3	10	1983	Residential
577.	Shri Baby John	7	10	1983	Residential
578.	Shri P. G. Jadeja and R. G. Jadeja	8	6	1983	Residential
579.	Shri M. H. Ramrakhiani	14	10	1983	Residential
580.	Shrimati Urmila N. Kela	14	10	1983	Residential
581.	Shri Suresh D. Joshi	3	10	1983	Residential
582.	Shri N. H. Chandnani	17	5	1989	Residential
583.	Shri G. K. Nair	14	10	1983	Residential
584.	Shri Bajranglal M. Bothara	30	9	1983	Residential
585.	Shri T. A. Eassow	16	6	1983	Residential
586.	Shri Ratan Tulsiani	3	10	1983	Residential
587.	Shri Manohar K. Shetty	28	9	1983	Residential
588.	Shri Kishor Ranwala and Shrimati Veena Ranwala	4	7	1983	Residential
589.	Shri D. J. Tewani	27	9	1983	Residential
590.	Shrimati Aruna P. Thacker	4	7	1983	Residential
591.	Shri Chandrakant A. Shah	9	8	1984	Residential
592.	Shri Chhatarpal Singh	30	9	1983	Residential
593.	Shri Prem Suresh Prasad I. Ghiria	10	10	1983	Residential
594.	Shri Dineshchandra H. Thacker	14	10	1983	Residential
595.	Shrimati Ashadevi M. Agarwal and Others	14	10	1983	Residential
596.	Shri Mavji Mulji Patel	28	9	1983	Residential
597.	Shri Shailesh D. Bhawanji	10	10	1983	Residential
598.	Shrimati Mohini L. Jaswani	2	8	1984	Residential
599.	Shri S. M. Joshi	16	6	1984	Residential
600.	Shrimati Rasilaben M Hamipara	16	1	1989	Residential
601.	Dr. Mrs. Rekha Singh	16	1	1989	Residential
602.	Shri B. P. Asnani	16	6	1989	Residential
603.	Shri Pravin M. Junj	16	6	1989	Residential
604.	Shri Hariram Bhanushali	16	6	1989	Residential

1	2	3	4	5	6
605.	Shri C. V. Ravindran	16	6	1989	Residential
606.	Shri Babubhai D. Danger	16	6	1989	Residential
607.	Shri Kishore Muljibai Solanki	16	1	1989	Residential
608.	Shri Rakesh Kumar L.	13	1	1989	Residential
609.	Shri M. D. Patel	16	1	1989	Residential
610.	Shri K. R. Ramaswamy	16	1	1989	Residential
611.	Shri B. P. Anandam	16	1	1989	Residential
612.	Shrimati Indumatiben S. Kanabar	16	1	1989	Residential
613.	Shrimati Laxmiben Parbat Kanabi and Hemlataben J. Sanghani	16	1	1989	Residential
614.	Kandla Dock Labour Board	15	7	1976	Residential
615.	The Dy. Chairman, Kandla Dock Labour Board	15	2	1994	Residential Cum Shop
616.	The Supdt. of Post Office Kutch Division - Bhuj	30	7	1983	Post Office
617.	Food Corporation of India	26	8	1977	Residential
618.	Food Corporation of India	26	8	1977	Residential
619.	The Branch Manager, SBI-Gandhidham	14	1	1983	Office
620.	The Joint Commisioner of Customs- Kandla	15	3	1991	Residential
Sector	-Sapnanagar Old				
1.	Shrimati Mariyabai Moosa Bapda	26	12	1988	Residential
2.	Shri B. A . Maheshwari	26	12	1988	Residential
3.	Shri Swapan Kumar Paul	26	12	1988	Residential
4.	Shrimati Heerbai D. Maheshwari	26	12	1988	Residential
5.	Shri Piyush Kumar G. Chandra and Shrimati Pratibharani P.	26	12	1988	Residential
6.	Shri Devraj Tejpal Kannar	26	12	1988	Residential
7.	Shri Haresh D. Pamwani	26	12	1988	Residential
8.	Shri Dayaram M. Bhatti	26	12	1988	Residential
9.	Shrimati Amrutben Jagdishbhai Katua	28	12	1988	Residential

1	2	3	4	5	6
10.	Shri Kishin Gobind	28	12	1988	Residential
11.	Shri Harshi Sumar	28	12	1988	Residential
12.	Shrimati Purbai W/o Shri Narian A.	28	12	1988	Residential
13.	Shri Naran J. Devariya	28	12	1988	Residential
14.	Shri Narain Kachra	28	12	1988	Residential
15.	Shri Pancham R. Sonkar	28	12	1988	Residential
16.	Shrimati Leela Ratanji Becharji	28	12	1988	Residential
17.	Shri Tejpal Pachan Maheshwari	28	12	1988	Residential
18.	Shri Devilal C. Naiina	28	12	1988	Residential
19.	Shrimati Gopi K. Karkoti	28	12	1988	Residential
20.	Shri Umar Singh F.	28	12	1988	Residential
21.	Shrimati Kailashben B. Thakkar	28	12	1988	Residential
22.	Shri Ramji Bhura	28	12	1988	Residential
23.	Shri Dhanji Khimji	28	12	1988	Residential
24.	Shri Ibrahim Hassam C.	28	12	1988	Residential
25.	Shri Amritlal Sukhabhai Patel	27	12	1988	Residential
26.	Shri Nathu Atu Khalasi	27	12	1988	Residential
27.	Shree Bajrangbali Charitable Trust	27	12	1988	Residential
28.	Shri Santosh Singh N. Jadeja	27	12	1988	Residential
29.	Shri Khimiji Sumar	27	12	1988	Residential
30.	Shrimati Bhagwati Ramsud	27	12	1988	Residential
31.	Shri Dhanji J. Maheshwari	27	12	1988	Residential
32.	Shri Chunilal Lasaji	27	12	1988	Residential
33.	Shri Rajmal Jagram	27	12	1988	Residential
34.	Shri Suratdin Babu	27	12	1988	Residential
35.	Shri Vijay K. Thakkar	27	12	1988	Residential
36.	Shrimati Zeba A. Pathan	27	12	1988	Residential
37.	Shrimati Hanifa K. Kakkal	27	12	1988	Residential
38.	Shri Indru K. Bagchandani	17	1	1988	Residential
39.	Shri Mewalal Sitaram	27	12	1988	Residential
40.	Shrimati Champaben Ashok	27	12	1988	Residential

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1	2	3	4	5	6
41.	Shri Dev M. Dadlani and Shrimati Sapna M. Dadlani	27	12	1988	Residential
42.	Shri Inder Singh Shivratan Singh	27	12	1988	Residential
43.	Shri Gajendra Sinh Dilubha Jadeja, Shri Nirmal Sinh D. Jadeja	27	12	1988	Residential
44.	Shri Ramji Mishra	27	12	1988	Residential
45.	Shri Vachhiya Narain	27	12	1988	Residential
46.	Shri Shailesh M. Maheshwari	27	12	1988	Residential
47.	Shri Sasidharan Pillai	27	12	1988	Residential
48.	Ms. Hemlata Bhagelu Singh	27	12	1988	Residential
49.	Shri Bharatkumar Karsanbhai Gosai	27	12	1988	Residential
50.	Shrimati Pushpadevi Suthar	27	12	1988	Residential
51.	Shrimati Kesarbai Bharatram	29	12	1988	Residential
52.	Shrimati Sonbai H. Vidha	29	12	1988	Residential
53.	Shri Vella Soma	29	12	1988	Residential
54.	Shri Kalubhai Ibrahimbhai Desai	29	12	1988	Residential
55.	Shri Venkat J. Peetani	29	12	1988	Residential
56.	Shrimati Marayabai Ismile Jam	29	12	1988	Residential
57.	Shri Vijay D. Ghanshani	29	12	1988	Residential
58.	Shri Bhupendra S Maheshwari	29	12	1988	Residential
59.	Shri Anil J. Soni	29	12	1988	Residential
60.	Shri Gopal M.	29	12	1988	Residential
61.	Shri Satya Singh H Gehani	29	12	1988	Residential
62.	Shrimati Gita P. Raghani	29	12	1988	Residential
63.	Shrimati Alka A. Maheshwari	29	12	1988	Residential
64.	Shri Ramesh D. Maheshwari	29	12	1988	Residential
65.	Shri Mathew Thomas	28	12	1988	Residential
66.	Shri Prakash Jayaram	29	12	1988	Residential
67.	Shri Bhonita K. Bhowmik	29	12	1988	Residential
68.	Shri Naran M. Maheshwari	29	12	1988	Residential
69.	Shrimati Rajkanwar L. Shekhawat	29	12	1988	Residential

1	2	3	4	5	6
70.	Shri Thawar S. Maheshwari	29	12	1988	Residential
71.	Shri A. L. Francia	29	12	1988	Residential
72.	Shrimati Rochal B. Rawlani	29	12	1988	Residential
73.	Shrimati Joshna B. Choudhary	29	12	1988	Residential
74.	Shri Aswin Doru	29	12	1988	Residential
75.	Kamla Tulsi Diayalani	26	12	1988	Residential
76.	Shri Jagdish Chunilal	26	12	1988	Residential
77.	Shri Namori Murji	26	12	1988	Residential
78.	Shri Sunil Kumar Paul	26	12	1988	Residential
79.	Shrimati Susmeri Francies	26	12	1988	Residential
80.	Shri Ramji Dhama	26	12	1988	Residential
81.	Shri Ladha Bhimji	26	12	1988	Residential
82.	Shri Harish T. Kriplani	26	12	1988	Residential
83.	Shri Harsukh V. Khatri	26	12	1988	Residential
84.	Shri Nanalal Hirji Chouhan	26	12	1988	Residential
85.	Shrimati Madhu C. Bhatia	26	12	1988	Residential
86.	Shrimati Jayaben Manubhai Dabhi	26	12	1988	Residential
87.	Shrimati Jingiya Hawabai Dabhi	27	12	1988	Residential
88.	Shrimati Khimibai Raji Haja	27	12	1988	Residential
89.	Shri Vishal T. Panjabi	28	12	1988	Residential
90.	Shri K. Shrihari	28	12	1988	Residential
91.	Shri B. S. Rana	28	12	1988	Residential
92.	Shri Amarjeet Kaur	28	12	1988	Residential
93.	Shri Ramujagar Ramkrishan T.	28	12	1988	Residential
94.	Shri Prakash A. Nagrani	28	12	1988	Residential
95.	Manoj M. Advani	28	12	1988	Residential
96.	Shrimati Kuwarba Amubha Chouhan	28	12	1988	Residential
97.	Shri Kachra Jakhu	28	12	1988	Residential
98.	Shri Devraj Meghji	28	12	1988	Residential
99.	Shri Mohandas Devdas	28	12	1988	Residential
100.	Shri Mary Vijaykumar Pillai	28	12	1988	Residential

1	2	3	4	5	6
101.	Shri Alimohmed Suleman	30	12	1988	Residential
102.	Shri P. D. Vyas	30	12	1988	Residential
103.	Shri Anil Chandra Paul	30	12	1988	Residential
104.	Shrimati Hari Kishan Kaur K Minhas	30	12	1988	Residential
105.	Shri Dadubha M. Jadeja	30	12	1988	Residential
106.	Shri Dugaram Chimanji	30	12	1988	Residential
107.	Shrimati Chandrika B. Chouhan	30	12	1988	Residential
108.	Shri Shantibhai P. Patel and Shri Jayantibhai P. Patel	30	12	1988	Residential
109.	Shri N. V. Mathai	30	12	1988	Residential
110.	Shri Ashok A. Mehta	30	12	1988	Residential
111.	Shri Raghu Kalu	30	12	1988	Residential
112.	Shri Anil B. Pillai	30	12	1988	Residential
113.	Shrimati Sheela S. Thakar	30	12	1988	Residential
114.	Shrimati Sampatadevi P. Moriya	30	12	1988	Residential
115.	Shri Shitla Prasad V. Singh	30	12	1988	Residential
116.	Shri Hasanand R. Shihani	30	12	1988	Residential
117.	Shri Narain Ladha	30	12	1988	Residential
118.	Shri Bannaram Khengarji	30	12	1988	Residential
119.	Shri Murji Ramji	30	12	1988	Residential
120.	Shri Jaiprakash Vidya Prasad Mishra and Prakash V. Mishra	30	12	1988	Residential
121.	Shri M. K. Ravindranath	30	12	1988	Residential
122.	Shri Moma Manji Makwana	30	12	1988	Residential
123.	Kum. Jyotiben K. Sankalpura	30	12	1988	Residential
124.	Shrimati Ranjanaben V. Kuvadia	30	12	1988	Residential
125.	Shrimati Jayaben S. Maru, Shri Nimit S. Maru and Shri Bhadresh	30	12	1988	Residential
126.	Shrimati Hemlata Singh B.	30	12	1988	Residential
127.	Shri Lazzer Kuruvilla	31	12	1988	Residential
128.	Shri Kara G.	31	12	1988	Residential

1	2	3	4	5	6
129.	Shrimati Jyotiben H. Rathod	31	12	1988	Residential
130.	Shri Shobhomal J.	31	12	1988	Residential
131.	Shrimati Gunti Ramadevi	31	12	1988	Residential
132.	Shri Lalit Chandulal Punjabi	31	12	1988	Residential
133.	Shri Mishal Motivas and Shri Narshi P. Motivas	31	12	1988	Residential
134.	Shri Virchand R. Maheshwari	31	12	1988	Residential
135.	Shri Bhuribai B. Chhoga,	31	12	1988	Residential
136.	Shrimati Geeta Ramesh Kataria	31	12	1988	Residential
137.	Shri Amratlal M. Nanda	31	12	1988	Residential
138.	Shrimati Shanti Nandlal Sukhramani	31	12	1988	Residential
139.	Shrimati Jayshree T. Rathi	31	12	1988	Residential
140.	Shrimati Shanti S. Yadav	31	12	1988	Residential
141.	Shrimati Kishniben G. Lakhwani	31	12	1988	Residential
142.	Shri Atu Naiya Matang	31	12	1988	Residential
143.	Shri Vijay Chandiram Nakhwani	31	12	1988	Residential
144.	Shrimati Geeta R. Kataria	31	12	1988	Residential
145.	Shri Pukkalla Venkanna	31	12	1988	Residential
146.	Shrimati Meera S. Mishra	31	12	1988	Residential
147.	Shrimati Madhuri P. Pandya	31	12	1988	Residential
148.	Shri Mahesh C. Parmar	31	12	1988	Residential
149.	Shri Adam R. Sumra	31	12	1988	Residential
150.	Shri Santosh M. Shekhawat	31	12	1988	Residential
151.	Shrimati Hemlata A. Sharma	2	1	1989	Residential
152.	Shrimati Ramdevi H. Sharma	2	1	1989	Residential
153.	Shri Chimanlal A. Upadhay	2	1	1989	Residential
154.	Shri Jamandas Gurnomal	2	1	1989	Residential
155.	Shri M. K. Maheshwari	2	1	1989	Residential
156.	Shri Harpalsingh D. Tomar	2	1	1989	Residential
157.	Shri Sitaram A. Suthar	2	1	1989	Residential
158.	Shrimati Mohini Sohanlal M.	2	1	1989	Residential

1	2	3	4	5	6
159.	Shri Ramesh S. Sharma	2	1	1989	Residential
160.	Shrimati Hoorbai Hussain	2	1	1989	Residential
161.	Shri G. S. Nageshwar Rao	2	1	1989	Residential
162.	Shri Harichand Changiram	2	1	1989	Residential
163.	Shrimati Rehmatbai H. Sumar	2	1	1989	Residential
164.	Shri Rashmikant S. Mehta	2	1	1989	Residential
165.	Shri Keshabchandra Paul	2	1	1989	Residential
166.	Shri Shantilal N. Thakkar	2	1	1989	Residential
167.	Shri Swapanchandra Paul	2	1	1989	Residential
168.	Shri Sarsar J. Mansingh	2	1	1989	Residential
169.	Shrimati Jayshree K. Dafda	2	1	1989	Residential
170.	Shri Mishrilal Purkaji	2	1	1989	Residential
171.	Shri Virambhai Jivabhai Tabiyar	6	1	1989	Residential
172.	Shri Ramdulare Ramprasad	6	1	1989	Residential
173.	Shri Vinod N. Kataria	6	1	1989	Residential
174.	Shrimati Sneha Sandeep S.	6	1	1989	Residential
175.	Shrimati Nirmala S. Morya	6	1	1989	Residential
176.	Shri R. O. Motwani	6	1	1989	Residential
177.	Shrimati Hansaben Rajesh Chauhan	6	1	1989	Residential
178.	Shri Tejpal Budha Matang	6	1	1989	Residential
179.	Shrimati Meeraben M. Gusai	6	1	1989	Residential
180.	Shri Mohansingh Indersingh Jethani	6	1	1989	Residential
181.	Shri Kanji K. Matiya	6	1	1989	Residential
182.	Shri Praveen Singh A Kumpavat	6	1	1989	Residential
183.	Shri Manoj S. Parani	6	1	1989	Residential
184.	Shri Ibrahilm J. Jat and Shrimati Amina R. Jat	6	1	1989	Residential
185.	Shri Padma Bherumal Tirthani	6	1	1989	Residential
186.	Shri Tahilram K. Bhatia	6	1	1989	Residential
187.	Shri Om Prakash P. Yadav	6	1	1989	Residential
188.	Shrimati Jamnabai Tara Naru	6	1	1989	Residential

1	2	3	4	5	6
189.	Shri Birju Rajdhan	6	1	1989	Residential
190.	Shri Radha Krishna M.	6	1	1989	Residential
191.	Shrimati Lilaba Bachubha G. Vaghela	6	1	1989	Residential
192.	Shri N. David Sam	6	1	1989	Residential
193.	Shri Joysambhai M. Samuel and Shrimati Anita J.	6	1	1989	Residential
194.	Shrimati Shantidevi Hiralal Mangla	6	1	1989	Residential
195.	Shri B. S. Yadav	6	1	1989	Residential
196.	Shri Vijay Ganpatlal Jonwal	6	1	1989	Residential
197.	Shri Prahlad and Kaushalya Teckwani	6	1	1989	Residential
198.	Shri Moh Hussain S.	6	1	1989	Residential
199.	Shri Ashraf B. Kaitakath	6	1	1989	Residential
200.	Shri Narottambhai Shamji Thacker	6	1	1989	Residential
201.	Shri Gaurigar Shamgar Goswami	2	1	1989	Residential
202.	Shrimati Ushaben Vinay Mehta	2	1	1989	Residential
203.	Shivabha V. Jadeja	2	1	1989	Residential
204.	Shri Jackleen and Pankaj Bhatacharyjee	2	1	1989	Residential
205.	Shri Moorji Assomal	2	1	1989	Residential
206.	Shrimati Sitadevi S. Khokhawat	2	1	1989	Residential
207.	Shri Ramphal Sukhdev	2	1	1989	Residential
208.	Shrimati Mithaben L. Goswami	2	1	1989	Residential
209.	Shri Noor Mohmed Ismail	2	1	1989	Residential
210.	Shri. A. P. Tiwari	2	1	1989	Residential
211.	Shrimati Savitri P. Kuttapan Nair	2	1	1989	Residential
212.	Shri Mithu B. Chauhan	2	1	1989	Residential
213.	Shri Devji M. Buchia	2	1	1989	Residential
214.	Shrimati Sangeeta A. Jaiswal	2	1	1989	Residential
215.	Shrimati Prabhaben M Thacker	2	1	1989	Residential
216.	Shri Bharat Ramesh Rawlani	2	1	1989	Residential
217.	Shri Narendra Singh H.	2	1	1989	Residential
218.	Shrimati Kusumben K. Thacker	3	1	1989	Residential

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219.	Shri Nanji A. Maheswari	3	1	1989	Residential
220.	Shri Girish Bhachubhai Patel	3	1	1989	Residential
221.	Shri Hassanand R. Shihani	3	1	1989	Residential
222.	Shri Pradeep H. Shihani and Shri Rajesh H. Shihaani	3	1	1989	Residential
223.	Shri Jata Shankar Shahi	3	1	1989	Residential
224.	Shrimati Mohinibai Hema Geera	3	1	1989	Residential
225.	Shrimati Bachiben Rajput	3	1	1989	Residentia
226.	Shri Premjibhai Kheta Sorthia	3	1	1989	Residentia
227.	Shri P. V. George and Shrimati Sosamma G.	3	1	1989	Residentia
228.	Shrimati Lilabai K. Chouhan	3	1	1989	Residentia
229.	Shri Mohan Nekaji	3	1	1989	Residentia
230.	Shri Gangadin S. Gupta	3	1	1989	Residentia
231.	Shrimati Sarla M. Bhojwani	3	1	1989	Residentia
232.	Shri K. M. Charan	3	1	1989	Residentia
233.	Shri Pachan Velji	3	1	1989	Residentia
234.	Shri Tejbai D. Maheshwari	3	1	1989	Residentia
235.	Shri Bhagyadhar B. Mangaraj	3	1	1989	Residentia
236.	Shrimati Manjudevi Gopal Lal	3	1	1989	Residentia
237.	Shri Mukesh Kumar	3	1	1989	Residentia
238.	Shri Kishorbhai Sunderlal Sheth, Nitin M. Sheth, Jyoti N. Sheth	3	1	1989	Residentia
239.	Shri Jayantilal Bhimji Khatri	3	1	1989	Residentia
240.	Shri R. Sreelatha Mohan	3	1	1989	Residentia
241.	Shri Bharatsinh B. Jadeja	3	1	1989	Residentia
242.	Shri Ramjan Kasam Sodha	3	1	1989	Residentia
243.	Shri Gopal Kumar T.	5	1	1989	Residentia
244.	Shri Teja Kheraj	5	1	1989	Residentia
245.	Shri Santraj Sitaram Yadav	5	1	1989	Residentia
246.	Shri S. V. Solanki	5	1	1989	Residentia

1	2	3	4	5	6
247.	Shrimati Ajita A. Pillai	5	1	1989	Residential
248.	Shri Jagdish	5	1	1989	Residential
249.	Shrimati Nirmla Pursotam L.	5	1	1989	Residential
250.	Shrimati Radhabai Teckchand Advani	5	1	1989	Residential
251.	Shri Gauri Shankar Paul	5	1	1989	Residential
252.	Shri Ravin Anil Paul	5	1	1989	Residential
253.	Shri Avtar Krishan	5	1	1989	Residential
254.	Shri Kanji Karsan Meghani	5	1	1989	Residential
255.	Shri Bimal C. Paul	5	1	1989	Residential
256.	Shri Lalji Velji Waghela	5	1	1989	Residential
257.	Shri Atmaram V. Mangaliya	5	1	1989	Residential
258.	Shri Bhanwar Singh R.	5	1	1989	Residential
259.	Shri B. B. Jadeja.	5	1	1989	Residential
260.	Shri Madanlal Ramji	5	1	1989	Residential
261.	Shri Murji Jiva	5	1	1989	Residential
262.	Shri Rana Karsan	5	1	1989	Residential
263.	Shrimati Seema D. Lahori	5	1	1989	Residential
264.	Shrimati Sushila Sinha and Shrimati Nitu D. Prasad	5	1	1989	Residential
265.	Shrimati Meena L. Lahori	5	1	1989	Residential
266.	Shrimati Sabrunnisa Tamizuddin	5	1	1989	Residential
267.	Shrimati Karmabai Kheta Chouhan	6	1	1989	Residential
268.	Shri Kamal Vasudev Panjwani and Shri Dhiraj V. P.	6	1	1989	Residential
269.	Shri Ramdin Singh S.	6	1	1989	Residential
270.	Shri Brijbhushan and Hariprasad Choudhary	6	1	1989	Residential
271.	Mohan A. Advani and Reshma H. Advani	6	1	1989	Residential
272.	Swain Jagabandhu Arpit	6	1	1989	Residential
273.	Shri Dessar Lakhman	6	1	1989	Residential
274.	Shrimati Sapna Dadlani and Others	6	1	1989	Residential
275.	Shrimati Nathi Pushpavati Dhanu	6	1	1989	Residential

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276.	Shri Pariya Shamy M.	6	1	1989	Residential
277.	Shri Lakhaji Karsanji Jadeja	6	1	1989	Residential
278.	Shri Purshotam B. Tirthani	6	1	1989	Residential
279.	Shri Gaurav R. Patel/Chandrikaben Patel	6	1	1989	Residential
280.	Shrimati Sudershana M. Angrish	6	1	1989	Residential
281.	Shri Suresh V. Tewani and Shrimati Kanchan S. Tewani	6	1	1989	Residential
282.	Shrimati Seemadevi Mithlesh Mishra	6	1	1989	Residential
283.	Shrimati Iannatbai Latif	6	1	1989	Residential
284.	Santosh Kumar Rajendrasingh	6	1	1989	Residential
285.	Shrimati Deepa N. Tewani	6	1	1989	Residential
286.	Shrimati Krishna S. Das	6	1	1989	Residential
287.	Shrimati Urmiladevi D. Dubey	6	1	1989	Residential
288.	Shri Ramesh D. Bhatia and Shrimati Shanta R. Bhatia	6	1	1989	Residential
289.	Shrimati Jetbai Khamu	6	1	1989	Residential
290.	Shri Jayantilal D. Dabhi	6	1	1989	Residential
291.	Shri Dayaram Dhanji	6	1	1989	Residential
292.	Shrimati Manibai Kanji	6	1	1989	Residential
293.	Shrimati Ranvir Kaur Jarnel Singh	6	1	1989	Residential
294.	Shri Hiranand K. Nathani	6	1	1989	Residential
295.	Shri Karsan S. Solanki	6	1	1989	Residential
296.	Shri Kamtaprasad Dubey	6	1	1989	Residential
297.	Shri Arvind Dayalal Darji	6	1	1989	Residential
298.	Shrimati Sunita A. Rajan	6	1	1989	Residential
299.	Shri Haribahadur	6	1	1989	Residential
300.	Shri Tayab Ismail Jangia	6	1	1989	Residential
301.	Shri Rama Amara Makwana	7	1	1989	Residential
302.	Shri Lilu Bhartu	6	1	1989	Residential
303.	Shri Kanbhai and Kishore Maheshwari	6	1	1989	Residential
304.	Shrimati Bhawnaba Sujan Singh Jadeja	6	11	1989	Residential
305.	Shri Nasir B. Khan	6	1	1989	Residential

1	2	3	4	5	6
306.	Shri Ismail Khan H. Pathan	7	1	1989	Residential
307.	Shri Raipan F.	7	1	1989	Residential
308.	Shri Mirchumal Nanikram	6	1	1989	Residential
309.	Girdharilal V.	7	1	1989	Residential
310.	Shri Ramji Mithu Jhala	7	1	1989	Residential
311.	Shrimati Kalawatiben H. Rathod	7	1	1989	Residential
312.	Shri Hazari Voraji	7	1	1989	Residential
313.	Shri Keshabhai L. Vaghela	7	1	1989	Residential
314.	Shri Mahesh M. Makhijani	7	1	1989	Residential
315.	Shri A. J. Maheshwari	7	1	1989	Residential
316.	Shri Taraben Nathgar Gusai	7	1	1989	Residential
317.	Shri Budha Khimji	7	1	1989	Residential
318.	Shri Pratap R. Modiayani	7	1	1989	Residential
319.	Shri Narayan Damji	7	1	1989	Residential
320.	Shri Lacchuben D. Prajapati	7	1	1989	Residential
321.	Shri Kara Saicha Hasim	6	1	1989	Residential
322.	Shrimati Rajkumari Kailash Gianchandani	6	1	1989	Residential
323.	Shri Ramesh Bhawanji Gadhvi	6	1	1989	Residential
324.	Shri Budhram P. Patharia	6	1	1989	Residential
325.	Shrimati Somidevi C. Bisnoi	6	1	1989	Residential
326.	Shri Rabindranath Girdhari Dubey	6	1	1989	Residential
327.	M/s Unique Infra Con Pvt. Ltd.	6	1	1989	Residential
328.	Shri Dhirajlal Shamji	6	1	1989	Residential
329.	Shrimati Shanta R. Malani	7	1	1989	Residential
330.	Shrimati Jivabai K. Mavji	29	5	1989	Residential
331.	Shrimati Ratanbai Pragjibhai	19	5	1989	Residential
332.	Shri Murlidhar N. Khalani	19	5	1989	Residential
333.	Shri Sandhya B. Pandey	19	5	1989	Residential
334.	Shri Suleman I. Jingiya	19	5	1989	Residential
335.	U. M. Pandar	7	1	1989	Residential
336.	Shri Murlidharan G.	6	1	1989	Residential

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337.	Shri Manoj Sonwal	6	1	1989	Residential
338.	Shrimati Madhuri R. Sharma	19	5	1989	Residential
339.	Shri Vijay P. Kharva	19	5	1989	Residential
340.	Shrimati Amita D. Patel	19	5	1989	Residential
341.	Shrimati Ramben B. Taunk	26	11	1989	Residential
342.	Shri Bhudhpuri Bhimpuri Goswami	19	5	1989	Residential
343.	Shri Rajkumar D. Gangwani	26	5	1989	Residential
344.	Shri Prithvisingh R. Chouhan	26	5	1989	Residential
345.	Shrimati Krishnavati Devi Chatarsingh	12	1	1989	Residential
346.	Shri Ashok Kumar Atha	12	1	1989	Residential
347.	Shri Khagendra Ch. Bhatacharjee	12	1	1989	Residential
348.	Shri Topandas	12	1	1989	Residential
349.	Shri Dinesh J. Valecha	12	1	1989	Residential
350.	Shrimati Vishni P. Thadani	12	1	1989	Residential
351.	Shrimati Dariyabai V. Parmar	12	1	1989	Residential
352.	Shri Ram T. Khemchandani	12	1	1989	Residential
353.	Shrimati Kaushalya J. Chellani	12	1	1989	Residential
354.	Shri Shashikant Dhanwani	12	1	1989	Residential
355.	Shri Maiyyaben B. Thacker	12	1	1989	Residential
356.	Shrimati Prabalatara A. Pandey and Anujkumar S. Pandey	12	1	1989	Residential
357.	Shri Pravinbhai Karsanbhai Sakaria	12	1	1989	Residential
358.	Shrimati Vinita U. Lohane	12	1	1989	Residential
359.	Shri Gajraj M. Mehta	12	1	1989	Residential
360.	Shrimati Jijaben B Wagh and Others	12	1	1989	Residential
361.	Shrimati Vanita J Ninjar	12	1	1989	Residential
362.	Shri Rajesh Shewaram Wadhwani	12	1	1989	Residential
363.	Shri Velji Sumar	12	1	1989	Residential
364.	Shri Nari T. Lalwani	12	1	1989	Residential
365.	Shrimati Ambli Surendranath and Shri Surendranath R.	12	1	1989	Residential

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366.	Shrimati Samir and Mita Roy	12	1	1989	Residential
367.	Shri Mansukhbhai P. Mavani and Shrimati Kusumben M. Mavani	12	1	1989	Residential
368.	Shri M. K. Aswani	10	1	1989	Residential
369.	Shri Hiro C. Bhatia	10	1	1989	Residential
370.	Shri V. M. Koshy and Shrimati Amu Kutty Koshy	10	1	1989	Residential
371.	Shrimati Pushpa H. Vanjani and Shrimati Jyoti H. Vanjani	10	1	1989	Residential
372.	Shri C. M. Murlidharan	10	1	1989	Residential
373.	Shri Amarjeet J. Kochar	10	1	1989	Residential
374.	Shrimati Amarjeet J. Kocher	10	1	1989	Residential
375.	Shri Pramod Kant Gaur	10	1	1989	Residential
376.	Shri Indru K. Panjwani	10	1	1989	Residential
377.	Shrimati Radhi N. Panjwani	10	1	1989	Residential
378.	Shri Ramesh V. Joshi	10	1	1989	Residential
379.	Shri Vishnu V. Panjwani	10	1	1989	Residential
380.	Shri Madanlal S. Sharma	19	1	1989	Residential
381.	Shrimati Pritiba C. Sodha	10	1	1989	Residential
382.	Shri Harisinh J. Zala	10	1	1989	Residential
383.	Shri Manu Keshavji Kharva	13	1	1989	Residential
384.	Shri Priyank Girish Patel	13	1	1989	Residential
385.	Shri Ali Mohmed S. Pathan	13	1	1989	Residential
386.	Shri Bachubhai S. Thacker	13	1	1989	Residential
387.	Shri Amit Harish Krishnani	13	1	1989	Residential
388.	Shrimati Rupal Bipin Soni	12	1	1989	Residential
389.	Shri Mohan K. Mulchandani	13	1	1989	Residential
390.	Shrimati Padma M. Jeswani	16	1	1989	Residential
391.	Shri Ravji Hamir Jogi	16	1	1989	Residential
392.	Shri Narian R. Ahir	16	1	1989	Residential
393.	Shri Mukundlal Kanada	16	1	1989	Residential
394.	Shri Bhupendra M. Kanada	16	1	1989	Residential

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395.	Shri Ashok Kumar Rambhai Patel	16	1	1989	Residential
396.	Shri M. A. Dafrani	16	1	1989	Residential
397.	Shri Iqbal Singh	10	1	1989	Residential
398.	Shri B. L. Sharma	10	1	1989	Residential
399.	Shri K. J. Dafda	10	1	1989	Residential
400.	Shrimati Kamla G. Motiyani	10	1	1989	Residential
401.	Shri G. S. Chundawat	10	1	1989	Residential
402.	Shri Divyakant D. Pathak	10	1	1989	Residential
403.	Shri D. V. Buchiya	10	1	1989	Residential
404.	Shrimati Harmista S. Hathi	10	1	1989	Residential
405.	Shri Jivraj H. Gadhvi	10	1	1989	Residential
406.	Shri Hemen R. Someshwar and Shrimati Nandini H. Someshwar	10	1	1989	Residential
407.	Shri Bipin Chandra Yagnik	10	1	1989	Residentia
408.	Shrimati Rekha Anil Pillai	10	1	1989	Residentia
409.	Shri Sabu George	10	1	1989	Residentia
410.	Shri Suresh N. Khiani and Shrimati Madhu S. Khiani	10	1	1989	Residentia
411.	Shri Harish Narayandas Sharma	10	1	1989	Residentia
412.	Shrimati Sushilaben Girdharlal Tank and Shrimati Arunaben R. Goyal	10	1	1989	Residentia
413.	Shri D. R. Malhotra	10	1	1989	Residentia
414.	Shri Dhanendra Gopalan	10	1	1989	Residentia
415.	Shri Sherin Sanjeev Shrivastava	10	1	1989	Residentia
416.	Shrimati Kusumben R. Ayachi	10	1	1989	Residentia
417.	Shri K. Venngopalan	10	1	1989	Residentia
418.	Shri D. N. Patel	19	5	1989	Residentia
419.	Shri Lalit D. Surana	9	3	1989	Residentia
420.	Shri Ashok Kumar Kanyalal Ahuja	12	1	1989	Residentia
421.	Shrimati Vimla C. Surana	12	1	1989	Residentia
422.	Shri Saji Thomas	12	1	1989	Residentia

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423.	Ramesh M. Gadhvi	12	1	1989	Residential
424.	Shri Mahesh Arvind Joshi	12	1	1989	Residential
425.	Shrimati Hinaba D. Parmar	12	1	1989	Residential
426.	Shri Mrinal Kanti Biswas	12	1	1989	Residential
427.	Shri Gopalji Hirji	12	1	1989	Residential
428.	Shri Atul P. Vaidhya	12	1	1989	Residential
429.	Shri Dharmendrasing K.	14	1	1989	Residential
430.	Shri Hargovind Shivabhai	12	1	1989	Residential
431.	Shrimati M. V. Aleyamma	12	1	1989	Residential
432.	Shri Gangadher J.	12	1	1989	Residential
433.	Shri Gidin Natha	12	1	1989	Residential
434.	Shri S. M. Jaria	9	3	1989	Residential
435.	Shri Ramjibhai V. Gadhvi	9	3	1989	Residential
436.	Shri Ajay Rambiharilal Gupta	12	1	1989	Residential
437.	Shri Dharamsingh Dhyansingh Rajput	12	1	1989	Residential
438.	Shri Kantilal Ramji Tank	12	1	1989	Residential
439.	Shrimati Pushpa U. Rawat	12	1	1989	Residential
440.	Shri Avdesh U. Rawat	12	1	1989	Residential
441.	Shrimati Rajwanti W/o Ugarsingh	12	1	1989	Residential
442.	Shrimati Laxmiben K. Maheshwari	12	1	1989	Residential
443.	Shrimati G. Annapurna	12	1	1989	Residential
444.	Shri Ram Palat Tiwari	12	1	1989	Residential
445.	Shrimati Rukmani L. Moinani and Master Vinod L. Moinani	16	1	1989	Residential
446.	Shrimati Neeta R. Sharma	16	1	1989	Residential
447.	Shri Dharmendrasingh A. Jhala	16	1	1989	Residential
448.	Shri Velji Lalji Chouhan	18	1	1989	Residential
449.	Shrimati Sunita S. Chouhan	18	1	1989	Residential
450.	Shrimati Jyotshna M. Joshi	9	3	1989	Residential
451.	Shri A. K. Jhalla	18	1	1989	Residential
452.	Shrimati Sunita Mukesh Chand and Vinod N. Tandon	18	1	1989	Residential

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453.	Shri G. Krishna Rao	18	1	1989	Residential
454.	Shri K. S. Bisht	18	1	1989	Residential
455.	Shri Prakash G. Shahdadpuri	18	1	1989	Residential
456.	Shrimati Ratanben S. Geesaji	18	1	1989	Residential
457.	Shri Jugesh Kumar S Choudhary	18	1	1989	Residential
458.	Shri D. M. Jhalla	18	1	1989	Residential
459.	Shri Sato Roy	18	1	1989	Residential
460.	Shri D. J. Royle and M. D. Royle	16	1	1989	Residential
461.	Shri Pravin Chandra M. Vadhaiya	16	1	1989	Residential
462.	Shri Jagdish Chandra J. Pandya	16	1	1989	Residential
463.	Shrimati Asha N Masand, Shri Naresh N. Masand and Dr. Sunil N. Masand	16	1	1989	Residential
464.	Shrimati Aleyamma Mathew Pally	16	1	1989	Residential
465.	Shri Dharmendra Sinh Thakker	16	1	1989	Residential
466.	Shrimati Rita H. Gandhi	16	1	1989	Residential
467.	Miss Nikita Shetty	16	1	1989	Residential
468.	Shrimati Dharshana Singh Atri	13	1	1989	Residential
469.	Shri A. K. Nainani	13	1	1989	Residential
470.	Shrimati Saraswati D. Paul	13	1	1989	Residential
471.	Shri Hasmukh B. Chokshi	13	1	1989	Residential
472.	Shri Amritpal Singh K. Simak	19	1	1989	Residential
473.	Shrimati Balvinder Kaur S. Parmar	19	1	1989	Residential
474.	Shri Manharsingh P. Jhala and Shri Shailendra Singh P. Jhala	19	1	1989	Residential
475.	Shri Dhaval Kumar K. Acharya	19	1	1989	Residential
476.	Shrimati Renu Haresh Valechha	18	1	1989	Residential
477.	Shri Koshi N. Punjwani	19	1	1989	Residential
478.	Shri Chandradas Joel	19	1	1989	Residential
479.	Shri Narshibhai M. Katara	19	1	1989	Residential
480.	Shri Rajesh J. Dixit	19	1	1989	Residential
481.	Shri Saiyad T Abid Hassan	19	1	1989	Residential

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482.	Shri Vidya R. Mohan	19	1	1989	Residential
483.	Shri B. J. Tabiyar	19	1	1989	Residential
484.	Shri Ramesh D. Surana	19	1	1989	Residential
485.	Shri Manoj K. Mittal	19	1	1989	Residential
486.	Shri Ramesh B. Ravlani	18	1	1989	Residential
487.	Shri Prem Krishna Pandey	18	1	1989	Residential
488.	Shrimati Ratnam Dharmarajan	19	1	1989	Residential
489.	Shri Gopalan A.	19	1	1989	Residential
490.	Shrimati Megha P. Kochar	19	1	1989	Residential
491.	Shrimati Kalpana S. Sarbaliya	19	1	1989	Residential
492.	Shrimati Bhanuben Prashchandra Mishra	20	1	1989	Residential
493.	Shri Milan Rasik Pathak	20	1	1989	Residential
494.	Shri Rakesh N. Tandon	20	1	1989	Residential
495.	Shri M. K. Verghese	20	1	1989	Residential
496.	Shri Omkar N. Gusai	20	1	1989	Residential
497.	Shri L. N. Punjwani	20	1	1989	Residential
498.	Shri A. B. Sone	20	1	1989	Residential
499.	Shri Premchand T. Vadhvani	20	1	1989	Residential
500.	Shri Y. Kurian and Shrimati Susamma	12	1	1989	Residential
501.	Shri Dipti N. Sharma	12	1	1989	Residential
502.	Shri Ghanshyam K. Meena	12	1	1989	Residential
503.	Shri Mahendrasinh B. Jadeja	12	1	1989	Residential
504.	Shri Mahendrasinh B. Jadeja	12	1	1989	Residential
505.	Shri Kochumal Noby	12	1	1989	Residential
506.	Shri Roogaram A. Chaudhary	12	1	1989	Residential
507.	Shri Neena P. Pandey	16	1	1989	Residential
508.	Shri Ananta Lakshmi	16	1	1989	Residential
509.	Shrimati Prabaltara A. Pandey	16	1	1989	Residential
510.	Shri Poonamchand J. Maheshvari	16	1	1989	Residential
511.	Shri M. R. Rana	16	1	1989	Residential
512.	Shri Ramji R. Maru	16	1	1989	Residential

1	2	3	4	5	6
513.	Shri Bharat G. Somaiya	16	1	1989	Residential
514.	Shrimati Harikuwar Amarshi Bhai Vegad	16	1	1989	Residential
515.	Shri Kaushik N. Pinara	16	1	1989	Residential
516.	Shri Ramesh V. Zolapura	16	1	1989	Residential
517.	Ashokkumar D. Goyal	16	1	1989	Residential
518.	Shrimati Purnima S. Sharma	16	1	1989	Residential
519.	Shri Bajrangsingh and Premsingh Khangarot	16	1	1989	Residential
520.	Shrimati Parulben D. Chawda	17	1	1989	Residential
521.	Shrimati Kavita B. Dave	17	1	1989	Residential
522.	Shrimati Sweta R. Sharma	17	1	1989	Residential
523.	Shrimati Rupaben J. Shah	17	1	1989	Residential
524.	Shri P. Rama Murthy	17	1	1989	Residential
525.	Shri S. Bairagee Kammiya	17	1	1989	Residential
526.	Shri Osman Suleman Saicha	17	1	1989	Residential
527.	Shri Mayurdhujsinh and Shri Narendrasinh Jadeja	17	1	1989	Residential
528.	Shrimati Kamlaben R. Chouhan	17	1	1989	Residential
529.	Shri Narendra Singh Jadeja	17	1	1989	Residential
530.	Shrimati Bhavna R. Jadeja	17	1	1989	Residential
531.	Shri Prakash Chandra Rajvansi	17	1	1989	Residential
532.	Shrimati Janakba R. Jadeja	17	1	1989	Residential
533.	Shrimati Rita Vasdev Tewani	18	1	1989	Residential
534.	Shrimati Ragini G. Dwevedi	18	1	1989	Residential
535.	Shri Virandra Pratapsingh	18	1	1989	Residential
536.	Shri B. B. Kaushik	18	1	1989	Residential
537.	Shri Durgesh K. Udavat	18	1	1989	Residential
538.	Shri R. G. Chawda	18	1	1989	Residential
539.	Shri B. H. Thacker	16	1	1989	Residential
540.	Shrimati Kavita D. Tarani	16	1	1989	Residential
541.	Shri Eugine and Eirene Eddison	16	1	1989	Residential
542.	Shri Thomas Mathew	16	1	1989	Residential
543.	Shri Chimanlal M. Modh	16	1	1989	Residential

1	2	3	4	5	6
544.	Shri Virendrasingh J. Jhala	16	1	1989	Residential
545.	Shri Jaydeepsinh V. Zala	16	1	1989	Residential
546.	Shrimati Padma T. Chandnani	16	1	1989	Residential
547.	Shri Arjan Tikam Parmar	16	1	1989	Residential
548.	Shri Omsingh B Rajput	16	1	1989	Residential
549.	Shri Vinod Kumar V. N.	16	1	1989	Residential
550.	Shri Ram Sumersingh Shitalsingh	16	1	1989	Residential
551.	Shri Kheraj Pachan Maheshwari	16	1	1989	Residential
552.	Shrimati Santoshidevi P. Agarwal	16	1	1989	Residential
553.	Shri J. H. Dholakia	16	1	1989	Residential
554.	Shrimati Jasuben M. Baria	9	3	1989	Residential
555.	Shri T. R. Parameshwara Nair	9	3	1989	Residential
556.	Shri Rajan Jacob M.	17	1	1989	Residential
557.	Shri Rameshchandra Bahuguna	17	1	1989	Residential
558.	Shrimati Maneka Chouhan	17	1	1989	Residential
559.	Shri Mahesh and Ila Vyas	17	1	1989	Residential
560.	Shri Shanker A. Nagrani	17	1	1989	Residential
561.	Shri Kunju Johnson and Others	17	1	1989	Residential
562.	Shri Mathew Thomas	20	1	1989	Residential
563.	Shrimati Kirti S. Chandnani and Shri Mahendra S. Chandnani	16	1	1989	Residential
564.	Shri Jacob John C.	16	1	1989	Residential
565.	Shri Thomas John	16	1	1989	Residential
566.	Shri Ramji Maya Maheshwari	16	1	1989	Residential
567.	Shri Devidas I. and Chandra D. Bhagchandani	16	1	1989	Residential
568.	Shri Dilip Lilaram Kachoria	16	1	1989	Residential
569.	Shri Jaisingh Amarsingh Meena	16	1	1989	Residential
570.	Shrimati Maniben P. Bhavsar	16	1	1989	Residential
571.	Shrimati Sandhya B. Pandey	16	1	1989	Residential
572.	Shri Sher Singh Meena	16	1	1989	Residential
573.	Shri Piyush G. Shah	16	1	1989	Residential

1	2	3	4	5	6
574.	Shri Rameshchandra Dudhaiya	16	1	1989	Residential
575.	Shri Laxman Kanji	16	1	1989	Residential
576.	Shri S. Gopalkrishnan Pillai	16	1	1989	Residential
577.	Shri Arjan Kanji Maheshwari	16	1	1989	Residential
578.	Shri Suresh K. Pillai, Shrimati Bindu Pillai	16	1	1989	Residential
579.	Shri Ram Krishna B. Mehta	16	1	1989	Residential
580.	Shri M. G Valand	23	1	1989	Residential
581.	Shri Asgar A. Kumbhar	16	1	1989	Residential
582.	Shri Vahab Abdul Chunni	16	1	1989	Residential
583.	Shri Magturanj Khiniwal	20	1	1989	Residential
584.	Shrimati Prataba Desaiji	20	1	1989	Residential
585.	Shrimati B. C. Hedaou	20	1	1989	Residential
586.	Shri Lalit Shyamlal Sharma	20	1	1989	Residential
587.	Shrimati Dulari H. Sharma	20	1	1989	Residential
588.	Shrimati Soniya Vikas Karla	20	1	1989	Residential
589.	Shrimati Lilly John M.	20	1	1989	Residential
590.	Shri Chandrakant N. Thacker	20	1	1989	Residential
591.	Shrimati Hema Ravi Nair	20	1	1989	Residential
592.	Shri Lachhman Balchand Maheshwari	20	1	1989	Residential
593.	Shri Shamji Premji	20	1	1989	Residential
594.	Shri Narsingh D. Gosai	20	1	1989	Residential
595.	Shri Laxmansing N. Mavta and Shrimati Nandini L. Mavta	20	1	1989	Residential
596.	Shrimati Vijaya Nair	20	1	1989	Residential
597.	Shri Ramji Haribhai Gadhavi	20	1	1989	Residential
598.	Shri G. Chirajee Vulu	20	1	1989	Residential
599.	Shrimati Jyoti O. Gianandani	20	1	1989	Residential
600.	Shri Rajnikant Sharma	20	1	1989	Residential
601.	Shrimati Kanchanben L. Rana	20	1	1989	Residential
602.	Shri Kalpnath R. Yadav	20	1	1989	Residential
603.	Shri K. N. Mohanan Nair	20	1	1989	Residential

1	2	3	4	5	6
604.	Cap. Jagveersingh Kalra	28	1	1989	Residential
605.	Shrimati Rekha B. Mallik	20	1	1989	Residential
606.	Shri Pradeep P. Nair	20	1	1989	Residential
607.	Shri Joy Mathew K.	20	1	1989	Residential
608.	Shrimati Poonamma S. Kariah	20	1	1989	Residential
609.	Shrimati Anita Tewani	20	1	1989	Residential
610.	Shri P. K. Ravi Nair	20	1	1989	Residential
611.	Shri Arjan V. Nihalani	20	1	1989	Residential
612.	Shri Chandru C. Tekchandani	20	1	1989	Residential
613.	Shrimati Ajita H. Nair	23	1	1989	Residential
614.	Shrimati S. Sundary W/o K. Ponniah	23	1	1989	Residential
615.	Shrimati Ishwari Ramchand	23	1	1989	Residential
616.	Shri Laxmansing J. Abda	23	1	1989	Residential
617.	Shri Mulo Kewalram Ramnani	23	1	1989	Residential
618.	Shri Jagbirsing Khazansingh Dahiya	23	1	1989	Residential
619.	Shri Nanki K. Meghani	23	1	1989	Residential
620.	Shri Amit Naresh Tahiliani	23	1	1989	Residential
621.	Shri Ratan T. Bhambhani	23	1	1989	Residential
622.	Shri Kanji K. Joshi	23	1	1989	Residential
623.	Shri Hasam Ali Nigambra	23	1	1989	Residential
624.	Shri T. Anilkumar Gopinathan	23	1	1989	Residential
625.	Shri Sumit V. Patel	23	1	1989	Residential
626.	Shri H. J. Chellani	23	1	1989	Residential
627.	Shrimati Chitra Inani	23	1	1989	Residential
628.	Shri Valjibhai G. Karia	23	1	1989	Residential
629.	Shri Madhvan Haridas	23	1	1989	Residential
630.	Shri Murli G. Meghani	23	1	1989	Residential
631.	Shrimati Ranjeev Kaur S.	23	1	1989	Residential
632.	Shri Kishore P. Bhanwadia and Others	23	1	1989	Residential
633.	Shrimati Ruchi N. Rathor and Shri Nilesh C. Rathor	23	1	1989	Residential

1	2	3	4	5	6
634.	Shrimati Saraswati Menon	23	1	1989	Residential
635.	Shri Vasdev N. Tewani	23	1	1989	Residential
636.	Shri Khemraj T. Gadhvi	23	1	1989	Residential
637.	Shrimati Halimabai Daud	23	1	1989	Residential
638.	Shri B. N. Vora	23	1	1989	Residential
639.	Shri N. S. Vora	23	1	1989	Residential
640.	Shri Ram Singh Rana	23	1	1989	Residential
641.	Shrimati Archana S. Gupta	23	1	1989	Residential
642.	Shri M. D. Patel	23	1	1989	Residential
643.	Shri Natwarlal N. and Rupesh N.	23	1	1989	Residential
644.	Shri Ali Ayub Saicha	23	1	1989	Residential
645.	Shri Raju M. Lahori	23	1	1989	Residential
646.	Shrimati Rekha Suresh Baria	23	1	1989	Residential
647.	Shri Sebastian Joseph Vazhuvalil	23	1	1989	Residential
648.	Shri Sadru Fazal	23	1	1989	Residential
649.	Shrimati Kunwarben Meena Mewand	23	1	1989	Residential
650.	Shrimati Kusum Jitendra Thacker	23	1	1989	Residential
651.	Shrimati Priyanka H. Gulrajani	23	1	1989	Residential
652.	Shri K. M. Khatri	23	1	1989	Residential
653.	Shri Prakash T. Punjwani	23	1	1989	Residential
654.	Shri Nirmal K. Khalsa	23	1	1989	Residential
655.	Shri B. L. Trivedi	23	1	1989	Residential
656.	Shri Pravin D. Kochath	23	1	1989	Residential
657.	Shrimati Sharad K. Tanna	23	1	1989	Residential
658.	Shri Kayubhai H. Maheshwari	23	1	1989	Residential
659.	Shri Ketan Litin Mehta	22	1	1989	Residential
660.	Shri Devram Sunyale	23	1	1989	Residential
661.	Shri Gope Dularam Mamtani	23	1	1989	Residential
662.	Shri James P. M.	23	1	1989	Residential
663.	Shri Mahesh R. Makhijani	23	1	1989	Residential

1	2	3	4	5	6
664.	Shri Devraj Pritamdas Budhwani	23	1	1989	Residentia
665.	Shri Ashwin Kumar J. Barot	23	1	1989	Residentia
666.	Shri Keshanta R. Meena	23	1	1989	Residentia
667.	Shrimati P. C. Vaswani	23	1	1989	Residentia
668.	Miss Manju D. Laljani	23	1	1989	Residentia
669.	Shrimati Raji Prakash	23	1	1989	Residentia
670.	Shri Babulal A. Suthar	23	1	1989	Residentia
671.	Shri Thakurdev K. Makhijani	31	1	1989	Residentia
672.	Shrimati Kalawanti G. Jiandani	31	1	1989	Residentia
673.	Shri J. P. Dubey	19	5	1989	Residentia
674.	Shrimati Jeena Haridas Nair	31	1	1989	Residentia
675.	Shrimati Laila Mathew	31	1	1989	Residentia
676.	Shri Titus George and Sherin	31	1	1989	Residentia
677.	Shri Babubhai K. Dumatrai	31	1	1989	Residentia
678.	Shri Selvaraj A. Amialvaj	31	1	1989	Residentia
679.	Shri Laxman Vella Maheshwari	31	1	1989	Residentia
680.	Shri Chandru Sugnomal	31	1	1989	Residentia
681.	Shrimati Sonali R. Lalwani	31	1	1989	Residentia
682.	Shri Hiralal K. Parmar	31	1	1989	Residentia
683.	Shri Mathew P. Varghese	31	1	1989	Residentia
684.	Shri Bhagsingh H.	31	1	1989	Residentia
685.	Shrimati Savita Ravindernath Pillai	31	1	1989	Residentia
686.	Shrimati Mini Pillai	31	1	1989	Residentia
687.	Shri Rajkumar C. Chhatwani	31	1	1989	Residentia
688.	Shri Vinod R. Meghani	31	1	1989	Residentia
689.	Dr. (Shri) Ajit Kumar and Manju Tilwani	31	1	1989	Residentia
690.	Shri B. K. Hadial	31	1	1989	Residentia
691.	Shrimati Halima Bai Salicha	31	1	1989	Residentia
692.	Shri Kishore N. Dheda	31	1	1989	Residentia

	Statement-I (B)		
Sl. No.	Name	Allotment Date	Reason
	2		
1	2	3	4
1.	The Municipal Commissioner for Greater Bombay Municipal Corporation	10.01.1961	In the recent past, Mumbai
2.	M/s Hindustan Petroleum Corporation Ltd.	13.01.1937	Port Trust has
3.	The Western India Oil Distributing Co. Ltd.	27.04.1932	not granted any lease for
4.	The Western India Oil Distributing Co. Ltd.	26.01.1933	more than 30
5.	The Western India Oil Distributing Co. Ltd.	15.02.1963	years. However,
6.	M/s Hindustan Petroleum Corporation Ltd.	01.03.1978	land parcels/
7.	M/s Vegoils Ltd.	25.06.1940	properties are let out by
8.	M/s Vegoils Ltd.	17.11.1942	the Mumbai
9.	Shri Nalin S. Parikh and 2 Ors (As Joint Tenants) Trdg. As M/s Western India Steel Traders	01.02.1972	Port for the development and growth of
10.	The B.E.S.T Undertaking Bombay Municipality	11.04.1967	the port. Of
11.	M/s Taj Iron and Steel Works Pvt. Ltd.	01.04.1956	these let outs even though
12.	The B.E.S.T Undertaking Bombay Municipality	29.07.1971	more than 30
13.	M/s Indian Oil Corporation Ltd.	16.02.1961	years existence,
14.	M/s Indian Oil Corporation Ltd.	15.06.1965	they are
15.	The Central Warehousing Corpn. Ltd.	05.03.1976	covered under supreme court
16.	Shri Ramesh R. Mehta, One Other Tdg. As M/s R. M. Mehta and Co.	18.09.1973	judgement dated 13.1.2014 and
17.	M/s Castrol Ltd.	07.12.1961	not covered
18.	M/s Bharat Petroleum Corporation Ltd.	08.07.1949	under the land
19.	M/s Bharat Petroleum Corporation Ltd.	25.01.1952	management policy
20.	M/s Petrox Pvt. Ltd.	25.01.1968	guidelines-2014
21.	M/s R. J. Shah and Co. Ltd.	25.01.1968	of the Ministry
22.	M/s Indo Burmah Petroleum Co. Ltd.	17.12.1971	
23.	M/s Hindustan Petroleum Corporation Ltd.	13.01.1937	
24.	M/s Hindustan Petroleum Corporation Ltd.	01.10.1946	

Statement-I (B)

1	2	3	4
25.	M/s Bharat Petroleum Corporation Ltd.	01.04.1961	
26.	M/s Hindustan Petroleum Corporation Ltd.	01.10.1949	
27.	The President of India Gen. Manager		
28.	The Commissioner B M C Education Officer	18.01.1966	
29.	M/s Bharat Petroleum Corporation Ltd.	01.05.1972	
30.	Godrej Industries Ltd.	01.09.2005	
31.	M/s Sea Lord Containers Ltd.		
32.	M/s Indian Oil Blending Ltd.	01.07.1963	
33.	The Manager (Administration) M/s Rashtriya Chemicals and Fertilizers Ltd. (FCI)	01.03.1972	
34.	The Tata Hydro-Electric Power Supply Co. Ltd.	01.01.1985	
35.	Shri Ramji Narshi Shah 1.Trdg. M/s Shah Kanji Narshi and Co.	30.12.1973	
36.	M/s Khandelwal Engineering Co. Ltd.	15.01.1973	
37.	Shree Digvijay Cement Co. Ltd.	14.01.1973	
38.	Shri Digvijay Cement Co. Ltd.	15.09.1973	
39.	Shri Jimmy Ratanji Nazir	01.08.1961	
40.	M/s Uranus Electrotechnic Pvt. Ltd.	05.03.1965	
41.	Shri Ratilal Chhaganlal Gandhi	05.10.1966	
42.	Mr. Issa Jamal Shah and 4 Ors (As Jt. Tents Trdg. As M/s Western India (Cs) Industries	13.06.1968	
43.	M/s Ardeshir B. Cursetji and Sons Pvt. Ltd.	01.11.1960	
44.	M/s Fumigation Industrial and Lab Chemicals Pvt. Ltd.	10.10.1961	
45.	M/s John Roberts and Co. Pvt. Ltd.	08.11.1970	
46.	M/s Maharashtra Small Scale Industries Dev. Corpn. Ltd.	01.07.1983	
47.	M/s Indian Oil Corporation Ltd.	22.05.1970	
48.	Shri Fareed Yusuf Moledina.	01.04.1994	
49.	M/s Hindustan Petroleum Corporation Ltd. (Area of Way Leave 236.62 sqm)	01.07.1961	

1	2	3	4
50.	M/s Indo Burmah Petroleum Co. Ltd.	01.11.1960	
51.	M/s Bharat Petroleum Corporation Ltd.	01.01.1967	
52.	M/s Bharat Petroleum Corporation Ltd.	01.01.1967	
53.	M/s Bharat Petroleum Corporation Ltd.	01.01.1967	
54.	The Tata Hydro Electric Power Supply Co.	11.04.1985	
55.	Colgate Palmolive (I) Ltd.	01.12.1960	
56.	M/s Shah Constructions Co. Ltd.	10.09.1970	
57.	M/s Shah Constructions Co. Ltd.	01.03.1975	
58.	Shrimati Ratti Minoo Dalal	08.02.1957	
59.	Shakil Zafar Sardar	01.04.1994	
60.	Shri Mahommed Abdul Rehman Two Others	01.11.1970	
61.	Shri Ramji Narshi Shah	03.11.1981	
62.	The Tata Hydro Electric Power Supply Co. Ltd.	02.05.1986	
63.	$\ensuremath{\text{M/s}}$ Tata Hydro Electric Power Supply Co. Ltd	12.01.1990	
64.	Shri Kanayalal Shivdas Thakkar 1 Other	14.01.1949	
65.	Shri Ramniklal Shivlal Gosalia and 5 Others. (As Joint Tenants.)	01.08.1994	
66.	Life Insurance Corporation of India	20.04.1954	
67.	Shri Amichand Khimchand Zaveri 6 Others	13.08.1951	
68.	Shri Hansraj Bahri and 6 Others	01.02.1967	
69.	Shri Hansraj Bahri and 4 Others Trdg. As M/s H. R. Bahari and Co.	20.04.1954	
70.	Shri Hansraj Bahri and 6 Others	27.09.1966	
71.	Shri Mansukhlal Motilal Kothari	01.04.1994	
72.	Shri A. H. Mistry	17.05.1973	
73.	Satya Paul 3 Trdg. As M/s Aminchand Pyarelal		
74.	Shrimati Mehroo R. Bali	01.04.1997	
75.	Vithaldas Jamnadas Saraiya and 2 Others	01.11.1986	
76.	M/s Lubricants and Allied Products Manufacturing Co. Pvt. Ltd.	08.10.1964	
77.	M/s Shah Construction Co. Ltd.	22.10.1972	

[RAJYA SABHA]

1	2	3	4
78.	The Bombay Sewree Chemicals Mfg Co. Pvt.	01.11.1960	
	Ltd.		
79.	The President of India	01.10.1923	
80.	Dr G. D. Pusalkar	16.09.1966	
81.	The President of India	01.10.1923	
82.	Shri Tilakchand Khetsey	07.05.1930	
83.	Shri Tilakchand Khetsey	18.01.1940	
84.	The B.E.S.T Undertaking Bombay Municipalty	23.04.1964	
85.	The Moon Mills Ltd.	01.07.1943	
86.	The B.E.S.T. Undertaking	02.08.1973	
87.	The B.E.S.T Undertaking	23.05.1969	
88.	IVP Limited	23.09.1966	
89.	Uni Tex Products Pvt. Ltd.	01.04.1961	
90.	Shree Ram Cotton Pressing Factory Pvt. Ltd.	29.01.1974	
91.	Heirs and Legal Rep. of Shri Haji Essa Moosa	01.04.1961	
92.	Shri Bhagwan Kondaji Administrator of Property of Late Kondaji Udaji	16.05.1918	
93.	The General Manager B.E.S.T Undertaking	01.04.1965	
94.	Sarabai W/o Badruddin Karimbhai and 5 Others	15.12.1938	
95.	Shri Loknath Hemraj Khandelwal	23.04.1940	
96.	Shrimati Radhabai Marutirao Borade	31.01.1939	
97.	Heirs of Legal Representatives of Late Shri Sayed Akbar Hussein Mustafa	19.03.1947	
98.	M/s Pal Properties and Hotels Pvt. Ltd.	03.12.1957	
99.	Bhausaheb Bhikaji Gunjal and 1 Other (As Joint Tenants) Trdg. As Karan Tyre	19.03.1947	
100.	Sajjadi Khanum and 12 Others	08.08.1947	
101.	Gandhi Sons Ltd. One Other	08.08.1947	
102.	The Commissioner of Police Bombay (For and On Behalf of Government of Maharashtra)	01.10.1948	
103.	Shrimati Shirinbai Sorabji Nusserwanji Patuck 3.Trdg. M/s Patuck Gin and Press Factory	18.10.1973	

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1	2	3	4
104.	The Commisioner of Police Bombay (For and on Behalf of Governer of Maharashtra)	01.10.1924	
105.	Shri Govardhan Meherchand Tandon	05.06.1959	
106.	Shri Rajnikant Mohanlal Rupani Trading as M/s Sanjay Motors.	01.04.1994	
107.	The Director General of Shipping	17.03.2004	
108.	Shrimati Roma Bhupinder Singh Chandhok	01.08.1994	
109.	M/s P. K. Velu and Co. Pvt. Ltd.	18.06.1968	
110.	Shri Edris Husein Shaikh	28.03.1968	
111.	Shri Indernath Ramlal Sharma	11.02.1959	
112.	M/s Hindustan Petroleum Corporation Ltd.	01.01.1973	
113.	M/s Bharat Petroleum Corporation Ltd.	01.01.1973	
114.	Mrs. Colly Jamshed Dastur One Other	31.07.1979	
115.	Shri Bhagwandas P. Asar and 2 Ors. (As Jt. Tenants) Trdg. In The Firm Name and Style of M/s D.V.B Warehousing Co.	01.04.1994	
116.	Shri Manmohansingh Bhasin and	01.04.1994	
117.	M/s Jamnomal Premises Pvt. Ltd.	21.10.1986	
118.	Food Corporation of India	15.12.1961	
119.	N. S. D. Industrial Home for the Blind	21.03.1972	
120.	The National Association for the Blind	21.03.1972	
121.	Thackersey Jasraj Vora 2. Trdg. M/s Thackersey Jasraj Vora and Ors.	22.12.1973	
122.	M/s Bharat Petroleum Corporation Ltd.	11.06.1974	
123.	The Muncipal Corporation of the City of Bombay	01.10.1973	
124.	Cotton Association of India	14.05.1973	
125.	Shri J. K. S. Nicholson 4 Others	17.08.1975	
126.	The East India Cotton Association Ltd.	14.05.1973	
127.	The President of India General Manager, Central Railway	03.01.1978	
128.	M/s Loss Prevention Association Of India Ltd.	01.11.1960	

1	2	3	4
129.	The Central Warehousing Corporation	01.07.1973	
130.	The Hydraulic Engineer Municipal Corporation of Greater Bombay	15.03.1979	
131.	M/s Standard Industries Ltd.	01.07.1999	
132.	M/s Standard Industries Ltd.	01.07.1999	
133.	M/s Chandrasingh Hansraj and Ors. As Jt.	01.07.1999	
134.	M/s Mafatlal Industries Ltd.	01.07.1999	
135.	M/s Mafatlal Industries Ltd.	01.07.1999	
136.	M/s Swan Mills Ltd.	01.07.1999	
137.	M/s Swan Mills Ltd.	01.07.1999	
138.	Hindustan Spg. and Wvg. Mills Ltd.	01.07.1999	
139.	The Hindustan Spg. and Wvg. Mills Ltd	01.07.1999	
140.	Laxmichand Lalji Trading As M/s Lalji Ramji and Co.	01.07.1999	
141.	Shri Suresh Mathuradas Ashar and Anr. (As Jt. Tnts.) H and L. Rep. Mathuradas Ladha	01.07.1999	
142.	Shree Laxmi Cotton Traders Pvt. Ltd.	01.07.1999	
143.	Shree Laxmi Cotton Traders Ltd.	01.07.1999	
144.	M/s Natwarlal H. Kotak and 2 Ors Trdg. As M/s Kotak and Co.	01.07.1999	
145.	Shri Natwarlal H. Kotak and Ors (As Jt. Tents) Trdg. As M/s Kotak and Co.	01.07.1999	
146.	The Modern Mills Ltd.	01.07.1999	
147.	Batliboi Impex	01.07.1999	
148.	Kamala Mills Ltd.	01.07.1999	
149.	Shri Narshi Chapsey Sole Prop of M/s Lalji Thakarsey and Co.	01.07.1999	
150.	Shri Narshi Champsey Sole Prop. of M/s Lalji Thakersey and Co.	01.07.1999	
151.	M/s Batliboi Impex Ltd.	01.07.1999	
152.	M/s Batliboi Impex Ltd.	01.07.1999	
153.	M/s Gill and Co. Ltd.	01.07.1999	

1	2	3	4
154.	M/s Gill and Co. Ltd.	01.07.1999	
155.	M/s Gill and Co. Ltd.	01.07.1999	
156.	M/s Gill and Co. Ltd.	01.07.1999	
157.	Shri Madhusudan S. Jhunjhunwalla	01.07.1999	
158.	M/s Gill and Co. Ltd.	01.07.1999	
159.	Shri Mathurdas Puroshottam	01.07.1999	
160.	Shri Mathurdas Purushottam	01.07.1999	
161.	Shri Sailesh Damodar Lalji	01.07.1999	
162.	Shri Sailesh Damodar Lalji	01.07.1999	
163.	M/s Rallis India Ltd.	01.07.1999	
164.	M/s Rallis India Ltd.	01.07.1999	
165.	Shri Sadhuram Kuberdas Patel and 2 Others Trdg. As M/s Manilal Patel and Co.	01.07.1999	
166.	Shri Sadhuram Kuberdas Patel and 5 Others All Jointly Trdg. As M/s Manilal Patel and Co.	01.07.1999	
167.	Shri Dilipkumar Kalyanji	01.07.1999	
168.	Shri Sadiq Adnan Futehally Trdg. As M/s N. Futehally and Co.	01.07.1999	
169.	M/s Morarjee Gokuldas Spg. and Wvg. Co. Ltd.	01.07.1999	
170.	Shree Ram Urban Infrastructure Ltd.	01.07.1999	
171.	M/s L. N. Gadodia and Sons Pvt. Ltd.	01.07.1999	
172.	M/s Mukesh Textile Mills, A Unit of Transport Corpn. of India	01.07.1999	
173.	M/s Bachhraj Factories Pvt. Ltd.	01.07.1999	
174.	Shri Anilkumar Manoharlal Agarwal Sole Prop. of M/s Tulsiram Gurudasram	01.07.1999	
175.	Shri Ramniklal Purshottamdas and Ors	01.07.1999	
176.	Shri Ramniklal Purushottamdas and Ors Trdg. As M/s Bhaidas Cursondas and Co.	01.07.1999	
177.	Shri Ramniklal Purushottamdas and 2 Ors	01.07.1999	
178.	M/s Bhaidas Mavji and Co. Pvt. Ltd.	01.07.1999	

[RAJYA SABHA]

1	2	3	4
179.	Shri Viren Narandas and 1 Other (As Jt. Tenant) Trdg. As M/s Tulsidas Khimji	01.07.1999	
180.	Shri Viren Narandas and 1 Other (As Jt.Tenant) Trdg. As M/s Tulsidas Khimji	01.07.1999	
181.	M/s Arvind Jairam Kotecha	01.07.1999	
182.	The Simplex Mills Co. Ltd.	01.07.1999	
183.	Nandlal Daulatram Ahuja and 2 Ors (As Joint Tenants) Tdg. As M/s Doultram Chatrumal	01.07.1999	
184.	Vashdev Jairamdas and Kiran Vashdev H. and Lr of Jairamdas Savaldas	01.07.1999	
185.	M/s Morarji Gokuldas Spinning and Weaving Co. Ltd.	01.07.1999	
186.	M/s Morarji Gokuldas Spinning and Weaving Co. Ltd.	01.07.1999	
187.	The Khatau Makanji Spg. and Wvg. Co. Ltd.	01.07.1999	
188.	The Khatau Makanji Spg. and Wvg. Co. Ltd.	01.07.1999	
189.	The Khatau Makanji Spg. and Wvg. Co. Ltd.	01.07.1999	
190.	The Khatau Makanji Spg. and Wvg. Co. Ltd.	01.07.1999	
191.	The Hindustan Spg. and Wvg. Mills Ltd.	01.07.1999	
192.	The Hindusthan Spg. and Wvg., Mills Ltd.	01.07.1999	
193.	M/s Piramal Spg. and Wvg. Mill S Ltd.	01.07.1999	
194.	Century Textile and Industries Ltd.	01.07.1999	
195.	Deepam B. Thanawalla	01.07.1999	
196.	Deepam B. Thanawalla	01.07.1999	
197.	Bai Velabai W/o Chaturbuj Gordhandas	07.06.1956	
198.	M/s Hindustan Unilever Ltd.	01.04.1947	
199.	Maharashtra State Co-Operative Marketing Federation Ltd.	27.03.1966	
200.	M/s D. B. Futnani and Sons (Bombay) Pvt. Ltd.	17.04.1966	
201.	The Bombay Electric Supply Transport Undertaking	24.01.1972	

1	2	3	4
202.	Shri Aritmal Hollaram Lillaney 4. Trdg. As M/s New India Oil Mills	26.07.1970	
203.	Bombay Oil Industries (Pvt.) Ltd.	06.01.1955	
204.	S/Shri Rameshwarlal Nopaney	18.07.1966	
205.	S/Shri Kastoormal Kalyanmalji Shah 7 Others	18.07.1966	
206.	Shri Krishnakant J. Gandhi	21.09.1971	
207.	M/s Khandelwal Bros. Ltd.	28.09.1953	
208.	The India Tube Co. (1953) Ltd.	03.12.1953	
209.	M/s Poysha Industrial Co. Ltd.	29.11.1948	
210.	Uni Tex Products Pvt. Ltd.	29.10.1946	
211.	M/s Khushiram Tarachand Pvt. Ltd.	29.10.1946	
212.	M/s Khushiram Tarachand Pvt. Ltd.	17.04.1956	
213.	Shri Premdas Naraindas Satsangi, 1 Other	08.11.1946	
214.	Commander Radhakrishna Tahiliani One Other	06.12.1946	
215.	Shri Ushakant Chhotalal Sheth Three Others	04.12.1956	
216.	M/s Anandji Haridas and Co. Pvt. Ltd.	06.12.1946	
217.	M/s Crescent Dyes and Chemicals Ltd.	07.10.1941	
218.	M/s Crescent Dyes and Chemicals Ltd.	07.10.1941	
219.	M/s Crescent Dyes and Chemicals Ltd.	07.10.1941	
220.	Haji Murtaza Hamdani	02.09.1949	
221.	The Bombay Electric Supply and Transport Undertaking	19.08.1982	
222.	M/s Crescent Dyes and Chemicals Ltd.	07.10.1941	
223.	M/s Crescent Dyes and Chemicals Ltd.	01.08.1926	
224.	Shri Navinchandra Jaysinghbhai Shah Two Others	15.12.1963	
225.	Shri Vinodkumar Harilal Mehta One Other	02.02.1951	
226.	The Bombay Electric Supply and Transport Undertaking	01.04.1970	
227.	Shri Bipinchandra Jivanlal Shah	15.12.1963	
228.	M/s Mahindra Spicer Limited	07.05.1971	

1	2	3	4
229.	M/s D. Abraham and Sons (Pvt.) Ltd.	07.05.1971	
230.	M/s D. Abraham and Sons Pvt. Ltd.	07.05.1971	
231.	Shri Rajnikant Dhulabhai Patel and Ors. (Jt.	01.11.1960	
	Tenants), 4. Tdg. M/s Western India Engg. Co.		
232.	The President of India Dy. Director Military Lands and Cantonments	20.02.1940	
233.	M/s Hindustan Lever Limited	01.04.1939	
234.	M/s Hindustan Petroleum Corporation Ltd.	01.04.1939	
235.	M/s Hindustan Petroleum Corporation Ltd.	01.04.1939	
236.	M/s Hindustan Petroleum Corporation Ltd.	25.05.1942	
237.	M/s Hindustan Petroleum Corporation Ltd.	30.09.1949	
238.	M/s Hindustan Petroleum Corporation Ltd.	13.06.1982	
239.	M/s Hindustan Petroleum Corporation Ltd.	24.10.1939	
240.	M/s Hindustan Petroleum Corporation Ltd.	29.12.1942	
241.	M/s D. Abraham and Sons Private Ltd.	17.09.1981	
242.	M/s Cardinal Air Transport Company Pvt. Ltd.	01.09.1993	
243.	Vvf Ltd.	01.04.1994	
244.	Shri Pranlal Bhogilal Patel Trdg. As M/s Das and Co.	01.11.1960	
245.	The Tata Oil Mills Co. Ltd.	11.12.1948	
246.	The Tata Oil Mills Co. Ltd.	08.07.1940	
247.	The Tata Oil Mills Co. Ltd.	13.01.1938	
248.	The Tata Oil Mills Co. Ltd.	18.10.1960	
249.	Vvf Ltd.	01.04.1994	
250.	M/s Hindustan Lever Ltd.	01.04.1933	
251.	M/s Hindustan Lever Ltd.	15.05.1939	
252.	M/s Hindustan Lever Ltd.	01.04.1933	
253.	M/s Hindustan Lever Ltd.	10.04.1937	
254.	M/s Hindustan Lever Ltd.	07.04.1968	
255.	M/s Hindustan Lever Ltd.	01.06.1971	
256.	Hlr of Late Shri Narendra Singh Trading As of M/s Indian Steel Corpn.	18.07.1963	

1	2	3	4
257.	G. Claridge and Co. Ltd.	04.03.1958	
258.	M/s Hindustan Lever Ltd.	01.02.1979	
259.	The President of India, Ministry of Agriculture, Director of Plant Protection, Qrt and Sto	28.07.1999	
260.	Shri Bhailal Gambhirchand Shah	01.04.1994	
261.	V.V.F. Ltd.	23.04.2009	
262.	Shri Russi Nusserwanji Kanga Trdg. As M/s New Bharat Builders	10.01.1959	
263.	Shri Kadar Mohomed Dalvi	21.11.1975	
264.	Mahendra Dayhalal and 9 Ors. As Jt. Tents	09.11.1970	
265.	Shrimati Dharamadevi Bhola Trdg. As Shri Mankeshwar Mech. Works	25.03.1959	
266.	Shri Abbas Abdul Rahim Sonsara Tdg. As M/s Tube Tech Industries	01.07.1994	
267.	B.E.S.T Undertaking of Bombay Municipal Corporation	01.11.1960	
268.	Bombay Municipal Corporation	23.11.1965	
269.	M/s Hyder-E-Ally Manufacturing and Pressing Factory Pvt. Ltd.	01.09.1968	
270.	Shri Fali Jal Seervai and All Others Heirs and Legal Representatives of Late Shri Jal F. Seervai	01.09.1968	
271.	M/s Bharat Petroleum Corporation Ltd.	01.01.1973	
272.	Shri Ashokkumar Manoharlal Agarwal and 2 Ors (As Jt. Tenants) M/s Lekhraj Manoharlal Agarwal	24.01.1973	
273.	Municipal Corporation of Greater Bombay	09.06.1964	
274.	Heirs and Legal Rep. of Late Prabhakar Nana Rajuji	01.08.1963	
275.	Sirdar Carbonic Gas Co. Ltd.	01.04.1994	
276.	The Municipal Corp. of The City of Bombay	06.11.1966	
277.	Dara Bahmanshaw Sidhwa	08.09.1962	
278.	The Bombay Barmah Trading Corp. Ltd.	01.04.1997	
279.	M/s Iron and Metal Traders Pvt. Ltd.	01.04.1994	

1	2	3	4
280.	Shri Omprakash Tulsiram Aggarwal and 6 Ors (As Joint Tenants)		
281.	Shri Omprakash Tulsiram Aggarwal Six Other		
282.	Shri Omprakash Tulsiram Aggarwal Six Others		
283.	Shri Omprakash Tulsiram Aggarwal Six Others		
284.	Shri Omprakash Tulsiram Aggarwal Six Others		
285.	Shri Omprakash Tulsiram Aggarwal Six Others		
286.	Britannia Industries Ltd.	01.04.1992	
287.	Shri Jagdishram Diwan Two Trdg. As M/s J. Chaswan and Co.	03.12.1973	
288.	Shrimati Tahera Khannum Ansari	01.08.1968	
289.	Turabhoy Abdulhusein Potia 2 Others	16.03.1964	
290.	Abdullabhai Hakimji Jasdanwalla 2 Trdg. As M/s Novus Engineering Works	24.12.1973	
291.	M/s Alexandra Engineering Works Pvt. Ltd.	16.10.1973	
292.	Fakruddin Fidalli Potia	01.02.1973	
293.	M/s Bharat Petroleum Corporation Ltd.	01.07.1973	
294.	Shri Mulla Yusufali M. Tayaballi and 14 Others (As Joint Tenants)	04.06.1959	
295.	M/s Miltons Ltd.	01.08.1993	
296.	Aamcol Tools Ltd.	25.03.1968	
297.	Shri Ratilal Manilal Nanavati Three Others (As Joint Tenants)	12.09.1945	
298.	Shri Prathiwadi Bhayankaram Krishnamacharya Swamy and 2 Others	06.12.1949	
299.	Shri Saifuddin Tayaballi Tankiwalla 1 Other	01.11.1960	
300.	The Timber Market Occupant's Society	12.05.1977	
301.	M/s C. Doctor and Co. Pvt. Ltd.	01.04.1961	
302.	Shri Fojushankar Devram Panaji Vyas and Three Others	18.03.1950	
303.	Bai Rabiabai W/o Ebrahim Abdulla Makani	17.02.1942	
304.	Shri Abdul Karim Ebrahim Makani One Other	10.01.1942	

1	2	3	4
305.	Shrimati Perin Burjor Irani	12.12.1941	
306.	Bai Rubabbai W/o H. M. Kamdar	15.12.1941	
307.	Ms Rallis India Ltd.	01.11.1960	
308.	Ms Bharat Tiles and Marble Pvt. Ltd.	01.04.1994	
309.	M/s Rallis India Ltd.	15.06.1973	
310.	Aamcol Tools Ltd.	18.10.1973	
311.	Mrs. Sarala Ratilal Nanavati 2 Others	01.07.1974	
312.	M/s Castrol Ltd.	01.03.1961	
313.	M/s Scindia Steam Navigation Co. Ltd.	28.03.1947	
314.	H and Lr of Late Dharambir Hansraj Agarwal	06.08.1947	
315.	The H and L. R. of Late Dharambir Hansraj Agrawal	06.08.1947	
316.	H. and L. Rep. of Late Dharambir Hansraj Agrawal	06.08.1947	
317.	M/s Hilson and Dinshaw Pvt. Ltd.	01.04.1961	
318.	Mazagaon Dock Limited	27.07.1999	
319.	Mazagaon Dock Limited	27.07.1999	
320.	Shri Chandrakant V. Jagirdar Three Others	22.06.1968	
321.	Shri Bhupendra Pranjivandas Gandhi 2 Others Trdg. As The Mandaliya Oil Mills	01.11.1960	
322.	Shri Chandrakant Sanjiv Prabhu	28.01.1968	
323.	Shri Amin Alli Hamdulay	19.04.1964	
324.	All Hlr of Shrimati Shireen Sorabji Patuck	05.06.1937	
325.	M/s Hindustan Petroleum Corporation Ltd.	01.01.1973	
326.	M/s Bharat Petroleum Corporation Ltd.	01.01.1973	
327.	M/s Mazagaon Dock Ltd.	14.02.1966	
328.	M/s Mazagaon Dock Ltd.	27.07.1999	
329.	M/s Mazagaon Dock Ltd.	01.02.1976	
330.	M/s Mazagaon Dock Ltd.	15.10.1979	
331.	M/s Mazagaon Dock Ltd.	27.07.1999	
332.	Mazgaon Dock Ltd.	07.05.1991	

1	2	3	4
333.	Mazagaon Dock Ltd.	22.07.2004	
334.	Mazagaon Dock Ltd.	23.08.2007	
335.	Mazagaon Dock Ltd.	23.08.2007	
336.	Mazagaon Dock Ltd.	23.08.2007	
337.	Mazagon Dock Ltd.	15.10.2009	
338.	The Gen. Manager Best Undertaking, Bombay Municipal Corporation	01.03.1955	
339.	Jamnadas Morarji 2 (As Joint Tenants) Trdg. M/s Wadi Bunder Cotten Press Co.	15.06.1964	
340.	Bombay Electric Supply and Transport Undert'ng (For and Behalf of Municipal Corporation Bombay.	20.09.1965	
341.	The Municipal Corporation of City of Bombay	01.03.1973	
342.	Shri Karuna Raghav Ramakant Prabhudesai 8. The Trustees of The P. D'mello Memorial Trust	10.01.1959	
343.	Shrimati Laxmibai Atmaram Kambli 10 Others	10.03.1959	
344.	Shrimati Jyotsnaben Jayantilal Shroff 1 Others	08.10.1971	
345.	Shri Srinivas Narayan Pai 1 Other	01.08.1972	
346.	The President of India (The Commissioner of Police North Alexandra Dock For Po. St)	01.05.1917	
347.	M/s Africa Traders and Exporters Ltd.	20.07.1942	
348.	The Bombay Sugar Market Ltd.	25.11.1947	
349.	Ramjj Ravji Trdg. As M/s N. Nagsee and Co.	20.07.1942	
350.	Prabhodan Bhujangilal 1 Other	20.07.1942	
351.	M/s Africa Traders and Exporters Ltd.	20.07.1942	
352.	Harshadrai Fulchand	20.07.1942	
353.	The Heirs and Legal Representatives of Late Shri Bhawanji Devji	20.07.1942	
354.	Shri Nagji Ganpat 2 Others	20.07.1942	
355.	The H. and L. Rep. of Late Devchand Gulabchand	20.07.1942	
356.	Shri Shivji Damji	20.07.1942	

1	2	3	4
357.	Shri Bhawanji Jeewat 3 Others	20.07.1942	
	Nagji Ganpat 2 Others	20.07.1942	
359.	Shri Ramanlal Dalsukhbhai	20.07.1942	
360.	Shri Mondas Lavji 1 Other	20.07.1942	
361.	M/s Hindustan Petroleum Corporation Ltd.	21.12.1963	
362.	M/s Loha Bhavan Business and Office Premises Co. Op. Society Ltd.	01.12.1954	
363.	Shri Kedarnath Haveliram Shethi 1 Other	18.11.1946	
364.	M/s Hindustan Petroleum Corporation Ltd.	15.12.1953	
365.	M/s Bharat Petroleum Corporation Ltd.	01.11.1957	
366.	M/s Eastern Bunkerers Ltd.	01.11.1960	
367.	M/s Hindustan Petroleum Corporation Ltd.	01.11.1960	
368.	M/s Hindustan Petroleum Corporation Ltd.	14.08.1990	
369.	Shri Trilokchand Mangatram 1 Other Trdg. As M/s Mangatram Bros.	15.11.1975	
370.	M/s Indo Burmah Petroleum Co. Ltd.	01.02.1954	
371.	Shrimati Avinash Kaur	01.04.1971	
372.	The Mills Store Co. Bombay Pvt. Ltd.	01.01.1959	
373.	The Best Undertaking B'bay Municipality	03.06.1941	
374.	M/s Hindustan Petroleum Corporation Ltd.	26.05.1941	
375.	M/s Bharat Petroleum Corporation Ltd.	01.04.1961	
376.	M/s Bharat Petroleum Corporation Ltd.	01.11.1960	
377.	M/s Bharat Petroleum Corporation Ltd.	01.04.1961	
378.	M/s Billimoria Marbals and Stones Pvt. Ltd.	01.05.1985	
379.	M/s Bharat Petroleum Corporation Ltd.	01.12.1967	
380.	M/s Bharat Petroleum Corporation Ltd.	01.06.1966	
381.	The City Engineer Greater Bombay Municipal Corporation	15.04.1970	
382.	Mr. Harbansalal Jamnadas Gupta. 3 Others Trdg. As M/s Kashiram Jamnadas	01.08.1964	
383.	The State Trading Corporation of India Ltd.	18.10.1986	

1	2	3	4
384.	The State Trading Corporation of India Ltd.	28.02.2006	
385.	Muncipal Corporation of City of Bombay	01.07.1959	
386.	Shri Devendra Laxmidas Thakkar and Six Ors As Joint Tenants	01.03.1972	
387.	Nargish Eruch Bapasola	01.10.1928	
388.	The President of India (The Commissioner of Police)	02.11.1921	
389.	M/s Ashok Brothers Pvt. Ltd.	01.09.1961	
390.	Roopjyot Engineering Ltd.	06.09.1963	
391.	M/s Hill Sons and Dinshaw Pvt. Ltd.	09.05.1973	
392.	M/s Reshamsingh and Co. Pvt. Ltd.	01.05.1937	
393.	M/s Amritlal Chemux Ltd.	01.06.1972	
394.	M/s Bennett Coleman and Co. Ltd.	18.05.1962	
395.	Sunderbai Mulji Shah 3 Others (As Joint Tenants)	29.09.1963	
396.	Shri Lekhraj Gupta 1 Other	01.06.1929	
397.	Viraj Impex Pvt. Ltd.	15.09.1961	
398.	Merwanji Poonjiaji and Sons Ltd.	01.03.1936	
399.	The Scindia Steam Navigation Co. Ltd.	15.07.1975	
400.	The Grocery Markets and Shops Board for Greater Bombay	01.06.1972	
401.	Kapadia Commercial Premises Co-Op. Society Ltd.	12.06.1975	
402.	Shri Ramchand Khialdas	01.10.1943	
403.	Sunderbai Mulji Shah 1 Other	15.09.1962	
404.	The Bombay Sugar Market Ltd.	01.03.1933	
405.	The Bombay Sugar Market Ltd.	01.09.1964	
406.	Sheth Hansraj Jivandas 2 Others	01.11.1942	
407.	Jitendra P. Thakkar	01.11.1942	
408.	Shri C. H. Doshi, Shri P. K. Doshi, Shri P. R. Jasani, Shri M. U. Doshi, Shri A. M. Doshi (As Jt. Tenants)	06.06.1961	

1	2	3	4
409.	Narendra Mulji Shah	27.06.1963	
410.	M/s Steel Chambers Premises Co. Op. Society Ltd.	04.04.1962	
411.	Shri H. J. Gupta and 5 Others (As Joint Tenants)	01.05.1939	
412.	Shri Satya Paul 3 Others Trdg. As M/s Aminchand Pyarelal	08.12.1976	
413.	M/s Ardeshir B. Curshetjee and Sons Pvt. Ltd.	01.02.1972	
414.	Dinshaw Cawasji Umrigar 1 Other		
415.	Jayantilal Lavji Gandhi	14.02.1939	
416.	Vithaldas Jamnadas 1 Other	01.10.1933	
417.	H. and L. Rep of Devji Rattansey	01.06.1937	
418.	Santram Murlimal	01.04.1936	
419.	Santram Murlimal	28.08.1967	
420.	Bai Manibai Ratanji Virpal and 3 Others	19.03.1974	
421.	Shrimati Pankuverbai Dungersey and 3 Others	22.12.1973	
422.	Goverdhandas Seumal	01.11.1931	
423.	Shri Chandrakant R. Joshi and 7 Others	31.03.1975	
424.	Zainuddin Abdul Kadar Raja 4 (As Jt. Tenants) Trdg. As M/s F. Raja and Co.	18.05.1964	
425.	Tribhuvandas Maganlal Valia 2 Others	15.02.1974	
426.	M/s Steelyard Pvt. Ltd.	07.10.1971	
427.	Indulal Gokuldas Maniar One Others	19.05.1933	
428.	Sterling Investment Corporation Pvt. Ltd.	01.11.1961	
429.	Ebrahim Abdul Latif One Other	24.08.1938	
430.	Prabhudas Balubhai Mehta and 3 Others	21.10.1964	
431.	Shri Omprakash Ramnarayan Bhasin and 5 Others	30.11.1966	
432.	Shri Mohomed Yunus Abdul Shakur and 2 Ors. Trdg. As M/s Abdul Shakur Umar Sahigara and Co.	08.12.1977	

1	2	3	4
433.	Shri Mohomed Yunus Abdul Shakur and 2 Ors. Trdg. As M/s Abdul Shakur Umar Sahigara and Co.	08.12.1977	
434.	Shri Maganlal Balubhai Mehta 5 Others	16.02.1974	
435.	M/s Steelyard Private Ltd.	09.08.1978	
436.	Shrimati Jankorbai Shamji 7 Others	14.02.1931	
437.	Shri Chandrakant Purshotam	01.08.1978	
438.	Shri Narandas Jadhavji	05.07.1963	
439.	Shri Bhagwatlal Mohanlal Dalal 5 Others (As Joint Tenants)	28.08.1963	
440.	Shri Ibrahim Abdul Latif	21.01.1964	
441.	Bai Vejbai Wd/o Khetsey Chatrubhuj One Other, As Executors	20.08.1934	
442.	Shri Laxmichand Visanji Shah and Shri Hiren Visanji Shah (As Jt. Tenants)	01.12.1975	
443.	Shri Abdul Husain Nooruddin 1 Other	02.05.1962	
444.	Shri Premji Velji 4 Others	03.04.1962	
445.	Shri Liladar Nandlal Parekh 6 Others Trdg. As M/s Mehta Parekh and Co.	12.07.1963	
446.	Shrimati Lilavatibai Wd/o Harilal Mehta 11 Others	13.01.1941	
447.	Shri Subhashchandra Shamji	03.12.1929	
448.	Bai Jamnabai Shamsunder Gupta	17.09.1935	
449.	Abdul Majid Abdul Hamid Fancy and 4 Others (As Joint Tenants)	01.02.1962	
450.	Shri Dhanji Velji Chheda	05.02.1962	
451.	Shri Chandrakant Shivshankar Rajgor	03.01.1964	
452.	Shri Chimanlal Mohanlal Shah 5 Others	12.11.1962	
453.	Shrimati Amtubai Wd/o Salehbhai A Kagalwalla 7 Others	27.05.1940	
454.	Shrimati Draupadidevi Nandlal More	01.10.1931	
455.	Shrimati Draupadidevi Nandlal More	01.10.1931	

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	Shrimati Draupadidevi Nandlal More	01.10.1931	
457.	Shri Abdulhussein Mulla Mohamedally 3 Others	12.09.1962	
458.	Shri Dev Chand Ravji Ghala and 3 Ors. (As Jt. Tenants)	20.06.1963	
459.	M/s Veena Vadan Premises Co-Operative Society Ltd.	29.03.1972	
460.	The H. and L. Representatives of Cooverji Jethabhai Shah (Deceased)	29.09.1943	
461.	Shri Parsram Dhanpat Gupta	03.12.1979	
462.	Shri Gananatha Subbaya Shetty and Shrimati Leelavathi Gananatha Shetty (As Jt.Tents)	01.04.1994	
463.	Shrimati Savita Vishnu Sharma	01.04.1994	
464.	The Indian Sailors Home Society	01.10.1943	
465.	Kalyan Chambers Premises Co-Op. Society	23.04.1973	
466.	Prestige Chambers Premises Co-Op. Society	30.08.1971	
467.	Shri Jitendra P. Thakkar The Executor of The Estate of Late Shri Premji K. Thakkar	20.02.1964	
468.	Eastern Chambers Premises Co. Op. Society Ltd.	29.01.1962	
469.	Shri Prabhudayal Agarwal One Other	01.01.1973	
470.	M/s Adamji Trading Co. Pvt. Ltd.	09.09.1961	
471.	Shri Jashabhai Jethabhai Amin Four Others	22.06.1964	
472.	Kaikhushroo Minocher Gandhy One Other	24.09.1929	
473.	M/s Narandas Rajaram and Co. Pvt. Ltd.	02.07.1963	
474.	The B.E.S.T Undertaking of Bombay Muncipality	27.09.1963	
475.	H and L Rs of Late Shrimati Balbirkaur Chamanlal Mujral	11.10.1982	
476.	Shri Yoginder Khanna and Shri Tekchand Ramchand (As Joint Tenants)	02.05.1987	
477.	H and L Rep. of Late Shri Ratilal Sunderji Galalben P. Shah, wife and 5 Others	08.04.1980	
478.	M/s Mackinnon Mackenzie and Company Limited	23.05.1918	
479.	Bank of Baroda	19.05.1919	

1	2	3	4
480.	The General Manager The Best Undertaking	29.09.1970	
481.	The Scindia Steam Navigation Co. Ltd.	27.07.1936	
482.	M/s Balmer Lawrie and Co. Ltd.	19.06.1919	
483.	The National Textile Corporation (South Maharashtra) Ltd.	06.06.1918	
484.	Depe Global Shipping Agencies Pvt. Ltd.	01.06.2000	
485.	Khatau Industrises Ltd.	26.03.1917	
486.	Hindustan Petroleum Corporation Ltd.	20.08.1918	
487.	D. B. Cursetjee's Sons (Investments) Pvt. Ltd.	02.10.1916	
488.	The Oriental Insurance Co. Ltd.	20.08.1918	
489.	Ramanlal Jagjivan Gokal and 5 Others As Joint Tenants	05.06.1918	
490.	National Textile Corporation Ltd.	22.04.1918	
491.	Shri Jyotiraditya M. Scindia and 6 Others (As Joint Tenants) Trustees of Scindia Devasthan Trust	01.08.1918	
492.	S. F. Chemical Industries Pvt. Ltd.	16.01.1918	
493.	M/s Vakil and Sons Ltd.	15.07.1918	
494.	Peter Reinhart and 6 Others As Jt. Tenants Trustees of Volkart Foundation	06.07.1918	
495.	The General Manager Best Undertaking	07.02.1956	
496.	Larson and Toubro Ltd.	01.10.1929	
497.	Shakuntala Manmohandas Madhaodas Amersey and 1 Other (As Joint Tenants)	01.07.1918	
498.	Binani Industries Ltd.	23.05.1992	
499.	M/s Voltas Ltd.	15.06.1918	
500.	The President of India	21.05.1918	
501.	Hindustan Petroleum Corporation Ltd.	01.11.1960	
502.	The Grand Hotel (Bombay) Pvt. Ltd.	06.05.1918	
503.	M/s Sandoz Textiles and Trading Ltd.	20.06.1918	
504.	Bharat Petroleum Coproration Ltd.	01.08.1918	
505.	The General Manager Besand T Undertaking	02.12.1980	

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506.	The General Manager Bes and T Undertaking	02.04.1970	
507.	M/s Shyam Estate Pvt. Ltd.	22.05.1918	
508.	M/s Krupanidhi Ltd.	06.05.1926	
509.	The President of India, The Post Master General, Bombay	22.06.1920	
510.	The Life Insurance Corpn of India	21.06.1920	
511.	M/s Transmarine Corporation	21.06.1920	
512.	Shri Jal Eruchshaw Hirjibehedin 3 Others As Jt. Tenants in Common	13.12.1928	
513.	M/s Unitex Products Pvt. Ltd.	22.06.1920	
514.	M/s Scal Investments Limited.	22.06.1920	
515.	The Bombay Dying and Mfg. Co. Ltd.	27.03.1956	
516.	Khorshed Khannum Quasamalli 3 Others	21.06.1920	
517.	M/s Bharat Petroleum Corporation Ltd.	15.01.1921	
518.	Shapoorji Data Processing Ltd.	01.01.1991	
519.	M/s Bharat Petroleum Corporation Ltd.	23.11.1956	
520.	Walchand Capital Ltd.	19.08.1936	
521.	M/s Bharat Petroleum Corporation Ltd.	22.03.1932	
522.	Reliance Industries Ltd.	01.10.1991	
523.	M/s Bharat Petroleum Corporation Ltd.	24.05.1950	
524.	The Bombay Electric Supply and Transport Undertaking	27.07.1993	
525.	The Best Undertaking	04.03.1996	
526.	Bombay Electric Supply and Transport Undertaking	27.11.1996	
527.	Shri Abdul Hamid Haji Dawood 2 Others	01.04.1961	
528.	H and L Rep. of Late Shri Octoviano Ciriano Mendes	01.08.1936	
529.	Shrimati Daulat R. Todiwalla and 2 Others As Joint Tenants	01.04.1994	
530.	M/s Bharati Newspapers Pvt. Ltd.	01.04.1994	

1	2	3	4
531.	Shrimati Mariambai Abdul Razak Kasam and 2 Others (As Jt. Tenants)	01.04.1994	
532.	Friends Union Premises Co-Operative Sty. Ltd.	01.11.1986	
533.	Shri Prem Fatehchand Vazirani, and 2 Ors. As Jt. Tenants Trdg As M/s Robinsons	01.04.1994	
534.	Hlr of Late Bai Asmabai D/o H. A. K. Vassey	01.01.1946	
535.	M/s Aloo Investment Co. Pvt. Ltd.	14.08.1934	
536.	M/s Rupam Hotels Pvt. Ltd.	01.04.1984	
537.	The Municipal Co-Operative Bank Ltd.	01.04.1994	
538.	Shri Devidas Manghirmal	01.11.1986	
539.	Shri Amar Narang and Shri Moti Gehi (As Jt. Tenants) Trading As Navrang Construction and Co.	01.04.1969	
540.	M/s Gtl Limited	01.04.1994	
541.	Shri Maheshkumar Maroo, Shri Rajkamal Maroo, Shri Sanjay Maroo and Shri Salil Maroo (As Jt Tenants)	01.04.1994	
542.	Shri Noormahomed Haji Suleman	26.03.1949	
543.	Shrimati Hilla Behman Surveyor	01.04.1956	
544.	Syed Mazoon Saheb K. Qutbuddin and 8 Ors. Hlr of Late Bai Aminabai Abdul Kayum	01.04.1961	
545.	Shrimati Parvatibai Shankar Balgi, Manjunath M. Balgi, Shrimati Malati M. Balgi (As Joint Tenants)	01.04.1994	
546.	Pranlal Kanji Doshi and 4 Others As on Record (As Joint Tenants)	01.04.1938	
547.	Rukmini Amritlal Seth 3 Others	07.05.1942	
548.	H and Lr of Shrimati Aloo W/o Mohammad Shaukat Hussain	01.11.1986	
549.	The Heirs and Legal Rep. of Late Shri Narhari Vasudeo Baliga	01.06.1975	
550.	M/s Lalji Jaichand Kampani 2 Others	01.05.1935	

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551.	The H. and L. Reps. of Late Bai Rampyari Pratapsingh Lakhmidas	15.08.1965	
552.	Manharlal Mathubhai and 1 Another As On Record (As Joint Tenants)	01.09.1937	
553.	The Governor of Maharastra	25.01.1944	
554.	Narottamads Tricumdas Toprani and 2 Others (As on Record)	01.09.1936	
555.	St. John The Evangelist Church	01.01.1993	
556.	The National Union of Seafarers of India	30.04.2008	
557.	Condominium of Bank of Baroda	01.11.1960	
558.	Padmavati Bhailal Amin	01.01.1938	
559.	M/s Asea Brown Boveri Ltd.	01.04.1994	
560.	Shrimati Popatibai Omprakash Bhambra	01.04.1961	
561.	Shantilal Vassanji and 2 Others As on Record. (As Joint Tenants)	01.02.1935	
562.	Dharamsey Tricumjee	12.03.1965	
563.	Gulabsey Umersey and 2 Others As on Record (As Joint Tenants)	01.04.1962	
564.	Shrimati Dolly N. Kambata	01.12.1937	
565.	Shrimati Thrity Hosie Burjorji	01.12.1937	
566.	The President of India	10.10.1925	
567.	The President of India	10.01.1938	
568.	Faruk Ebrahim 1 Other	10.11.1975	
569.	Kashinath Hiralal	01.11.1961	
570.	Patra Chawl Co. Operative Housing Society	18.04.1977	
571.	Dr. A. F. Golwalla 7 Others	01.08.1962	
572.	Mr. Sachanand Bhavnani, Sole Executor of The Last Will of Sitadevi Narumalani.	04.11.1955	
573.	Kedarnath Haveliram Sethi and One Other As on Records	19.02.1970	
574.	Shrimati Rokia Sultan	01.03.1936	
575.	Hlr of Gulestan Jehangir Dinyar Shesh Beradaran	21.12.1976	

1	2	3	4
576.	Manmohan Singh Bedi	01.04.1994	
577.	Ms Sucheta K. Sethi	01.03.1936	
578.	Kamani Tubes Ltd.	01.01.1965	
579.	Shrimati Jer Behram Dubash Shri A. B. K. Dubhash and Shrimati Roshan C. Bhedwar As Jt. Tenants	01.07.1951	
580.	Baltic Trading Co. Pvt. Ltd.	01.10.1976	
581.	Nusserwanji Muncherji Cama One Other	01.11.1963	
582.	M/s Caxton House Properties Ltd.	01.06.1938	
583.	Nusserwanji Muncherji Cama One Other	01.11.1963	
584.	Pyramid Shipping Pvt. Ltd.	01.05.1965	
585.	Kumari Sucheta Kumari Sethi	02.10.1929	
586.	Shrimati Sushila Bhimsen Dhingra, Kironkumar Dhingra and Jaikishan Dhingra (As Jt. Tenant)	01.04.1994	
587.	Girish Babu Salian	01.05.1972	
588.	The Oriental Insurance Co. Ltd.	25.06.1910	
589.	Jamshedji Ratanji Nazir 2 Others (As Joint Tenants As on Record)	01.04.1961	
590.	Jamshedji Rattanji Nazir Two Other As on Records	01.01.1964	
591.	M/s Bennett Coleman and Co. Ltd.	01.11.1960	
592.	Shri Saifullah Abubakar Ghojaria and 3 Others (As Joint Tenants)	01.04.1994	
593.	Dhdabhoy Hormusji Choksi 1 Other As on Record.	01.07.1935	
594.	Jamshed Maneckji Tatna	01.03.1935	
595.	Canara Bank	07.01.1952	
596.	Nadirshaw Cawasji and 1 Other and H. L. Rep. of Bai Awabai Nadirshaw Cawasji on Record	01.12.1942	
597.	Calicut Premises Pvt. Ltd.	01.01.1973	
598.	Videocon International Ltd.	01.04.1994	

1	2	3	4
599.	Shri D. A. Bhiwandiwalla and Shrimati Jenny	01.04.1994	
	Lou D. Bhiwandiwalla (As Joint Tenants)		
	Asia Publishing House Limited	01.04.1994	
601.	The Royal Bombay Seamen's Society	01.12.1979	
602.	Kersi Pheroze Ghandhy and Homi P Ghandhy	01.09.1908	
	(As Joint Tenants)		
603.	Shrimati Laxmibai Hirjibhai Mathrawala and Bipin Hirjibhai Mathrawala (As Jt. Tenants)	01.01.1960	
604.	Mrs Amy Sam Nariman Two Other	29.01.1960	
605.	Jahangir Pheroze Shah Lentin 3 Others (As Joint Tenants As on Record)	31.10.1958	
606.	Dy. Health Officer Bombay Municipalty	01.06.1971	
607.	Ardeshir Hormasji Bhiwandiwalla	15.10.1946	
608.	Life Insurance Corporation of India	01.03.1966	
609.	M/s Marshall Sons and Co. (India) Ltd.	01.07.1994	
610.	Shri Hashim Salebhai and 2 Others	01.01.1963	
	(As Joint Tenants)		
611.	Khubchand Jamnadas 2 Others (As Joint Tenants on Records)	01.05.1937	
612.	Bai Kantabai Ramdas Thakkar and Shri Pankajkumar M. Thakkar (As Jt. Tenant)	01.05.1977	
613.	Purshottam Haridas and Kishore Haridas (As Joint Tenants)	01.11.1961	
614.	H and L Rep. of Late Shri Bhaskar Namdev Khandke	01.11.1954	
615.	Shri Kewalkrishan Balakram Hitkari and 3 Others (As Joint Tenants As on Record)	01.10.1966	
616.	Mr. Erach Fareedoon Nooreyezdan	01.10.1976	
617.	Shrimati Zohrabibi Ismail Khan	01.02.1935	
618.	Mr. Apolin Marcel D'souza.	01.08.1992	
619.	M/s Trade Impex Pvt. Ltd.	01.04.1994	
620.	Cawas Munchershaw Affinwalla 1 Other (As Joint Tenants on Record)	01.03.1937	

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621.	Shrimati Swaran Sunderlal Bahl and Shri Rajesh	01.05.1936	
	S. Bahl. (As Joint Tenants)		
622.	Ayeshabai W/o Haji Noormahomed Abdul Reh	01.03.1936	
623.	Shrimati Pillo Aspi Irani and 8 Others. (As Jt Tenants)	01.04.1985	
624.	Shree Darabshah Naoroji Mistri and 1 Other Ex. and T of The Will of Ardeshir N. (Tnt. Co)	01.04.1936	
625.	Shri Kumudchandra Nemchand	23.04.1935	
626.	Shri Manmohansingh Bedi	01.04.1994	
627.	M/s Mubarak Abdulla Merchant 2 Others	01.06.1975	
628.	The Chairman, Mormugao Port Trust	01.11.1988	
629.	H and Lr's of Late Shri Omprakash Narsu Nakhwa	01.11.1981	
630.	H and Lr of Vasant Bhikaji Bagkar 8 Other	06.07.1972	
631.	International Best Foods Ltd.	11.04.1950	
632.	Shri Kapil Parakot Mahomed	01.10.1959	
633.	Shri Soli Shapurji Ragi Trdg. As M/s Vaccum Fisheries and N Refrigeration Co.	01.10.1975	
634.	M/s Noble Fisheries Pvt. Ltd.	01.05.1978	
635.	M/s Nobel Fisheries Pvt. Ltd.	01.05.1978	
636.	The Express News Papers Ltd.	01.09.1978	
637.	The President of India, Dir. of Exploratory Fisheries Project	01.12.1968	
638.	C.P.E.C. Ltd.	28.03.1957	
639.	The Express Newspapers Ltd.	26.01.1939	
640.	The Indian Express News Papers Bombay Ltd.	18.07.1962	
641.	Shri Johseph William Lobo	05.04.1959	
642.	Ajanta Ideal Co-Op Housing Society Ltd	01.12.1954	
643.	M/s Sultanalli Jairajbhoy Amiralli, Quass 2 Others (As Joint Tenants)	01.12.1952	
644.	B.E.S.T Undertaking of Bombay Municiality	04.08.1960	
645.	Ocean View Cooperative Hsg. Society Ltd.	01.12.1955	

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646.	Shri Lalchand Chetandas	01.10.1957	
647.	Kuvar House Cooperative Hsg. Society Ltd.	01.07.1957	
648.	Shrimati Indira Vasant Parkar	01.02.1957	
649.	S/Shri Fakurddin Abdulhussein Arsiwalla and 5 Others (As Joint Tenants)	01.12.1963	
650.	Shrimati Mumtaz Shaikh 1 Other (As Joint Tenants)	01.11.1937	
651.	Shri Ardeshir Hormusjee Bhiwandiwalla 1 Other	01.10.1937	
652.	H and L Reps. of Late Shri V. B. Bagkar 9 Others	01.08.1974	
653.	Fishery Survey of India, Ministry of Agri. Deptt. of Agriculture and Co-Operation	09.05.1985	
654.	Shrimati P. B. Irani As Administrative of The Assets and Property of Shri R. S. Irani.	05.08.1968	
655.	Bombay Presidency Radio Club Ltd.	01.06.1962	
656.	Mrs. Razia R. Patel.	01.05.1992	
657.	M/s New India Assurance Co. Ltd.		
658.	Shrimati Amina Mohamed Umer 1 Other		
659.	M/s Mahindra and Mahindra Ltd.	01.10.1906	
660.	Shri Mahomedhussein Shaikh Ali Barodawala	01.05.1900	
661.	Shri Sanjay Narang	01.05.1999	
662.	M/s Adi Pheroze Unwalla 2 Others		
663.	M/s The Indian Hotel Co. Ltd.	01.11.1900	
664.	Linden Cosmopolitan Premises Co. Op. Soc.	01.09.1938	
665.	M/s Devidas Jotumal Thawani 2 Others	08.03.1932	
666.	The Treasurer of Charitable Endowments for India	01.08.1948	
667.	The Committee of The Financial Board of Bombay A. Conf. of Methodical Epil. Church	01.03.1938	
668.	M/s Hotchand Gopaldas Advani 3 Others	01.04.1938	
669.	M/s Mercantile and Industrial Devt Co. Pvt. Ltd.	01.11.1986	
670.	Shri K. G. Kapadia	01.11.1986	

1	2	3	4
671.	M/s Akbaralli Hassanalli Padamsey	01.11.1949	
672.	Mrs Dina Meherji and 3 Others (As Jt. Tenants)	07.01.1986	
673.	Shri Arjun Thakurdas Thadani 2 Others	28.02.1986	
	(As Jt. Tenants)		
674.	Atekabai Salehbhai Doctor. and 2 Others (As Jt. Tenants)	01.04.1994	
675.	Mrs. Maki Homi Chibber and Shri Homi Jal Chibber As Jt. Lessee	01.04.1994	
676.	Metro House Private Limited	01.03.1991	
677.	The Indian Hotels Co. Ltd.	01.08.1902	
678.	Miss Meher Adi Katgara 1 Other (As Jt. Tenants)	01.04.1961	
679.	Sunny House Co-Operative Housing Society Ltd.	01.04.1994	
680.	Mrs. Razia Ismail Sham	01.11.1986	
681.	Naushir Khorshedji Limji	01.11.1955	
682.	M/s The Provident Investment Co. Ltd.	05.05.1986	
683.	The Provident Investment Co. Ltd.	05.05.1936	
684.	Shrimati Gulshan R. Irani.	01.07.1936	
685.	Ramchand Chandulal 4 Others	01.11.1938	
686.	The Indian Hotels Co. Ltd.	20.10.1921	
687.	The Treasurer of Chariatable Endowments	01.12.1948	
688.	M/s Bedi A. M. Pvt. Ltd.	24.08.1978	
689.	M/s Bedi A. M. Pvt. Ltd.	01.04.1994	
690.	Shri Premkrishan Mulkraj Mehra and 5 Others (As Joint Tenants)	01.04.1994	
691.	Shri Motilal Mohanlal Mehra and Rajan Mehra (As Joint Tenants.)	01.04.1994	
692.	Khodadad Merwan 1 Other (As Jt. Tenants)	29.10.1935	
693.	Mansukhlal Jadhavji	01.06.1937	
694.	Shri M. V. Shah	01.06.1937	
695.	The Indian Hotels Co. Ltd.	01.04.1951	
696.	The Health Officer of Port of Bombay, Government of India, Port Health Organisation	11.07.1957	

1	2	3	4
697.	Furdoon Maneckji Dalal.	01.02.1901	
698.	M/s Bharat Petroleum Corporation Ltd.	01.03.1901	
699.	Heirs and Legal Rep of Late Shrimati Indiradevi Narhardevji Rana	01.03.1901	
700.	Chanchalrani Amarnath	01.01.1901	
701.	Shri Abdeali Shaikh Tayebalizaidy 1 Other (As Jt. Tenants)	01.01.1901	
702.	Veena Thawardas Sadhwani 1 Other (As Jt. Tenants)	01.09.1901	
703.	Husseinabi Mulla Khanbhai, 1 Other (As Jt. Tenants)	01.10.1901	
704.	Treasurer of Charitable Endowments for Bombay Presidency	01.10.1900	
705.	The Salvation Army	01.04.1961	
706.	Shri Siraj Mohamedally Calcuttawala	01.09.1955	
707.	Allana Holdings Ltd	01.04.1994	
708.	H and Lr of Maneck Naushirwan Kaka	01.06.1975	
709.	Shri Manjunath Vithoba Shanbag and 4 Others (As Jt. Tenants)	01.11.1986	
710.	Shrimati Champa Maganlal	01.05.1937	
711.	Shri Ismailbhai Taherally Tarwalla	01.11.1986	
712.	Heirs and Legal Representative of Harikrishan Bulchand Waswani	01.05.1947	
713.	The Treasurer of Charitable Endowments for The Bombay Presidency	01.09.1903	
714.	B. B. Kapadia. S. M. Kapadia and Mrs. PeggyF. Behramfram (As Jt. Tenants)	29.09.1930	
715.	Shri Ismail Nomanbhai Bengali	07.10.1936	
716.	Mrs Colamai Pheroze Kanga	05.09.1930	
717.	Shri Gulam Murtuza Gulam Nabi Fakih	25.10.1929	
718.	Shri Sorab K. Khan and 1 Other (As Jt. Tenants)	01.08.1929	
719.	Dr Miss Jer Dosabhai Daboo	15.10.1929	

1	2	3	4
720.	Kulsumbai Jafferalli Padamsey	14.01.1934	
721.	Mrs. Perviz F Kaka. and 3 Others (As Tenants In Common)	21.09.1933	
722.	Shri Vinod V. Saraiya and Shrimati Vasantika V. Saraiya. (As Joint Tenants.)	17.01.1931	
723.	Shri Pestonji Maneckji Mistry and 2 Others (As Jt. Tenants)	02.07.1928	
724.	Khurshed Malvinder Narang 2 Others (As Jt. Tenants)	09.12.1929	
725.	Shri Keki Pestonji Parack 1 Other (As Tenants In Common)	24.09.1929	
726.	Official Trustee, Maharashtra State and Mrs. K. K. Sullivan (As Jt. Tenants.)	03.04.1929	
727.	Devidas Manghirmal 2 Others (As Jt. Tenants)	30.10.1929	
728.	Shri Hiranand Chhabaldas Nainaney	23.04.1931	
729.	Mrs Veena K. Nanwani, 2 Others (As Jt. Tenants)	19.03.1931	
730.	Shri Framroze Ghaswalla, Shrimati Aloo Noshir Dubhash and Others (As Jt. Tenants)	01.08.1929	
731.	M/s Bharat Petroleum Corporation Ltd.	08.10.1957	
732.	Masoomali J. Merchant and 5 Others (As Jt. Tenants)	26.02.1935	
733.	Abedin Sarafally Fatehi and 3 Others (As Jt. Tenants)	06.05.1935	
734.	Shri Kahanchand Nayar 10 Others	22.01.1934	
735.	The Indian Cotton Mills Federations	22.01.1934	
736.	The Central Bank Executors and Trustees Co. Ltd.	08.06.1933	
737.	Tayebbhai Taherbhai Sitabkhan 2 Others (As Jt. Tenants)	15.08.1934	
738.	Tarabai Abbasbhoy and Jamilabai Ashikbhoy (As Jt. Tenants)	28.04.1935	

1	2	3	4
739.	Shri K. P. Siganporia C/o Shri S. A. Meer. As Constituted Attorney of K. P. Siganporia	29.05.1935	
740.	Hamida D/o Abdul Karim Ali Mahomed 6 Others (As Jt. Tenants)	16.09.1935	
741.	Kundibai Hukumatrai Gulrajani	03.09.1934	
742.	Mrs Jai Kulbir Singh 3 Others (As Jt. Tenants)	10.04.1950	
743.	Shri Rajpalsingh Takhatsingh Sethi 5 Others (As Jt. Tenants)	01.05.1972	
744.	Shri Pratap H. Mirani and 5 Others As Jt. Tenants	01.04.1994	
745.	Rayieka Gulamabbas Behrainwalla.	08.11.1977	
746.	Shrimati Urmila Mehra and Sheela Mehra (As Jt. Tenants)	06.06.1934	
747.	Mr. Farhad Navroze Ginwalla.	13.03.1934	
748.	Mrs. Roshan R. Mulla, Shri Russi Phiroze Daruwalla, Keti B. Chinoy. (As Tenants in Common.)	03.11.1930	
749.	Shri Bhagwandas Locumal Manghnani	25.10.1933	
750.	Shri Bhagwandas Locumal Manghnani	10.08.1933	
751.	Shrimati Bachu Lovji Mistry and 2 Others (As Jt. Tenants)	22.10.1931	
752.	H.L.R. Mrs. M.A. Pereria	02.02.1932	
753.	Nawabzadi Ziaulnissa Ladli Begum Saheba	14.04.1932	
754.	Ramchand Daulatram and 3 Others (As Tenants in Common in Equal Shares)	02.04.1932	
755.	Pestonji Nusserwanji Kerawalla 4 Others (As Jt. Tenants)	28.08.1933	
756.	Shubh Hospitality Private Limited	07.08.1933	
757.	Kishanchand Pannalal	09.04.1934	
758.	M/s Kaikobad Byramjee and Son (Agency) Pvt. Ltd. and Shri Khushrooh Pheroz Byramjee (As Joint Tenants)	09.04.1934	

1	2	3	4
759.	Jahangir Tehmarsp Parekh 1 Other	12.07.1933	
	(As Tenants in Common)		
760.	Edna Cecilia 3 Others (As Jt. Tenants)	29.03.1935	
761.	The Indian Hotels Co. Ltd.	02.05.1969	
762.	Best Undertaking	26.05.1998	
763.	The General Manager, B.E.S.T Undertaking	04.04.2000	
764.	M/s Manu Narang	26.11.1919	
765.	Raja Mahendragir and 6 Others (As Joint Tenants.)	28.08.1928	
766.	The President of India, (Deptt. of Atomic Energy)	01.10.1969	
767.	The President of India (The Ex. Engineer)	01.01.1919	
768.	The Municipal Commissioner Municipal Corpn. of Grater Bombay	01.01.1976	
769.	Fionica Co. Op. Housing Society,	11.10.1967	
770.	Reserve Bank of India	09.11.1936	
771.	Reserve Bank of India,	18.02.1960	
772.	M/s Bharat Petroleum Corporation Ltd.	23.04.1984	
773.	M/s Bharat Petroleum Corporation Ltd.	31.12.1972	
774.	Shaparia Dock and Steel Co. Pvt. Ltd.	01.04.1961	
775.	M/s Bharat Petroleum Corporation Ltd.	19.07.1951	
776.	M/s Hindustan Petroleum Corporation Ltd.	20.09.1952	
777.	M/s Hindustan Petroleum Corporation Ltd.		
778.	M/s Hindustan Petroleum Corporation Ltd.		
779.	Sea Cadet Council	01.04.1994	
780.	Municipal Commissioner of Greater Bombay, Supdt of Market Mahatma Phule Market	25.04.1942	
781.	M/s Bharat Petroleum Corporation Ltd.	15.10.1962	
782.	M/s Hindustan Petroleum Corporation Ltd.	01.04.1977	
783.	The State Trading Corporation of India Ltd. Mumbai	01.09.2004	
784.	The State Trading Corporation of India Ltd.	01.09.2004	

[9 May, 2016]

Title of land in possession of major port trusts

1726. SHRI SHANTARAM NAIK: Will the Minister of SHIPPING be pleased to state:

(a) the names of the major port trusts who have titles to the land they are in possession;

(b) the names of major port trusts who have their titles recorded in the record of rights of the State Governments; and

(c) the details of land, which they are in possession with clear titles and such area of land where names are recorded in the record of rights having no title to the land, port trusts-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) All Major Ports have titles to the land they are in possession and their titles are also recorded in the record of rights of the concerned State Government. The port trust-wise details of land is given below.

Sl.	Name of the Port	Land (in Acres)	Land (in Acres)
No.		Having Title	Having No Title
1.	Kolkata Port Trust	10064.97	49.03
2.	Paradip Port Trust	Nil	6285.54
3.	Visakhapatnam Port Trust	7618.30	Nil
4.	Kamarajar Port Ltd	714.793	2071.207
5.	Chennai Port Trust	815.341	Nil
6.	V O Chidambaranar Port Trust	2040	Nil
7.	Cochin Port Trust	778	138
8.	New Mangalore Port Trust	2138	156.65
9.	Mormugao Port Trust	403.71	142.95
10.	Jawaharlal Nehru Port Trust	8380	Nil
11.	Mumbai Port Trust	1609.35	315.56
12.	Kandla Port Trusts	26439	1990

Port Trust-wise details of land titled and having no title

Performance of ports

1727. SHRI ANIL DESAI: Will the Minister of SHIPPING be pleased to state:

(a) whether ports in the country have met last year performance in volume of trade for the financial year which ended on the 31st March, 2016;

(b) if so, the details thereof and the reasons for not achieving the targets;

(c) whether every year the Ministry has been fixing an unscientific target in spite of the fact that the global economy is down; and

(d) if so, what steps the Ministry is taking to re-fix the target taking into account slow down in the global economy?

THE MINISTER OF STATE IN THE MINISTRY of SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) In the12 Major Ports, as against the cargo throughput target of 628.20 million tonne in their Results Framework Document (RFD)/Memorandum of Understanding (MoU) for 2015-16, the ports handled a traffic of 606.37 million tonnes during the year ended on 31st March, 2016. Four Ports could not achieve the targeted throughput due to reasons like embargo in handling dusty cargo, reduction in exports, economic slowdown etc.

(c) and (d) The targets are fixed keeping in view the global trends and past performance of the Ports of previous years. The views of the Ports are also taken into consideration while deciding the targets.

PPP agreements in port sector

1728. SHRI S. THANGAVELU: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that Government has decided to table a new bill that will facilitate model agreement by way of Public Private Partnership (PPP) in the port sector;

(b) if so, the details thereof;

(c) whether it is also a fact that Government is considering coming out with a new model agreement for the above; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) Does not arise.

[9 May, 2016]

(c) and (d) The existing Model Concession Agreement for Private Sector Projects in Major Ports (MCA) has been in vogue since January, 2008. The Government is in the process of reviewing and reformulating if necessary, the MCA based on experience gained and feedback from the stakeholders in the PPP Projects.

Infrastructure of inland waterways

1729. SHRI K. K. RAGESH: Will the Minister of SHIPPING be pleased to state:

(a) whether Government has any report about the infrastructure constructed to make the inland waterways operational;

(b) if so, the details thereof, State-wise;

(c) how many among them are operational; and

(d) the details of amount spent by Government to construct such infrastructure, State-wise?

THE MINISTER OF STATE IN THE MINISTRY of SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) Each inland waterway varies in terms of discharge, sedimentation, river morphology etc. and these parameters influence the type and size of the vessels and the nature of the infrastructure required for them to ply on the waterway. Usually, a Techno Economic Feasibility Study (TEFs) is conducted for determining the technical viability of the inland waterway and only thereafter depending on the TEFs, a Detailed Project Report (DPR) is commissioned which, *inter alia*, lists out the type of infrastructure required for development of waterway.

Out of the 111 inland waterways declared as National Waterways (NWs), the following three NWs are substantially operational with targeted depth, 24 hours navigational aids and a combination of fixed and floating terminals at strategic locations with mechanized cargo handling facilities and vessels carrying cargo are plying on them:-

- Ganga-Bhagirathi-Hooghly River System (Allahabad-Haldia-1620 km) in Uttar Pradesh, Bihar, Jharkhand and West Bengal as NW-1, declared in 1986.
- (ii) River Brahmaputra (Dhubri-Sadiya-891 km) in Assam as NW-2, declared in 1988.
- (iii) West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals-(205 km) in Kerala as NW-3, declared in 1993.

On NW-4, a Memorandum of Understanding (MoU) has been entered into between Inland Waterways Authority of India (IWAI) and Government of Andhra Pradesh to develop the Kakinada-Puducherry Canal System along with Krishna and Godavari

rivers in Andhra Pradesh. Various studies, including delineation studies, have also been undertaken. The stretch between Vijayawada and Muktyala (87 km.) is being developed by undertaking dredging activities. This will help to move the cement required for construction of new capital of Andhra Pradesh at Amravati.

NW-5, with a total length of 588 km., consists of river, delta and East Coast canal. The development of river stretch of 333 km. consisting of Brahmani, Kharsuan and Delta River Systems of Mahanadi and Brahmani River has been taken up initially in two phases. The stretch of 203 km. (between Pankopal to Dhamra and Paradip Port) is being developed in the first phase. Fairway development is in progress including dredging, and setting up of terminal facilities at Pankopal, Paradip and Dhamra. The stretch of 130 km. between Talcher to Pankopal will be developed in the second phase.

(d) The State-wise details of the amount spent by Government to construct such infrastructure is given in the Statement.

Statement

State-wise Expenditure by Inland Waterways Authority of India (IWAI)

(₹ in crore)

Sl. No.	Financial Year	Bihar	West Bengal	Assam	Kerala	Tamil Nadu	Odisha
1.	2011-12	22.6724	22.8403	58.9229	22.9670		
2.	2012-13	41.2843	22.1829	56.9146	22.5292		
3.	2013-14	27.4542	17.1836	51.7015	21.2468		
4.	2014-15	30.3824	38.4778	37.3076	10.7292	1.7906	0.6186
5.	2015-16	113.7900	69.2400	77.8000	8.5700	2.4100	2.8600
	(Provisional)						

Note: In IWAI, the tenders for works and procurement are made National Waterways-wise. The Accounts in the Authority are also made National Waterways-wise. Segregation of expenditure is very difficult State-wise, particularly on procurement of equipment's/vessel and manning thereon.

Potential for transportation on inland waterways

1730. SHRI VIVEK GUPTA: Will the Minister of SHIPPING be pleased to state:

(a) whether the Ministry is aware about immense potential for transportation on inland waterways;

(b) the details of navigable inland waterways along with revenue earned from them during the last five years, State-wise;

(c) the steps taken for promotion of inland waterways, including allocation and utilization of funds in this direction during those years, State-wise;

(d) the current status of Techno Economic Feasibility (TEF) studies conducted for waterways including the expected period of its completion and investment required, State-wise; and

(e) the details of progress achieved on National Waterways-5 on East Coast Canal and expected period of completion?

THE MINISTER OF STATE IN THE MINISTRY of SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) Yes, Sir. The waterways declared as National Waterways (NWs) come under the purview of Union Government for navigational purpose and rest of waterways come under the domain of respective State Governments. So far, the following five NWs are being developed and maintained by the Union Government for shipping and navigation:

- (i) Ganga-Bhagirathi-Hooghly River System (Allahabad-Haldia-1620 km) in Uttar Pradesh, Bihar, Jharkhand and West Bengal as NW-1.
- (ii) River Brahmaputra (Dhubri-Sadiya-891 km) in Assam as NW-2.
- (iii) West Coast Canal (Kottapuram-Kollam) along with Udyogmandal and Champakara Canals-(205 km) in Kerala as NW-3.
- (iv) Kakinada-Puducherry Canals along with Godavari and Krishna Rivers (1078 km)-in Andhra Pradesh, Tamil Nadu and Union Territory of Puducherry as NW-4.
- (v) East Coast Canal integrated with Brahmani River and Mahanadi Delta Rivers (588 km) in West Bengal and Odisha as NW-5.

The NW-1, 2 and 3 have been developed with targeted depth, navigational aids and terminal facilities with, storage facilities and mechanized handling facilities. These waterways have been made operational and vessels are plying thereon. Various studies/ developmental work are underway on NW-4 and NW-5 to make them operational.

The National Waterways Act, 2016 is in force with effect from 12.04.2016 wherein 106 new waterways have been declared as NWs. Techno Economic Feasibility (TEF) studies on selected NWs are going on at present.

The "Jal Marg Vikas" has been taken up with technical and financial assistance of the World Bank for the capacity augmentation of NW-1 from Haldia to Allahabad (1620 km). The project aims at providing an assured depth of 2.5-3.0 metres in the fairway to enable safe navigation of at least 1,500-2,000 ton vessels. The project would be completed by 2020-21 at an estimated cost of ₹ 4,200 crore.

Unstarred Questions

Allocation of funds and utilization thereof is undertaken National Waterwaywise. However, the expenditure incurred and revenue earned by the Inland Waterway Authority of India (IWAI) during the last five years, State-wise are given in the Statement-I and Statement-II respectively (*See* below).

(d) The current status of Techno-Economic Feasibility (TEF) studies conducted on the 106 new NWs is given in the Statement-III (*See* below).

(e) The details of progress achieved on National Waterway-5 on East Coast Canal is given in the Statement-IV.

Statement-I

Expenditure by Inland Waterways Authority of India (IWAI), State-wise

()	in	orora)	
()	ın	crore)	

Sl. No.	Financial Year	Bihar	West Bengal	Assam	Kerala	Tamil Nadu	Odisha
1	2011-12	22.6724	22.8403	58.9229	22.9670	-	-
2	2012-13	41.2843	22.1829	56.9146	22.5292	-	-
3	2013-14	27.4542	17.1836	51.7015	21.2468	-	-
4	2014-15	30.3824	38.4778	37.3076	10.7292	1.7906	0.6186
5	2015-16	113.7900	69.2400	77.8000	8.5700	2.4100	2.8600
	(Provisional)						

Note: In IWAI the tenders for works and procurement are made National Waterways-wise. The Accounts in the Authority are also made National Waterways-wise. Segregation of expenditure is very difficult State-wise particularly on procurement of equipment's/vessel and manning thereon.

Statement-II

Revenue earned by Inland Waterways Authority of India (IWAI), State-wise

Sl. No.	States	2011-12	2012-13	2013-14	2014-15	2015-16 (Prov.)
1.	Bihar	0.0906	0.0750	0.0473	0.5400	0.0890
2.	West Bengal	3.5600	2.0860	1.3870	1.6190	2.0130
3.	Assam	0.0340	0.0130	0.2580	0.1850	0.0274
4.	Kerala	0.0880	0.1300	0.6970	0.1790	0.0690
	Total	3.7726	2.3040	2.3893	2.5230	2.1984

Statement-III

Current Status of Techno-Economic Feasibility studies on 106 new National Waterways

- 1. As part of the preparatory works to undertake development on 106 new National Waterways, IWAI has grouped them under three categories as given below:
- 2. (A) Category-I: Consisting of eight waterways which are as of now considered to be most viable ones and can be taken up for development in Phase-I. Accordingly, consultancy assignments for preparing Engineering, Procurement and Construction (EPC) contract and environmental studies for these waterways are being undertaken:
 - (i) Notice Inviting Tender (NIT) for EPC contract for Barak river (Silchar to Bhanga - 71 km) has been published on 14.04.2016.
 - (ii) Action for preparing EPC tender document is in process for three National Waterways (Mandovi, Zuari and Cumberjua). The EPC tender documents will be ready for being floated by May, 2016.
 - (ii) Tender for detailed bathymetric survey and Techno-Economic Feasibility (TEF) study in the balance four NWs (Ghaghra, Gandak, Kosi and Sunderbans) for updating the available DPR studies and data of 2001 and 1990 vintage, has been floated. The studies have been awarded for Ghaghra, Gandak and Kosi rivers on 05.04.2016. Technical bids of Sunderban waterways opened on 12.04.2016 and evaluation is in progress. Their EPC tender documents would be ready after June, 2016.
 - (iii) Work for undertaking Environmental Studies for three NWs (Barak, Ghaghra and Kosi Rivers) has been awarded and reports would be available by end August, 2016.
 - (iv) Evaluation of tender for Environment and Coastal Regulation Zone (CRZ) clearance in four waterways (Mandovi, Zuari, Cumberjua and Gandak) is underway. Reports would be available by end of October, 2016. Tender for Environment and CRZ clearance in Sunderban waterways is being floated by end of April, 2016.
- 2. (B) Category-II: Those NWs which are in the coastal regions and have some tidal stretches are being considered for development in this category. The number of such coastal rivers and canals is 60 (14 rivers of Sunderbans have been considered as one waterway and extension of West Coast Canal has been considered in NW-3, thus making a total of 46 new waterways).

These 60 rivers have been divided into 8 clusters based on their geographical locations.

- (i) Two Stage DPR studies (Stage-I feasibility study and on viability only Stage-II DPR study) for all the rivers have already been awarded. Stage-I feasibility reports would be available by mid of May, 2016 onwards.
- 3. (C) Category–III: All the balance waterways which are in the remote, inaccessible and hilly regions have been grouped in this category. These 54 rivers/canals (Krishna and Godavari Rivers have been included as extension of NW-4, hence effectively 52 new waterways in the list of 106 waterways) have also been sub divided into different clusters and initially only feasibility studies for all these waterways have been awarded. The reports are expected to be received by end of May, 2016 onwards.

Investment required for development of 106 National Waterways State-wise will be available on submission of the reports.

Statement-IV

Progress achieved on National Waterway-5

National Waterway-5 for total length of 588 km. consists of river and canal portion *i.e.* East Coast Canal. The development of river stretch of 333 km. consisting of Brahmani, Kharsuan and Delta River Systems of Mahanadi and Brahmani being economically viable has been taken up initially in two phases. The stretch between Pankopal to Dhamra and Paradip Port for 203 km. is being developed in the first phase after entering into Memorandum of Understanding (MOU) by Inland Waterways Authority of India (IWAI) with Government of Odisha, Paradip Port Trust and Dhamra Port Co. Ltd. Fairway development mainly the dredging operation, setting up of terminal facilities at Pankopal, Paradip and Dhamra are under progress. The stretch between Talcher to Pankopal for 130 km. will be developed in the second phase once the detailed engineering studies are completed under the financial assistance of World Bank.

Enhancing capacity handling at ports

1731. DR. V. MAITREYAN: Will the Minister of SHIPPING be pleased to state:

(a) the details of innovative methods and steps taken by Government to enhance the capacity handling in various ports in the country;

(b) the details of capacity achieved in various ports;

(c) the steps taken by Government to provide state of art technology in all ports in the country to ease the loading and unloading of cargo and smooth transfer of the same; and (d) the funds spent during the last three years, port-wise, for the same?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) To enhance the capacity of Major Ports, several innovative methods and steps such as mechanisation of berths, deepening of channels and berths, modernising cargo handling equipments, proper yard planning, improvement in rail-road connectivity etc. have been taken up. Port-wise capacity achieved in Major Ports in the year 2015-16 is given below:-

(In Million Tonnes)

Sl. No.	Port	Capacity added in the year 2015-16
1.	Kolkata Port Trust	16.14
2.	Paradip Port Trust	7.14
3.	Visakhapatnam Port Trust	10.99
4.	Kamarajar Port Limited	8.00
5.	Chennai Port Trust	7.40
6.	Tuticorin Port Trust	14.71
7.	Cochin Port Trust	-
8.	New Mangalore Port Trust	-
9.	Mormugao Port Trust	5.03
10.	Mumbai Port Trust	4.80
11.	Jawaharlal Nehru Port Trust	10.00
12.	Kandla Port Trust	9.63
	Total	93.84

(d) During the last three years, number of projects awarded in Major Ports and estimated investment in those projects is given below:-

(₹ in crore)

Sl. No.	Year	No of Projects	Investment
1.	2013-14	30	20709.93
2.	2014-15	26	10543.47
3.	2015-16	30	15334.77

(₹ in crore)

Out of the above estimated investment, Port-wise Government Budgetary Support provided to Major Ports during the last three years is given below:-

Sl.	Port	Government Bu	dgetary Support	(GBS) released
No.		2013-14	2014-15	2015-16
1.	Kolkata	-	-	2.51
2.	Paradip	-	17.00	-
3.	Visakhapatnam	50.00	50.00	43.59
4.	Kamarajar	-	-	-
5.	Chennai	15.00	15.00	25.00
6.	V.O. Chidambaranar	50.00	54.44	42.00
7.	Cochin	-	10.00	7.48
8	New Mangalore	-	-	-
9	Mormugao	49.95	75.00	-
10	Mumbai	-	-	-
11	Jawaharlal Nehru	-	-	-
12	Kandla	-	-	-
	Total	164.95	221.44	120.58

Massive losses in private shipyards

1732. SHRI A. K. SELVARAJ: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that 27 private shipyards in India which are reeling under massive losses due to a mountain of debt and lack of work are likely to get a fresh lease of life with new Government orders;

(b) if so, the details thereof;

(c) whether it is also a fact that a total of 141 Memorandum of Understandings worth ₹ 82,902 crore were signed at the Maritime India Summit; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) There are about 19 Private Sector Shipyards in India and 8 Public Sector Shipyards. The Government of India has taken the following steps to encourage shipbuilding industry:

- (i) To promote Indian shipyards, the Union Cabinet has on December 9, 2015 approved New Shipbuilding Financial Assistance Policy for Indian shipyards for contracts signed during a ten year period, viz. 2016-2026. The Union Cabinet has also approved that all Government departments or agencies including CPSUs have to provide Right of First Refusal to Indian shipyards while procuring or repairing vessels meant for Governmental or own use till 2025 after which only Indian shipyards would build and repair vessels. These measures would improve the order book position of Indian shipyards.
- (ii) The Institutional Mechanism on Infrastructure working under the Department of Economic Affairs, Government of India has, on December 21, 2015, recommended inclusion of stand-alone shipyards undertaking shipbuilding and ship-repair under the Harmonized List of Infrastructure sectors.
- (iii) To provide a level playing field for the indigenously built ships vis-à-vis imported ships, the Government has on November 24, 2015 exempted Customs and Central Excise Duty on inputs used in manufacture of ships and relaxed the limitation to operate shipyards under customs control in terms of Section 65 of the Customs Act, 1962.
- (iv) To promote ease of doing business in the sector, in the Union Budget 2016-2017, Government has issued simplified procedure for tax compliance for the shipyards while procuring duty free goods for shipbuilding and ship repair.
- (v) To bring down the cost of construction of barges, river sea vessels (RSV Types 1 and 2) and port and harbour crafts and to meet demand for steel by ship and barge builders, the Government has, on February 9, 2015, decided that re-rolled steel obtained from re-cycling yards/ship breaking units would be certified for use in construction of these vessels.

The above mentioned measures would make Indian shipyards more competitive and help them in procuring more orders.

(c) and (d) Yes, Sir. 141 MOUs/Business Agreements with an estimated investment of around ₹ 83,000 crore were signed during the Summit. These Memorandum of Understandings (MoUs)/Business Agreements relate to different segments of the maritime sector such as port modernisation, new port development, inland waterways, hinterland connectivity and multimodal logistics, coastal shipping, ship building and ship repair, port led industrialization, green initiatives in port, light house tourism and maritime education and training. The detail of the MoUs/Business Agreements is given in the Statement.

Statement

Business Agreements–Summary

S1.	Category	No. of	Total	Total
No.		Projects	Investment	Investment
			(in INR Cr)	(in USD* bn)
1.	Concession Agreements/Other	35	5879.16	0.9
	Agreements			
2.	Letter of Intent/Work Order	20	8260.12	1.3
3.	Memorandum of Understanding	86	68766.47	10.6
	(MoU)			
	Total	141	82,905.75	12.8
(*11101	D = (5 INID)			

(*1USD = 65 INR)

Business Agreements-JNPT

Sl. No.	Project Name	Project Cost (INR Cr.)	Category	Project Partner
1	2	3	4	5
1.	Procurement of 15 nos. Rubber Tyred Gantry Cranes (RTGCs)	182	Work Order	SANY Heavy Industry Co. Ltd
2.	External Commercial Borrowings for Road Connectivity Project	2,895.00	MoU	Consortium of DBS Bank and SBI
3.	Setting up of a Training Centre at JNPT (Shareholding Agreement between with JNPT and APEC)	4.25	MoU	Antwerp/Flanders Port Training Center (APEC), Belgium
4.	Setting up of a Satellite Port at Vadhawan (Shareholding Agreement with MMB and JNPT)	9167	MoU	Maharashtra Maritime Board
5.	Agreement between JNPT and MTDC to hand over Amphibian Bus		MoU	Maharashtra Tourism Development Corporation

1	2	3	4	5
6.	MoU between JNPT and DMICDC for creation of Logistics Data Bank	128	MoU	DMICDC Logistics Data Services Limited (JV between DMIC Trust and NEC Corporation, Japan)
7.	Shredded Scrap Processing Facility (Non- Processing Area of Dry Port at Jalna)	50	MoU	Bhagyalaxmi Rolling Mill Private Limited
8.	Food Processing Industry Unit in the Non- Processing Zone near Dry Port, Jalna	35	MoU	Roopam Group, Jalna
9.	Steel Processing Unit in the Non-Processing Zone near Dry Port, Jalna	100	MoU	Roopam Group, Jalna
10.	Seed Processing Plant in the Non-Custom Bound Zone of the Dry Port, Jalna	15	MoU	Kalash Seeds Private Limited
11.	Packaging Films Unit in the Non-Custom Bound Area of the Dry Port at Jalna	30	MoU	Tanmay Polyfilms Private Limited
12.	Eco-Injection Moulding Unit in the Non-Custom Bound Zone of the Dry Port, Jalna	10	MoU	Sunergy Products India Private Limited
13.	Citrus Fruit Processing Unit in the Non-Custom Bound Area of the Dry Port at Jalna	15	MoU	AbhayCotex Private Limited, Jalna
14.	Edible Oil Refinery in the Non-Custom Bound Area of the Dry Port at Jalna	20	MoU	AbhayCotex Private Limited, Jalna

1	2	3	4	5
15.	Tocopherols Recovery Unit from Soybean Oil Deodorized Distillate- Non-Custom Bound Area of the Dry Port at Jalna	10	MoU	AbhayCotex Private Limited, Jalna
16.	Export of Soya Grits and Soya Nuggets for Human Nutrition from the proposed Dry Port at Jalna	5	MoU	Bhakti Extractions Private Limited, (BEPL)
17.	Value Addition for the By-products of Soybean Oil Refining-Non-Custom Bound Area of the Dry Port at Jalna	15	MoU	Geeta Refinery Private Limited, (GRPL), Jalna
18.	Development of Free Trade Warehousing Zone as a Part of JNPT SEZ	100 200	MoU	LMJ Logistics Limited Indospace Capital Advisors Private Limited/ Everstone Capital/ILP II Pte. Limited.
		500		Rudradev Properties/ Arshiya Limited
		50		Port of Singapore Authority (PSA)
		50		Embassy Group
		5		Eskay Electronics
19.	MoU for Biodiesel (Eco-friendly substitute for Petrodiesel) Methyl Easters and Vegetable Oil Refining Combined Unit	759	MoU	Monopoly Innovations Private Limited
20.	MoU for Setting up an Integrated Plant for Manufacturing Edible Oil and Biodiesel	475	MoU	Emami Agrotech Limited

1	2	3	4	5
	iness Agreements-Kolkata Po dia Dock	rt Trust		
1.	Setting up of Liquid Cargo Handing Jetty at Shalukhhali	172.52	Concession Agreement	IMC Limited
2.	Deployment of Floating Crane facilities at Saugor	65.36	Concession Agreement	 Ripley and Co. Stevedoring and Handling Private Limited (for one Floating Crane) Sarat Chatterjee and Co. (Visakhapatnam) (for 2nd Floating Crane)
3.	Establishment of 150 KW Roof Top Solar Power Plant at HDC.	1.3	Work Order	Sunshine Power Products Private Limited
4.	Supply, operation and maintenance of Mobile Harbour Crane for Berth No.13	50	Work Order	IRC Natural Resource Private Limited
5.	Installation of Radio Frequency Identification Device (RFID) at Haldia Dock Complex	16	Letter of Intent	Coresonant Systems Private Limited
6.	Supply, operation and maintenance of different equipments for handling of dry bulk cargo on shore at Berth Nos. 2 and 8 of Haldia Dock Complex, KoPT	50	Letter of Intent	Ripley and Co. Stevedoring and Handling Private Limited
7.	Setting up of LPG Storage and Bottling facilities. The LPG will be imported by BPCL through 3rd oil Jetty of HDC and will be taken to their proposed Storage Plant	800	MOU	Bharat Petroleum Corporation Limited

1	2	3	4	5
8.	Expansion of Haldia Refinery in leased port land	3076	MOU	Indian Oil Corporation Limited (Haldia Refinery)
9.	Expansion of Storage Battery Plant at Haldia	370	MOU	Exide Industries Limited
10.	Setting up of Multimodal Inland Water Transport Hub	700	MOU	Inland Waterway Authority of India (IWAI)
11.	Laying of 2nd Railway Line between Durgachak and HDC Railway System including SandT works.	100.19	MOU	Rail Vikas Nigam Limited
12.	Setting up of LPG Handling and Storage Facilities by M/s Aegis Logistics Limited on KoPT land at Haldia	300	MOU	Aegis Logistics Limited
13	Establishment of 2 MW Solar Power Plant at HDC	13	MOU	Solar Energy Corporation of India
14	Setting up of edible oil handling and storage facilities by M/s Ruchi Infrastructure Limited on KoPT land	75	MOU	Ruchi Infrastructure Limited
Kolk	kata Dock			
1.	Allotment of Land to M/s Sona Ship Management near 13 NSD to Handle Bulk Cargo with Minimum Guaranteed Traffic	75	MOU	Sona Ship Management
2.	Allotment of land to M/s ETC Agro Processing (India) Private Limited for setting up of bulk pulses/	250	MOU	ETC Agro Processing (India) Private Limited

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1	2	3	4	5
	food-grain Handling system including processing and storage subject to fulfilment of Minimum Guaranteed Traffic of 1,39,582 Metric Tonnes of pulses per year	250	MOU	ETC Agro Processing (India) Private Limited
3.	Setting up a New Container Freight Station	40	MOU	Transworld Terminals Private Limited (TPL)
4.	Allotment of land measuring about 71260 sq.m at Sonapur Road for setting up a CFS	40	MOU	Allcargo Logistics Limited
Busi	ness Agreements-Kamarajar	Port Lim	ited	
1.	Development of Captive Jetty	465	Concession Agreement	Indian Oil Corporation Limited
2.	Development of RoRo-cum- General Cargo Berth–II	132.5	Letter of Intent	L & T Geostructure LLP, Chennai
Busi	ness Agreements-Kandla Po	rt Trust		
1.	Development, Operation and Maintenance of Container Terminal at Berth Nos.11 and 12 at Kandla Port on PPP Mode	159.81	Concession Agreement	International Cargo Terminal and Infrastructure Private Limited
2.	Construction of Oil Jetty No.7 at Old Kandla	42.4	Agreement	Kargwal Construction Co, Mumbai
3.	Setting up of Liquid Storage Tank Farms in Plot No. 6, Kandla	96.69	Agreement	Aegis Logistics Limited, Mumbai
4.	Development of Smart Industrial Port City (SIPC) at Kandla-Gandhidham- Adipur Complex.	-	Agreement	TATA Consulting Engineers Limited, Mumbai.

1	2	3	4	5
5.	Setting up of Liquid Storage Tank Farms in Plot No. 8, Kandla.	107.39	Agreement	Friends Bulk Handlers Limited
6.	Setting up of Liquid Storage Tank Farms in Plot No. 11, Kandla	41.59	Agreement	Friends Oil and Chemical Terminal Private Limited
7.	Setting up of Liquid Storage Tank Farms in Plot No. 12, Kandla	41.54	Agreement	Viking Lightrage and Cargo Handlers Private Limited
8.	Setting up of Liquid Storage Tank Farms in Plot No. 13, Kandla	41.62	Agreement	Gokul Agro Resources Limited
9.	Setting up of Liquid Storage Tank Farms in Plot No.15, Kandla	41.54	Agreement	Seabridge Terminals Private Limited
10.	Setting up of Liquid Storage Tank Farms in Plot No.16 Kandla	42.42	Agreement	B.L. Agro Oils Limited
11.	Setting up of Liquid Storage Tank Farms in Plot No. 17, Kandla	41.54	Agreement	Emperius Infralogistics Private Limited
12.	Setting up of Liquid Storage Tank Farms in Plot No. 18, Kandla	41.71	Agreement	Sunshine Liquid Storage Private Limited
13.	Setting up of Liquid Storage Tank Farms in Plot No. 19, Kandla	41.75	Agreement	Ambaji Import Private Limited
14.	Development of Marine Liquid Terminal Facilities Consisting of SPM and Two Product Jetties in KPT waters at Off-Shore Oil Terminal (OOT) Vadinar, Kandla Port on Captive Use basis.	448	Award of Concession	Vadinar Liquid Terminal Limited (VLTL)

1	2	3	4	5
15.	Supply, Installation and Commissioning of 6 MW Wind Power Project on Lump Sum Turn Key (LSTK) basis in Gujarat	78	Letter of Intent	INOX Wind Limited
Busi	iness Agreements-Mormugao	Port Trus	st	
1.	Redevelopment of Berths 8, 9 and Barge Berths at the Port of Mormugao, Goa	1420	Letter of Award	Sterlite Ports Ltd.
Busi	iness Agreements-Mumbai P	ort Trust		
1.	Grant of license for Deployment of Floating Cranes at Port Lighterage area	35	Concession Agreement	United Shippers
2.	Agreement with HPCL/ BPCL for Bunkering Project	50	Agreement	Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited
3.	Handing over JC 150 m berth to Indian Coast Guard	79.35	Agreement	Indian Coast Guard
4.	Project for "Providing infrastructure for Ro-Ro Facility at Ferry Wharf"	32	Work Order	Karagwal Construction Private Limited
5.	Capital dredging work of Fifth oil Berth	66	Work Order	Van Oord India Private Limited
6.	Civil Works of Fifth oil Berth	320.51	Work Order	ITD Cementation India Limited
7.	Handing over of water area for the Mumbai Trans Harbour Link (MTHL) Project	330	MOU	Mumbai Metropolitan Region Development Authority (MMRDA)
8.	Allotment of dedicated anchorage to Tata Power Co. Limited.	60	MOU	Tata Power Co. Limited (TPCL)

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1	2	3	4	5
9.	Agreement with BPCL and HPCL for development of the 5th Oil Jetty	811	MOU	Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited
Busi	ness Agreements-New Mang	alore Port	Trust	
1.	Providing handling equipment at Berth No. 12 for Handling Bulk Cargoes	469.46	Concession Agreement	Chettinad Mangalore Coal Terminal Privat Limited
2.	Providing Tank Farms for storage of Liquid Cargo	35	Concession Agreement	Indian Oil Corporati Limited
3.	Setting up of 4 MW Renewable Power Plant	22.25	Letter of Intent	BOSCH Limited, Bangalore
Busi	ness Agreements-Paradip Po	rt Trust		
1.	Mechanisation of EQ 1, 2 and 3 berths at Paradip Port on BOT basis	1437.76	Concession Agreement	Consortium of JS Infrastructure and So West Port Limited
2.	Development of new iron berth for Handling Iron Ore Exports on BOT basis at Paradip Port	740.19	Award of Concession	JSW Paradip Termin Private Limited
3.	Development of Multicargo berth at PPT	430.78	Award of Concession	Paradip Internation Cargo Terminal Priv Limited
4.	Design, Engineering, Procurement and Supply, Erection, Testing, Commissioning and Operation and Maintenance for ten (10) years of 10 MW Solar Power Plant at Paradip Port	86.46	Work Order	Solar Energy Corporation of India Limited (SECI)

1	2	3	4	5
Busi	ness Agreements-V.O. Chidan	nbaranar	Port Trust	
1.	Construction of dedicated berth for Handling Coastal Cargo at VOCPT	38.91	Agreement	Emjay Constructions, Chennai
2.	Mechanisation of existing Coal Yard on license basis for 10 Year Period under Revenue Share Model	66.42	Letter of Intent	-
3.	Setting up of LNG terminal at VOCPT	400	MOU	Tuticorin LNG Terminal Private Limited
4.	Tuticorin Thermal Power Plant (Stage IV) under SEPC Power Private Limited	3514	MOU	SEPC Power Private Limited
5.	Development of Truck Parking Terminal with retail outlet in Port Land, VOC Port	16.62	MOU	Hindustan Petroleum Corporation Limited
Busi	ness Agreements-Visakhapatn	am Port	Trust	
1.	Development of multipurpose terminal by Replacement of existing EQ2 to EQ5 berths to cater to 14.50 m draft vessels in Inner Harbour of VPT.	178	Contract Agreement	ITD Cementation India Limited
2.	Setting up of multimodal logistic Hub in Vizag Port	211	MOU	BalmerLawrie
3.	Development of Port Connectivity Road (PCR), Phase-II	76.93	MOU	National Highways Authority of India (NHAI)
4.	Allotment of land to HPCL for Capacity expansion.	18412	MOU	Hindustan Petroleum Corporation Limited

1	2	3	4	5
5.	Extension of existing container terminal	633.11	MoU	Visakha Container Terminal Private Limited
Busi	ness Agreements-Chennai Po	rt Trust		
1.	Development of car handling hub at Wallajabad Near Chennai	98	MoU	Southern Railways
Busi	ness Agreements-Andaman I	akshadwe	eep Harbour	Works
1.	Construction of Jetty and Navaids at Baratang Island	45.16	Concession Agreement	Srishaila Constructions Private Limited, Bengaluru
2.	Dredging the mouth of entrance channel of Baratang Creek	45.16	Letter of Award	Dredging Corporation of India, Vizag
Busi	ness Agreements-Inland Wat	erways A	uthority of In	Idia
1.	MoU between Petronet LNG and IWAI for LNG Bunkering	700	MoU	Petronet LNG Limited
2.	MoU to be signed with HPCL for Bunkering in National Waterways-1	-	MoU	Hindustan Petroleum Corporation Limited
3.	MoU to be signed with IOCL for Bunkering in National Waterways-1 and 2	-	MoU	Indian Oil Corporation Limited
4.	MoU with Andhra Pradesh Government for Development of NW-4	3000	MoU	Government of Andhra Pradesh
5.	MoU between IWAI and Maruti Suzuki India Limited for Transport of Cars	-	MoU	Maruti Suzuki India Limited
Busi	ness Agreements-Directorate	General	of Lighthouse	s and Lightships
1.	Re-capitalisation of Differential Global Position System (DGPS), Phase-I	30.71	Work Order	Elcome Integrated Systems Private Limited, Mumbai

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1	2	3	4	5
2.	Conducting A to N Training in India by IALA	-	Letter of Intent	International Association of Lighthouse Authorities (IALA)
3.	Establishment of Static Sensor at selected Lighthouses	601.75	MoU	Indian Coast Guard
4.	Structural Design of foundation and Super structure of Lighthouse/ Vessel traffic service (VTS) Tower and Multi storied building	_	MoU	IIT Madras, Chennai
Busi	ness Agreements-Cochin Sh	ipyard Lin	nited	
1.	Agreement to construct 2X500 pax vessels (Inter-island Vessels) for Andaman and Nicobar Islands	500	MoU	Andaman and Nicobar Administration, Port Blair
2.	Agreement with Andaman and Nicobar Administration to construct 2X1200 pax vessels	900	MoU	Andaman and Nicobar Administration, Port Blair
3.	Technical Agreement to Support construction of LNG Vessels in India	3500	MoU	Samsung Heavy Industries, Korea
Busi	ness Agreements-Shipping (Corporation	of India	
1.	Post Fixture Management of GAIL's Charted LNG Tankers and Training for Commercial Ship Management	20	Concession Agreement	GAIL
2.	Acquisition of 3 nos. 80T anchor handling tug supply vessels (AHTSVs)	305.61	Agreement	Cochin Shipyard Limited

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1	2	3	4	5
3.	Acquisition of 2 nos. Offshore Supply Vessels	240	Work Order	Defence Research and Development Organization (DRDO)
4.	MoUs with Indian Oil Marketing Cos (SCI with Indian PSUs Oil Marketing Cos	1000	MoU	IOCL, BPCL, HPCL and Engineers India Limited
5.	Carriage of crude from West Africa to India (SCI and IOCL)	600	MoU	IOCL
6.	MoU between SCI and IWAI for logistic solutions in Inland Waterways	-	MoU	IWAI
Busi	iness Agreements-Dredging C	orporatio	n of India	
1.	Carrying out dredging operations of the Navigation Channel and Creek of Daman and Diu	150	Agreement	Union Territory Administration of Daman and Diu
2.	Construction of cutter suction dredgers for river dredging	25	MoU	Shoft Shipyard Private Limited
3.	Construction of Ship Building-cum-Repair Facility and Setting up of Dredge Training and Infrastructure Facility	460	MoU	Government of Andhra Pradesh
Agro	eements-Indian Maritime Un	iversity		
1.	MOU between IMU and Andaman and Nicobar Administration	-	MoU	Andaman and Nicobar Administration, Port Blair
2.	MoU between IMU and Bangabandhu Sheikh Mujibur Rahman Maritime University (BSMRMU), Dhaka, Bangladesh	-	MoU	Bangabandhu Sheikh Mujibur Rahman Maritime University (BSMRMU), Dhaka, Bangladesh

1	2	3	4	5
3.	MoU between IMU and Institute of Chartered Shipbrokers (ICS), U.K.	-	MoU	Institute of Chartered Shipbrokers (ICS), U.K.
4.	MoU between IMU and Admiral G.I. Nevelskoi Maritime State University (AGINMSU), Vladivostok, Russia	-	MoU	Admiral G.I. Nevelskoi Maritime State University (AGINMSU), Vladivostok, Russia
5.	MoU between IMU and Plymouth University, UK	-	MoU	Plymouth University, UK
6.	MoU between IMU and University Kuala Lumpur (UniKL), Kuala Lumpur	-	MoU	University Kuala Lumpur (UniKL), Kuala Lumpur
Busi	ness Agreements-Maharashtra	a Maritir	ne Board	
1.	Award of concession for using a Jetty for Floatel Project	-	Award of Concession	WB International Consultants
2.	Setting up of jetty facility at Village Korlai	437	MoU	Indo Energy International Limited
3.	MoU for development of dedicated Ro-Ro facility for the Export of Vehicles	750	MoU	MoU between Dighi Port and ID Maritime Limited and Cargoways Limited
4.	MoU for construction of Dedicated LNG Terminal	2500	MoU	IMC Limited, HOEGH Inc. and EXMAAR Inc.
5.	MoU for setting up of a PVC Plant	1200	MoU	DPL and Port Veritas India Limited
6.	MoU for setting up of jetty to cater to Cargo related to Steel Plant of JSW	1640	MoU	MMB and JSW Infrastructure Limited
7.	Setting up of Refinery near Vijaydurg as the port facility		MoU	MMB, MIDC and Oil Companies
8.	Development of Shipyard at Alibag	33	MoU	Konkan Barge Builders Private Limited

1	2	3	4	5
9.	Shipyard project at Shahabaz in Dharamtar Creek	4.12	MoU	Marine Frontiers Private Limited
10.	Shipyard project at Belapur in Panvel Creek	9	MoU	Sahara Dredging Limited
11.	Jetty Project at Mankhurd in Thane Creek	66	MoU	Yogayatan Ports Private Limited
Busi	ness Agreements-Gujarat Ma	ritime B	oard	
1.	Construction of Coast Guard jetty along with approach at Okha Port, Gujarat	74	Agreement	Indian Coast Guard
2.	Extension of existing Coast Guard Jetty by 100 m at Porbandar Port	59	Agreement	Indian Coast Guard
3.	Agreement with Om Sai for Development of Private Jetty at Port Victor	20	Agreement	Om Sai Navigation Private Limited
4.	LNG Terminal by Shapoorji Pallonji	5411	Letter of Intent	Shapoorji Pallonji and Co.
5.	Dust Suppression System at Magdalla and Bhavnagar Port	9.81	Work Order	Turbo Marine Private Limited
6.	Tripartite MoU between GMB, IPA and Ministry of Shipping, under Sagarmala Initiative	-	MoU	GPIDCL, Indian Ports Association and Ministry of Shipping
7.	Development of Maritime University in Gujarat	858.5	MoU/ Announce- ment	
8.	Development of Maritime Cluster in Gujarat at GIFT City Gandhinagar	373	MoU	IL and FS
9.	Development of Eastern Break Water and Jetty for Indian Navy at Porbandar Port	200	MoU	Indian Navy

	2	2	4	
1	2	3	4	5
Busi	ness Agreements-Tamil Nadu	Maritime	Board	
1.	Parangipettai captive port in Cuddalore District	1349	MoU	IL and FS
Busi	ness Agreements-Petronet LN	١G		
1.	Setting up of LNG Terminal and Power Plant in Andaman and Nicobar Islands	900	MoU	Andaman and Nicobar Administration
2.	Development of LNG bunkering facilities at Mumbai, Kandla, Cochin, Chennai, Vizag, Paradip Port-Tripartite agreement between IPA, Petronet LNG and INSA	600	MoU	Agreement between IPA and Petronet LNG
Busi	iness Agreements-KNK Shipp	ing		
1.	Shallow Draft Vessels for Inland Waterways	700	MoU	Western Marine Shipyard, Bangladesh
2.	Hybrid Tug Boats for Ports and Terminal Operations to run on LNG Fuel	1000	MoU	Pacific Ocean Engineering and Trading Pte Ltd (POET), Singapore
Busi	ness Agreements-IPRCL			
1.	MoU between Indian Port Rail Corporation Limited and Deutsche Bahn, Germany for Cooperation in Areas of Modernisation of Rail Port connectivity, Port Rail Facilities and Allied Areas	-	MoU	DB Group, Deutsche Bahn, Germany
Agro	eements-Ministry of Shipping			
1.	MoU between Ministry - of Shipping, Government of India and Ministry of Oceans and Fisheries,		MoU	Ministry of Oceans and Fisheries, Government of Republic of Korea

Unstarred Questions

1	2	3	4	5
	Government of Republic of			
	Korea for Institutionalising			
	Cooperation between two			
	countries in the areas of			
	Port Development and			
	Operation			
Agr	eements-Indian Ports Associat	tion		
1.	MOU between IPA and -		MOU	International Enterprise,
	International Singapore			Government of
	Enterprises, Government of			Singapore
	Singapore for Collaboration			
	and Establishment of a			
	Centre of Excellence in			
	IPA			
Busi	iness Agreements-BEML Limi	ited		
1.	Manufacture of import	-	MOU	DCI
	substitution spares for			
	dredgers			

Action plan to promote shipping

†1733. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government has formulated any concrete action plan to promote shipping in the country and if so, the details thereof; and

(b) whether Rajasthan is included in said plan and if so, the details of areas that would be covered under this scheme and the manner in which shipping would be connected to Rajasthan and by when the work would start, as per the plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Ministry of Shipping released the Maritime Agenda in January, 2011 for the decade 2010-20 which provides vision and roadmap for comprehensive development of shipping. As per the Maritime Agenda of the Ministry of Shipping, Indian shipping companies aim at reaching a level of 43 million Gross Tonnage (GT) by 2020 which will include owned and chartered tonnage. The Ministry

[†] Original notice of the question was received in Hindi.

of Shipping has also prepared a vision document for "Coastal Shipping, Tourism and Regional Development" which envisages increasing the share of Coastal/Inland Water Transportation.

(b) The National Waterways Act, 2016 has come into force from April 12, 2016 wherein 106 new waterways have been declared as National Waterways (NWs) in addition to the 5 existing National Waterways. The following stretches of river/canals of Rajasthan have been included in this Act and Techno Economic Feasibility (TEF) studies have been undertaken:-

(i) Indira Gandhi Canal passing through Rajasthan, Haryana and Punjab.

(ii) Jawai-Luni River and Rann of Kutch passing through Rajasthan and Gujarat.

(iii) Luni River in Rajasthan.

Pact for development of ports

1734. SHRI D. KUPENDRA REDDY: Will the Minister of SHIPPING be pleased to state:

(a) whether India and South Korea have entered into any pact for developing ports in the country;

(b) if so, the details thereof;

(c) whether the Ministry has identified the ports which are to be developed through this pact; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (c) Yes, Sir. A Memorandum of Understanding (MoU) between the Ministry of Shipping of the Republic of India and the Ministry of Oceans and Fisheries of the Republic of Korea on Cooperation in Port related Industry was signed on 13.04.2016 with the purpose of cooperation for strengthening administrative, technical and human resources through exchanges, to promote mutual benefits in the fields of port development and operation.

(c) and (d) The MoU envisages cooperation in areas including sharing of technology and experiences in port development and operation and joint participation in port-related construction, building and engineering projects of mutual interest amongst others, by both the countries.

Operating profits from major ports

1735. SHRI PAUL MANOJ PANDIAN: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that efficiency improvement has lowered the logistic cost for the trade, creating estimated benefit of \gtrless 400-500 crore per year;

(b) if so, the details thereof;

(c) whether it is also a fact that the major ports have increased their operating profits from \mathbb{R} 3593 crore during 2014-15 to \mathbb{R} 4268 crore during 2015-16; and

(d) if so, the details thereof, port-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) and (b) Yes, Sir. The improvement is due to overall reduction in the Average Turn Around Time in the Major Ports. In the Ports like Paradip, V.O. Chidambaranar and Visakhapatnam, there has been reduction in the Average Turn Around Time by over 40%.

(c) and (d) Yes, Sir. Operating Surplus of the Major Ports which was around ₹ 3593 crore in 2014-15 has increased to around ₹ 4268 crore in 2015-16. Portwise details are as under:

Operating Surplus

(In ₹ crore)

		(III (erore)
Port	2014-15	2015-16
Kolkata	385	487
Paradip	418	447
Visakhapatnam	316	365
Kamarajar (Ennore)	472	518
Chennai	134	214
V.O. Chidambaranar (Tuticorin)	238	321
Cochin	20	66
New Mangalore	145	110
Mormugao	40	89
Mumbai	325	360
Jawaharlal Nehru	837	938
Kandla	264	353
Total	3593	4268

Land under possession of major ports

1736. SHRI ANAND SHARMA: Will the Minister of SHIPPING be pleased to state:

(a) whether it is a fact that the land under possession of major ports remains unutilised;

(b) if so, acreage of port land allocated and the percentage of land unutilised; and

(c) the steps proposed by the Ministry to ensure optimum utilisation of land resources?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) Each major port earmarks land for its various development activities as per the respective land use plan. The details of port-wise allocated land and percentage of land unutilized is given below. To ensure that land resources are put to optimum use and optimum value is realised by licensing/leasing port land, Ministry of Shipping has issued "Policy Guidelines for Land Management by Major Ports, 2014".

Sl. No.	Name of the Port	Acreage of land allocated (in Acres)	Percentage of land unutilized (in %)
1.	Kolkata Port Trust	10,976	25.41
2.	Paradip Port Trust	6285.54	NIL
3.	Visakhapatnam Port Trust	7618.30	9
4.	Kamarajar Port Ltd	2786	NIL
5.	Chennai Port Trust	168.29	44.23
6.	V. O Chidambaranar Port Trust	2040	29.15
7.	Cochin Port Trust	2263.48	NIL
8.	New Mangalore Port Trust	2294.65	3.91
9.	Mormugao Port Trust	546.66	0.5
10.	Jawaharlal Nehru Port Trust	8380	NIL
11.	Mumbai Port Trust	1860.04	_
12.	Kandla Port Trusts	28,430	56.87

Details of port-wise allocated land and percentage of land unutilized

Development of sea ports for private investment

1737. DR. E. M. SUDARSANA NATCHIAPPAN: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is encouraging private investment in developing sea ports; and

(b) if so, what are the proposals for developing Mookaiyur in Ramnad District, and Kalachal in Kanyakumari district by looking into the welfare of fishermen?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) The proposed development of a Major Port at Enayam near Colachel in Tamil Nadu will catalyse economic activities and opportunity for employment of the local population including fishermen. There is no proposal to set up a Major Port in Mookaiyur.

Feasibility report for linking of rivers under NPP

1738. SHRI N. GOKULAKRISHNAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the National Water Development Agency has prepared pre-feasibility/feasibility reports for linking of 30 rivers in the country under the National Perspective Plan (NPP);

(b) if so, whether it is also a fact that Cauvery (Kattalai)-Vaigai-Gundar link has also been indentified for inter river basin water transfer;

(c) if so, the persent status of the project, including the allocations made and spent, so far; and

(d) by when it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (d) Yes, Sir. This Ministry has formulated a National Perspective Plan (NPP) for Water Resources Development envisaging Inter-basin transfer of water from surplus basins to deficit basins/areas. National Water Development Agency (NWDA) has prepared feasibility reports, which facilitated identification of 30 links (16 under Peninsular Component and 14 under Himalayan Component) under NPP and Cauvery (Kattalai)-Vaigai-Gundar link is one of them.

Further, the feasibility report of the Cauvery (Kattalai)-Vaigai-Gundar link has also been prepared by NWDA and sent to the concerned States Governments. The planning and Detailed Project Report (DPR) of Cauvery (Kattalai)-Vaigai-Gundar link is critically dependent on the planning of Mahanadi-Godavari link, a mother link of 9 link systems viz., Mahanadi-Godavari-Krishna-Pennar-Palar-Cauvery-Vaigai-Gundar linkage which has been envisaged under NPP. Efforts are on to build consensus on Mahanadi-Godavari link, which is a first and critical link of above mentioned nine river link System. Based on the suggestions of Water Resources Department, Government of Odisha, NWDA has prepared a revised preliminary proposal of Mahanadi-Godavari Link Project with reduced submergence and the same is presented to the Government of Odisha for their comments. After the finalisation of Mahanadi-Godavari Link Project proposal, NWDA will take up the preparation of Detailed Project Report of the remaining links of Mahanadi-Godavari-Krishna-Pennar-Palar-Cauvery-Vaigai -Gundar linkage in consultation with concerned States. The expenditure has been incurred for studies for establishing viability of the proposals from hydrological and technical angles. The expenditure incurred, is not maintained project-wise/State-wise.

Setting up of water regulatory authority

1739. SHRI MANSUKH L. MANDAVIYA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to refer to the answer to Unstarred Question 2766 given in the Rajya Sabha on the 30th April, 2012 and state:

(a) the details of current status of setting up of Water Regulatory Authority in States as suggested by the Thirteenth Finance Commission, State-wise;

(b) the updated status of action taken by the Central Government, in coordination with the State Government, to frame a special national water usage charge policy for various kinds of water usages; and

(c) by when such a policy is expected to be framed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) The National Water Resources Council (NWRC) at its sixth meeting held on 28th December, 2012 adopted the National Water Policy (2012) which inter-alia recommends setting up of an independent Statutory Water Regulatory Authority by each State to fix and regulate the tariff for drinking water and other uses such as sanitation, agricultural and industrial. The National Water Policy, 2012 has since been circulated to all the States/Union Territories for necessary action.

Exploitation of underground water

1740. SHRI MANSUKH L. MANDAVIYA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to refer to the answer to Unstarred Question 2943 given in the Rajya Sabha on the 29th August, 2011 and state:

(a) whether Government is aware that the underground water level is still going down very sharply year by year due to indisciplined exploitation of water; and

(b) the updated status of action taken and efforts made by the Ministry, in coordination with the State Governments, to curb the indisciplined underground water exploitation and to reverse the water level depletion trend in the country?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Excessive withdrawal of ground water for various purposes including irrigation, domestic and industrialization are some of the factors responsible for decline in ground water levels and in many areas ground water recharge is reduced due to varied and erratic rainfall pattern as well as change in land use. The Central Government has taken several steps to curb the underground water exploitation and for managing ground water level in the country:

- Central Ground Water Authority (CGWA) has also been constituted under Section 3(3) of The Environment (Protection) Act, 1986 to regulate indiscriminate ground water abstraction in the country.
- As per Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), the water conservation and water harvesting structures to augment ground water constitute a special focus area for MGNREGA works.
- During Eleventh Plan, Demonstrative Artificial Recharge Projects were taken up under Central Sector Scheme "Ground Water Management and Regulation". The Scheme on Artificial Recharge Project under Ground Water Management and Regulation Scheme has been discontinued during the Twelfth Plan period.
- A conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" has been prepared during the year 2013, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the country in an area of 9,41,541 sq.km for harnessing surplus monsoon runoff to augment ground water resources. The Master Plan has been circulated to all State Governments for implementation.

- Ministry of Urban Development in its Draft Model Building Bye-Laws (2015) has incorporated a Chapter on Provision of Rain Water Harvesting.
- Central Ground Water Authority (CGWA) constituted under 'The Environment (Protection) Act, 1986' for the purpose of regulation and control of ground water development and management has issued advisory to States/Union Territories and Ministry of Urban Development to take necessary measures for adopting rain water harvesting/artificial recharge in all the Government buildings. Besides, 30 States/UTs have made rainwater harvesting mandatory by enacting laws/formulating rules and regulations/by including provisions in building bye-laws/through suitable Government Orders etc.
- CGWB has been organizing mass awareness programmes in the country to promote rain water harvesting and artificial recharge to ground water.

Management of water resources

1741. SHRIMATI WANSUK SYIEM: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether with Maharashtra Government resorting to measures on war footing to rush daily rail tankers of potable water to parched Latur region, the Central Government would initiate long term measures to manage abundant water resources of the nation;

(b) India not being an inherently water scarce country with an average annual rainfall of around 1,200 mm against a world mean average of 980 mm coupled with water stored in glaciers, whether Government would make full use of Entry 56 of the Union List of the Constitution to work on regulation and development of inter-State rivers; and

(c) if so, Government's views thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Yes, Sir. The Government has deployed 2 tank Wagon rakes consisting of 50 wagons each for transportation of drinking water from Miraj Station to Latur from the month of April, 2016 for meeting immediate needs of water. Divisional Commissioner, Aurangabad, has informed that 3032 tankers have been deployed in various districts of the Marathwada region.

State Governments undertake several measures for augmenting, conserving and utilizing the water resources which *inter alia* include conservation of water resources in reservoirs and traditional water bodies, rain water harvesting and artificial recharge of ground water. This Ministry provides technical and financial assistance to the State Governments in

this regard through various schemes and programmes *viz*. Accelerated Irrigation Benefits Programme, Scheme for Repair, Renovationand Restoration of Water-bodies etc. The long term measures taken by the Government to manage water resources in the country are:—

- The National Water Policy (2012) formulated by this Ministry, *inter-alia*, advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of rainfall and other management measures. The National Water Policy (2012) has been forwarded to all State Governments/UTs and concerned Ministries/Departments of Central Government for appropriate action. 31 States/UTs have made rain water harvesting mandatory by enacting laws or by formulating rules and regulations or by including provisions in Building bye-laws or through suitable Government Orders.
- A conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" has been prepared during 2013, involving ground water scientists/experts. The Master Plan envisages construction of 1.11 crore rain water harvesting and artificial recharge structures in the country at an estimated cost of ₹ 79,178 crores to harness 85 BCM (Billion Cubic Metre) of water. The augmented ground water resources will enhance the availability of water for drinking, domestic, industrial and irrigation purposes. The Master Plan has been circulated to all State Governments for implementation.
- The water conservation and water harvesting structures to augment ground water constitute a special focus area for MGNREGA; about 2/3rd of the expenditure is directly related to construction of water harvesting structures.
- Central Ground Water Board has taken up Aquifer Mapping and Management Programme during Twelfth Plan, under the scheme of Ground Water Management and Regulation. The Aquifer Mapping is aimed at delineating aquifer disposition and their characterization for preparation of aquifer/area specific ground water management plans. These management plans will be shared with the respective State Governments for taking appropriate measures through the active participation of the communities.
- This Ministry has launched Jal Kranti Abhiyan (2015-16 to 2017-18) in order to consolidate water conservation and management in the country through a holistic and integrated approach involving all stakeholders, making it a mass movement. 'Jal Gram Yojana' component of Jal Kranti Abhiyan envisages selection of two villages in every district, preferably being a part of dark block or facing acute water scarcity, as "Jal Grams". An integrated water security plan, water conservation, water management and allied activities

are envisaged for each of the selected Jal Grams to ensure optimum and sustainable utilisation of water.

- Central Government has launched National Water Mission with the objective • of 'conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management'. One of the goals of National Water Mission is 'Promotion of citizen and State action for water conservation, augmentation and preservation,'
- Recycle and reuse of water, after treatment to specified standards as well as rainwater harvesting and artificial recharge are being incentivized through various initiatives, programmes/ schemes of the Government.
- This Ministry has also formulated a National Perspective Plan (NPP) envisaging inter-basin transfer of water. The implementation of NPP would give benefits of approximately 35 million hectare of additional irrigation potential and 34000 MW Hydro Power generation apart from the incidental benefits of flood moderation, navigation, drinking and industrial water supply, fisheries, salinity and pollution control etc.
- Various Mass Awareness Programmes, Water Management Training Programmes and other Trainings, Workshops, Painting Competitions etc. are organized by this Ministry to encourage and support good practices for augmenting, conserving and utilizing water in the country.

(b) and (c) The Long Term Average (LPA) rainfall of India is 89 cm. There is temporal and spatial variability of rainfall in India, about 80% rain occurs during four months *i.e.* Monsoon season. There is, therefore, a real possibility of transferring water from the water surplus to the deficit basins.

There is an increasing realization globally for river basin level integrated water resources management. Some of the most successful water resources management cases are based on this principle. In the light of the current water scarcity, many Parliamentarians have also raised this issue for greater powers at the central level to effectively deal with the challenges of water scarcity. There is, therefore, a need for a larger debate on this issue to arrive at a considered decision.

Environmental flow in rivers

1742. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state.

(a) whether the environmental flows in all rivers and tributaries of Ganga river system are maintained round the year;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the corrective steps taken by Government in this regard in order to fulfil their geological, ecological, socioeconomical and cultural functions with consensus of all affected people?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) No, Sir. The environmental flows in all rivers and tributaries of Ganga river system are not maintained. Central Water Commission (CWC) has informed that the Ministry of Environment, Forest and Climate Change (MoEF and CC) decides the environmental flows to be released from the river valley projects to meet the ecological needs of the river. Accordingly the project authorities are advised for the release of the same.

(b) Does not arise.

(c) The main reasons for not maintaining the environmental flow are: (i) The geographical location of the river system, (ii) The unpredictable nature of the monsoon rainfall which is sometimes very weak and (iii) man-made reasons such as diverting water from the rivers for agricultural, industrial and other uses.

However, one of the action points in the 7 identified thrust areas of Namami Gange Programme is maintaining Aviral Dhara *i.e.* taking up comprehensive measures to determine and maintain environmental flow which is site, season and river specific and ensuring longitudinal connectivity.

(d) The Environment flow studies are an integral part of project specific Environment Impact Assessment (EIA) study. Ministry of Environment, Forest and Climate Change (MoEF and CC) conducts these studies. The environment flow to be released from river valley projects are finalized based on these studies. MoEF and CC conducts these studies.

Fast tracking of dam projects

1743. SHRI MOHD. ALI KHAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether some State Governments have requested the Central Government to fast track dam projects; and

(b) if so, the details thereof, State-wise, and the action taken, so far, including Andhra Pradesh and Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) A Committee constituted under Shri Brijmohan Agrawal, Minister, Water Resources, Chhattisgarh to look into the issues relating to implementation of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), has identified 99 ongoing AIBP projects to be completed by March, 2020. Out of these 23 projects are targeted to be completed by 2016-17, 31 projects by 2017 and rest of the 45 projects by 2019-20.

The list of projects identified, State-wise including those of Andhra Pradesh and Telengana is given in the Statement.

	The list of projects	identified,	State-wise
Sl. No.	State/Project Name	Sl. No.	State/Project Name
Andhra	Pradesh	Goa	
1.	Gundlakamma	17.	Tillari
2.	Tadipudi LIS	Gujarat	
3.	Thotapally	18.	Sardar Sarovar
4.	Tarakaram Teerta Sagaram	Jammu	and Kashmir
5.	Musurumilli	19.	Tral Lift
6.	Pushkara LIS	20.	Prakachik Khows Canal
7.	Yerracalva	21.	Restoration and Mod. of Main
8.	Maddigedda		Ravi Canal
Assam		22.	Rajpora Lift
9.	Dhansiri	Jharkha	nd
10.	Champamati	23.	Subernarekha Multipurpose
11.	Borolia	Karnata	ka
Bihar		24.	Bhima LIS
12.	Durgawati	25.	Upper Tunga Irrigation Project
13.	Punpun	26.	Karanja
Chhattis	sgarh	27.	Sri Rameswar Irrigation
14.	Maniyari Tank	28.	NLBC System Project (New)
15.	Kelo	Kerala	
16.	Kharung	29.	Karapuzha

Statement

The	list	of	projects	identified,	State-wise
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Sl. No.	State/Project Name	Sl. No.	State/Project Name
30.	Muvattupuzha	Mahara	shtra
Madhya	Pradesh	45.	Waghur
31.	Sindh Project Phase II	46.	Bawanthadi (IS)
32.	Mahi Project	47.	Lower Dudhna
33.	Barriyarpur LBC	48.	Tillari
34.	Bansagar Unit 2	49.	Lower Wardha
35.	Mahan Project	50.	Lower Panzara
36.	Pench Project	51.	Nandur Madhmeshwar Ph-II
37.	Sagad Project	52.	Gosikhurd (NP)
38.	Singhpur Project	53.	Upper Pen Ganga
39.	Sanjay Sagar (Bah) Project	54.	Bembla
40.	Mahuar Project	55.	Tarali
41.	Indira Sagar Project Canal Phase-I	56.	Dhom Balaakwadi
	and II (km. 0 to km. 142)	57.	Arjuna
	Indira Sagar Project Canal	58.	Upper Kundalika
	Phase-III (km. 143 to km. 206)	59.	Aruna
	Indira Sagar Project Canal	60.	Krishna Koyana Lift
	Phase-IV (km. 206 to km. 243)	61.	Gadnadi
	Indira Sagar Project Canal	62.	Dongargaon
	Phase-V (Khargone Lift)	63.	Sangola Branch Canal
42.	Omkareshwar Project Canal	64.	Khadakpurna
	Phase-II (RBC km. 9.70 to	65.	Warna
	km 65.50)	66.	Morna (Gureghar)
	Omkareshwar Project Canal	67.	Lower Pedhi
	Phase-III (RBC km. 65.50 to	68.	Wang Project
	km 142)	69.	Naradave (Mahammadwadi)
	Omkareshwar Project Canal Phase-IV (OSP Lift)	70.	Kudali
42		Manipu	r
43.	Bargi Diversion Project Phase-II (km. 63 to km 104)	71.	Thoubal
44.	Bargi Diversion Project	72.	Dolaithabi Barrage
44.	Phase-III (km. 104 to km 154)	Odisha	
	Bargi Diversion Project	73.	Lower Indra (KBK)
	Phase-IV (km. 154 to km 197)	74.	Upper Indravati (KBK)

Sl. No.	State/Project Name	Sl. No.	State/Project Name
75.	Rukura-Tribal	86.	Gollavagu Project
76.	Subernarekha	87.	Rallivagu Project
77.	Anandpur Barr. PhI/Integrated	88.	Mathadivagu Project
	Anandpur Barr.	89.	Peddavagu @ Neelwai Project
78.	RET irrigation	90.	Palemvagu Project
79.	Kanupur	91.	Peddavagu @ Jagannathpur
80.	Telengiri	92.	SRSP St.II
Punjab		93.	Rajiv Bheema L.I. Scheme
81.	Kandi Canal Extension (Ph.II)	94.	J. Chokha Rao LIS
82.	Rehabilitation of Ist Patiala	95.	Indiramma Flood Flow Canal
	Feeder and Kotla Branch Project	Uttar P	
Rajasth	an	Uttar r	rauesii
83.	Narmada Canal	96.	Bansagar Canal
84.	Mod. of Gang Canal	97.	Arjun Sahayak
Telanga	na	98.	Madhya Ganga Canal Ph-II
85.	Sri Komaram Bheem Project	99.	Saryu Nahar (NP)

Examination of Polavaram dam

1744. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Roorkey Institute of Hydrology has examined the Polavaram dam and found that it is not safe because of faulty foundation;

(b) whether these findings have been taken into account by the Minstry since it is implementing the project; and

(c) what is the outcome of the 95th meeting of the Advisory Committee of the Ministry and action taken on the recommendations made in that meeting?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) No, Sir. IIT, Roorkey has done the Dam Break Analysis on Polavaram dam and submitted their report. The report of IIT, Roorkey on Dam Break Analysis has been considered for the Dam safety aspects of Polavaram Project.

Unstarred Questions

(c) The Advisory Committee discussed the proposals in its 95th meeting held on 20.01.2009. As per recommendation made in meeting, Advisory Committee has approved the same.

Aquifer mapping

1745. SHRI VIVEK GUPTA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Ministry is aware that despite passage of three years of the Twelfth Five Year Plan, no actual work has been done on critical front of aquifer mapping;

(b) the allocation of funds made during Twelfth Five Year Plan for aquifer mapping and the utilizaton of funds during the last three years, State-wise and activity-wise;

(c) whether the Ministry is aware that the pilot project on aquifer mapping has undergone significant cost overruns and has missed several completion deadlines; and

(d) the current status of the pilot project and expected time limit of its completion?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Central Ground Water Board (CGWB) under the Ministry of Water Resources, RD and GR is implementing a Central Sector Scheme 'Ground Water Management and Regulation' in which aquifer mapping is a component during the Twelfth Plan Period. An area of 8.89 lakh sq.km has been targeted to be covered during Twelfth Plan Period which includes 'Over-Exploited', 'Critical' and 'Semicritical' areas prioritized for mapping in this phase. Mapping for an area of 2.28 lakh sq. km has been completed as against the target of 2.38 lakh sq.km, till March, 2016.

(b) Against the Budgetary Estimates (BE) of Scheme of 'Ground Water Management and Regulation' allocated during last three years *i.e.* 2013-14, 2014-15 and 2015-16, year-wise expenditure incurred is around ₹ 84.4 crore, ₹ 109.36 crore and ₹ 152.55 crore respectively. BE Allocated and Expenditure incurred by the Offices of CGWB for various States are given in the Statement (*See* below).

(c) and (d) The pilot project on aquifer mapping started in November, 2011 and the stipulated completion time was by November, 2013. However, the project schedule was revised due to delay in receiving permissions for undertaking heli-borne electromagnetic survey and subsequently, for the maps prepared from analysis of data. There has been no cost escalation in execution of the project with reference to estimated cost. The Pilot Project has been completed in June, 2015 and the final reports have been placed in public domain on the website of CGWB.

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Year-wise and State-wise Budget Estimates Allocated and Expenditures incurred during last three years

(F in lakhs)

.	DIALCS	20	2013-14	20	2014-15	20	2015-16	
	No. (CGWB, Regional Office)	B.E.	Expenditures	B.E.	Expenditures	B.E.	Expenditures	
	2	ю	4	5	9	7	8	
	Gujarat, Daman and Diu (WCR, Ahmedabad)	488.05	458.99	568.52	530.58	600.35	523.68	
	Karnataka and Goa (SWR, Bangalore)	588.89	486.4	486.42	458.78	622.98	500.61	
	Madhya Pradesh (NCR, Bhopal)	400.71	348.74	509.87	430.89	530.92	433.37	
	Odisha (SER, Bhubaneswar)	385.1	324.43	809.32	817.29	551.5	524.25	
	Haryana, Punjab and Chandigarh (NWR, Chandigarh)	659.85	626.06	498.85	493.04	608.95	556.74	
9.	Tamil Nadu, Puducherry (SECR, Chennai)	608.97	571.68	671.8	645.87	723.19	524.52	
	Uttarakhand (UR, Dehradun)	79.36	69.65	54.45	53.2	97.7	72.30	
	Himachal Pradesh (NHR, Dharamshala)	334.15	257.92	239.7	231.38	282.45	215.42	
9.	Assam, Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Tripura (NER, Guwahati)	413.96	373.32	388.56	349.79	512.77	368.83	

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10.	Andhra Pradesh, Telangana (SR, Hyderabad)	443.53	388.58	562.47	511.02	615.38	562.24
11.	Rajasthan (WR, Jaipur)	528.43	498.22	582.79	581.71	646.3	645.81
12.	Jammu and Kashmir (NWHR, Jammu)	403.56	323.29	390.14	349.32	460.3	262.30
13.	West Bengal, Sikkim, Andaman and Nicobar Islands (ER, Kolkata)	385.79	338.54	365.21	362.72	574.17	554.92
14.	Uttar Pradesh (NR, Lucknow)	890.51	833.18	1425.64	1413.31	1061.4	1050.13
15.	Maharashtra, Dadra and Nagar Haveli (CR, Nagpur)	368.53	317.78	452.92	439.59	508.85	464.54
16.	Bihar, Jharkhand (MER, Patna)	420.07	383.27	433.57	386.77	523.7	422.15
17.	Chhattisgarh (NCCR, Raipur)	462.45	406.52	444.06	388.65	454.1	382.04
18.	Kerala, Lakshadweep (KR, Trivandrum)	128.01	119.18	156.40	151.32	232.90	89.34
19.	NCT Delhi (SUO, Delhi)	204.15	162.31	211.05	196.51	362.10	300.10
20.	CHQ, Faridabad	1316.76	1151.83	4984.41	2144.23	8589.43	6801.59
	Grand Total	9510.83	8439.89	14236.15	10935.97	18559.44	15254.88

570 Written Answers to

[RAJYA SABHA]

New water security plan

1746. SHRI DARSHAN SINGH YADAV: SHRIMATI RAJANI PATIL

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government proposes to come up with a new water security plan, keeping in view the prevailing water crisis in almost all parts of the country;

(b) whether Government has taken into account the work done by villagers and non-Governmental organisations in conserving water in rural places and areas of water scarcity; and

(c) if so, whether Government plans to adopt these measures and work with non-Governmental organisations in drawing up drinking water security plans in such areas of water scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) In order to ensure water security and sustainability of water resources, the Government of India supplements the efforts of the State Governments for conservation, development and improved management of water resources through various schemes and programmes, viz., Pradhan Mantri Krishi Sinchayee Yojana (Watershed Development, Har Khet Ko Pani, and More Crop per Drop), Scheme for Repair, Renovation and Restoration of Water-bodies, National Rural Drinking Water Programme, Mahatma Gandhi National Rural Employment Guarantee Scheme and National Rural Livelihoods Mission. Ministry of Drinking Water and Sanitation and Ministry of Urban Development supplement the efforts of the State Government in providing drinking water to rural and urban areas respectively through various schemes and programmes. Central Government has taken several steps for ensuring water security in various parts of the Country as under:

- The National Water Policy (2012) formulated by this Ministry, inter-alia, • advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rain water harvesting, direct use of rainfall and other management measures. The National Water Policy (2012) has been forwarded to all State Governments/ UTs and concerned Ministries/ Departments of Central Government for appropriate action.
- This Ministry has circulated a Model Bill to all the States/UTs to enable them • to enact suitable ground water legislation for its regulation and development

which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill. 31 States/UTs have made rain water harvesting mandatory by enacting laws or by formulating rules and regulations or by including provisions in Building bye-laws or through suitable Government Orders.

- A conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" has been prepared during 2013, involving ground water scientists/experts. The Master Plan envisages construction of 1.11 crore rain water harvesting and artificial recharge structures in the country at an estimated cost of ₹ 79,178 crores to harness 85 BCM (Billion Cubic Metre) of water. The augmented ground water resources will enhance the availability of water for drinking, domestic, industrial and irrigation purposes. The Master Plan has been circulated to all State Governments for implementation.
- The water conservation and water harvesting structures to augment ground water constitute a special focus area for MGNREGA; about 2/3rd of the expenditure is directly related to construction of water harvesting structures.
- Central Ground Water Board has taken up Aquifer Mapping and Management Programme during Twelfth Plan, under the scheme of Ground Water Management and Regulation. The Aquifer Mapping is aimed at delineating aquifer disposition and their characterization for preparation of aquifer/area specific ground water management plans. These management plans will be shared with the respective State Governments for taking appropriate measures.
- This Ministry has launched Jal Kranti Abhiyan (2015-16 to 2017-18) in order to consolidate water conservation and management in the country through a holistic and integrated approach involving all stakeholders, making it a mass movement. 'Jal Gram Yojana' component of Jal Kranti Abhiyan envisages selection of two villages in every district, preferably being a part of dark block or facing acute water scarcity, as "Jal Grams". An integrated water security plan, water conservation, water management and allied activities are envisaged for each of the selected Jal Grams to ensure optimum and sustainable utilisation of water.
- Central Government has launched National Water Mission with the objective of 'conservation of water, minimizing wastage and ensuring its more equitable distribution both across and within States through integrated water resources development and management'. One of the goals of National Water Mission is 'Promotion of citizen and State action for water conservation, augmentation and preservation,'

This Ministry has also formulated a National Perspective Plan (NPP) envisaging inter-basin transfer of water. The implementation of NPP would give benefits of approximately 35 million hectare of additional irrigation potential and 34000 MW Hydro Power generation apart from the incidental benefits of flood moderation, navigation, drinking and industrial water supply, fisheries, salinity and pollution control etc.

Different stakeholders, including villagers and non-Governmental organizations, etc. are associated in activities relating to water management. The work done by them in water conservation and management is taken into consideration by the Government and the good practices are adopted while formulating and implementing different schemes/programmes.

Central assistance to Maharashtra under AIBP

1747. SHRI SANJAY RAUT: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government of Maharashtra has requested an early release of Central assistance under Accelerated Irrigation Benefit Programme (AIBP) for its various major/medium irrigation projects;

(b) if so, Government's response thereto indicating the reasons for delay in payment; and

(c) by when the Central Government would release the grant to the State Government for timely completion of various irrigation proposals?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) Since inception of Accelerated Irrigation Benefit Programme (AIBP), 66 Major and Medium Irrigation Projects of Maharashtra have been included under this programme out of which 37 projects have been completed. During 2015-16, Central Assistance (CA) of ₹ 307.81 crore was provided to 9 projects of Maharashtra as per guidelines of AIBP. No proposal for release of CA has been received during current year (2016-17) till date.

Bilateral co-operation with other countries on water sector

1748. SHRI AVINASH PANDE: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) how many MoUs have been entered into by the Ministry with other countries on bilateral co-operation on water sector since, 2013; and

(b) the details of those MoUs?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Since 2013, nine Memoranda of Understanding with seven countries, namely-Australia, Rwanda, Iran, Iraq, China, Fiji and Bahrain for bilateral cooperation in various fields of water sector have been entered into/renewed by the Ministry of Water Resources, River Development and Ganga Rejuvenation.

(b) The details of the nine MoUs are given in the Statement.

Statement

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Sl. No.	Name of the country	Date of signing/ renewal	Broad objectives
1	2	3	4
1.	Rwanda*	Signed on 22.01.2013 for a period of five years.	Cooperation in agriculture, water resources management and capacity building including marshland and hillside irrigation; watershed management and water governance; irrigation projects proposal techniques; procedures of planning irrigation projects; guidelines for water management for irrigation; crop water requirements; pressurized and surface irrigation techniques; water availability and reliability for irrigation projects; water use efficiency technologies; on-farm water management, etc.
2.	Iran*	Signed on 04.05.2013 for a period of five years.	Cooperation on water resources management and development by collaboration and sharing of expertise on traditional system of water conservation, groundwater recharge, drought and impact of climate change on water resources, etc.

The details of nine MoUs on biateral cooperation

Written Answers to

1	2	3	4
3.	China	Renewed on 20.05.2013 for a period of five years.	Cooperation on provision of Hydrological Information of the Brahmaputra/ Yaluzangbu River in flood season by China to India.
4.	China**	Signed on 20.05.2013 for a period of five years.	Cooperation in the field of Water Efficient Irrigation.
5.	Iraq	Signed on 23.08.2013 for a period of five years.	Mutual cooperation in water resources development and management including project hydrology, applications of remote sensing and GIS in hydrology and water resources, integrated water resources development and management, flood and drought management, irrigation and drainage, surface and groundwater management and development, minor irrigation, hydrometeorology, watershed, lakes and wetlands development, dam safety and surveillance, reservoir regulations, training and capacity building, etc.
6.	China	•	Cooperation on trans-border rivers, Expert-Level Mechanism on provision of flood-season hydrological data and emergency management and exchange of views on other issues of mutual interest.
7.	Fiji	Signed on 12.02.2014 for a period of five years.	Cooperation in the areas of development and management of water resources, both surface and ground water, for sustainable agricultural development.

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1	2	3	4
8	Australia	Renewed on 05.09.2014 for a period of five years.	Cooperation in water resources development and management, both surface and groundwater, and particularly river basin management and impact of climate change on water resources.
9	Bahrain	Signed on 22.02.2015 for a period of five years.	Cooperation in the field of water resources development and management, both surface and ground water through the sharing of technical expertise and experiences.

* When no progress was visible in cases of MoU with Rwanda and Iran, it was been decided by Ministry of Water Resources, River Development and Ganga Rejuvenation to drop the MoU and the matter has been taken up with Ministry of External Affairs for dropping these MoUs.

** Planning Commission has asked Ministry of Water Resources, River Development and Ganga Rejuvenation to drop the MoU with China on Efficient irrigation.

Approval of national hydrology project for flood forecasts

1749. DR. T. SUBBARAMI REDDY: SHRIMATI AMBIKA SONI:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has recently approved the National Hydrology Project (NHP) to provide real-time flood forecasts and data to help farmers;

(b) if so, the details thereof;

(c) the number of States proposed to be covered under the project and the total cost of the project, phase-wise; and

(d) by what time farmers would be benefited, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Yes, Sir. The Government has approved the National Hydrology Project under Central Sector Schemeas an Externally Aided Project with support from the World Bank for ₹ 3679.77 crore. The National Hydrology Project (NHP) envisages establishing a system for timely and reliable water resources data acquisition, storage, collation and management. It will facilitate informed decision making through

Decision Support Systems (DSS) for water resources assessment, flood management, reservoir operations, drought management, etc. Under the Project, it is proposed to build capacity of the State and Central sector organisations in water resources management through the use of Information Systems and adoption of State-of-the-art technologies like Remote Sensing.

(c) and (d) It is proposed to cover the entire country under this project. The phase-wise break up of the Project is as under:

Stages	Duration (in years)	Total Cost (₹ in crore)
Stage-I	4 years	1682
Stage-II	4 years	1998
Total	8 years	3680

The project is designed for 8 years duration and the benefits of the project shall accrue on completion of the project. It is a people and farmer centric programme as information on water will help in predicting water availability and help farmers to plan their crops and other farm related activities.

Rainwater harvesting system

1750. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has issued guidelines to ensure rainwater harvesting system installed in every project including flyovers, bridges and other Government projects in various cities, like Delhi in view of groundwater depletion in various cities;

(b) if so, the details thereof and the details of other steps proposed to ensure sustainability of water in various cities; and

(c) what is the monitoring system to ensure its compliance and review?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Central Ground Water Authority (CGWA) constituted under Section 3(3) of 'The Environment (Protection) Act, (1986)' has issued guidelines/criteria for evaluation of proposals/ requests for ground water abstraction by infrastructure projects, wherein, provision for artificial recharge to ground water has been incorporated. The Guidelines, inter-alia, states that the run-off from the entire project area is to be utilized for artificial recharge to ground water unless risk of contamination exists or

area is water logged and the runoff from the entire premises shall be utilized for harvesting/storage also, apart from recharge.

Further, Central Ground Water Authority (CGWA) has issued directives to Chief Secretaries of States and Administrators of UTs to take measures to promote/adopt artificial recharge to ground water/rainwater harvesting. CGWA has also issued direction for implementation of ground water recharge measures along all Highways and other major roads; along rail tracks, in Stadiums and in Airports.

Central Ground Water Board (CGWB) has also prepared a conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" during 2013, suggesting construction of rain water harvesting and artificial recharge structures in the Country. The Master Plan has been circulated to all State Governments for implementation.

In order to ensure sustainability of ground water in Delhi, CGWA has notified South and South-West districts for regulation of ground water development. Subsequently, Lt. Governor of NCT Delhi has issued directions prohibiting withdrawal of ground water in the whole of NCT Delhi without prior permission of the competent authority, *i.e.* Delhi Jal Board or New Delhi Municipal Council.

(c) CGWB and CGWA persuades Central and State agencies for adoption of rainwater harvesting and artificial recharge measures. Further, grant of projects/industry by CGWA for withdrawal of ground water is accorded for a limited period of two years with compliance conditions including implementation of rainwater harvesting and recharge to ground water. At the time of renewal of NOC, CGWA ensures that the conditions of NOC are complied with and the Industry/Project submits the supporting evidence on compliance of conditions of NOC, failing which the NOC is not renewed for further period.

Cleaning of Yamuna river

1751. SHRI NARESH GUJRAL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has reviewed the progress towards cleaning of Yamuna river during the last year;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the amount of money that has been spent on cleaning of Yamuna river, so far and whether Government would fix a timeframe to clean the entire river?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): [9 May, 2016]

(a) and (b) The Yamuna river is facing pollution related problem from untreated/ partially treated sewage being discharged from Delhi. These sewerage related issues in Delhi is being looked after by Delhi Jal Board (DJB), Government of NCT of Delhi.

At present this Ministry is supplementing the efforts of the State Government for pollution abatement of river Yamuna under Namami Gange Programme by providing financial assistance to Delhi under JICA assisted YAP Phase-Ill project. In this project, five components in Rithala and Kondli region Pkg R1a, R2, K1, K2 and K3 have been recommended by Empowered Steering Committee (ESC) and further sanctioned. The details are given in the Statement (*See* below).

(c) Cleaning of rivers is a continuous and ongoing process. The total expenditure incurred on conservation of river Yamuna under the YAP Phase-I and II is \gtrless 1514.70 crore. Further, in ongoing YAP Phase-III project, the total expenditure including State share incurred on PMC services is \gtrless 14.29 crore till March 2016.

Two other projects, in Sonepat and Panipat towns of Haryana, have been sanctioned under NGRBA at total cost of ₹ 217.87 crore for pollution abatement of river Yamuna. An amount of ₹ 88.66 crore has been released by this Ministry to PHED, Haryana till date.

Sl. No.	YAP-III project components	Package	Sanctioned Cost (₹ crore)
1.	Rehabilitation of Trunk Sewer No.4	K 1	87.43
2.	Rehabilitation of Trunk Sewer No.5	K 2	83.40
3.	Rehabilitation and Upgradation of Kondli Phase-I STP (45 MLD), Phase-II STP (114 MLD) and Phase-III STP (45 MLD)	К 3	239.11
4.	Rehabilitation of Trunk Sewers	R la	43.92
5.	Rehabilitation and Upgradation of Phase-I STP (182 MLD)	R 2	211.79

Statement Recent sanctioned projects under YAP-III

Setting up of sewage treatment plants to clean Yamuna river

†1752. SHRIMATI KANAK LATA SINGH: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the task of treatment of sewage being thrown by drains into river Yamuna flowing through Delhi is hanging in balance due to which water in Yamuna is getting contaminated;

(b) whether orders issued by NGT, regarding setting up of Sewage Treatment Plants to treat sewage being emptied into river Yamuna, are being followed; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Yes, Sir. Untreated sewage drains into river Yamuna flowing through Delhi due to which the Yamuna water gets contaminated.

According to Central Pollution Control Board (CPCB), CPCB has initiated monitoring and performance evaluation of Sewage Treatment Plants of Delhi. Waste Water Generation in Delhi has been assessed as 3800 MLD and the Waste Water Treatment capacity developed so far is 3059.48 MLD comprising 40 STPs, leaving a gap of 740.52 MLD in the treatment capacity. The STP at Coronation Pillar–I (old) of 45.4 MLD has not been included in the assessment due to its closure.

Out of 40 STPs, 32 STPs (2643.35 MLD) are operational, 07 STPs (325.33 MLD) are non-operational and 01 STP of capacity 90.8 MLD is under construction. There is gap of about 36.53% as far as development of operational sewage treatment capacity is concerned. The capacity of treatment facilities is only 63.46% as against the quantity of waste water (1941.67 MLD) reaching to STPs. The operation of these STPs is being maintained by Delhi Jal Board.

According to the Delhi Jal Board (DJB), the major drains in Delhi receive untreated waste water flows from mainly two sources (i) from the adjoining State Haryana through Badshahpur drain, Gurgaon, Panipat and Sonipat drains and (ii) from the sub drains emanating from the unsewered areas of Delhi.

Delhi has undertaken a mega project to tap all such sub drains carrying untreated waste water flows into the major drains, directions have been issued by Hon'ble NGT to Haryana State to establish its waste water treatment plants to ensure that only treated effluent flows into the drains out-falling into river Yamuna.

(b) Yes, Sir. DJB has informed that the orders issued by NGT, regarding setting up of Sewage Treatment Plants to treat sewage being emptied into river Yamuna, are being followed.

(c) Sewerage projects under DJB related to cleaning of Najafgarh and Supplementary drains under Phase-1 of 'Maily Se Nirmal Yamuna–Revitalization Plan 2017' have been taken up on priority in compliance of directions of Hon'ble NGT. [9 May, 2016]

There are seven sewerage projects of DJB related to construction of 15 Waste Water Treatment Plants (WWTPs), Three Sewage Pumping Stations, connected sewer lines and rehabilitation of old sewer lines which have been taken up for implementation in Phase-1 in compliance of the directions of Hon'ble NGT.

This Ministry is supplementing the efforts of the State Government for pollution abatement of river Yamuna under Namami Gange Programme by providing financial assistance to Delhi under JICA assisted YAP Phase-III project. In this project, five components in Rithala and Kondli region Pkg R1a, R2, K1, K2 and K3 have been recommended by Empowered Steering Committee (ESC) and further sanctioned.

Rainwater harvesting

†1753. SHRIMATI KANAK LATA SINGH: SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether there is severe crisis of drinking water in the country due to drought and people in many States are forced to fetch water from far-off places and animals are also dying;

(b) the details of levels at which rainwater harvesting is being done for drinking water;

(c) whether Government has taken any steps for rainwater harvesting at village and hamlet level; and

(d) the details of amount spent by Government during the last five years on rainwater harvesting to deal with the shortage of water?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Ground water monitoring data of CGWB for pre-monsoon 2015, compared with decadal mean of pre-monsoon (2005-2014), indicates that out of total wells analyzed, around 47% of the wells are showing decline in ground water levels in various parts of the Country. Ministry of Drinking Water and Sanitation has informed that the scarcity of drinking water in the Country has occurred due to less rainfall in many parts of the County during last two years, which has resulted in the depletion of ground water table due to inadequate recharge. As most of the rural drinking water supply schemes are based on ground water sources, this has resulted in failure of many such schemes. In addition, inadequate rain has resulted in depletion of water in major storage reservoirs

† Original notice of the question was received in Hindi.

[RAJYA SABHA]

Unstarred Questions

in the Country and this has compounded the problem of water availability for drinking purpose. As per the Census 2011, 22.1% of the rural households have to fetch drinking water from a distance of more than 500 metres in rural areas.

(b) to (d) As per Para 4.1 of Schedule-I of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), the water conservation and water harvesting structures to augment ground water constitute special focus on recharging ground water including drinking water sources. In addition, priority has been given for construction of farm ponds in the year 2016-17 to harvest rain water.

A conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" has been prepared during the year 2013, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the Country in an area of 9,41,541 sq.km for harnessing surplus monsoon runoff to augment ground water resources. The Master Plan has been circulated to all State Governments for implementation.

The Ministry has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill. 30 States/UTs have made rain water harvesting mandatory by enacting laws or by formulating rules and regulations or by including provisions in Building bye-laws or through suitable Government Orders.

CGWB has taken up Aquifer Mapping and Management Programme during XII Plan, under the Scheme of Ground Water Management and Regulation. The Aquifer Mapping is aimed at delineating aquifer disposition and their characterization for preparation of aquifer/area specific ground water management plans. These management plans will be shared with the respective State Governments for taking appropriate corrective measures.

To increase availability of drinking water, the Ministry of Drinking Water and Sanitation has suggested all States to adopt water conservation measures like roof top rainwater harvesting, erecting sustainability structures for water conservation etc. For creating such sustainability structures, 10% of National Rural Drinking Water Programme (NRDWP) fund is provided to the States.

Central Ground Water Board (CGWB) has undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects during XI Plan under the Scheme of "Ground Water Management and Regulation", in priority areas. The projects aimed at facilitating State Governments for replicating recharge projects in similar hydrogeological environment. During the XI Plan, artificial recharge structures were sanctioned for

construction in 22 States. The scheme was discontinued during XII Plan. However, construction of approved structures as well as release of funds spilled over during the XII Plan. CGWB has released ₹ 59.22 crores to the State Governments towards construction of demonstrative recharge structures in last five years (2011-16).

Enquiry into allegation of Polavaram dam

1754. SHRI D. RAJA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Central Water Commission had suggested a fact finding visit to Polavaram dam to look into serious allegations at dam site;

(b) if so, what would be the steps to get accurate and urgent information on evictions and lack of relief and rehab, as per law; and

(c) how Government would protect women from illegal evictions at Polavaram dam?

THE MINISTER OF STATE IN THE MINISTERY OF WATER RESOURCES. DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Central Water Commission has not suggested any fact finding visit to Polavaram dam to look into serious allegations at Polavaram dam Site. However, this Ministry constituted a Committee to look into the project implementation status viz-a-viz the original design and its irrigation benefits. Further, information regarding Rehabilitation and Resettlement is prepared and maintained by the Government of Andhra Pradesh and Polavaram Project Authority (PPA).

(c) PPA has intimated that there are no authenticated details of illegal eviction of women. The women are being rehabilitated and compensated as per the provision of the relevant law

Palamuru Rangareddy and Nakkalagandi lift irrigation scheme

1755. SHRI C. M. RAMESH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Ministry has received a representation/complaint from Government of Andhra Pradesh about violation of Sections 84(3), 85 (8) (d) and para 7 of the Eleventh Schedule to Andhra Pradesh Reorganisation Act, 2014 by Telangana by laying foundation-stone for Palamuru-Rangareddy and Nakkalagandi Lift Irrigation Schemes without DPRs being approved by the Central Water Commission; and

(b) if so, what action the Ministry has taken to restrain Telangana to stop constructing above projects without proper laid down procedures and approvals?

[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTERY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Government of Andhra Pradesh has complained to Krishna River Management Board (KRMB) and Central Water Commission (CWC) that Telangana State Government is taking up Palamuru-Rangareddy and Nakkalagandi Lift Irrigation Scheme without the approval of CWC/KRMB and is in violation of Sections 84(3), 85(8) (d) and para 7 of the Eleventh Schedule to the Andhra Pradesh Reorganization Act, 2014.

No proposals have been received for techno-economic appraisal in respect of Palamuru-Rangareddy and Nakkalagandi Lift Irrigation Schemes. Meanwhile, Government of Telangana *vide* letter dated 22.08.2015 has informed that they have not taken up any new projects after appointed day *i.e.* 2nd June, 2014 and therefore, there is no violation of the said Act.

Harnessing reservoirs and water bodies through modern technology

†1756. SHRI MEGHRAJ JAIN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether a scheme has been prepared to harness water from reservoirs and neglected water bodies of the country through modern technology;

(b) if so, whether Government has conducted any survey to find out the reservoirs and neglected water bodies through modern technology for their modernisation and preservation; and

(c) if so, details of the said survey, amounts spent on this scheme, so far, and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Water Resource Projects are planned, funded, executed and maintained by the State Governments as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes such as Accelerated Irrigation Benefits Programme (AIBP) and Scheme for Repair, Renovation and Restoration (RRR) of Water Bodies etc.

(b) and (c) Under the India-Water Resources Information System (WRIS) Project, 798908 water bodies with minimum 0.01 hectare area have been mapped using satellite remote sensing technique, which includes both rural and urban areas. Each water

[†] Original notice of the question was received in Hindi.

[9 May, 2016]

body has been assigned a unique identification number. For water bodies connected with large dams, attribute information is also available. The State-wise Statistics of Water bodies as per India-WRIS Project" are give in the Statement (*See* below).

To revive, restore and rehabilitate the traditional water bodies, The Government of India has launched a Scheme for Repair, Renovation and Restoration (RRR) of water bodies, which has multiple objectives like Comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, Ground Water Recharge, availability of drinking water; Improvement in agriculture/horticulture productivity as well as catchment areas of tank commands; environmental benefits through improved water use efficiency, by promotion of conjunctive use of surface and ground water; Community participation and self-supporting system for sustainable management for each water body; Capacity Building of communities, in better water management and Development of tourism, cultural activities, etc. by providing Central Assistance to State Governments. During the XII Plan an amount of ₹ 264.67 crore has been released for 1340 water bodies.

Statement

Sl. No.	Name of the State	Water bodies (no.)
1.	Andhra Pradesh*	35472
2.	Arunachal Pradesh	1212
3.	Assam	14204
4.	Bihar	59600
5.	Chhattisgarh	104716
6.	Chandigarh	1
7.	Daman and Diu	21
8.	Delhi	52
9.	Dadra and Nagar Havelli	3
10.	Goa	418
11.	Gujarat	15261
12.	Himachal Pradesh	206
13.	Haryana	5523
14.	Jharkhand	38739
15.	Jammu and Kashmir	843
16.	Karnataka	53694

The State-wise statistics of water-badies as per India-WRIS project

Sl. No.	Name of the State	Water bodies (no.)
17.	Kerala	11876
18.	Lakshadweep	0
19.	Meghalaya	25
20.	Manipur	1591
21.	Madhya Pradesh	65811
22.	Maharashtra	39682
23.	Mizoram	494
24.	Nagaland	463
25.	Odisha	90865
26.	Punjab	5770
27.	Puducherry	11
28.	Rajasthan	43841
29.	Sikkim	255
30.	Tamil Nadu	73082
31.	Telangana*	16070
32.	Tripura	131
33.	Uttarakhand	802
34.	Uttar Pradesh	15680
35.	West Bengal	102490
36.	Andaman and Nicobar Islands	4
	Total	798908

Size Range of Water Bodies: 0.0102-67536.19 Ha.

* Figures of AP and Telangana are based on tentative boundary.

Agreement with German international co-operation for cleansing of Ganga river

1757. SHRI NEERAJ SHEKHAR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has signed any pact with German International Cooperation for cleansing of river Ganga on the lines of rivers Rhine and Danube; and

(b) if so, the details thereof along with the terms of agreement?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) Yes, Sir. A Memorandum of Understanding (MoU) has been signed on 13th April 2016 between this Ministry and Germany through its representative agency Deutsche Gesellschaft fur Internationale Zusammenarbeit (GIZ) GmbH (GIZ India), as part of Indo German Cooperation for Ganga Rejuvenation.

The objective of the Indo-German Cooperation is to integrate various approaches in the implementation of the Namami Gange Programme by providing support at National and state level particularly for the Uttarakhand State.

The Project is for a period of three years and the activities to be covered under this agreement are (i) Technical knowledge/expert exchange, (ii) Information/ data management, (iii) Public outreach/communication and (iv) Capacity building at National and State level.

Germany has committed 3 million Euro technical assistance for Ganga Rejuvenation.

The main reason for seeking international support is to learn and adapt best practices/ technological knowhow and institutional/ governance framework available across the globe so as to ensure optimal utilization of the resources available for Ganga Rejuvenation.

Acute problem of soil erosion

1758. SHRI RAM NATH THAKUR: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is aware that Sitabdiara is facing acute problem of soil erosion at the meeting place of Ghaghra and Saryu rivers and if so, the details thereof;

(b) whether a spot inspection was carried out of this place in April, 2015 and engineers of Water Resource Department of Sasaram district were part of that team; and

(c) if so, whether the inspection report has been submitted to the Central Government and if so, the details thereof and the follow up action taken thereon to protect this historical place from the menace of soil erosion?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Yes, Sir. Due to shifting of river Ghaghra towards right bank in the downstream of Jayaprabha bridge, the problems of erosion and resulting flood damages at Sitabdiara have been reported by the State Government since the year, 2010.

(b) and (c) On 3rd July, 2015, a Team of the officers of Ganga Flood Control Commission (GFCC) under the Ministry and concerned officers of Governments of Uttar Pradesh and Bihar inspected the Ghaghra river site near Sitabdiara village for assessment of the problems of flood and erosion. The team observed that the Governments of UP and Bihar were undertaking anti-erosion works and other flood management measures in their respective portions. The two States were asked to prepare a combined Detailed Project Report (DPR) to address the problem of flood and erosion at Sitabdiara.

Special scheme for providing water to every farm

†1759. SHRI LAL SINH VADODIA : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government is contemplating to formulate any Special Scheme to provide water to each and every farm;

(b) if so, whether Government has taken any step in this direction, till date; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (c) During 2015-16, Central Government launched the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to improve access to irrigation and mitigate risk of farmers by providing assured irrigation. The PMKSY has the following components:

- Accelerated Irrigation Benefit Programme (AIBP)
- PMKSY (Har Khet Ko Pani)
- PMKSY (Per Drop More Crop)
- PMKSY (Watershed Development)

The PMKSY envisages enhancement of irrigation facilities in an area of 28.5 lakh hectare by 2019-20

Linking of Ken-Betwa, Damanganga-Pinjal and Par-Tapi-Narmada

†1760. SHRI MOTILAL VORA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the names of rivers Government is planning to link artificially and the names of projects including Ken-Betwa, Damanganga-Pinjal and Par-Tapi-Narmada link in which work is in progress;

(b) whether it is a fact that all the projects are lagging much behind their target;

(c) if so, the reasons therefor; and

(d) the steps being taken by Government to ensure timely completion of river linking projects, as per fixed target?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) to (d) This Ministry has formulated a National Perspective Plan (NPP) for Water Resources Development envisaging Inter-basin transfer of water from surplus basins to deficit basins/areas. National Water Development Agency (NWDA) has prepared feasibility reports, which facilitated identification of 30 links (16 under Peninsular Component and 14 under Himalayan Component) under NPP. The status of river links identified under NPP is given in Statemant (See below).

Based on the concurrence of concerned States four priority peninsular links viz; Ken-Betwa (K-B)link project Phase-I and II, Damanganga-Pinjal (DP) link, Par-Tapi-Narmda (PTN) link and Mahanadi-Godavari link have been identified for preparation of Detailed Project Reports (DPRs). DPRs of K-B link, D-P link and P-T-N link have already been completed and sent to the concerned party states for their comments. The K-B link project has been declared as a National Project by the Government of India. Various clearances including environment, forest and wildlife for Ken-Betwa link Phase-I project are at an advanced stage of processing. The proposal for wildlife clearance duly recommended by State Wildlife Board and Government of Madhya Pradesh has been submitted to the Ministry of Environment Forest and Climate Change on 15.12.2015 for consideration of National Board of Wildlife.

Further, this Ministry under Himalayan component of NPP has proposed river links, namely, Manas-Sankosh-Teesta-Ganga-Damodar-Subernarekha-Mahanadi link, for diversion of the surplus water of Manas and Sankosh River with supplementation from the intermediate major streams for transfer of surplus water to augment the water in Mahanadi River, to in turn further transfer surplus water from river Mahanadi to water short areas of Krishna-Pennar and Cauveri Basins.

The Government is pursuing the Interlinking of Rivers program in a consultative manner. Its implementation is dependent upon the consensus and co-operation of the concerned States and upon obtaining various mandatory clearances from Ministry/ Departments of Central and State Governments including statutory clearances. In order to speed up the implementation of Inter-Linking of River Programme and to arrive at a consensus on the link proposals between the States, a 'Special Committee for Interlinking of Rivers', has been constituted by the Ministry of Water Resources, River Development and Ganga Rejuvenation in September, 2014. Nine meetings of the Special Committee for Interlinking of River (ILR) have been held so far, wherein State Irrigation/ Water Resources Ministers along with the Secretaries of various States attended the meetings. The Committee after considering the views of all the stakeholders, is taking all-necessary steps for expediting the objectives of interlinking rivers programme as per terms of reference of the Committee.

[RAJYA SABHA]

Statement

Sl.	Name	States concerned	States benefited	Status
No.				
1	2	3	4	5
Pen	insular Componer	nt		
1.	Mahanadi (Manibhadra)- Godavari (Dowlaiswaram) link	Odisha, Maharashtra, Andhra Pradesh, Karnataka and Chhattisgarh.	Andhra Pradesh and Odisha	Feasibility Report Completed
2.	Godavari (Inchampalli)- Krishna (Pulichintala) link	Odisha, Maharashtra, Madhya Pradesh, AP, Telangana, Karnataka and Chhattisgarh.	Telangana and Andhra Pradesh	Feasibility Report Completed
3.	Godavari (Inchampalli)- Krishna (Nagarjunasagar) link	Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Telangana, Karnataka and Chhattisgarh.	Telangana	Feasibility Report Completed
4.	Godavari (Polavaram)- Krishna (Vijayawada) link	Odisha, Maharashtra, Andhra Pradesh, Karnataka, and Chhattisgarh.	Andhra Pradesh	Feasibility Report Completed
5.	Krishna (Almatti)-Pennar link	Maharashtra, AP, Telangana and Karnataka.	Andhra Pradesh and Karnataka	Feasibility Report Completed
6.	Krishna (Srisailam)- Pennar link	-do-		Feasibility Report Completed
7.	Krishna (Nagarjunasagar)- Pennar (Somasila) link	-do-	Andhra Pradesh	Feasibility Report Completed

The Status of river links identified under NPP

Written Answers to

1	2	3	4	5
8.	Pennar (Somasila)- Cauvery (Grand Anicut) link		Andhra Pradesh, Tamil Nadu and Puducherry.	Feasibility Report Completed
9.	Cauvery (Kattalai)-Vaigai- Gundar link	Karnataka, Tamil Nadu, Kerala and Puducherry.	Tamil Nadu	Feasibility Report Completed
10.	Ken-Betwa link (a) Ken-Betwa Link Phase-I (b) Ken-Betwa Link Phase-II	Uttar Pradesh and Madhya Pradesh -do-	Uttar Pradesh and Madhya Pradesh Madhya Pradesh	DPR Phase-I completed in April 2010 and DPR Phase-II Completed in January 2014
11.	Parbati-Kalisindh- Chambal link	Madhya Pradesh, Rajasthan and Uttar Pradesh (UP requested to be consulted during consensus building)	Madhya Pradesh and Rajasthan	Feasibility Report Completed
12.	Par-Tapi-Narmada link	Maharashtra and Gujarat	Gujarat	DPR completed in August, 2015
13.	Damanganga- Pinjal link	-do-	Maharashtra (only water supply to Mumbai)	DPR Completed in March 2014
14.	Bedti-Varda link	Maharashtra, Andhra Pradesh and Karnataka	Karnataka	Pre-Feasibility Report Completed
15.	Netravati– Hemavati link	Karnataka, Tamil Nadu and Kerala	Karnataka	Pre-Feasibility Report Completed
16.	Pamba- Achankovil- Vaippar link	Kerala and Tamil Nadu	Tamil Nadu	Feasibility Report Completed
Hin	nalayan Componen	t		
1.	Manas-Sankosh- Tista-Ganga (M-S-T-G) link	Assam, West Bengal, Bihar and Bhutan	Assam, West Bengal and Bihar	FR in progress

592 Written Answers to [RAJYA SABHA] Unstarred Questions

1	2	3	4	5
2.	Kosi-Ghaghra link	Bihar, Uttar Pradesh and Nepal	Bihar and Uttar Pradesh	FR in Indian portion in progress
3.	Gandak-Ganga link	-do-	Uttar Pradesh	Draft FR completed (for Indian portion)
4.	Ghaghra-Yamuna link	-do-	Uttar Pradesh	FR completed (for Indian portion)
5.	Sarda-Yamuna link	Bihar, Uttar Pradesh, Haryana, Rajasthan, Uttarakhand and Nepal	Uttar Pradesh and Uttarakhand	FR completed (for Indian portion)
6.	Yamuna- Rajasthan link	Uttar Pradesh, Gujarat, Haryana and Rajasthan	Haryana and Rajasthan	Draft FR completed
7.	Rajasthan- Sabarmati link	-do-	Rajasthan and Gujarat	Draft FR completed
8.	Chunar-Sone Barrage link	Bihar and Uttar Pradesh	Bihar and Uttar Pradesh	Draft FR completed
9.	Sone Dam– Southern Tributaries of Ganga link	Bihar and Jharkhand	Bihar and Jharkhand	FR in progress
10.	Ganga (Farakka)- Damodar- Subernarekha link	West Bengal, Odisha and Jharkhand	West Bengal, Odisha and Jharkhand	Draft FR completed
11.	Subernarekha- Mahanadi link	West Bengal and Odisha	West Bengal and Odisha	Draft FR Completed
12.	Kosi-Mechi link	Bihar, West Bengal and Nepal	Bihar	PFR completed. FR to be taken up Entirely lies in Nepal
13.	Farakka- Sunderbans link	West Bengal	West Bengal	Draft FR completed

1	2	3	4	5
14.	Jogighopa-Tista- Farakka link	Assam, West Bengal and Bihar	Assam, West Bengal and	Alternative to M-S-T-G Link.
	(Alternative to	C	Bihar	Not to be taken
	M-S-T-G)			up.

FR:Feasibility ReportPFR:Pre feasibility ReportDPR:Detailed Project Report

S&I : Survey and Investigation

MCM : Million Cubic Meters

The House then adjourned at forty two minutes past twelve of the clock.

The House reassembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

RE. MATTER ABOUT THE BUDGET (UTTARAKHAND) 2016-17

SHRI ANAND SHARMA (Himachal Pradesh): Mr. Deputy Chairman, Sir, I want to raise a matter. I had raised it when the hon. Chairman was in the Chair. He said that I should raise it at 2 o'clock. Sir, this is about the 'List of Business' for today which says the Budget (Uttarakhand) 2016-17 will be laid on the Table by the hon. Finance Minister. The constitutional position is very clear when we look at articles 356 and 357. Sir, article 356 lists the circumstances under which ...(*Interruptions*)... Please allow me to complete. I am on my legs.

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री, तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): अभी जब डिस्कशन होगा, तब उस पर बोलिएगा। ...(व्यवधान)... अभी यह डिस्कशन में नहीं है।

MR. DEPUTY CHAIRMAN: Mr. Minister, let me hear him. ..(Interruptions)...

SHRI ANAND SHARMA: Sir, now the situation is that the Uttarakhand Assembly had passed the budget which was contested by the Government when the proclamation was issued for the imposition of the President's rule. The matter went to the Supreme Court.

MR. DEPUTY CHAIRMAN: Your point is about the Appropriation Bill. We are not taking it up now.

SHRI ANAND SHARMA: On this issue, I seek your ruling. Now the Supreme Court has held that proclamation is under abeyance. The proclamation, resolution and ratification have not been brought before the House. So, the Government without bringing in proclamation, resolution and ratification of the President's rule, which,

[Shri Anand Sharma]

as of now, has been held in abeyance by the Supreme Court of India, has brought in the Budget issue. The Uttarakhand Assembly is going to meet tomorrow for the floor test, then the Budget issue, as per the Constitution, is with the Uttarakhand Assembly. Sequentially also the Government should have first brought the resolution for the ratification of the proclamation before bringing in this Budget issue. This is constitutional ..(Interruptions) ...

MR. DEPUTY CHAIRMAN: I got your point. ..(Interruptions).. Let me listen to the Minister.

श्री मुख्तार अब्बास नक़वीः सर, उत्तराखंड बजट अभी लोक सभा में है, जिस पर वहां डिस्कशन हो रहा है। ऑनरेबल आनन्द शर्मा जी ने जो इसके कांस्टीट्यूशनल इश्यूज यहां बताए हैं, हमारी तो रिक्वेस्ट यह है कि जब वह यहां पर आएगा, तब इन कांस्टीट्युशनल इश्यूज को बताएं। अभी एप्रोप्रिएशन बिल, 2016 और फाइनेंस बिल जो टुगैदर लिस्टेड हैं, इनको ले लिया जाए। उसके बाद जब उत्तराखंड बजट आएगा, तब उसे ले लिया जाएगा।

SHRI ANAND SHARMA: Sir, is the Government right in bringing it before the ratification of the proclamation? Sir, it is a complicated position. The Supreme Court has held that in abeyance.

MR. DEPUTY CHAIRMAN: Anand Sharmaji, you raised your point. I asked the Government to react on it for taking a proper decision. Therefore, the ruling will be given when that subject is taken up. Your point is well taken; ruling will be given at that time, when the Appropriation Bill and the proclamation of the President's rule are taken up. When either of the issues is taken up, I will give the ruling. ..(Interruptions)...

SHRI MUKTAR ABBAS NAQVI: Sir, the Appropriation Bill, 2016 and the Finance Bill, 2016 are already listed in today's List of Business.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, I beg to move that the Bill to...

MR. DEPUTY CHAIRMAN: No, no. Mr. Minister, I have not called you. ...(Interruptions)... You go back; go back. ...(Interruptions)... Go back; go back. ...(Interruptions)... Now, please. ...(Interruptions)... I have to give a ruling. ...(Interruptions)... Please, let me give a ruling. ...(Interruptions)... Please cooperate. Let me give a ruling. ...(Interruptions)... Now, please. I have to give a ruling. ...(Interruptions)... Now, Anand Sharmaji, allow something to happen. ...(Interruptions)... Allow something to happen, please. Why are you blocking me? ...(Interruptions)... Why are you blocking me? ...(Interruptions)... I have to give a ruling. ...(Interruptions)... No, no. ...(Interruptions)...

SHRI SITARAM YECHURY (West Bengal): Sir, what is the ruling on? ...(Interruptions)... What is the ruling about? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have to give a ruling. ...(Interruptions)...

SHRI SITARAM YECHURY: But, Sir, you are giving a ruling on what? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, listen to me. Number one, a point of order was raised by Shri Anand Sharma. I have reserved that ruling.

SHRI SITARAM YECHURY: But, Sir, on that I have to say something. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Before I give that ruling, I will give you an opportunity to make your point. ...(*Interruptions*)... No problem. Before I give a ruling on that, when it comes... ...(*Interruptions*)...

SHRI SITARAM YECHURY: Now, Sir, what is this ruling? ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: For that, you have to listen to this ruling. ...(*Interruptions*)... That you have to listen. ...(*Interruptions*)...

SHRI SITARAM YECHURY: No, no. On what matter? ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: Now, listen please. ...(Interruptions)... Listen to this ruling. ...(Interruptions)...

SHRI SITARAM YECHURY: On what matter, Sir? ...(Interruptions) ...

RULING BY THE CHAIR

MR. DEPUTY CHAIRMAN: Now, please listen to this ruling. ...(*Interruptions*)... Let me come to this ruling. The hon. Chairman, during the Question Hour, had said in the House that the Deputy Chairman would give a ruling at 2.00 p.m.

SHRI SITARAM YECHURY (West Bengal): On what, Sir? ...(Interruptions)

MR. DEPUTY CHAIRMAN: The House knows that. So, I will read it out.

Now, hon. Members, this is a ruling as per the direction of the hon. Chairman, who has announced in the House that the Deputy Chairman would give a ruling.

"Hon. Members, this morning, Shri Sukhendu Sekhar Roy, Member, Rajya Sabha, raised a point of order, asking the Chair to invoke rule 255 against some Members who were persistently not allowing the House to transact its business. I had then

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clarified to him that as per rule 255, the Chairman may direct any Member whose conduct, in his opinion, is grossly disorderly to withdraw immediately from the Council and, as such, this rule cannot be applied to a group of Members. Quoting an instance of 2010, Shri Roy then contested that in 2010, rule 255 was invoked against a group of ten Members of the House and asked the Chair to follow the precedent. I told Shri Roy that I would examine the matter and give a ruling. This is what happened when I was present. Subsequently, the hon. Chairman came to the House for the Question Hour. Again, the matter was raised. Then, hon. Chairman said that the ruling would be given by the Deputy Chairman on the subject raised by Shri Roy again and again.

Accordingly, I have seen the records and found that on 9th March, 2010, seven Members of Rajya Sabha were suspended from the services of the House for the remaining part of the Session on a Motion moved by the then Minister of State in the Ministry of Parliamentary Affairs under Rule 256, and not under Rule 255 as quoted by Shri Roy.

As I had said in the House this morning, the Chair is of the opinion that Rule 255 can be invoked against one or two Members of the House if their conduct, in his opinion, is grossly disorderly. But if an action has to be taken against a group of Members who disregard the authority of the Chair or abuse the rules of the Council, persistently and wilfully obstructing the business, then a motion has to be moved in the House under Rule 256 for suspending them from the services of the Council for a period not exceeding the remainder of the Session.

So, that is the point. That is the Chair's view that when a group of Members are obstructing, a motion has to be moved. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, please allow me to say.... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I have allowed him. ...(Interruptions)... I have allowed Shri Sukhendu Sekhar Roy. ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, while I have no question about the ruling...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now please sit down. ...(Interruptions)... Please sit down, Mr. Tiwari. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, while I have no question about the ruling, I am inviting the attention of the Chair, that I talked about the precedents not only of 2010 but also of 2012, where two TDP Members, Shri Chowdary and Mr. Ramesh, were together asked to leave the House under Rule 255, when the Telangana dispute was going on....(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That was with regard to two Members.

SHRI SUKHENDU SEKHAR ROY: Number two, Rules 256 and 255 are to be read together because 256 is the corollary of Rule 255 to which, possibly, the Chair attention has escaped.(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Okay: ...(Interruptions)... All right. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Rules 256 and 255 are to be read together because 256 is the corollary of Rule 255. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: No discussion on that. ...(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: Sir, in protest against the ruling, we are staging a walkout.

(At this stage, some hon. Members left the Chamber.)

MR. DEPUTY CHAIRMAN: Okay(Interruptions)... All right. ...(Interruptions)...

SHRI RAJEEV SHUKLA (Maharashtra): Sir, the ruling has been given by the Chair. ...(*Interruptions*)... All arguments should have taken place much before the ruling has been given. ...(*Interruptions*)... Now, the ruling has been given, the matter is settled. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: It is settled. ...(*Interruptions*)... He has not questioned the ruling. ...(*Interruptions*)... He said he has obeyed the ruling. That is all. He is not questing the ruling. ...(*Interruptions*)... Now, let me come to the Appropriation (No. 2) Bill 2016 and the Finance Bill, 2016 which are to be discussed together ...(*Interruptions*)... Yes; hon. Minister.

GOVERNMENT BILLS

The Appropriation (No. 2) Bill, 2016

and

The Finance Bill, 2016

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, I move:

That Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2016-17, as passed by Lok Sabha, be taken into consideration.

Sir, I also move:

That the Bill to give effect to the financial proposals of the Central Government for the financial year 2016-17, as passed by Lok Sabha, be taken into consideration.

The questions were proposed.

RE. AGUSTA WESTLAND HELICOPTER PURCHASE ISSUE

श्री आनन्द शर्मा (हिमाचल प्रदेश)ः सर, जब तक प्रधान मंत्री सदन में नहीं आते ...(व्यवधान)... जब तक उनका पूरा ब्यान नहीं आता ...(व्यवधान)... इन दस्तावेजों के ऊपर, अदालत के आदेश के ऊपर ...(व्यवधान)... उन्होंने कल जो कहा है ...(व्यवधान)... जो सदन के बाहर कहा है ...(व्यवधान)... माननीय सदन की गरिमा है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Do you want to speak Mr. Minister? ...(Interruptions) The Appropriation (No.2) Bill, 2016 and the Finance Bill, 2016 have been moved in the House. Now, discussion. ...(Interruptions) ...

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, the House is not in order. ...(Interruptions)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, अभी वित्त राज्य मंत्री ने The Appropriation (No.2) Bill, 2016 और The Finance Bill, 2016, दोनों मूव किए हैं। मैं उस पर डिस्कशन नहीं कर रहा हूं। सुखेन्दु शेखर राय जी ने एक बहुत ही valid question उठाया। महोदय, फाइनेंस बिल पर किसी को क्या आपत्ति हो सकती है? ...(व्यवधान)... उसके बावजूद भी अगर हाउस को नहीं चलने दिया जाए, ...(व्यवधान)... अगर इनकी expectation यह है कि हम सरकार की तरफ से कोई ऐसा resolution लेकर आएं कि जो मेंबर्स हाउस को नहीं चलने दे रहे हैं, उनके खिलाफ आप कोई एक्शन लें, तो मुझे लगता है कि यह उचित नहीं होगा, लेकिन हमारा चेयर से अनुरोध है कि आप इस सदन के संरक्षक हैं। ...(व्यवधान)... आप केवल सदन के संरक्षक ही नहीं हैं, बल्कि देश के गरीबों, देश के कमज़ोर तबकों के विकास की रक्षा करने वाले हैं। अगर एक के बाद एक इस तरह की घटनाएं होंगी, हर बार well में आकर इस तरह का हो-हंगामा किया जाएगा, तो हमें लगता है कि यह न तो संसदीय परम्परा के लिए ठीक है और न ही व्यवस्था के लिए ठीक है। इसलिए हमारा आपसे अनुरोध है कि आप सदस्यों से अनुरोध करें और सदस्यों को यह आदेश दें कि वे अपनी-अपनी सीटों पर जाएं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I will welcome if a motion is moved for ouster. ...(Interruptions)... Tell me if a motion can be moved. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः सर, हम तो बहुत संवेदनशील लोग हैं। हम नहीं चाहते कि सरकार की तरफ से कोई ऐसा मोशन मूव हो ...(व्यवधान)... लेकिन निश्चितता से एक के बाद एक इस तरह की चीज़ें जो हो रही हैं, उनसे हम मजबूर हो रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, please listen. ...(Interruptions)... Mr. Hanumantha Rao, please. ...(Interruptions)... Mr. Ali Khan, please listen to me. ...(Interruptions)... The point is, you know that the Appropriation Bill and the Finance Bill are important. ...(Interruptions)... You fight that out outside. ...(Interruptions)... You can do that fight outside, not here. ...(Interruptions)... Let us take up these Bills. ...(Interruptions)... No; I don't agree with you. ...(Interruptions)...

SHRI ANAND SHARMA: The Prime Minister must retract that statement and come before the House. ...(*Interruptions*)... He must explain the reason why he said what he had said. In fact, he should apologise. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Shri Ajay Sancheti, can you speak? I can hear. ...(*Interruptions*)... Can you speak? I can hear. ...(*Interruptions*)... I have asked Shri Ajay Sancheti to speak. ...(*Interruptions*)... Shri Ajay Sancheti, can you speak? I can hear. Please speak. Shri Ajay Sancheti will speak.

श्री अजय संचेती (महाराष्ट्र)ः उपसभापति महोदय, मैं सबसे पहले ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I can hear. ...(Interruptions)... You speak. ...(Interruptions)...

श्री अजय संचेतीः उपसभापति महोदय, में सबसे पहले सम्माननीय वित्त मंत्री जी को बधाई देता हूं कि उन्होंने देश के विकास के लिए एक शानदार, प्रोग्रेसिव बजट पेश किया है। ...(व्यवधान)... Economy is doing extremely bad, globally. We are still progressing. यह कोई साधारण बात नहीं है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What do I do? ...(Interruptions)... You move a motion; I will put it to vote. ...(Interruptions)...

श्री अजय संचेतीः आदरणीय प्रधान मंत्री जी के नेतृत्व में ...(व्यवधान)... तरक्की करते हुए ...(व्यवधान)...

SHRI SITARAM YECHURY (West Bengal): Sir,.... ...(Interruptions)... Mr. Deputy Chairman, Sir,... ...(Interruptions)... Sir, what are you doing? ...(Interruptions)... Sir, get the House in order. ...(Interruptions)... How can we have this discussion? ...(Interruptions)... Sir, you talked about the importance of the Finance Bill.

MR. DEPUTY CHAIRMAN: The Finance Bill and the Appropriation Bill have to be discussed. What do I do then? ...(*Interruptions*)... You advise me. You are a very senior Member.

SHRI SITARAM YECHURY: Sir, you talking about the importance of the Finance Bill and the Appropriation Bill. It is an important piece of legislation. All of us want to say our considered opinion on that issue. So, that can only be done when there is order in the House. ...(*Interruptions*)...

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MR. DEPUTY CHAIRMAN: You request them also. They are not listening to me. ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, without order we cannot start.

MR. DEPUTY CHAIRMAN: Do you think that for something which happened outside, the Chair can do something? The Chair cannot do anything. ...(*Interruptions*)...

SHRI SITARAM YECHURY: The Chair is the authority. The Chair is the authority and you are the custodian. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What can I do? You advise me. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, ...(*Interruptions*)... If there is no order in the House, if you are not able to restore order, then, the only way out is to postpone the discussion. The Finance Bill and the Appropriation Bill should be considered when there is an atmosphere in the House for consideration of this important Bill. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: What is the guarantee that they will keep quiet? ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, I will tell you. ...(*Interruptions*)... Sir, one minute. Sir, my point from what I understand is, all the Members are agitated. They are demanding the Prime Minister to come here.

MR. DEPUTY CHAIRMAN: That is something I cannot assure.

SHRI SITARAM YECHURY: I agree that you cannot assure. So, I am requesting you to ask the Government. Let them respond. Let the Government respond. ...(*Interruptions*)... Let the Government respond. ...(*Interruptions*)... You please ask the Government to respond. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Yechuryji, I have already done that in the morning. ...(*Interruptions*)... Yechuryji, please tell me what response can you get while shouting. If they go and sit there and raise a point, then, I will ask the Government to respond. By shouting what response can you get? ...(*Interruptions*)... What response can you get while shouting? ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, then, what I suggest is, hon. Members are all going back. You please ask the Government's response whether they will ask the Prime Minister to be present.

SHRI ANAND SHARMA: Sir,... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What is the point that he has to raise? Let me

listen to Shri Anand Sharma. If it is within the rules, then, I will act. If it is possible within the rules, then I will act. They should also say under what rules I should act.

SHRI ANAND SHARMA: Sir, as per the Constitution and as per the Rules of this House, the Prime Minister and the Council of Ministers are collectively responsible to the Parliament, not individually.

MR. DEPUTY CHAIRMAN: Yes; agreed.

SHRI ANAND SHARMA: Now, it is the collective responsibility of the Cabinet and the Head of the Cabinet is the Prime Minister of the Republic of India. So, on 4th of May, under Rule 176, this House discussed a matter on a motion that was brought by the ruling party on the AgustaWestland helicopter purchase issue. In reply to the discussion, the hon. Defence Minister, Shri Manohar Parrikar, made a detailed statement where he referred to the information available with the Government of India and also the judgment which has been quoted. There are references to some names.

MR. DEPUTY CHAIRMAN: It is all on record.

SHRI ANAND SHARMA: We asked and demanded the Government that certified and authenticated copies of the judgment should be tabled in the House. This is number one.

Secondly, the hon. Defence Minister has never in his statement in this House -- I am not concerned though he repeated the same in the other House -- ever mentioned that there is any naming or indicting of leaders of the previous Government or of the Congress Party to have received any pay offs or kickbacks. Now, this is the statement of the Raksha Mantri. And, he assured the House that we will have a fair probe when we demanded that it should be monitored by the Supreme Court. We have a situation that Parliament is in Session. There is a tradition, practice which is time-honoured that if the hon. Prime Minister had to differ from his Minister, he should have made the statement on the floor of the House. This is number one and secondly he has to give reasons why he is disagreeing.

Thirdly, it is equally important that we all want that there should be a fair probe. But, at the same time, the hon. Prime Minister of India is the executive head of the Government and the Chief of the CBI reports to the hon. Prime Minister. So, how can he preempt an inquiry and say something which has not been said by a court of a foreign country whose certified or authenticated copy of order or judgment which was quoted extensively by the hon. Raksha Mantri -- first they did not join in the appeal -- has not tabled until today by this Government. And, then, the hon. Defence Minister's stand is contradicted by his Prime Minister! So, only the hon. Prime Minister can come before this House and say either the hon. Defence Minister

[Shri Anand Sharma]

is wrong or retract his statement. ...(*Interruptions*)...No, Sir. This is the dignity of this House. Sir, the sanctity of the Constitution is about the collective responsibility of the Government. So, are you holding them jointly responsible or severally responsible to this House? ...(*Interruptions*)...You cannot say that hon. Raksha Mantri is separately responsible and the hon. Prime Minister is not responsible. ...(*Interruptions*)...It is a collective responsibility. We want a ruling on that...(*Interruptions*)...We want to know whether the hon. Defence Minister is severally responsible or is a part of the Cabinet which is collectively responsible(*Interruptions*)... It is a question of the Constitution ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Anand Sharmaji, it comes only when the question of a policy comes ...(*Interruptions*)...Otherwise, not. ...(*Interruptions*)... It is on a speech ...(*Interruptions*)... It is regarding a speech made outside the Parliament ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, I want to make a point. ...(Interruptions)

MR. DEPUTY CHAIRMAN: I will call you after Naqviji. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः डिप्टी चेयरमैन सर, ऑनरेबल आनन्द शर्मा जी ने ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You should listen to him. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः ऑनरेबल आनन्द शर्मा जी ने सुबह भी यही इश्यू उठाया था। हम लोगों ने सुबह भी एक ही बात कही थी ...(व्यवधान)...

श्री नीरज शेखर (उत्तर प्रदेश)ः नक़वी जी, आप कोई बात मत करिए, हम लोग जा रहे हैं। ...(व्यवधान)...

श्री उपसभापतिः यदि आप लोगों को कुछ बोलना है, तो आपको अवसर मिलेगा। ...(Interruptions)... You ask me, not him ...(Interruptions)...

श्री मुख्तार अब्बास नक़वीः ऑनरेबल डिफेंस मिनिस्टर ने बहुत स्पष्ट तरीके से ...(व्यवधान)... अगस्ता घूस कांड के बारे में ...(व्यवधान)... कुछ चीजें बताई थीं। हां, यह बात अलग है कि ऑनरेबल डिफेंस मिनिस्टर के स्टेटमेंट के बाद हाउस में बिचौलियों की बेचैनी और जिन लोगों ने घूस ली है ...(व्यवधान)...

श्री आनन्द शर्माः क्या बात कर रहे हैं?

श्री मुख्तार अब्बास नक़वीः जिन्होंने दलाली की है ...(व्यवधान)... उनमें दहशत जरूर है। ...(व्यवधान)... मैं इसमें कांग्रेस का नाम नहीं ले रहा हूं। अब सवाल यह पैदा होता है कि हम करप्शन की बात करते हैं। ...(व्यवधान)... ये हमारे ऊपर नाराज़ हो जाते हैं। ...(व्यवधान)... हम स्कैम की बात करते हैं ...(व्यवधान)... यहां सवाल यह पैदा होता है कि ये भी चाहते हैं और हम भी चाहते हैं ...(व्यवधान)... जो करप्शन का किंग है ...(व्यवधान)... उसको पकड़ा जाए। ...(व्यवधान)... जिसने बेईमानी की है, उसके खिलाफ कार्रवाई हो। ...(व्यवधान)... बार-बार इस हाउस में कहा गया ...(व्यवधान)... और यह भी कहा गया कि इसमें बेईमानी हुई है ...(व्यवधान)... यह बात बहुत साफ-साफ कही गई ...(व्यवधान)... प्रधान मंत्री माफी मांगें ...(व्यवधान)... किस बात के लिए माफी मांगें? ...(व्यवधान)... वे बेईमानों को जेल भेजना चाहते हैं ...(व्यवधान)... वे भ्रष्टाचार को रोकना चाहते हैं ...(व्यवधान)... वे घोटालों का खात्मा करना चाहते हैं ...(व्यवधान)... वे भ्रष्टाचार को रोकना चाहते हैं ...(व्यवधान)... वे घोटालों का खात्मा करना चाहते हैं ...(व्यवधान)... वे भ्रष्टाचार-मुक्त भारत चाहते हैं ...(व्यवधान)... और विकास-युक्त भारत चाहते हैं ...(व्यवधान)... उनके लिए कहते हैं कि माफी मांगें । ...(व्यवधान)... किसलिए माफ़ी मांगें? ...(व्यवधान)... क्या इसिलए माफ़ी मांगें कि वे देश का विकास चाहते हैं? ...(व्यवधान)... क्या इसलिए माफ़ी मांगें कि वे देश के गरीबों, देश के कमज़ोर तबकों, देश के अल्पसंख्यकों और देश के दलितों तक विकास की रोशनी पहुंचाना चाहते हैं? क्या वे इसलिए माफ़ी मांगें? उन्होंने क्या गुनाह किया है? ...(व्यवधान)... गुनाह उन्होंने किया है और हमारे द्वारा माफ़ी मांगने की बात हो रही है! ...(व्यवधान)....

MR. DEPUTY CHAIRMAN: Yes, Yechuryji, please, what do you want to say? ...(Interruptions)... What can I do? ... (Interruptions)...

SHRI SITARAM YECHURY: Sir, I am telling you... ...(Interruptions)... One minute. ... (Interruptions)... Sir, that is why, I requested you to allow me to speak before he answers. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Now, please say. ...(Interruptions)... No problem, now you speak. ... (Interruptions)...

SHRI SITARAM YECHURY: You have allowed him to give an election speech here. ... (*Interruptions*)... The point is... ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Everybody is doing that. ...(Interruptions)...

SHRI SITARAM YECHURY: No, no, I am not. ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: You may not be doing. ...(Interruptions)

SHRI SITARAM YECHURY: I am telling you what you said. ...(*Interruptions*)... Sir, on policy issues, you said... ...(*Interruptions*)... On policy matters, things should not be said outside the Parliament... ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Yes, that is what I said. ...(Interruptions)...

SHRI SITARAM YECHURY: One minute, one minute, please listen to me. ...(Interruptions)... Now, the point is... ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Collective responsibility is on policy matters. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, ...(Interruptions) ...

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[RAJYA SABHA] Helicopter Purchase Issue

SHRI SITARAM YECHURY: Correct. So, I am talking of a policy. ...(Interruptions)... After the discussion, it was announced here that there shall be a probe. ... (Interruptions)... That is the policy of the Government. That probe, we have demanded that it should be supervised by the Supreme Court. The Government has not agreed. ...(Interruptions)... That is a different matter. The Government has not agreed and I think, if you want the real answers then there should be a Supreme Court supervised CBI enquiry. That is a different point. ...(Interruptions)... That is what we have asked for. ...(Interruptions)... The point is that the policy of the Government is to enquire, and before that policy is implemented by the Government, can the Prime Minister make allegations outside the Parliament when the Parliament is in Session? ... (Interruptions)... That is the issue. ...(Interruptions)... That is the issue. ... (Interruptions)...

SHRI DILIPBHAI PANDYA (Gujarat): Sir, I have a point of order. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay, please ... (Interruptions)... बोलिए, बोलिए।(व्यवधान)... Yes, point of order. I allowed the point of order.(Interruptions).... I allowed the point of order. ... (Interruptions)... बोलिए। ...(व्यवधान)... Speak louder. ...(Interruptions)... Now, please, let me listen to the point of order. ...(Interruptions)... You had your say then why don't they have their say? ...(Interruptions) ...

SHRI DILIPBHAI PANDYA: Sir, when you allowed some person to speak.... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have your say, why don't they have their say? ...(Interruptions)... No, no. ... (Interruptions)... It is not correct. ...(Interruptions)... You said what you want and here you are not allowing it. ...(Interruptions).... It is not correct. ... (Interruptions)... No, it is not fair. ...(Interruptions)... You have you say, why don't they have their say? ...(Interruptions) ... No, no, please. ...(Interruptions)

SHRI DILIPBHAI PANDYA: When you allowed Yechuryji to speak... ...(Interruptions)... whether any person can stand in the Well... ...(Interruptions)... Whether there is any privilege for that... ...(Interruptions)... Sir, I want your ruling on that point. ...(Interruptions)...Is there any procedure?

MR. DEPUTY CHAIRMAN: Shri Hanumantha Rao ...(Interruptions)... Shri Hanumantha Rao, please. ...(Interruptions)... It is unfair. ...(Interruptions)... Let him have his say. ... (Interruptions)... No, please. ...(Interruptions)...

SHRI DILIPBHAI PANDYA: Sir, I want your ruling on that. ...(Interruptions) Is there any procedure for that? ... (Interruptions) ...

Recommendations of the

MR. DEPUTY CHAIRMAN: It is not fair. ... (*Interruptions*)...You had your say. The others should also have their say. ... (*Interruptions*)... Please allow that. ...(*Interruptions*)... It is unfair. ... (*Interruptions*)... You are not allowing me to respond to Shri Sitaram Yechury's point. ...(*Interruptions*)... You are not allowing... (*Interruptions*)... You are not allowing... (*Interruptions*)... You are not allowing the point of order after you had your say. It is unfair. ...(*Interruptions*)... The House is adjourned up to 3.00 p.m.

The House then adjourned at thirty-four minutes past two of the clock.

The House reassembled at three of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः माननीय उपसभापति जी, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I have an announcement to make. ...(*Interruptions*)... I have to inform Members that the Business Advisory Committee, in its meeting held on the 9th of May, 2016, has allotted time for Government Legislative and Other Business, as follows:-

	Business	Time Allotted
1.	Consideration and passing of the following Bills, as passed by Lok Sabha:-	
	(a) The Compensatory Afforestation Fund Bill, 2016	One Hour
	(b) The Insolvency and Bankruptcy Code, 2016.	Two Hours
2.	Consideration and passing of the Rajendra Central Agricultural University Bill, 2015.	Half-an-hour
3.	Discussion on the Statutory Resolution seeking approval of the Proclamation issued by the President of India on the 27th of March, 2016, under article 356 (1) of the Constitution in relation to the State of Uttarakhand.	Two Hours (To be discussed
4.	Consideration and return of the Uttarakhand Appropriation (Vote-on-Account) Bill, 2016, after it is passed by Lok Sabha.	together)

...(Interruptions)...

[RAJYA SABHA]

RE. DEMAND TO INVOKE RULE 256

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः माननीय उपसभापति जी, इस सदन में इधर कांग्रेस है, उधर रूलिंग पार्टी है, ...(व्यवधान)... बीच में हम लोग भी अपोजिशन वाले हैं, ...(व्यवधान)... लेकिन मुझे लगता है कि ये दोनों मिल कर इस सदन को चलने नहीं देना चाहते हैं। ...(व्यवधान)... हम लोग चाहते हैं कि सदन चले, ...(व्यवधान)... हम चाहते हैं कि discussion हो, ...(व्यवधान)... लेकिन जिस तरीके से behaviour हो रहा है, ...(व्यवधान)... अगर नियमावली के नियमों को नहीं लागू किया गया, ...(व्यवधान)... नियमों से परहेज किया गया, ...(व्यवधान)... तो हम लोगों के अधिकारों का हनन हो रहा है। ...(व्यवधान)... हम यहां इसलिए नहीं आए हैं कि हम नारा लगाएँ, ...(व्यवधान)... हम यहां आए हैं discussion करने के लिए ...(व्यवधान)... और देश को संदेश देने के लिए ...(व्यवधान)... कि सरकार क्या कर रही है और हम लोगों के विचार क्या हैं। ...(व्यवधान)... श्रीमन्, मेरा आपसे अनूरोध है कि अगर सदन नहीं चल रहा है, ...(व्यवधान)... तो माननीय संसदीय कार्य राज्य मंत्री, आप रूल 256 को apply करिए। ...(व्यवधान)... आप रूल 256 को apply क्यों नहीं करते हैं? ...(व्यवधान)... इसमें आपको क्या दिक्कत है? ...(व्यवधान)... हम सब लोग मांग कर रहे हैं कि आप इसको apply करिए, ...(व्यवधान)... नहीं तो आप भी इनसे मिले हए हैं। ...(व्यवधान)... आप दोनों चाहते हैं कि सदन न चले। ...(व्यवधान)... अगर आप सदन नहीं चलने देना चाहते हैं, ...(व्यवधान)... तो आप सदन को sine die adjourn कर दीजिए। ...(व्यवधान)... हम नहीं चाहते हैं कि हम रोज आएँ। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Naresh Agrawalji, I have no objection if Rule 256 is invoked. I have no objection. But I can't do it myself. It can only be done by a motion. ...(*Interruptions*)... No Member is moving a motion. ...(*Interruptions*)... The Chair can't do it alone. A motion has to be moved by a Member. ...(*Interruptions*)... Either Government or anyone of you can move a motion. ...(*Interruptions*)... If that is carried, then Rule 256 will be in operation. What can I do?(*Interruptions*)...

श्री नरेश अग्रवालः ऐसे तो हाउस नहीं चलेगा। ...(व्यवधान)... हम यहां किसलिए आए हैं? ...(व्यवधान)... हम यहां discussion के लिए आए हैं। ...(व्यवधान)... हम चाहते हैं कि हम discussion करें।

MR. DEPUTY CHAIRMAN: I can't do it suo motu.

श्री भुपेंद्र यादव (राजस्थान): सर, सुबह सुखेन्दु शेखर राय जी ने जब रूल 255 का question उठाया था, ...(व्यवधान)... तो यह रूलिंग आई थी, जिसमें 2012 के incident को clear किया गया था, जो टीडीपी के रमेश जी वाला issue था। ...(व्यवधान)... जब आप दो लोगों को suspend कर सकते हैं, ...(व्यवधान)... तो आप 3 को भी कर सकते हैं और 10 को भी कर सकते हैं। ...(व्यवधान)... It is for any Member, even individually, and not in a group. आप इनको एक बार में एक-एक करके भी निकाल सकते हैं। ...(व्यवधान)... यह पावर आपके पास है। सर, कौन कह रहा है कि आप ग्रुप में निकालिए? ...(व्यवधान)... सर, आप एक-एक करके निकाल सकते हैं। ...(व्यवधान)... जो पावर दी गई है, अगर उस पावर का उपयोग नहीं होगा, हाउस order में नहीं आएगा, तो हाउस कैसे चलेगा? ...(व्यवधान)... MR. DEPUTY CHAIRMAN: Why don't you move a motion? You too can do that. Why do you want the Chair to take the whole responsibility? You can move a motion. Let the House decide. If it were a punishment for a group of Members, let the House take the decision. Why should the Chair alone take the decision?

SHRI BHUPENDER YADAV: Sir, my humble request is, power is with the Chair under Rule 255. ...(Interruptions)... You can, Sir. ...(Interruptions)... Sir, we want your protection. ...(Interruptions)... सर, हमें तो आपका प्रोटेक्शन चाहिए। ...(व्यवधान)... Sir, we need your protection. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Minister. ...(Interruptions)

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, आदरणीय श्री नरेश अग्रवाल जी ने जो सुझाव दिया है ...(व्यवधान)... निश्चित तौर से जिस तरह से लगातार इस पूरे सत्र में और इससे पहले भी, जो कुछ देखा गया ...(व्यवधान)... जब भी देश के विकास से संबंधित, गरीबों के विकास से संबंधित और देश की तरक्की से संबंधित कोई महत्वपूर्ण बिल आता है, तो उसमें इस तरह के हंगामे देखने को मिलते हैं। ...(व्यवधान)... कोई भी सरकार या कोई भी पार्टी बहुत भारी मन से ऐसा निर्णय लेती है, जिसमें इस तरह के मोशन को मूव करना पड़े। ...(व्यवधान)... इसलिए हमारा आपसे अनुरोध है, चूंकि आप इस सदन के संरक्षक हैं ...(व्यवधान)... आप अपनी तरफ से माननीय सदस्यों को यह निर्देश दें कि कम से कम वे देश के विकास से जुड़े हुए, देश की तरक्की से जुड़े हुए सवालों पर तो चर्चा करें, डिबेट करें, डिस्कशन करें। ...(व्यवधान)... यह बहुत मजबूरी होती है, जब इस तरह का कोई मोशन आता है। ...(व्यवधान)...

महोदय, एक बात बहुत साफ हो रही है कि लगभग सभी माननीय सदस्यों के मन में इस तरह के हालात को लेकर चिंता भी है और गुस्सा भी है। ...(व्यवधान)... सभी सदस्य चाहते हैं कि सदन का कामकाज चले। ...(व्यवधान)... अगर कोई पोलिटिकल इश्यूज़ हैं, तो उन पर चर्चा होनी चाहिए और चर्चा हो भी रही है। ...(व्यवधान)... शॉर्ट ड्यूरेशन डिस्कशन, कालिंग अटेंशन इत्यादि में अभी तक सभी मुद्दों पर चर्चा होती रही है। ...(व्यवधान)... अगर उसका विरोध जायज़ तरीके से होता है, तो हम उसको गलत नहीं मानते हैं। ...(व्यवधान)... हमारा अनुरोध है कि हमें मजबूर न किया जाए कि हम इस तरह का मोशन लाएं, जो संसदीय इतिहास के लिए कभी अच्छा नहीं होता। ...(व्यवधान)... इसलिए आप अपने अधिकारों का इस्तेमाल करके माननीय सदस्यों को ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What is the point of order? ...(Interruptions) ...

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, kindly read Article 74. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What is that? ...(Interruptions)... What is the point of order? ...(Interruptions)... Yes; I can hear. ...(Interruptions)...

एक माननीय सदस्यः कृपया इनको चुप करवा दीजिए। ...(व्यवधान)...

श्री उपसभापतिः आप बोलिए, बोलिए। ...(व्यवधान)...

SHRI PRAMOD TIWARI: Sir, kindly read Article 74. ...(Interruptions)... It says, "There shall be a Council of Ministers with the Prime Minister at the head" ...(Interruptions)... एक मिनट, एक मिनट। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: That has already been talked about. ...(*Interruptions*)... Same point is raised again and again. ...(*Interruptions*)... What is the point in raising it? ...(*Interruptions*)...

SHRI PRAMOD TIWARI: Sir, let me ...(Interruptions) ... Sir, let me ...(Interruptions)

MR. DEPUTY CHAIRMAN: I want to tell the hon. Members ...(Interruptions)... I want to tell the hon. Members that these two Bills, the Appropriation (No.2) Bill, 2016 and the Finance Bill, 2016, are very, very important Bills. ...(Interruptions)... I am of the opinion, of the strong view that the House should discuss these Bills and pass the Bills, ...(Interruptions)... return the Bill. ...(Interruptions)... I am of the strong opinion. ...(Interruptions)... Because of the shouting Members, I am not able to conduct this House in an orderly way. ...(Interruptions)... Therefore, I am handicap. ...(Interruptions)... But I am telling you, if this attitude, this disruption continues...(Interruptions)... I am telling you, the Chair will be forced to do that. ...(Interruptions)... No...(Interruptions)... I am saying that I will be forced to do that. ...(Interruptions)...

श्री नरेश अग्रवालः सर, अगर चेयर ही अपने को हैंडिकैप्ड कहेगी, तो कैसे चलेगा? ...(व्यवधान)... अगर चेयर ही खुद को हैंडिकैप्ड कहेगी, तो सदन कैसे चलेगा? ...(व्यवधान)... अगर चेयर हैंडिकैप्ड हो गई, चेयर ही अपने आपको बलविहीन मानने लगी, तो यह हाउस कैसे चलेगा? ...(व्यवधान)... सर, यह क्या हो रहा है? ...(व्यवधान)... What is this? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11.00 a.m. on Tuesday, the 10th May, 2016.

The House then adjourned at nine minutes past three of the clock till eleven of the clock on Tuesday, the 10th May, 2016.

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